



The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Tuesday 16th April, 2024

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2	Hon'ble Mr. Justice Ashutosh Kumar	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mf02aa906f81d4018851c74ddcd83820
3	Hon'ble Mr. Justice Vipul M. Pancholi	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mfce55115f7e9041a1afc1cc55f955b03
4	Hon'ble Mr. Justice P. B. Bajanthri	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mcf97f6df4cde11aae00d6fa0bcfbcb24b
5	Hon'ble Mr. Justice Rajeev Ranjan Prasad	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m95c5542b977f1134836f64dc68f9f397
6	Hon'ble Mr. Justice Mohit Kumar Shah	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mc064b1cbd0ed70075313f0660683fe2f
7	Hon'ble Mr. Justice Bibek Chaudhuri	https://patnahighcourt3.webex.com/patnahighcourt3/j.php?MTID=m47f582e718470ef448b05263c2899c8a
8	Hon'ble Mr. Justice Nani Tagia	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m3941cf7dd2bac6aaf8618998b943a41
9	Hon'ble Mr. Justice Anjani Kumar Sharan	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mca87318adccd726701bc812206d36429
10	Hon'ble Mr. Justice Anil Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=md3de8b12d6e987e214efa1202ff3181e
11	Hon'ble Mr. Justice Prabhat Kumar Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=md9a2db913ed3afb355e0ae4abfd47fe7
12	Hon'ble Mr. Justice Partha Sarthy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m9c75a34a9eee7b6604b29159ae39e966
13	Hon'ble Mr. Justice A. Abhishek Reddy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m51ea1d1b690963663f4438ddd37d8df2
14	Hon'ble Mr. Justice Nawneet Kumar Pandey	https://patnahighcourt5.webex.com/patnahighcourt5/j.php?MTID=m78b1ba52068b6bbb7311c241b998a254
15	Hon'ble Mr. Justice Sunil Kumar Panwar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=maf4a97fae21fc90bec3428469febdbad
16	Hon'ble Mr. Justice Sandeep Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m25ecad34e2c0d4b73fb18312de1939ab
17	Hon'ble Mr. Justice Purnendu Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mb4d7dafd580f25ef43600668a20dda92
18	Hon'ble Mr. Justice Satyavrat Verma	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=ma1290785c89f22d69f18e81c2a036758
19	Hon'ble Mr. Justice Rajesh Kumar Verma	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m9d8a5d9e8c648d9e39f9cdf432d8d1b6
20	Hon'ble Justice Smt. G. Anupama Chakravathy	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m37a23cee7193e2968c83a0de1507d905
21	Hon'ble Mr. Justice Rajiv Roy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m8daa6a0e29524f557e512192936e2605
22	Hon'ble Mr. Justice Harish Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7bf16542185c47156920e01be22c0a18
23	Hon'ble Mr. Justice Shailendra Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m2270b3b4538d31ed5c1c167ed2c86ca9
24	Hon'ble Mr. Justice Arun Kumar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m59e236ac6a32d3964be17f6b01aa8ae3
25	Hon'ble Mr. Justice Jitendra Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m4a574db0ea2e5e7557dd0c1b64efaecb
26	Hon'ble Mr. Justice Alok Kumar Pandey	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m6b8a6a9c1a7820de47dbb4ed1d85a37e
27	Hon'ble Mr. Justice Sunil Dutta Mishra	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7a03ac273ed264cceb8b9ae9c308051
28	Hon'ble Mr. Justice Chandra Prakash Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m278539cb97174df2101937faa81785d2
29	Hon'ble Mr. Justice Chandra Shekhar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mf71ba2ace3f095e3a0be2b7f10ef1cce

30	Hon'ble Mr. Justice Khatim Reza	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m2217247a4dfca40921a0fee98238defa
31	Hon'ble Mr. Justice Dr. Anshuman	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mb1255a0966b82a4e85f80dff9c037e16
32	Hon'ble Mr. Justice R. P. Mishra	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m4b599e2f59b773ffa8fb7d43c94f999f
33	Hon'ble Mr. Justice Ramesh Chand Malviya	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m640f36d311bea979ef1705fdc6d53a7b

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

N O T I C E

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats scheduled to be held on 11th May, 2024 in the premises of Patna High Court has now been re-scheduled for **13th July, 2024** in view of Letter No.515 dated 03.04.2024 of Bihar State Legal Services Authority, Patna.

Dated:-05.04.2024

By order,
Sd/-
Registrar-cum-Secretary,
Patna High Court Legal Services Committee.

NOTICE

Kindly take notice that very urgent Civil Matters, on Bail & Criminal Quashing -drive days, can be informed to the Ld. Joint Registrar (List) on the previous day which will be posted before the Court having roster, after taking direction and orders from Hon'ble the Chief Justice.

By Order of Hon'ble the Chief Justice

Sd/-

(Registrar General)

Patna High Court, Patna

Dated: 29.03.2024

NOTICE

Ld. Advocates are requested to submit the hard copy of the documents (Counter Affidavits/ S.A./ I.A./ Vakalatnama etc. in criminal & civil cases) at the A.O. Filing Counter alongwith e-acknowledgement slip within three days, after filing the same on the portal.

Failing which, it would be treated as null and shall be deleted for the smooth functioning of the Hon'ble Court.

**By order of Hon'ble the Chief Justice
Sd/-
Registrar General**

**Patna High Court, Patna
Dated: 12.01.2024**

NOTICE

Ld. Counsels, who are desirous of “**Virtual Hybrid Hearing**” of a listed case/cases are requested to exercise such option through the link available for the respective Courts in the official website of the Patna High Court. They can join the Court at 10.30 A.M to 11.00 A.M. virtually and request for hearing through VC. The Party-In-Person can also avail the facility as per procedure given above.

By Order of Hon’ble the Chief Justice

Sd/-

Patna High Court, Patna

(Registrar General)

Dated:- 10-10-2023

SOP for Virtual Hybrid Hearing

- 1) VC system / Hybrid Systems shall be operational in all court rooms on all court working days during the Court hours.
- 2) Ld. Advocates can mention their listed case/cases via Video Conference or Physically for hybrid hearing before the concerned Hon'ble Bench at 10:30 A.M.
- 3) Upon mentioning, Hon'ble Court may assign appropriate time for virtual hybrid hearing of the cases.
- 4) If mentioning is allowed, Ld. Counsels can join the link of the respective court proceedings through the link available on the Patna High Court Website.
- 5) Court Masters should specifically mark in CIS the cases which are heard through hybrid mode for future reference.
- 6) All the Technical Assistants of the respective courts shall create the permanent VC link for Hybrid Courts and post it on the website through the login available to them. They should keep the virtual hybrid system operational in the respective court rooms on every court working day before 10:30 A.M.
- 7) Respective Court Master should ensure the compliance with respect to point number 5 and 6 as above.
- 8) After the Virtual Hybrid Hearing is over, the technical assistants may switch off the VC System and shall go back to their respective places of posting.

THE CONSTITUTION OF BENCHES w.e.f. 11.03.2024

The present constitution of Benches is in accordance with Rule 1 & Rule 2 of Chapter II of the Rules of High Court at Patna.

In view of the Hon'ble Supreme Court Decision in M/s N. G. Projects vs. M/s Vinod Kumar Jain Civil Appeal No. 1846/2022), the Trade & Commerce (Works Contract– Tender and Blacklisting) matters shall be posted before a Bench of Two Judges.

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1.	DB- I	Hon'ble The Chief Justice Hon'ble Mr. Justice Harish Kumar	Group-6 Group-7 Group- 8 Group- 9 Group-10 Group -16 Group- 30 Group- 32(ii) Group- 34	i) PIL matters ii) Relating to validity of Acts, Rules & Regulations etc. of Central Government iii) Relating to validity of Acts, Rules & Regulations etc. of State Government. iv) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes. v) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing (Except Excise Matters) vi) Judicial Service vii) Trade & Commerce (Works Contract - Tender and Blacklisting Matters) (w.e.f. 04.12.2023) viii) LPA arising from service and Education from year 2022 onwards ix) LPA arising from other than service ix) Misc Appeals (DB) (Taxation) x) Commercial Appellate Division Matters xii) Specially assigned matters
2.	DB-II Criminal Application Motion Bench	Hon'ble Mr. Justice Ashutosh Kumar Hon'ble Mr. Justice Khatim Reza	Group-6 Group- 36 Group-41 Group-55 Group-56 Group-58	i) PIL matters (Assigned) ii) Supreme Court Appeals iii) Cr. Appeal (DB) and All I.As. iv) Cr. Appeal (DB) Hearing Matter v) Death reference vi) Govt. Appeal (DB) vii) Original Cr. Misc.(DB) viii) Specially Assigned matters.

3.	DB-III	Hon'ble Mr. Justice Vipul M. Pancholi Hon'ble Mr. Justice Sunil Dutta Mishra	Group- 36 Group-41 Group-55 Group-56 Group-58 Group- 30	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Death reference v) Govt. Appeal (DB) vi) Original Cr. Misc.(DB) vii) LPA arising from Education service matters (2020-2021) viii) Specially Assigned matters.
4.	DB-IV Civil Application Motion Bench	Hon'ble Mr. Justice P. B. Bajanthri Hon'ble Mr. Justice Alok Kumar Pandey	Group -4 Group -9 Group-11 Group-23 Group-30 Group-31 Group- 32 Group- 33 Group-53	i) Civil Review (DB) other than Tied up ii) Only Excise Matter iii) CAT Matters - Writ & Appeals iv) Company Appeals (DB) v) LPA arising from service matters up to year 2021 vi) LPA arising from Education service matters up to 2019 vii) Matrimonial Reference viii) Misc. Appeal(DB) Except Taxation ix) MJC (DB) All Matters Except Tied Up x) Cr. W. J. C. (DB)- BCC Act, Habeas Corpus & others xi) Specially Assigned Matters
5.	DB- V	Hon'ble Mr. Justice Rajeev Ranjan Prasad HMJ. Jitendra Kumar	Group- 36 Group-41 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Death reference v) Govt. Appeal (DB) vi) Original Cr. Misc.(DB) vii) Specially Assigned matters.
6.	Special Bench (Friday)	Hon'ble the Chief Justice	Group- 35 Group-33	i) Request case ii) Specially assigned matters
7.	Special Bench (Friday)	Hon'ble Mr. Justice P. B. Bajanthri	Group- 13	i) Hearing Matters ii) Specially assigned matters
Civil Benches				
8.	SB- I CIVIL	Hon'ble Mr. Justice Mohit Kumar Shah	Group -13 Group -4 Group-29	i) Service Matter other than education service – From 2021 onwards ii) Civil Review non Tied-up matters iii) First Appeal (1981 to 1985) Hearing iv) Specially Assigned Matter v) Tied up matters
9.	SB-II CIVIL	Hon'ble Mr. Justice Nani Tagia	Group- 15 Group-19	i) Retirement benefits ii) Election matters iii) Specially assigned matter iv)Tied up matters
10.	SB-III CIVIL	Hon'ble Mr. Justice Anjani Kumar Sharan	Group -12 Group -14 Group-37	i) Education matters ii) Education Service – from year 2019 onwards iii)Second Appeal (1996 to 2000) Hearing iv) Specially Assigned Matter v)Tied up matters

11.	SB-IV CIVIL	Hon'ble Mr. Justice Anil Kumar Sinha	Group-14 Group-29 Group-58	i) Education Service – up to year 2018 ii) First Appeal (1991 to 1995) Hearing iii) Or. Cr. Misc. (SJ) iv) Specially assigned matter v) Tied up matters
12.	SB-V CIVIL	Hon'ble Mr. Justice Partha Sarthy	Group-37 Group-5	i) Second Appeal ii) Civil Revision iii) Specially assigned matter iv) Tied up matters
13.	SB-VI CIVIL	Hon'ble Mr. Justice A. Abhishek Reddy	Group -16 Group -20 Group-36	i) Trade & Commerce other than Work Contract – Tender & Blacklisting matter (From Year 2021) ii) Industrial Disputes (From Year 2021) iii) Supreme Court Appeal iv) Specially Assigned Matters v) Tied up matters
14.	SB-VII CIVIL	Hon'ble Mr. Justice Nawneet Kumar Pandey	Group-29 Group-32	i) First Appeal ii) Miscellaneous Appeal (SJ) iii) Specially assigned matter iv) Tied up matters
15.	SB- VIII CIVIL	Hon'ble Mr. Justice Sandeep Kumar	Group- 22 Group-29	i) Other Miscellaneous ii)) First Appeal (1996 to 2000) Hearing iii) Specially Assigned Matter iv) Tied up matters
16.	SB- IX CIVIL	Hon'ble Mr. Justice Purnendu Singh	Group -18 Group -21 Group -29	i) Panchayat, Local Self Governance etc. ii) Environment Related iii) First Appeal (2001 to 2005) Hearing iv) Specially assigned matter v) Tied up matters
17.	SB- X CIVIL	Hon'ble Mr. Justice Rajesh Kumar Verma	Group- 13 Group-42	i) Service matters other than Education service- up to year 2017 ii) Cr. Appeal (S.J.) 2013 to 2015 Hearing iii) Specially assigned matter iv) Tied up matters
18.	SB –XI CIVIL	Hon'ble Justice Smt. G. Anupama Chakravarthy	Group 16 Group 20	i) Trade & Commerce other than Work Contract – Tender & Blacklisting Matter – up to year 2020 ii) Industrial Disputes – up to year 2020
19.	SB-XII CIVIL	Hon'ble Mr. Justice Rajiv Roy	Group -17 Group- 33 Group-37	i) Land related ii) M.J.C Non –Tied Up iii) Second Appeal (2001 to 2005) Hearing iv) Specially assigned matter v) Tied up matters
20.	SB- XIII CIVIL	Hon'ble Mr. Justice Arun Kumar Jha	Group- 1 Group- 2 Group- 3 Group-31 Group-37 Group-38 Group-39 Group-40	i) Certificate Appeal ii) Civil Misc. iii) Civil Reference iv) Matrimonial Reference v) Second Appeal (1991 to 1995) Hearing vi) Test Case vii) Test Suit viii) Title Suit ix) Specially assigned matter x) Tied up matters

21.	SB-XIV CIVIL	Hon'ble Mr. Justice Dr. Anshuman	Group -13 Group-24,25, 26,27 Group-37	i) Service matters other than Education service- From year 2018-2020 ii) Company Matters iii) Or. C. Misc. (Company Matters) iv) Second Appeal up to year 1990 Hearing v) Specially Assigned matter vi)Tied up matters
Criminal Benches				
22.	SB- I Criminal	Hon'ble Mr. Justice Bibek Chaudhuri	Group-52 Group-54 Group-49	i) Criminal Revision ii) Criminal Writ iii) Cr. Misc. Transfer iv)Specially assigned matter v)Tied up matters
23.	SB- II Criminal	Hon'ble Mr. Justice Prabhat Kumar Singh	Group- 45	i) Criminal Quashing – from year 2021 onwards ii)Specially Assigned Matter iii)Tied up matters
24.	SB-III Criminal	Hon'ble Mr. Justice Sunil Kumar Panwar	Group-42, 43 &44	i) Criminal Appeal (SJ) From year (2006 to 2012) Hearing ii)Specially assigned matter iii)Tied up matters
25.	SB-IV Criminal	Hon'ble Mr. Justice Satyavrat Verma	Group-46	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Cancellation of Bail iv)Specially assigned matter v)Tied up matters
26.	SB-V Criminal	Hon'ble Mr. Justice Shailendra Singh	Group-42, 43 & 44 Group-43 Group-57 Group-59	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) ii) Criminal Appeal under J.J.Act iii) Govt. Appeal(SJ) iv)SLA v) Specially Assigned matter vi) Tied-up matters
27.	SB-VI Criminal	Hon'ble Mr. Justice Chandra Prakash Singh	Group-46 Group- 47 Group- 48	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Modification(SJ) iv) Restoration(SJ) v)Specially assigned matter vi)Tied up matters
28.	SB-VII Criminal	Hon'ble Mr. Justice Chandra Shekhar Jha	Group-45 Group-42	i) Criminal Quashing up to year 2020 ii) Cr. Appeal (S.J.) Up to Year 2005 Hearing iii) Specially Assigned matter iv) Tied-up matters
29.	SB-VIII Criminal	Hon'ble Mr. Justice R. P. Mishra	Group- 46	i)Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R. Bail) iii) Specially Assigned matter iv)Tied up matters
30.	SB-IX Criminal	Hon'ble Mr. Justice Ramesh Chand Malviya	Group-46	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii)Specially assigned matter iv)Tied up matters

Note :— 1. All motions and mentioning of D. B. Civil & Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Division Benches.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches. .

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Friday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

5. Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.

NOTICE

The competent authority has been pleased to direct physical filing through **Hard Copy**, subject to the same been accompanied by printouts of message of approval and alongwith e-acknowledgement slip regarding e-filing in the Criminal Filing/ Civil Filing Sections respectively.

The learned Counsels now w.e.f. 2nd January, 2023, may file hard copies of the **Counter Affidavits/ S.A./ I.A./ Vakalatnama** etc. at the A.O. Filing Counter alongwith e-acknowledgement slip regarding e-filing of the same on the dedicated e-portal.

The Hard Copy of the Vakalatnama/ Appearance Slip may also be filed at the dedicated counter with an undertaking that the same shall be filed through e-portal within two working days.

Further, In case of urgent filing of document where the matter is listed on the very next date, the current practice shall continue where the Ld. Advocate will mention the case number and nature of document before Ld. Joint Registrar, List who will thereafter facilitate the transmission of same. Then Ld. Advocates will e-file the document thereafter as per the direction of the Hon'ble Court.

By Order of Hon'ble the Chief Justice

Sd.

(Registrar General)

Dated:- 1st April, 2023

NOTICE

Kindly take notice, that entry in the Court premises will be allowed through **Gate No. 3** and exit shall be facilitated through **Gate No. 3A** near Court Officer's residence.

Further, the Vehicles will pass through the UVSS installed at **Gate No. 3** and the pedestrians will pass through the cabin equipped with DFMD and baggage scanner cabin for their screening along with their belongings, if any.

Further, the lounge for Advocates in the Centenary (new) building shall remain open only for the time till the **Courts are in session**.

Date : 1st April, 2023
Place : Patna

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>
<http://patnahighcourt.gov.in/efiling/>

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com **In addition, hard copy shall be served at the “Chamber of The Additional Solicitor General of India in the High Court premises”.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

**Name of the Court Master(s) attached with the Hon'ble Judge(s) and
their notified registered e-mail.**

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble The Chief Justice	Mr. Anil Kumar Shukla	Courtmaster001@gmail.com
2	Hon'ble Mr. Justice Ashutosh Kumar	Mr. Ajit Kumar	Courtmaster36@gmail.com
3	Hon'ble Mr. Justice Vipul M. Pancholi	Mr. Mukesh Kumar Singh	Courtmaster11@gmail.com
4	Hon'ble Mr. Justice P. B. Bajanthri	Mr. Kumar Chandrashekhar	Kumarchandrashekhar2k23@gmail.com
5	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sheo Gee Pandey	Courtmaster37@gmail.com
6	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
7	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
8	Hon'ble Mr. Justice Nani Tagia	Mr. Anand Kumar	Courtno0012@gmail.com
9	Hon'ble Mr. Justice Anjani Kumar Sharan	Mr. Sunil Kumar Mishra	Courtmaster38@gmail.com
10	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
11	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
12	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com
13	Hon'ble Mr. Justice A. Abhishek Reddy	Mr. Anuj Kumar Rathor	akrphc@gmail.com
14	Hon'ble Mr. Justice Nawneet Kumar Pandey	Mr. Sourabh Kumar Singh	Courtmaster8@gmail.com
15	Hon'ble Mr. Justice Sunil Kumar Panwar	Mr. Shashi Kumar	Shashikumar courtmaster@gamil.com
16	Hon'ble Mr. Justice Sandeep Kumar	Mr. Rakesh Kumar Mishra	Courtmaster74@gmail.com
17	Hon'ble Mr. Justice Purnendu Singh	Mr. Anil Kumar Ravidas	ankr2003@gamil.com
18	Hon'ble Mr. Justice Satyavrat Verma	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
19	Hon'ble Mr. Justice Rajesh Kumar Verma	Mr. Dhiraj Kumar Sinha	dhirajsinhaphc@gmail.com
20	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mr. Shivendra Kumar Sinha	shivendraphc@gmail.com
21	Hon'ble Mr. Justice Rajiv Roy	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
22	Hon'ble Mr. Justice Harish Kumar	Mr. Nawlesh Kumar	Nawalji75085@gmail.com
23	Hon'ble Mr. Justice Shailendra Singh	Mr. Sunil Kumar Tiwari	Courtmaster110@gmail.com
24	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	Courtmaster111a@gmail.com
25	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
26	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Randhir Kumar Pandey	Courtmaster213@gmail.com
27	Hon'ble Mr. Justice Sunil Dutta Mishra	Mr. Vidya Charan	Vidyacharan4@gmail.com

28	Hon'ble Mr. Justice Chandra Prakash Singh	Mr. Chaudhary Mritunjay Kr.	Mrityunjayc2@gmail.com
29	Hon'ble Mr. Justice Chandra Shekhar Jha	Mr. Mukesh Kumar	Courtmaster216@gmail.com
30	Hon'ble Mr. Justice Khatim Reza	Mr. Faiz Ali	Courtmaster35@gmail.com
31	Hon'ble Mr. Justice Dr. Anshuman	Mr. Sandeep Kumar	Courtmaster18@gmail.com
32	Hon'ble Mr. Justice R. P. Mishra	Mr. Md. Rizwan Hussain	Courtmastermrh@gmail.com
33	Hon'ble Mr. Justice Ramesh Chand Malviya	Mr. Shashi Buhushan Singh	Courtmaster204@gmail.com

Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble The Chief Justice	Sri Ranjan Kumar	6206461018
2	Hon'ble Mr. Justice Ashutosh Kumar	Sri Kumar Vimlesh	9708937204
3	Hon'ble Mr. Justice Vipul M. Pancholi	Sri Vishal Gaurav	7488083400
4	Hon'ble Mr. Justice P.B. Bajantri	Sri Saurabh Kumar Mishra	8102334006
5	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Sri Ravi Shankar Rajak	9693352667
6	Hon'ble Mr. Justice Mohit Kumar Shah	Sri Sunil Kumar	9334082560
7	Hon'ble Mr. Justice Bibek Chaudhuri	Sri Chandan Kumar	9905621363
8	Hon'ble Mr. Justice Nani Tagia	Sri Gaurav Kumar	9006546234
9	Hon'ble Mr. Justice Anjani Kumar Sharan	Md.Reyaz Ansari	7739222221
10	Hon'ble Mr. Justice Anil Kumar Sinha	Sri Shashank Sumit	9334442667
11	Hon'ble Mr. Justice Prabhat Kumar Singh	Tanya Kumari	7061891982
12	Hon'ble Mr. Justice Partha Sarthy	Sri Suman Kant Jha	6203569306
13	Hon'ble Mr. Justice A. Abhishek Reddy	Sri Raushan Sudhakar	9304282149
14	Hon'ble Mr. Justice Nawneet Kumar Pandey	Sri Om Prakash Kumar	7004292279
15	Hon'ble Mr. Justice Sunil Kumar Panwar	Sri Jeeteshwar Sagar	7903260408
16	Hon'ble Mr. Justice Sandeep Kumar	Sri Uday Kumar	9798291149
17	Hon'ble Mr. Justice Purnendu Singh	Sri Rinku Kumar	9934374208
18	Hon'ble Mr. Justice Satyavrat Verma	Sri Manish Kumar	8789419608
19	Hon'ble Mr. Justice Rajesh Kumar Verma	Sri Prabhat Kumar Ranjan	9507717306
20	Hon'ble Justice Smt. G. Anupama Chakravarthy	Rupa Kumari	8229895918
21	Hon'ble Mr. Justice Rajiv Roy	Sri Ravi Shankar Kumar	6202149258
22	Hon'ble Mr. Justice Harish Kumar	Sri Satyendra Kumar	9973160053
23	Hon'ble Mr. Justice Shailendra Singh	Sri Umesh Kumar	9431660763
24	Hon'ble Mr. Justice Arun Kumar Jha	Sr. Anand Kumar Mishra	9142292147
25	Hon'ble Mr. Justice Jitendra Kumar	Sri Shankar Kumar Yadav	9006360300
26	Hon'ble Mr. Justice Alok Kumar Pandey	Sri Prashant Kumar	9852278324
27	Hon'ble Mr. Justice Sunil Dutta Mishra	Sri Nishant Kr. Abhishek	8507324220
28	Hon'ble Mr. Justice Chandra Prakash Singh	Sri Manish Kumar -II	9708218860
29	Hon'ble Mr. Justice Chandra shekhar Jha	Md. Shabbir Alam	7368061860
30	Hon'ble Mr. Justice Khatim Reza	Sri Vikas Kumar	7909020901
31	Hon'ble Mr. Justice Dr. Anshuman	Sri Shailesh Kumar	8507256783
32	Hon'ble Mr. Justice R. P. Mishra	Sri Badal Kumar	7903550807
33	Hon'ble Mr. Justice Ramesh Chand Malviya	Sri Praveen Chandra Sudhakar	9771631394

PATNA HIGH COURT	21	Tuesday 16th April, 2024 D.B.-I
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The High Court of Judicature at Patna
DAILY CAUSE LIST
(Published under the authority of the Hon'ble the Chief Justice)
DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Urgent Mentioning Notice

1. Urgent roster matters of Hon'ble D.B.-III may be mentioned before Hon'ble D.B.-II.

Tuesday the 16th April 2024
MAIN BUILDING
CHIEF JUSTICE'S COURT (AT 10:30 A.M.)
The Chief Justice &
Mr. Justice Harish Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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1. The relevant orders to be referred at the time of hearing, if in vernacular, the learned counsels are kindly requested to provide a translated copy across the Bar.

2. Learned Counsels to keep their mobile switched off/silent mode in Court Room.

3. No out of turn hearing request for the listed matters of the daily Cause List.

4. All mentioning to be done ten minutes before the court sits and the same shall be handed over to The Court Master. Only mentioning of cases in the roster of this Court would be posted peremptorily. There shall be no mentioning after the Court sits.

FOR JUDGEMENT

1.	CWJC/9206/2023 INCOME TAX	9 NARAYAN KUMAR vs THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	GAUTAM KUMAR KEJRIWAL MUKUND KUMAR ALOK KUMAR JHA	ARCHANA SINHA @ ARCHANA SHAHI
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TO BE MENTIONED

2.	L.P.A/167/2024 LPA	5 SHAILESH KUMAR @ AZAD vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA SUDHIR KUMAR SINGH	GOVERNMENT ADVOCATE 13 RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR RITESH KUMAR
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FOR ORDERS (ON OFFICE NOTES)

3.	L.P.A/1047/2018 LPA	7 CHANDAN KUMAR JAISWAL vs THE STATE OF BIHAR	RAKESH NARAYANSINGH KANHAIYA PANDEY SHASHI SHEKHAR TIWARY	RAJ BALLABH PRASAD YADAV (AAG11) SYED FIROZ RAZA AZHAR HUSSAIN
With 3.1	L.P.A/991/2018 LPA	7 ARBIND KUMAR vs THE STATE OF BIHAR	RAKESH NARAYANSINGH KANHAIYA PANDEY PRABHAT RANJAN SINGH	RAJ BALLABH PD YADAV (AAG11) SYED FIROZ RAZA AZHAR HUSSAIN
4.	L.P.A/210/2022 LPA	3 RAMESH KUMAR GUPTA vs THE STATE OF BIHAR	VIRENDRA PRASAD RATAN KUMAR	PRABHAT KR. VERMA (AAG3)

PATNA HIGH COURT	22	Tuesday 16th April, 2024	D.B.-I
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5.	L.P.A/609/2022 LPA	3	THE UNION OF INDIA THROUGH HOME SECRETARY, vs NO. 911120653 HAWALDAR/GENERAL DUTY DATTA SINGH @ DHATTA SINGH	AWADHESH KUMAR PANDEY RAVI BHUSHAN RAVINDER KUMAR SHARMA	
6.	L.P.A/1015/2023 LPA	1	THE STATE OF BIHAR vs RAM CHANDRA KUMAR @ RAM CHANDRA SINGH	DEEPAK SAHAY JAMUAR (AC TO AAG 4)	
7.	L.P.A/1036/2023 LPA	2	THE STATE OF BIHAR vs KAMLESH JHA	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
8.	L.P.A/1037/2023 LPA	1	THE STATE OF BIHAR vs RAJ KUMAR SINGH	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
9.	L.P.A/1041/2023 LPA	3	THE STATE OF BIHAR vs CHAMRU RAM @ MANOJ KUMAR	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
10.	L.P.A/1042/2023 LPA	2	THE STATE OF BIHAR vs KASHI NATH SINGH	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
11.	L.P.A/1043/2023 LPA	2	THE STATE OF BIHAR vs RAJESHWAR PRASAD	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
12.	L.P.A/1045/2023 LPA	3	THE STATE OF BIHAR vs TAPESHWAR PRASAD	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5) AAG 5	
13.	L.P.A/1046/2023 LPA	2	THE STATE OF BIHAR vs LAL BABU RAI	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5) AAG 5	
14.	L.P.A/1048/2023 LPA	3	THE STATE OF BIHAR vs RAJENDRA RAM	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5) S. RAZA AHMAD (AAG 5)	SIYARAM PANDEY SANTOSH KUMAR JHA
15.	L.P.A/1049/2023 LPA	2	THE STATE OF BIHAR vs RAJ BANSH LAL	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5) AAG	
16.	L.P.A/1055/2023 LPA	2	THE STATE OF BIHAR vs JITENDRA KUMAR YADAV	SANJAY KUMAR (A.C. TO A.A.G.4)	
17.	L.P.A/1125/2023 LPA	2	THE STATE OF BIHAR vs INDRAJIT KUMAR	SANJAY KUMAR (AC TO AAG 4)	SIYARAM PANDEY SANTOSH KUMAR JHA
18.	L.P.A/1126/2023 LPA	2	THE STATE OF BIHAR vs RAM CHANDRA SINGH	SANJAY KUMAR (AC TO AAG 4)	
19.	L.P.A/1170/2023 LPA	2	THE STATE OF BIHAR vs DHARAM NATH SINGH	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
20.	L.P.A/1171/2023 LPA	2	THE STATE OF BIHAR vs GAURI SHANKAR SINGH	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
21.	L.P.A/1172/2023 LPA	2	THE STATE OF BIHAR vs NARAYAN ROY	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	SIYARAM PANDEY SANTOSH KUMAR JHA DEWESH KUMAR PANDEY
22.	L.P.A/1173/2023 LPA	2	THE STATE OF BIHAR vs INDRADEO SINGH	VISHWAMBHAR PRASAD (AC TO AAG 5)	

FOR HEARING

23.	CWJC/6322/2023 WORKS CONTRACT - T	7	M/S ASHUTOSH ENTERPRISES vs THE UNION OF INDIA	MADHUMAY MADHUP RANJIT KUMAR ANAND KUMAR TIWARI NISHIKANT	ADDITIONAL SOLICITOR GENERAL PRADEEP KUMAR AWADHESH KUMAR PANDEY KANAK VERMA
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FOR ADMISSION

24.	L.P.A/413/2022 LPA	3	MD. FIROZ KHAN vs THE UNION OF INDIA	MAZHARUL HASSAN PRAMOD KUMAR PRASAD SINGH	ADDITIONAL SOLICITOR GENERAL TUHIN SHANKAR (CGC)
25.	CWJC/5781/2024 WORKS CONTRACT - T	2	SANJAY KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR PANDEY ARVIND KUMAR	GOVERNMENT ADVOCATE 10

MATTER -1

26.	L.P.A/1209/2019 LPA	8	THE STATE OF BIHAR vs MANTU KUMAR JAYSWAL	VISHWAMBHAR PRASAD (AC TO AAG 5) S.RAZA AHMAD (AAG5)	SHASHI BHUSHAN KUMAR ARTI KUMARI
27.	CWJC/2460/2021 M.V. TAXATION / EN	12	INDIAN OIL CORPORATION LTD., vs THE STATE OF BIAHR THROUGH THE COMMISSIONER OF STATE TAX,	D.V.PATHY	LALIT KISHORE (AG) VIKASH KUMAR(SC11)

PATNA HIGH COURT	23	Tuesday 16th April, 2024	D.B.-I
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28.	L.P.A/411/2022 LPA	19 PRITI NIWAS @ PREETI NIWAS vs PATNA MUNICIPAL CORPORATION	NAVJOT YESHU KUMAR PRASHANT BHARDWAJ SUJIT KUMAR MANU TRIPURARI	PRASOON SINHA
29.	L.P.A/669/2022 LPA	10 NANDESHWAR KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SHARMA ROHAN VERMA	SMT. SHILPA SINGH (GA12)
With 29.1	MJC/1693/2018 CONTEMPT- SJ	19 NANDESHWAR KUMAR vs THE STATE OF BIHAR AND ORS	CHANDRA BHUSHAN VERMA RAJESH KUMAR SHARMA PRAKASH CHANDRA JHA	ASHUTOSH RANJAN PANDEY - AAG 15 FAKHRUDDIN ALI AHMAD MD. KHURSHID ALAM (AAG12) RATANAKAR JHA SUNEIL KUMAR THAKUR
30.	L.P.A/536/2023 LPA	7 SURESH DHANKAR vs THE STATE OF BIHAR		
31.	L.P.A/900/2023 LPA	4 ANUP KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR RAJAT KASHYAP AMIT ANAND DEEP SHEKHAR SHIVAM	YOGENDRA PD. SINHA (AAG7) PRASOON SINHA
32.	L.P.A/1106/2023 LPA	6 S.M EHTESHAMUL HASAN REHMANI vs THE STATE OF BIHAR	MOHAMMAD ABU SHAJAR MOHAMMED ABU HAIDAR ASAD ZAHIDI	ANJANI KUMAR (AAG 4)
With 32.1	L.P.A/1108/2023 LPA	6 ASHISH KUMAR vs THE STATE OF BIHAR	MOHAMMAD ABU SHAJAR MOHAMMED ABU HAIDAR ASAD ZAHIDI	MD. KHURSHID ALAM (AAG 12)
33.	CWJC/1898/2023 GST/SALES TAX ACT/	12 CTS INDUSTRIES LIMITED vs DIRECTORATE GENERAL OF GST INTELLIGENCE	D.V.PATHY HIRESH KARAN	VIKASH KUMAR (SC11) K.N.SINGH (ADDL.S.G.) RANVIR KUMAR
With 33.1	CWJC/2806/2023 GST/SALES TAX ACT/	12 CTS INDUSTRIES LIMITED A COMPANY INCORPORATED UNDER THE COMPANIES ACT vs DIRECTORATE GENERAL OF GST INTELLIGENCE	D.V.PATHY HIRESH KARAN	VIKASH KUMAR (SC 11) RANVIR KUMAR
34.	CWJC/6945/2023 GST/SALES TAX ACT/	8 M/S REHANAM CONSTRUCTION PVT. LTD. vs THE CHAIRMAN CUM MANAGING DIRECTOR	SHASHI BHUSHAN SINGH USHA KUMARI MAJID MAHBOOB KHAN RASHID ZAFAR	PRASOON SINHA
35.	CWJC/7065/2023 JUDICIAL SERVICE	7 MAYANK KISHOR vs THE STATE OF BIHAR	ALKA VERMA	P.K. VERMA (AAG 3) PIYUSH LALL SANJAY PANDEY AMISH KUMAR
36.	CWJC/10563/2023 VALIDITY OF ACT	7 ASHOK KUMAR THAKUR vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	S. D. YADAV (AAG 9) NIKESH KUMAR
37.	CWJC/11976/2023 WORKS CONTRACT - T	8 M/S NAV NIRMAN CONSTRUCTION vs THE CHAIRMAN-CUM-MANAGING DIRECTOR	BIMAL KUMAR KRIPA NAND JHA	PRASOON SINHA
38.	CWJC/12936/2023 WORKS CONTRACT - T	6 SRISHTI NIRMAN vs BIHAR POLICE BUILDING CONSTRUCTION NIGAM	MANISH SAHAY MUKESH KUMAR YADAV SIDDHARTH ADITYA ANIL KUMAR SINHA	PRASOON SINHA
39.	CWJC/13296/2023 WORKS CONTRACT - T	6 RAM VINAY KUMAR vs BIHAR POLICE BUILDING CONSTRUCTION NIGAM	MANISH SAHAY MUKESH KUMAR YADAV SIDDHARTH ADITYA ANIL KUMAR SINHA	PRASOON SINHA
40.	CWJC/14880/2023 VALIDITY OF ACT	6 PROGRESSIVE CONSTRUCTIONS LIMITED A PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY HIRESH KARAN SADASHIV TIWARI	VIKASH KUMAR (SC11)
41.	CWJC/17003/2023 INCOME TAX	5 BIHAR STATE MINORITIES FINANCIAL CORPORATION LIMITED vs PRINCIPAL COMMISSIONER OF INCOME TAX - 1	AMAN RAJA SANJEEV KUMAR AJAY KUMAR JHA	ARCHANA SINHA @ ARCHANA SHAHI
42.	L.P.A/286/2024 LPA	1 M/S RITA PETROL PUMP vs BHARAT PETROLEUM CORPORATION LTD.	SAHIL KUMAR GIRIJAPATI KAUSHAL SUDHANSHU TRIVEDI SANGHA MITRA GHOSH	ADDITIONAL ADVOCATE GENERAL 13 SIDDHARTHA PRASAD
43.	CWJC/888/2024 WORKS CONTRACT - T	5 MD. SAJJAD ANSARI @ MOHAMMAD SAJJAD ANSARI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	STANDING COUNSEL 12

PATNA HIGH COURT	24	Tuesday 16th April, 2024	D.B.-I
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44.	CWJC/2517/2024 WORKS CONTRACT - T	4 M/S VIJAYSHREE PRESS vs THE STATE OF BIHAR	PRASHANT SINHA RISHI RAJ RAMAN	ADVOCATE GENERAL VIKAS KUMAR
45.	CWJC/3052/2024 WORKS CONTRACT - T	3 MANIKANT KUMAR vs THE STATE OF BIHAR	LAL BABU SINGH NILESH KUMAR PANDEY ASHISH KUMAR JHA	ADVOCATE GENERAL
FOR ORDERS				
46.	CWJC/4247/2017 VALIDITY OF ACT IA-1/2019 () INTERVENOR PETITIO IA-2/2022 () INTERVENOR PETITIO IA-3/2023 ()	23 SAMPOORNA NAND TIWARI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR MANISH JHA	SURYADEO YADAV-AAG9 RAY SAURABH NATH BIMLENDU SHEKHAR THAKUR SAROJ KUMAR DIPAK KUMAR
47.	CWJC/733/2021 civil writ M.V. TAXATION / EN	13 M/S HARINAGAR SUGAR MILLS LTD, vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.1	CWJC/10820/2006	13 M/S ASSOCIATED CEMENT CO.LTD.AND vs THE STATE OF BIHAR AND ORS	S.D.SANJAY GAUTAM KEJRIWAL SURAJ SAMDARSHI RAMESH KUMAR AGRAWAL	VIKASH KUMAR (SC11)
With 47.2	CWJC/1848/2011	22 TEESTAVALLEY POWER TRANSMISSIO vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR AGRAWAL SATISH KUMAR	LALIT KISHOR AAG1 VIKASH KUMAR (SC11)
With 47.3	CWJC/805/2021 civil writ IA- 1/2021 MODIFICATION	13 M/S VISHNU SUGAR MILLS LTD. vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL SHIVE KUMAR RAVI BHARUKA	LALIT KISHORE (AG) PUSHKAR NARAIN SHAHI AAG 6
With 47.4	CWJC/1270/2021 civil writ	13 M/S. MAJHAULIA SUGAR INDUSTRIES PVT. LTD. vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIVEK PRASAD (GP 7)
With 47.5	CWJC/1307/2021 civil writ	13 UPPER GANGES SUGAR AND INDUSTRIES LTD. vs THE STATE OF BIHAR THROUGH ITS SPECIAL SECRETARY,	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.6	CWJC/1512/2021 civil writ IA- 1/2021 MODIFICATION	13 NTPC LIMITED (A GOVERNMENT OF INDIA UNDERTAKING/PUBLIC SECTOR UNIT) vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL SHIVE KUMAR RAVI BHARUKA	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.7	CWJC/1531/2021 civil writ	13 NEW SWADESH SUGAR MILLS (PROPRIETOR-ODUH SUGAR MILLS LTD.) vs THE STATE OF BIHAR THROUGH ITS SPECIAL SECRETARY,	RAMESH KUMAR AGRAWAL SHIVE KUMAR RAVI BHARUKA	LALIT KISHORE (AG) VIKASH KUMAR SC 11
With 47.8	CWJC/1578/2021 civil writ IA- 1/2021 MODIFICATION	13 NTPC LIMITED (A GOVERNMENT OF INDIA UNDERTAKING/PUBLIC SECTOR UNIT) vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.9	CWJC/1679/2021 civil writ IA- 1/2021 MODIFICATION	13 NTPC LIMITED vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.10	CWJC/1680/2021 civil writ IA- 1/2021 MODIFICATION	13 M/S. RIGA SUGAR COMPANY LTD. vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL SHIVE KUMAR RAVI BHARUKA	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.11	CWJC/1814/2021 difference of rate IA- 1/2021 MODIFICATION	13 RAJIV KUMAR TANDON vs THE STATE OF BIHAR	KRISHNA MOHAN MISHRA PRASOON KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.12	CWJC/1908/2021 civil writ IA- 1/2021 MODIFICATION	13 NTPC LIMITED vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)

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With 47.13	CWJC/1972/2021 civil writ IA- 1/2021 MODIFICATION	13 NTPC LIMITED vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.14	CWJC/2090/2021 IA- 1/2021 MODIFICATION	13 M/S DHARMPAL SATYAPAL LTD, vs STATE OF BIHAR THROUGH SECRETARY,	SHANTANU KUMAR SATISH KUMAR GIRI	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
With 47.15	CWJC/2445/2021 civil writ IA- 1/2021 MODIFICATION	13 NTPC LIMITED vs THE STATE OF BIHAR	RAMESH KUMAR AGRAWAL RAVI BHARUKA SHIVE KUMAR	LALIT KISHORE (AG) VIVEK PRASAD (GP 7)
With 47.16	CWJC/3460/2021 IA- 1/2021 MODIFICATION	14 M/S TECHNO ELECTRICALS AND ENGINEERING COMPANY LTD. vs STATE OF BIHAR	D.V.PATHY	LALIT KISHORE (AG) ABHIJEET GAUTAM (JC TO ASG) PAWAN KUMAR AC TO AG
48.	CWJC/1910/2021 VALIDITY OF ACT	17 M/S GLOBAL INDIA MARKETING CO. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH ALOK KUMAR JHA	LALIT KISHORE (AG) PAWAN KUMAR AC TO AG
With 48.1	CWJC/7540/2016	12 M/S K C INDANE SEVA vs THE STATE OF BIHAR AND ORS	SATYABIR BHARTI	ANIL KUMAR SINHA- GA9 VIKASH KUMAR (SC11)
With 48.2	CWJC/1800/2021	16 M/S GLOBAL INDIA MARKETING CO. vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY-CUM- COMMISSIONER OF COMMERCIAL TAXES,	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	LALIT KISHORE (AG) VIKASH KUMAR SC 11
With 48.3	CWJC/2820/2021	16 M/S. GLOBAL INDIA MARKETING CO. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	LALIT KISHORE (AG) VIKASH KUMAR SC 11
With 48.4	CWJC/4200/2021	16 M/S K C INDANE SEVA vs THE STATE OF BIHAR	SATYABIR BHARTI PRACHI PALLAVI	LALIT KISHORE (AG) SARVESH KUMAR SINGH (AAG 13)
With 48.5	CWJC/4260/2021	16 M/S BOUNSI INDANE, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PRACHI PALLAVI SATYABIR BHARTI	LALIT KISHORE (AG) PUSHKAR NARAIN SHAHI AAG 6
With 48.6	CWJC/4444/2021	16 M/S SHILA INDANE AGENCY vs THE STATE OF BIHAR	PRACHI PALLAVI SATYABIR BHARTI	LALIT KISHORE (AG) PUSHKAR NARAIN SHAHI AAG 6
49.	CWJC/7720/2022 GST/SALES TAX ACT/	10 M/S PATNA OFFSET PRESS THROUGH ITS PARTNER AND AUTHORIZED REPRESENTATIVE NAMESLY AMIT KUMAR SINGH vs THE STATE OF BIHAR	VIKAS KUMAR MUKESH KUMAR	VIVEK PRASAD (GP7) ANUKRITI JAIPURIYAR
50.	CWJC/3595/2023 VALIDITY OF ACT	11 MD. ILMUDDIN ANSARI vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	SUBHASH CHANDRA MISHRA (SC16) SHRI PRAKASH SRIVASTAVA SHAHZAD HASSAN KHAN

FOR ORDERS (ON PETITIONS)

51.	L.P.A/904/2023 LPA IA-1/2023 () STAY OF PROCEEDING IA-2/2023 () LIMITATION PETITIO	2 THE STATE OF BIHAR vs ASHWANI KUMAR SINGH	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5) S.RAZA AHMAD (AAG5)	SIYARAM PANDEY SANTOSH KUMAR JHA
52.	L.P.A/938/2023 LPA IA-1/2023 () LIMITATION PETITIO IA-2/2023 () STAY OF PROCEEDING	1 THE STATE OF BIHAR vs SHANKAR RAJAK	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	
53.	L.P.A/1038/2023 LPA IA-1/2023 () STAY OF PROCEEDING IA-2/2023 () LIMITATION PETITIO	2 THE STATE OF BIHAR vs BARUN JAY KUMAR	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5) S.RAZA AHMAD (AAG5)	DEWESH KUMAR PANDEY SIYARAM PANDEY SANTOSH KUMAR JHA

PATNA HIGH COURT	26	Tuesday 16th April, 2024	D.B.-I
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|-----|---|---|--|--|--|
| 54. | L.P.A/1039/2023
LPA
IA-1/2023 ()
STAY OF
PROCEEDING
IA-2/2023 ()
LIMITATION PETITIO | 3 | THE STATE OF BIHAR
vs RAM LAULIN RAI | VISHWAMBHAR PRASAD
(A.C. TO A.A.G.5) | |
| 55. | L.P.A/1044/2023
LPA
IA-1/2023 ()
LIMITATION PETITIO
IA-2/2023 ()
STAY OF
PROCEEDING | 2 | THE STATE OF BIHAR
vs BIRENDRA KUMAR BHAGAT | VISHWAMBHAR PRASAD
(A.C. TO A.A.G.5)
AAG 5 | SIYARAM PANDEY
DEWESH KUMAR PANDEY
SANTOSH KUMAR JHA |
| 56. | L.P.A/1047/2023
LPA
IA-1/2023 ()
LIMITATION PETITIO
IA-2/2023 ()
STAY OF
PROCEEDING | 2 | THE STATE OF BIHAR
vs RAJEEV KUMAR SINGH | VISHWAMBHAR PRASAD
(A.C. TO A.A.G.5) | |
| 57. | L.P.A/1120/2023
LPA
IA-1/2023 ()
LIMITATION PETITIO
IA-2/2023 ()
STAY OF
PROCEEDING | 4 | THE STATE OF BIHAR
vs NILESH KUMAR | SANJAY KUMAR (AC TO
AAG 4) | |
| 58. | L.P.A/1159/2023
LPA
IA-1/2023 ()
LIMITATION PETITIO
IA-2/2023 ()
STAY OF
PROCEEDING | 1 | THE STATE OF BIHAR
vs SALAZA DEVI @ SHAILJ DEVI | SANJAY KUMAR (A.C. TO
A.A.G.4) | SHASHI SAURABH
PUJA KUMARI |
| 59. | L.P.A/1162/2023
LPA
IA-1/2023 ()
LIMITATION PETITIO
IA-2/2023 ()
STAY OF
PROCEEDING | 3 | THE STATE OF BIHAR
vs BHUNESHWAR CHAUDHARY | DEEPAK SAHAY JAMUAR
(AC TO AAG 4) | SHASHI SAURABH
PUJA KUMARI |
| 60. | L.P.A/1169/2023
LPA
IA-1/2023 ()
LIMITATION PETITIO
IA-2/2023 ()
STAY OF
PROCEEDING | 1 | THE STATE OF BIHAR
vs AJAY KUMAR | VISHWAMBHAR PRASAD
(A.C. TO A.A.G.5) | SHASHI SAURABH
PUJA KUMARI |

FOR HEARING UNDER ORDER 41 RULE 11 CPC

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|-----|--|---|---|---------------------------|-------------------------------|
| 61. | COMMERCIAL
APP/2/2024
COMMERCIAL
APPEAL | 2 | THE BIHAR STATE FOOD AND CIVIL
SUPPLIES CORPORATION LIMITED
vs M/S WINSOME INTERNATIONAL
LIMITED | SHAILENDRA KUMAR
SINGH | SIDDHARTHA PRASAD
KAUSTUBH |
|-----|--|---|---|---------------------------|-------------------------------|

FOR ORDER II

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|-----|--------------------------------------|----|--|---------------------------------------|--|
| 62. | CWJC/3006/2022
PIL- Road Construc | 27 | SATYAM SHIVAM SUNDARAM (NH-
19-4L CHHAPRA - HAJIPUR
SECTION ON BOT (ANNUITY))
vs THE UNION OF INDIA | SATYAM SHIVAM
SUNDARAM (IN PERSON) | DR. K.N. SINGH (ASG)
LALIT KISHORE (AG)
MANOJ KUMAR
AMBASTHA (SC 26)
MAURYA VIJAY CHANDRA
ANJANI KUMAR (AAG 4)
SIDDHARTHA PRASAD
SIDDHARTHA PRASAD
SUNIT KUMAR
KUMAR PRIYA RANJAN |
|-----|--------------------------------------|----|--|---------------------------------------|--|

FOR DISPOSAL

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|-----|---------------------------------------|----|---|--|---------------------|
| 63. | CWJC/21040/2018
M.V. TAXATION / EN | 20 | M/S GYAN ENTERPRISES AND ORS
vs THE STATE OF BIHAR AND ORS | PRIYA GUPTA
SUSHILA AGRAWAL
ALOK KUMAR | VIKASH KUMAR - SC11 |
|-----|---------------------------------------|----|---|--|---------------------|

(No Further Adjournment)

PATNA HIGH COURT	27	Tuesday 16th April, 2024
		D.B.-I

64. CWJC/21464/2018 19 M/S PEARL INDUSTRIES AND ANR PRIYA GUPTA LALIT KISHORE -AG
M.V. TAXATION / EN vs THE STATE OF BIHAR AND ORS SUSHILA AGRAWAL RAGHWANAD (GA 11)
ALOK KUMAR VIKASH KUMAR (SC11)
RAGHWANAND (GA 11)
65. CWJC/320/2019 44 BASED ON THE ORDER OF HONBLE X ANSHAY BAHADUR
PIL- Road Construc THE CHIEF JUSTICE DATED MATHUR
03.01.2019 RELATING TO RE SUO S D SANJAY (A S G)
MOTU A. B.MATHUR (C.G.C.)
vs THE STATE OF BIHAR LALIT KISHORE (A G)
PRABHU NARAYAN
SHARMA (SA.C.TO A.G 0
SAKET TIWARY
SAKET GUPTA
GYANAND ROY
PREETY KUNWAR
VIPIN KUMAR
K.N.SINGH (ASG)
P.K.SHAHI
N.K.AGRAWAL
PRABHAT RANJAN
D. K. SINHA
SIDDHARTHA PRASAD
PREETY KUMARI
ANJANI KUMAR(AAG 4)
VINAY KIRTI SINGH
SANKET
66. CWJC/10720/2019 16 OM PRAKASH SINGH KAMALA KANT TIWARY ANJANI KUMAR (AAG4)
VALIDITY OF ACT vs THE STATE OF BIHAR SATISH CHANDRA JHA 3
HARSHVARDHAN
SHIVSUNDARAM

(No Further Adjournment)

FOR HEARING -I

67. MA/210/2008 32 BANKIPORE CLUB SANDEEP KUMAR GA10
BIHAR VALUE LTD,COLLECTORAT ALOK KUMAR SHAHI -
ADDED MA OTHERS vs THE STATE OF BIHAR AND ORS ARCHANA SHAHI AJAY KUMAR RASTOGI
MUKESH (AAG10)
RAJIV RANJAN TIWARI PURNENDU SINGH (GP27)
ARCHANA SHAHI
- (No Further Adjournment)
With MA/975/2010 22 BANKIPUR CLUB LTD. GAUTAM KUMAR S.K. GHOSHAAG2
67.1 MA OTHERS vs THE STATE OF BIHAR AND ORS. KEJRIWAL PURNENDU SINGH (GP27)
GOPAL PRASAD GUPTA AJAY KUMAR RASTOGI
SUSHILA AGRAWAL (AAG10)
S.D. SANJAY
68. CWJC/17542/2018 6 INDRADEO PRASAD INDRADEO PRASAD IN PUSHKAR NARAIN SHAHI
VALIDITY OF ACT vs ADVOCATE GENERAL, BIHAR, PERSON -AAG6
PATNA HIGH COURT, PATNA AND SHANTANU KUMAR
ORS SATYABIR BHARTI
ANSHAY BAHADUR
MATHUR (CGC)
S.D SANJAY (ADDL. SOC.
GEN.)
JAY SHANKAR PD. SINGH
69. CWJC/557/2019 7 M/S SHRI RAJ JI ENTERPRISES PVT. AMIT PANDEY S.D SANJAY ADDL. SOC.
CENTRAL EXCISE & S LTD. GEN.
vs THE UNION OF INDIA AND ORS RAJESH KUMAR VERMA
ANSHUMAN SINGH
AMRISHA
SRIVASTAVA(JC TO ASG)
70. CWJC/15892/2023 4 SHREE CEMENT LIMITED BRISKETU SHARAN VIVEK PRASAD (GP7)
GST/SALES TAX ACT/ vs THE STATE OF BIHAR PANDEY ADDITIONAL SOLICITOR
MADAN KUMAR GENERAL
ABHISHEK KUMAR
- With CWJC/17754/2023 4 SHREE CEMENT LIMITED BRISKETU SHARAN ADVOCATE GENERAL
70.1 VALIDITY OF ACT vs THE STATE OF BIHAR PANDEY ADDITIONAL SOLICITOR
MADAN KUMAR GENERAL
ABHISHEK KUMAR

(AT 2:15 P.M.)

FOR ADMISSION -I

PATNA HIGH COURT	28	Tuesday 16th April, 2024
		D.B.-I

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|-----|------------------------|---|---|---|---|
| 71. | L.P.A/1269/2023
LPA | 3 | PUSHPALATA SINHA
vs THE STATE OF BIHAR | PURUSHOTTAM KUMAR
JHA
ANAND KUMAR TIWARI
BISHWASH VIJETA
NARENDRA KUMAR
SINHA
AVANINDRA KUMAR JHA
JITENDRA ACHARYA | SARVESH KR. SINGH
(AAG13) |
| 72. | L.P.A/1271/2023
LPA | 4 | USHA KUMARI SHARMA
vs THE STATE OF BIHAR | PURUSHOTTAM KUMAR
JHA
ANAND KUMAR TIWARI
BISHWASH VIJETA
NARENDRA KUMAR
SINHA
JITENDRA ACHARYA | SARVESH KR. SINGH
(AAG13)
NIVEDITA NIRVIKAR |
| 73. | L.P.A/1272/2023
LPA | 4 | PRATIVA KUMARI
vs THE STATE OF BIHAR | PURUSHOTTAM KUMAR
JHA
ANAND KUMAR TIWARI
NARENDRA KUMAR
SINHA
BISHWASH VIJETA
JITENDRA ACHARYA
AVANINDRA KUMAR JHA | SARVESH KR. SINGH
(AAG13)
NIVEDITA NIRVIKAR
SOURENDRA PANDEY
(SPL.P.P.) |
| 74. | L.P.A/1277/2023
LPA | 4 | SMT. POONAM KUMARI
vs THE STATE OF BIHAR | PURUSHOTTAM KUMAR
JHA
ANAND KUMAR TIWARI
NARENDRA KUMAR
SINHA
BISHWASH VIJETA
JITENDRA ACHARYA
AVANINDRA KUMAR JHA | SARVESH KR. SINGH
(AAG13)
ANJANI KUMAR MISHRA
NIVEDITA NIRVIKAR
AMBARISH BHARDWAJ
VIJAY BARDHAN PANDEY |
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PATNA HIGH COURT	29	Tuesday 16th April, 2024 Hon'ble Mr. Justice Ashutosh Kumar & Hon'ble Mr. Justice Khatim Reza
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Tuesday the 16th April 2024
MAIN BUILDING
SESSION'S COURT (AT 10:30 A.M.)
Mr. Justice Ashutosh Kumar &
Mr. Justice Khatim Reza

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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Kindly take notice that no adjournment shall be granted to the first four cases in hearing matters.

In case of non-availability of advocates concerned, the Court may consider upon the appointment of amicus for its assistance.

TO BE MENTIONED

1.	CR. APP (DB)/459/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	13 AAKASH KUMAR SINGH VS THE STATE OF BIHAR	RANA ISHWAR CHANDRA DR. RAMESH KUMAR SINGH	MANISH KUMAR NO2	
2.	CR. APP (DB)/1109/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 RUDAL JAMDAR VS THE STATE OF BIHAR	TEJ NARAYAN SINGH PUSHPA KUMARI HARSH KUMAR SINGH	AJAY MISHRA	

FOR ORDERS (ON OFFICE NOTES)

3.	CR. APP (DB)/600/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	8 BALIRAM SINGH @ BALI SINGH VS THE STATE OF BIHAR	RAVINDRA KUMAR KESHAV KUMAR	SYED ASHFAQUE AHMAD SHUBHESH PANDEY AMIT KUMAR MISHRA MURLIDHAR MISHRA	
4.	CR. APP (DB)/1048/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	10 SHYAM BIHARI SINGH @ TRIVENI SINGH VS THE STATE OF BIHAR	PAWAN KUMAR SINGH SACHCHIDA NAND SINGH BIJAY BHUSHAN PRASAD	BINOD BIHARI SINGH	
5.	CR. APP (DB)/1154/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 MUKESH RAI VS THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH BINAY KUMAR SINGH AJAY KUMAR SINGH	BINAY KRISHNA YUGAL KISHORE ARVIND KUMAR	
6.	CR. APP (DB)/106/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 JAGAT PASWAN VS THE STATE OF BIHAR	JAY PRAKASH SHARMA	AJAY MISHRA	

FOR ORDERS (ON PETITIONS)

7.	CR. APP (DB)/377/2018 IMPRISONMENT FOR CR.APP(DB) IA-1/2021 () BAIL	4 TUNTUN SINGH VS THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	SRI ASHWANI KUMAR SINHA	
8.	CR. APP (DB)/661/2018 R.I. FOR LIFE(376 CR.APP(DB) IA-1/2020 () BAIL IA-2/2024 () BAIL	7 CHHAYA DEVI AND ANR VS THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA MANOJ KUMAR VERMA GHANSHYAM TIWARY MITHILESH KUMAR ARYA SANJEEV SHANKAR AMRESH KUMAR	SRI SATYA NARAYAN PRASAD TABISH SHARFUDDIN SUMIT KUMAR SHARAD SHEKHAR JAGJIT ROSHAN	
...					
9.	CR. APP (DB)/114/2019 Against convictio CR.APP(DB) IA-1/2022 () BAIL	19 SANTOSH YADAV VS THE STATE OF BIHAR	ARUN KUMAR	KM. SHASHI BALA VERMA RAJEEV KUMAR ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	
With 9.1	CR. APP (DB)/168/2019 against conviction IA- 1/2019 BAIL IA- 2/2022 BAIL IA- 3/2023	8 PAPPU SINGH VS THE STATE OF BIHAR	AJAY MUKHERJEE VAISHNAVI SINGH SHIVAM RITWIK THAKUR	DR. MAYANAND JHA RAJEEV KUMAR SUJIT KUMAR SINGH (APP)	

PATNA HIGH COURT	30	Tuesday 16th April, 2024 Hon'ble Mr. Justice Ashutosh Kumar & Hon'ble Mr. Justice Khatim Reza
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| 10. | CR. APP (DB)/631/2019
Against convictio
CR.APP(DB)
IA-1/2019 ()
BAIL | 7 SHYAM YADAV
VS THE STATE OF BIHAR | PRAVEEN KUMAR
NIHAR NANDAN
AMBASTA | SHIWESH CHANDRA MISHRA |
| 11. | CR. APP (DB)/1105/2019
IMPRISONMENT FOR
CR.APP(DB)
IA-1/2020 ()
BAIL
IA-2/2023 () | 15 KAMLA YADAV
VS THE STATE OF BIHAR | ARUN KUMAR PANDEY | SATYA NARAYAN PRASAD
SUBHASH KUMAR MISHRA |
| 12. | CR. APP (DB)/1457/2019
IMPRISONMENT FOR
CR.APP(DB)
IA-1/2021 ()
BAIL | 3 AKLOO SAHANI
VS THE STATE OF BIHAR | UMESH CHANDRA
VERMA
ABHISHEK KUMAR
RASHMI JHA
SHARAD KUMAR
VERMA
SHEO JEE MISHRA | DR. MAYANAND JHA |
| 13. | C. REV./216/2022
IA-1/2023 () | 2 YUGAL KISHOR MISHRA
VS THE STATE OF BIHAR | NIKHIL KUMAR
AGRAWAL
ADITI HANSARIA
BHANU PRAKASH | ANJANI KUMAR (AAG 4) |
| 14. | CR. APP (DB)/642/2022
AGAINST ACQUITTAL CR.
APPEAL AGAINST
IA-1/2022 ()
LIMITATION PETITIO | 3 HARI NARESH SINGH YADAV
VS THE STATE OF BIHAR | UPENDRA KUMAR
KUMARI SUJATA SINHA | BIPIN KUMAR
MADHUMAY MADHUP
NISHIKANT
ADITYA RAJ
MADHUMAY MADHUP
NISHIKANT
ADITYA RAJ |
| 15. | CR. APP (DB)/624/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN
IA-2/2024 ()
MISC | 5 RADHEY YADAV @ RADHEY
SHYAM YADAV
VS THE STATE OF BIHAR | VAISHNAVI SINGH
MD.IMTEYAZ AHMAD
PURUSHOTTAM KUMAR
RITWIK THAKUR | BIPIN KUMAR
BHASKAR SHANKAR
RAKESH SINGH
SAKET KUMAR SINGH |
| 16. | CR. APP (DB)/1051/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN
IA-1/2023 ()
BAIL | 2 NEPALI YADAV
VS THE STATE OF BIHAR | VAISHNAVI SINGH
MD.IMTEYAZ AHMAD
RITWIK THAKUR
KIRAN KUMARI | MANISH KUMAR NO2
SATYA RANJAN SINHA
SEEMA KUMARI
DHANANJAY KUMAR |

FOR ORDERS

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| 17. | CR. APP (DB)/294/2021
IMPRISONMENT FOR CR.
APP (DB) AGAIN | 9 RANJIT SINGH
VS THE STATE OF BIHAR | BINOD KUMAR | A.G
KM. SHASHI BALA VERMA |
| 18. | CR. APP (DB)/331/2021
IMPRISONMENT FOR
CR.APP(DB) | 3 AYODHYA TIWARI @ MUSKI
TIWARI
VS THE STATE OF BIHAR | PRIYANKA SINGH
ANSUL
MADHAV RAJ | A.G.
DR. MAYANAND JHA
MANOJ KUMAR
RAJ NARAYAN MISHRA |
| 19. | CR. APP (DB)/247/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN | 5 DINESH YADAV
VS THE STATE OF BIHAR | VIBHAKAR KUMAR | SADANAND PASWAN |
| 20. | CR. APP (DB)/316/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN | 7 MUNNA SAH
VS THE STATE OF BIHAR | VAISHNAVI SINGH
MD.IMTEYAZ AHMAD
RITWIK THAKUR | MANISH KUMAR NO2 |
| 21. | CR. APP (DB)/349/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN | 5 ALI AHAMAD
VS THE STATE OF BIHAR
THROUGH D.R.I., PATNA. | MAJID MAHBOOB KHAN
RASHID ZAFAR | SATYA NARAYAN PRASAD |
| 22. | CR. APP (DB)/402/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN | 8 AMOD KUMAR@ AMOD KUMAR
MAHTO
VS THE STATE OF BIHAR | SURENDRA KUMAR
SINGH
SUDHA CHANDRA
PRASEN KUMAR | MANISH KUMAR NO2 |
| 23. | CR. APP (DB)/625/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN | 3 DILIP RAM @ DILIP KUMAR
VS THE STATE OF BIHAR | MAHENDRA THAKUR | SATYA NARAYAN PRASAD |
| 24. | CR. APP (DB)/680/2023
AGAINST CONVICTIO CR.
APP (DB) AGAIN | 5 DILIP SAH
VS THE STATE OF BIHAR | PRIYANKA SINGH
ANSUL
SHYAM KISHORE | SUJIT KUMAR SINGH |

PATNA HIGH COURT	31	Tuesday 16th April, 2024 Hon'ble Mr. Justice Ashutosh Kumar & Hon'ble Mr. Justice Khatim Reza
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25.	CR. APP (DB)/933/2023 CONVERTED FROM CR CR. APPEAL AGAINST	4 KUSHESH PANDIT VS THE STATE OF BIHAR	AKSHAY LAL PANDIT SHAHABUDDIN AZEEM @ S. AZEEM RAJESH KUMAR ARVIND KUMAR RAJESH KUMAR BRIJENDRA KUMAR	ABHA SINGH RAM SUMIRAN RAI ANITA KUMARI ANUJ KUMAR
26.	CR. APP (DB)/944/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4 PRITHVI RAI @ PRITHVI RAJ RAY VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	DILIP KUMAR SINHA
27.	CR. APP (DB)/1133/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3 SHANKAR SINGH VS THE STATE OF BIHAR	BIMAL KISHOR SINGH	DILIP KUMAR SINHA PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY
28.	CR. APP (DB)/1137/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5 CHANDAN @ CHANDAN PASWAN @ TUNTUN PASWAN VS THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	BIPIN KUMAR BINOD MURARI MISHRA
29.	CR. APP (DB)/1138/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3 SHUSHANT PANDEY @ VINAY PANDEY VS THE STATE OF BIHAR	SUNIL KUMAR PATHAK	SATYA NARAYAN PRASAD CHANDRA SHEKHAR SHARMA
30.	CR. APP (DB)/1142/2023 CR. APPL(SJ) NO. 4 CR. APP (DB) AGAIN	6 JHARI RAI @ DEEPLAL RAI VS THE STATE OF BIHAR	VINAY KUMAR MISHRA	ABHA SINGH
31.	CR. APP (DB)/24/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	3 SUKH CHANDRA JHA @ BAUA JHA VS THE STATE OF BIHAR	MAHESH PRASAD	BIPIN KUMAR
FOR ADMISSION				
32.	CR. APP (DB)/78/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	2 JHULAN YADAV VS THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI	ABHIMANYU SHARMA CHANDRA SHEKHAR ANAND
With 32.1	CR. APP (DB)/135/2024 AGAINST CONVICTIONCR. APP (DB) AGAIN	2 BIPIN KUMAR YADAV VS THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI	SUJIT KUMAR SINGH CHANDRA SHEKHAR ANAND
33.	CR. APP (DB)/89/2024 CR. APPL (SJ) NO. CR. APP (DB) AGAIN	2 SUDHIR KUMAR VS THE STATE OF BIHAR THROUGH CBI/ACB PATNA	SANJAY KUMAR MISHRA SANJIV SHARAN	A.G.
FOR ADMISSION - I				
34.	CR. APP (DB)/1316/2018 AGAINST ACQUITTAL CR. APPEAL AGAINST	18 ASHOK KUMAR YADAV VS THE STATE OF BIHAR	JITENDRA NARAIN SINHA MUKTI NATH RASHMI BHARTI ABHISHEK KUMAR AJIT KUMAR SINGH	SRI DILIP KUMAR SINHA SUSHIL KUMAR SINGH
35.	CR. APP (DB)/116/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 DEEPAK KUMAR VS THE STATE OF BIHAR	DHANANJAY KUMAR SUNIL PRASAD	ABHA SINGH
36.	CR. APP (DB)/279/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	9 PRABHU YADAV VS THE STAT	PANKAJ KUMAR	MANISH KUMAR NO2 AMRIT ABHIJAT GHANSHYAM
37.	CR. APP (DB)/734/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	9 SANJAY KUMAR @ SANJAY KUMAR YADAV VS THE STATE OF BIHAR	PAWAN KUMAR SINGH KAMLESH KUMAR KUMAR HARSHVARDHAN PRASHANT KASHYAP	SATYA NARAYAN PRASAD SANJAY KUMAR PANDEY NO.5 SUDHANSHU KUMAR
38.	CR. APP (DB)/923/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 RAM EKBAL RAUT @ RAM EKBAL PRASAD @ EKBAL PRASAD VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MANISH KUMAR NO2
39.	CR. APP (DB)/980/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 VIJAY KUMAR PRASAD @ VIJAY PRASAD VS THE STATE OF BIHAR	RAJESH ROY RAVINDRA KUMAR	BINOD BIHARI SINGH
40.	CR. APP (DB)/999/2023 CONVERTED FROM CR CR. APPEAL AGAINST	7 RAKESH KUMAR SRIVASTAVA VS THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	ANUJ KUMAR SHRIVASTAVA RAJESH RANJAN SHAKTI SUMAN KUMAR KANIKA DILIP KUMAR SINHA(APP)

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|-----|---|---|--|----------------------------------|---|
| 41. | CR. APP (DB)/1197/2023
AGAINST ACQUITTAL CR.
APPEAL AGAINST | 3 | HIRA DEVI
VS THE STATE OF BIHAR | DR. MANOJ KUMAR
KSHEM SHARMA | BIPIN KUMAR |
| 42. | CR. APP (DB)/30/2024
CR.APPL (SJ)NO. 3 CR.
APPEAL AGAINST | 4 | GANESH SHARMA
VS THE STATE OF BIHAR | PRIYAJEET PANDEY
ABHINAV ALOK | ABHAY KUMAR
SHIV PRATAP
RABINDRA KUMAR TIWARI |

AFTER THE ABOVE OR AT 2:15 P.M. WHICHEVER IS EARLIER

FOR HEARING

- | | | | | | |
|--------------|---|----|---|--|---|
| 43. | CR. APP (DB)/1350/2018
R.I. FOR 12 YEARS
CR.APP(DB) | 9 | KARTIKYAN @ KARTIKEYAN @
K. KARTHIKKEYAN
VS THE STATE OF BIHAR | SANDIP KUMAR
GAUTAM
SANTOSH KUMAR
SUJATA KUMARI | SRI ABHIMANYU SHARMA |
| 44. | CR. APP (DB)/797/2017
IMPRISONMENT FOR
CR.APP(DB) | 8 | RAMESHWAR MAHTO @
RAMASHRAY MAHTO AND ANR
VS THE STATE OF BIHAR | JITENDRA NARAIN
SINHA
RASHMI BHARTI
UMESH KUMAR SINGH | SRI MAYANAND JHA
SUJIT KUMAR SINGH |
| 45. | CR. APP (DB)/815/2017
IMPRISONMENT FOR
CR.APP(DB) | 8 | FEKU GUPTA
VS THE STATE OF BIHAR | SANJAY KUMAR
PANDEY
VISHWAJEET KUMAR
MISHRA
ASHUTOSH TRIPATHY
SURESH PRASAD
SHARMA | SRI DILIP KUMAR SINHA
ARVIND KUMAR
RANDHIR KUMAR NO-1 |
| With
45.1 | CR. APP (DB)/608/2017
IMPRISONMENT FOR
LCR.APP(DB) | 8 | MAHATAM GUPTA AND ORS
VS THE STATE OF BIHAR | ASHUTOSH TRIPATHY
VISHWAJEET KUMAR
MISHRA
SURESH PRASAD
SHARMA | SRI DILIP KUMAR SINHA
RANDHIR KUMAR NO-1 |
| 46. | CR. APP (DB)/830/2017
R.I. FOR LIFE (30
CR.APP(DB) | 4 | RAJESH DAS
VS THE STATE OF BIHAR | ANIL PRASAD SINGH | SRI ABHIMANYU SHARMA |
| With
46.1 | CR. APP (DB)/391/2017
R.I FOR LIFE
(302,CR.APP(DB) | 10 | NAGESHWAR DAS AND ANR
VS THE STATE OF BIHAR | ANIL PRASAD SINGH | SRI AJAY MISHRA |
| 47. | CR. APP (DB)/871/2017
IMPRISONMENT FOR
CR.APP(DB) | 4 | DEO NARAYAN YADAV @
BHULLA YADAV
VS THE STATE OF BIHAR | SARVESHWAR TIWARY
MANOJ KUMAR
NAGENDRA KUMAR
SINGH
BIJAY KUMAR PATHAK | SHASHI BALA VERMA |
| 48. | CR. APP (DB)/941/2017
R.I. FOR LIFE (30
CR.APP(DB) | 7 | NATHUNI SAH
VS THE STATE OF BIHAR | BIMLESH KUMAR
PANDEY
ASHUTOSH TRIPATHY
SANJAY KUMAR
PANDEY
PRATEEK TANDON
DILIP KUMAR TONDON | SRI SATYA NARAYAN
PRASAD
SANJAY KUMAR NO.-7
ANANT KUMAR MISHRA |
| With
48.1 | CR. APP (DB)/935/2017
R.I. FOR LIFE
(302CR.APP(DB) | 2 | BULET SAH @ RAJ KUMAR
VS THE STATE OF BIHAR | BIMLESH KUMAR
PANDEY
PRATEEK TANDON | SRI MAYANAND JHA
SANJAY KUMAR NO.-7
ANANT KUMAR MISHRA |
| 49. | CR. APP (DB)/1019/2017
R.I. FOR LIFE (6
CR.APP(DB) | 5 | PAPPU SHARMA
VS THE STATE OF BIHAR | JITENDRA NARAIN
SINHA
RASHMI BHARTI
SURESH PRASAD SAH
@ BARANWAL | SRI GANESH PRASAD
JAISWAL
DILIP KUMAR SINHA |
| 50. | CR. APP (DB)/1031/2017
R.I. FOR LIFE(302
CR.APP(DB) | 5 | RAM AWADH KISHORE PRASAD
VS THE STATE OF BIHAR | MD.IMTEYAZ AHMAD
BABITA KUMARI | SRI AJAY MISHRA |
| With
50.1 | CR. APP (DB)/858/2017
R.I. FOR LIFE
(302CR.APP(DB) | 4 | DASHRATH SAHNI AND ORS
VS THE STATE OF BIHAR | RAVI RANJAN
AMIT KUMAR
SHASHANK SHEKHAR | SRI SATYA NARAYAN
PRASAD |
| 51. | CR. APP (DB)/1046/2017
R.I. FOR LIFE(302
CR.APP(DB) | 6 | VISHAL KUMAR
VS THE STATE OF BIHAR | BHASKAR SHANKAR
MEENA SINGH
MITHILESH KUMAR
SINGH | SRI DILIP KUMAR SINHA
AMIT NARAYAN
HARSH ANUJ
RAVI ROHIT
PRASHANT KUMAR
INDRA MOHAN KUMAR
SHYAMESHWAR DAYAL
SAMRENDRA KUMAR JHA
DHANANJAY KUMAR SINGH |

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With 51.1	CR. APP (DB)/1123/2017 R.I. FOR LIFE(302,CR.APP(DB)	6	ANAND KUMAR VS THE STATE OF BIHAR	SHRI KRISHNA SINHA MOHIT RAJ ANIRUDH KUMAR SINHA PRIYA RANJAN ABHIJEET RANJAN DURGA NARAYAN RANJAY KUMAR SINGH MANOJ KUMAR SINGH ANKIT KUMAR SINGH	SRI ASHWANI KUMAR SINHA INDRA MOHAN KUMAR ASHUTOSH SINGH SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH
52.	CR. APP (DB)/1129/2017 R.I. FOR LIFE (30 CR.APP(DB)	3	PANCHU HARIJAN VS THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV MURLIDHAR MISHRA	SRI AJAY MISHRA DHIRENDRA NATH JHA CHANDRA SHEKHAR SHARMA
With 52.1	CR. APP (DB)/1098/2017 R.I. FOR LIFE(302)CR.APP(DB)	3	SUNIL MANDAL AND ANR VS THE STATE OF BIHAR	SANJAY KUMAR JHA RANA PRATAP SINGH SATYA VEER SANJEEV KUMAR @ DEEPAK SAHAY	SRI AJAY MISHRA DHIRENDRA NATH JHA CHANDRA SHEKHAR SHARMA
With 52.2	CR. APP (DB)/1131/2017 R.I FOR LIFE (302)CR.APP(DB)	3	GANESH BHANDARI VS THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL RANJIT KUMAR SINGH RANJIT KUMAR SINGH	SRI ASHWANI KUMAR SINHA CHANDRA SHEKHAR SHARMA DHIRENDRA NATH JHA ABHIMANYU SHARMA
53.	CR. APP (DB)/1145/2017 R.I. FOR 12 YEARS CR.APP(DB)	9	SHRAWAN NAT VS THE STATE OF BIHAR	RAKESH NARAYANSINGH RAMCHANDRA SAHNI	SRI SATYA NARAYAN PRASAD
54.	CR. APP (DB)/1153/2017 IMPRISONMENT FOR CR.APP(DB)	6	KRISHNA MALI AND ANR VS THE STATE OF BIHAR	RAVINDRA KUMAR	SRI ASHWANI KUMAR SINHA ABHIMANYU SHARMA
55.	CR. APP (DB)/383/2018 IMPRISONMENT FOR CR.APP(DB)	5	MADAN SINGH VS THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	SRI DILIP KUMAR SINHA
With 55.1	CR. APP (DB)/342/2018 IMPRISONMENT FOR LCR.APP(DB)	12	KAPILDEO SINGH AND ORS VS THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH ANSHU DHAR SHARMA BIJAY BHUSHAN PRASAD SADHNA SUMAN MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR RAJ BANSH DUBEY RUDAL SINGH RASHMI BHARTI JITENDRA NARAIN SINHA	SHASHI BALA VERMA
56.	CR. APP (DB)/637/2018 R.I. FOR LIFE (30 CR.APP(DB)	7	KAPILDEO PRASAD @ KAPILDEO SAH VS THE STATE OF BIHAR	RAJENDRA KISHORE PRASAD RAJESH KUMAR MD. SHAKIR AHMAD GAJENDRA KUMAR	SRI ABHIMANYU SHARMA
With 56.1	CR. APP (DB)/622/2018 R.I. FOR LIFE(302,CR.APP(DB)	7	MAYA DEVI VS THE STATE OF BIHAR	ROHIT KISHORE PRASAD RAJENDRA KISHORE PRASAD	SRI SHIVESH CHANDRA MISHRA
57.	CR. APP (DB)/640/2018 IMPRISONMENT FOR CR.APP(DB)	8	KEDAR SINGH VS THE STATE OF BIHAR	RAJGIRI SINGH BIJAY PRAKASH SINGH	SRI SHIVESH CHANDRA MISHRA RAVINDRA KUMAR SUJIT KUMAR SINGH
With 57.1	CR. APP (DB)/671/2018 IMPRISONMENT FOR LCR.APP(DB)	8	HARAN SINGH @ HARINARAYAN SINGH VS THE STATE OF BIHAR	RAM BINOD SINGH VIPIN KUMAR SINGH	SRI SATYA NARAYAN PRASAD RAVINDRA KUMAR
With 57.2	CR. APP (DB)/675/2018 IMPRISONMENT FOR LCR.APP(DB)	9	DHANANJAY SINGH VS THE STATE OF BIHAR	RAM BINOD SINGH VIPIN KUMAR SINGH	SRI MAYANAND JHA RAVINDRA KUMAR SUJIT KUMAR SINGH
58.	CR. APP (DB)/655/2018 R.I. FOR LIFE (30 CR.APP(DB)	6	SHOBHA DEVI VS THE STATE OF BIHAR	SADA NAND ROY ASHOK KUMAR	BINAY KRISHNA
With 58.1	CR. APP (DB)/841/2018 R.I. FOR LIFE (302CR.APP(DB)	12	PAPPU SINGH VS THE STATE OF BIHAR	SADA NAND ROY ASHOK KUMAR	BINAY KRISHNA

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59.	CR. APP (DB)/923/2018 R.I. FOR LIFE(304 CR.APP(DB)	11 MOHINI DEVI AND ANR VS THE STATE OF BIHAR	DRONACHARYA AJAY MUKHERJEE AJAY MUKHERJEE AJAY MUKHERJEE	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH
60.	CR. APP (DB)/949/2018 R.I. FOR LIFE(302 CR.APP(DB)	7 SHASHI BHUSHAN YADAV @ HOLI YADAV VS THE STATE OF BIHAR	SHASHANK SHEKHAR RITESH KUMAR NILESH KUMAR UDAY SHANKAR CHOUDHARY PRATEEK TANDON	SRI ASHWANI KUMAR SINHA MANOJ KUMAR
61.	CR. APP (DB)/1027/2018 IMPRISONMENT FOR CR.APP(DB)	10 MITHILESH KUMAR VS THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	SRI SATYA NARAYAN PRASAD
62.	CR. APP (DB)/1095/2018 R.I. FOR LIFE(302 CR.APP(DB)	7 RAJESH MAHTO VS THE STATE OF BIHAR	SUSHIL KUMAR SINGH AVINASH RATNESHWAR PRASAD PRAKASH KUMAR MADHURENDRA KUMAR	SRI SHIVESH CHANDRA MISHRA SURYA NARAYAN SAH SUJIT KUMAR SINGH (APP) SUMAN KUMAR MISHRA
With 62.1	CR. APP (DB)/971/2018 R.I. FOR LIFE (302CR.APP(DB)	3 ANITA DEVI AND ANR VS THE STATE OF BIHAR	RAJESH KUMAR YOGENDRA KUMAR SINGH AVINASH RATNESHWAR PRASAD NITU KUMARI	SRI SATYA NARAYAN PRASAD SANJIV KUMAR SINGH SURYA NARAYAN SAH
With 62.2	CR. APP (DB)/1058/2018 R.I. FOR LIFE(302)CR.APP(DB)	10 HARISH CHANDRA MAHTON VS THE STATE OF BIHAR	RAJESH KUMAR YOGENDRA KUMAR SINGH AVINASH RATNESHWAR PRASAD NITU KUMARI	SHASHI BALA VERMA SURYA NARAYAN SAH
63.	CR. APP (DB)/1223/2018 R.I. FOR 20 YEARS CR.APP(DB)	3 KAPIL BIND VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	SHASHI BALA VERMA
64.	CR. APP (DB)/1255/2018 IMPRISONMENT FOR CR.APP(DB)	26 KRISHNA KUMAR YADAV VS THE STATE OF BIHAR	DURGESH KUMAR CHANDRA MOHAN JHA	SRI MAYANAND JHA SUNIL KUMAR BALESHWAR KAMAT SUJIT KUMAR SINGH
With 64.1	CR. APP (DB)/522/2019 AGAINST CONVICTIONCR.APP(DB)	17 SUBHASH YADAV VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	MANISH KUMAR NO2
65.	CR. APP (DB)/1388/2018 R.I. FOR 15 YEARS CR.APP(DB)	9 MANJIT RAM @ MANJIT KUMAR VS THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHASHANK SHEKHAR	SRI AJAY MISHRA SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA
66.	CR. APP (DB)/1421/2018 R.I. FOR 15 YEARS CR.APP(DB)	3 CHEDI BIND @ CHHEDI VIND VS THE STATE OF BIHAR	KUMAR SUNIL	SRI ASHWANI KUMAR SINHA
67.	CR. APP (DB)/1428/2018 R.I FOR 10 YEARS CR.APP(DB)	6 DAROGA MAHTO AND ANR VS THE STATE OF BIHAR	RAVI RANJAN MUKESH KUMAR RAKESH SINGH MITHILESH KUMAR SINGH MEENA SINGH BINOY KUMAR SINHA 1 SHRISHTI RANI	SRI ABHIMANYU SHARMA
68.	CR. APP (DB)/71/2019 Against Convictio CR.APP(DB)	11 KAUSHALENDRA SINGH @ CHHOTU SINGH AND ORS VS THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BIRENDRA KUMAR RITWAJ RAMAN	DR. MAYANAND JHA ALOK KUMAR JHA SUJIT KUMAR SINGH SUJIT KUMAR SINGH
69.	CR. APP (DB)/234/2019 AGAINST CONVICTIO CR.APP(DB)	7 JAYKANT KUMAR @ JAYKANT KUMAR SINGH VS THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA INDRADEO PRASAD AJIT KUMAR	DILIP KUMAR SINHA
70.	CR. APP (DB)/1195/2019 R.I. FOR LIFE CR.APP(DB)	11 VIKASH SAH VS THE STATE OF BIHAR	MANOJ KUMAR KSHEM SHARMA RAJ NARAYAN MISHRA MIRITYUNJAY KUMAR	DILIP KUMAR SINHA

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71.	CR. APP (DB)/1318/2019 IMPRISONMENT FOR CR.APP(DB)	10 MUNAKI RAI VS THE STATE OF BIHAR	ALOK KUMAR @ ALOK KR SHAHI ROHIT RAJ ARCHANA SINHA @ ARCHANA SHAHI	KM. SHASHI BALA VERMA DILIP KUMAR SINGH
With	CR. APP (DB)/1266/2019	10 AJAY RAI	ARCHANA SINHA @	ASHWANI KUMAR SINHA
71.1	IMPRISONMENT FOR LCR.APP(DB)	VS THE STATE OF BIHAR	ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI SHARDHA BANKA	DILIP KUMAR SINGH ABHIMANYU SHARMA
With	CR. APP (DB)/1323/2019	25 SHIV CHANDRA RAI	ALOK KUMAR @ ALOK	AJAY MISHRA
71.2	IMPRISONMENT FOR LCR.APP(DB)	VS THE STATE OF BIHAR	KR SHAHI ROHIT RAJ ARCHANA SINHA @ ARCHANA SHAHI	DILIP KUMAR SINGH
With	CR. APP (DB)/1447/2019	4 VIJAY RAI	ALOK KUMAR @ ALOK	MANISH KUMAR NO2
71.3	IMPRISONMENT FOR LCR.APP(DB)	VS THE STATE OF BIHAR	KR SHAHI ROHIT RAJ	DILIP KUMAR SINGH
72.	CR. APP (DB)/1426/2019 R.I. FOR 14 YEARS CR.APP(DB)	7 GOPAL KUMAR SHARMA @ GOPAL SHARMA VS THE STATE OF BIHAR	SHASHANK SHEKHAR MALAY KUMAR CHOUDHARY NILESH KUMAR	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With	CR. APP (DB)/1419/2019	5 NATHUN SINGH	MD.IMTEYAZ AHMAD	KM. SHASHI BALA VERMA
72.1	R.I. FOR 14 YEARSCR.APP(DB)	VS THE STATE OF BIHAR	NILESH KUMAR RITWAJ RAMAN	
73.	CR. APP (DB)/396/2020 AGAINST CONVICTIO CR.APP(DB)	20 BHUPENDRA YADAV VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA	A.G. SATYA NARAYAN PRASAD
With	CR. APP (DB)/241/2020	16 YOGENDRA NARAYAN SARDAR	MD.IMTEYAZ AHMAD	DILIP KUMAR SINHA
73.1	IMPRISONMENT FOR LCR.APP(DB)	VS THE STATE OF BIHAR	BIJAY KUMAR PANDEY NILESH KUMAR	
With	CR. APP (DB)/340/2020	11 SHAMBHU SINGH @ SHAMBHU NARAYAN SINGH VS THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH RAJESH KUMAR SINHA	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH (APP)
74.	CR. APP (DB)/21/2021 Against Acquitta CR. APPEAL AGAINST	11 HARILAL SAH VS THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. KM. SHASHI BALA VERMA UMESH KUMAR GUPTA
75.	CR. APP (DB)/137/2021 IMPRISONMENT FOR CR.APP(DB)	6 DHARMENDRA KUMAR YADAV @ DHARMENDRA YADAV VS THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G SATYA NARAYAN PRASAD
With	CR. APP (DB)/153/2021	5 RABINDRA YADAV	PRAMOD KUMAR	A.G
75.1	R.I For seven YearCR.APP(DB)	VS THE STATE OF BIHAR		ABHIMANYU SHARMA
With	CR. APP (DB)/200/2021	5 KARU YADAV	RAJESH KUMAR SINHA	A.G
75.2	RIGOROUS IMPRISONMCR.APP(DB)	VS THE STATE OF BIHAR		MANISH KUMAR NO2
76.	CR. APP (DB)/248/2021 AGAINST CONVITION CR.APP(DB)	8 ONKAR NATH SINGH @ SHERU SINGH VS THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G ABHIMANYU SHARMA P K VERMA (AAG3)
77.	CR. APP (DB)/468/2021 IMPRISONMENT FOR CR.APP(DB)	8 RANJIT YADAV @ KARU YADAV VS THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI	A.G. ABHIMANYU SHARMA
78.	CR. APP (DB)/550/2021 R.I. FOR 20 YEARS CR.APP(DB)	5 MANNU @ SADDAM@MD. MANNU SADAM VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH UMESH PATHAK UMA KANT MISHRA	AJAY MISHRA
79.	CR. APP (DB)/564/2021 IMPRISONMENT FOR CR.APP(DB)	13 TILAK YADAV @ NAVNIT KUMAR SINGH VS THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	SADANAND PASWAN CHANDRA MOHAN JHA RANDHIR KUMAR NO.1 SHASHI BALA VERMA (APP)
With	CR. APP (DB)/588/2021	11 RAKESH PANDEY @ RAKESH CHOUBEY VS THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	SADANAND PASWAN CHANDRA MOHAN JHA RAKESH KUMAR MISHRA RANDHIR KUMAR NO.1
79.1	IMPRISONMENT FOR LCR.APP(DB)			

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80.	CR. APP (DB)/818/2021 AGAINST CONVICATIO CR.APP(DB)	14 SHAMBHU YADAV VS THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM SHYAM KISHORE MINAKSHI KUMARI MUNISH KUMAR SHIV PRAKASH MUNNA RAJ	SATYA NARAYAN PRASAD SANDIP KUMAR GAUTAM
81.	CR. APP (DB)/254/2022 AGAINST CONVICATIO CR.APP(DB)	13 LADDAN MIYAN VS THE STATE OF BIHAR	ARBIND KUMAR SINGH	SATYA NARAYAN PRASAD
82.	CR. APP (DB)/302/2022 AGAINST CONVICATIO CR.APP(DB)	12 TULSI MANDAL VS THE STATE OF BIHAR	DR. BIDHU RANJAN ASHOK KUMAR JHA	MANISH KUMAR NO2
With 82.1	CR. APP (DB)/942/2022 AGAINST CONVICITIONCR. APP (DB) AGAIN	9 SITARA KHATUN VS THE STATE OF BIHAR	MAHESH PRASAD	ABHIMANYU SHARMA
83.	CR. APP (DB)/409/2022 AGAINST CONVICATIO CR.APP(DB)	6 ABID ANSARI VS THE STATE OF BIHAR	ARUN KUMAR RAKESH AMBASTHA	SATYA NARAYAN PRASAD
With 83.1	CR. APP (DB)/422/2022 AGAINST CONVICITIONCR.APP(DB)	6 PRASHANT GUPTA VS THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	AJAY MISHRA
With 83.2	CR. APP (DB)/552/2022 AGAINST CONVICITIONCR.APP(DB)	7 PINTU GUPTA VS THE STATE OF BIHAR	SANTOSH KUMAR PANKAJ KUMAR SINGH MUNISH KUMAR MINAKSHI KUMARI	AJAY MISHRA
84.	CR. APP (DB)/438/2022 AGAINST CONVICATIO CR.APP(DB)	7 BHOLU RAI @ ASHISH RAI VS THE STATE OF BIHAR	VIPIN KUMAR SINGH	MANISH KUMAR NO2 RITESH ABHISHEK
85.	CR. APP (DB)/664/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	6 BAPJAN RISHI @ BABJAN RISHIDEO VS THE STATE OF BIHAR	ANUKRITI JAIPURIYAR	BINOD BIHARI SINGH
86.	CR. APP (DB)/680/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	6 MD. SHAHID ANSARI @ MD. SHAHID @ SHAHID ANSARI VS THE STATE OF BIHAR	RAM PRAWESH KUMAR MD FAZLE KARIM PRATIK MISHRA	SATYA NARAYAN PRASAD
87.	CR. APP (DB)/744/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	5 SUJEET KUMAR @ SUJEET BAITHA VS THE STATE OF BIHAR	KAMALA KANT TIWARY	PARMESHWAR MEHTA
With 87.1	CR. APP (DB)/802/2022 AGAINST CONVICITIONCR. APP (DB) AGAIN	5 SANTOSH BAITHA VS THE STATE OF BIHAR	VINAY MISTRY	KM. SHASHI BALA VERMA
88.	CR. APP (DB)/878/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	6 RAKESH RAM VS THE STATE OF BIHAR	ABHASH	BINOD BIHARI SINGH
With 88.1	CR. APP (DB)/899/2022 AGAINST CONVICITIONCR. APP (DB) AGAIN	6 SANJAY RAM VS THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD	KM. SHASHI BALA VERMA
89.	CR. APP (DB)/914/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	5 SATYABRAT ASHOK @ SATYA VRAT ASHOK @ PAPPU SHARMA @ PAPPU VS THE STATE OF BIHAR	MUKESH KUMAR NO1 MD.IMTEYAZ AHMAD RITWIK THAKUR VAISHNAVI SINGH	BINOD BIHARI SINGH
90.	CR. APP (DB)/10/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	7 VIKASH @ VIKKI KUMAR GOSWAMI VS THE STATE OF BIHAR	ANUPA NAND JHA	USHA KUMARI 1
91.	CR. APP (DB)/13/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	7 KARU BIND VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR DAS RANI SWATI	BIPIN KUMAR
92.	CR. APP (DB)/21/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 NEK MOHAMMAD @ RAJ MOHAMMAD VS THE STATE OF BIHAR	SOURENDRA PANDEY	SUJIT KUMAR SINGH
93.	CR. APP (DB)/37/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 KALENDRA PASWAN VS THE STATE OF BIHAR	SHAILESH KUMAR RAM ADYA SINGH RANJEET KUMAR MISHRA	ABHIMANYU SHARMA DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT
94.	CR. APP (DB)/106/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6 SANDEEP KUMAR @ RAJA @ VICKY VS THE STATE OF BIHAR	UMESHANAND PANDIT RAJESH KUMAR	MANISH KUMAR NO2

PATNA HIGH COURT	37	Tuesday 16th April, 2024 Hon'ble Mr. Justice Ashutosh Kumar & Hon'ble Mr. Justice Khatim Reza
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95.	CR. APP (DB)/188/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	SURAJ KUMAR VS THE STATE OF BIHAR	ARJUN PRASAD	BINAY KRISHNA DILIP KUMAR SINHA(APP) BELA SINGH RAJEEV RANJAN
With 95.1	CR. APP (DB)/597/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	6	JYOTI KUMAR VS THE STATE OF BIHAR	RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA KANCHAN KUMARI GOPESH RAJ	SADANAND PASWAN BELA SINGH RAJEEV RANJAN DILIP KUMAR SINHA (APP)
96.	CR. APP (DB)/233/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	11	RANJEET SAH VS THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	SUJIT KUMAR SINGH SETU PRATEEK
97.	CR. APP (DB)/248/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	SUBODH RAI VS THE STATE OF BIHAR	MUKESH KUMAR NO1	DILIP KUMAR SINHA
98.	CR. APP (DB)/280/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	7	NANH KU MANDAL @ NANDLAL MANDAL @ NANDLAL VS THE STATE OF BIHAR	SUBHASH KUMAR ANIL KUMAR SINGH	AJAY MISHRA
99.	CR. APP (DB)/305/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	PRAMOD MANDAL VS THE STATE OF BIHAR	AJAY KUMAR SINHA	PARMESHWAR MEHTA
100.	CR. APP (DB)/317/2023 against convictio CR. APP (DB) AGAIN	7	KUNDAN KUMAR VS THE STATE OF BIHAR	MUKESH KUMAR NO1	KM. SHASHI BALA VERMA
101.	CR. APP (DB)/324/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	5	RANJAY SINGH VS THE STATE OF BIHAR	MAYANK MANI JAI PRAKASH SINGH	ABHIMANYU SHARMA
102.	CR. APP (DB)/396/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	AMAN YADAV @ AMAN KUMAR VS THE STATE OF BIHAR	PRAVEEN KUMAR	BINOD BIHARI SINGH
With 102.1	CR. APP (DB)/426/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	3	KUNDAN YADAV @ KUNDAN KUMAR YADAV VS THE STATE OF BIHAR	DILIP KUMAR	SADANAND PASWAN DILIP KUMAR SINHA (APP)
103.	CR. APP (DB)/406/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	TOOFANI RAM VS THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR KUMAR HARSHVARDHAN	BIPIN KUMAR
104.	CR. APP (DB)/407/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	5	BIRJU RAM @ BIRJU BABA VS THE STATE OF BIHAR	SHANKAR KISHORE SHAHI SWETA RAJ	ABHIMANYU SHARMA
105.	CR. APP (DB)/441/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	7	RAJESH KUMAR @ RAJESH KUMAR NUT @ FIROJ NUT VS THE STATE OF BIHAR	ANUP KUMAR PANDEY VINAY KUMAR MISHRA AVINAV KUNAL SWEKSHA PANDEY	SATYA NARAYAN PRASAD
106.	CR. APP (DB)/451/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	AJAY RAM VS THE STATE OF BIHAR	BAIDYA NATH THAKUR	SATYA NARAYAN PRASAD
107.	CR. APP (DB)/474/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	7	RAJKISHORE RAM @ RAJKISHOR RAM VS THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	DILIP KUMAR SINHA UDAY PRATAP SINGH SATYENDRA RAI
108.	CR. APP (DB)/491/2023 CR. APPL (SJ) NO. CR. APPEAL AGAINST	11	MD. NIZAMUDDIN VS THE STATE OF BIHAR	BINOD KUMAR SINGH	MUKESHWAR DAYAL
109.	CR. APP (DB)/492/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	PRAMOD BHAGAT VS THE STATE OF BIHAR	RAJESH KUMAR	SUJIT KUMAR SINGH
110.	CR. APP (DB)/541/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	BANARASI SAH VS THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR RITWIK THAKUR PURUSHOTTAM KUMAR	AJAY MISHRA
111.	CR. APP (DB)/545/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	UPENDRA YADAV VS THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	SATYA NARAYAN PRASAD BRAJ KISHORE PRASAD ARVIND KUMAR

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With 111.1	CR. APP (DB)/557/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	BAIJNATH YADAV @ BAIJNATH SINGH VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR UPENDRA KUMAR KUMARI SUJATA SINHA BIRENDRA KUMAR	SATYA NARAYAN PRASAD
With 111.2	CR. APP (DB)/574/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	BINDA YADAV @ BINDA LAL YADAV VS THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH	BIPIN KUMAR BRAJ KISHORE PRASAD ARVIND KUMAR
With 111.3	CR. APP (DB)/581/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	6	MITHILESH YADAV VS THE STATE OF BIHAR	ANUJ KUMAR SHYAM KISHORE ANSUL	DILIP KUMAR SINHA
With 111.4	CR. APP (DB)/596/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	CHANDRAGHOSH @ CHANDRABHUSHAN SINGH @ CHANDRAGOSH YADAV VS THE STATE OF BIHAR	PRIYANKA SINGH ANSUL ADARSH SINGH	DILIP KUMAR SINHA
With 111.5	CR. APP (DB)/611/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	NAGENDRA YADAV @ NAGENDRA SINGH VS THE STATE OF BIHAR	UMESH KUMAR	MANISH KUMAR NO2
With 111.6	CR. APP (DB)/614/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	AJAY YADAV VS THE STATE OF BIHAR	ANUJ KUMAR ANSUL SHYAM KISHORE ADITYA PANDEY	ABHIMANYU SHARMA
With 111.7	CR. APP (DB)/616/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	RAMKRISHNA YADAV @ KRISHNA KUMAR VS THE STATE OF BIHAR	ANUJ KUMAR ANSUL	SUJIT KUMAR SINGH BRAJ KISHORE PRASAD ARVIND KUMAR
112.	CR. APP (DB)/580/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	RAJDEEP THATHERA VS THE STATE OF BIHAR	VASANT VIKAS DHANESHWAR VASHIST	KM. SHASHI BALA VERMA AMAR ANAND ARUN KUMAR TIWARY PRASHANTI KUMARI
113.	CR. APP (DB)/608/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	9	GUPTESHWAR SINGH VS THE STATE OF BIHAR	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	BIPIN KUMAR BRAJ KISHORE SINGH SATYA DEO KUMAR
114.	CR. APP (DB)/632/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	5	MD QUARBAN VS THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	SUJIT KUMAR SINGH
115.	CR. APP (DB)/653/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	8	RAVINDRA SINGH VS THE STATE OF BIHAR	CHANDRA MOHAN SINGH	SADANAND PASWAN DILIP KUMAR SINHA
116.	CR. APP (DB)/689/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	8	KAMLESH KUMAR VS THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SATYA NARAYAN PRASAD PIYUSH KUMAR PANDEY
117.	CR. APP (DB)/730/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	RAJU BAITHA VS THE STATE OF BIHAR	RAM ADYA SINGH SHAILESH KUMAR	SADANAND PASWAN PRERNA ANAND BIPIN KUMAR (APP)
118.	CR. APP (DB)/739/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	8	MANOJ SAH VS THE STATE OF BIHAR	JAY PRAKASH SHARMA PRAVEEN RANJAN	KM. SHASHI BALA VERMA RAMAKANT SHARMA MANOJ KUMAR SINGH RAM ANURAG SINGH K.N. SINGH(A.S.G.)
With 118.1	CR. APP (DB)/445/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	SHANKAR DAS VS THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	PARMESHWAR MEHTA RAM ANURAG SINGH DR. KRISHNA NANDAN SINGH (ASG) DR. KRISHNA NANDAN SINGH (ASG)
119.	CR. APP (DB)/778/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	VIKASH KUMAR VS THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	DILIP KUMAR SINHA
120.	CR. APP (DB)/863/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	5	VIJAY RAM VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	BINOD BIHARI SINGH
121.	CR. APP (DB)/955/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	AMAN KUMAR VS THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD KIRAN KUMARI	BINOD BIHARI SINGH

PATNA HIGH COURT	39	Tuesday 16th April, 2024 Hon'ble Mr. Justice Ashutosh Kumar & Hon'ble Mr. Justice Khatim Reza
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With CR. APP (DB)/790/2023 121.1 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	TIJENDRA KUMAR @ JITENDRA KUMAR VS THE STATE OF BIHAR	RAJEEV NAYAN	SUJIT KUMAR SINGH
With CR. APP (DB)/949/2023 121.2 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	ROHIT KUMAR @ BILLA VS THE STATE OF BIHAR	RAJESH RANJAN KUMAR	PARMESHWAR MEHTA
122. CR. APP (DB)/1018/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MODASSIR KHAN @ MD. MODASSIR KHAN VS THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	PARMESHWAR MEHTA
With CR. APP (DB)/1085/2023 122.1 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	AFTAB KHAN @ KAKU KHAN VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SATYA NARAYAN PRASAD
With CR. APP (DB)/1141/2023 122.2 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	ZAIDI KHAN VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	AJAY MISHRA
123. CR. APP (DB)/1028/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	RADHIKA RAMAN SAHAY @ DR. R. R. SAHAY VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR MD.IMTEYAZ AHMAD	PARMESHWAR MEHTA

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PATNA HIGH COURT	40	Tuesday 16th April, 2024 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Jitendra Kumar
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Tuesday the 16th April 2024
MAIN BUILDING
Court No. 13 (AT 10:30 A.M.)
Mr. Justice Rajeev Ranjan Prasad &
Mr. Justice Jitendra Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS (ON PETITIONS)</u>					
1.	CR. APP (DB)/709/2021 AGAINST CONVICATIO CR.APP(DB) IA-1/2022 () BAIL IA-3/2024 () BAIL	12 DHANJI YADAV VS THE STATE OF BIHAR	N. A. SHAMSI	SADANAND PASWAN RAM CHANDRA PRASAD BHARTI PAWAN KUMAR SINGH SHAKTIMAAN BHARTI	
2.	CR. APP (DB)/121/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2024 () LIMITATION PETITIO	2 ASHA DEVI @ ASHA SAH VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA RAVI RANJAN KUMAR AMRESH KUMAR	SATYA NARAYAN PRASAD	
<u>FOR ADMISSION</u>					
3.	CR. APP (DB)/728/2022 AGAINST CONVICATIO CR.APP(DB)	2 SACHITA NAND SINGH @ SACHIDANAND SINGH VS THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA AMRESH KUMAR RAKESH KUMAR SHARMA	ABHIMANYU SHARMA	
4.	CR. APP (DB)/1149/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 MANJU DEVI VS THE STATE OF BIHAR	BACHAN JEE OJHA NAVIN KUMAR JHA DAIZY KUMARI ANAND KUMAR OJHA	SUJIT KUMAR SINGH	
5.	CR. APP (DB)/156/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	2 MOHAN BAITHA VS THE STATE OF BIHAR	PREETI KUMARI	PARMESHWAR MEHTA	
6.	CR. APP (DB)/163/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 SHASHI SINGH @ SHASHI RANJAN VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMRESH KUMAR SANTOSH KUMAR PANDEY	AJAY MISHRA	
7.	CR. APP (DB)/205/2024 U/S 14 A(2) SC/ST CR. APP (DB) AGAIN	2 SANTOSH SINGH VS THE STATE OF BIHAR	SUNIL KUMAR SINGH VISHNU KUMAR SHARMA	SADANAND PASWAN	
<u>FOR ORDERS</u>					
8.	CR. APP (DB)/762/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 DINESH SAO VS THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARVIND KUMAR HEMANT KUMAR KARN	PARMESHWAR MEHTA ONKAR NATH ASHUTOSH KUMAR	
9.	CR. APP (DB)/299/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 AWDHESH KUMAR VS THE STATE OF BIHAR	AJIT KUMAR SINGH	BINOD BIHARI SINGH SUBODH KUMAR BARNWAL	
10.	CR. APP (DB)/390/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	7 SHANKAR MALAKAR VS THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	MANISH KUMAR NO2	
11.	CR. APP (DB)/743/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 SHAH ALAM VS THE STATE OF BIHAR	SURYA NARAYAN SAH SUSHMITA MISHRA	BIPIN KUMAR	
12.	CR. APP (DB)/750/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	7 TABREJ ALAM VS THE STATE OF BIHAR	SARVESHWAR TIWARY	ABHIMANYU SHARMA	
13.	CR. APP (DB)/833/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 WAKIL RAI VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA ALOK ANAND AMRESH KUMAR	KM. SHASHI BALA VERMA	
14.	CR. APP (DB)/861/2023 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 SANJEEV KUMAR @ TINKU VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	KM. SHASHI BALA VERMA	

PATNA HIGH COURT	41	Tuesday 16th April, 2024 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Jitendra Kumar
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| 15. | CR. APP (DB)/1031/2023
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 4 | MD. TAUFIQ @ MD. TOFIK
VS THE STATE OF BIHAR | RAJESH KUMAR JHA
PREM KUMAR JHA | DILIP KUMAR SINHA
RAVI PRAKASH
GAGAN DEO YADAV
VINOD KUMAR
UDESHYA KUMAR YADAV
RAJESH KUMAR |
| 16. | CR. APP (DB)/116/2024
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 2 | SITA RAM SAH
VS THE STATE OF BIHAR | SANJEEV KUMAR
SINGH
NEHA RANI | PARMESHWAR MEHTA |
| (NOT TODAY) | | | | | |
| 17. | CR. APP (DB)/125/2024
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 2 | RAUNAK KUMAR @ MUNNA @
JALIYAWA
VS THE STATE OF BIHAR | GHANSHYAM TIWARY
PRINCY RAJ
MITHILESH KR. ARYA | BINAY KRISHNA |
| FOR HEARING | | | | | |
| 18. | CR. APP (DB)/160/2017
R.I FOR LIFE (302
CR.APP(DB) | 16 | RAJ KUMAR PASWAN
VS THE STATE OF BIHAR | BABITA KUMARI
RAVI RANJAN
UDAY KUMAR
PRAMOD MISHRA | SRI AJAY MISHRA |
| PART HEARD | | | | | |
| With 18.1 | CR. APP (DB)/175/2017
R.I. FOR LIFE
(302CR.APP(DB) | 11 | RANJAN KUMAR
VS THE STATE OF BIHAR | RAVI RANJAN
SHASHANK SHEKHAR
MALAY KUMAR
CHOUDHARY
BABITA KUMARI
MALAY KUMAR
CHOUDHARY
UDAY KUMAR
MANOJ KUMAR
RAJ NARAYAN MISHRA
RAJNISH CHANDRA | SHASHI BALA VERMA |
| 19. | CR. APP (DB)/1385/2018
IMPRISONMENT FOR
CR.APP(DB) | 11 | KISHOR MAHTO
VS THE STATE OF BIHAR | BIRENDRA KUMAR
SINGH
DR. RAJESH KUMAR
SINGH
RAKESH SINGH
MEENA SINGH
BHASKAR SHANKAR | SRI MAYANAND JHA
SUJIT KUMAR SINGH |
| SUBJECT TO PART HEARD | | | | | |
| With 19.1 | CR. APP (DB)/1208/2018
IMPRISONMENT FOR
LCR.APP(DB) | 9 | RAJ KUMAR MAHTO AND ANR
VS THE STATE OF BIHAR | RAJEEV KUMAR
BHASKAR SHANKAR
RAKESH SINGH
MEENA SINGH | SRI MAYANAND JHA
DR. MAYANAND JHA |
| With 19.2 | CR. APP (DB)/1221/2018
IMPRISONMENT FOR
LCR.APP(DB) | 8 | PARMESHWAR MAHTO @
PARMESHWAR SINGH
VS THE STATE OF BIHAR | RAJEEV KUMAR
REWTI KANT RAMAN | SRI AJAY MISHRA |
| With 19.3 | CR. APP (DB)/1233/2018
R.I. FOR
LIFE(302,CR.APP(DB) | 9 | AJAY SINGH @ AJAY MAHTO
VS THE STATE OF BIHAR | RAJEEV KUMAR | SRI SATYA NARAYAN
PRASAD |
| 20. | CR. APP (DB)/103/2019
Against convictio
CR.APP(DB) | 8 | HEERA DAS
VS THE STATE OF BIHAR | SUJIT KUMAR SINGH
BIJAY BHUSHAN
PRASAD
SHEKHAR
HARSHVARDHAN
DEEPAK KUMAR SINGH | DILIP KUMAR SINHA
DILIP KUMAR SINHA (APP) |
| 21. | CR. APP (DB)/362/2019
AGAINST CONVICATIO
CR.APP(DB) | 6 | UPENDRA YADAV
VS THE STATE OF BIHAR | RAKESH RANJAN
MANENDRA KUMAR
SINHA | ABHIMANYU SHARMA
SATYAPAL SINGH |
| 22. | CR. APP (DB)/839/2019
R.I. FOR LIFE CR.APP(DB) | 11 | KARAN YADAV
VS THE STATE OF BIHAR | RAJIVE RANJAN SINGH
SHANTI BHUSHAN
SINGH | SHIWESH CHANDRA MISHRA
SUJIT KUMAR SINGH |
| 23. | CR. APP (DB)/1466/2019
IMPRISONMENT FOR
CR.APP(DB) | 22 | ACHCHAN BEG @ MIRZA
SHAMIM ANWAR BEG @ SHAMIM
ANWAR BEG
VS THE STATE OF BIHAR | MD. KAMRAN
RAKESH KUMAR SINHA
JAGJIT ROSHAN
OM PRAKASH SINGH
PRASHANT RAJ
AMIT KUMAR
RAKESH KUMAR SINHA | ABHIMANYU SHARMA
IQBAL ASIF NIAZI
IQBAL ASIF NIAZI |
| With 23.1 | CR. APP (DB)/964/2019
R.I. FOR LIFE CR.APP(DB) | 12 | MIRZA ATIQUER BEG @ MIRZA
ATIQURZMAN BEG @MIRZA
ATIQUE BEG @ATIQUR BAIG@
GUDDU
VS THE STATE OF BIHAR | SHIW KUMAR
PRABHAKAR
UMA SHANKAR
SHARMA | SATYA NARAYAN PRASAD
IQBAL ASIF NIAZI
ABU BAKAR |

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With 23.2	CR. APP (DB)/1068/2019 against convictionCR.APP(DB)	11 RANU BEG @ SHAFQUAT IMAM BEG VS THE STATE OF BIHAR	RAKESH KUMAR SINHA SHRINATH	DR. MAYANAND JHA IQBAL ASIF NIAZI ABU BAKAR SUJIT KUMAR SINGH
With 23.3	CR. APP (DB)/1131/2019 IMPRISONMENT FOR LCR.APP(DB)	13 FAHAD BEG @ FAHAD RAZA BEG @ FAHAD VS THE STATE OF BIHAR	BIRENDRA KUMAR SINGH DR. RAJESH KUMAR SINGH UMA SHANKAR SHARMA GAUTAM SHIW KUMAR PRABHAKAR	MANISH KUMAR NO2 IQBAL ASIF NIAZI ABU BAKAR
24.	CR. APP (DB)/305/2021 R.I. FOR LIFE CR.APP(DB)	25 MIRA YADAV @ RAM RUP YADAV VS THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G MANISH KUMAR NO2
With 24.1	CR. APP (DB)/359/2021 R.I. FOR LIFE CR.APP(DB)	13 MEWALAL KHARWAR VS THE STATE OF BIHAR	RANJAY KUMAR PATEL PRABHAKAR SINGH	A.G SATYA NARAYAN PRASAD
With 24.2	CR. APP (DB)/459/2021 IMPRISONMENT FOR LCR.APP(DB)	23 LALLU SINGH VS THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G DILIP KUMAR SINHA SATYA NARAYAN PRASAD (APP)
25.	CR. APP (DB)/670/2021 R.I FOR 20 YEARS CR.APP(DB)	15 SONU @ TARJAN @ SADDAM HUSSAIN VS THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH SUNIL KUMAR SINGH PINKI KUMARI CHANDRA MOHAN JHA SAURABH KUMAR	DILIP KUMAR SINHA
With 25.1	CR. APP (DB)/765/2021 AGAINST CONVICTIONCR.APP(DB)	15 AATISH KUMAR @ ATISH KUMAR SHARMA @ ATISH KUMAR VS THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN CHANDRA MOHAN JHA	ABHIMANYU SHARMA
With 25.2	CR. APP (DB)/221/2022 AGAINST CONVICTIONCR.APP(DB)	15 RAVI RAJ SHARMA @ DHYANI SHARMA @ DHYANI VS THE STATE OF BIHAR	KUNAL TIWARY ANIKET SINGH GAUHAAR ALI SURYA NILAMBARI (AMICUS CURIAE)	KM. SHASHI BALA VERMA
26.	CR. APP (DB)/694/2021 AGAINST CONVICTIO CR.APP(DB)	11 RAVINDRA MUSAHAR VS THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH BINOD KUMAR PANDEY	MANISH KUMAR NO2
27.	CR. APP (DB)/310/2022 AGAINST CONVICTIO CR.APP(DB)	11 M. N @ MD NEHAL VS THE STATE OF BIHAR	MD. ANISUR RAHMAN RAKESH SINGH MEENA SINGH SAKET KUMAR SINGH	USHA KUMARI 1
28.	CR. APP (DB)/364/2022 AGAINST CONVICTIO CR.APP(DB)	8 BAIJ NATH SINGH @ SHYAM NANDAN SHARMA VS THE STATE OF BIHAR	SHIVENDRA PRASAD SONI SHRIVASTAVA RAKESH SINGH BHASKAR SHANKAR MEENA SINGH	MANISH KUMAR NO2 SHUBHESH PANDEY SURAJ KUMAR SINGH
29.	CR. APP (DB)/461/2022 AGAINST CONVICTIO CR.APP(DB)	10 SANGITA DEVI @ SANGEETA DEVI VS THE STATE OF BIHAR	SHAMA SINHA SAURAV KUMAR SUMAN	DILIP KUMAR SINHA
With 29.1	CR. APP (DB)/546/2022 AGAINST CONVICTIONCR.APP(DB)	11 SANJEET PASWAN VS THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	MANISH KUMAR NO2 SHASHI BALA VERMA
30.	CR. APP (DB)/708/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	6 UPENDRA SINGH VS THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD AISHWARYA SHREE	SUJIT KUMAR SINGH
31.	CR. APP (DB)/5/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4 ABHIJIT KANHAIYA CHAKROWORTY @ ABHIJEET CHAKRABARTY VS THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	SUJIT KUMAR SINGH
32.	CR. APP (DB)/154/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6 AJAY KUMAR SAH @ AJAY KUMAR VS THE STATE OF BIHAR	DR. MANOJ KUMAR PREETI KUMARI	PARMESHWAR MEHTA
33.	CR. APP (DB)/269/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4 JAMAL AKHTAR VS THE STATE OF BIHAR	MD. HARUN QUARESHI	BINOD BIHARI SINGH

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With 33.1	CR. APP (DB)/295/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	MUNNI KHATOON @ MUNNI NISHA VS THE STATE OF BIHAR	MD. HARUN QUARESHI	PARMESHWAR MEHTA
With 33.2	CR. APP (DB)/356/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	SERAJUL DEALER @ SERAJUL ANSARI VS THE STATE OF BIHAR	PRATIK KUMAR RAJNISH SHANDILYA	ABHIMANYU SHARMA

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Tuesday the 16th April 2024
MAIN BUILDING
Court No. 14 (AT 10:30 A.M.)
Mr. Justice Mohit Kumar Shah

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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1. All urgent mentioning of cases shall be made on Monday at 10:30 A.M. and the urgent mentioning of Tied-up matters shall be made on Friday at 10:30 A.M. only.

2. In cases arising out of disciplinary proceedings, the learned counsel for the parties are requested to submit a brief list of dates along with list of cases sought to be relied upon, at the time of hearing of such cases by this Court.

FOR ORDER III

1.	CWJC/18845/2021 COMP.RETIR., POLIC (AT 02:15 P.M.)	5 RAKESH KUMAR YADAV VS THE STATE OF BIHAR	PRINCE KUMAR MISHRA	MANISH KUMAR (GP4)	
2.	CWJC/1204/2022 PROMOTION , NON G (AT 10:30 A.M.)	2 HARI NARAYAN CHOUBEY VS THE STATE OF BIHAR	SANTOSH KUMAR VERMA SRIPRIYA SINHA JAY RAM PRASAD	RISHI RAJ SINHA (SC19)	
3.	CWJC/5145/2022 INCR/W.HOLD, GAZET (AT 12:30 P.M.)	8 DR. DWIJENDRA NARAIN SINGH VS THE STATE OF BIHAR,	RATAN KUMAR	ARCHANA MEENAKSHEE (GP 6) KUMAR PRIYA RANJAN CHAITANYA SUAROOP	
4.	CWJC/6902/2022 DISCP.PROC., GAZET (AT 10:30 A.M.)	3 UMESH KUMAR SINHA VS THE STATE OF BIHAR	AKHILESH DUTTA VERMA	ARVIND UJJWAL (SC4)	
5.	CWJC/10897/2022 REM/DIS/TER, POLIC (AT 10:30 A.M.)	2 DHANESH KUMAR VS THE STATE OF BIHAR	UDAY KUMAR SUBHEN SARKAR	MD. NADIM SERAJ (GP5)	
6.	CWJC/13971/2022 INCR/W.HOLD, BOARD (AT 10:30 A.M.)	2 SURAJ KUMAR PASWAN VS THE STATE OF BIHAR	RAKESH PRABHAT	SMT. BINITA SINGH (SC 28) GIRIJISH KUMAR	
7.	CWJC/14526/2022 PROMOTION , NON G (AT 12:30 P.M.)	4 NIRAJ KUMAR RUKHAIYAR VS THE STATE OF BIHAR	SATISH CHANDRA JHA 3 MUKESH KUMAR	SHEO SHANKAR PRASAD (SC 8)	
8.	CWJC/14865/2022 PROMOTION , GAZETT (AT 12:30 P.M.)	3 RAM CHANDRA PRASAD VS THE STATE OF BIHAR	RAJ NANDAN PRASAD VISHESH KUMAR SINGH UMA SHANKAR KUMAR	P.K. VERMA (AAG3)	
9.	CWJC/5058/2024 SELECTION , HEALT (AT 10:30 A.M.)	2 MANNU KUMAR VS THE STATE OF BIHAR	RISHI RAJ RAMAN KUNAL KUMAR PRASHANT SINHA	GOVERNMENT PLEADER 14 SANJAY PANDEY RAJNI KANT JHA	

FOR ADMISSION - FRESH CASES

10.	CWJC/2087/2022 OTHERS, NON GAZETT	2 NIBHA KUMARI VS THE STATE OF BIHAR	AKSHANSH ANKIT RAJIV RANJAN	LALIT KISHORE (AG) PRABHAKAR JHA GP 27	
11.	CWJC/3077/2022 PROMOTION , NON G	1 SHUSHILA DEVI VS THE STATE OF BIHAR	KAUSHAL KUMAR JHA RAJIV RANJAN KR. PANDEY	MD. KHURSHID ALAM (AAG12)	
12.	CWJC/7279/2022 OTHERS, NON GAZETT	1 SHIV SHANKAR SINGH VS THE STATE OF BIHAR	VIJAY KUMAR SINGH ABHINAV SHANDILYA	S. RAZA AHMAD (AAG5)	
13.	CWJC/11080/2022 PAY SCALES , NON G	1 SUDAMA PRASAD VS THE STATE OF BIHAR	PRAMOD KUMAR SINGH RAHUL KUMAR SINGH	VIKASH KUMAR (SC11)	
14.	CWJC/14128/2022 REM/DIS/TER, BOARD	1 ADITYA LAL VS THE S.B.I. LIFE INSURANCE CO. LTD.	KRISHNA KANT SINGH DR. BIDHU RANJAN		
15.	CWJC/15283/2022 REM/DIS/TER, NON G	1 DEVENDRA KUMAR YADAV VS THE STATE OF BIHAR	ALOK RANJAN	VINAY KIRTI SINGH (GA2)	

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16.	CWJC/16026/2022 PROMOTION , NON G	1 AWADHESH PANDEY VS THE STATE OF BIHAR	ALOK RANJAN	VIKASH KUMAR (SC 11)
17.	CWJC/16824/2022 OTHERS, NON GAZETT	1 SOBHA CHOUDHARY VS THE STATE OF BIHAR	RAJ KUMAR MISHRA	SHEO SHANKAR PRASAD (SC 8) S. M. EHTESHAM
18.	CWJC/16991/2022 SELECTION , NON GA	1 SAHEB SAHANI VS THE STATE OF BIHAR	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH	MANISH KUMAR (GP4)
19.	CWJC/17121/2022 DISC.PROC., BOARD	1 ASHUTOSH KUMAR VS THE STATE OF BIHAR	SHEKHAR KUMAR SINGH POOJA KUMARI	RAGHWANAND (GA11) SHAIENDRA KUMAR SINGH
20.	CWJC/17209/2022 SELECTION , NON GA	1 BILAS PRASAD YADAV VS THE STATE OF BIHAR	MITHILESH KUMAR HARSH ANUJ	P.K. VERMA (AAG3)
21.	CWJC/17214/2022 REM/DIS/TER, POLIC	1 NARAD MUNI VS THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	MD. N.H. KHAN (SC1)
22.	CWJC/17217/2022 SELECTION , NON GA	1 LAV KUMAR VS THE STATE OF BIHAR	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	P.K. VERMA (AAG3)
23.	CWJC/17232/2022 DISC.PROC., POLIC	1 DEEPA KUMARI VS THE STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR APURV HARSH MANU TRIPURARI SUDHANSHU TRIVEDI MAHIMA SHARMA KUMAR PRASHANT BHARDWAJ	MD. N.H. KHAN (SC1)
24.	CWJC/17251/2022 SELECTION , NON GA	1 MANISH GUNJAN VS THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	PAWAN KUMAR (A.C. TO A.G.) LALIT KISHORE SATYABIR BHARTI
25.	CWJC/17318/2022 SELECTION , HEALT	1 SUNIL KUMAR VS THE STATE OF BIHAR	ARVIND KUMAR RAJESH KUMAR	PANKAJ KUMAR (SC12) SATYAM SHIVAM SUNDARAM
26.	CWJC/17457/2022 PROMOTION , NON G	1 ALOK KUMAR VS THE STATE OF BIHAR	DR. ANJANI PD. SINGH	MANOJ KR. AMBASTHA (SC26)
27.	CWJC/17459/2022 REM/DIS/TER, POLIC	1 RANJU DEVI VS THE STATE OF BIHAR	SHRUTI SINHA KUMAR KAUSHLENDRA EBRAHIM KABIR	SHEO SHANKAR PRASAD (SC8)
28.	CWJC/17462/2022 HONORAR/OT , BOARD	1 RAJENDRA PRASAD VS THE CHAIRMAN-CUM- MANAGING DIRECTOR,	RANJEET TIWARY CHANDRA BHUSHAN UPADHYAY	VINAY KIRTI SINGH AJAY KUMAR GAUTAM
29.	CWJC/17465/2022 SELECTION , NON GA	1 SMT. KAMLA DEVI VS THE STATE OF BIHAR	CHANDRA BHUSHAN SINGH	VIKASH KUMAR (SC 11)
30.	CWJC/17466/2022 HONORAR/OT , BOARD	1 RABINDRA KR. SINGH VS THE CHAIRMAN-CUM- MANAGING DIRECTOR, BIHAR STATE POWER HOLDING CO. LTD.	RANJEET TIWARY CHANDRA BHUSHAN UPADHYAY	VINAY KIRTI SINGH AJAY KUMAR GAUTAM
31.	CWJC/17470/2022 COMP.GRND. , NON G	1 SANTOSH KUMAR VS THE STATE OF BIHAR	BHOLA KUMAR VIVEK GAURAV	M. NASRUL HUDA KHAN (SC 1)
32.	CWJC/17481/2022 REM/DIS/TER, NON G	1 SHAHINA KHATOON VS THE STATE OF BIHAR	MUKESH KUMAR	S.K. MANDAL (SC3)
33.	CWJC/17483/2022 PAY SCALES , HEALT	1 OM PRAKASH RAM VS THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY ASHWANI KUMAR SHIVAM KUMAR	RAMADHAR SINGH (GP25)
34.	CWJC/17498/2022 SELECTION , OTHER	1 SUNNY KUMAR VS THE UNION OF INDIA	MRITYUNJAY KUMAR ARINJAY KUMAR VANDANA MUKESH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY
35.	CWJC/17501/2022 COMP.RETIR., NON G	1 MD. MAHAMOOD ALAM VS THE STATE OF BIHAR	ARBIND KUMAR SHARMA SAROJ KUMAR SHARMA KUMAR KISHAN	SUNIL KUMAR MANDAL (SC 3)
36.	CWJC/17505/2022 REM/DIS/TER, NON G	1 DHARMENDRA KUMAR MANJHI VS THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	SHEO SHANKAR PRASAD (SC8)
37.	CWJC/17508/2022 PROMOTION , GAZETT	1 BIPIN KUMAR SINGH VS THE STATE OF BIHAR	PRABHU NATH PATHAK	UDAY SHANKAR SHARAN SINGH (GP19)

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38.	CWJC/17510/2022 DISCP.PROC., GAZET	1 PANKAJ KUMAR DIKSHIT VS THE STATE OF BIHAR	RAVINDRA NATH DUBEY	ANJANI KUMAR (AAG 4)
39.	CWJC/17512/2022 REM/DIS/TER, NON G	1 ANUBHA RANI VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMRESH KUMAR ALOK ANAND	MD. RAISUL HAQUE (SC10)
40.	CWJC/17517/2022 SELECTION , NON GA	1 SURESH KUMAR RAI VS THE STATE OF BIHAR	PRAVIN KUMAR	M. NASRUL HUDA KHAN (SC 1)
41.	CWJC/17531/2022 OTHERS, NON GAZETT	1 JITENDRA KUMAR VS THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	PRASHANT PRATAP (GP2)
42.	CWJC/17533/2022 DATE BIRTH, POLIC	1 PREM SHANKAR CHAUDHARY VS THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	MD. N.H. KHAN (SC1)
43.	CWJC/17550/2022 SELECTION , NON GA	1 NIDHI KUMARI @ NIDHI DEVI VS THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	S.K. MANDAL (SC3) VIKASH KUMAR SHUKLA
44.	CWJC/17554/2022 REM/DIS/TER, POLIC	1 BIRENDRA KUMAR VS THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	M. NASRUL HUDA KHAN (SC 1)
45.	CWJC/17559/2022 PROMOTION , OTHER	1 MANOJ KUMAR SINGH VS THE UNION OF INDIA	PRATAP SHARMA	ADDITIONAL SOLICITOR GENERAL RAJ KAMAL
46.	CWJC/17565/2022 OTHERS, NON GAZETT	1 RENU DEVI @ RENU KUMARI VS THE STATE OF BIHAR	RANJAN KUMAR SINGH	MD. RAISUL HAQUE (SC 10)
47.	CWJC/17572/2022 RGL.AD-HOC., NON G	1 SHATRUGHAN MUKHIYA VS THE STATE OF BIHAR	SAKET TIWARY AMRITYA RAJ ANURAJ SINGH RAKESH KUMAR SINGH	MANISH KUMAR (GP4)
48.	CWJC/17587/2022 SEL , GAZETTED SER	1 NEELAM KUMARI VS THE STATE OF BIHAR	RAJENDRA KUMAR DEO	P.K. VERMA (AAG3) SANJAY PANDEY
49.	CWJC/17596/2022 RGL.AD-HOC., NON G	1 NIRAJ KUMAR NIRMAL VS THE STATE OF BIHAR	MUKUL SINHA RAJESH KUMAR	ANJANI KUMAR (AAG4)
50.	CWJC/17619/2022 SELECTION , NON GA	1 RAM SAGAR KUMAR VS THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA	MANISH KUMAR (GP 4)
51.	CWJC/17627/2022 DISCP.PROC., NON G	1 WAKIL PRASAD SINGH VS THE STATE OF BIHAR	RAJKUMAR RAJESH	RAJ KISHORE ROY (GP 18)
52.	CWJC/17629/2022 SELECTION , POLIC	1 RANJAN KUMAR VS THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	MD. NADIM SERAJ (GP5) SANJAY PANDEY KUNAL TIWARY
53.	CWJC/17634/2022 SELECTION , NON GA	1 PRINCE VINEET VS THE HIGH COURT OF JUDICATURE AT PATNA,	AMITABH RANJAN MISHRA UPENDRA KUMAR SINGH HOMA PRAWEEEN PRAMOD KUMAR PRASAD	PIYUSH LALL
54.	CWJC/17655/2022 PROMOTION , NON G	1 BRAJ KISHOR MISHRA VS THE STATE OF BIHAR	SANJAY PRAKASH VERMA	SARVESH KUMAR (GP 24) RAM KINKER CHOUBEY
55.	CWJC/17656/2022 REM/DIS/TER, BOARD	1 CHANDAN MALLIK VS THE STATE OF BIHAR	ASHUTOSH KUMAR JHA	ABBAS HAIDER (SC 6) BIJENDRA KUMAR SINGH PRINCE KUMAR MISHRA
56.	CWJC/17658/2022 OTHERS, NON GAZETT	1 MALTI KUMARI VS THE STATE OF BIHAR	SANJAY KUMAR RANJEET KUMAR SINGH	MANISH KUMAR (GP4)
57.	CWJC/17660/2022 SELECTION , NON GA	1 SANGITA KUMARI VS THE STATE OF BIHAR	NAWAL KISHOR SINGH	KUMARI AMRITA (GP 3) ABHIJEET GAUTAM
58.	CWJC/17667/2022 DISCP.PROC., GAZET	1 AJAY KUMAR VS THE STATE OF BIHAR	SANJEEV KUMAR MISHRA ANKITA KUMARI MANINI JAISWAL	RAGHWANAND (GA11)
59.	CWJC/17687/2022 RGL.AD-HOC., NON G	1 MANOJ KUMAR THAKUR VS THE STATE OF BIHAR	SANKET	ARVIND UJJWAL (SC4)
60.	CWJC/17700/2022 SELECTION , BOARD	1 ANIL KUMAR RAM @ ANIL KUMAR VS THE STATE OF BIHAR	ABHINAY RAJ GAGAN DEO YADAV	KINKAR KUMAR (SC 9) BINDHYACHAL RAI
61.	CWJC/17709/2022 PROMOTION , NON G	1 MANORAMA DEVI VS THE STATE OF BIHAR	PRAMOD KUMAR VERMA	RAGHWANAND (GA 11)

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62.	CWJC/17712/2022 SELECTION , POLIC	1 RAJEEV KUMAR VS THE STATE OF BIHAR	MADHURENDRA KUMAR	MD. NADIM SERAJ (GP 5)
63.	CWJC/17713/2022 REM/DIS/TER, BANK	1 GANESH KUMAR VS CANARA BANK, DEPUTY GENERAL MANAGER	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	JITENDRA KUMAR
64.	CWJC/17717/2022 SELECTION , NON GA	1 PRIYA KUMARI @ PRIYA SINGH VS THE STATE OF BIHAR	ABHISHEK RANJAN YASHRAJ BARDHAN	GYAN PRAKASH OJHA (GA 7)
65.	CWJC/17720/2022 OTHERS, NON GAZETT	1 RAM KARAN PASWAN VS THE STATE OF BIHAR	MIRA KUMARI	SMT. SHILPA SINGH (GA 12)
66.	CWJC/17729/2022 SEL , GAZETTED SER	1 NEERAJ KUMAR VS THE STATE OF BIHAR	SUNIL KUMAR SANJEEB KUMAR SANJU	MD. NADIM SERAJ (GP5) SANJAY PANDEY
67.	CWJC/17735/2022 REM/DIS/TER, NON G	1 SHEELA KUMARI VS THE STATE OF BIHAR	RAM NARAYAN MAHTO	SMT. KUMARI AMRITA (GP3) KUMAR RAJEEV
68.	CWJC/17738/2022 SALARY, BOARD/CORP	1 SATYENDRA KUMAR SINGH @ SATYENDAR KUMAR SINGH VS THE BIHAR STATE FOOD CORPORATION LIMITED	UDAY KUMAR	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH
69.	CWJC/17740/2022 PAY SCALES , POLIC	1 SONMATIYA DEVI VS THE STATE OF BIHAR	SHIVENDRA PRASAD	PRABHAT KUMAR VERMA (AAG 3)
70.	CWJC/17747/2022 SELECTION , NON GA	1 SANJEEV KUMAR VS THE STATE OF BIHAR	BINDESWARI SINGH CHANDRA BHUSHAN SINGH	RAGHWANAND (GA11)
71.	CWJC/17749/2022 OTHERS, NON GAZETT	1 NABAB AKBAR ANSARI VS THE STATE OF BIHAR	SHANTANU KUMAR SATISH KUMAR GIRI VIKASH KUMAR	MD. RAISUL HAQUE (SC10) ADDITIONAL SOLICITOR GENERAL PUNAM KUMARI SINGH
72.	CWJC/17762/2022 SELECTION , NON GA	1 YADU LAL YADAV VS THE STATE OF BIHAR	RAJEEV KUMAR SINGH RAVI RAJ	SMT. BINITA SINGH (SC28)
73.	CWJC/17763/2022 PAY SCALES , OTHER	1 DHARMENDER KUMAR @ DHARMENDRA KUMAR VS THE UNION OF INDIA	BINOD KUMAR PASWAN BALAJEET KUMAR RAGHUVVEER PASWAN RAJEEV KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN
74.	CWJC/17765/2022 PROMOTION , NON G	1 CHINTAHARAN RAY VS THE STATE OF BIHAR	PRITISH RANJAN MAYANK MOHAN	PRATAP PRATAP (GP2)
75.	CWJC/17769/2022 SELECTION , NON GA	1 SUMANTI DEVI @ SUMANTI KUMARI VS THE STATE OF BIHAR	SANJEEV NIKESH SHYAM KISHORE RISHI SINHA	SUNIL KUMAR MANDAL (SC 3)
76.	CWJC/17772/2022 SELECTION , POLIC	1 RAKESH KUMAR VS THE STATE OF BIHAR	MUKESH KUMAR SINGH	MD. NADIM SERAJ (GP 5)
77.	CWJC/17775/2022 SELECTION , NON GA	1 KRISHNAWATI DEVI @ KRISHNAWATI SHARMA VS THE STATE OF BIHAR	AVINASH KUMAR BAIDYANATH THAKUR	MD. RAISUL HAQUE (SC 10)
78.	CWJC/17787/2022 SELECTION , NON GA	1 ROHIT RAJ VS THE STATE OF BIHAR	ARBIND KUMAR ASHUTOSH KUMAR	ANJANI KUMAR (AAG4)
79.	CWJC/17810/2022 SELECTION , POLIC	1 SAKENDER KUMAR VS THE STATE OF BIHAR	RAJ KISHORE SINHA HIMANSHU KUMAR AKELA ANANT KUMAR SINHA	MD. N.H. KHAN (SC1) SANJAY PANDEY
80.	CWJC/17812/2022 PAY SCALES , NON G	1 JAGANNATH RAM VS THE STATE OF BIHAR	JIWAN PRAKASH SINHA	KAMESHWAR PD. GUPTA (GP10) BINDHYACHAL RAI
81.	CWJC/17822/2022 DISCP.PROC., NON G	1 SANJAY KUMAR SINHA VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	VIKASH KUMAR (SC 11)
82.	CWJC/17830/2022 REM/DIS/TER, BOARD	1 VINOD KUMAR SINHA VS THE STATE OF BIHAR	PARAS NATH	GYAN PRAKASH OJHA (GA 7) RANJEET KUMAR PANDEY
83.	CWJC/17831/2022 RGL.AD-HOC., NON G	1 DABLU KUMAR VS THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	MANISH KUMAR (GP 4)
84.	CWJC/17834/2022 SELECTION , NON GA	1 BINOD KUMAR SINGH VS THE STATE OF BIHAR	PIYUSH KUMAR SINGH NAVNEET PRABHAKAR KUNDAN KUMAR OJHA ANKIT KATRIAR	MD. RAISUL HAQUE (SC10)

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85.	CWJC/17852/2022 SELECTION , NON GA	1 TARKESHWAR PASWAN VS THE STATE OF BIHAR	PRATEEK TANDON	MANISH KUMAR (GP 4)
86.	CWJC/17860/2022 OTHERS, NON GAZETT	1 NEERAJ KUMAR AZAD VS THE STATE OF BIHAR	RAJEEV PRAKASH ANIL KUMAR SINHA BINITA SINHA	SARVESH KUMAR (GP24)
87.	CWJC/17865/2022 REM/DIS/TER, OTHER	1 DEEPMALA KUMARI VS THE STATE OF BIHAR	ASHOK KUMAR PRASAD	S.K. MANDAL (SC3) MD. NADIM SERAJ IQBAL ASIF NIAZI
88.	CWJC/17874/2022 DISCP.PROC., NON G	1 RAMESH KUMAR VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	PAWAN KUMAR (A.C. TO A.G.)
89.	CWJC/17884/2022 OTHERS, NON GAZETT	1 SATISH KUMAR TRIPATHI VS THE STATE OF BIHAR	RAM SUMIRAN RAI SANJAY KUMAR DR. RAMAKANT AKELA	ARVIND UJJWAL (SC 4)
90.	CWJC/17887/2022 SEL , GAZETTED SER	1 SAMARDEEP KUMAR VS THE STATE OF BIHAR	RATAN KUMAR	DHURJATI KR. PRASAD (GP14) SANJAY PANDEY KAMESHWAR KUMAR SRI KRISHNA RANJAN
91.	CWJC/17891/2022 OTHERS, HEALTH SER	1 SANTOSH KUMAR VS THE STATE OF BIHAR	UGRANATH MALLIK SANJAY KUMAR	MUJTABAUL HAQUE (GP12) KISHORE KUMAR SINHA
92.	CWJC/17893/2022 COMP.GRND. , NON G	1 AMAR NATH SINGH VS THE STATE OF BIHAR	BHOLA KUMAR	MD. NADIM SERAJ (GP 5)
93.	CWJC/17904/2022 SALARY, GAZETTED S	1 RAMCHANDRA CHAUDHARY VS THE STATE OF BIHAR	KAMAL KISHOR KUMAR DEEPAK KUMAR AJAY KUMAR PRASAD	SUSHIL KUMAR (GP 22)
94.	CWJC/17924/2022 SELECTION , NON GA	1 NIRANJAN BHAGAT VS THE STATE OF BIHAR	GAUTAM SHAH KUMAR NAVINAM RAJEEV KUMAR MEENA KUMARI	BINOD KUMAR YADAV (SC 18) PRAKASH KUMAR
95.	CWJC/17929/2022 DISCP.PROC., BOARD	1 SHYAMANAND SHARMA VS THE CHAIRMAN-CUM- MANAGING DIRECTOR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	VINAY KIRTI SINGH KUNAL TIWARY
96.	CWJC/17931/2022 SELECTION , NON GA	1 MD. ALI VS THE STATE OF BIHAR	AMBUJ NAYAN CHAUBEY SANJAY KUMAR SINGH	S.K. MANDAL (SC3) SATYAM SHIVAM SUNDARAM LALIT KISHORE HARSHVARDHAN SHIVSUNDARAM
97.	CWJC/17933/2022 SALARY, BOARD/CORP	1 BRAJ RAJ KISHORE VS THE STATE OF BIHAR	RAM SHANKAR PRASAD SARITA KUMARI SHASHI SHEKHAR KUMAR PRASAD	VIKASH KUMAR (SC11) AWADHESH PRASAD SINHA
98.	CWJC/17945/2022 RGL.AD-HOC., HEALT	1 MUKESH KUMAR NIRALA VS THE STATE OF BIHAR	SHRISHTI SINGH PRANAV KUMAR	BIRJU PRASAD (GP 13) KISHORE KUMAR SINHA
99.	CWJC/17950/2022 SALARY, NON GAZETT	1 MD. SAZID HUSSAIN VS THE STATE OF BIHAR	SANJIV KUMAR MUKESH KUMAR	SARVESH KR. SINGH (AAG13)
100.	CWJC/17952/2022 SELECTION , POLIC	1 RESHAM KUMARI VS THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	P.K. VERMA (AAG3) SANJAY PANDEY
101.	CWJC/17976/2022 SELECTION , NON GA	1 JITENDRA KUMAR MANJHI VS THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	MD. NADIM SERAJ (GP5)
102.	CWJC/17981/2022 PAY SCALES , NON G	1 HAIDER ALI VS THE STATE OF BIHAR	DR. ALOK KUMAR SINHA MRS. RAJ RASHMI SINHA NAVEEN KUMAR	ANIL KR. SINGH (GP26)
103.	CWJC/17982/2022 SALARY, BOARD/CORP	1 MD. ABULAI SH VS THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	JITENDRA KR. ROY 1 (SC13) SHRI PRAKASH SRIVASTAVA SHAHZAD HASSAN KHAN
104.	CWJC/17987/2022 REM/DIS/TER, NON G	1 JUHI PARWEEN VS THE STATE OF BIHAR	SANDEEP PATIL	MD. RAISUL HAQUE (SC 10)
105.	CWJC/18006/2022 SALARY, GAZETTED S	1 NARENDRA PRASAD VS THE STATE OF BIHAR	SANJEEV NIKESH	VINAY KIRTI SINGH (GA2)
106.	CWJC/18009/2022 DATE BIRTH, NON G	1 RAN NARAYAN BHARTI VS THE STATE OF BIHAR	BAIDYA NATH THAKUR	S. RAZA AHMAD (AAG5) LALIT KISHORE
107.	CWJC/18036/2022 RGL.AD-HOC., NON G	1 SHAILENDRA KUMAR JHA VS THE STATE OF BIHAR	RAJ KUMAR MISHRA	RISHI RAJ SINHA (SC 19)
108.	CWJC/18043/2022 PAY SCALES , NON G	1 ARVIND KUMAR VS THE STATE OF BIHAR	AISHWARYA SINGH	SYED IQBAL AHMAD (SC20)

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109. CWJC/18044/2022 OTHERS, GAZETTED S	1 SHASHI KANT KUMAR VS THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	VIKASH KUMAR (SC11)
110. CWJC/18056/2022 COMP.GRND. , POLIC	1 SUDHIR KUMAR UPADHAYAY VS THE STATE OF BIHAR	SANJAY KUMAR SINGH RITU PRIYDERSHINY AMBUJ NAYAN CHAUBEY	P.K. VERMA (AAG3)
111. CWJC/18058/2022 SELECTION , POLIC	1 UTTAM RAJ VS THE STATE OF BIHAR	AKHILESH KUMAR ARVIND KUMAR SINHA NAVIN KUMAR SINGH	MD. N.H. KHAN (SC1) SANJAY PANDEY KUNAL TIWARY
112. CWJC/18060/2022 SELECTION , NON GA	1 RANJAN KUMAR VS THE STATE OF BIHAR	PRANAV KUMAR SHRISHTI SINGH	SARVESH KUMAR (GP24) SANJAY PANDEY
113. CWJC/18065/2022 VOLUN.RETIR, NON G	1 BIRENDRA PASWAN VS THE STATE OF BIHAR	BHOLA KUMAR	MD. NADIM SERAJ (GP 5)
114. CWJC/18067/2022 DISCP.PROC., GAZET	1 PRABHAKAR PRASAD SINGH VS THE STATE OF BIHAR	BIRENDRA KUMAR	VIVEK PRASAD (GP 7) BINOD KUMAR LABH
115. CWJC/18070/2022 DISCP.PROC., GAZET	1 LAVLESH KUMAR SINGH VS THE STATE OF BIHAR	ABHISHEK KUMAR SURAJ KUMAR	SUNIL KUMAR MANDAL (SC 3)
116. CWJC/18071/2022 REM/DIS/TER, NON G	1 ASHOK KUMAR HEMBRAM VS THE STATE OF BIHAR	SHEKHAR KUMAR SINGH POOJA KUMARI	SHEO SHANKAR PRASAD (SC8)
117. CWJC/18078/2022 PROMOTION , OTHER	1 UMA SHANKAR VS THE UNION OF INDIA	RAMA KANT SINGH KUMAR SHANKARAM RAKESH MOHAN SINGH	ADDITIONAL SOLICITOR GENERAL AWADHESH KUMAR PANDEY
118. CWJC/18094/2022 SELECTION , NON GA	1 SEEMA KUMARI VS THE STATE OF BIHAR	ANIL KUMAR POOJA KUMARI	KUMARI AMRITA (GP 3)
119. CWJC/18097/2022 SELECTION , NON GA	1 ANAND MOHAN HARIT VS THE STATE OF BIHAR	SHRISHTI SINGH PRANAV KUMAR	AJAY (GA 5)
120. CWJC/18110/2022 DISCP.PROC., GAZET	1 ASHOK KUMAR VS THE STATE OF BIHAR	PRABHU NATH PATHAK	AJAY (GA5) S. M. EHTESHAM
121. CWJC/18115/2022 SELECTION , NON GA	1 MD. RIZWAN VS THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY SHIVAM KUMAR	PAWAN KUMAR (A.C. TO A.G.)
122. CWJC/18121/2022 SELECTION , NON GA	1 PRATIMA DEVI VS THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	KUMARI AMRITA (GP 3)
123. CWJC/18138/2022 OTHERS, BOARD/CORP	1 MUNNA DAS VS THE STATE OF BIHAR	RAJEEV KUMAR LABH	ABBAS HAIDER (SC 6) AKHILESHWAR SINGH
124. CWJC/18140/2022 REM/DIS/TER, BOARD	1 MD. JAWED ZAFAR @ JAWED JAFAR @ MD. JAWED VS THE STATE OF BIHAR	MADHAV RAJ NEETA NANCY QUADROS PRIYANKA SINGH	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH
125. CWJC/18141/2022 HONORAR/OT , BOARD	1 BINOD PRASAD SINGH VS THE CHAIRMAN-CUM- MANAGING DIRECTOR,	CHANDRA BHUSHAN UPADHYAY	VINAY KIRTI SINGH AJAY KUMAR GAUTAM
126. CWJC/18148/2022 DISCP.PROC., BOARD	1 AMIT KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	KINKAR KUMAR (SC 9) VIJAY SHANKAR UPADHYAY
127. CWJC/18149/2022 COMP.GRND. , NON G	1 SHAKTI RAM VS THE STATE OF BIHAR	JYOTI KUMAR SINHA AKSHANSH ANKIT UJJWAL KUMAR PRIYA RANJAN	P.K. VERMA (AAG3)
128. CWJC/18150/2022 SELECTION , NON GA	1 RINKU KUMARI VS THE STATE OF BIHAR	MANOJ KUMAR SAMIR KUMAR SINHA	PRASHANT PRATAP (GP2)
129. CWJC/18159/2022 SELECTION , NON GA	1 RAVI KUMAR VS THE STATE OF BIHAR	NAVIN KUMAR SINGH AKHILESH KUMAR ARVIND KUMAR SINHA	KAMESHWAR PD. GUPTA (GP10)
130. CWJC/18162/2022 COMP.GRND. , BOARD	1 SHAMBHU RAM VS THE STATE OF BIHAR	ASHUTOSH KUMAR JHA	ABBAS HAIDER (SC6) ZAKI HAIDER
131. CWJC/18184/2022 PROMOTION , NON G	1 SUNIL KUMAR VS THE STATE OF BIHAR	ABHINAV SRIVASTAVA RUDRANK SHIVAM SINGH RAUSHAN	ANIL KR. SINGH (GP26)
132. CWJC/18193/2022 PROMOTION , NON G	1 KUNDAN KUMAR VS THE STATE OF BIHAR	PRABHU NATH PATHAK	SUSHIL KUMAR (GP22)
133. CWJC/18491/2022 SELECTION , HEALT	1 KANCHAN KUMARI VS THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	JAI PRAKASH SINGH PANKAJ KUMAR SINGH	BINOD KUMAR YADAV (SC 18) ADITI KUMAR

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134. CWJC/17083/2022 DISCP.PROC., NON G IA-1/2023 ()	1 ASHOK KUMAR SRIVASTAVA VS THE STATE OF BIHAR	RAMCHANDRA SINGH	RISHI RAJ SINHA (SC19)
FOR ADMISSION			
135. CWJC/102/2022 selection matter SELECTION , NON GA	5 SHOBHA KUMARI VS THE STATE OF BIHAR	SANJAY KUMAR HITESH SUMAN	KUMARI AMRITA (GP3) MANOJ KUMAR
136. CWJC/790/2022 SELECTION , NON GA	2 MUKESH KUMAR VS THE STATE OF BIHAR	SHANTANU KUMAR VIKASH KUMAR SATISH KUMAR GIRI	P.K. VERMA (AAG3) RANA VIKRAM SINGH
137. CWJC/899/2022 OTHERS, BANK SER.	2 JIYA LAL PRASAD DINKAR VS THE MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, UNITED COMMERCIAL BANK	ANJANI KUMAR SINHA NO.1	SHEELA SHARMA SHIVENDRA KUMAR ROY
138. CWJC/1208/2022 SELECTION , NON GA	2 UMESH PRASAD VS THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH	P.K. VERMA (AAG3)
139. CWJC/1996/2022 SELECTION , HEALT	2 RAJNISH KUMAR PATEL VS THE STATE OF BIHAR	NAWAL KISHOR SINGH ONKAR KUMAR	S.D. YADAV (AAG9) NIKESH KUMAR
140. CWJC/2109/2022 OTHERS, OTHERS	2 SASMITA SINGH VS THE STATE OF BIHAR	VIPIN KUMAR SINGH JANMEJAY GIRIDHAR	SUBHASH CHANDRA MISHRA (SC16) GYAN SHANKAR AMARENDRA KUMAR
141. CWJC/2113/2022 E.PAY&E.WRK, BOARD	2 BINOD KUMAR VS THE STATE OF BIHAR	BRIJ BIHARI TIWARY	YOGENDRA PD. SINHA (AAG7) AWANISH NANDAN SINHA MRITUNJAY KUMAR
142. CWJC/2298/2022 SELECTION , BANK	2 ANSHU KUMARI VS THE CHIEF MANAGER, PUNJAB NATIONAL BANK	MRITYUNJAY KUMAR TIWARY	SMT. ANURADHA SINGH (SC 21) KUMAR PRIYA RANJAN MRITUNJAY KUMAR
143. CWJC/2579/2022 OTHERS, BOARD/CORP	2 RADHA MOHAN SHARMA VS THE STATE OF BIHAR	BIMLESH KUMAR JHA	SMT. ANURADHA SINGH (SC21) SANJAY KUMAR GHOSARVEY DR. ANAND KUMAR
144. CWJC/2590/2022 REM/DIS/TER, NON G	3 MANJU DEVI VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR VIJAY KUMAR MUKUL PRAMOD MISHRA	MD. N.H. KHAN (SC1)
145. CWJC/2628/2022 OTHERS, OTHERS	2 SANJAY KUMAR VS THE UNION OF INDIA	PRABHAS RANJAN SHAMBHU PRASAD KUNWAR	DR. KRISHNA NANDAN SINGH (ASG) KUMAR PRIYA RANJAN RAVINDER KUMAR SHARMA BINDHYACHAL RAI RAMADHAR SHEKHAR
146. CWJC/2714/2022 SELECTION , HEALT	4 ABHISHEK KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR MISHRA	RAJESHWAR SINGH (GA10) NIKESH KUMAR
147. CWJC/2732/2022 SALARY, HEALTH SER	2 DR. SURENDRA KUMAR @ SURENDRA KUMAR VS THE STATE OF BIHAR	VISHWANATH PRASAD	NAGENDRA PD. YADAV (SC 23)
148. CWJC/2778/2022 VOLUN.RETIR, BANK	2 ARUN KISHORE SINGH VS THE STATE BANK OF INDIA	VIPIN KUMAR SINGH SURUCHI ANAND NIDHI ANAND	RAKESH KUMAR SINGH SANJIV KUMAR.
149. CWJC/2864/2022 REM/DIS/TER, POLIC	3 DHEERAJ KUMAR VS THE STATE OF BIHAR	UPENDRA MISHRA SANJEEB KUMAR SANJU	MANISH KUMAR (GP4)
150. CWJC/2880/2022 RGL.AD-HOC., BOARD	2 DHARMENDRA KUMAR DAS @ DHARMENDRA KUMAR DASS VS BIHAR STATE ROAD TRANSPORT CORPORATION,	SHARDA NAND MISHRA RANJAN KUMAR JHA	PRABHAT KUMAR VERMA ARVIND KUMAR
151. CWJC/2967/2022 DISCP.PROC., GAZET	2 CHANDAN PURI VS THE STATE OF BIHAR	RAJ NANDAN PRASAD UMA SHANKAR KUMAR	SHEO SHANKAR PRASAD (SC8) ANIL SINGH
152. CWJC/3066/2022 SELECTION , HEALT	2 AJAY KUMAR VS THE STATE OF BIHAR	NAVIN KUMAR	NAGENDRA PD. YADAV (SC23) SATYESHWAR PRASAD
153. CWJC/3073/2022 REM/DIS/TER, POLIC	3 BHAGWAN SINGH, VS THE STATE OF BIHAR,	UPENDRA MISHRA SANJEEB KUMAR SANJU	MANISH KUMAR (GP 4)

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154. CWJC/3133/2022 DISC.PROC., GAZET	3 MD. ABDUL WAJID VS THE STATE OF BIHAR	GYAN SHANKAR	ANANT PD. SINGH (SC15)
155. CWJC/3146/2022 PROMOTION , HEALT	2 SUDHA KUMARI VS THE STATE OF BIHAR	ROONA KSHITIZ KUMAR	S. D. YADAV (AAG 9)
156. CWJC/3158/2022 SELECTION , HEALT	2 DEVENDRA YADAV VS THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	S.D. YADAV (AAG9)
157. CWJC/3326/2022 REM/DIS/TER, HEALT	2 AMITA KUMARI VS THE STATE OF BIHAR	VYAS KUMAR MISHRA	PANKAJ KUMAR (SC12)
158. CWJC/3435/2022 SELECTION , POLIC	7 SUDHIR KUMAR GUPTA VS THE STATE OF BIHAR	RITIKA RANI AMITABH ANAND VARDAAN MANGALAM	SHEO SHANKAR PRASAD (SC8) SANJAY PANDEY KUNAL TIWARY
With CWJC/4769/2022 158.1 SELECTION , POLIC	5 RAVISH KUMAR VS THE STATE OF BIHAR	RITIKA RANI	SHEO SHANKAR PRASAD (SC8) SANJAY PANDEY
159. CWJC/3500/2022 DISC.PROC., BOARD	2 RAVISHANKAR DUBEY VS THE STATE OF BIHAR	ROONA KSHITIZ KUMAR	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH
160. CWJC/3533/2022 OTHERS, NON GAZETT	2 LAL JHARI DEVI VS THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR ASHISH KUMAR RANJAN TARIQUE SHAMIM	DHURJATI KUMAR PRASAD
161. CWJC/3700/2022 PAY SCALES , NON G	2 AJEET KUMAR SHARMA VS THE STATE OF BIHAR	PRABHU NATH PATHAK	MANOJ KUMAR AMBASTHA (SC 26)
162. CWJC/3829/2022 SELECTION , HEALT	2 NILAM KUMARI VS THE STATE OF BIHAR	NAVIN KUMAR	NAGENDRA PD. YADAV (SC23) SATYABIR BHARTI
163. CWJC/4207/2022 DISC.PROC., BOARD	2 MD. ABUL KALAM VS THE BIHAR STATE POWER (HOLDING) COMPANY LTD.	MAHESH KUMAR	VINAY KIRTI SINGH
164. CWJC/4218/2022 REM/DIS/TER, BOARD	2 RAJ KUMAR SINHA VS THE STATE OF BIHAR	VIKAS KUMAR MUKESH KUMAR	YOGENDRA PD. SINHA (AAG7) SURENDRA PRASAD SINGH
165. CWJC/4254/2022 OTHERS, BOARD/CORP	2 SUDAMA PRASAD KARN VS THE STATE OF BIHAR	SANJAY KUMAR JHA HRISHIKESH ABHAY SHANKAR JHA	LALIT KISHORE (AG) GYAN PRAKASH OJHA GA 7 RAM KINKER CHOUBEY
166. CWJC/4284/2022 SELECTION , NON GA	2 ANURAG KUMAR SINGH VS THE STATE OF BIHAR	MADHU PRASUN RENU KUMARI PRATYUSH KUMAR HITENDRA KUMAR SINGH	SHEO SHANKAR PRASAD (SC8) NIKESH KUMAR
167. CWJC/4354/2022 RGL.AD-HOC., NON G	2 RAJENDRA PRASAD SINGH, VS THE STATE OF BIHAR	BISHNU KANT DUBEY CHANDRA MOHAN SINGH	MANOJ KUMAR AMBASTHA (SC26)
168. CWJC/4356/2022 PROMOTION , NON G	2 BAIJNATH PRASAD, VS THE STATE OF BIHAR,	SATISH KUMAR SINHA ASHOK KUMAR SINHA	ANIRBAN KUNDU (SC24)
169. CWJC/4369/2022 selection matter SELECTION , NON GA	2 SANDHYA DEVI VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	S.K.MANDAL (SC3)
170. CWJC/4387/2022 DISC.PROC., GAZET	2 ALOK RANJAN VS THE STATE OF BIHAR	MRITUNJAY KUMAR	MD.RAISUL HAQUE (SC10)
171. CWJC/4398/2022 OTHERS, BANK SER.	2 ASHA DEVI, VS THE CHAIRMAN CUM MANAGING DIRECTOR,	HARSH ANUJ PRASHANT KUMAR	ONKAR KUMAR
172. CWJC/4420/2022 SELECTION , HEALT	2 MUKESH KUMAR VS THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN	MANISH KUMAR (GP 4) LALIT KISHORE SATYAM SHIVAM SUNDARAM SATYESHWAR PRASAD
173. CWJC/4470/2022 REM/DIS/TER, NON G	2 ANAMIKA KUMARI, VS THE STATE OF BIHAR,	AWNISH KUMAR ANITA KUMARI	PRASANT PRATAP (GP 2)
174. CWJC/4478/2022 REM/DIS/TER, NON G	2 RAJIV KUMAR PANJIARA VS THE STATE OF BIHAR	MD. NAJMUL HODDA	ANJANI KUMAR (AAG 4)
175. CWJC/4493/2022 DISC.PROC., OTHER	2 MD. IMRAN, VS THE UNION OF INDIA,	RAJIVE RANJAN SINGH SHANTI BHUSHAN SINGH	ADDITIONAL SOLICITOR GENERAL NARESH DIKSHIT AMARENDRA NATH VERMA KANAK VERMA

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CWJC/4533/2022 SELECTION , NON GA	2 SATISH KUMAR PANDEY VS THE STATE OF BIHAR	RAGHWENDRA SHARAN PANDEY	PRABHAKAR JHA (GP 27)	
CWJC/4540/2022 DISCP.PROC., POLIC	2 SANJEEV KUMAR SUMAN VS THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRIYA RANJAN SINGH	M. NASRUL HUDA KHAN	
CWJC/4596/2022 OTHERS, NON GAZETT	2 BINAY KUMAR ALIAS VINAY KUMAR, VS THE STATE OF BIHAR,	SHASHANK SHEKHAR SINHA	VINAY KIRTI SINGH (GA 2)	
CWJC/4604/2022 SELECTION , POLIC	2 UMESH PASWAN VS THE STATE OF BIHAR	VIJAY BARDHAN PANDEY SUDARSHAN KUMAR AMBARISH BHARDWAJ	MD. NADIM SERAJ (GP 5)	
CWJC/4608/2022 RGL.AD-HOC., NON G	2 RAJENDRA SINGH VS THE STATE OF BIHAR	SANJEEV KUMAR SINGH	VINAY KIRTI SINGH (GA 2)	
CWJC/4630/2022 RGL.AD-HOC., NON G	2 SHIVDHARI YADAV VS THE STATE OF BIHAR	SANJAY PRAKASH VERMA	VIKASH KUMAR (SC 11)	
CWJC/4671/2022 DISCP.PROC., GAZET	2 ANIL KUMAR VS THE STATE OF BIHAR	AKHILESH DUTTA VERMA KUMARI SEEMA	VIKASH KUMAR (SC 11)	
CWJC/4690/2022 SELECTION , NON GA	2 KUSHA BHARTI, VS THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	PRABHAT KUMAR VERMA (AAG 3)	
CWJC/4713/2022 SELECTION , POLIC	2 KANCHAN KUMARI VS THE STATE OF BIHAR	VIJAYA LAXMI SRIVASTWA	MANISH KUMAR (GP4)	
CWJC/4758/2022 OTHERS, GAZETTED S	2 RAM NARESH PANDEY VS THE STATE OF BIHAR	SANJAY KUMAR	S.K MANDAL (SC 3) BINITA SINGH (AC TO LALIT KISHORE) BINITA SINGH	
CWJC/4764/2022 REM/DIS/TER, BANK	2 CHANDRA BHUSHAN SINGH VS THE DAKSHIN BIHAR	JAI PRAKASH SINGH HARENDRA SINGH	DR. ANAND KUMAR SURESH PD SINGH NO.1	
CWJC/4773/2022 OTHERS, HEALTH SER	2 UMESH KUMAR VS THE STATE OF BIHAR	AYUSH KUMAR RANJEET KUMAR RANJEETA SINGH	S.D.YADAV (AAG9)	
CWJC/4802/2022 SENIORITY , BOARD	4 RUPAK KUMAR VS BIHAR STATE POWER HOLDING CO. LTD.,	VAIBHAVA VEER SHANKER KUMAR SAURAV	VINAY KIRTI SINGH ANAND KUMAR OJHA ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ ARPIT ANAND	
CWJC/4800/2022 SENIORITY , BOARD	4 SHISHIR SHANKAR VS BIHAR STATE POWER HOLDING CO. LTD.,	VAIBHAVA VEER SHANKER KUMAR SAURAV	VINAY KIRTI SINGH ANAND KUMAR OJHA ANAND KUMAR OJHA	
CWJC/4807/2022 health service g PAY SCALES , HEALT	2 ANAND MOHAN JHA VS THE STATE OF BIHAR	RAJIV KUMAR SINGH	S.D.YADAV (AAG9) VIVEK ANAND KUMAR	
CWJC/4843/2022 DISCP.PROC., GAZET	2 RAJENDRA PRASAD RANJAN VS THE STATE OF BIHAR	PRABHU NATH PATHAK	SYED IQBAL AHMAD (SC20)	
CWJC/5148/2022 REM/DIS/TER, HEALT	2 CHITRASENJEET KUMAR VS THE STATE OF BIHAR	SANJEEV KUMAR SINGH	S. D. YADAV (AAG 9)	
CWJC/5961/2022 REM/DIS/TER, HEALT	3 RANBIR KUMAR VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	AJAY BEHARI SINHA (GA 8)	
CWJC/6317/2022 SELECTION , HEALT	2 SHAIKH ALEYA AZIZUR RAHMAN VS STATE OF BIHAR	SANJESH KUMAR SINGH AJAY KUMAR	RAJESHWAR SINGH (GA10) NIKESH KUMAR	
CWJC/6610/2022 SELECTION , HEALT	2 SANJAY KUMAR VS THE STATE OF BIHAR	KRISHNA BIHARI	S.D. YADAV (AAG9) NIKESH KUMAR	
CWJC/6629/2022 REM/DIS/TER, HEALT	2 JITENDRA SHARMA VS THE STATE OF BIHAR	SANJEEV KUMAR SINGH	PANKAJ KUMAR (SC12)	
CWJC/6768/2022 OTHERS, BANK SER.	2 SUBODH KUMAR VS THE CENTRAL BANK OF INDIA	SIDDHARTH SHANKAR PANDEY	AJIT KUMAR SINHA SIDDHARTH HARSH	
CWJC/7324/2022 COMP.GRND. , OTHER	2 SAHEB HUSSAIN VS THE UNION OF INDIA	MAHESHWAR PRASAD	ADDITIONAL SOLICITOR GENERAL TUHIN SHANKAR	
CWJC/7391/2022 SELECTION , NON GA	2 DILIP KUMAR SAH VS THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	MANISH KUMAR (GP 4)	
CWJC/7440/2022 REM/DIS/TER, HEALT	2 MD. ASLAM VS THE STATE OF BIHAR	AMIT ANAND LALAN KUMAR SINGH	BINOD KR. YADAV (SC18)	

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CWJC/7778/2022 SELECTION , HEALT	2 SUMIT KUMAR MISHRA VS THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAJESH KUMAR	NAGENDRA PD. YADAV (SC23)	
CWJC/7926/2022 OTHERS, HEALTH SER	2 JANESHWAR RAM VS THE STATE OF BIHAR	ARUN KUMAR NO. 1	RAMADHAR SINGH (GP 25)	
CWJC/8103/2022 REM/DIS/TER, HEALT	2 CHANDNEE KUMARI, VS THE STATE OF BIHAR,	RAVI SHANKAR GANGULI DHARMESH KUMAR SHRIVASTAVA UGRANATH MALLIK DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA	NAGENDRA PD. YADAV (SC 23)	
CWJC/8112/2022 SELECTION , BANK	2 VINOD KUMAR VS THE STATE OF BIHAR	ARVIND KUMAR SHAHABUDDIN AZEEM @ S. AZEEM AKSHAY LAL PANDIT NISHANT RANJAN	SHEO SHANKAR PRASAD (SC 8) RANJEET KUMAR PANDEY	
CWJC/8165/2022 RGL.AD-HOC., HEALT	2 MUNGESHWAR KUMAR SINHA, VS THE STATE OF BIHAR	PANKAJ KUMAR SINHA NEERAJ KUMAR AMAN RAJ SACHIN KUMAR ABHISHEK KUMAR PANDEY	BIRJU PRASAD (GP 13) KISHORE KUMAR SINHA LALIT KISHORE SATYAM SHIVAM SUNDARAM MADANJEET KUMAR	
CWJC/8167/2022 SENIORITY , OTHER	2 ALOK KUMAR VS THE UNION OF INDIA	PARUL PRASAD MOHIT AGARWAL ANANYA MAITIN AKSHAT AGRAWAL	ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN DR. PANKAJ	
CWJC/8283/2022 COMP.GRND. , POLIC	3 SHAIL DEVI VS THE STATE OF BIHAR	KRISHNA KANT SINGH	MANISH KUMAR (GP 4)	
CWJC/8325/2022 OTHERS, GAZETTED S	2 BIPIN, VS THE STATE OF BIHAR,	RAVI BHARDWAJ	RISHI RAJ SINHA (SC 19)	
CWJC/8393/2022 COMP.GRND. , HEALT	2 JYOTI KUMAR VS THE STATE OF BIHAR	AWADHESH KUMAR MISHRA MANOJ KUMAR PANDEY AJAY KUMAR	BIRJU PRASAD (GP 13)	
CWJC/8485/2022 SELECTION , HEALT	2 RIMJHIM RANI VS THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	AJAY BEHARI SINHA (GA8) NIKESH KUMAR	
CWJC/8573/2022 DISCP.PROC., BOARD	2 MD. NAVIL ANSARI VS THE CHAIRMAN-CUM- MANAGING DIRECTOR, B.S.P.H.C.L. (BIHAR STATE POWER HOLDING COMPANY LIMITED)	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	VINAY KIRTI SINGH KUNAL TIWARY	
CWJC/9453/2022 REM/DIS/TER, BOARD	2 DHANANJAY KUMAR SINGH VS NATIONAL THERMAL POWER CORPORATION, KAHALGAON	RAJEEV KUMAR SINGH GYANENDRA KUMAR DIWAKAR	AMARESH KUMAR SINHA TUHIN SHANKAR	
CWJC/10732/2022 REM/DIS/TER, NON G	3 ASHOK KUMAR SINGH VS THE STATE OF BIHAR	SUMIT KUMAR JHA ASHISH GIRI	MD. N.H. KHAN (SC1)	
CWJC/11524/2022 PROMOTION , NON G	2 MANJU DEVI VS THE STATE OF BIHAR	RAJIV KUMAR SINGH	KUMAR ALOK	
CWJC/12371/2022 DISCP.PROC., GAZET	3 ARVIND KUMAR VS THE STATE OF BIHAR	SOURAV SUMAN SUSHANT AALEKH ANAND ARPIT ANAND RAVI PRAKASH SANCHAY SRIVASTAVA	P.K. VERMA (AAG3) VIVEK ANAND KUMAR	
CWJC/12765/2022 REM/DIS/TER, NON G	3 ARUN SAFI VS THE SECRETARY-CUM- APPELLATE AUTHORITY,	RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA	SYED IQBAL AHMAD (SC 26)	
CWJC/13220/2022 OTHERS, HEALTH SER	2 DR. PREMCHANDRA PRASAD VS THE STATE OF BIHAR	KUNDAN KUMAR YOGESH KUMAR	RAMADHAR SINGH (GP 25) UDAY CHAND PRASAD	
CWJC/13314/2022 OTHERS, NON GAZETT	5 KRISHNA KUMAR DIXIT VS THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY USHA KUMARI DIWAKAR	S. RAZA AHMAD (AAG5) SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA VIKASH KUMAR ARBIND KUMAR SHARMA	
CWJC/16582/2023 1 OTHERS, NON GAZETT	2 KRISHAN KUMAR DIXIT VS THE STATE OF BIHAR,	SHASHI SHEKHAR TIWARY PRIYA KUMARI DEEPAK KUMAR	S. RAZA AHMAD (AAG 5)	

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With CWJC/17066/2023 217.2 DISCP.PROC., NON G	2 KRISHNA KUMAR DIXIT VS THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY VIKASH BHARTI DEEPAK KUMAR	S. RAZA AHMAD (AAG 5)
218. CWJC/13882/2022 RGL.AD-HOC., BOARD	3 RAM SURESH VS THE STATE OF BIHAR	ABHINAV SRIVASTAVA SANTOSH KUMAR PANDEY RAUSHAN	KAMESHWAR KUMAR (GP17) GYAN SHANKAR LALIT KISHORE SATYABIR BHARTI
With CWJC/9259/2022 218.1 RGL.AD-HOC., BOARD	3 PRABHAKAR KUMAR DUBEY, VS THE STATE OF BIHAR	MD. SHAKIR AHMAD GAJENDRA KUMAR ARUN KUMAR PANDEY RAJESH KUMAR AJIT KUMAR SINGH	SMT. SHILPA SINGH (GA 12) LALIT KISHOR GYAN SHANKAR SATYABIR BHARTI
219. CWJC/14000/2022 REM/DIS/TER, OTHER	2 CHANDRASHEKHAR KUMAR VS UNION OF INDIA	SHIV KUMAR SAHJA NAND SHARMA	ADDITIONAL SOLICITOR GENERAL RENUKA SHARMA ANISH KUMAR S.N.SHARMA AMISH KUMAR
220. CWJC/14001/2022 OTHERS, BOARD/CORP	2 RAJA RAM SINGH VS THE CHAIRMAN-CUM- MANAGING DIRECTOR, BIHAR STATE POWER HOLDING (GENERATION) CO. LTD.	CHANDRA BHUSHAN UPADHYAY	VINAY KIRTI SINGH
221. CWJC/14010/2022 REM/DIS/TER, NON G	2 DEVJANI DEVI VS THE STATE OF BIHAR	ABDUL WADOOD BIJAY KUMAR PANDEY	ANANT PRASAD SINGH (SC 15) SARVA DEO SINGH
222. CWJC/14042/2022 DISCP.PROC., GAZET	2 HARI SHANKAR PRASAD VS THE STATE OF BIHAR	SHAILESH KUMAR SHARMA RAMJI KUMAR	MANISH KUMAR (GP 4)
223. CWJC/14084/2022 SELECTION , POLIC	2 MANTU KUMAR RAY VS THE STATE OF BIHAR	VIKAS KUMAR JHA	MANISH KUMAR (GP 4)
224. CWJC/14140/2022 DISCP.PROC., POLIC	2 BHARAT NARAYAN SINGH VS THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRABHOJOT SINGH	SHEO SHANKAR PRASAD (SC 8)
225. CWJC/14154/2022 SELECTION , NON GA	2 SHAH ALAM VS THE STATE OF BIHAR	MAJID MAHBOOB KHAN	M. NASRUL HUDA KHAN (SC 1) SATYAM SHIVAM SUNDARAM
226. CWJC/14166/2022 REM/DIS/TER, NON G	2 DIPAK KUMAR VS THE STATE OF BIHAR	VIBHAKAR KUMAR	VINAY KIRTI SINGH (GA 2)
227. CWJC/14189/2022 DISCP.PROC., NON G	2 SACHIDANAND CHOUDHARY VS THE STATE OF BIHAR	AWNISH KUMAR	AJIT KUMAR (GA 9)
228. CWJC/14308/2022 REM/DIS/TER, OTHER	2 BIMLESH KUMAR VS THE UNION OF INDIA	MUNNA PD DIXIT (M.P. DIXIT) SWASTIKA SANJAY KUMAR CHAUBEY	ADDITIONAL SOLICITOR GENERAL SIDDHARTHA PRASAD ABHAY SHANKAR JHA
229. CWJC/14358/2022 OTHERS, BOARD/CORP	2 DINESH KUMAR VS THE STATE OF BIHAR	AMIT SHANKAR	ABBAS HAIDER (SC6) PRASOON SINHA RANJEET KUMAR PANDEY
230. CWJC/14368/2022 SEL , GAZETTED SER	2 RAHUL KUMAR VS THE STATE OF BIHAR	HARSH SINGH	YOGENDRA PRASAD SINHA (AAG 7) SANJAY PANDEY
231. CWJC/14482/2022 SALARY, BOARD/CORP	2 SUBASH SINGH VS THE STATE OF BIHAR	ALOK KUMAR RAGHWENDRA PRATAP SINGH BINODANAND MISHRA PRAKASH CHANDRA	YOGENDRA PRASAD SINHA (AAG 7) GYAN SHANKAR
232. CWJC/14487/2022 OTHERS, BOARD/CORP	2 SUSHIL KUMAR SRIVASTAVA VS THE SOUTH BIHAR STATE POWER (HOLDING) COMPANY LTD.	AMARENDRA NARAYAN DEEPAK KUMAR	VINAY KIRTI SINGH KUNAL TIWARY
233. CWJC/14490/2022 DISCP.PROC., BOARD	2 JAYSHANKER PRASAD VS THE BIHAR STATE POWER HOLDING COMPANY LIMITED	BAJARANGI LAL	VINAY KIRTI SINGH KUNAL TIWARY
234. CWJC/14499/2022 DISCP.PROC., NON G	2 RANJIT KUMAR VS THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRANAB KUMAR PRABHOJOT SINGH	PAWAN KUMAR (AC TO AG)
235. CWJC/14522/2022 PROMOTION , NON G	2 RAMESH PRASAD SINGH VS THE STATE OF BIHAR	RAVINDRA KUMAR SINGH PRAKASH KUMAR	VIKASH KUMAR (SC 11)

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236.	CWJC/14529/2022 OTHERS, NON GAZETT	2 VIJAY KUMAR VS THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH RAJAN	KUMARI AMRITA (GP 3) SANJEEV KUMAR
237.	CWJC/14561/2022 SEL , GAZETTED SER	2 ASHISH KUMAR SAH @ ASHISH KUMAR VS THE STATE OF BIHAR	SUMIT KUMAR JHA RIYA GIRI	SMT. BINITA SINGH (SC 28) SANJAY PANDEY
238.	CWJC/14608/2022 REM/DIS/TER, NON G	2 RANJEET KUMAR @ RANJIT KUMAR VS THE STATE OF BIHAR	JAI PRAKASH VERMA	RAJ KISHORE ROY (GP 18)
239.	CWJC/14649/2022 REM/DIS/TER, NON G	2 SUSMITA KUMARI VS THE STATE OF BIHAR	KANUPRIYA JYOTI PRAKASH	GYAN PRAKASH OJHA (GA7)
240.	CWJC/14655/2022 PROMOTION , GAZETT	2 SIDHESHWAR PRASAD VS THE STATE OF BIHAR	ARSHAD JAMEEL HASHMI KAMAL KISHORE SINGH	VINAY KIRTI SINGH (GA 2) VIVEK ANAND KUMAR
241.	CWJC/14656/2022 MEDICAL REM, NON G	2 ANUGRAH PRASAD VS THE STATE OF BIHAR	DHIRENDRA KUMAR BIRESH KUMAR SINHA	S. RAZA AHMAD (AAG 5)
242.	CWJC/14687/2022 PROMOTION , GAZETT	2 SARVANAND PASWAN VS THE STATE OF BIHAR	MANOJ KUMAR AMBASTHA ARUNJAY KUMAR	VIKASH KUMAR (SC 11)
243.	CWJC/14736/2022 RGL.AD-HOC., HEALT	2 SHIV SHANKAR PRASAD GUPTA VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	RAMADHAR SINGH (GP25)
244.	CWJC/14737/2022 DISCP.PROC., NON G	2 PARMANAND PRASAD VS THE STATE OF BIHAR	NITYANAND MISHRA ALOK ABHINAV BALMEEKI PANDEY BHASKER	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH
245.	CWJC/14756/2022 REM/DIS/TER, POLIC	2 AJAY KUMAR VS THE STATE OF BIHAR	PRAMOD KUMAR THAKUR GIRIJISH KUMAR	SHEO SHANKAR PRASAD (SC8)
246.	CWJC/14761/2022 OTHERS, NON GAZETT	2 SANTOSH KUMAR VS THE STATE OF BIHAR	MRIGENDRA KUMAR MAYANK BILOCHAN	VINAY KIRTI SINGH (GA 2)
247.	CWJC/14773/2022 REM/DIS/TER, NON G	2 SHANKAR KUMAR RAM VS THE STATE OF BIHAR	ANIL PRASAD SINGH	VINAY KIRTI SINGH (GA 2)
248.	CWJC/14795/2022 SENIORITY , POLIC	2 KANHAIYA KUMAR VS THE STATE OF BIHAR	UPENDRA KUMAR SINGH ARVIND KUMAR SINHA	PRABHAT KUMAR VERMA (AAG 3)
249.	CWJC/14802/2022 COMP.GRND. , BOARD	2 RUPAK KUMAR VS THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA ABHISHEK KUMAR	ABBAS HAIDER (SC6) SURENDRA PRASAD SINGH
250.	CWJC/14805/2022 REM/DIS/TER, NON G	2 SHIV SHANKAR PANDEY VS THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAJESH KUMAR	MANISH KUMAR (GP4)
251.	CWJC/14813/2022 SALARY, NON GAZETT	2 AJIT KUMAR CHOUDHARY VS THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	AMIT PRAKASH (GA13)
252.	CWJC/14814/2022 SELECTION , POLIC	2 GURIYA KUMARI VS THE STATE OF BIHAR	MD. JUBAIR ANSARI RAJESH KUMAR SINGH	P.K. VERMA (AAG3) SANJAY PANDEY
253.	CWJC/14816/2022 DISCP.PROC., GAZET	2 UPENDRA KUNWAR VS THE STATE OF BIHAR	SARVESHVAR TIWARY	KAMESHWAR PD. GUPTA (GP10)
254.	CWJC/14844/2022 Pay Scale PAY SCALES , NON G	2 BIRENDRA KUMAR SINGH VS THE STATE OF BIHAR	AMIT ANAND LALAN KUMAR SINGH	S. RAZA AHMAD (AAG 5)
255.	CWJC/14858/2022 SEL , GAZETTED SER	2 SANGEETA KUMARI VS THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA SHASHI SHEKHAR	MADHAW PD. YADAW (GP23) SANJAY PANDEY
256.	CWJC/14859/2022 COMP.GRND. , POLIC	2 DILIP KUMAR VS THE STATE OF BIHAR	SANJEEV KUMAR GYANENDRA KUMAR SHUKLA	P.K. VERMA (AAG3)
257.	CWJC/14886/2022 SALARY, BOARD/CORP	2 GANGA SAGAR MISHRA VS THE STATE OF BIHAR	ABHINAV SRIVASTAVA RUDRANK SHIVAM SINGH RAUSHAN	AJAY (GA5) NIKESH KUMAR
258.	CWJC/14907/2022 PROMOTION , NON G	2 BASANT KUMAR SINGH VS THE STATE OF BIHAR	ABHINAV SRIVASTAVA RUDRANK SHIVAM SINGH RAUSHAN	S.K. MANDAL (SC3) SATYABIR BHARTI
259.	CWJC/14908/2022 OTHERS, NON GAZETT	2 GAURAV KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH	MD. N.H. KHAN (SC1)

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260.	CWJC/14913/2022 SELECTION , POLIC	2 MAMTA DEVI @ MAMTA KUMARI VS THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	P.K. VERMA (AAG3) SANJAY PANDEY
261.	CWJC/14937/2022 PAY SCALES , NON G	2 HARE RAM CHOUDHARY VS THE STATE OF BIHAR	SHAMBHU NATH JHA	KAPILESHWAR PD. YADAV (GP11)
262.	CWJC/14940/2022 REM/DIS/TER, OTHER	2 AMIT KUMAR VS THE STATE OF BIHAR	BRAJESH KUMAR PANDEY ROHIT KUMAR SINGH	S.K. MANDAL (SC3) BINOD KUMAR
263.	CWJC/14964/2022 SELECTION , POLIC	2 MAMTA KUMARI VS THE STATE OF BIHAR	RAMCHANDRA SINGH RADHA KRISHNA JITENDRA KUMAR SINGH	MANISH KUMAR (GP4) SANJAY PANDEY
264.	CWJC/14973/2022 DISCP.PROC., NON G	2 VIVEK KUMAR VS THE STATE OF BIHAR	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR	AJAY (GA5)
265.	CWJC/14977/2022 INCR/W.HOLD, NON G	2 PRAMOD DAS VS THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL KUMAR RAVISH	PAWAN KUMAR (A.C. TO A.G.)
266.	CWJC/14989/2022 OTHERS, NON GAZETT	2 SHIV SHANKAR CHAUDHARI VS THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH	KAMESHWAR KUMAR (GP 17)
267.	CWJC/14992/2022 SELECTION , NON GA	2 BINOD KUMAR VS THE STATE OF BIHAR	SURYAKANT KUMAR UTTAM KUMAR	KAMESHWAR PRASAD GUPTA (GP 10)
268.	CWJC/15004/2022 PAY SCALES , BOARD	2 RITA DEVI VS THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	SUBHASH PRASAD SINGH (GA 3) PRASOON SINHA RANJEET KUMAR PANDEY
269.	CWJC/15010/2022 OTHERS, NON GAZETT	2 NEERAJ KUMAR VS THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH SUNIL KUMAR	VINAY KIRTI SINGH (GA 2)
270.	CWJC/15050/2022 SELECTION , NON GA	2 SUDAMA THAKUR VS THE STATE OF BIHAR	RITIKA RANI VARDAAN MANGALAM	MD. N.H. KHAN (SC1)
271.	CWJC/15083/2022 INCR/W.HOLD, NON G	2 RABINDRA PRASAD VS THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	VIKASH KUMAR (SC11)
272.	CWJC/15086/2022 REM/DIS/TER, POLIC	2 SATTO KUMAR VS THE STATE OF BIHAR	PRAMOD KUMAR THAKUR GIRIJISH KUMAR	MD. NADIM SERAJ (GP5)
273.	CWJC/15099/2022 COMP.GRND. , NON G	2 AMARKANT PRASAD VS THE STATE OF BIHAR	GANESH PRASAD SINGH VARUN KUMAR	SHEO SHANKAR PRASAD (SC 8)
274.	CWJC/15107/2022 SALARY, OTHERS	2 SUBODH KUMAR SRIVASTAVA VS THE STATE OF BIHAR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA	ARVIND UJJWAL (SC 4) CHAITANYA SWAROOP
275.	CWJC/15110/2022 OTHERS, NON GAZETT	2 BIKRAM KUMAR SINGH VS THE STATE OF BIHAR	NIRAJ KUMAR KRISHNA DEO MISHRA	KUMARI AMRITA (GP 3)
276.	CWJC/15119/2022 PROMOTION , NON G	2 NABAL KISHORE PRASAD VS THE STATE OF BIHAR	JAI RAM SINGH RAKESH KUMAR SINGH	MD. RAISUL HAQUE (SC10)
277.	CWJC/15129/2022 SELECTION , NON GA	2 PRADEEP KUMAR SAH VS THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	MD. NADIM SERAJ (GP 5)
278.	CWJC/15133/2022 PROMOTION , NON G	2 DHIRENDRA NARAYAN SINGH VS THE BIHAR PUBLIC SERVICE COMMISSION	GAURAV GOVIND ASHUTOSH KUMAR PANDEY	SANJAY PANDEY SATYABIR BHARTI
279.	CWJC/15135/2022 SELECTION , NON GA	2 ANSHU KUMARI VS THE STATE OF BIHAR	MADHURENDRA KUMAR	SHEO SHANKAR PRASAD (SC8)
280.	CWJC/15140/2022 TEMPOR.POST, OTHER	2 PRAKASH RAJAK VS UNION OF INDIA	PRAKASH SAHAY	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH
281.	CWJC/15171/2022 DISCP.PROC., GAZET	2 CHANDRASHEKHAR SINGH VS THE STATE OF BIHAR	BIBHAKAR TIWARY	RAJ KISHORE ROY (GP18)
282.	CWJC/15175/2022 DISCP.PROC., GAZET	2 CHANDRASHEKHAR SINGH VS THE STATE OF BIHAR	BIBHAKAR TIWARY	RAJ KISHORE ROY (GP18)
283.	CWJC/15198/2022 REM/DIS/TER, NON G	2 NAGENDRA KUMAR SINGH VS THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR ALOK CHANDRA	ANJNAI KUMAR (AAG 4)
284.	CWJC/15214/2022 DISCP.PROC., POLIC	2 SABINDRA KUMAR DAS VS THE STATE OF BIHAR	SACHINDRA KUMAR TIWARY PRASHANT KUMAR	MD. NADIM SERAJ (GP5)

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CWJC/15220/2022 PROMOTION , NON G	2 ARUN KUMAR VS THE STATE OF BIHAR	SHILPI KESHRI SURYAJIT PRAKASH	ANIRBAN KUNDU (SC 24)	
CWJC/15224/2022 SELECTION , NON GA	2 SAVITREE KUMARI VS THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	SHEO SHANKAR PRASAD (SC8)	
CWJC/15241/2022 REM/DIS/TER, NON G	2 CHANDRAMA KUMAR VS THE STATE OF BIHAR	DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA	RAJ KISHORE ROY (GP18)	
CWJC/15269/2022 REM/DIS/TER, GAZET	2 RAVINDRA KUMAR SINGH VS THE STATE OF BIHAR	HEMANT KUMAR CHAITANYA KRISHNA VIJAY KR. SAH	KAMESHWAR PD. GUPTA (GP10)	
CWJC/15277/2022 OTHERS, OTHERS	2 DR. KUNOO KUMARI CHAURASIA VS THE UNION OF INDIA	KUMAR DHIRENDRA PRATAP SINGH SATYENDRA PRASAD SINGH DHIRENDRA KUMAR JHA	ADDITIONAL SOLICITOR GENERAL AJIT KUMAR SINHA SIDDHARTH HARSH ARVIND KUMAR TEWARY CGC	
CWJC/15319/2022 REM/DIS/TER, NON G	2 RAHUL KUMAR @ RAHUL KUMAR SINGH @ RAHUL VS THE STATE OF BIHAR	BRAJESH KUMAR PANDEY SANOJ KUMAR	MD. RAISUL HAQUE (SC 10) BINOD KUMAR	
CWJC/15363/2022 PROMOTION , GAZETT	2 NARMADDESHWAR SHARMA VS THE STATE OF BIHAR	AMIT ANAND LALAN KUMAR SINGH	VINAY KIRTI SINGH (GA 2)	
CWJC/15372/2022 OTHERS, NON GAZETT	2 RISHAV VERMA VS THE STATE OF BIHAR	PRASHANT SINHA RISHI RAJ RAMAN	KUMAR ALOK (SC 7)	
CWJC/15385/2022 OTHERS, HEALTH SER	2 PREMLATA VS THE STATE OF BIHAR	AJIT KUMAR SHAMBHU SHARAN KUMAR	BIRJU PRASAD (GP 13)	
CWJC/15386/2022 REM/DIS/TER, NON G	2 ALOK CHANDRA KUMAR VS THE STATE OF BIHAR	SANJEET KUMAR ADITYA DEV PIYUSH ANAND	SARVESH KUMAR SINGH (AAG 13)	
CWJC/15420/2022 PROMOTION , NON G	2 MD. SHAMIM VS THE STATE OF BIHAR	RASHID IZHAR SHAMS AKHTAR ADIL ABBAS	AMIT PRAKASH (GA13)	
CWJC/15422/2022 COMP.RETIR., GAZET	2 DHARMVEER PANDEY VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR VIJAY KUMAR MUKUL	RAGHWANAND (GA11) NIVEDITA NIRVIKAR	
CWJC/15451/2022 OTHERS, HEALTH SER	2 JAY RAM SINGH VS THE STATE OF BIHAR	KUMAR KAMAL NAYAN	BIRJU PRASAD (GP 13) PRABHAT RANJAN	
CWJC/15471/2022 CONTIN.SER , BOARD	2 AKHILESH KUMAR SINHA VS THE STATE OF BIHAR	MANISH JHA	YOGENDRA PRASAD SINHA AAG 7) RAKESH KUMAR SINGH	
CWJC/15498/2022 OTHERS, NON GAZETT	2 AKAL RAM VS THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1 INDRA BHUSHAN TIWARY	S. RAZA AHMAD (AAG 5)	
CWJC/15675/2022 COMP.GRND. , NON G	2 LALU YADAV VS THE STATE OF BIHAR	ANKIT KATRIAR PIYUSH KUMAR SINGH	SHEO SHANKAR PRASAD (SC 8)	
CWJC/15744/2022 SELECTION , HEALT	2 MANOJ KUMAR VS THE STATE OF BIHAR	KOUSHLENDRA NARAYAN SUSHIL KUMAR SINGH ANUJ KUMAR	PANKAJ KUMAR (SC12) DR. ANAND KUMAR	
CWJC/15751/2022 RGL.AD-HOC., HEALT	2 SURESH SINGH VS THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN DIGVIJAY NARAYAN SINGH	S.D. YADAV (AAG9)	
CWJC/16019/2022 OTHERS, BOARD/CORP	2 CHANDAN KUMAR VS THE STATE OF BIHAR	MAZHARUL HASSAN	YOGENDRA PRASAD SINHA AAG 7) AWADHESH KUMAR	
CWJC/16617/2022 REVERSION , HEALT	2 ANUPAM DVIVEDI VS THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH MAYANK MOHAN	NAGENDRA PD. YADAV (SC23)	
CWJC/16675/2022 REM/DIS/TER, HEALT	2 SMT. MANJU KUMARI VS THE STATE OF BIHAR	PRAMOD KUMAR	MUJTABAUL HAQUE (GP 12)	
CWJC/16854/2022 SELECTION , HEALT	2 MD. TAHIR HUSSAIN VS THE STATE OF BIHAR	AKSHANSH ANKIT KAMESHWAR SINGH	MUJTABAUL HAQUE (GP12) NIKESH KUMAR	

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307. CWJC/17057/2022 SALARY, NON GAZETT	3 MANOJ KUMAR VS THE STATE OF BIHAR	NISHANT KUMAR SINHA KUNAL ARYAN RAKESH KUMAR SRIVASTAVA VIRENDRA PRASAD VIJAY PRAKASH PRIYADARSHI	MD. N.H. KHAN (SC1) BINDHYACHAL RAI
308. CWJC/17067/2022 REM/DIS/TER, HEALT	2 DR. ARUN KUMAR GUPTA VS THE STATE OF BIHAR	RANJEET KUMAR SHIKHAR MANI YOGESH KUMAR	NAGENDRA PD. YADAV (SC23)
309. CWJC/17133/2022 REVERSION , HEALT	2 KUMARI GUDIA VS THE STATE OF BIHAR	RITIKA RANI VARDAN MANGALAM	PAKAJ KUMAR (SC12)
310. CWJC/17477/2022 DISCP.PROC., GAZET	2 MUNDRIKA PRASAD CHOUDHARY VS THE STATE OF BIHAR	MOHIT AGARWAL RAHUL KUMAR PRIYA GUPTA SUSHILA AGRAWAL	KINKAR KUMAR (SC9)
311. CWJC/17997/2022 SELECTION , HEALT	2 UDAY KUMAR YADAV VS THE STATE OF BIHAR	KISHORE KUMAR SINHA SHASHI SHEKHAR	MUJTABAUL HAQUE (GP12) SATYAM SHIVAM SUNDARAM LALIT KISHORE RAVI KUMAR

(After the above cases)

FOR ORDER X

312. CWJC/1526/2022 DISCP.PROC., POLIC	3 AJAY KUMAR MANDAL VS THE STATE OF BIHAR	RAM HRIDAY PRASAD	MANISH KUMAR (GP4)
313. CWJC/2688/2022 SELECTION , POLIC	6 PANKAJ KUMAR VS THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10	MD. NADIM SERAJ (GP5) SANJAY PANDEY
314. CWJC/3238/2022 DISCP.PROC., GAZET	3 ANIL KUMAR JHA VS THE STATE OF BIHAR	HEMANT KUMAR KISHORE KUMAR THAKUR	MD. NADIM SERAJ (GP5)
315. CWJC/4721/2022 dismissal police OTHERS, POLICE SER	2 VINOD ROY VS THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	MANISH KUMAR (GP4)
316. CWJC/5670/2022 DISCP.PROC., NON G	2 RANJEET SINGH, VS THE STATE OF BIHAR,	RAJEEV SHEKHAR SANJEEV KUMAR	P.K. VERMA (AAG 3)
317. CWJC/5724/2022 PROMOTION , HEALT	4 DR NAGENDRA KUMAR PANDEY VS THE STATE OF BIHAR	SURYA NARAYAN SAH SUSHMITA MISHRA RAKESH KUMAR PANDEY	PANKAJ KUMAR (SC12)
318. CWJC/5768/2022 DISCP.PROC., HEALT	2 KRISHNA KUMAR, VS THE STATE OF BIHAR,	PRABHAT RANJAN	BIRJU PRASAD (GP 13)
319. CWJC/5941/2022 DISCP.PROC., GAZET	3 SATYA PRAKASH PASWAN VS THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA	VINAY KIRTI SINGH (GA 2)
320. CWJC/5990/2022 REM/DIS/TER, BOARD	2 MD. ASIF KHAN VS THE CHAIRMAN-CUM- MANAGING DIRECTOR, BIHAR STATE POWER (HOLDING) COMPANY LTD.	AKHILESH DUTTA VERMA	VINAY KIRTI SINGH KUNAL TIWARY
321. CWJC/6102/2022 DISCP.PROC., POLIC	2 MAHESH KUMAR, VS THE STATE OF BIHAR	PRANAV KUMAR SHRISHTI SINGH ASHISH GIRI	P.K. VERMA (AAG 3)
322. CWJC/6222/2022 DISCP.PROC., GAZET	5 SULTAN AHMAD VS THE STATE OF BIHAR	ALOK KUMAR RAJNANDAN KUMAR PRANAV KUMAR MADHURI LATA	SUBHASH CHANDRA MISHRA (SC16) VIVEKANAND KUMAR
With CWJC/13002/2023 322.1 DISCP.PROC., GAZET	2 SULTAN AHMAD VS THE STATE OF BIHAR	ALOK KUMAR PRANAV KUMAR	PRABHAKAR JHA (GP 27)
323. CWJC/6242/2022 SELECTION , HEALT	2 KAMAL NAYAN VS THE STATE OF BIHAR	RAKESH KUMAR CHANDRAM SUJATA OJHA RABINDRA KUMAR TIWARI SANTOSH KUMAR NARENDRA KUMAR	BIRJU PRASAD (GP 13)
(THROUGH VIRTUAL MODE)			
324. CWJC/6302/2022 DISCP.PROC., NON G	2 ANIL KUMAR VS THE STATE OF BIHAR	RAJEEV SHEKHAR RAJEEV SHEKHAR	SHEO SHANKAR PRASAD (SC 8)
325. CWJC/6465/2022 COMP.RETIR., GAZET	2 VIJENDRA PASWAN VS THE STATE OF BIHAR	RAJEEV SHEKHAR ABHANJALI	S.K. MANDAL (SC3)

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326. CWJC/6480/2022 DISC.PROC., GAZET	2 SURESH PRASAD VS THE STATE OF BIHAR	INDU BHUSHAN	P.K. VERMA (AAG3) SANJAY PANDEY
327. CWJC/6483/2022 INCR/W.HOLD, POLIC	2 DHARMENDRA KUMAR VS THE STATE OF BIHAR	RAM HRIDAY PRASAD	SHEO SHANKAR PRASAD (SC8)
328. CWJC/6509/2022 COMP.RETIR., NON G	2 ASHOK PRASAD VS THE STATE OF BIHAR	RAJEEV SHEKHAR ABHANJALI	SMT. KUMARI AMRITA (GP3)
329. CWJC/7237/2022 SEL , GAZETTED SER	2 SANTOSH UPADHYAY VS THE STATE OF BIHAR	PRASHANT SINHA	RAGHWENDRA KUMAR (SC 22) SANJAY PANDEY KAMESHWAR KUMAR SRI KRISHNA RANJAN
330. CWJC/7425/2022 SELECTION , NON GA	2 DINESH KUMAR CHAUDHARY @ DINESH CHAUDHARY VS THE STATE OF BIHAR	NITYANAND MISHRA	AJAY KUMAR RASTOGI (AAG 10)
331. CWJC/7511/2022 DISC.PROC., GAZET	2 CHAKLESHWAR KHARWAR VS THE STATE OF BIHAR	INDU BHUSHAN	ANJANI KUMAR (AAG4) SANJAY PANDEY
332. CWJC/7629/2022 DISC.PROC., POLIC	2 SHYAM NANDAN YADAV VS THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI	SHEO SHANKAR PRASAD (SC8)
333. CWJC/8208/2022 SELECTION , POLIC	4 ABHILASHA KUMARI VS THE STATE OF BIHAR	RITIKA RANI	M. NASRUL HUDA KHAN (SC I)
With CWJC/8221/2022 333.1 SELECTION , POLIC	4 DINESH KUMAR HEMBRANM, VS THE STATE OF BIHAR,	RITIKA RANI	MD. NADIM SERAJ (GP 5)
With CWJC/8280/2022 333.2 SELECTION , POLIC	4 SHYAM PASWAN VS THE STATE OF BIHAR	RITIKA RANI VARDAN MANGALAM	MANISH KUMAR (GP 4)
With CWJC/8284/2022 333.3 SELECTION , POLIC	4 RAJAN KUMAR ROY, VS THE STATE OF BIHAR,	MD. SOBAN ASGHAR HEMANT KUMAR	M. NASRUL HUDA KHAN (SC 1)
334. CWJC/8225/2022 OTHERS, NON GAZETT	2 ASHUTOSH PASWAN VS THE STATE OF BIHAR	AJAY KUMAR	ANJANI KUMAR (AAG 4) BINDHYACHAL RAI
335. CWJC/8391/2022 DISC.PROC., NON G	2 ABDUS SATTAR VS THE STATE OF BIHAR	INDU BHUSHAN	ANJANI KUMAR (AAG 4)
336. CWJC/9160/2022 DISC.PROC., GAZET	3 ASHOK KUMAR VS THE STATE OF BIHAR	AKHILESH DUTTA VERMA	VIVEK PRASAD (GP7)
337. CWJC/9975/2022 OTHERS, BOARD/CORP	3 SANJEEV RANJAN VS THE STATE OF BIHAR	ADITYA PRAKASH SAHAY HARSHIT GRIYAGHEY VENUGOPAL ABHAY	PANKAJ KUMAR (SC12) LALIT KISHORE
338. CWJC/10503/2022 DISC.PROC., GAZET	7 RANJAN PRASAD SAMAYAR VS THE STATE OF BIHAR	PRABHAT RANJAN	VIKASH KUMAR (SC11)
339. CWJC/12311/2022 DISC.PROC., NON G	3 MD. KASIM VS THE STATE OF BIHAR	ALOK KUMAR MADHURI LATA PRANAV KUMAR	MD. NADIM SERAJ (GP 5)
340. CWJC/12511/2022 REM/DIS/TER, POLIC	2 VIMAL KUMAR VS THE STATE OF BIHAR	UPENDRA MISHRA SANJEEB KUMAR SANJU	MD. NADIM SERAJ (GP 5)
341. CWJC/13942/2022 REM/DIS/TER, GAZET	2 MANOJ KUMAR VS THE STATE OF BIHAR	MANINI JAISWAL SANJEEV KUMAR MISHRA	RAGHWANAND (GA 11)
342. CWJC/13989/2022 DISC.PROC., NON G	2 KAUSHAL KISHORE VERMA VS THE STATE OF BIHAR	BHOLA KUMAR PRASANNA MOHAN VIVEK GAURAV RAJIV RANJAN	SUSHIL KUMAR (GP22)
343. CWJC/13996/2022 REM/DIS/TER, POLIC	2 SI SANDEEP KUMAR @ SANDEEP KUMAR VS THE STATE OF BIHAR	RANJEET KUMAR AYUSH KUMAR YOGESH KUMAR KANISHK KAUSTUBH SHIKHAR MANI	SHEO SHANKAR PRASAD (SC 8)
344. CWJC/14157/2022 DISC.PROC., NON G	2 LEELA KANT JHA VS THE STATE OF BIHAR	SARVESHWAR TIWARY	KUMAR ALOK (SC 7)
345. CWJC/14763/2022 DISC.PROC., GAZET	2 MD. SALAHUDDIN KHAN VS THE STATE OF BIHAR	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	P.K. VERMA (AAG3) VIVEK ANAND KUMAR SANJAY PANDEY
346. CWJC/14819/2022 REM/DIS/TER, NON G	2 KRISHNANANDAN SINGH VS THE STATE OF BIHAR	SHIV KUMAR	PRASANT PRATAP (GP 2)
347. CWJC/14910/2022 REM/DIS/TER, NON G	2 JANAK NANDAN SINGH VS THE STATE OF BIHAR	SHIV KUMAR	MD. RAISUL HAQUE (SC10)
348. CWJC/15044/2022 DISC.PROC., GAZET	2 RAJ KUMAR SINGH VS THE STATE OF BIHAR	RITIKA RANI VARDAN MANGALAM	ANJANI KUMAR (AAG4)

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349. CWJC/15061/2022 REM/DIS/TER, POLIC	2 ASHISH ANAND VS THE STATE OF BIHAR	PRASHANT SINHA RISHI RAJ RAMAN	SHEO SHANKAR PRASAD (SC8)
350. CWJC/15114/2022 REM/DIS/TER, NON G	2 NIRMAL KUMAR PRABHAT VS THE STATE OF BIHAR	KRISHNA CHANDRA	PAWAN KUMAR (A.C. TO A.G.)
351. CWJC/15503/2022 REM/DIS/TER, POLIC	2 RAJNISH KUMAR VS THE STATE OF BIHAR	SUMEET KUMAR SINGH NIKHIL SINGH ALKA SINGH	PRABHAT KUMAR VERMA (AAG 3)
352. CWJC/15657/2022 DISCP.PROC., POLIC	2 VIVEK KUMAR SHARMA VS THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA PANKAJ KUMAR	MD. NADIM SERAJ (GP5)
353. CWJC/15859/2022 REM/DIS/TER, BOARD	2 AMIT KUMAR VS THE STATE OF BIHAR	RANJEET KUMAR SHIKHAR MANI KANISHK KAUSTUBH	KINKAR KUMAR (SC9) VINAY KIRTI SINGH
354. CWJC/15919/2022 INCR/W.HOLD, HEALT	2 DR. AMITABH RANJAN VS THE STATE OF BIHAR	SABAL KUMAR JHA	S.D. YADAV (AAG9)
355. CWJC/17838/2022 DISCP.PROC., NON G	2 NARAYAN DAS VS THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	ARVIND UJJWAL (SC4)
356. CWJC/18349/2022 DISCP.PROC., NON G	2 SHREEKANT MISHRA VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	ANIL KUMAR SINGH (GP 26) RAJ NANDAN PRASAD

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Tuesday the 16th April 2024
MAIN BUILDING
Court No. 18 (AT 10:30 A.M.)
Mr. Justice Nani Tagia

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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The relevant orders to be referred at the time of hearing, if in vernacular, the learned counsels are kindly requested to provide a translated copy across the Bar.

FOR ORDERS (ON OFFICE NOTES)

1.	CWJC/8865/2017 POST RETIRE, SCHOO	4 SURESH PRASAD SHARMA VS THE UNION OF INDIA AND ORS	AWADHESH KUMAR MISHRA		
2.	CWJC/2890/2019 POST RETIRE, UNIV.	12 SHARDA SHARMA VS THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH	PRABHAKAR JHA (GP27) SYED FIROZ RAZA MD. NADIM SERAJ RAKESH KUMAR SINGH RITESH KUMAR MD. FAIZ AHMAD PRATIK KUMAR SINHA SUNIT KUMAR PRIYANK DEEPAK	
3.	CWJC/14932/2019 POST RETIRE, BOARD	9 KAMLA DEVI VS THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	SUBHASH PD. SINGH (GA3)	
4.	CWJC/20619/2021 POST RETIRE, UNIV.	3 JAGDISH PRASAD VS THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	MADANJEET KUMAR (GP20) RITESH KUMAR VIKAS RATAN BHARTI INDRAJESH KUMAR ARABIND NATH PANDEY RAVI BHUSHAN VERMA BINDHYACHAL RAI	
5.	CWJC/4693/2022 POST RETIRE, BANK	2 BHAGWAT SADA, VS THE STATE OF BIHAR	ASHOK KUMAR MISHRA RISHIT DEO KUMAR SINGH	SUSHIL KUMAR (GP 22) BINDHYACHAL RAI	
6.	CWJC/9706/2022 POST RETIRE, SCHOO	1 NAND KUMARI DEVI VS THE STATE OF BIHAR	RATANAKAR JHA	SMT. SHILPA SINGH (GA 12)	
7.	CWJC/9713/2022 POST RETIRE, BOARD	1 MAHENDRA PRAJAPATI PANDIT VS THE PATNA MUNICIPAL CORPORATION	VIJAY KUMAR SINGH	PRASOON SINHA	
8.	CWJC/9718/2022 POST RETIRE, SCHOO	1 PARMESHWAR CHAUDHARI VS THE STATE OF BIHAR	RATANAKAR JHA	PRABHAKAR JHA (GP 27)	
9.	CWJC/9735/2022 POST RETIRE, NON G	1 SATYABHAMA DEVI VS THE STATE OF BIHAR	MUKUL SINHA	ANJANI KUMAR (AAG4)	
10.	CWJC/9843/2022 POST RETIRE, BOARD	1 DHANWANTI DEVI VS THE UNION OF INDIA	ALOK KUMAR ALOK ABHISHEK BHARDWAJ	ADDITIONAL SOLICITOR GENERAL PRABHAKAR TEKRIWAL MANOJ KUMAR SINGH RAJENDRA LAL DAS	
11.	CWJC/16111/2023 POST RETIRE, OTHER	1 SUMAN DEVI VS THE UNION OF INDIA	MANOJ KUMAR SINGH SANOJ KUMAR	ADDITIONAL SOLICITOR GENERAL	

FOR ORDERS

12.	CWJC/4281/2021 POST RETIRE, BOARD	10 ASHOK KUMAR CHAUDHARY VS THE STATE OF BIHAR	UDAY PRATAP SINGH PRASHANT SINHA	LALIT KISHORE (AG) RAJIV ROY(GP1)	
With 12.1	CWJC/6772/2021	8 MAHFOOZ ALAM VS THE STATE OF BIHAR	BIBHAKAR TIWARY DHARMENDRA KUMAR SINGH	ANIL KR. SINGH (GP26)	
13.	CWJC/6118/2021 POST RETIRE, NON G	4 RAM KISHORE SINGH VS THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)	
14.	CWJC/9228/2021 Misc POST RETIRE, BOARD IA-1/2023 ()	6 MANSURAT DEVI @ MANSURAT DEVI VS THE STATE OF BIHAR	SANJAY KUMAR MISHRA	LALIT KISHORE (AG) DR. ANAND KUMAR ABBAS HAIDER	

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| 15. | CWJC/14155/2021
writ petition POST
RETIRE, UNIV. | 2 | DR. DHARMDEO PANDEY
VS THE STATE OF BIHAR | RANJAN KUMAR DUBEY
NAWNIT KUMAR
TIWARY | KAMESHWAR KUMAR (GP17
)
DR. ANAND KUMAR
RITESH KUMAR
ASHISH GIRI
MD. FAIZ AHMAD
AKSHANSH ANKIT
RANA VIKARMA SINGH
SIDDHARTHA PRASAD
AMITABH SOHAN |
| 16. | CWJC/14161/2021
POST RETIRE, GAZET | 3 | ANIRANJAN KUMAR SINHA
VS THE STATE OF BIHAR | ALOK KUMAR RAHI
BIPIN BIHARI SINGH
ALOK KUMAR ALOK | ANJANI KUMAR (AAG4)
PRABHAT RANJAN |
| 17. | CWJC/14355/2021
POST RETIRE, GAZET | 3 | ARTI BHARTI
VS THE STATE OF BIHAR | PANKAJ KUMAR SINGH | ANANT PRASAD SINGH (SC15)
BINDHYACHAL RAI
PRABHAKAR JHA
LAKSHMAN LAL PANDEY |
| 18. | CWJC/6528/2022
POST RETIRE, UNIV. | 3 | NARENDRA KUMAR SINHA
VS THE MAGADH UNIVERSITY | PURUSHOTTAM KUMAR
JHA
JITENDRA ACHARYA
ANAND KUMAR TIWARI
AVANINDRA KUMAR
JHA | SMT. BINITA SINGH (SC28)
ASHISH GIRI
RANA VIKRAM SINGH
SIDDHARTHA PRASAD
OM PRAKASH KUMAR |
| With
18.1 | MJC/2593/2023 | 3 | NARENDRA KUMAR SINHA
VS THE MAGADH UNIVERSITY
BODH GAYA, | PURUSHOTTAM KUMAR
JHA
JITENDRA ACHARYA
ANAND KUMAR TIWARI
NISHIKANT | SIDDHARTHA PRASAD
RANA VIKRAM SINGH
OM PRAKASH KUMAR |
| 19. | CWJC/9051/2022
POST RETIRE, UNIV.
IA-1/2022 ()
ADDING PARTY | 6 | AKHILESH KUMAR KESHARI
VS THE STATE OF BIHAR | VIJAY KUMAR SINGH
SANTOSH KUMAR
ABHINAV SHANDILYA | MADANJEET KUMAR (GP20)
RAKESH KUMAR
SAMRENDRA
RITESH KUMAR
MD. NADIM SERAJ
BINDHYACHAL RAI |

FOR ADMISSION

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| 20. | CWJC/19206/2016
POST RETIRE, BOARD | 6 | VISHWANATH SINGH
VS THE STATE OF BIHAR AND
ORS | SATISH CHANDRA
MISHRA
MD. NURUL HODA | VIKASH KUMAR-SC11
DR. ANAND KUMAR
RAVINDRA KUMAR SHUKLA
HARSHVARDHAN
SHIVSUNDARAM |
| 21. | CWJC/19694/2016
POST RETIRE, BOARD | 8 | SUNDAR MINZ
VS THE STATE OF BIHAR AND
ORS | SATISH CHANDRA
MISHRA
MD. NURUL HODA | VIKASH KUMAR-SC11
RAVINDRA KUMAR SHUKLA
HARSHVARDHAN
SHIVSUNDARAM |
| 22. | CWJC/19714/2016
POST RETIRE, BOARD | 8 | UPENDRA THAKUR
VS THE STATE OF BIHAR AND
ORS | SATISH CHANDRA
MISHRA
MD. NURUL HODA | ANJANI KUMAR-AAG4
HARSHVARDHAN
SHIVSUNDARAM
RAVINDRA KUMAR SHUKLA |
| 23. | CWJC/19861/2016
POST RETIRE, BOARD | 8 | SRIKANT PRASAD SINGH
VS THE STATE OF BIHAR AND
ORS | SATISH CHANDRA
MISHRA
MD. NURUL HODA | VIKASH KUMAR- SC11
RAVINDRA KUMAR SHUKLA
HARSHVARDHAN
SHIVSUNDARAM |
| 24. | CWJC/19987/2016
POST RETIRE, BOARD | 8 | KRISHNANDAN PD. YADAV
VS THE STATE OF BIHAR AND
ORS | SATISH CHANDRA
MISHRA
MD. NURUL HODA | HARISH KUMAR-GP8
HARSHVARDHAN
SHIVSUNDARAM
RAVINDRA KUMAR SHUKLA
DHURJATI K PRASAD GP 14 |
| 25. | CWJC/20537/2016
POST RETIRE, BOARD | 8 | BRAHAMDEO YADAV
VS THE STATE OF BIHAR AND
ORS | SATISH CHANDRA
MISHRA
MD. NURUL HODA | HARISH KUMAR- GP8
HARSHVARDHAN
SHIVSUNDARAM |
| With
25.1 | CWJC/20153/2016
POST RETIRE, BOARD | 8 | LALBABU PRASAD SINGH
VS THE STATE OF BIHAR AND
ORS | ANIL KUMAR
CHOUDHARY | HARISH KUMAR-GP8
HANSRAJ
HARSHVARDHAN
SHIVSUNDARAM |
| With
25.2 | CWJC/251/2017
POST RETIRE, BOARD | 7 | BINOD BIHARI PRASAD
VS THE STATE OF BIHAR AND
ORS | SATISH CHANDRA
MISHRA
MD. NURUL HODA | VIKASH KUMAR- SC11
LALIT KISHORE
HARSHVARDHAN
SHIVSUNDARAM |
| With
25.3 | CWJC/289/2017
POST RETIRE, BOARD | 7 | DWARIKA PRASAD
VS THE STATE OF BIHAR AND
ORS | ANIL KUMAR
CHOUDHARY | VIKASH KUMAR-SC11
RAVINDRA KUMAR SHUKLA
HARSHVARDHAN
SHIVSUNDARAM |

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With 25.4	CWJC/299/2017 POST RETIRE, BOARD	7 MAHABIR MAHTO VS THE STATE OF BIHAR AND ORS	ANIL KUMAR CHOUDHARY	VIKASH KUMAR-SC11 HARSHVARDHAN SHIVSUNDARAM
With 25.5	CWJC/300/2017 POST RETIRE, BOARD	7 ARUN KUMAR GUPTA VS THE STATE OF BIHAR AND ORS	ANIL KUMAR CHOUDHARY	VIKASH KR.-SC11 HARSHVARDHAN SHIVSUNDARAM
26.	CWJC/7547/2021 POST RETIRE, UNIV.	4 RABINANDAN KUMAR VERMA VS THE STATE OF BIHAR THROUGH THE SECRETARY,	RAVI BHUSHAN VERMA	SUBHASH CHANDRA MISHRA (SC16) NAGENDRA KUMAR SINGH RITESH KUMAR
27.	CWJC/7788/2021 POST RETIRE, POLIC	4 THAKUR RANA PRATAP SINGH VS THE STATE OF BIHAR	RAM SHANKAR DAS ARUN KUMAR ARUN	SHEO SHANKAR PRASAD (SC8) ARUN KUMAR ARUN
28.	CWJC/18888/2021 POST RETIRE, GAZET	5 SRIPATI DEVI VS THE STATE OF BIHAR	RANJEET KUMAR AYUSH KUMAR YOGESH KUMAR	SAJID SALIM KHAN (SC25) NIVEDITA NIRVIKAR RAKESH KUMAR SINGH
29.	CWJC/18980/2021 POST RETIRE, UNIV.	6 RAMESHWAR CHAUDHARY VS THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	JITENDRA KR. ROY 1 (SC13) MD. NADIM SERAJ SHAILESH KUMAR
30.	CWJC/19932/2021 retirement benefi POST RETIRE, BOARD	5 DHARMESHWAR SHARMA, VS THE STATE OF BIHAR,	PANKAJ KUMAR NAVIN SHARMA	KINKAR KUMAR (SC9) SUNIL KUMAR
31.	CWJC/111/2022 POST RETIRE, BOARD	4 AWADHESH SINGH VS THE STATE OF BIHAR	BRIJ BIHARI TIWARY	YOGENDRA PD. SINHA (AAG7) AWANISH NANDAN SINHA MRITUNJAY KUMAR HARSHVARDHAN SHIVSUNDARAM
32.	CWJC/420/2022 POST RETIRE, HEALT	3 AJAY KUMAR VS THE STATE OF BIHAR	SUNIL KUMAR	RAMADHAR SINGH (GP25) RAM KINKER CHOUBEY
33.	CWJC/1286/2022 POST RETIRE, BOARD	4 JAGDISH RAM VS THE STATE OF BIHAR	ASHUTOSH KUMAR JHA	KINKAR KUMAR (SC9) ZAKI HAIDER
34.	CWJC/1327/2022 POST RETIRE, BOARD	4 RAJBIR PRASAD VS THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY ASHUTOSH KUMAR JHA	KINKAR KUMAR (SC9) DR. AMITESH KUMAR DR. AMITESH KUMAR
35.	CWJC/2375/2022 POST RETIRE, NON G	3 RAM BALI DAS VS THE STATE OF BIHAR,	SUNIL KUMAR SINGH MOHIT SHRIWASTAVA AYUSH KUMAR KANISHK KAUSTUBH	KUMAR ALOK (SC 7) BINOD KUMAR LABH
36.	CWJC/4450/2022 POST RETIRE, SCHOO	2 SHAMBHU HAJRA, VS THE STATE OF BIHAR,	RAM HRIDAY PRASAD	JITENDRA KUMAR ROY 1 (SC 13) BINOD KUMAR LABH
37.	CWJC/16784/2022 POST RETIRE, NON G	6 VIDYA SINHA VS THE STATE OF BIHAR	SATYA PRAKASH SINHA	SITA RAM YADAV (GP 16)
38.	CWJC/17548/2022 POST RETIRE, SCHOO	8 MUNI LAL THAKUR VS THE STATE OF BIHAR	NAVIN KUMAR	PRABHAKAR JHA (GP27) MRITUNJAY KUMAR S. M. EHTESHAM SURYAKANT KUMAR
39.	CWJC/17901/2022 POST RETIRE, UNIV.	4 NARBDESHWAR SINGH VS THE STATE OF BIHAR	ARBIND KUMAR SINGH	KAMESHWAR KUMAR (GP17) SANJEEV KUMAR RITESH KUMAR DHANANJAY KUMAR ARABIND NATH PANDEY INDRAJESH KUMAR BINDHYACHAL RAI NARENDRA KUMAR SINHA
40.	CWJC/5373/2023 POST RETIRE, UNIV.	11 RAJENDRA PRASAD SINGH VS THE STATE OF BIHAR	ANIL KUMAR NO.1 SONAM KUMARI	JITENDRA KUMAR ROY 1 (SC 13) SIDDHARTHA PRASAD PANKAJ KUMAR SINGH
41.	CWJC/13117/2023 POST RETIRE, UNIV.	4 MOHAMMAD IZHARUL HODA @ MD. IZHARUL HODA VS THE STATE OF BIHAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM	SUBHASH CHANDRA MISHRA (SC 16) CHAITANYA SWAROOP RITESH KUMAR SHASHI BHUSHAN SINGH
42.	CWJC/13413/2023 POST RETIRE, UNIV.	4 PREM NARAYAN SINGH VS THE STATE OF BIHAR	ARUN KUMAR	KUMAR ALOK (SC7) DR. ANAND KUMAR
43.	CWJC/13721/2023 POST RETIRE, GAZET	4 KAMLESH SINGH VS THE STATE OF BIHAR	MITHILESH KUMAR UPADHYAY TETARA KUMARI	MANISH KUMAR (GP 4) BINDHYACHAL RAI

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44.	CWJC/13944/2023 POST RETIRE, NON G	4 MD. MINSAR HUSSAIN VS THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	ARVIND UJJWAL (SC 4) RAM KINKER CHOUBEY
45.	CWJC/14350/2023 POST RETIRE, UNIV.	6 DR. SHANTI KUMARI VERMA VS THE STATE OF BIHAR	DR. ANAND KUMAR DR. RAJESH RANJAN	SMT. BINITA SINGH (SC 28) SIDDHARTHA PRASAD SUNIT KUMAR
46.	CWJC/14371/2023 POST RETIRE, UNIV.	4 JITENDRA NATH SINGH VS THE STATE OF BIHAR	ANIL KUMAR RAJEEV RANJAN AKASH KUMAR MISHRA	SMT. BINITA SINGH (SC28) SIDDHARTHA PRASAD MD. FAIZ AHMAD
47.	CWJC/14540/2023 POST RETIRE, SCHOO	5 SHITANSHU KUMAR SRIVASTAVA VS THE STATE OF BIHAR	SHUBH NARAIN SINGH MUKUL JEE	JITENDRA KR. ROY 1 (SC13) PRASHANT SINHA RISHI RAJ RAMAN
48.	CWJC/14897/2023 POST RETIRE, GAZET	4 UMESH PRASAD SINHA VS THE STATE OF BIHAR	NIRAJ GOPAL SHARAN NAKUL KUMAR	ARVIND UJJWAL (SC 4) DR. ANAND KUMAR
49.	CWJC/16228/2023 POST RETIRE, OTHER	4 MINOTI DEVI @ MINOTI SINGH VS THE UNION OF INDIA	RAJESH KUMAR PANDEY	ADDITIONAL SOLICITOR GENERAL AWADHESH KUMAR PANDEY ARVIND KUMAR MUKESH KUMAR
50.	CWJC/3114/2024 POST RETIRE, NON G	1 AMRENDRA KUMAR VS THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	GOVERNMENT ADVOCATE 5 RAM KINKER CHOUBEY

PATNA HIGH COURT	65	Tuesday 16th April, 2024 Hon'ble Mr. Justice Anjani Kumar Sharan
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Tuesday the 16th April 2024
MAIN BUILDING
Court No. 19 (AT 10:30 A.M.)
Mr. Justice Anjani Kumar Sharan

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION -I					
1.	CR. MISC./65859/2023 341,323,307,386,3 A.BAIL	4 GAURABH SINGH @ GAURABH KUMAR @ GAURAV KUMAR VS THE STATE OF BIHAR	RAHUL SINGH ROOP KISHAN	MD. ANBZARUL HAQUE SAHARA	
2.	CR. MISC./66545/2023 420,467,468,470,4 A.BAIL	4 VINOD KUMAR KUMAR VS THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	BINOD KUMAR BAM BAHADUR JHA	
3.	CR. MISC./66797/2023 3,70,4,44,45, A.BAIL	5 BHARTI THAKUR VS THE STATE OF BIHAR	RAVINDRA KUMAR SHUKLA RITU RAJ SHUKLA GYANENDRA KUMAR SHUKLA PRATYUSH PRATAP SINGH	CHANDRA BHUSHAN PRASAD TUHIN SHANKAR DR. KRISHNA NANDAN SINGH (ASG)	
4.	CR. MISC./67400/2023 406,420,323,34, A.BAIL	3 PUJA KUMARI VS THE STATE OF BIHAR	KAMLESH KUMAR PATHAK	KUMAR RANJIT RANJAN RAJESH KUMAR PANDEY SWETA BURNWAL VED PRAKASH CHANDAN	
5.	CR. MISC./68936/2023 7,13,15 A.BAIL	5 RAKESH KUMAR RANJAN VS THE STATE OF BIHAR	GYAN SHANKAR	KUMAR VEERENDRA NARAYAN ANIL SINGH ARVIND KUMAR	
6.	CR. MISC./69984/2023 406,420 A.BAIL	3 RAJU KUMAR PANDEY VS THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR	BHANU PRATAP SINGH DR. KAMAL DEO SHARMA TUSHAR VAIBHAV ABHISHEK KUMAR AJIT KUMAR SINGH ONKAR	
7.	CR. MISC./70269/2023 323,420,417,379,5 A.BAIL	4 MD NAIMUDDIN VS THE STATE OF BIHAR	KUMAR RAVI SHANKAR	CHANDRA SEN PRASAD SINGH SHAILENDRA KUMAR SINGH KUMARI RASHMI	
8.	CR. MISC./71500/2023 293,294,500,506,5 A.BAIL	4 GOLU CHAUBEY @ ANAND CHAUBEY VS THE STATE OF BIHAR	DINESHWAR PANDEY ANIMESH KUMAR	BHARAT LAL RANG NATH CHOUBEY SANTOSH KUMAR	
9.	CR. MISC./71560/2023 406,419,420,34 A.BAIL	5 OMPRAKASH GUPTA @ OMPRAKASH SAH VS THE STATE OF BIHAR	KUMAR PRABHAKAR	MADHURI LATA ALOK KUMAR	
10.	CR. MISC./71710/2023 302,34 A.BAIL	3 AJAY KUMAR @ AJAY MISHRA @ PAPPU MISHRA VS THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	SHARDA KUMARI	
11.	CR. MISC./72012/2023 420,406,409,467,4 A.BAIL	3 JAGAT NARAYAN SHARMA VS THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	NIRMALA KUMARI RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR AJAY MISHRA (APP)	
12.	CR. MISC./72193/2023 406,420,506,34, A.BAIL	5 MUNCHUN KUMAR GUPTA VS THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	RAM NARESH RAY SURAJ KUMAR	
13.	CR. MISC./72578/2023 341,342,379,34,39 A.BAIL	4 VIBHAKAR KUMAR GAUTAM VS THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR	SATYENDRA NARAYAN SINGH	
14.	CR. MISC./72637/2023 366A A.BAIL	3 AMARJEET KUMAR @ NITISH VS THE STATE OF BIHAR	MAN MOHAN KUMAR	BHANU PRATAP SINGH	
15.	CR. MISC./73510/2023 420,406,34, A.BAIL	3 RAJU KUMAR VS THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	UDAY PRATAP SINGH	
16.	CR. MISC./73901/2023 341,323,324,308,5 A.BAIL	2 RAKESH KUMAR SINHA VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	AKSHAY LAL PANDIT AWADHESH KUMAR	
17.	CR. MISC./74026/2023 379,411 A.BAIL	3 RANJIT KUMAR SINGH @ RANJIT SINGH @ RANJEET KUMAR VS THE STATE OF BIHAR	HARISH KUMAR	AHMAD ALI	

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18.	CR. MISC./74084/2023 406,420,504,34 A.BAIL	3 SATYAM SHANU VS THE STATE OF BIHAR	SHASHANK SHEKHAR HARSHVARDHAN BHAVYA SHUKLA	ANITA KUMARI PUJA KUMARI ANJANI KUMAR JHA
FOR ADMISSION				
19.	CR. MISC./85209/2023 406,420,504,34 A.BAIL	3 MANOJ KUMAR SINGH VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	AKBAR ALI BIJAY PRAKASH SINGH
20.	CR. MISC./85701/2023 341,323,498A, A.BAIL	2 DEEPAK KUMAR, VS THE STATE OF BIHAR,	PRABHAT KUMAR SINGH PRIYA	MD. ASLAM ANSARI SATYENDRA NARAYAN SINGH SEEMA SINHA
21.	CR. MISC./86162/2023 323,341,498(A),40 A.BAIL	3 AMIT TIWARI @ AMIT KUMAR TIWARI VS THE STATE OF BIHAR	KUMARI ANUPAM	SHYAM KUMAR SINGH VISHWAJEET KUMAR MISHRA AAKASH CHOUDHARY
22.	CR. MISC./86405/2023 341,323,504,506,4 A.BAIL	3 PRAMOD CHAUBEY @ PRAMOD KUMAR CHOUBEY VS THE STATE OF BIHAR	ASHUTOSH NATH ISSHAN SIINGH ARVIND KUMAR	MD. IFTEKHAR MAHMOOD AJIT KUMAR MRITYUNJAY KUMAR
23.	CR. MISC./53/2024 406,420,323,504,3 A.BAIL	3 NIKUNJ RAJ VS THE STATE OF BIHAR	PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI	MD. IFTEKHAR MAHMOOD RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY
24.	CR. MISC./532/2024 406,420,506 A.BAIL	2 NATHUN SINGH VS THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR SAVITESH KUMAR ABHISHEK KUMAR SUMITRA SAH	BHANU PRATAP SINGH ANJANI KUMAR MISHRA VIJAY BARDHAN PANDEY AKASH KUMAR MISHRA
25.	CR. MISC./543/2024 341,323,376,328,3 A.BAIL	2 DEEPAK KUMAR VS THE STATE OF BIHAR	PRAMOD SINGH PRAVIN KUMAR	MOHAMMED ARIF VIKRAM ANURAG ABHIJEET ABHIGYAN
26.	CR. MISC./586/2024 302,34, A.BAIL Same ps: CR. MISC/3300/2024	3 RAVI KUMAR @ RAVI MUKHIYA VS THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA S. ANAND	ASHA DEVI
27.	CR. MISC./611/2024 467,468,471,420,1 A.BAIL	2 NAND KUMAR YADAV VS THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	ADITYA NARAYAN SINGH.1 DUDHESHWAR SINGH MANISH KUMAR SINGH
28.	CR. MISC./644/2024 147,148,149,341,3 A.BAIL	2 MUKESH YADAV VS THE STATE OF BIHAR	PANKAJ KUMAR SINHA	ASHOK KUMAR SINGH
29.	CR. MISC./663/2024 323,341,498(A),50 A.BAIL	3 MD RIZWAN @ MOHAMMAD RIZWAN VS THE STATE OF BIHAR	NACHIKETA JHA ANKUR AGRAJ NACHIKETA JHA	SHAHABUDDIN AZEEM @ S. AZEEM JAY KARAN JAI PRATIK TRISHAKTI RITESH ABHISHEK
30.	CR. MISC./732/2024 341,323,324,325,3 A.BAIL	3 UMESH YADAV VS THE STATE OF BIHAR	MANOJ KUMAR SINGH SANTOSH KUMAR MANOJ KUMAR SINGH SANOJ KUMAR	RINA SINHA
31.	CR. MISC./744/2024 498(A),384 A.BAIL	2 RAMESH KUMAR @ NITESH KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR GUPTA	DR. KUMAR UDAY PRATAP ARVIND KUMAR NISHANT KUMAR SINHA
32.	CR. MISC./798/2024 363,365,34, A.BAIL	2 SANJAY PRASAD VS THE STATE OF BIHAR	BINAY KUMAR	SATYENDRA NARAYAN SINGH SRI NIWAS JHA
33.	CR. MISC./881/2024 147,148,149,341,3 A.BAIL	2 PREM KUMAR SAHNI @ PREM SAHNI VS THE STATE OF BIHAR	BIPIN KUMAR VANSHIKA NUPUR SARITA KUMARI	AJIT KUMAR
34.	CR. MISC./1077/2024 498A,341,323,504, A.BAIL	2 VIKASH KUMAR VS THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA	SHAHEEN BEGUM AKASH RAJ
35.	CR. MISC./1078/2024 323,406,420,427,3 A.BAIL	2 AJAY SINGH VS THE STATE OF BIHAR	PRAMOD KUMAR SINGH AMIT KUMAR ALKA VERMA	DR. AJEET KUMAR SANJAY KUMAR
36.	CR. MISC./1164/2024 406,409,420,120B A.BAIL	4 REENA DEVI VS THE STATE OF BIHAR	VINAY KUMAR MISHRA RAJESH KUMAR SINGH	MANOJ KUMAR SANTOSH KUMAR MOHIT RAJ ANKIT KUMAR SHANTANU KUMAR
37.	CR. MISC./1196/2024 147,379,307,34,36 A.BAIL	2 ANIL YADAV @ ANIL KUMAR VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	BINAY KRISHNA

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38.	CR. MISC./1221/2024 120B,420,406,467, A.BAIL	3	BIRENDRA CHAUDHARY VS THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	UMA SHANKAR PRASAD SINGH
39.	CR. MISC./1274/2024 23,25, A.BAIL	3	DR. MD. HASIBUR RAHMAN @ DR. MD. HASIBUL REHMAN @ MD. HASIBUR RAHMAN VS THE STATE OF BIHAR	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	MOHAMMED ARIF
40.	CR. MISC./1362/2024 498A,323,379,504, A.BAIL	2	SHIVSHAKTRI CHOUHAN VS THE STATE OF BIHAR	ANIL KUMAR SINGH	RAJENDRA PRASAD NAT BINIT KUMAR SONU KUMAR
41.	CR. MISC./1383/2024 147,341,353,504,5 A.BAIL	2	RAM KUMAR THAKUR VS THE STATE OF BIHAR	TEJPRATAP SINGH	ABHAY KUMAR ROY
42.	CR. MISC./1450/2024 498A,307,325 A.BAIL	2	MD. MOZAHIR @ MD. MOJADIR @ MOZAHIR VS THE STATE OF BIHAR	AMIT ANAND	PARMANAND PRASAD RANJEET KUMAR SINGH
43.	CR. MISC./1491/2024 30A,32,41 A.BAIL	2	SHAIENDRA YADAV @ SHAIENDRA KUMAR VS THE STATE OF BIHAR	SUBHASH KUMAR	MD. ANZARUL HAQUE SAHARA
44.	CR. MISC./1525/2024 498(a),149,323,38 A.BAIL	2	ABU TALIB @ HAFIZ @ HAFIZ MD. TALIB @ MD. TALIB SIDDIQUE VS THE STATE OF BIHAR	NAFISUZZOHA MD NEMATULLAH	ATUL CHANDRA MD. NAUSHAD UZZOHA
45.	CR. MISC./1550/2024 420,34 A.BAIL	2	AWADH RAJ VS THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	BHARAT LAL ARUN KUMAR NO. 1
46.	CR. MISC./1567/2024 323,342,498A,379 A.BAIL	2	VIJAY KUMAR THAKUR VS THE STATE OF BIHAR	AJAY KUMAR	NIRMAL KUMAR SINHA SHASHI PRIYA GYAN ABHINAV VARUN SHEKHAR RITWAJ RAMAN
47.	CR. MISC./1609/2024 341,323,504,506,3 A.BAIL	2	NARAYAN RAM VS THE STATE OF BIHAR	RAJANI KANT PANDEY	RAM ANURAG SINGH
48.	CR. MISC./1687/2024 498(a),34 A.BAIL	2	BIPIN KUMAR VS THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	PUSHPA SINHA SATYA RANJAN SINHA SEEMA KUMARI DHANANJAY KUMAR
49.	CR. MISC./1762/2024 147,148,149,323,3 A.BAIL	3	JITENDRA KUMAR SINGH @ PUTAN SINGH VS THE STATE OF BIHAR	KUMARI RASHMI	RAJENDRA NATH JHA PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI
50.	CR. MISC./1832/2024 384,447,506,34 A.BAIL	3	SHYAM KUMAR VS THE STATE OF BIHAR	UMESH KUMAR GUPTA	MEENA SINGH
51.	CR. MISC./1848/2024 363,366(A),34 A.BAIL	2	BRINDABAN YADAV @ BRINDAVAN YADAV VS THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	VEENA KUMARI JAISWAL
52.	CR. MISC./1856/2024 147,149,341,323,3 A.BAIL	2	DHARMENDRA PASWAN VS THE STATE OF BIHAR	RAJU SINGH RAJEEV RANJAN NO.II KUMARI SEEMA SINGH	SHAIENDRA KUMAR SINGH
53.	CR. MISC./1863/2024 406,341,323,379, A.BAIL	2	MUNNA YADAV VS THE STATE OF BIHAR	SATYA PRAKASH PARASAR	ANISH CHANDRA
54.	CR. MISC./1884/2024 406,420 A.BAIL	3	SANJEEV KUMAR PASWAN VS THE STATE OF BIHAR	MAHENDRA PRATAP	ZAINUL ABEDIN
55.	CR. MISC./1885/2024 323,498A,506,494, A.BAIL	2	VARUN MANDAL @BARUN KUMAR PATEL @BARUN KUMAR VS THE STATE OF BIHAR	BRIJ NANDAN PRASAD	KUMAR RANJIT RANJAN DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH
56.	CR. MISC./1991/2024 279,337,338,419,4 A.BAIL	2	DHARAMDEV ROY @ DHARMDEV RAY VS THE STATE OF BIHAR	MRITUNJAY KUMAR SHIV PRATAP	RAM PRIYA SHARAN SINGH
57.	CR. MISC./2185/2024 323,498(A),406,50 A.BAIL	2	RAM BACHAN SINGH @ RAM BACHAN KUMAR VS THE STATE OF BIHAR	LOKESH SINGH	RINA SINHA HARENDRA PRASAD
58.	CR. MISC./2440/2024 498A,341,323,354B A.BAIL	2	KAMESHWAR PRASAD SINGH @ BRAJ KISHORE SINGH VS THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	INDU KUMARI SRIVASTAVA AJAY KUMAR SINGH
59.	CR. MISC./2450/2024 498A,323,504,506, A.BAIL	2	TARUN KUMAR VS THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	ASHOK KUMAR SINGH KUMARI JYOTI

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60.	CR. MISC./2512/2024 149,147,341,323,3 A.BAIL	2	SHREERAM SINGH VS THE STATE OF BIHAR	MRITUNJAY SINGH	DINESH SINGH
61.	CR. MISC./2690/2024 447,341,342,323,3 A.BAIL	3	DANISH MIYA @ DANISH KHALIPHA VS THE STATE OF BIHAR	AJAY KUMAR SINGH	AMITESH KUMAR
62.	CR. MISC./3013/2024 420,401,468,471,3 A.BAIL	2	MUKESH KUMAR VS THE STATE OF BIHAR	RAM PRAWESH KUMAR	MD. MATLOOB RAB SUBHASH KUMAR JHA RANJAN KUMAR JHA CHAUDHARY PREM KUMAR THAKUR
63.	CR. MISC./3019/2024 498(A),406,380,12 A.BAIL	2	RAJEEV KUMAR VS THE STATE OF BIHAR	PARMANAND PRASAD RABINDRA KUMAR	DAMODAR PRASAD TIWARY
64.	CR. MISC./3151/2024 302,201,120(B),34 A.BAIL Same ps: CR. MISC/5628/2024	3	SHEO KUMAR VS THE STATE OF BIHAR	JEETENDRA NARAYAN	ANIL KUMAR
With 64.1	CR. MISC./5628/2024 A.BAIL	2	SANJEET KUMAR VS THE STATE OF BIHAR	JEETENDRA NARAYAN	ANIL KUMAR
65.	CR. MISC./3208/2024 498A,341,323,379, A.BAIL	2	JITENDRA KUMAR MANDAL VS THE STATE OF BIHAR	RATNAKAR JHA	SURESH PRASAD SINGH KRITYA NAND JHA RAJIV RANJAN KR. PANDEY
66.	CR. MISC./3300/2024 302,34 A.BAIL Same ps: CR. MISC/586/2024	2	DEEPA KUMARI VS THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA S.ANAND	ASHA DEVI
67.	CR. MISC./3325/2024 302,120B,34, A.BAIL	3	MURAHU MUSAHAR VS THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR	BHARAT LAL
68.	CR. MISC./3352/2024 323,498(A),494,34 A.BAIL	2	RADHE SHYAM SAH VS THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	RANA RANDHIR SINGH MADHAV JHA KANCHAN JHA NISHANT CHOUDHARY
69.	CR. MISC./3380/2024 147,148,149,224,2 A.BAIL	2	SAJIYA KHATOON AND ANOTHER VS THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	AKHILESHWAR DAYAL
70.	CR. MISC./3505/2024 148,149,420,463,4 A.BAIL	2	SHUSHMA SINHA VS THE STATE OF BIHAR	SUDHIR BIJPURIYA ANIL KUMAR GUPTA	SHAHABUDDIN AZEEM @ S. AZEEM DILIP KUMAR SINHA NARESH MOHAN PANDEY
71.	CR. MISC./3528/2024 420,467,468,471, A.BAIL	2	TARANAND SINGH VS THE STATE OF BIHAR	KUNDAN KUMAR SINGH	BINOD KUMAR KUMAR RAVISH SIDDHI AASHANA
72.	CR. MISC./3557/2024 420,120(B) A.BAIL	3	JITAN VISHWAS VS THE STATE OF BIHAR	AJIT KUMAR SINGH	CHOUBEY JAWAHAR ARCHANA PALKAR KHOPDE ARVIND KUMAR ARVIND KUMAR
73.	CR. MISC./3595/2024 498A,323,504,379, A.BAIL	3	ROHIT YADAV VS THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	KHURSHID ANWAR VIBHAKAR KUMAR
74.	CR. MISC./3816/2024 323,498(A),380 A.BAIL	2	AMAN VS THE STATE OF BIHAR	MD FAZLE KARIM	UMESH LAL VERMA MD. NURUL HODA
75.	CR. MISC./3828/2024 147,148,149,323,3 A.BAIL	2	RAVINDRA RAI VS THE STATE OF BIHAR	SANTOSH KUMAR	MUKESH KUMAR SINGH
76.	CR. MISC./3948/2024 420,468,471 A.BAIL	3	ANISH KUMAR @ SRI ANISH KUMAR VS THE STATE OF BIHAR	USHA KUMARI SINGH SUNIDHI VIMAL	ANIL KUMAR SINGH NO. 1
77.	CR. MISC./4057/2024 8(c),21(a) A.BAIL	3	KUNWARJEET @ KUNWARJEET VS THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	RAM BILASH ROY RAMAN
78.	CR. MISC./4063/2024 376,376(3) A.BAIL	2	SANUJ KUMAR @ SANOJ KUMAR VS THE STATE OF BIHAR	SHAILESH KUMAR	ANIL KUMAR SINGH NO. 1
79.	CR. MISC./4206/2024 420,406, A.BAIL	3	MAYA SINGH @ MAYA DEVI VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	UDAY PRATAP SINGH ANUPAM BAHADUR VIKASH KUMAR KIRAN KUMARI SHARMA SAROJ KUMAR SHARMA
80.	CR. MISC./4290/2024 147,148,149,341,3 A.BAIL	2	CHANDAN KUMAR @ CHANDRAMA PASWAN @ CHANDAN PASWAN VS THE STATE OF BIHAR	RAVI SHANKAR PATHAK	AKHILESHWAR DAYAL

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81.	CR. MISC./4295/2024 341,363,364,302,2 A.BAIL	2 SHANKAR YADAV VS THE STATE OF BIHAR	KAMAL KISHORE SINGH	PARMANAND KUMAR
82.	CR. MISC./4354/2024 366(A) A.BAIL	2 ANUJ KUMAR VS THE STATE OF BIHAR	RAJIVE RANJAN SINGH	ASHA KUMARI
83.	CR. MISC./4356/2024 341,323,325,307,5 A.BAIL	2 SURESH RAI VS THE STATE OF BIHAR	AJAY KUMAR JAIN ALKA PANDAY	TARKESHWAR NATH THAKUR
84.	CR. MISC./4386/2024 379,406,34, A.BAIL	2 SRI RAM SINGH VS THE STATE OF BIHAR	RAJU KUMAR SINGH	LALAN KUMAR
85.	CR. MISC./4445/2024 341,323,386,387,3 A.BAIL	3 MUKESH KUMAR VS THE STATE OF BIHAR	ONKAR NATH ASHUTOSH KUMAR	SURESH PRASAD SINGH ABHIJEET ABHIGYAN
86.	CR. MISC./4585/2024 341,323,307,504,4 A.BAIL	2 VIKASH KUMAR SINGH VS THE STATE OF BIHAR	ALOK ALOK	YOGENDRA KUMAR SINGH
87.	CR. MISC./4687/2024 457,380, A.BAIL	2 NIRAJ KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR SINGH CHANDRA KISHORE SHARMA	MADHURA NAND JHA
88.	CR. MISC./4689/2024 419,420,467,468,3 A.BAIL	2 MONU KUMAR VS THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	DR.MRITYUNJAYA KR.GAUTAM
89.	CR. MISC./4695/2024 498(A),323,504 A.BAIL	2 VINIT KUMAR JHA @ VIJAY KUMAR JHA VS THE STATE OF BIHAR	MOHIT SHRIWASTAVA ABHISHEK KUMAR	RAJENDRA PRASAD NAT GOPAL KUMAR JHA
90.	CR. MISC./4775/2024 498A,120B,307,504 A.BAIL	2 TARIKH ANWAR VS THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	SURESH PRASAD SINGH MD FAZLE KARIM VISHAL AGRAWAL
91.	CR. MISC./4843/2024 498A,323,504,506, A.BAIL	2 ASHOK MALLIK VS THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	AJAY KUMAR NO. 2
92.	CR. MISC./4859/2024 406,498A A.BAIL	2 SANDEEP KUMAR SINHA VS THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA PANKAJ KUMAR	DASHRATH MEHTA DEEPAK KUMAR DHANANJAY KUMAR GUPTA
93.	CR. MISC./4863/2024 147,149,341,323,3 A.BAIL	2 RAMESH KUMAR @ RAMESH MANJHI VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	MD. MATLOOB RAB
94.	CR. MISC./4960/2024 341,323,498A,324, A.BAIL	2 MD. SHAHABUDDIN VS THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR	RAJESH KUMAR RAJEEV NAYAN
95.	CR. MISC./5101/2024 341,323,307,379,5 A.BAIL	2 TUNTUN MANDAL VS THE STATE OF BIHAR	RAVI RANJAN	PRANAV KUMAR
96.	CR. MISC./5104/2024 498A,323,406,379 A.BAIL	2 JAGDISH BIND VS THE STATE OF BIHAR	PAWAN KUMAR SINGH	YOGENDRA KUMAR SINGH ANUPAM BAHADUR VIKASH KUMAR KIRAN KUMARI SHARMA SAROJ KUMAR SHARMA

FOR ADMISSION - TIED UP

97.	CR. MISC./86187/2023 341,323,498(A),50 A.BAIL	4 MD. AMJAD KHAN @ AMJAD KHAN @ AMJAD KHA VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ANIL PRASAD SINGH EBADUR RAHMAN SHAKEB
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AT 1:30 P.M

98.	CR. MISC./12724/2024 C. BAIL C.BAIL	2 KEDAR NATH SINGH VS THE STATE OF BIHAR	PARVIN KUMAR	TAPESHWAR SHARMA
99.	CR. MISC./17323/2024 RESTORATION (SJ) RESTORATION (SJ)	2 BABAN PASI VS THE STATE OF BIHAR	SHASHI KANT	SHAILENDRA KUMAR

FOR ORDERS -I

100.	CWJC/10339/2022 SELECTION , UNIV.	13 DR. SHASHI GUPTA VS THE BIHAR STATE UNIVERSITY SERVICE COMMISSION	PRINCE KUMAR MISHRA	RAJENDRA KUMAR GIRI PAWAN KUMAR CHOUDHARY AJAY PRANAV KUMAR SHRISHTI SINGH HARSH SINGH KAMESHWAR KUMAR (GP17)
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PATNA HIGH COURT	70	Tuesday 16th April, 2024 Hon'ble Mr. Justice Anil Kumar Sinha
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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 304 (AT 10:30 A.M.)
Mr. Justice Anil Kumar Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./45260/2016 QUASHING (304B,20 D ORDER OF COGNIZA	2 ARTI KUMARI AND ANR VS THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	SRI AJAY KUMAR-1	
2.	CR. MISC./45416/2016 QUASHING(302, 201 F QSH OF ORDER OF	1 BHOLA RAI VS STATE OF BIHAR AND ANR	MAHENDRA THAKUR	SRI ATAUR RAHMAN	
3.	CR. MISC./45681/2016 QUASHING(125)-CR. K ORDER OF MAINTA	2 RASHID @ CHOTKUN VS STATE OF BIHAR AND ANR	BAJARANGI LAL ASHISH KUMAR GHOSH	SRI RAM BACHAN SINGH	
4.	CR. MISC./45808/2016 QUASHING(467,468, P OTHER UNCATEGORI	1 AKHILESHWAR SINGH VS THE STATE OF BIHAR AND ORS	UMESH KUMAR SINGH	SRI NITYANAND TIWARY	
5.	CR. MISC./46008/2016 QUASHING (420,406 A QSH OF F.I.R	2 ARUN KUMAR SINGH VS STATE OF BIHAR AND ANR	SUBODH KUMAR SINHA SMT. SHARDA KUMARI		
6.	CR. MISC./49516/2016 QUASHING(323,341, H QSH OF ORDER UND	1 YOGENDRA THAKUR VS THE STATE OF BIHAR AND ORS	AJIT KUMAR ALOK KUMAR @ ALOK KR SHAHI	SRI VINOD SHANKAR MODI	
7.	CR. MISC./50049/2016 QUASHING(341, 323 B QSH OF THE ORDER	1 RAM NARESH SINGH AND ORS VS STATE OF BIHAR AND ANR	ARVIND PRASAD SINGH SMT SANGEETA SHARMA SURESH SINGH		
8.	CR. MISC./50292/2016 QUASHING (498A,32 D ORDER OF COGNIZA	1 MD. JAWED ALAM AND ORS VS STATE OF BIHAR AND ANR	MANOJ KUMAR RAJ NARAYAN MISHRA	SRI RAJESH KUMAR	
9.	CR. MISC./50347/2016 QUASHING(498A/34) D ORDER OF COGNIZA	1 SHAYAN AHMAD @ DR. SHAYAN AHMAD VS STATE OF BIHAR AND ANR	MUKESH KUMAR SINGH	SRI TARUN PRASAD MANDAL BRAJ BHUSHAN MISHRA RAM PRAVESH NATH TIWARI MAHMOOD ALAM KAUSHAL KISHOR	
10.	CR. MISC./50425/2016 QUASHING (145) CR J QSH OF ORDER OF	1 VIDYANAND SINGH @ DUKHAN VS THE STATE OF BIHAR AND ORS	DEOVIND KUMAR SINGH ANURADHA KUMARI	SRI MADHURANAND JHA	
11.	CR. MISC./50454/2016 QUASHING (16(1)(A B QSH OF THE ORDER	1 THE MANAGING DIRECTOR, M/S LICIA MACAVONI PVT. LTD VS THE STATE OF BIHAR	ANURAG SAURAV	SRI SANJAY KUMAR TIWARY	
12.	CR. MISC./50456/2016 QUASHING (406,409 C QSH OF ORDER OF	1 GOPAL KRISHNA AGRAWAL VS STATE OF BIHAR AND ANR	SIDDHARTHA PRASAD MANOJ KUMAR SINHA	SRI SANJAY KUMAR TIWARY RANJEET KUMAR PANDEY	
13.	CR. MISC./50458/2016 QUASHING (498A)IP D ORDER OF COGNIZA	1 SHAHAB ALAM @ MD. SHAHAB ALAM VS STATE OF BIHAR AND ANR	MD. FAHIMUDDIN MD. ATAUL HAQUE	SRI SHANTANU KUMAR	
14.	CR. MISC./50572/2016 QUASHING (414,34) F QSH OF ORDER OF	1 PRITAM CHAUDHARY VS THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	SRI JHARKHANDI UPADHYAY	
15.	CR. MISC./50733/2016 QUASHING(498A, 30 F QSH OF ORDER OF	1 SRIKANT MAHTO AND ORS VS STATE OF BIHAR AND ANR	BIRENDRA KUMAR	SRI AWADHESH KUMAR SINGH	
16.	CR. MISC./50734/2016 QUASHING (498A,32 P OTHER UNCATEGORI	1 RAM BABU CHAUDHARY VS STATE OF BIHAR AND ANR	CHANDRA KANT	SRI ANIL KUMAR	
17.	CR. MISC./50827/2016 QUASHING (387,389 P OTHER UNCATEGORI	1 DEEPAK KUMAR ABHISHEK VS THE STATE OF BIHAR THROUGH VIGILANCE	SANJAY KUMAR SINHA PANKAJ KUMAR	RAMA KANT SHARMA L.O, I/C VIGI	
18.	CR. MISC./50875/2016 QUASHING (370,371 C QSH OF ORDER OF	1 MD. AKMAL AND ORS VS THE STATE OF BIHAR	MD. ATAUR RAHMAN	SRI CHANDRA BHUSHAN PRASAD	
19.	CR. MISC./51068/2016 QUASHING (498A,32 D ORDER OF COGNIZA	1 PUNIT KUMAR @ PINTU KUMAR AND ORS VS STATE OF BIHAR AND ANR	NIRAJ KUMAR	SRI AJIT KUMAR SUBHASH PANDEY	

PATNA HIGH COURT		71	Tuesday 16th April, 2024 Hon'ble Mr. Justice Anil Kumar Sinha	
20.	CR. MISC./53056/2016 QUASHING (307,341 I QSH OF ORDER UND	1 UMESH KUMAR SHARMA VS STATE OF BIHAR AND ANR	KARANDEEP KUMAR DHANANJAY KUMAR TIWARY	SMT SANGEETA SHARMA RAJEEV RANJAN ANIL KUMAR
21.	CR. MISC./53058/2016 QUASHING (47A) EX C QSH OF ORDER OF	1 SANTOSH KUMAR VS THE STATE OF BIHAR	RANG NATH CHOUBEY	SMT. REENA SINHA
22.	CR. MISC./53066/2016 QUASHING(228 CR.P F QSH OF ORDER OF	1 PAPPU SAH @ PAPPU KUMAR AND ORS. VS STATE OF BIHAR AND ANR	UMESH CHANDRA VERMA	SRI UMESHNAND PANDIT AMBUJ KUMAR CHANDRA ANWAR KARIM SURESH MUKHIYA
23.	CR. MISC./53139/2016 QUASHING(448, 341 J QSH OF ORDER OF	1 NAGMANI KUMAR VS STATE OF BIHAR AND ANR	DR. OM PRAKASH OM	SRI NAND KUMAR NARESH CHANDRA VERMA LAKSHMI KANT TIWARY NATRAJ VERMA
24.	CR. MISC./53142/2016 QUASHING(304B,201 D ORDER OF COGNIZA	1 MALA DEVI AND ORS VS STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR AVNISH KUMAR	SRI SHYAM BIHARI SINGH
25.	CR. MISC./53147/2016 QUASHING(188,171, C QSH OF ORDER OF	1 SHIV KUMAR RAM VS THE STATE OF BIHAR	GAGAN DEO YADAV	SRI SUNIL KUMAR PANDEY
26.	CR. MISC./53156/2016 QUASHING (12,18,2 B QSH OF THE ORDER	1 ASHWANI KUMAR SINHA VS STATE OF BIHAR AND ANR	ASHOK KUMAR MISHRA KALPNA KUSUM	SRI RAM BILASH ROY RAMAN
27.	CR. MISC./53157/2016 QUASHING (420,323 B QSH OF THE ORDER	1 VIJAY KUMAR SINGH VS THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA OM PRAKASH	SRI HARENDRA PRASAD
28.	CR. MISC./53205/2016 QUASHING(323, 354 E QSH OF ORDER OF	1 PREMLAL PASWAN VS STATE OF BIHAR AND ANR	SURENDRA KISHORE THAKUR Y. MADHAVI BRAJESH KUMAR SINGH	SMT. INDU BALA PANDEY
29.	CR. MISC./53207/2016 QUASHING (498A,34 D ORDER OF COGNIZA	1 SONIYA KUWAR VS STATE OF BIHAR AND ANR	RAJANI KANT PANDEY	SRI JHARKHANDI UPADHYAY RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA
30.	CR. MISC./53215/2016 QUASHING (125,127 K ORDER OF MAINTA	1 RAMESH MISHRA @ RAMESH KR. MISHRA VS THE STATE OF BIHAR AND ORS	SHEO JEE MISHRA BIJAY KUMAR DUBEY	SMT. ASHA KUMARI
31.	CR. MISC./53219/2016 QUASHING(498A, 30 D ORDER OF COGNIZA	1 DINDAYAL SINGH AND ANR VS STATE OF BIHAR AND ANR	ADITYA NATH PANDEY	MD. FAHIMUDDIN
32.	CR. MISC./53235/2016 QUASHING (498A IP D ORDER OF COGNIZA	1 HALIMA KHATOON AND ORS VS STATE OF BIHAR AND ANR	ANISUR RAHMAN TANWEER KAMAL	SRI MANOJ KUMAR - 1
33.	CR. MISC./53340/2016 QUASHING(125)-CR. K ORDER OF MAINTA	1 JITENDRA PASWAN VS THE STATE OF BIHAR AND ORS	ARVIND KUMAR SINHA ANIL KUMAR	SRI INDRA KUMAR SINGH
34.	CR. MISC./53358/2016 QUASHING(323, 341 B QSH OF THE ORDER	1 PRABHU SINGH AND ORS VS STATE OF BIHAR AND ANR	ANIL KUMAR SINGH KUMAR SAMARJEET SINGH	SRI SANJAY KUMAR PANDEY PRAVIN KUMAR SINHA
35.	CR. MISC./53380/2016 QUASHING (376) IP F QSH OF ORDER OF	1 MD. JIYAUUL HAQUE @ JIAUL HAQUE VS STATE OF BIHAR AND ANR	MANISH KUMAR NO-2 GAJENDRA KUMAR SINGH NILENDU KUMAR CHOUDHARY	SRI SANJAY KUMAR SINGH
36.	CR. MISC./53381/2016 QUASHING (171F, 3 C QSH OF ORDER OF	1 UPENDRA KUMAR YADAV VS THE STATE OF BIHAR	GAGAN DEO YADAV	SRI SURENDRA PRASAD SINGH
37.	CR. MISC./53382/2016 QUASHING (498A) I P OTHER UNCATEGORI	1 BHARAT MANI VS STATE OF BIHAR AND ANR	BINIT KUMAR SANDHYA KUMARI RANJAN KUMAR SINGH NIRANJAN KUMAR	SRI SHAILENDRA KUMAR SINGH
38.	CR. MISC./53384/2016 QUASHING (3(I)(V) C QSH OF ORDER OF	1 KANHAIYA KUMAR AND ORS VS THE STATE OF BIHAR	ANUJ KUMAR BIBHUTI NARAYAN	SRI SADANAND PASWAN
39.	CR. MISC./53385/2016 QUASHING (228(1)(F QSH OF ORDER OF	1 AMARNATH SAH AND ORS VS STATE OF BIHAR AND ANR	IQBAL ASIF NIAZI ABU BAKAR	SRI BINOD KUMAR 2

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40.	CR. MISC./53408/2016 QUASHING(498A/34) D ORDER OF COGNIZA	1 DINESH PRASAD SRIVASTAVA @ DINESH PRASAD AND ANR VS STATE OF BIHAR AND ANR	BINOD KUMAR MISHRA	SRI MURLIDHAR
41.	CR. MISC./53424/2016 QUASHING (498A,34 D ORDER OF COGNIZA	1 SYED MD. AHMAD HASAN AND ORS VS STATE OF BIHAR AND ANR	SYED EHTESHAMUDDIN	SRI AKHILESHWAR DAYAL
42.	CR. MISC./53426/2016 QUASHING (498A IP D ORDER OF COGNIZA	1 SHIV MANGAL SINGH AND ORS VS STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH AWADHESH KUMAR SINGH	SRI BISHESHWAR RAM
43.	CR. MISC./53437/2016 QUASHING (341,323 C QSH OF ORDER OF	1 SHRI SIPAHI YADAV AND ORS VS THE STATE OF BIHAR	ASHUTOSH KUMAR VINAYAK	SRI KHURSHID ANWAR
44.	CR. MISC./53446/2016 QUASHING (498A) I D ORDER OF COGNIZA	1 RAMAN KUMAR VS STATE OF BIHAR AND ANR	DR. SATYENDRA KUMAR SRIVASTAVA	SRI JHARKHANDI UPADHYAY
45.	CR. MISC./53453/2016 QUASHING (504,506 C QSH OF ORDER OF	1 SUSHRI JARINA SUBEDAR SINGH @ JARINA SUBEDAR SINGH VS STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA RAJEEV RANJAN JHA KAMAL KISHORE SINHA	BINAY KRISHNA
46.	CR. MISC./53541/2016 QUASHING (323,504 B QSH OF THE ORDER	1 BECHAN YADAV VS STATE OF BIHAR AND ANR	DHARMENDRA JHA	SRI SANJAY KUMAR
47.	CR. MISC./53543/2016 QUASHING (307,341 C QSH OF ORDER OF	1 LAL BIHARI SINGH AND ORS VS STATE OF BIHAR AND ANR	RAJESH KUMAR PANDEY	SRI BRAJENDRA NATH PANDEY
48.	CR. MISC./53546/2016 QUASHING(323,427, B QSH OF THE ORDER	1 NAND KISHORE KUMAR @ KISHORE PRASAD VS STATE OF BIHAR AND ANR	DHIRENDRA KUMAR SINHA YASHPAL YADAV	SRI AMRENDRA PRASAD
49.	CR. MISC./53564/2016 QUASHING (25(1-B) C QSH OF ORDER OF	1 S. K. SHAKIL AHMAD @ SHAKIL AHMAD VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	SRI SANJAY KUMAR PANDEY
50.	CR. MISC./53566/2016 QUASHING (342,323 H QSH OF ORDER UND	1 ANIL KUMAR SINGH @ POONAM VS STATE OF BIHAR AND ANR	GOPAL GOVIND MISHRA BRIJDEO KUMAR SINHA	SRI DASHRATH MEHTA PODDAR SURESH GANDHI SURESH KUMAR SURAJ DEO SINGH
51.	CR. MISC./53568/2016 QUASHING (12 DOME P OTHER UNCATEGORI	1 MD. IRFAN KHAN @ AURANZEB VS STATE OF BIHAR AND ANR	ASHOK KUMAR KESHARI SHILPI KESHRI	SRI BRAJENDRA NATH PANDEY
52.	CR. MISC./53588/2016 QUASHING (406,420 F QSH OF ORDER OF	1 SHASHI KUMAR SINGH @ SHASHI SINGH VS THE STATE OF BIHAR	SUNIL KUMAR SINGH ASHOK KUMAR RAJESH KUMAR SHARMA	SRI HUMAYOU AHMAD KHAN
53.	CR. MISC./53599/2016 QUASHING (392 IPC E QSH OF ORDER OF	1 AJAY KUMAR VS THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY BABAN KUMAR SHANTI KUMAR	SRI PRANAV KUMAR
54.	CR. MISC./53617/2016 QUASHING (147,148 C QSH OF ORDER OF	1 AJAY YADAV AND ORS VS THE STATE OF BIHAR	RANJIT KUMAR	SRI SADANAND PASWAN
55.	CR. MISC./53692/2016 QUASHING(498A)IPC D ORDER OF COGNIZA	1 MADHUMITA SAH @ MADHU @ MADHUKIRAN SAHA @ MADHUMITA SAHA VS STATE OF BIHAR AND ANR	SUDHA CHANDRA AVINASH SHEKHAR PRABHAT KUMAR SINGH	SIR PRAMOD KUMAR PANDEY
56.	CR. MISC./53693/2016 QUASHING (498A,32 D ORDER OF COGNIZA	1 PALLAVI SARKAR VS STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH AWADHESH KUMAR SINGH	SRI TAPESHWAR SHARMA
57.	CR. MISC./53706/2016 QUASHING (420,406 C QSH OF ORDER OF	1 RINA AGRAWAL VS STATE OF BIHAR AND ANR	RAJIV NAYAN SINGH	SRI ANIL PRASAD SINGH RAVI PRAKASH DWIVEDI RAVI PRAKASH DILIP KUMAR SINHA
58.	CR. MISC./53707/2016 QUASHING (341,323 P OTHER UNCATEGORI	1 BISHUNDEO YADAV VS STATE OF BIHAR AND ANR	DINESH PRASAD VERMA	SRI PARMANAND PRASAD
59.	CR. MISC./53708/2016 QUASHING (498A)IP D ORDER OF COGNIZA	1 BABULAL SAH @ BIKASH KUMAR VS STATE OF BIHAR AND ANR	RAJESH KUMAR	SRI JHARKHANDI UPADHYAY

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60.	CR. MISC./53712/2016 QUASHING (323,420 B QSH OF THE ORDER	1 DHARMENDRA KUMAR AMBASTHA @ DHARMENDRA KUMAR VS STATE OF BIHAR AND ANR	AJOY KUMAR CHAKRABORTY	SRI SATYENDRA PRASAD
61.	CR. MISC./53717/2016 QUASHING (379,511 C QSH OF ORDER OF	1 RAJESH KUMAR SINGH @ RAJESH SINGH VS THE STATE OF BIHAR AND ORS	ABHAY KUMAR SINGH BHARAT BHUSHAN	SRI ANIL KUMAR ANIL KUMAR SINHA KRISHNA CHANDRA
62.	CR. MISC./53731/2016 QUASHING(302,34)I F QSH OF ORDER OF	1 GORELAL RAWANI AND ORS VS THE STATE OF BIHAR	SANJAY KUMAR SHARMA	SRI LALAN KUMAR
63.	CR. MISC./53736/2016 QUASHING(239 CR.P F QSH OF ORDER OF	1 PINKU KUMAR @ PINKU SINGH VS THE STATE OF BIHAR	PRAMOD KUMAR	SRI PREM KUMAR JHA SHAIENDRA KUMAR SINGH
64.	CR. MISC./53746/2016 QUASHING (420,467 C QSH OF ORDER OF	1 BIRESH CHANDRA SRIVASTAVA VS STATE OF BIHAR AND ANR	ASHOK KUMAR JHA	SRI ASHOK KUMAR
65.	CR. MISC./53749/2016 QUASHING (406)IPC B QSH OF THE ORDER	1 RANJIT KUMAR @ TULLU @ RANJEET KUMAR VS STATE OF BIHAR AND ANR	PRAVEEN KUMAR NIHAR NANDAN AMBASTA	SRI SANJAY KUMAR TIWARY 1
66.	CR. MISC./53876/2016 QUASHING (341,323 C QSH OF ORDER OF	1 MD. BAJUL VS THE STATE OF BIHAR AND ORS	MANISH KUMAR MD. ZIAUL QUAMAR	SRI NARSINGH TANTI
67.	CR. MISC./53881/2016 QUASHING (420,467 B QSH OF THE ORDER	1 MATHURA CHAUDHARY AND ORS VS STATE OF BIHAR AND ANR	RAJ KUMAR VIJAY KUMAR	SRI SATYA NAND SHUKLA
68.	CR. MISC./53888/2016 QUASHING (498A)IP D ORDER OF COGNIZA	1 MD. AMANULLAH AND ANR VS STATE OF BIHAR AND ANR	NITYANAND MISHRA BALMEEKI PANDEY BHASKER	SRI JAGDHAR PRASAD
69.	CR. MISC./53893/2016 QUASHING (188)IPC B QSH OF THE ORDER	1 SK. ROJID AND ORS VS THE STATE OF BIHAR AND ORS	MD. ZIAUL QUAMAR MANISH KUMAR	SRI BAL MUKUND PRASAD SINHA
70.	CR. MISC./53896/2016 QUASHING (385,387 C QSH OF ORDER OF	1 YOGENDRA PASWAN VS STATE OF BIHAR AND ANR	PRITISH KUMAR LAL	SRI NARSINGH TANTI
71.	CR. MISC./53914/2016 QUASHING (498A) I D ORDER OF COGNIZA	1 SYED GHULAM HAIDER AND ORS VS STATE OF BIHAR AND ANR	RAVI RANJAN AJAY KUMAR ISHTIYAQUE AHMAD PRAVIN KUMAR	SRI UMANATH MISHRA
72.	CR. MISC./53933/2016 QUASHING (302,307 I QSH OF ORDER UND	1 BADRUL MIYAN AND ORS VS THE STATE OF BIHAR	SUDHA CHANDRA PRABHAT KUMAR SINGH AVINASH SHEKHAR	SRI MANISH KUMAR 2
73.	CR. MISC./53938/2016 QUASHING (47A,57) N ORDER OF RELEASE	1 WASHIQUH RAHMAN @ MIR WASHIQUH RAHMAN VS THE STATE OF BIHAR AND ORS	ANIL PRASAD SINGH VIJAY KISHORE BHARTI	SMT INDU KUMARI SRIVASTAVA
74.	CR. MISC./53983/2016 QUASHING (307,341 C QSH OF ORDER OF	1 HARISHANKAR PRASAD AND ORS VS THE STATE OF BIHAR	PRAVIN KUMAR	SRI DAMODAR PRASAD TIWARY
75.	CR. MISC./54028/2016 QUASHING (147,148 C QSH OF ORDER OF	1 DHRUP SINGH @ DHURUP SINGH AND ORS VS THE STATE OF BIHAR	PATANJALI RISHI	SRI RAJENDRA NATH JHA PRAVIN KUMAR
76.	CR. MISC./54029/2016 QUASHING (307,341 F QSH OF ORDER OF	1 BINDESHWARI YADAV @ BINDESHWAR YADAV AND ORS VS STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD	SRI SANJAY KUMAR
77.	CR. MISC./54030/2016 QUASHING (420,467 F QSH OF ORDER OF	1 RAJU SRIVASTAVA VS THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, VIGILANCE, BIHAR, PATNA	ASHOK KUMAR JHA CHANDAN KUMAR KASHYAP	RAMAKANT SHARMA L.O., INC., VIGILANCE
78.	CR. MISC./54106/2016 QUASHING (498A,32 P OTHER UNCATEGORI	1 ANITA KUMARI VS STATE OF BIHAR AND ANR	RAMCHANDRA SAHNI	SRI IFTEKHAR MAHMOOD ASHOK KUMAR KAUSHAL KUMAR SINGH
79.	CR. MISC./54167/2016 QUASHING (147,149 C QSH OF ORDER OF	1 ARVIND KUMAR VS STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARI	BINAY KRISHNA
80.	CR. MISC./54230/2016 QUASHING (307,147 C QSH OF ORDER OF	1 RANJANA DEVI VS THE STATE OF BIHAR	SUMAN KUMAR MISHRA	SRI SHAIENDRA KUMAR -2

PATNA HIGH COURT	74	Tuesday 16th April, 2024 Hon'ble Mr. Justice Anil Kumar Sinha
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| 81. | CR. MISC./54231/2016
QUASHING(256 CR.P B
QSH OF THE ORDER | 1 | SUSHIL KUMAR SINHA
VS STATE OF BIHAR AND ANR | JAI PRAKASH VERMA | SRI AMITESH KUMAR
SATYENDRA KUMAR
BHATNAGAR
VIJAY KUMAR SINHA |
| 82. | CR. MISC./54236/2016
QUASHING (120B R/
QUASHING | 1 | SHRI RAM PRAVESH RAI
VS THE UNION OF INDIA
THROUGH THE CENTRAL
BUREAU OF INVESTIGATION,
THROUGH THE
SUPERINTENDANT OF POLIC | BINOD KUMAR SINGH
SATISH KUMAR | SRI RAJEEV NAYAN |
| 83. | CR. MISC./54237/2016
QUASHING(416,420, B
QSH OF THE ORDER | 1 | RABIN YADAV @ RANBIR YADAV
AND ORS
VS STATE OF BIHAR AND ANR | KAMAL KISHORE JHA
ROUNAK KUMAR
SINGH "PANKAJ" | SRI RAM SEVAK
CHOUDHARY |
| 84. | CR. MISC./54238/2016
QUASHING (145) CR J
QSH OF ORDER OF | 1 | MUJIBUR RAHMAN @ MD.
MOJIBUR RAHMAN @ MAJJO
MISTRI AND ORS
VS THE STATE OF BIHAR AND
ORS | AJAY KUMAR | SRI PRANAV KUMAR |
| 85. | CR. MISC./54239/2016
C.BAIL O ORDER OF
CANCELL | 1 | KRISHNA SINGH
VS STATE OF BIHAR AND ANR | PRABHAKAR SINGH
KUBER PATHAK
RANJAY KUMAR PATEL
DEVESH SHANKARAN | SRI MUSTAQUE ALAM |
| 86. | CR. MISC./54240/2016
QUASHING (302,307 F
QSH OF ORDER OF | 1 | SHIVJI PANDEY
VS THE STATE OF BIHAR | BRAJESH KUMAR | SRI NAGENDRA PRASAD
APURV HARSH
PRAVEEN KUMAR |

PATNA HIGH COURT	75	Tuesday 16th April, 2024 Hon'ble Mr. Justice Prabhat Kumar Singh
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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 305 (AT 10:30 A.M.)
Mr. Justice Prabhat Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>TO BE MENTIONED</u>					
1.	CR. MISC./21110/2023 F QSH OF ORDER OF	9 BHOLA GIRI vs THE STATE OF BIHAR THROUGH DY. S.P. -CUM - INSPECTOR OF POLICE, VIGILANCE INVESTIGATION DEPARTMENT ,	RAJU GIRI SANTOSH KUMAR MISHRA	ARVIND KUMAR ARCHANA PALKAR KHOPDE	
<u>FOR ADMISSION</u>					
2.	CR. MISC./76488/2023 420,406 A.BAIL	3 BRAJESH KUMAR DUTTA @ BRAJESH KUMAR DATTA vs THE STATE OF BIHAR	AMARJEET PRABHAT KUMAR SINGH ABHIJEET GAUTAM	NAVIN KUMAR PANDEY	
3.	CR. MISC./77107/2023 467,468,471,419,4 A.BAIL	4 YOGESHWAR SINGH @ YUGESHWAR SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRABHOJOT SINGH	AJAY MISHRA ANIL SINGH ARVIND KUMAR	
4.	CR. MISC./77280/2023 341,323,494,498(A A.BAIL	4 UPENDRA DAS vs THE STATE OF BIHAR	MADHURI KUMARI ABNEESH KUMAR SHAMBHU SHARAN SHARMA BIKAS KUMAR SHARMA	ARUN KUMAR SURENDRA KISHORE THAKUR ASHUTOSH KUMAR PRIYAM KUMARI	
5.	CR. MISC./77508/2023 302,34 A.BAIL	5 GUDDU KUMAR GIRI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ANUJ KUMAR SHRIVASTAVA	
6.	CR. MISC./81121/2023 498(A),341,323,50 A.BAIL	3 ARUN DAS @ ARUN KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR ANSH PRASAD	PARMANAND PRASAD RAJESH KUMAR PRINCE KUMAR	
7.	CR. MISC./81218/2023 420,406,467,468,5 A.BAIL	3 AJAY KUMAR RAO vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	AJAY KUMAR NO. 2 ZAINUL ABEDIN SHAHBAJ ALAM	
8.	CR. MISC./81629/2023 406,420,376 A.BAIL	4 SUJEET KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	SANGEETA SHARMA	
9.	CR. MISC./82307/2023 323,498A, A.BAIL	4 PANKAJ KUMAR JHA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	TAPESHWAR SHARMA	
10.	CR. MISC./82350/2023 406,420 A.BAIL	4 SANJAY SHARMA vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	ASHA KUMARI PANKAJ KUMAR DUBEY	
11.	CR. MISC./82381/2023 420,409 A.BAIL	4 UPENDRA NARAYAN YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	PARMESHWAR MEHTA	
12.	CR. MISC./9814/2024 7 A.BAIL	3 BAJRANGI SAH vs THE STATE OF BIHAR	SUBODH KUMAR SUBODH KUMAR	PARMESHWAR MEHTA	
13.	CR. MISC./9824/2024 Anticipatory Bail A.BAIL	2 SHYAM RAJAK vs THE STATE OF BIHAR	GHANSHYAM CHOUDHARY	CHANDRA SEN PRASAD SINGH	
14.	CR. MISC./9847/2024 376 A.BAIL	2 MITHILESH MAHTO vs THE STATE OF BIHAR	MD MUSOWIR	BRAJ KISHORE PD.(APP)	
15.	CR. MISC./9885/2024 302,120B,34, A.BAIL	2 SHYAM KUMAR KUSHWAHA @ SHYAM KUMAR @ SHYAM SUNDAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK MRITYUNJAY KUMAR	SHAILENDRA KUMAR SINGH SANGEET DEOKULIAR	
16.	CR. MISC./9913/2024 406,420,34 A.BAIL	2 SHREE RAM PANDIT vs THE STATE OF BIHAR	RISHIKESH OJHA	DASHRATH MEHTA	
17.	CR. MISC./9915/2024 341,323,324,307,3 A.BAIL	2 MUKUL KUMAR @ SAURABH KUMAR vs THE STATE OF BIHAR	SANGEET DEOKULIAR NAVIN KUMAR SINGH	SHAILENDRA KUMAR SINGH	

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18.	CR. MISC./9916/2024 498(a) A.BAIL	2 SHRAVAN KUMAR VS THE STATE OF BIHAR	GAJENDRA SINGH UDIT NARAYAN SINGH GAJENDRA SINGH	HUMAYOU AHMAD KHAN SHWETA PRANJAL KUMAR
19.	CR. MISC./9931/2024 323,406,498A,354B A.BAIL	2 MD. HAIDAR MANSURI @ MD. HAIDAR VS THE STATE OF BIHAR	SHIVENDRA PRASAD MUKESH KUMAR	SANJAY KUMAR TIWARY DEEPAK KUMAR
20.	CR. MISC./9934/2024 8(b),18(b),20(b) A.BAIL	2 MUNNA SINGH BHOKTA @ MUNNA KUMAR VS THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	NAVIN KUMAR PANDEY
21.	CR. MISC./10009/2024 147,148,149,341,3 A.BAIL	2 BARMESHWAR KUWAR @ BARMESAR KUWAR VS THE STATE OF BIHAR	RAVI SHANKAR ROY CHIRAG KUMAR SAURAV SHIVANGI DHANANJAY KASHYAP	NITYA NAND TIWARY
22.	CR. MISC./10066/2024 420,467,468,471 A.BAIL	2 BAIJU MISTREE VS THE STATE OF BIHAR	AMARENDRA KUMAR MISHRA	NIRMAL KUMAR SINHA
23.	CR. MISC./10076/2024 406,420 A.BAIL	2 SAROJ KUMAR PANDEY VS THE STATE OF BIHAR	ASHUTOSH TRIPATHY	SATYA NAND SHUKLA RAMASHRAY ROY RANG NATH DWIWEDI
24.	CR. MISC./10087/2024 498A A.BAIL	2 ABDUL RAHMAN @ ABDUL RAHMA VS THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	VEENA KUMARI JAISWAL VIVEK KUMAR
25.	CR. MISC./10093/2024 147,148,149,341,3 A.BAIL	3 SAIMSULLAH KHAN @ SAIMULLA VS THE STATE OF BIHAR	RAVI SHANKAR PATHAK	PRADEEP NARAIN KUMAR
26.	CR. MISC./10104/2024 147,341,323,324,3 A.BAIL	2 MANI LAL DHUNIA @ MANI DHUNIA VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	MUKESH KUMAR SINGH
27.	CR. MISC./10110/2024 341,323,324,308,3 A.BAIL	2 DHARMESH SAHANI VS THE STATE OF BIHAR	AJAY KUMAR SINGH	DAMODAR PRASAD TIWARY
28.	CR. MISC./10152/2024 341,323,325,307,3 A.BAIL	2 ANKIT KUMAR VS THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA	AMITESH KUMAR SUMIT KUMAR ADITI KUMARI MADHAV ROY
29.	CR. MISC./10159/2024 341,323,504,506,3 A.BAIL	2 AMAN KUMAR VS THE STATE OF BIHAR	ANIL KUMAR SINGH	AJIT KUMAR
30.	CR. MISC./10166/2024 120B,419,420,467, A.BAIL	2 PRAMOD KUMAR VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR AJAY KUMAR SINHA	MITHLESH KUMAR KHARE SATISH CHANDRA MISHRA MD. NURUL HODA UMA KANT MISHRA
31.	CR. MISC./10208/2024 302,34 A.BAIL	2 PRADEEP KUMAR VS THE STATE OF BIHAR	DHURENDRA KUMAR	RENU KUMARI
32.	CR. MISC./10252/2024 406,420,506,34 A.BAIL	2 RAJEEV KUMAR VS THE STATE OF BIHAR	ABHISHEK ANAND MADHURI KUMARI	JAI NARAIN THAKUR
33.	CR. MISC./10298/2024 304,34 A.BAIL	2 MD. TABREJ ALAM @ DR. TABREJ ALAM VS THE STATE OF BIHAR	AJAY KUMAR SINGH	UDAY CHAND PRASAD
34.	CR. MISC./10318/2024 399,402,414,353,3 A.BAIL	2 CHHOTU YADAV @ CHHOTU KR. YADAV VS THE STATE OF BIHAR	DINESH PRASAD VERMA SATYA VEER VIVEK KUNWAR	ARUN KUMAR PANDEY
35.	CR. MISC./10487/2024 341,323,504,506,4 A.BAIL	2 RAM KUMAR VS THE STATE OF BIHAR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD	SYED EHTESHAMUDDIN KRISHNA KANT SINGH
36.	CR. MISC./10547/2024 341,323,324,325,4 A.BAIL	2 DINESH SAHANI VS THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	BINOD KUMAR RAJEEV RANJAN SUMIT KUMAR SRIVASTVA
37.	CR. MISC./10594/2024 30A A.BAIL	2 MANISH KUMAR VS THE STATE OF BIHAR	SHAILESH KUMAR	PARMANAND PRASAD
38.	CR. MISC./10623/2024 365, A.BAIL	2 MANJEET KUMAR @ MANJIT KUMAR @ MANJEET KUMAR SAH VS THE STATE OF BIHAR	SABAL KUMAR JHA	MD. IFTEKHAR MAHMOOD
39.	CR. MISC./10686/2024 447,341,323,324,3 A.BAIL	2 SHIV KUMAR YADAV VS THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT HRIDAY NARAYAN HARSHIT	MOHAMMAD SUFYAN

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40.	CR. MISC./10687/2024 341,323,324,307,5 A.BAIL	2 FULEN YADAV @ FULEN KUMAR VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	SANJAY KUMAR SHARMA
41.	CR. MISC./10708/2024 147,148,149,341,3 A.BAIL	2 RAMCHHABILA YADAV VS THE STATE OF BIHAR	DEVIKA RANI JAVED ASLAM	BINOD KUMAR
42.	CR. MISC./10713/2024 341,342,323,324,3 A.BAIL	2 SANDEEP PRAJAPATI VS THE STATE OF BIHAR	RAJESH KUMAR PATHAK	AJIT KUMAR
43.	CR. MISC./10749/2024 341,323,324,307,3 A.BAIL	2 BABLU KUMAR VS THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	KUMAR VEERENDRA NARAYAN ABHIJEET ABHIGYAN
44.	CR. MISC./10751/2024 341,323,324,325,3 A.BAIL	2 NARAD SAH VS THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM SUNIL KUMAR NO.III	JHARKHANDI UPADHYAY
45.	CR. MISC./10760/2024 406,420, A.BAIL	2 AMJAD ALI KHAN @ GUDDU KHAN VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA	ZAINUL ABEDIN AWNISH KUMAR
46.	CR. MISC./10766/2024 420,467,468,471,3 A.BAIL	2 BIKRAM KISHOR @ BIKRAM KISHOR CHAUDHARY VS THE STATE OF BIHAR	AMAR ANAND ARUN KUMAR TIWARY PRASHANTI KUMARI MRITYUNJAY KUMAR	MUKESH KUMAR SINGH PRINCE KUMAR MISHRA RAHUL KUMAR SINGH
47.	CR. MISC./10790/2024 406,420,120B,34 A.BAIL	2 BHUSHAN SINGH VS THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	RAJ BALLABH SINGH
48.	CR. MISC./10791/2024 341,323,324,307,4 A.BAIL	2 SUBASH KUMAR VS THE STATE OF BIHAR	KUNDAN SINGH	RAJ BALLABH SINGH
49.	CR. MISC./10821/2024 406,420,34 A.BAIL	2 DEEPAK KUMAR RAI VS THE STATE OF BIHAR	DHANNJAY KUMAR	NAND KISHORE PRASAD
50.	CR. MISC./10833/2024 498A,323,504 A.BAIL	2 AVINASH MANDAL @ AVINASH KUMAR MANDAL VS THE STATE OF BIHAR	DIVIT VINOD	GAURI SHANKAR GUPTA
51.	CR. MISC./10967/2024 302,34 A.BAIL Same ps: CR. MISC./11712/2024	2 PANKAJ KUMAR @ PANKAJ PASWAN VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	SATYA NAND SHUKLA
52.	CR. MISC./10977/2024 304B,302,120B A.BAIL	2 MD. RAHIMUDDIN @ RAHIMUDIN VS THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	NAND KISHORE PRASAD
53.	CR. MISC./10998/2024 356,379 A.BAIL	2 ROHIT KUMAR VS THE STATE OF BIHAR	DHURENDRA KUMAR	SANJAY KUMAR SHARMA
54.	CR. MISC./11056/2024 420 A.BAIL	2 RAMESH SINGH VS THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	MD. ATAUR RAHMAN
55.	CR. MISC./11069/2024 341,342,323,498A, A.BAIL	2 MANGLAM @ MANGALAM KUMAR VS THE STATE OF BIHAR	RAJU PRASAD	SHAHEEN BEGUM PRAMOD KUMAR DINESHWAR PRASAD SINGH
56.	CR. MISC./11073/2024 420,406, A.BAIL	2 SAMARJEET SINGH VS THE STATE OF BIHAR	RAMKISHOR SINGH RAJU KUMAR SINGH AMIT KUMAR SINGH	MUKESH KUMAR SINGH NAWAL KISHORE SINGH
57.	CR. MISC./11309/2024 304B,201 A.BAIL	2 BALESHWAR DAS @ BALESHWAR RAVIDAS VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	HARENDRA PRASAD
58.	CR. MISC./11314/2024 448,341,323,307,5 A.BAIL	2 SITO YADAV @ SITARAM YADAV VS THE STATE OF BIHAR	PRAKASH MAHTO	MADAN KUMAR
59.	CR. MISC./11327/2024 341,323,324,307,3 A.BAIL	3 NANDLAL SINGH VS THE STATE OF BIHAR	SHIV SAGER SHARMA NISHANT KAMAL NAGENDRA KUMAR	AJIT KUMAR AKSHAY ASHISH PRINCY RAJ
60.	CR. MISC./11403/2024 494,498,498A,34, A.BAIL	2 SADDAM ANASARI @ SADDAM ANSARI VS THE STATE OF BIHAR	AKHILESHWAR SINGH VENKATESH KIRTI	AKSHAY LAL PANDIT AJIT KUMAR MRITYUNJAY KUMAR
61.	CR. MISC./11425/2024 302,326,307,34, A.BAIL	2 BIPIN MISHRA @ VIPIN MISHRA VS THE STATE OF BIHAR	RAHUL KUMAR	NAGENDRA PRASAD
62.	CR. MISC./11455/2024 304B,34, A.BAIL	2 SANTOSH KUMAR VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	NAVIN KUMAR PANDEY
63.	CR. MISC./11456/2024 376D,323,341,504, A.BAIL	2 TINKU YADAV VS THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	ANANT KUMAR 1
64.	CR. MISC./11466/2024 498(A) A.BAIL	2 MD. AJAJ @ MD. AJAJALAM VS THE STATE OF BIHAR	BINAY KUMAR AVINAVA KUMAR	DAMODAR PRASAD TIWARY BALRAM KAPRI
65.	CR. MISC./11485/2024 302, 201, 34 A.BAIL	2 ANJALI DEVI VS THE STATE OF BIHAR	MANORANJAN KUMAR USHA KUMARI SINGH MANORANJAN KUMAR	KUMAR VEERENDRA NARAYAN

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66.	CR. MISC./11511/2024 394 A.BAIL	2 AMAN KUMAR VS THE STATE OF BIHAR	DEVENDRA KUMAR	RAJENDRA SINGH
67.	CR. MISC./11522/2024 302,120(B),448,34 A.BAIL	2 LADDU MANJHI @ LADDU KUMAR MANJHI @ ABDHESH KUMAR VS THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY HANSRAJ	AJIT KUMAR
68.	CR. MISC./11530/2024 341,323,324,325,3 A.BAIL	2 NIYAZUDDIN @ CHHOTU VS THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR SURYA NARARYAN PODDAR	ANITA KUMARI
69.	CR. MISC./11558/2024 498(A),323,341,40 A.BAIL	2 MANISH KUMAR PODDAR @ MANISH @ MANISH KUMAR VS THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR	TARKESHWAR NATH THAKUR MOHIT SHRIWASTAVA
70.	CR. MISC./11604/2024 376,354,380,452,4 A.BAIL	2 KAPLESHWAR MANJHI @ KAPLESHWAR SARDAR VS THE STATE OF BIHAR	AVINASH SINGH GAJENDRA KUMAR SINGH	NAVIN KUMAR PANDEY
71.	CR. MISC./11612/2024 406,420 A.BAIL	2 AMRENDRA KUMAR VS THE STATE OF BIHAR	NARENDRA KUMAR SUNIL KUMAR	ASHOK KUMAR SINGH VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA
72.	CR. MISC./11636/2024 406,420,120B,504 A.BAIL	3 RAUSHAN KUMAR VS THE STATE OF BIHAR	ALOK KUMAR	TARUN PRASAD MANDAL
73.	CR. MISC./11644/2024 392,414 A.BAIL	2 VINOD PASWAN VS THE STATE OF BIHAR	SANJAY KUMAR TIWARI AKSHAY LAL PANDIT	
74.	CR. MISC./11691/2024 30(A) A.BAIL	2 NAINA DEVI VS THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR RASHMI JHA	SUCHETA YADAV
75.	CR. MISC./11705/2024 341,342,498(A),34 A.BAIL	2 VIKASH KUMAR @ VIKASH SAHANI @ VIKASH KUMAR SAHANI VS THE STATE OF BIHAR	KRISHNA KANT SINGH	AHMAD ALI DR. BIPIN CHANDRA RUPA RANI
76.	CR. MISC./11708/2024 379,411 A.BAIL	2 MD. SADAM VS THE STATE OF BIHAR	AJAY KUMAR SINGH	RABINDRA KUMAR
77.	CR. MISC./11711/2024 363,366(A) A.BAIL	2 MANJU DEVI VS THE STATE OF BIHAR	ARVIND KUMAR	UMANATH MISHRA
78.	CR. MISC./11712/2024 302,34 A.BAIL Same ps: CR. MISC/10967/2024	2 PREETI KUMARI @ PRETI KUMARI @ PRITY KUMARI @ PRIYATI KUMARI VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	SATYA NAND SHUKLA
79.	CR. MISC./11723/2024 341,323,324,308,3 A.BAIL	2 SAROJ PASWAN @ SAROJ KUMAR PASWAN VS THE STATE OF BIHAR	PANKAJ KUMAR DAS	RAJENDRA PRASAD NAT
80.	CR. MISC./11726/2024 285,286,304,34, A.BAIL	2 SURAJ SAH ALIAS KALICHARAN SAH VS THE STATE OF BIHAR	AYUSH KUMAR KANISHK KAUSTUBH SHIKHAR MANI	BHANU PRATAP SINGH
81.	CR. MISC./11794/2024 341,323,354,379,3 A.BAIL	2 RAHUL SAHNI @ RAHUL KUMAR VS THE STATE OF BIHAR	KEDAR JHA	PAWAN KUMAR CHAURASIA
82.	CR. MISC./11836/2024 504,506,509,34 A.BAIL	2 ADITYA NARAYAN GUPTA @ ADITYA KUMAR GUPTA VS THE STATE OF BIHAR	SANJAY KUMAR SINGH ANIL KUMAR SINGH	NARENDRA KUMAR SINGH VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR
83.	CR. MISC./11869/2024 30(a) A.BAIL	2 GHANSHYAM KUMAR SAH @ PAPPU SAH @ GHANSHYAM KUMAR VS THE STATE OF BIHAR	MAHENDRA PRATAP	AHMAD ALI
84.	CR. MISC./11948/2024 120B,302,34, A.BAIL Same ps: CR. MISC/22673/2024	2 BIRAN SAH VS THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR RAGHAV PRASAD RAGHAV PRASAD	AJIT KUMAR
85.	CR. MISC./12044/2024 341,323,307,379,5 A.BAIL	2 RAKESH KUMAR @ RAKESH MANDAL VS THE STATE OF BIHAR	DR SANJAY KUMAR SINGH	MD. MATLOOB RAB SINGH
86.	CR. MISC./12049/2024 341,323,324,326,5 A.BAIL	2 GUDDU PANDIT @ GUDDU KUMAR VS THE STATE OF BIHAR	DR. ANJANI PD. SINGH SUNNY KUMAR	SHYAM BIHARI SINGH

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87.	CR. MISC./12097/2024 307,504,34 A.BAIL	2	ARVIND KUMAR ROY @ RABINDRA ROY VS THE STATE OF BIHAR	YATINDRA NARAYAN JITENDRA KUMAR	BHARAT BHUSHAN
88.	CR. MISC./12102/2024 147,148,149,341,3 A.BAIL	2	PRIYANKA DEVI @ PRIYANKA YADAV VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	UMESHANAND PANDIT
89.	CR. MISC./12136/2024 366(a),376(3) A.BAIL	2	ROSAN SINGH VS THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	NAWAL KISHORE PRASAD UPENDRA YADAV
90.	CR. MISC./12150/2024 366(a) A.BAIL	2	ARJUN KUMAR VS THE STATE OF BIHAR	SHEO KUMAR PRASAD	NAGENDRA PRASAD
91.	CR. MISC./12151/2024 304(B),201,34 A.BAIL	2	LALBABU BAITHA VS THE STATE OF BIHAR	MANISH GANDHI HIMANSHU RANJAN	AWADHESH KUMAR SINGH
92.	CR. MISC./12178/2024 147,148,149,341,3 A.BAIL	2	JAY RAM SAH VS THE STATE OF BIHAR	GOPAL KUMAR JHA	AWADHESH KUMAR SINGH RAJ KRISHNA JHA
93.	CR. MISC./12193/2024 323,379,504,506,4 A.BAIL	2	SUNIL PAL @ SUNIL KUMAR VS THE STATE OF BIHAR	KAMAL KUMAR SINHA	KANHAIYA KISHORE (APP 100) ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH
94.	CR. MISC./12222/2024 366A,34 A.BAIL Same ps: CR. MISC/12340/2024	2	KUNDAN KUMAR VS THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR PRIYAM KUMARI	BINOD KUMAR
With 94.1	CR. MISC./12340/2024 A.BAIL	2	NIRANJAN DEVI VS THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR PRIYAM KUMARI	BINOD KUMAR
95.	CR. MISC./12229/2024 363,366(A),34,504 A.BAIL	2	SUJIT KUMAR @ SUJIT KUMAR YADAV VS THE STATE OF BIHAR	KRISHNA YADAV	NAGENDRA PRASAD
96.	CR. MISC./12235/2024 363,366(A),34 A.BAIL	2	KRISHNA DEVI VS THE STATE OF BIHAR	HANS LAL KUMAR	MD. ANZARUL HAQUE SAHARA
97.	CR. MISC./12297/2024 341,323,307,504,3 A.BAIL	2	SANJAY KUMAR VS THE STATE OF BIHAR	MUNNI KUMARI	SHYAM KUMAR SINGH AKHAURI KAMAL KISHORE SAHAY
98.	CR. MISC./12304/2024 420,406, A.BAIL	2	SHEO SHANKAR PRASAD VS THE STATE OF BIHAR	SANCHAY SRIVASTAVA RAVI PRAKASH AALEKH ANAND SOURAV SUMAN SUSHANT SRIVASTAVA ASHISH KUMAR PALIT SANCHAY SRIVASTAVA	SATYA NAND SHUKLA PRITISH KUMAR LAL
99.	CR. MISC./12343/2024 302,201,34 A.BAIL	2	FULENDRA CHAUDHARY VS THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	MOHAMMED ARIF
100.	CR. MISC./12349/2024 109,120B,201,409, A.BAIL Same ps: CR. MISC/21012/2024 CR. MISC/22548/2024	2	RUDRA NARAYAN SHUKLA VS THE STATE OF BIHAR THROUGH SUPERINTENDENT OF POLICE, SPECIAL VIGILANCE UNIT, PATNA	SANJEEV MISHRA ANKITA KUMARI OF KOMAL MISHRA	DR.MRITYUNJAYA KR.GAUTAM RANA VIKRAM SINGH (SPPL.PP. FOR SVU.)
101.	CR. MISC./21012/2024 109,120B,201,409, A.BAIL Same ps: CR. MISC/12349/2024 CR. MISC/22548/2024	1	PYARE MOHAN SAHAY VS THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, SPECIAL VIGILANCE UNIT	CHANDAN JHA UTPAL KUMAR	ARVIND KUMAR RANA VIKRAM SINGH
102.	CR. MISC./22548/2024 120(B),420,409 A.BAIL Same ps: CR. MISC/12349/2024 CR. MISC/21012/2024	1	SIDHNATH PRASAD YADAV DEEN @ SIDHNATH PRASAD YADAV VS THE STATE OF BIHAR THROUGH THE VIGILANCE	KRISHNA CHANDRA	ARVIND KUMAR RANA VIKRAM SINGH
103.	CR. MISC./22673/2024 302,120B,34 A.BAIL Same ps: CR. MISC/11948/2024	1	JITENDRA KUMAR VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	ASHOK KUMAR SINGH

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 306 (AT 10:30 A.M.)
Mr. Justice Partha Sarthy

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./81582/2023 392 R.BAIL-1	4 SANOJ KUMAR @ SANOJ SAHNI VS THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN	SURENDRA PRASAD SINGH	
2.	CR. MISC./82210/2023 147,148,149,307,3 R.BAIL-1	4 LAXMIKANT PASWAN VS THE STATE OF BIHAR	MUKUL KUMARI	ANIL KUMAR SINGH NO. 1	
3.	CR. MISC./82596/2023 498(A),307,34,304 R.BAIL-1	3 VIVEK KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	DR. KUMAR UDAY PRATAP	
4.	CR. MISC./82972/2023 448,341,323,376,5 R.BAIL-1	3 MD. JIBRAIL @NENGRA VS THE STATE OF BIHAR	DIKSHA KUMARI	CHOUBEY JAWAHAR	
5.	CR. MISC./83316/2023 8,20(ii)(c),22(c) R.BAIL-1	5 NIJAMUDDIN VS THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	MADAN KUMAR	
6.	CR. MISC./84857/2023 25(1-A),25(1-AA), R.BAIL- 1	3 PINTU MANDAL VS THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	SANJAY KUMAR SINGH	
7.	CR. MISC./85130/2023 302,120B,34 R.BAIL-1	3 ABHYANAND SINHA @ SUMAN VS THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR	MD. FAHIMUDDIN ASHISH	
8.	CR. MISC./85948/2023 323,341,379,385,5 R.BAIL-1	3 NAVIN MANDAL @ ASHIK RAJ VS THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	JHARKHANDI UPADHYAY	
9.	CR. MISC./86224/2023 307,120B,34,302 R.BAIL-1	3 MD AFROZ ALIAS KALLU VS THE STATE OF BIHAR	MD.NAJMUL HODDA SHWETA	ASHA DEVI	
10.	CR. MISC./86250/2023 341,323,376,420,5 R.BAIL-1	3 SANNY KUMAR VS THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA MADAN MOHAN ROY	MANOJ KUMAR KUNDAN KUMAR	
11.	CR. MISC./86283/2023 304(B) R.BAIL-1	3 MANOJ KUMAR VS THE STATE OF BIHAR	ADITYA NATH JHA SATYENDRA MISHRA	SHAILENDRA KUMAR SINGH	
12.	CR. MISC./86387/2023 304B,34 R.BAIL-1	3 SADRE ALAM VS THE STATE OF BIHAR	ABU NASAR	MD. ASLAM ANSARI	
13.	CR. MISC./88/2024 366(A),376 R.BAIL-1	3 SABBIR RANGI @ SAVIR RANGI VS THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ZAINUL ABEDIN SANJEEV KUMAR SINGH NEHA RANI	
14.	CR. MISC./275/2024 376,379,120(B) R.BAIL-1	2 ASHOK KUMAR YADAV VS THE STATE OF BIHAR	ASHOK KUMAR GARG DINESHWAR PANDEY KUMAR KARTIKEYA	JITENDRA KUMAR SINGH SURENDRA KUMAR MISHRA SHASHIKANT	
15.	CR. MISC./407/2024 302,326,307,120B, R.BAIL-1 Same ps: CR. MISC/5006/2024 CR. MISC/13759/2024 CR. MISC/13863/2024	2 KARAN KUMAR VS THE STATE OF BIHAR	SHASHI NATH JHA SUNNY KUMAR	ADITYA NARAYAN SINGH.1 MEETA SINHA	
With 15.1	CR. MISC./13759/2024 R.BAIL-1	2 MUKESH KUMAR VS THE STATE OF BIHAR	MANOJ KUMAR JHA	SUMAN KUMARI SINGH KARUNA NATH SAHAY	
With 15.2	CR. MISC./13863/2024 R.BAIL-1	2 SANTOSH KUMAR SHARMA VS THE STATE OF BIHAR	KUMAR KAMAL NAYAN	ASHOK KUMAR SINGH KARUNA NATH SAHAY	
16.	CR. MISC./452/2024 341,324,326,307,1 R.BAIL-1	3 AVINASH KUMAR GARG @ AVINASH THAKUR @ SONU THAKUR VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	RAJ KISHOR SINGH AKASH RAJ SANTOSH KUMAR ARUN BHARTI VIVEK RAJ	
17.	CR. MISC./942/2024 363,365, R.BAIL-1	4 CHANDAN KUMAR VS THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	NAND KISHORE PRASAD	
18.	CR. MISC./1138/2024 363,365 R.BAIL-1	4 RITA DEVI VS THE STATE OF BIHAR	AKSHAY ASHISH PRINCY RAJ	BHANU PRATAP SINGH	

PATNA HIGH COURT		81	Tuesday 16th April, 2024 Hon'ble Mr. Justice Partha Sarthy	
19.	CR. MISC./2034/2024 304B,498A,34 R.BAIL-1	3 RAHUL KUMAR VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	LALAN KUMAR
20.	CR. MISC./2045/2024 8(c),21(b) R.BAIL-1	5 PARTH MANDAL @ PAPPU MANDAL @ PARTHA MANDAL VS THE STATE OF BIHAR	RANJAN KUMAR SINGH RAJESH KUMAR DHRAMVEER	SURENDRA PRASAD SINGH
21.	CR. MISC./2115/2024 302,376,309,34 R.BAIL-1	3 KANHAIYA KUMAR YADAV @ KRISHNA KUMAR YADAV VS THE STATE OF BIHAR	RAJIVE RANJAN SINGH AMIT RANJAN	RAJENDRA PRASAD NAT
22.	CR. MISC./2254/2024 341,323,324,307,4 R.BAIL-1	2 MD. SHAKIR KHAN VS THE STATE OF BIHAR	ALOK KUMAR ALOK	SYED MOJIBUR RAHMAN
23.	CR. MISC./2264/2024 376,504,506 R.BAIL-1	2 MD MUSAFIR ALIAS MD MUSAFIR ALAM VS THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	BHANU PRATAP SINGH
24.	CR. MISC./2309/2024 363,366(A),120(B) R.BAIL-1	2 SHAMBHU YADAV VS THE STATE OF BIHAR	RAVINDRA SINGH AMRESH KUMAR	PRANAV KUMAR
25.	CR. MISC./2310/2024 396 R.BAIL-1	2 GAUTAM KUMAR VS THE STATE OF BIHAR	MANJEET KUMAR BISHEN SHILPA KUMARI REENA KUMARI	MD. ASLAM ANSARI
26.	CR. MISC./2336/2024 341,323,307,504,3 R.BAIL-1	2 MANISH PATEL @ MANISH KUMAR VS THE STATE OF BIHAR	PRAVIN KUMAR	RABINDRA KUMAR
27.	CR. MISC./2340/2024 341,323,504,337,3 R.BAIL-1	2 BHAKHARI NISHAD @ BHIKHAR NISHAD VS THE STATE OF BIHAR	THAKUR BRAJESH SINGH MD. ANWAR	PARMANAND PRASAD
28.	CR. MISC./2341/2024 324,302,34 R.BAIL-1	3 SUDAMA SHAH VS THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	CHANDRA SEN PRASAD SINGH VYAS KUMAR MISHRA
29.	CR. MISC./2379/2024 302,120B,34 R.BAIL-1	2 NITISH KUMAR VS THE STATE OF BIHAR	MOHIT AGARWAL LOKESH KUMAR	AKHILESHWAR DAYAL
30.	CR. MISC./2389/2024 341,323,302,34 R.BAIL-1	2 SITA RAM SAH AND ANR VS THE STATE OF BIHAR	VIJAY ANAND KUMAR RAJDEEP	NAVIN KUMAR PANDEY RAJESH KUMAR SINGH
31.	CR. MISC./2439/2024 363,366A,34 R.BAIL-1	3 HARILAL MAHTO VS THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	SHAILENDRA KUMAR
32.	CR. MISC./2444/2024 302,201,120B R.BAIL-1	2 TARA DEVI VS THE STATE OF BIHAR	BALESHWAR KAMAT ARUN KUMAR JHA	RITA VERMA
33.	CR. MISC./2452/2024 302,201 R.BAIL-1 Same ps: CR. MISC/4491/2024	2 MANOJ KUMAR VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR VAISHNAVI SINGH	RENU KUMARI NAVENDU KUMAR
34.	CR. MISC./2535/2024 25(1-b)a,26,27(1) R.BAIL-1	2 DABLU YADAV VS THE STATE OF BIHAR	PRITISH KUMAR LAL	RAM SUMIRAN RAI
35.	CR. MISC./2613/2024 147,148,149,341,4 R.BAIL-1	2 AWADHESH YADAV VS THE STATE OF BIHAR	PANKAJ KUMAR RAM MURTI	HARENDRA PRASAD
36.	CR. MISC./2636/2024 302,201,34 R.BAIL-1 Same ps: CR. MISC/6110/2024	2 SUNNY @ ANISH KARN VS THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	JAI NARAIN THAKUR
37.	CR. MISC./2668/2024 420,406,467,468,3 R.BAIL-1	3 PARAS NATH SINGH VS THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	UDAY PRATAP SINGH MANISH KUMAR NO 13 ROHIT KUMAR
38.	CR. MISC./2674/2024 302,34, R.BAIL-1	2 DHARMVIR YADAV VS THE STATE OF BIHAR	PARMATMA SINGH VIDYAPATI	LALAN KUMAR SHOVENDRA KUMAR VIJAY KUMAR MISHRA
39.	CR. MISC./2705/2024 366A,341,323,427, R.BAIL-1	2 CHANCHAL KUMAR RAM @ CHANCHAL KUMAR @ CHANCHAL RAM VS THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR ANURAG KUMAR MUKUL KUMAR	DINESH SINGH ANIL KUMAR POOJA KUMARI
40.	CR. MISC./4491/2024 302,201 R.BAIL-1 Same ps: CR. MISC/2452/2024	2 MD. SAIF @ SAHANAWAZ SIDDIQUE VS THE STATE OF BIHAR	VAISHNAVI SINGH AMRENDRA KUMAR PURUSHOTTAM KUMAR	SATYA NAND SHUKLA NAVENDU KUMAR

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41.	CR. MISC./5006/2024 302,326,307,120B, R.BAIL-1 Same ps: CR. MISC/407/2024 CR. MISC/13759/2024 CR. MISC/13863/2024	2	SONU KUMAR @ HIMANSHU KUMAR VS THE STATE OF BIHAR	BHIM KUMAR YADAV	NAWAL KISHORE PRASAD RASHMI SANDHWAR
42.	CR. MISC./6110/2024 302,201,34 R.BAIL-1 Same ps: CR. MISC/2636/2024	2	ANIL KUMAR SINGH VS THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	YOGENDRA KUMAR
43.	CR. MISC./7000/2024 25(1-B)a,26,35 R.BAIL-1 Same ps: CR. MISC/6873/2024	2	RATNESH SAH VS THE STATE OF BIHAR	RAJESH KUMAR	ANITA KUMARI
44.	CR. MISC./8722/2024 304(B),34 R.BAIL-1 Same ps: CR. MISC/6791/2024	2	CHANDRASHEKHAR KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	MD. MUSHTAQUE ALAM
MATTER -1					
45.	CR. MISC./48543/2023 8,20(b)(ii)(c) R.BAIL-1	3	JANARDHAN PRASAD @ SHANKAR MISTRI VS THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	PARMANAND KUMAR
46.	CR. MISC./64218/2023 304(B),201 R.BAIL-1	7	UMESH PASWAN VS THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	DR. AJEET KUMAR
47.	CR. MISC./67248/2023 406,420,384 R.BAIL-1	3	VINOD KUMAR MISHRA VS THE STATE OF BIHAR	DIPAK KUMAR UDAY KUMAR SINGH	INDU KUMARI SRIVASTAVA JITENDRA KUMAR
48.	CR. MISC./69849/2023 376(D),341,323,50 R.BAIL-1	4	SUNIL YADAV @ KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR JHA	RAJIV NAYAN
49.	CR. MISC./78900/2023 302,120B,34 R.BAIL-1	5	SANDEEP KUMAR MISHRA @ SANDEEP MISHRA VS THE STATE OF BIHAR	JATA SHANKAR JHA SWETA KUMARI	CHOUBEY JAWAHAR KULDEEP KUMAR
50.	CR. MISC./83179/2023 147,148,149,302,1 R.BAIL-1	2	VIDYANAND THAKUR VS THE STATE OF BIHAR	RANJAY KUMAR SINGH	SYED EHTESHAMUDDIN
51.	CR. MISC./83957/2023 376,307 R.BAIL-1	2	SHAPPU SINGH @ SAJJU SINGH VS THE STATE OF BIHAR	BIMAL KUMAR	RAM PRIYA SHARAN SINGH USHA KUMARI SINGH SUNIDHI VIMAL SANJAY KUMAR SINHA
52.	CR. MISC./5579/2024 27 R.BAIL-1	2	CHHOTU KUMAR @ ROSHAN KUMAR VS THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	BHANU PRATAP SINGH
53.	CR. MISC./6196/2024 302,120(B),379,34 R.BAIL-1 Same ps: CR. MISC/8378/2024	2	ANITA DEVI VS THE STATE OF BIHAR	AJAY KUMAR	MADHURI LATA
With 53.1	CR. MISC./8378/2024 R.BAIL-1	2	MUKESH CHAUPAL VS THE STATE OF BIHAR	VINAY KUMAR MISHRA	TAPESHWAR SHARMA
54.	CR. MISC./6198/2024 6,8,20 R.BAIL-1	2	BAIDYANATH YADAV @ VAIDYANATH YADAV @ VIDYANATH YADAV VS THE STATE OF BIHAR	AMAR NATH YADAV	RAJIV NAYAN PRAFULL CHANDRA THAKUR MADHUMALA KUMARI
55.	CR. MISC./6206/2024 363,366(A) R.BAIL-1	2	RAMJI SHARMA @ RAM SHARMA VS THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	MITHLESH KUMAR KHARE RAJA SURENDRA MOHAN
56.	CR. MISC./6212/2024 341,323,307,504,5 R.BAIL-1	2	RAJIV RANJAN AGARWAL @ RAJIV RANJAN VS THE STATE OF BIHAR	ARUNKUMAR BHAGAT MAJID MAHBOOB KHAN	SYED EHTESHAMUDDIN RAMJI KUMAR PRAVEEN KUMAR
57.	CR. MISC./6216/2024 363,365,376, R.BAIL-1	3	MD. IBRAR @ MD. IMRAN VS THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	SADANAND PASWAN AMARNATH JHA
58.	CR. MISC./6218/2024 420,467,468,471,1 R.BAIL-1	2	SULOCHNA KUMARI VS THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	AJAY KUMAR NO. 2
59.	CR. MISC./6225/2024 363,504,120B,366A R.BAIL-1	2	SHARDA DEVI VS THE STATE OF BIHAR	BAIDYANATH PRASAD	ABHAY KUMAR ROY

PATNA HIGH COURT		83	Tuesday 16th April, 2024 Hon'ble Mr. Justice Partha Sarthy	
60.	CR. MISC./6316/2024 376 R.BAIL-1	2 PAPPU @ PRASHANT KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR PANDEY SUDHANSHU KUMAR	SADANAND PASWAN HARSHIT GRIYAGHEY MIRTUNJAY GRIYAGHEY
61.	CR. MISC./6320/2024 25(1-b)a,26 R.BAIL-1	2 SAILEN SAH @ SAILENDRA SAH @ SHAILEN SAH @ SHAILENDER SAH @ SAHILENDER SAH VS THE STATE OF BIHAR	KRISHNA YADAV	GULNAR BEGUM
62.	CR. MISC./6322/2024 420,409,34 R.BAIL-1	2 JAI SHANKAR VS THE STATE OF BIHAR	AJAY KUMAR PANDEY AJAY KUMAR PANDEY	HARENDRA PRASAD
63.	CR. MISC./6344/2024 302,34 R.BAIL-1	2 PANKAJ KUMAR VS THE STATE OF BIHAR	RANJAY KUMAR SINGH	AJIT KUMAR KUMAR RAVI SHANKAR
64.	CR. MISC./6354/2024 302,201,34 R.BAIL-1	2 MINI DEVI VS THE STATE OF BIHAR	BIDHU RANJAN	SHYAM KUMAR SINGH
65.	CR. MISC./6407/2024 363,366(A) R.BAIL-1	2 PINTU KUMAR VS THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH NARENDRA KUMAR CHOUBEY	DAMODAR PRASAD TIWARY SUNIL KUMAR SINGH
66.	CR. MISC./6477/2024 394 R.BAIL-1	2 SURYA MANI KUMAR VS THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	PARMANAND KUMAR
67.	CR. MISC./6478/2024 147,149,341,448,3 R.BAIL-1	2 BIJENDRA KUMAR @ BIJENDRA YADAV VS THE STATE OF BIHAR	SANJAY KUMAR PANDEY SUDHANSHU KUMAR	NIRMALA KUMARI BIRENDRA KUMAR KUMUD KISHORE
68.	CR. MISC./6479/2024 409,420 R.BAIL-1	2 SALMA BIBI VS THE STATE OF BIHAR	VINAY RANJAN ABHISHEK TEERTHANKAR ANKIT KUMAR	PARMESHWAR MEHTA
69.	CR. MISC./6481/2024 25(1-b)a,26,35 R.BAIL-1	2 ANSHU KUMAR SHARMA @ ANSHU KR. SHARMA @ ANSHU SHARMA @ ANSHU KUMAR VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	DR. INDIWAR KUMARI
70.	CR. MISC./6500/2024 363,366A,323,380, R.BAIL-1	2 NAZRE ALAM @ JOKHU MIAN VS THE STATE OF BIHAR	SHAILESH KUMAR RAM ADYA SINGH	BRAJENDRA NATH PANDEY SACHIDA NAND RAI AVINASH RAJ
71.	CR. MISC./6617/2024 147,149,341,323,3 R.BAIL-1	2 KAILASH SAH VS THE STATE OF BIHAR	RAJ KUMAR SINHA	NIRMALA KUMARI
72.	CR. MISC./6623/2024 341,147,148,149,3 R.BAIL-1	2 PAPPU YADAV VS THE STATE OF BIHAR	SUNIL KUMAR SINGH	RITA VERMA
73.	CR. MISC./6641/2024 147,148,149,341,3 R.BAIL-1	2 KRANTI TURHA VS THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR	MANOJ KUMAR BINDESHWAR KUMAR SHUBHAM KUMAR
74.	CR. MISC./6648/2024 302,201,34 R.BAIL-1	2 BABLU DAS @ BABLU KUMAR VS THE STATE OF BIHAR	ABHISHEK KUMAR CHUNNU KUMAR	ZAINUL ABEDIN
75.	CR. MISC./6656/2024 304B,34, R.BAIL-1	2 PRADEEP KUMAR SAHANI @ PRADEEP KUMAR VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ANISH CHANDRA
76.	CR. MISC./6657/2024 341,323,354,448, R.BAIL-1	2 RANJEET KUMAR VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SHAILENDRA KUMAR DHURENDRA KUMAR
77.	CR. MISC./6664/2024 447,307,504,34, R.BAIL-1	2 MUKESH KUMAR @ MUKESH YADAV VS THE STATE OF BIHAR	MRITUNJAY KUMAR UMESH PRASAD	RAM NARESH RAY
78.	CR. MISC./6728/2024 341,323,354B,307, R.BAIL-1	2 AMIT KUMAR VS THE STATE OF BIHAR	PREM KUMAR PASWAN	HARENDRA PRASAD
79.	CR. MISC./6758/2024 341,323,307,302,5 R.BAIL-1	2 AMAN KUMAR @ AMAN RAUT VS THE STATE OF BIHAR	ANUJ KUMAR	ASHOK KUMAR SINGH
80.	CR. MISC./6777/2024 341,323,324,307,3 R.BAIL-1	2 MILAN PASWAN VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	RINA SINHA ARUN KUMAR

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81.	CR. MISC./6787/2024 392, R.BAIL-1	2 SUBHASH SAHANI VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	JHARKHANDI UPADHYAY
82.	CR. MISC./6791/2024 304B,34, R.BAIL-1 Same ps: CR. MISC/8722/2024	2 AKASH KUAMR VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	UDAY PRATAP SINGH DHANNJAY KUMAR NO 2
83.	CR. MISC./6795/2024 302,307,34, R.BAIL-1	2 PRAVEEN KUMAR VS THE STATE OF BIHAR	RAM SUMIRAN RAI ANUJ KUMAR	DR.MRITYUNJAYA KR.GAUTAM
84.	CR. MISC./6812/2024 363,366(A),34 R.BAIL-1	2 BAMBAM KUMAR VS THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	UMESH LAL VERMA DAVENDRA KUMAR PANDEY
85.	CR. MISC./6824/2024 420,406,34, R.BAIL-1	2 KRISHNA KUMAR VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	ANIL PRASAD SINGH RAM SUMIRAN RAI ANUJ KUMAR
86.	CR. MISC./6826/2024 25(1-B)A,26, R.BAIL-1	2 BABLU KUMAR VS THE STATE OF BIHAR	OM PRAKASH SINGH	JAI NARAIN THAKUR
87.	CR. MISC./6832/2024 366(A),34 R.BAIL-1	2 MD. ZUNAID ALAM @ JUNAID ALAM VS THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	SHAHEEN BEGUM
88.	CR. MISC./6838/2024 8,20(b)(ii),25,35 R.BAIL-1	3 KRISHNA SINGH VS THE STATE OF BIHAR	RAVI BHARDWAJ	AMITESH KUMAR
89.	CR. MISC./6841/2024 304B,34, R.BAIL-1	2 BALRAM MUNI VS THE STATE OF BIHAR	MANOJ KUMAR JHA	RAM PRIYA SHARAN SINGH SANDEEP PATIL
90.	CR. MISC./6845/2024 341,323,307,504,5 R.BAIL-1	2 ASHOK YADAV @ SAUKHI YADAV @ SAURABI YADAV VS THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	MADHURA NAND JHA
91.	CR. MISC./6848/2024 353,307,34 R.BAIL-1	2 GAURAV YADAV VS THE STATE OF BIHAR	PAWAN KUMAR	ANAND KISHORE CHOUDHARY
92.	CR. MISC./6873/2024 25(1-B)A,26,35 R.BAIL-1 Same ps: CR. MISC/7000/2024	2 SURAJ SAHANI @ SURAJ SAHNI @ SURAJ KUMAR SAHNI VS THE STATE OF BIHAR	MAHENDRA PRATAP	UMESHANAND PANDIT
93.	CR. MISC./6885/2024 341,323,307,504,3 R.BAIL-1	2 BHOLEE YADAV VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	UDAY PRATAP SINGH RAM PRAKASH KUMAR
94.	CR. MISC./6897/2024 363,366,494 R.BAIL-1	2 ANAND JAYSWAL @ SONU JAISWAL VS THE STATE OF BIHAR	KUMOD KUMAR SHRIVASTAW PRAKASH KUMAR MISHRA	BISHWESHWAR RAM

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PATNA HIGH COURT	85	Tuesday 16th April, 2024 Hon'ble Mr. Justice A. Abhishek Reddy
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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 307 (AT 10:30 A.M.)
Mr. Justice A. Abhishek Reddy

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION - TIED UP</u>					
1.	MJC/2576/2023 CONTEMPT- SJ	6 M/S VASUNDHRA AGRO INDUSTRIES VS SHRI SANDEEP PONDRIK, THE CHAIRMAN CUM MANAGING DIRECTOR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	LALIT KISHORE PIYUSH LALL PARTH GAURAV	
<u>FOR ORDERS</u>					
2.	CWJC/8338/2021 OTHERS	17 SENIOR BRANCH MANAGER, BANK OF INDIA VS THE STATE OF BIHAR	AJAY KUMAR SINHA AJIT KUMAR SINHA	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG 10) MUNESHWAR PRASAD HEM KANT JHA	
<u>FOR ADMISSION</u>					
3.	CWJC/472/2022 CONTRACT (SATUTORY	6 SHARMILA CHAURASIYA VS THE STATE OF BIHAR	SATYA PRAKASH SINHA	LALIT KISHORE (AG) S RAZA AHMAD (AAG 5)	
4.	CWJC/1008/2022 CONTRACT (SATUTORY	6 MANOJ KUMAR RAI VS THE STATE OF BIHAR	UDAY KUMAR	HARISH KUMAR (GP 8)	
5.	CWJC/3746/2022 CONTRACT (SATUTORY	6 M/S AMERICAN ROAD TECHNOLOGY AND SOLUTION PVT. LTD. VS THE STATE OF BIHAR	SURENDRA KUMAR	KINKAR KUMAR (SC9) PRASOON SINHA	
6.	CWJC/5347/2022 CONTRACT (SATUTORY	6 JAYOTI JWALA @ JYOTI JWALA VS THE STATE OF BIHAR	BIMAL KUMAR	AJIT KUMAR (GA9)	
7.	CWJC/5447/2022 CONTRACT (SATUTORY	6 VIKASH KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR	MD.NADEEM SERAJ (GP5)	
8.	CWJC/5804/2022 TRADE & COMMERCE (	7 DEVESH KUMAR SINGH VS THE STATE OF BIHAR.	ROONA KSHITIZ KUMAR	SARVESH KUMAR (GP 24) AJIT KUMAR SINHA MURLIDHAR MISHRA RAJIV NAYAN SINGH PANKAJ KUMAR SINHA NEERAJ KUMAR ABHISHEK KUMAR PANDEY	
9.	CWJC/7710/2022 TRADE & COMMERCE (	4 RAJ KUMAR SINGH @ RAJESH KUMAR SINGH VS THE UNION OF INDIA	MADHUSUDAN KUMAR	ADDITIONAL SOLICITOR GENERAL RAMADHAR SHEKHAR	
10.	CWJC/8584/2022 PUBLIC DEMAND RECO	6 BIJENDRA KUMAR VS THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR ARTI KUMARI	KAMESHWAR PD. GUPTA (GP10)	
11.	CWJC/9010/2022 STATE INDUS.CAPITA	7 RAJESH KUMAR BHAGAT VS THE STATE OF BIHAR	AJAY PRASAD AJIT KUMAR SINHA KAUSHAL KUMAR	SUBHASH PRASAD SINGH (GA 3) DEVESH SHANKARAN PANKAJ KUMAR SINHA	
12.	CWJC/9179/2022 TRADE & COMMERCE (	5 M/S R.K. INDUSTRIES VS THE STATE OF BIHAR	PRABHAT RANJAN	ABBAS HAIDER (SC6) PIYUSH LALL LALIT KISHORE GYAN SHANKAR	
13.	CWJC/9199/2022 CONTRACT (SATUTORY	4 RAITANI ENGINEERING WORKS PVT. LTD. VS THE UNION OF INDIA (THROUGH ITS GENERAL MANAGER	SUBODH KUMAR SINHA PRABHAKAR SAHAI	ADDITIONAL SOLICITOR GENERAL TARKESHWAR NATH THAKUR AWADHESH KUMAR PANDEY	
14.	CWJC/9202/2022 PUBLIC DEMAND RECO	10 DELHI PUBLIC SCHOOL, BHAGALPUR VS THE STATE OF BIHAR	NAVJOT YESHU KISHAN KUMAR ALOK KUMAR SINGH	SMT. ANURADHA SINGH (SC21) SURAJ NARAIN YADAV JATA SHANKAR JHA SWETA KUMARI MASOOM ALAM	
15.	CWJC/10544/2022 ELECTRICITY MATTER	5 SUNIL KUMAR KYAL VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	VIVEKA NAND SINGH SHIKHA KUMARI	VINAY KIRTI SINGH	

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16.	CWJC/11622/2022 TRADE & COMMERCE (	4 SMT. SUNITA DEVI VS THE INDIAN OIL CORPORATION LIMITED	MAHENDRA THAKUR	SANAT KUMAR MISHRA
17.	CWJC/12233/2022 TRADE & COMMERCE (	10 RAJ KUMAR MISHRA VS THE STATE OF BIHAR	RAJ KUMAR MISHRA (IN SMT. BINITA SINGH (SC28) PERSON) GIRISH PANDEY ASHOK KUMAR MISHRA	AJIT KUMAR SINHA
18.	CWJC/12457/2022 E.C.ACT	1 VIJAN RAY VS THE STATE OF BIHAR	PREETY KUNWAR	ARVIND UJJWAL (SC 4)
19.	CWJC/12627/2022 E.C.ACT	2 SUSHILA YADAV VS THE STATE OF BIHAR	RAJEEV KUMAR LABH	ARVIND UJJWAL (SC4)
20.	CWJC/13457/2022 E.C.ACT	5 YASHWANT SINGH VS THE STATE OF BIHAR	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	S. RAZA AHMAD (AAG 5)
21.	CWJC/13725/2022 E.C.ACT	3 ASHOK KUMAR THAKUR VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	ARVIND UJJWAL (SC4)
22.	CWJC/13730/2022 TRADE & COMMERCE (	8 BARUN KUMAR VS THE HINDUSTAN PETROLEUM CORPORATION LIMITED	DR. ANAND KUMAR	SANJAY KUMAR MISHRA SANJAY KUMAR MISHRA RATNESH KUMAR SINGH
23.	CWJC/14198/2022 E.C.ACT	6 DEO CHANDRA ROY VS THE STATE OF BIHAR	ARJUN KUMAR ALOK KUMAR	S. RAZA AHMAD (AAG 5)
24.	CWJC/14254/2022 E.C.ACT	1 JYOTI KUMARI VS THE STATE OF BIHAR	AWNISH KUMAR	S. RAZA AHMAD (AAG5) RAJEEV KUMAR LABH
25.	CWJC/14413/2022 TRADE & COMMERCE (	3 SIDDHARTH SUMAN VS THE STATE OF BIHAR	SANAT KUMAR MISHRA MANISH KUMAR	ARVIND UJJWAL (SC4) NEERAJ KUMAR GUPTA
26.	CWJC/14511/2022 E.C.ACT	6 NAND KISHOR RAI VS THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	ARVIND UJJWAL (SC 4)
With 26.1	CWJC/13276/2022 E.C.ACT	6 RAM EKAWAL SINGH VS THE STATE OF BIHAR	VIJAY ANAND	ARVIND UJJWAL (SC4)
With 26.2	CWJC/9253/2023 E.C.ACT	3 MUSAFIR SINGH VS THE STATE OF BIHAR	ANIL PRASAD SINGH ROOP KISHAN VIJAY ANAND	MD. N.H. KHAN (SC1)
With 26.3	CWJC/9716/2023 E.C.ACT	3 RAGHUVANSH PRASAD SINGH VS THE STATE OF BIHAR	VIJAY ANAND	ARVIND UJJWAL (SC4)
With 26.4	CWJC/11203/2023 E.C.ACT	3 GOPAL CHAUDHARY VS THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN SARITA KUMARI	ARVIND UJJWAL (SC4)
27.	CWJC/14590/2022 E.C.ACT	3 RAVINDRA KUMAR VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	ARVIND UJJWAL (SC4)
28.	CWJC/14673/2022 TRADE & COMMERCE (	4 PAPPU KUMAR YADAV @ PAPPU KUMAR VS THE STATE OF BIHAR	ANIL KUMAR TIWARY RANANJAY KUMAR YASHRAJ BARDHAN	MANOJ KUMAR AMBASTHA (SC 26) RABINDRA NATH KANTH RABINDRA NATH KANTH
29.	CWJC/14837/2022 E.C.ACT	1 NAND LAL PASWAN VS THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	S. RAZA AHMAD (AAG 5)
30.	CWJC/14889/2022 E.C.ACT	2 MOST. SANJU DEVI VS THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	S. RAZA AHMAD (AAG5)
31.	CWJC/14947/2022 E.C.ACT	2 JULI KUMARI @ JULI DEVI VS THE STATE OF BIHAR	KUMAR PRAVEEN BARUN KUMAR SINGH	S. RAZA AHMAD (AAG5)
32.	CWJC/15395/2022 SHOPES & ESTABLISH	6 CHANDRA SHEKHAR KUMAR PAUDDAR VS THE DIVISIONAL RAILWAY MANAGER	CHANDRA BHUSHAN VERMA	ADDITIONAL SOLICITOR GENERAL TARKESHWAR NATH THAKUR UMA SHANKAR SINGH PARUL PRASAD
33.	CWJC/15525/2022 TRADE & COMMERCE (	5 M/S ANAND ENTERPRISES, LARGE INDUSTRIAL AREA, BARARI, BHAGALPUR VS THE STATE OF BIHAR	RANJAN KUMAR SINGH	YOGENDRA PRASAD SINHA (AAG 7) LALIT KISHORE PIYUSH LALL KUMAR PRIYA RANJAN PANKAJ KUMAR SINHA AVINASH KUMAR SINGH
34.	CWJC/15626/2022 E.C.ACT	8 BALIRAM KUMAR VS THE STATE OF BIHAR	SHEKHAR KUMAR SINGH POOJA KUMARI	ARVIND UJJWAL (SC4)

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35.	CWJC/15646/2022 TRADE & COMMERCE (	6 M/S VINAY INDUSTRIES @ M/S BINAY INDUSTRIES VS THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA)	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	LALIT KISHORE PIYUSH LALL KUMAR RAVISH ABU NASAR BINITA SINGH
36.	CWJC/15759/2022 E.C.ACT	4 SUJEET KUMAR VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	S. RAZA AHMAD (AAG5) SARVENDRA KUMAR VERMA JAI VARDHAN NARAYAN
37.	CWJC/15905/2022 TRADE & COMMERCE (	3 M/S RAJ RAJESHWARI FUELS VS M/S INDIAN OIL CORPORATION LIMITED	NEERAJ KUMAR GUPTA AMIT KUMAR	SANAT KUMAR MISHRA
38.	CWJC/16000/2022 TRADE & COMMERCE (	7 M/S RICHAN- X LABORATORIES VS THE STATE OF BIHAR	RAJESH RANJAN SACHIN KUMAR ABHISHEK KUMAR PANDEY	ABBAS HAIDER (SC6) PIYUSH LALL LALIT KISHORE BINITA SINGH MANINI JAISWAL
39.	CWJC/16086/2022 E.C.ACT	1 PAYAL KUMARI @PAYAL DEVI VS THE STATE OF BIHAR	SHUBHESH PANDEY MURLIDHAR MISHRA	S. RAZA AHMAD (AAG 5) KAUSHALESH CHOUDHARY
40.	CWJC/16116/2022 TRADE & COMMERCE (	10 M/S A-1 SYSTEM, B-11 AND B-12, INDUSTRIAL AREA, HAJIPUR, VAISHALI VS THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR ATAL BIHARI PANDEY	KINKAR KUMAR (SC9) PIYUSH LALL LALIT KISHORE KUMAR PRIYA RANJAN GIRIJISH KUMAR VAGISHA PRAGYA VACAKNAVI
41.	CWJC/16142/2022 TRADE & COMMERCE (	2 FRAGRANCE MEDIA VS THE STATE OF BIHAR	RANJEET CHOUBEY	SUSHIL KUMAR (GP22)
42.	CWJC/16176/2022 TRADE & COMMERCE (	7 PRAMOD KUMAR JAISWAL VS THE STATE OF BIHAR	AMIT KUMAR ANAND	SARVESH KUMAR (GP24) SANJAY SINGH THAKUR SANTOSH KUMAR SINGH DIVYAM VERMA
43.	CWJC/16375/2022 TRADE & COMMERCE (	12 M/S INTERNATIONAL BINDING UNIT VS THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR	KINKAR KUMAR (SC 9) LALIT KISHORE PIYUSH LALL KUMAR PRIYA RANJAN YASHRAJ BARDHAN PIYUSH KUMAR PANDEY AJIT KUMAR
44.	CWJC/16763/2022 SHOPES & ESTABLISH	2 BINAY KUMAR SINGH VS THE STATE OF BIHAR	UDBHAV DHANANJAY KUMAR	ABBAS HAIDER (SC 6) PRAVINA KUMARI MANISH KUMAR MARUTH NATH ROY
45.	CWJC/17044/2022 E.C.ACT	3 LALAN SAHANI VS THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	S. RAZA AHMAD (AAG5)
46.	CWJC/17088/2022 TRADE & COMMERCE (	3 COMPUTECHNIC IT SOLUTIONS PRIVATE LIMITED VS THE STATE OF BIHAR	ARYAN SINHA KAUSTUBH RAVI SHANKAR ROY PUNEET SIDDHARTHA	ANJANI KUMAR (AAG4)
47.	CWJC/17177/2022 TRADE & COMMERCE (	13 RINA DEVI VS THE UNION OF INDIA	PRAFULL CHANDRA JHA SHYAM LAL MADHAV RAJ	ADDITIONAL SOLICITOR GENERAL SIDDHARTHA PRASAD RISHI RAJ SINHA (SC19) RUDRANK SHIVAM SINGH AMIT PRAKASH ADITI HANSARIA
48.	CWJC/17273/2022 E.C.ACT	7 SURENDRA PRASAD VS THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	ARVIND UJJWAL (SC4)
49.	CWJC/17309/2022 TRADE & COMMERCE (	3 PODDAR WIRES INDUSTRIES PVT. LTD. VS THE STATE BANK OF INDIA	AVINASH SHEKHAR ROHIT SINGH SURAJ SAMDARSHI	SANJIV KUMAR. AMIT PRAKASH
50.	CWJC/17406/2022 TRADE & COMMERCE (	3 PINTU SHARMA VS THE STATE OF BIHAR	AISHWARYA SINGH	YOGENDRA PD. SINHA (AAG7) PRASOON SINHA AWADHESH KUMAR PANDIT
51.	CWJC/17570/2022 WORKS CONTRACT	5 KHAGAUL LABOUR CO- OPERATIVE SOCIETY LTD. VS THE UNION OF INDIA	RAVINDRA KUMAR SHUKLA PRATYUSH PRATAP SINGH	ADDITIONAL SOLICITOR GENERAL ANSHUMAN SINGH AMARENDRA NATH VERMA

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52.	CWJC/17706/2022 TRADE & COMMERCE (	11 M/S S.K. INDUSTRIES VS THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	NIL KAMAL KUMARI PRIYANKA	ABBAS HAIDER (SC6) PIYUSH LALL LALIT KISHORE AVINASH KUMAR PRAKRITITA SHARMA
53.	CWJC/17782/2022 TRADE & COMMERCE (	10 BAJRANG PRASAD SHARMA VS THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	MANISH KUMAR (GP4) BINOD BIHARI SINHA ANANT KUMAR SHARAN PRABHAT KUMAR SHARAN HEMANT KUMAR SHARAN ANJU KUMARI @ ANJU NARAIN ADESH RAJ SINGH UMESH KUMAR ROY NITIKA
With 53.1	CWJC/449/2023 TRADE & COMMERCE (	9 M/S MADHU TRADERS VS THE STATE OF BIHAR	ANJU KUMARI @ ANJU NARAIN UMESH KUMAR ROY PRANAB BARDHAN	MD. N.H. KHAN (SC1) SANJAY SINGH THAKUR ANANT KUMAR SHARAN PRABHAT KUMAR SHARAN HEMANT KUMAR SHARAN
54.	CWJC/17785/2022 TRADE & COMMERCE (	6 MD. NAUSHAD ALAM VS THE STATE OF BIHAR	ASIT KUMAR JHA	SARVESH KUMAR (GP24) M.N. PARBAT PRAVEEN PRABHAKAR RAJESH KUMAR SINHA
55.	CWJC/17789/2022 E.C.ACT	3 MD. ASGAR ALI @ MOHAMMAD ASGAR ALI VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR VIJAY KUMAR MUKUL	S. RAZA AHMAD (AAG5)
56.	CWJC/17840/2022 INDUSTRIAL DISPUTE	5 DANAPUR CANTONMENT BOARD VS THE UNION OF INDIA	AMARENDRA NATH VERMA KIRTI RANJAN SURBHI BHUSHAN	ADDITIONAL SOLICITOR GENERAL RAKESH KUMAR SINHA SUJEET KUMAR GUPTA
57.	CWJC/17955/2022 PUBLIC DEMAND RECO	2 VIJAY KUMAR SINGH VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	ARVIND UJJWAL (SC4)
58.	CWJC/17956/2022 PUBLIC DEMAND RECO	2 ARVIND KUMAR SINGH VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	S. RAZA AHMAD (AAG5)
59.	CWJC/17963/2022 PUBLIC DEMAND RECO	2 SATYENDRA SINGH @ SATYENDRA NARAYAN SINGH VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	S. RAZA AHMAD (AAG5)
60.	CWJC/17985/2022 E.C.ACT	3 SAWAN KUMAR VS THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	S. RAZA AHMAD (AAG 5) SHAILENDRA KUMAR SINGH
61.	CWJC/18077/2022 PUBLIC DEMAND RECO	2 PRIYAVRAT SINGH VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	ARVIND UJJWAL (SC4)
62.	CWJC/18088/2022 E.C.ACT	1 GULAB KISHORE MANDAL VS THE STATE OF BIHAR	MD. NAJMUL HODDA	S. RAZA AHMAD (AAG5)
63.	CWJC/18099/2022 E.C.ACT	8 UPENDRA SHARMA VS THE STATE OF BIHAR	SHIV KUMAR SAHJA NAND SHARMA	ARVIND UJJWAL (SC 4)
64.	CWJC/18100/2022 SHOPES & ESTABLISH	2 SURESH SAH @ SURESH PRASAD VS THE STATE OF BIHAR	NITESH KUMAR SUMIT KUMAR	YOGENDRA PRASAD SINHA (AAG 7) NIKESH KUMAR
65.	CWJC/18109/2022 PUBLIC DEMAND RECO	3 RAJENDRA PRASAD SINGH VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	ARVIND UJJWAL (SC4)
66.	CWJC/18116/2022 PUBLIC DEMAND RECO	3 RANJAN KUMAR SINGH VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	ARVIND UJJWAL (SC4)
67.	CWJC/18166/2022 E.C.ACT	1 JAYRAM DAS VS THE STATE OF BIHAR	RAJEEV KUMAR LABH	S. RAZA AHMAD (AAG 5)
68.	CWJC/18180/2022 TRADE & COMMERCE (	2 BINODHAR OJHA @ BINO DHAR OJHA VS THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	ABBAS HAIDER (SC 6) LALIT KISHORE PIYUSH LALL AVINASH KUMAR PRAKRITITA SHARMA
69.	CWJC/18194/2022 CONTRACT (SATUTORY	2 M/S ASHA INFO SOLUTIONS PVT. LTD. VS THE STATE OF BIHAR	YOGENDRA KUMAR SINGH	SYED IQBAL AHMAD (SC20)
70.	CWJC/18197/2022 CONTRACT (SATUTORY	2 M/S ASHA INFO SOLUTIONS PVT. LTD. VS THE STATE OF BIHAR	YOGENDRA KUMAR SINGH	SYED IQBAL AHMAD (SC20)
71.	CWJC/18216/2022 TRADE & COMMERCE (	2 SMT. SUDHA PRATAP VS THE ZONAL MANAGER, ZONAL OFFICE, CANARA BANK	RAJEEV KUMAR SINGH MD. JUBAIR ANSARI RAJESH KUMAR SINGH SHIV PRATAP	ONKAR KUMAR

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72.	CWJC/18289/2022 ELECTRICITY MATTER	7 M/S. PATNA IRON PRIVATE LIMITED VS THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	SURAJ SAMDARSHI AVINASH SHEKHAR ROHIT SINGH	VINAY KIRTI SINGH
73.	CWJC/18305/2022 TRADE & COMMERCE (	4 BIHAR STATE COOPERATIVE MARKETING UNION LIMITED (BISCOMAUN) VS THE STATE OF BIHAR	RAKESH KUMAR JHA	YOGENDRA PRASAD SINHA (AAG 7) LALIT KISHORE PIYUSH LALL PARTH GAURAV SANCHAY SRIVASTAVA
74.	CWJC/18391/2022 customs act CUSTOM (EXCLUDING	2 GOVIND AND COMPANY VS THE UNION OF INDIA	PRABHAT RANJAN	ADDITIONAL SOLICITOR GENERAL
75.	CWJC/18446/2022 TRADE & COMMERCE (	2 KUMAR RAM BARAN VS STATE BANK OF INDIA	SANJAY KUMAR DURGESH PD. SINHA	ANIL KR. SINGH (GP26) SANJIV KUMAR.
76.	CWJC/18463/2022 TRADE & COMMERCE (	8 M/S BHIMSERIA FOODS LTD. (FORMERLY MARUTI IRON AND STEEL LIMITED) VS THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA)	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	LALIT KISHORE PIYUSH LALL YASHRAJ BARDHAN ARPIT ANAND RAVI PRAKASH SOURAV SUMAN SANCHAY SRIVASTAVA RAVI KUMAR
77.	CWJC/6765/2023 CONTRACT (SATUTORY	13 KIRAN DEVI @ KIRAN KUMARI VS THE STATE OF BIHAR	VINOD KUMAR	YOGENDRA PD. SINHA (AAG7) ABHAY SHANKAR SINGH
78.	CWJC/10849/2023 E.C.ACT	2 PAPPU KUMAR VS THE STATE OF BIHAR	RAJEEV KUMAR LABH	ARVIND UJJWAL (SC 4)
79.	CWJC/15987/2023 INDUSTRIAL DISPUTE	5 DALJIT NARAYAN TIWARI VS THE STATE OF BIHAR	SANJAY KUMAR TIWARI	VIKASH KUMAR (SC11) ASHISH GIRI SUMIT KUMAR JHA RIYA GIRI
80.	CWJC/4682/2024 WORKS CONTRACT	1 M/S BOLBUM CONSTRUCTIONS VS THE STATE OF BIHAR	RAVI KUMAR MITALI	GOVERNMENT ADVOCATE 05
81.	CWJC/4781/2024 ELECTRICITY MATTER	1 DILIP KUMAR VS THE STATE OF BIHAR	PRABHAKAR SAHAI MADAN KUMAR	ADDITIONAL ADVOCATE GENERAL (5) VINAY KIRTI SINGH KUNAL TIWARY SANJET KUMAR SINGH(A.C TO AAG
FOR HEARING				
82.	CWJC/5982/2023 TRADE UNION ACT	4 TELCO WORKERS UNION HAVING ITS OFFICE VS THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA RIYA GIRI	SARVESH KUMAR (GP 24) SARVA DEO SINGH ARUN KUMAR SINGH DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 308 (AT 10:30 A.M.)
Mr. Justice Nawneet Kumar Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./46452/2016 QUASHING(379,34)I B QSH OF THE ORDER	3 VIPIN SINGH AND ORS VS STATE OF BIHAR AND ANR	AJAY NANDAN SAHAY	SRI MANOJ KUMAR - 1	
2.	CR. MISC./46647/2016 QUASHING (420,409 C QSH OF ORDER OF	3 AJIT KUMAR VS STATE OF BIHAR AND ANR	RAKESH KUMAR SINHA	SRI MURLIDHAR SHAIENDRA KUMAR SINGH	
3.	CR. MISC./47180/2016 QUASHING(409,420) C QSH OF ORDER OF	2 BHAGWAN DAYAL TIWARI VS THE STATE OF BIHAR	PRAVIN KUMAR SINHA SURESH CHAND GIRI	MD. SUFIYAN	
4.	CR. MISC./47305/2016 QUASHING(406, 417 B QSH OF THE ORDER	2 TRIPTI NARAYAN JHA AND ORS VS STATE OF BIHAR AND ANR	PRAVIN KUMAR SINHA SURESH CHAND GIRI NIRBHAY PRASHANT	MD. SUFIYAN	
5.	CR. MISC./47452/2016 QUASHING(498A,406 D ORDER OF COGNIZA	2 MD. YUNUS AND ORS VS STATE OF BIHAR AND ANR	AMIR ALAM	SRI AMIT KUMAR RAKESH JAVED ASLAM	
6.	CR. MISC./47668/2016 QUASHING (420,406 C QSH OF ORDER OF	2 AKHILESH KUMAR @ AKHILESH KUMAR YADAV VS STATE OF BIHAR AND ANR	SANJAY PRASAD	SRI AMIT KUMAR RAKESH	
FOR ADMISSION - FRESH CASES					
7.	CR. MISC./51389/2016 QUASHING(302,341, C QSH OF ORDER OF	2 VINAY YADAV AND ORS VS STATE OF BIHAR AND ANR	MD. NAUSHAD ZAKIA OZAIR	SMT. INDU BALA PANDEY	
8.	CR. MISC./51391/2016 QUASHING(406)IPC B QSH OF THE ORDER	1 SANTOSH KUMAR VS STATE OF BIHAR AND ANR	SURENDRA KISHORE THAKUR	SMT. SUCHETA YADAV	
9.	CR. MISC./51411/2016 QUASHING (302,328 B QSH OF THE ORDER	1 SHYAM SUNDER RAI AND ANR VS STATE OF BIHAR AND ANR	RAGHAV PRASAD	SRI AKBAR ALI	
10.	CR. MISC./51418/2016 QUASHING (323,342 C QSH OF ORDER OF	2 MD. TANVEER ALAM VS STATE OF BIHAR AND ANR	DINESH MAHARAJ SATISH KUMAR SINGH	SRI SHYAMESHWAR DAYAL	
11.	CR. MISC./51423/2016 QUASHING (135) EL C QSH OF ORDER OF	2 RAM NARAYAN SINGH VS THE STATE OF BIHAR	SANJEEV KUMAR	SRI NIRMAL KUMAR SINHA	
12.	CR. MISC./51436/2016 QUASHING(302,307, F QSH OF ORDER OF	2 SANJEEV MISHRA VS THE STATE OF BIHAR	RAJANI KANT PANDEY	SRI DINESH SINGH	
13.	CR. MISC./51442/2016 QUASHING(363,366A C QSH OF ORDER OF	1 KRISHNA KUMAR @ KRISHNA KANT VS STATE OF BIHAR AND ANR	PRAKASH CHANDRA AGRAWAL NIRANJAN KUMAR SINGH	DR. AJEET KUMAR	
14.	CR. MISC./51466/2016 QUASHING (498A,34 D ORDER OF COGNIZA Same ps: CR. MISC/52961/2016	2 ZINAT KHATOON @ ZEENAT KHATOON VS STATE OF BIHAR AND ANR	MUKESH KUMAR SINGH	SRI PREM KUMAR JHA RAM PRAVESH NATH TIWARI MAHMOOD ALAM BRAJ BHUSHAN MISHRA KAUSHAL KISHOR	
15.	CR. MISC./51490/2016 QUASHING(498A)-IP D ORDER OF COGNIZA	1 JAMUN SHARMA @ YAMUN SHARMA AND ORS VS STATE OF BIHAR AND ANR	VINAY KUMAR MISHRA	SRI KUMAR VIRENDRA NARAYAN	
16.	CR. MISC./51519/2016 QUASHING (307,341 C QSH OF ORDER OF	2 ASHUTOSH KUMAR VS THE STATE OF BIHAR	MD. SOBAN ASGHAR	SRI HUMAYOU AHMAD KHAN	
17.	CR. MISC./51561/2016 QUASHING (420,467 F QSH OF ORDER OF	2 CHANDESHWAR PRASAD SINHA VS THE STATE OF BIHAR	KAMLESH KUMAR SHARMA UMA SHANKAR	SRI INDRA KUMAR SINGH	
18.	CR. MISC./51714/2016 QUASHING(125 CR.P K ORDER OF MAINTA	1 AJAY KUMAR PASWAN VS STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN	SRI ADITYA NARAYAN SINGH 1	

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| 19. | CR. MISC./51835/2016
QUASHING(498A, 40 F
QSH OF ORDER OF | 2 | BINITA DEVI AND ORS
VS THE STATE OF BIHAR | SANJAY KUMAR @ S.K. | SMT INDU KUMARI
SRIVASTAVA
ARUN KUMAR
RAJEEV KUMAR SINHA |
| 20. | CR. MISC./52037/2016
QUASHING (14) DRY C
QSH OF ORDER OF | 1 | IQBAL NAIYER
VS STATE OF BIHAR AND ANR | RANJEET KUMAR | SRI CHAUBEY JAWAHAR |
| 21. | CR. MISC./52104/2016
QUASHING(302, 120 P
OTHER UNCATEGORI | 2 | VIVEKA NAND SINGH @ VIVEKA
SINGH @ PAHALWAN JI
VS THE STATE OF BIHAR AND
ORS | RAVI SHANKER
PANKAJ | SRI MRITUNJAY KUMAR
NIRALA |
| 22. | CR. MISC./52195/2016
QUASHING(302, 201 B
QSH OF THE ORDER | 1 | GANESH YADAV AND ORS
VS STATE OF BIHAR AND ANR | PRAMOD KUMAR
RAM NIBASH PRASAD | SRI ANIL PRASAD SINGH |
| 23. | CR. MISC./52289/2016
QUASHING(498A)-IP D
ORDER OF COGNIZA | 1 | MD. SAIFULLAH
VS STATE OF BIHAR AND ANR | PRAMOD MISHRA
MONIKA
JYOTI PRABHAKAR
RASHMI JHA | SRI LAKSHMI KANT SHARMA |
| 24. | CR. MISC./52292/2016
QUASHING (47(A)) B QSH
OF THE ORDER | 2 | ASHOK KUMAR @ ASHOK
KUMAR PATRAKAR
VS THE STATE OF BIHAR | SACHCHIDA NAND LAL
KARAN
PRAMOD KUMAR
MALLICK | SRI SATYA NAND SHUKLA |
| 25. | CR. MISC./52295/2016
QUASHING(394)IPC F
QSH OF ORDER OF | 2 | MD. KALAM
VS STATE OF BIHAR AND ANR | TILAK SAO | SRI BAL MUKUND PRASAD
SINHA |
| 26. | CR. MISC./52298/2016
QUASHING (25(1-AA H
QSH OF ORDER UND | 2 | RAJU SHARMA
VS THE STATE OF BIHAR | SANJAY SINHA
SYED MOHAMMAD
SHABBIR ALAM
MD. EQUBAL AHMAD | SRI AWADHESH KUMAR
SINGH |
| 27. | CR. MISC./52302/2016
QUASHING (323,341 B
QSH OF THE ORDER | 2 | NEELAM DEVI
VS STATE OF BIHAR AND ANR | SUBODH KUMAR | SMT. ANUSUIYA JAISWAL |
| 28. | CR. MISC./52303/2016
QUASHING(205 CR.P G
QSH OF ORDER UND | 2 | VIKASH KUMAR BAINAMI @
VIKASH BAINAMI
VS STATE OF BIHAR AND ANR | SUNIL KUMAR SINHA
MD. SALAHUDDIN
KHAN
SURENDRA SAO | SMT. SUMAN KUMARI SINGH |
| 29. | CR. MISC./52304/2016
QUASHING (307,147 F
QSH OF ORDER OF | 2 | JAGARNATH YADAV AND ORS
VS THE STATE OF BIHAR | GIRISH CHANDRA JHA | SRI NITYANAND |
| 30. | CR. MISC./52306/2016
QUASHING (302,120 F
QSH OF ORDER OF | 1 | AMBIKA RAM
VS THE STATE OF BIHAR | SATYAVRAT VERMA
SHASHANK CHANDRA | SRI ADITYA NARAYAN
SINGH 1
DINESH MAHARAJ |
| 31. | CR. MISC./52310/2016
QUASHING (125 CR. K
ORDER OF MAINTA | 2 | RAVI SHANKAR BURMAN @ RAVI
SHANKAR PRASAD BURMAN
VS THE STATE OF BIHAR AND
ORS | MIRA KUMARI | SRI MUKESHWAR DAYAL
OM PRAKASH MAHARAJ |
| 32. | CR. MISC./52314/2016
QUASHING(498A, 30 F
QSH OF ORDER OF | 1 | HASIDAN KHATOON AND ORS
VS STATE OF BIHAR AND ANR | VIJAY SHANKAR
SHRIVASTAVA
RITESH KUMAR SINHA | SRI GANESH PRASAD SINGH |
| 33. | CR. MISC./52315/2016
QUASHING (307,147 I
QSH OF ORDER UND | 2 | BINOD KUSHWAHA AND ORS
VS STATE OF BIHAR AND ANR | ARVIND KUMAR
RANDHIR KUMAR NO-1 | SRI DINESH SINGH
MILIND KUMAR MISHRA |
| 34. | CR. MISC./52316/2016
QUASHING (341,323 C
QSH OF ORDER OF | 1 | DR. RAMESH YADAV @ RAMESH
YADAV
VS STATE OF BIHAR AND ANR | VINAY KUMAR MISHRA
DHARMENDRA JHA | SMT INDU KUMARI
SRIVASTAVA
VINOD KUMAR
UDESHYA KUMAR YADAV
GAGAN DEO YADAV |
| 35. | CR. MISC./52317/2016
QUASHING (323,506 B
QSH OF THE ORDER | 1 | RAKESH KUMAR AND ORS
VS STATE OF BIHAR AND ANR | UMESH CHANDRA
VERMA
SHARAD KUMAR
VERMA | DR.MRITYUNJAYA
KR.GAUTAM |
| 36. | CR. MISC./52319/2016
QUASHING (498A) I D
ORDER OF COGNIZA | 2 | SRI SHAILESH KUMAR @
SHAILESH KUMAR
VS STATE OF BIHAR AND ANR | UDAY SHANKAR
CHOUDHARY
AMBUJ NAYAN
CHAUBEY | SRI DASHRATH MEHTA |
| 37. | CR. MISC./52322/2016
QUASHING (376) IP C
QSH OF ORDER OF | 2 | UMESH YADAV @ UMESH
KUMAR YADAV
VS THE STATE OF BIHAR | RANVIJAY SINGH
ROHIT MISHRA | BINAY KRISHNA |

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38.	CR. MISC./52325/2016 QUASHING (341,323 B QSH OF THE ORDER	1 LALIT MOHAN PRASAD MEHTA AND ORS VS STATE OF BIHAR AND ANR	SHAIENDRA KUMAR JHA NEELAM KUMARI AMRESH KUMAR SINGH	SRI RAM SEVAK CHOUDHARY
39.	CR. MISC./52328/2016 QUASHING (302/34) C QSH OF ORDER OF	2 SURENDRA PASWAN AND ANR VS THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH MRITYUNJAY KUMAR RAJAN	SRI RAM ANURAG SINGH
40.	CR. MISC./52356/2016 QUASHING(498A, 32 D ORDER OF COGNIZA	2 NIRAJ KUMAR AND ORS VS STATE OF BIHAR AND ANR	GANESH SHARMA SUNIL PRASAD AJAY MUKHARJEE	RANA RANDHIR SINGHAPP
41.	CR. MISC./52381/2016 QUASHING (409,120 C QSH OF ORDER OF	2 DOCTOR NRIPENDRA PRASAD VS THE STATE OF BIHAR	SAMIR KUMAR SINHA RAM NANDAN PRASAD SINHA	MD. FAHIMUDDIN
42.	CR. MISC./52395/2016 QUASHING (376,511 C QSH OF ORDER OF	2 MUKESH KUMAR AND ORS VS THE STATE OF BIHAR	ABHAY KUMAR	SRI CHANDRA BHUSHAN PRASAD
43.	CR. MISC./52403/2016 QUASHING(239 CR.P F QSH OF ORDER OF	2 SHYAM KISHORE SINGH VS STATE OF BIHAR AND ANR	DINESHWAR PRASAD SINGH	SRI RAMCHANDRA SINGH
44.	CR. MISC./52485/2016 QUASHING (386,387 C QSH OF ORDER OF	1 GOVIND DAS VS THE STATE OF BIHAR	PRABHAT KUMAR	SRI SHAIENDRA KUMAR SINGH
45.	CR. MISC./52495/2016 QUASHING(323, 379 B QSH OF THE ORDER	2 RAMASHISH MANJHI AND ORS VS STATE OF BIHAR AND ANR	AMIT KUMAR RAKESH POONAM KUMARI	SMT. GULNAR BEGAM
46.	CR. MISC./52497/2016 QUASHING (147) CR J QSH OF ORDER OF	2 RAJDEO CHAUDHARY AND ORS VS THE STATE OF BIHAR AND ORS	PRAVEEN PRABHAKAR ARUN KUMAR SINHA VED PRAKASH SRIVASTVA	SRI ATAUR RAHMAN
47.	CR. MISC./52561/2016 QUASHING(448,323, C QSH OF ORDER OF	2 SANGITA KUMARI AND ORS VS THE STATE OF BIHAR	RAVI SHANKER PANKAJ	SMT. ASHA DEVI
48.	CR. MISC./52579/2016 QUASHING(504, 354 B QSH OF THE ORDER	2 SANJAY KUMAR JAISWAL @ CHUNU JAISWAL AND ORS VS STATE OF BIHAR AND ANR	KUMAR MRITUNJAY NARAIN AWADHESH PRASAD SINHA	BINAY KRISHNA
49.	CR. MISC./52580/2016 QUASHING (419,420 C QSH OF ORDER OF	2 LAXMI DEVI AND ORS VS STATE OF BIHAR AND ANR	ANITA KUMARI SINGH BIMAL KUMAR PRABHU NARAYAN SHARMA	SRI JHARKHANDI UPADHYAY SAMIR KUMAR
50.	CR. MISC./52603/2016 QUASHING (304B,20 D ORDER OF COGNIZA	2 AMIT KUMAR VS THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	SRI RAMCHANDRA SAHANI
51.	CR. MISC./52672/2016 QUASHING (420,406 C QSH OF ORDER OF	2 LALAN NATH GOSWAMI AND ANR VS STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	SRI BRAJENDRA NATH PANDEY
52.	CR. MISC./52689/2016 QUASHING (420,414 F QSH OF ORDER OF	2 RAVI RANJAN PRAKASH @ PAPPU KUMAR @ PAPPU YADAV VS THE STATE OF BIHAR	MANORANJAN KUMAR ASHOK KUMAR KARNA	SRI ABHAY KUMAR - 1
53.	CR. MISC./52720/2016 QUASHING (341,386 C QSH OF ORDER OF	1 RAM KISHORE THAKUR AND ORS VS STATE OF BIHAR AND ANR	SHAIENDRA KUMAR JHA AMRESH KUMAR SINGH NEELAM KUMARI	SRI MADHURANAND JHA
54.	CR. MISC./52859/2016 QUASHING (323,341 B QSH OF THE ORDER	1 DR. RANJAN KUMAR MOSES AND ORS VS STATE OF BIHAR AND ANR	BIPIN KUMAR ARUN KUMAR	SRI ASHARAF ANSARI
55.	CR. MISC./52860/2016 QUASHING (420,467 C QSH OF ORDER OF	2 LADDU SAH AND ORS VS STATE OF BIHAR AND ANR	KAMLESH KUMAR SHARMA	SRI SANJAY KUMAR SHARMA
56.	CR. MISC./52862/2016 QUASHING (138) N. B QSH OF THE ORDER	1 DEVANAND SINGH VS STATE OF BIHAR AND ANR	DILIP KUMAR TONDON PRATEEK TONDON SHIVE SHANKAR JHA	SRI NAVIN KUMAR PANDEY
57.	CR. MISC./52863/2016 QUASHING (379,504 F QSH OF ORDER OF	1 ANIL PRASAD @ ANIL SRIVASTAWA AND ORS VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA PRITISH RANJAN	MD. FAHIMUDDIN
58.	CR. MISC./52864/2016 QUASHING (420)IPC B QSH OF THE ORDER	2 SMT. SUNDARI DEVI AND ORS VS THE STATE OF BIHAR	AMAR NATH YADAV DR. GAJENDRA PRASAD SINGH	SRI TAPESHWAR SHARMA

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59.	CR. MISC./52865/2016 QUASHING(302, 201 F QSH OF ORDER OF	1	DHIRAJ KUMAR SINGH @ GUDU VS THE STATE OF BIHAR	UDAY KUMAR PRAMOD KUMAR PRASAD SINGH	SRI NAGENDRA PRASAD ABHISHEK KUMAR UMESH CHANDRA VERMA
60.	CR. MISC./52872/2016 QUASHING (145) CR J QSH OF ORDER OF	2	MAHESHWAR YADAV AND ORS VS STATE OF BIHAR AND ANR	ASHOK KUMAR MISHRA RISHIT DEO KUMAR SINGH KALPNA KUSUM	SRI JHARKHANDI UPADHYAY AJAY KUMAR
61.	CR. MISC./52878/2016 QUASHING (341,323 C QSH OF ORDER OF	1	SHASHI KANT KUMAR VS THE STATE OF BIHAR	SHAILENDRA KUMAR BHARTEE MAHENDRA PRASAD BHARTEE	SRI DILIP KUMAR
62.	CR. MISC./52879/2016 QUASHING(203 CR.P E QSH OF ORDER OF	2	VIDYA NAND SHARMA VS THE STATE OF BIHAR AND ORS	SUNEIL KUMAR THAKUR	MD. ANZARUL HAQUE SAHARA
63.	CR. MISC./52882/2016 QUASHING(228 CR.P F QSH OF ORDER OF	2	LAL BABU SINGH AND ORS VS STATE OF BIHAR AND ANR	MUKESH KUMAR SINGH	SRI SADANAND PASWAN
64.	CR. MISC./52883/2016 QUASHING (420,406 C QSH OF ORDER OF	2	BIRENDRA KUMAR AND ORS VS STATE OF BIHAR AND ANR	MANOJ KUMAR PANDEY AVINASH KUMAR PANDEY	SRI SHANTANU KUMAR
65.	CR. MISC./52884/2016 QUASHING(323, 504 B QSH OF THE ORDER	2	PARASNATH PANDEY AND ORS VS STATE OF BIHAR AND ANR	SANJAY KR. SINHA	SMT SANGEETA SHARMA
66.	CR. MISC./52902/2016 QUASHING (498A,40 D ORDER OF COGNIZA	1	RAM UMED SHAH @ RAM UMED SAH AND ANR VS STATE OF BIHAR AND ANR	BIJAY SHANKAR CHOUBEY	SRI YOGENDRA KUMAR
67.	CR. MISC./52932/2016 QUASHING (323,427 B QSH OF THE ORDER	2	BASUDEO YADAV @ BASUDEO CHAUDHARI AND ORS VS STATE OF BIHAR AND ANR	SURESH PRASAD BHAKTA	SRI AHMAD ALI
68.	CR. MISC./52961/2016 QUASHING (498A) I P OTHER UNCATEGORI Same ps: CR. MISC/51466/2016	2	DR. SHAYAN AHMAD @ SHAYAN AHMAD VS STATE OF BIHAR AND ANR	MUKESH KUMAR SINGH	SRI SANJAY KUMAR SINGH KAUSHAL KISHOR MAHMOOD ALAM BRAJ BHUSHAN MISHRA
69.	CR. MISC./52966/2016 QUASHING (498A) I D ORDER OF COGNIZA	2	INDRA DEVI VS STATE OF BIHAR AND ANR	ARVIND KUMAR	SRI RAM SUMIRAN ROY
70.	CR. MISC./52976/2016 QUASHING (498A,36 F QSH OF ORDER OF	2	ROHIT AGRAWAL VS STATE OF BIHAR AND ANR	SHAKIL AHMAD KHAN	SRI DINESH SINGH
71.	CR. MISC./52980/2016 QUASHING (498A,49 D ORDER OF COGNIZA	2	SHIVSHANKAR SAW AND ANR VS STATE OF BIHAR AND ANR	KUMARI SUJATA SINHA UPENDRA KUMAR	SRI RAM PRIYA SARAN SINGH
72.	CR. MISC./52989/2016 QUASHING (342,384 B QSH OF THE ORDER	2	MD. ZEYAUDDIN AND ORS VS STATE OF BIHAR AND ANR	SANJAY KUMAR JHA SANJEEV KUMAR SATYA VEER PRASHANT KASHYAP FAIZ NASEEM	SRI PARMANAND PRASAD DINESH MAHARAJ SATISH KUMAR SINGH
73.	CR. MISC./53017/2016 QUASHING (379,511 C QSH OF ORDER OF	2	RAJESH KUMAR SINGH @ RAJESH SINGH VS STATE OF BIHAR AND ANR	ABHAY KUMAR SINGH BHARAT BHUSHAN	SRI ANUJ KUMAR SRIVASTAVA ANIL KUMAR SINHA KRISHNA CHANDRA
74.	CR. MISC./53036/2016 QUASHING (125 CR. K ORDER OF MAINTA	1	PRITAM MEHTA @ PRITAM KUMAR MEHTA VS STATE OF BIHAR AND ANR	MANISH KUMAR NO-2 GAJENDRA KUMAR SINGH NILENDU KUMAR CHOUDHARY	SRI SANJAY KUMAR SINGH
75.	CR. MISC./53046/2016 QUASHING (7,8,11, E QSH OF ORDER OF	1	MD. SHAHID HUSSAIN VS THE STATE OF BIHAR THROUGH VIGILANCE, PATNA AND ANR	SUDHA CHANDRA AVINASH SHEKHAR SURENDRA KUMAR SINGH	SIR PRAMOD KUMAR PANDEY RAMAKANT SHARMA(L.O.,I/C VIG.)
76.	CR. MISC./53050/2016 QUASHING(302,120B B QSH OF THE ORDER	1	KAMESHWAR RAVIDAS @ KAMESHAR RAVIDAS AND ORS VS STATE OF BIHAR AND ANR	SUNIL KUMAR RANJEET KUMAR	SRI RAJENDRA NATH JHA

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 309 (AT 10:30 A.M.)
Mr. Justice Sunil Kumar Panwar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR JUDGEMENT</u>					
1.	CR. APP (SJ)/7/2006 CR. APP(SJ)	3 MANOJ SAH VS STATE OF BIHAR	PRAMOD KUMAR SINGH VIPUL SINHA (AMICUS CURIAE)	APP.	
2.	CR. APP (SJ)/56/2007 CR. APP(SJ)	4 KAMAL YADAV VS STATE OF BIHAR	KAMAL DEO SHARMA NAWNIT KUMAR TIWARY SUJEET KUMAR MISHRA VIPUL SINHA (AMICUS CURIAE)	APP.	
<u>TO BE MENTIONED</u>					
3.	CR. APP (SJ)/79/2007 CR. APP(SJ)	4 SUMANT SINGH VS STATE OF BIHAR	RAJEEV KR.SINGH NIRANJAN KUMAR ARVIND KUMAR SINGH VIPUL SINHA (AMICUS CURIAE)	APP.	
<u>FOR ADMISSION</u>					
4.	CR. MISC./47849/2016 QUASHING (341,323 B QSH OF THE ORDER	1 SANJEEV KUMAR AND ORS VS STATE OF BIHAR AND ANR	SANJAY KUMAR GHOSARVEY BIPIN KUMAR	DR.MRITYUNJAYA KR.GAUTAM	
5.	CR. MISC./48003/2016 QUASHING(307, 341 H QSH OF ORDER UND	1 KAILASH PRASAD AND ANR VS THE STATE OF BIHAR	SUNIL KUMAR NO.III RAJESH KUMAR	SRI RAJESH KUMAR	
6.	CR. MISC./48026/2016 QUASHING(302,201, M ORDER OF TRANSFE	1 RAJENDRA MISHRA VS THE STATE OF BIHAR	PRABHU NARAYAN SHARMA BIMAL KUMAR ABHISHEK ANAND	SRI BRAJENDRA NATH PANDEY	
7.	CR. MISC./48071/2016 QUASHING (498A)IP D ORDER OF COGNIZA	1 PUNIT RAMAN VS STATE OF BIHAR AND ANR	MUKESH KUMAR JHA BHOLA PRASAD	SRI SANJAY KUMAR PANDEY GIRISH CHANDRA JHA	
8.	CR. MISC./48198/2016 QUASHING(18(A)(I) B QSH OF THE ORDER	1 SRI PAWAN KUMAR LOHARUKA VS STATE OF BIHAR AND ANR	CHANDAN KUMAR KASHYAP	SRI ANISH CHANDRA	
9.	CR. MISC./48205/2016 QUASHING(323, 341 B QSH OF THE ORDER	1 TABISH KHURSHID @ MD. TABISH VS STATE OF BIHAR AND ANR	NAFISUZZOHA	SRI SURESH PRASAD SINGH	
10.	CR. MISC./48238/2016 QUASHING (406,408 F QSH OF ORDER OF	1 MANJU DEVI VS STATE OF BIHAR AND ANR	SADA NAND ROY	SRI ZAINUL ABEDIN	
11.	CR. MISC./48261/2016 QUASHING(406,409) F QSH OF ORDER OF	1 AKHILESH KUMAR SINGH VS STATE OF BIHAR AND ANR	BIMLESH KUMAR JHA	SRI SHYAM KUMAR SINGH	
12.	CR. MISC./48290/2016 QUASHING(239 CR.P F QSH OF ORDER OF	1 RAM JANAK SINGH VS THE STATE OF BIHAR THROUGH D.G. VIGILANCE, BIHAR, PATNA	RAM SUMIRAN RAI CHANDRA SHEKHAR KUMAR	RAMA KANT SHARMAL.O,I/C VIGI ARCHANA PALKAR KHOPDE	
13.	CR. MISC./48303/2016 QUASHING(420,120B B QSH OF THE ORDER	1 SHASHI KUMAR VS STATE OF BIHAR AND ANR	AMRESH KUMAR SINHA KAILASH CHANDRA CHOUDHARY	SRI SANJAY KUMAR TIWARY	
14.	CR. MISC./48310/2016 QUASHING(6 POC SO QUASHING	1 MD. ALLAUDDIN VS STATE OF BIHAR AND ANR	ARUN ANSUL SANJAY KUMAR @ S.K.	SRI NAVIN KUMAR PANDEY	
15.	CR. MISC./48316/2016 QUASHING(302, 307 P OTHER UNCATEGORI	1 HARILAL SINGH VS THE STATE OF BIHAR	ANUJ KUMAR MEENA RANI BIBHUTI NARAYAN	SRI AKHILESHWAR DAYAL	
16.	CR. MISC./48320/2016 QUASHING (498A,30 F QSH OF ORDER OF	1 SATYA PRAKASH TIWARI VS STATE OF BIHAR AND ANR	BINOD KUMAR SINHA	SRI DINESH SINGH ARVIND KUMAR YUGAL KISHORE NITIN KUMAR	

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17.	CR. MISC./48321/2016 QUASHING(409,420, C QSH OF ORDER OF	1 BINOD KUMAR MISHRA VS STATE OF BIHAR AND ANR	SANDIP KUMAR GAUTAM	SRI UDAY PRATAP SINGH
18.	CR. MISC./48331/2016 QUASHING(323, 504 B QSH OF THE ORDER	1 LAKSHMAN JHA AND ORS VS STATE OF BIHAR AND ANR	BHAGYA NARAYAN JHA DURGA NAND JHA	SRI SHAILENDRA KUMAR SINGH
19.	CR. MISC./48336/2016 QUASHING(420, 323 C QSH OF ORDER OF	1 SURESH CHOUDHARY VS STATE OF BIHAR AND ANR	SHASHI SHEKHAR SHARMA	SRI ASHARAF ANSARI
20.	CR. MISC./48345/2016 QUASHING(420,467, C QSH OF ORDER OF	1 RANJAN KUMAR RANJAN VS THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL JYOTI PRABHAKAR	SRI ARBIND KUMAR PANDEY
21.	CR. MISC./48349/2016 QUASHING(341, 323 B QSH OF THE ORDER	1 JOGI RAI @ YOGENDRA RAI VS STATE OF BIHAR AND ANR	SUBODH PRASAD MADHU PRASAD @ MADHUBALA VERMA	BINAY KRISHNA
22.	CR. MISC./48355/2016 CONVERTED FROM CI K ORDER OF MAINTA	1 MD. MUKKADAR REYAJUDDIN ANSARI @ MD. MUKKADAR REYAJUDDIN VS STATE OF BIHAR AND ANR	PARIJAT SAURAV	SRI SHAILENDRA KUMAR SINGH
23.	CR. MISC./48356/2016 CONVERTED FROM C. K ORDER OF MAINTA	1 MD. PHUJAIL WASHIL VS STATE OF BIHAR AND ANR	SANJAY KUMAR	DR. AJEET KUMAR
24.	CR. MISC./48397/2016 QUASHING (420,120 B QSH OF THE ORDER	1 MD. FURKAN VS THE STATE OF BIHAR AND ORS	BIDHAN CHANDRA JHA PRANAV KUMAR JHA SUBODH KUMAR JHA	SRI NARENDRA KUMAR SINGH
25.	CR. MISC./48402/2016 QUASHING(420, 406 B QSH OF THE ORDER	1 SHARWAN KUMAR VS STATE OF BIHAR AND ANR	RINA SINHA NIL KANAK LATA	SRI BISHESHWAR RAM
26.	CR. MISC./48405/2016 QUASHING(147, 341 C QSH OF ORDER OF	1 BALESHWAR SINGH AND ORS VS THE STATE OF BIHAR	DILIP KUMAR SINHA	SRI MUKESHWAR DAYAL
27.	CR. MISC./48410/2016 QUASHING(341, 504 C QSH OF ORDER OF	1 INDU BHUSHAN AND ANR VS STATE OF BIHAR AND ANR	PRABHAKAR SINGH RAKESH MOHAN SINGH	SRI MANOJ KUMAR - 1
28.	CR. MISC./48422/2016 QUASHING (420,120 F QSH OF ORDER OF	1 SUDARSHAN RAM VS THE STATE OF BIHAR	PRAMOD KUMAR SINHA SMT. MEENA SINGH	
29.	CR. MISC./48435/2016 QUASHING (365,364 F QSH OF ORDER OF	1 KUNDAN KUMAR @ KUNDAN KUNJAN VS THE STATE OF BIHAR	MANOJ KUMAR	SRI AHMAD ALI SHAKTI SUMAN KUMAR RAJESH RANJAN
30.	CR. MISC./48563/2016 QUASHING (498A,40 C QSH OF ORDER OF	1 PRASOON TRIVEDY AND ORS VS STATE OF BIHAR AND ANR	MADHURI LATA ASHOK KUMAR VARMA	SRI MADAN KUMAR
31.	CR. MISC./48572/2016 QUASHING (498A,32 D ORDER OF COGNIZA	1 DHARMENDRA KUMAR ROY AND ORS VS STATE OF BIHAR AND ANR	DILIP KUMAR ROY	SRI UMESH LAL VERMA
32.	CR. MISC./48595/2016 QUASHING(302,34)I F QSH OF ORDER OF	1 MURARI SINGH @ MURARI KUMAR VS THE STATE OF BIHAR	KISHORE KUMAR THAKUR RAJESH KUMAR	SRI RAM SUMIRAN ROY
33.	CR. MISC./48618/2016 QUASHING (420)IPC C QSH OF ORDER OF	1 SARBAT PARWEEN VS STATE OF BIHAR AND ANR	MANINDRA NATH TIWARI SANJEEV KUMAR	DR. KUMAR UDAY PRATAP
34.	CR. MISC./48687/2016 QUASHING(409,420) C QSH OF ORDER OF	1 BHAGWAN DAYAL TIWARI VS THE STATE OF BIHAR	PRAVIN KUMAR SINHA SURESH CHAND GIRI	SRI MITHILESH KUMAR KHARE
35.	CR. MISC./48700/2016 QUASHING(498A,315 F QSH OF ORDER OF	1 CHANDAN KUMAR VS STATE OF BIHAR AND ANR	MANISH KUMAR NO-2 GAJENDRA KUMAR SINGH	SRI BINOD KUMAR 2
36.	CR. MISC./48705/2016 QUASHING (125 CR. K ORDER OF MAINTA	1 ANUJ KUMAR RAI VS STATE OF BIHAR AND ANR	NARESH CHANDRA VERMA ARUN KUMAR LAL	SRI CHANDRA BHUSHAN PRASAD
37.	CR. MISC./48754/2016 QUASHING (323,379 B QSH OF THE ORDER	1 VIJAY KUMAR YADAV VS STATE OF BIHAR AND ANR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR	SRI ZAINUL ABEDIN
38.	CR. MISC./48777/2016 QUASHING(302, 307 QUASHING	1 RATNESH KUMAR JHA @ LADDU JHA @ RATNESH JHA VS STATE OF BIHAR AND ANR	HANS LAL KUMAR	SRI NAND KISHORE PD BAIDYA NATH THAKUR

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39.	CR. MISC./48819/2016 QUASHING (420)IPC C QSH OF ORDER OF	2 AWADHESH KUMAR SINGH @ AWADHESH PRASAD SINGH VS STATE OF BIHAR AND ANR	SAHVIND KUMAR SHARMA	SMT. GULNAR BEGAM
40.	CR. MISC./49044/2016 QUASHING (307,341 C QSH OF ORDER OF	1 MD. MUNNA @ MD. SAMASMATIN VS THE STATE OF BIHAR	RAJENDRA NATH SINHA BALAJEET KUMAR	SRI HARENDRA PRASAD
41.	CR. MISC./54313/2016 QUASHING (341,323 C QSH OF ORDER OF	1 MITHILESH PANDEY AND ORS VS STATE OF BIHAR AND ANR	ASHUTOSH TRIPATHY	DR. KUMAR UDAY PRATAP
42.	CR. MISC./54323/2016 QUASHING(341,323, B QSH OF THE ORDER	1 RAM SHARAN PANJIYAR VS STATE OF BIHAR AND ANR	RATANAKAR JHA	SRI ANAND MOHAN PRASAD MEHTA ARVIND KUMAR SINHA
43.	CR. MISC./54326/2016 QUASHING(307,341, C QSH OF ORDER OF	1 RAM SUNDAR PASWAN AND ORS VS STATE OF BIHAR AND ANR	ABHIMANYU SHARMA	SRI UPENDRA KUMAR
44.	CR. MISC./54328/2016 QUASHING(498A,34) D ORDER OF COGNIZA	1 MRITUNJAY KUMAR VS STATE OF BIHAR AND ANR	BINOD KUMAR MISHRA	SRI SATYENDRA PRASAD
45.	CR. MISC./54335/2016 QUASHING(498A & 4 D ORDER OF COGNIZA	1 VIRAT TIWARI VS STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ MANISH RAI SHARMA	SRI ABHAY KUMAR - 1
46.	CR. MISC./54337/2016 QUASHING(431,432) C QSH OF ORDER OF	1 SURENDRA RAI @ SURENDRA PRASAD RAI AND ORS VS STATE OF BIHAR AND ANR	SUSHANT PRAVEER YOGESH KUMAR	SRI JHARKHANDI UPADHYAY
47.	CR. MISC./54429/2016 QUASHING (498A,42 I QSH OF ORDER UND	1 ANIL PANDEY AND ANR VS STATE OF BIHAR AND ANR	NIRMAL KUMAR LOKESH	SMT. MEENA SINGH
48.	CR. MISC./54431/2016 QUASHING (302,364 F QSH OF ORDER OF	1 DAYANAND YADAV @ DAYANAND KUMAR AND ANR VS THE STATE OF BIHAR	SANJEEV KUMAR	SRI ANANT KUMAR
49.	CR. MISC./54432/2016 QUASHING(323,324, B QSH OF THE ORDER	1 BIPIN BIHARI TIWARI @ BIPIN TIWARI AND ORS VS STATE OF BIHAR AND ANR	SHAILENDRA KUMAR DWIVEDI	SRI SANJAY KUMAR PANDEY
50.	CR. MISC./54433/2016 QUASHING (417,406 B QSH OF THE ORDER	1 JYAUL HAQUE AND ANR VS STATE OF BIHAR AND ANR	SANJAY KUMAR NO.-7	SRI SATYAVARAT VERMA
51.	CR. MISC./54434/2016 QUASHING(290)IPC C QSH OF ORDER OF	1 UPENDRA KUMAR SINGH @ PAPPU SINGH VS THE STATE OF BIHAR	BRAJESH KUMAR RAGHWENDRA PRATAP SINGH KAMLESH KUMAR SINGH	SRI UDAY CHAND PRASAD
52.	CR. MISC./54558/2016 QUASHING (498A) I D ORDER OF COGNIZA	1 OM PRAKASH SAH @ OM PRAKASH GUPTA AND ORS VS STATE OF BIHAR AND ANR	SYED MOHAMMAD SHABBIR ALAM SANJAY SINHA	SRI SHYAMESHWAR DAYAL
53.	CR. MISC./54562/2016 QUASHING (498A) I D ORDER OF COGNIZA	1 SANAUR RAHMAN KHAN AND ORS VS STATE OF BIHAR AND ANR	IQBAL ASIF NIAZI ABU BAKAR SABA KARIM ANSARI	SMT. RENUKA RATNAKAR
54.	CR. MISC./54587/2016 QUASHING (494 IPC D ORDER OF COGNIZA	1 PRAVIN KUMAR VERMA @ PRAVIN VERMA AND ORS. VS STATE OF BIHAR AND ANR	KUMAR MANISH RATANAKAR JHA	SRI UMESH LAL VERMA
55.	CR. MISC./54588/2016 QUASHING(420)IPC B QSH OF THE ORDER	1 DILIP KUMAR DIWAKAR AND ANR VS STATE OF BIHAR AND ANR	ANIL KUMAR SINGH MUKTI NATH PANKAJ KUMAR SINGH NAJEEB AHMAD THAKUR BRAJESH SINGH CHOUBEY JAWAHAR	SMT. NIRMALA KUMARI
56.	CR. MISC./54593/2016 QUASHING(302,376, B QSH OF THE ORDER	1 KARU RAM AND ORS VS STATE OF BIHAR AND ANR	PRAMOD KUMAR VERMA	SRI SHYAMESHWAR DAYAL
57.	CR. MISC./54604/2016 QUASHING (406 IPC B QSH OF THE ORDER	1 VIBHASH KUMAR VS STATE OF BIHAR AND ANR	DHANNJAY KUMAR NO 2 RAJU GIRI SANTOSH KUMAR MISHRA	SRI BINOD KUMAR 3
58.	CR. MISC./54616/2016 QUASHING (498A IP A QSH OF F.I.R	1 MD. KHURSHID AND ANR VS STATE OF BIHAR AND ANR	ANIL KUMAR SANTOSH KUMAR UDAY PRAKASH SHRARMA	SMT. RENUKA RATNAKAR

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59.	CR. MISC./54618/2016 QUASHING (498A, 32 D ORDER OF COGNIZA	1 VIKASH BAINAMI @ VIKASH KUMAR BAINAMI VS STATE OF BIHAR AND ANR	SUNIL KUMAR SINHA SURENDRA SAO MD. SALAHUDDIN KHAN	SRI TAPESHWAR SHARMA
60.	CR. MISC./54620/2016 QUASHING(498A, 342 F QSH OF ORDER OF	1 ABHINASH PASWAN @ ABHAY PASWAN VS STATE OF BIHAR AND ANR	MANOJ KUMAR SINHA	SRI BRAJENDRA NATH PANDEY ADITYA NATH PANDEY
61.	CR. MISC./54665/2016 QUASHING(20, 22, N ORDER OF RELEASE	1 BHOLA RAI VS THE STATE OF BIHAR	SUNIL KUMAR PANDEY	SRI JHARKHANDI UPADHYAY
62.	CR. MISC./54687/2016 QUASHING(7) E.C. C QSH OF ORDER OF	1 MD. SAIFUL AND ANR VS THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH SAKET KUMAR SINGH	SRI KUMAR RANJIT RANJAN
63.	CR. MISC./54715/2016 QUASHING (125 CR. K ORDER OF MAINTA	1 ATUL KUMAR BARNWAL @ ATUL KUMAR VS STATE OF BIHAR AND ANR	AMBIKA BHAGAT SUDHIR KUMAR SINGH	SRI SATYAVARAT VERMA
64.	CR. MISC./54753/2016 QUASHING (376)IPC A QSH OF F.I.R	1 PUSPANJAY KUMAR @ PUNJAY VS STATE OF BIHAR AND ANR	ANIL KUMAR SRIVASTAVA RAJESH KUMAR	SRI S. EHTESHAMUDDIN
65.	CR. MISC./54763/2016 QUASHING(498A, 31 D ORDER OF COGNIZA	1 ASHA JYOTI AND ORS VS STATE OF BIHAR AND ANR	RAMCHANDRA SINGH DIMPAL KUMARI SHANKAR KUMAR JITENDRA KUMAR SINGH	SRI ANISH CHANDRA
66.	CR. MISC./54820/2016 QUASHING (3/4) D. C QSH OF ORDER OF	1 SAMERJEET SINGH AND ORS VS STATE OF BIHAR AND ANR	RISHIKESH OJHA	SRI RAM SUMIRAN ROY
67.	CR. MISC./54821/2016 QUASHING(302, 120 I QSH OF ORDER UND	1 MANI LAL YADAV VS THE STATE OF BIHAR	WASI AHMAD KHAN	SMT. ANITA KUMARI
68.	CR. MISC./54822/2016 QUASHING (498A, 32 D ORDER OF COGNIZA	1 MASOOD JAMAL @ MD. MASOOD JAMAL AND ANR VS STATE OF BIHAR AND ANR	DEEPAK KUMAR SINGH SAKET TIWARY MD. KAMALUDDIN	P.N. PANDITAPP
69.	CR. MISC./54824/2016 QUASHING(498A, 32 P OTHER UNCATEGORI	1 PANKAJ KUMAR VS STATE OF BIHAR AND ANR	RAJESH KUMAR JHA PREM KUMAR JHA	SRI SURENDRA KUMAR
70.	CR. MISC./54825/2016 QUASHING (302, 420 P OTHER UNCATEGORI	1 PUJA BHASKAR AND ORS VS STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH	SRI JITENDRA KUMAR SINGH
71.	CR. MISC./54827/2016 QUASHING(302, 120 F QSH OF ORDER OF	1 RAM NARAYAN SAH @ PANCHU MUNSI AND ORS VS THE STATE OF BIHAR	YOGESH KUMAR BIMAL KUMAR	SRI ANIL KUMAR SINGH 1
72.	CR. MISC./54828/2016 QUASHING (452, 379 E QSH OF ORDER OF	1 BATORAN GIRI VS THE STATE OF BIHAR AND ORS	UMESH KUMAR SINGH SUBHASH PATEL	MD. FAHIMUDDIN
73.	CR. MISC./54831/2016 QUASHING (323, 429 C QSH OF ORDER OF	1 UPENDRA KUMAR MANDAL @ UPENDRA SINGH @ UPENDRA MANDAL AND ORS VS THE STATE OF BIHAR	INDU BHUSHAN SUNIL KUMAR	BINAY KRISHNA
74.	CR. MISC./54833/2016 QUASHING(307, 341 F QSH OF ORDER OF	1 ESHWAR MAHTO AND ORS VS STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD VANDANA SINGH	SRI INDRA KUMAR SINGH
75.	CR. MISC./54835/2016 QUASHING(498A)IPC D ORDER OF COGNIZA	1 SANTOSH KUMAR JHA VS STATE OF BIHAR AND ANR	RAKESH KUMAR SINHA	SRI RAJKISHORE SINGH
76.	CR. MISC./54837/2016 QUASHING(302, 147 P OTHER UNCATEGORI	1 PRAKASH KUMAR @ DHEERAJ SINGH VS THE STATE OF BIHAR	AJAY KUMAR PANDEY	BINAY KRISHNA
77.	CR. MISC./54838/2016 QUASHING (420, 406 A QSH OF F.I.R	1 SALITA KUMARI AND ORS VS STATE OF BIHAR AND ANR	ASHOK KUMAR MISHRA KALPNA KUSUM	SRI ANAND KISHORE CHOUDHARY
78.	CR. MISC./54839/2016 QUASHING(144 CR.P QUASHING	1 SAJDA KHATOON @ SAJDA AND ORS VS THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY	MD. ANSARUL HAQUE
79.	CR. MISC./54841/2016 QUASHING (498A, 34 D ORDER OF COGNIZA	1 NEHAL MALICK AND ORS VS STATE OF BIHAR AND ANR	MUKUL PRASAD	SRI DAMODAR PRASAD TIWARY

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80.	CR. MISC./54842/2016 QUASHING (420,467 B QSH OF THE ORDER	1 SHYAM SUNDAR SINGH VS THE STATE OF BIHAR AND ORS	VIVEK ANAND KUMAR USHA KIRAN HAZARI SAROJANAND KUMAR	SRI DINESH SINGH
81.	CR. MISC./54843/2016 QUASHING (245) CR F QSH OF ORDER OF	1 RAJA RAM MAHTO VS STATE OF BIHAR AND ANR	PRAVIN KUMAR	SRI RAJENDRA NATH JHA
82.	CR. MISC./54997/2016 QUASHING (323,379 B QSH OF THE ORDER	1 MANOJ KUMAR MISHRA @ BABLU VS STATE OF BIHAR AND ANR	VIKRAM SINGH	SRI SANJAY KUMAR TIWARY
83.	CR. MISC./55071/2016 QUASHING (125) CR K ORDER OF MAINTA	1 MD. SARFARAJ VS THE STATE OF BIHAR AND ORS	NAFISUZZOHA	SRI MATLOOB RAB
84.	CR. MISC./55072/2016 QUASHING(420)-IPC B QSH OF THE ORDER	1 BIJAY SINGH @ BIJAY KUMAR SINGH VS STATE OF BIHAR AND ANR	RAMCHANDRA SAHNI SAROJ KUMARI	SRI BAL MUKUND PRASAD SINHA
85.	CR. MISC./55073/2016 QUASHING (145) CR P OTHER UNCATEGORI	1 HIRA YADAV AND ORS VS STATE OF BIHAR AND ANR	RAMCHANDRA SAHNI SAROJ KUMARI	SRI JITENDRA KUMAR SINGH
86.	CR. MISC./55074/2016 QUASHING(302, 201 F QSH OF ORDER OF	1 ANAND MURTY VIDYARTHI @ ANAT MURTY VIDYARTHI @ ANANT SINGH VS STATE OF BIHAR AND ANR	NAVIN KUMAR	SRI SURENDRA PRASAD SINGH
87.	CR. MISC./55075/2016 QUASHING (147,149 C QSH OF ORDER OF	1 RAJ KISHORE YADAV AND ANR VS THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	SRI ASHOK KUMAR
88.	CR. MISC./55076/2016 QUASHING (406,34) B QSH OF THE ORDER	1 ISHWARI PRASAD TANTIA AND ANR VS STATE OF BIHAR AND ANR	RAJU GIRI SANTOSH KUMAR MISHRA	SRI SANJAY KUMAR TIWARY MITHILESH KUMAR SINGH MEENA SINGH BHASKAR SHANKAR
89.	CR. MISC./55077/2016 QUASHING(7, 13(1) C QSH OF ORDER OF	1 PANKAJ KUMAR @ PANKAJ PRAKASH AND ANR VS THE STATE OF BIHAR THROUGH VIGILENCE DEPARTMENT, PATNA, BIHAR AND ANR	PANKAJ KUMAR SINHA	RAMAKANT SHARMAL.O.I/C VIG. ANIL SINGH
90.	CR. MISC./55081/2016 QUASHING (302,201 C QSH OF ORDER OF	1 DEEPAK BHUWANIYA @ DEEPU BHUWANIYA VS THE STATE OF BIHAR	SATYA PRAKASH	SRI SANJAY KUMAR SINGH
91.	CR. MISC./55082/2016 QUASHING (498A) I D ORDER OF COGNIZA	1 MD. NASIMUDDIN VS STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	SRI BRAJ KISHORE PRASAD PRAMOD KUMAR
92.	CR. MISC./55083/2016 QUASHING (498A,32 D ORDER OF COGNIZA	1 RASIDA BANO @ RASIDA KHATOON AND ORS VS STATE OF BIHAR AND ANR	RAJIVA RANJAN JAY RAM PRASAD	SRI ASHOK KUMAR SINGH
93.	CR. MISC./55086/2016 QUASHING (147,341 C QSH OF ORDER OF	1 SANTOSH KUMAR PANDEY VS THE STATE OF BIHAR	SUNIL KUMAR	SMT. ANITA KUMARI SINGH
94.	CR. MISC./55087/2016 QUASHING(420,467, QUASHING	1 RAM SEWAK MEHTA VS STATE OF BIHAR AND ANR	DINESH MAHARAJ	DR. KUMAR UDAY PRATAP AJAY KUMAR SINHA
95.	CR. MISC./55094/2016 QUASHING (341,323 P OTHER UNCATEGORI	1 AMOD RAM VS THE STATE OF BIHAR	SUSHIL KUMAR SINGH BINOD KUMAR	SRI SADANAND PASWAN SUNIL KUMAR VERMA ANISH KUMAR PRAMOD KUMAR PRASAD SUMAN KUMAR VERMA
96.	CR. MISC./55106/2016 QUASHING (307,341 F QSH OF ORDER OF	1 AJAY RAI AND ORS VS STATE OF BIHAR AND ANR	ARBIND KUMAR	SRI ARUN KUMAR PANDEY
97.	CR. MISC./55151/2016 QUASHING (341,448 F QSH OF ORDER OF	1 NARENDRA SINGH VS STATE OF BIHAR AND ANR	CHHOTE LAL MISHRA	SRI DAMODAR PRASAD TIWARY
98.	CR. MISC./55166/2016 QUASHING (302,201 C QSH OF ORDER OF	1 YOGENDRA CHOUDHARY AND ORS VS STATE OF BIHAR AND ANR	GAGAN DEO YADAV VINOD KUMAR	SRI MURLIDHAR
99.	CR. MISC./55171/2016 QUASHING (498A)IP D ORDER OF COGNIZA	1 MANORANJAN SHARMA AND ORS VS STATE OF BIHAR AND ANR	MRITYUNJAY KUMAR UMESH PRASAD	SRI ANAND MOHAN PRASAD MEHTA
100.	CR. MISC./55178/2016 QUASHING(420) IPC B QSH OF THE ORDER	1 VIKASH KUMAR @ VIKASH TANTO AND ANR VS STATE OF BIHAR AND ANR	BABU NANDAN PRASAD	SRI NARSINGH TANTI

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101. CR. MISC./55234/2016 QUASHING (193) IP B QSH OF THE ORDER	1 SHIV RAM BHAGAT VS THE STATE OF BIHAR AND ORS	SANDIP KUMAR GAUTAM	SRI NAWAL KISHORE PRASAD
102. CR. MISC./55319/2016 QUASHING(135) ELE C QSH OF ORDER OF	1 SRI ARJUN YADAV @ ARJUN YADAV VS STATE OF BIHAR AND ANR	ASHOK KUMAR BINDESHWAR PRASAD SINGH SUBODH KUMAR	SRI PRADEEP NARAIN KUMAR VINAY KIRTI SINGH RITESH KUMAR
103. CR. MISC./55320/2016 QUASHING(420, 467 C QSH OF ORDER OF	1 SHAMIM HAIDAR AND ANR VS THE STATE OF BIHAR	AJAY KUMAR PANDEY	SRI TARKESHWAR NATH THAKUR
104. CR. MISC./55322/2016 QUASHING(341, 323 A QSH OF F.I.R	1 SHIV KUMAR YADAV VS STATE OF BIHAR AND ANR	SACHCHIDA NAND LAL KARAN PRAMOD KUMAR MALLICK	SMT. ANUSUIYA JAISWAL
105. CR. MISC./55324/2016 QUASHING(498A, 32 D ORDER OF COGNIZA	1 MD. NASIM KHAN @ NASMA AND ANR VS STATE OF BIHAR AND ANR	RAJ KUMAR CHOUDHARY	SRI NITYANAND
<u>FOR HEARING -I</u>			
106. E.P./13/2020	44 SRI VINAY VARMA VS SMT. RASHMI VERMA	SANJAY KUMAR GHOSARVEY	MOHIT AGARWAL PRIYA GUPTA SIDDHARTHA PRASAD SANJAY PRAKASH VERMA
107. E.P./17/2020	38 BAMSHANKAR CHAUDHARY VS BHUDEO CHAUDHARY	KRISHNA CHANDRA	SADANAND PASWAN DHANANJAY KUMAR GUPTA DEEPAK KUMAR HARISH CHANDRA PATEL SUBODH PRASAD SUBODH PRASAD SIDDHARTHA PRASAD SANJEEV NIKESH RAJEEV RANJAN RANJEET CHOUBEY AVINASH KUMAR SANJAY KUMAR GHOSARVEY SANJAY KUMAR GHOSARVEY

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 310 (AT 10:30 A.M.)
Mr. Justice Sandeep Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>TO BE MENTIONED</u>					
1.	CR. MISC./17835/2024 R.BAIL-1	2 ARUN TURI VS THE STATE OF BIHAR	AMIT NARAYAN SNEHA KUMARI BRAJESH SAHAY RUPA SINHA	ABHAY KUMAR	
<u>FOR ORDERS</u>					
2.	CWJC/3196/2023 OTHER MISC. MATTER	5 NEELAM DEVI VS THE STATE OF BIHAR	RAM KISHUN PRASAD	PRABHAT KUMAR VERMA (AAG 3)	
<u>FOR ADMISSION</u>					
3.	CR. MISC./3371/2024 341,307,504,506,3 R.BAIL-1	3 RAHUL KUMAR VS THE STATE OF BIHAR	RANVIJAY SINGH	RAJ BALLABH SINGH	
4.	CR. MISC./3611/2024 147,148,149,121(A) R.BAIL-1	4 GOPAL DAS @ ADITYA KUMAR VS THE STATE OF BIHAR	SHASHI SAURABH PUJA KUMARI	CHANDRA BHUSHAN PRASAD	
5.	CR. MISC./4382/2024 467,468,471,409,4 R.BAIL-1	3 OM PRAKASH KUMAR VS THE STATE OF BIHAR	DHARMENDRA SINGH	MD. MUSHTAQUE ALAM	
6.	CR. MISC./6899/2024 457,380,392,120(B) R.BAIL-1	2 MD. SADAB @ MD. SADAM VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SANJAY KUMAR SINGH	
7.	CR. MISC./6903/2024 302,34 R.BAIL-1	2 KHUSBOO KHATOON VS THE STATE OF BIHAR	SMITA KUMARI	BRAJENDRA NATH PANDEY	
8.	CR. MISC./6904/2024 420,342,376,379,3 R.BAIL-1	2 SHIVSUNDAR KUMAR PASWAN VS THE STATE OF BIHAR	PRABHAKAR THAKUR	MANOJ KUMAR SHANKAR KUMAR THAKUR	
9.	CR. MISC./6976/2024 366,34 R.BAIL-1	2 MANISH KUMAR VS THE STATE OF BIHAR	HARI KISHORE THAKUR DEWARSHI	MRITUNJAY KUMAR NIRALA SUNIL KUMAR	
10.	CR. MISC./6996/2024 392,411 R.BAIL-1	2 GUDDU RAM @ GUDDU KUMAR VS THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA	KUMAR RANJIT RANJAN	
11.	CR. MISC./7089/2024 304B,34, R.BAIL-1	2 MOTI BIND VS THE STATE OF BIHAR	PRITHIVI RAJ SINGH	PAWAN KUMAR CHAURASIA	
12.	CR. MISC./7126/2024 302,201, R.BAIL-1	2 DABLU PASWAN VS THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	RAM BILASH ROY RAMAN	
13.	CR. MISC./7302/2024 326,302,34 R.BAIL-1	2 MONU KUMAR VS THE STATE OF BIHAR	ARVIND KUMAR SHAMBHU SHANKAR THAKUR	KALYAN SHANKAR	
14.	CR. MISC./7309/2024 376DB R.BAIL-1	2 MUKESH SAH VS THE STATE OF BIHAR	AJAY KUMAR SHARMA	BINAY KRISHNA	
15.	CR. MISC./7337/2024 366(A),342,506,34 R.BAIL-1	2 ASHOK PASWAN VS THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	BHANU PRATAP SINGH	
16.	CR. MISC./7392/2024 304B,120B,201,34 R.BAIL-1	2 NAND KISHOR MEHTA VS THE STATE OF BIHAR	RAJ KUMAR BEAUTY VERMA ROHIT KUMAR	MD. FAHIMUDDIN	
17.	CR. MISC./7446/2024 20,22, R.BAIL-1	2 SANJAY BHAGAT @ ANIL KUMAR JAISWAL VS THE STATE OF BIHAR	RAHUL KUMAR SINGH PRAMOD KUMAR SINGH	AJAY KUMAR JHA	
18.	CR. MISC./7451/2024 341,323,365,366,5 R.BAIL-1	2 SUMIT KUMAR VS THE STATE OF BIHAR	MUKESH KUMAR JHA SANJU KUMARI AJAY KUMAR	KANHIYA KISHOR	
19.	CR. MISC./7458/2024 342,365, R.BAIL-1	2 MD. AASHIQUE VS THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	MD. MATLOOB RAB RAVINDRA KUMAR SANDEEP KUMAR PANDEY	
20.	CR. MISC./7500/2024 363,366(A),34 R.BAIL-1	2 RAM JATAN SADA VS THE STATE OF BIHAR	ANIL KUMAR SANJAY KUMAR	SURENDRA PRASAD SINGH	

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21.	CR. MISC./7527/2024 304B,34, R.BAIL-1	2 SUDAMA BIND VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	LALAN KUMAR RAHUL RATHOUR SONI KUMARI
22.	CR. MISC./7538/2024 341,323,376,504,5 R.BAIL-1	1 SAKIR ALAM VS THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	ARBIND KUMAR PANDEY(APP84) PAWAN KUMAR SINGH RANJEET KUMAR SINGH
23.	CR. MISC./7567/2024 302,34 R.BAIL-1	2 ANIL JAISWAL @ ANIL BHAGAT VS THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	MD. FAHIMUDDIN
24.	CR. MISC./7595/2024 457,380,302 R.BAIL-1	2 MD. ASAD @ ARSAD VS THE STATE OF BIHAR	KUMARI ANJALI	ASHOK KUMAR SINGH
25.	CR. MISC./7620/2024 302,201 R.BAIL-1	2 NANDAN MANDAL @ NANDAN KUMAR VS THE STATE OF BIHAR	VIVEKANAND SINGH HIRA JHA	SHAILENDRA KUMAR DR. MANOJ KUMAR KSHEM SHARMA PREETI KUMARI
26.	CR. MISC./7661/2024 307,504 R.BAIL-1	2 JAGJIWAN GUPTA VS THE STATE OF BIHAR	OM PRAKASH UPADHYAY	AMITESH KUMAR KUMAR SUNIL
27.	CR. MISC./7666/2024 302 R.BAIL-1	2 SANJU KUMAR VS THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	VINOD SHANKER MODI
28.	CR. MISC./7670/2024 366,363,365,342,3 R.BAIL-1	2 SUNIL YADAV VS THE STATE OF BIHAR	SWAPNIL KUMAR SINGH SHUBHAM RAJ	SANJAY KUMAR TIWARY ANIRUDH KUMAR SINHA
29.	CR. MISC./7675/2024 382,34 R.BAIL-1	2 ARUN TIWARI @ TUNNU TIWARI VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	LALAN KUMAR
30.	CR. MISC./7682/2024 363,366(A),34 R.BAIL-1	2 UMAKANT CHOUDHARY VS THE STATE OF BIHAR	DIKSHA KUMARI KUMAR RAJDEEP ARVIND KUMAR	AWADHESH KUMAR SINGH
31.	CR. MISC./7688/2024 302,34,120(B) R.BAIL-1	2 PAWAN SAH @ PAWAN KUMAR SAH VS THE STATE OF BIHAR	RATNAKAR JHA	SUMAN KUMARI SINGH
32.	CR. MISC./7689/2024 341,323,324,307,5 R.BAIL-1	2 NANDDEO MANDAL @ NANDDEO @NANDLAL MANDAL VS THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH SUNIL KUMAR	MADAN KUMAR
33.	CR. MISC./7706/2024 376AB R.BAIL-1	2 BABUDHAN @ MALLU @ BABUDHAN RAM VS THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	UDAY PRATAP SINGH
34.	CR. MISC./7709/2024 366(A) R.BAIL-1	2 MUKESH KUMAR VS THE STATE OF BIHAR	RAJIVE RANJAN SINGH AMIT RANJAN	ASHA KUMARI
35.	CR. MISC./7715/2024 363,366A,323,504, R.BAIL-1	2 RAJ KUMAR SHARMA @ RAJ KUMAR VS THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH KANIKA TOOBA HERA	HARENDRA PRASAD
36.	CR. MISC./7721/2024 303(B),120(B),34 R.BAIL-1	2 SHANI GUPTA @ SANNI GUPTA @ SANI GUPTA VS THE STATE OF BIHAR	GAJANAN MISHRA	UPENDRA KUMAR
37.	CR. MISC./7800/2024 395 R.BAIL-1	2 CHANDAN SAH VS THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SHARDA KUMARI
38.	CR. MISC./7833/2024 147,148,149,302,2 R.BAIL-1	2 PINTU KUMAR VS THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	ZAINUL ABEDIN
39.	CR. MISC./7839/2024 406,419,420,379,4 R.BAIL-1	2 SONELAL KUMAR VS THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	GANESH PRASAD SINGH
40.	CR. MISC./7856/2024 376(DA), R.BAIL-1	2 SONU KUMAR @ SHUBHAM KUMAR VS THE STATE OF BIHAR	SARVADEO SINGH SANJAY KUMAR	USHA KUMARI 1 SHAILENDRA KUMAR JHA
41.	CR. MISC./7861/2024 302,34 R.BAIL-1	2 SUJIT SAH VS THE STATE OF BIHAR	BHARTI RAI SANJEEV KUMAR	BINOD KUMAR SARVESH KASHYAP ANANT KUMAR MISHRA
42.	CR. MISC./7932/2024 27 R.BAIL-1	2 SAGAR SAHNI @ SAGAR KUMAR SAHNI VS THE STATE OF BIHAR	MADHUKAR MOHAN	KUMAR VEERENDRA NARAYAN VISHAL VIKRAM RANA MISHA BHARTI ANANYA SHIVANI MONALIKA ADITYA SINGH

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43.	CR. MISC./7939/2024 302,34 R.BAIL-1	2 BIJU RAM VS THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	ADITYA NARAYAN SINGH.1
44.	CR. MISC./7958/2024 341,323,325,307,3 R.BAIL-1	2 AMAN KUMAR VS THE STATE OF BIHAR	MUKESH KANT ASHISH ANAND	ANIL KUMAR PRASHANT KUMAR HARSH ANUJ
45.	CR. MISC./8036/2024 21(c),22(c) R.BAIL-1	2 MD. YUSUF @ ISUK VS THE STATE OF BIHAR	RAMESH KUMAR SINGH	AKHILESHWAR DAYAL
46.	CR. MISC./8042/2024 302,34 R.BAIL-1	2 SHADHU SHARAN PRASAD VS THE STATE OF BIHAR	ANIL KUMAR SINGH GAURAV SINGH	NARENDRA KUMAR SINGH RAJEEV RANJAN SINHA
47.	CR. MISC./8048/2024 302 R.BAIL-1	2 RAKESH YADAV @ RANJEET YADAV VS THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	NAVIN KUMAR PANDEY
48.	CR. MISC./8131/2024 302,201 R.BAIL-1	2 RAKESH KUMAR RISHI @ RAKESH RISHI VS THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	JAI NARAIN THAKUR
49.	CR. MISC./8147/2024 364,120(B),34,302 R.BAIL-1	2 MAHENDRA YADAV @ BUCHAY YADAV VS THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH KANIKA TOOBA HERA MD. ANWAR	YOGENDRA KUMAR
50.	CR. MISC./8252/2024 302,201,120B, R.BAIL-1	2 SURENDRA KUMAR @ SULENDRA KUMAR VS THE STATE OF BIHAR	SATISH CHANDRA VIVEK RAJ	MD. ATAUR RAHMAN
51.	CR. MISC./8260/2024 302,34 R.BAIL-1	2 CHANDA DEVI VS THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	MADHURA NAND JHA ADITYA KUMAR SINGH ANKUR PRAKASH SINHA PIYUSH SAURAV
52.	CR. MISC./8275/2024 302,120B,34, R.BAIL-1	2 HEERA DEVI VS THE STATE OF BIHAR	KUMAR RAJDEEP DIKSHA KUMARI	UDAY PRATAP SINGH
53.	CR. MISC./8288/2024 448,364,376, R.BAIL-1	2 DADAN MAHTO VS THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR	SHYAM KUMAR SINGH ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR
54.	CR. MISC./8297/2024 302,34, R.BAIL-1	2 KUNDAN SINGH @ SUBODH SINGH VS THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	ANIL PRASAD SINGH SANJEEV KUMAR JHA JAYANT ANAND
55.	CR. MISC./8331/2024 448,307,365,387,3 R.BAIL-1	2 NIRANJAN PASWAN @ PATRI VS THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	SHYAMESHWAR DAYAL
56.	CR. MISC./8369/2024 25(1-b)a,26,35 R.BAIL-1	2 ARVIND KUMAR YADAV VS THE STATE OF BIHAR	ARUN KUMAR JHA	PRAMOD KUMAR PANDEY
57.	CR. MISC./8370/2024 304B,34 R.BAIL-1	2 MD AFROZ @ MA AFRAZ VS THE STATE OF BIHAR	GOPAL KUMAR JHA	ANIL PRASAD SINGH NEERAJ KUMAR FAKHRUDDIN ALI AHMAD MD TAUQUEER AZHAR
58.	CR. MISC./8401/2024 395,397,307,412,1 R.BAIL-1	2 ANSHU RAJ VS THE STATE OF BIHAR	AJAY KUMAR	ANIL PRASAD SINGH
59.	CR. MISC./8406/2024 509 R.BAIL-1	2 APURVA VAIRAGI @ DEEPAK KUMAR @ DEEPAK SINGH VS THE STATE OF BIHAR	MRITUNJAY KUMAR	UDAY PRATAP SINGH
60.	CR. MISC./8503/2024 366A, R.BAIL-1	2 RISHI KUMAR VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	YOGENDRA KUMAR SINGH
61.	CR. MISC./8577/2024 376,341,323,504,5 R.BAIL-1	2 DIPAK KUMAR VS THE STATE OF BIHAR	SUDAMA KUMAR	ARUN KUMAR SINGH
62.	CR. MISC./8602/2024 302,201,120(B) R.BAIL-1	2 AAKASH KUMAR VS THE STATE OF BIHAR	SYED. RIZWANUL HAQUE	JITENDRA KUMAR SINGH JAI SHANKER PRASAD MAN MOHAN KUMAR
63.	CR. MISC./8634/2024 302,201,120B,420, R.BAIL-1	2 CHANDAN KUMAR VS THE STATE OF BIHAR	BIDHU RANJAN DIKSHA KUMARI	PRAMOD KUMAR PANDEY
64.	CR. MISC./8669/2024 376 R.BAIL-1	2 AKMAL @ AKMAL RAZA VS THE STATE OF BIHAR	MAHENDRA THAKUR KRISHNA PRABHAT	SHYAM KUMAR SINGH AMIT KUMAR ANAND
65.	CR. MISC./8670/2024 30(a) R.BAIL-1	2 DHANANJAY KUMAR @DHANANJAY PASWAN VS THE STATE OF BIHAR	RAKESH BIHARI SINGH DHIRENDRA KUMAR	PARMANAND KUMAR

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66.	CR. MISC./8709/2024 393,307, R.BAIL-1	2 ADITYA KUMAR @ BOXAR KUMAR VS THE STATE OF BIHAR	RUPESH KUMAR	SHAILENDRA KUMAR SINGH
67.	CR. MISC./8774/2024 304(B),34 R.BAIL-1	2 CHHOTU KUMAR VS THE STATE OF BIHAR	KAMLENDRA PRASAD SINGH	SATYENDRA NARAYAN SINGH
68.	CR. MISC./8807/2024 377 R.BAIL-1	2 MD. SHAHZAD @ MAHAMMUD SHAHZAD VS THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA	MITHLESH KUMAR KHARE GAJENDRA KUMAR SINGH
69.	CR. MISC./8884/2024 342,365,366A,376, R.BAIL-1	2 SAHEB KHAN VS THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	RAM SUMIRAN RAI RAGHVENDRA KUMAR RISHABH MISHRA
70.	CR. MISC./8964/2024 366,34, R.BAIL-1	2 MOHIT KUMAR VS THE STATE OF BIHAR	SATISH KUMAR AMARENDRA KUMAR VIJAY KUMAR	AKSHAY LAL PANDIT
71.	CR. MISC./8975/2024 419,420,467,468,1 R.BAIL-1	2 SUNIL KUMAR @ TULSI @ SUNIL KUMAR RAI VS THE STATE OF BIHAR	SURYA ROY ASHOK KUMAR SINGH	MD. ASLAM ANSARI
72.	CR. MISC./9033/2024 341, 307, 506 R.BAIL-1	2 RAJU KUMAR @ KALIYA VS THE STATE OF BIHAR	MANORANJAN KUMAR USHA KUMARI SINGH	AJAY KUMAR JHA KUNDAN KUMAR SINGH RAM KRISHNA YADAV
73.	CR. MISC./9047/2024 306 R.BAIL-1	2 VIKASH KUMAR VS THE STATE OF BIHAR	SATISH CHANDRA VIVEK RAJ PRITI SINGH	MD. ATAUR RAHMAN
74.	CR. MISC./9050/2024 363,365,498(A),50 R.BAIL-1	2 ARVIND THAKUR VS THE STATE OF BIHAR	ALOK KUMAR ALOK	KUMAR RANJIT RANJAN
75.	CR. MISC./9058/2024 376,506, R.BAIL-1	2 AMARJEET KUMAR VS THE STATE OF BIHAR	SAROJ SINGH	DR.MRITYUNJAYA KR.GAUTAM ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH
76.	CR. MISC./9125/2024 409,420,467,468,4 R.BAIL-1	3 RAJNI PRIYA VS THE STATE THROUGH CENTRAL BUREAU OF INVESTIGATION	AVINASH KUMAR AJEET KUMAR	NIVEDITA NIRVIKAR
77.	CR. MISC./9159/2024 363,365 R.BAIL-1	2 NISHANT KUMAR VS THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY	RAJESH KUMAR
78.	CR. MISC./9184/2024 363,366A,504 R.BAIL-1	2 SAURABH KUMAR @ SAURAM KUMAR VS THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL RANVIR KUMAR SANTOSH KUMAR SINGH	SANJAY KUMAR PANDEY
79.	CR. MISC./9256/2024 376G R.BAIL-1	2 RAVI KUMAR @ KARU VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	DILIP KUMAR NO. 1 GAJENDRA KUMAR SINGH
80.	CR. MISC./9274/2024 376(DA),313,314,1 R.BAIL-1	2 DINESH KUMAR VS THE STATE OF BIHAR	VINAY RANJAN ABHISHEK TEERTHANKAR ANKIT KUMAR	ARUN KUMAR SINGH HEMANT KUMAR
81.	CR. MISC./9283/2024 399,402,414 R.BAIL-1	2 ABID MIYAN @ ABID HUSSAIN @ ABID MIAN VS THE STATE OF BIHAR	RADHA MOHAN SINGH VIJYA RAJ LAKSHMI PRABHAT KUMAR SINGH	DAMODAR PRASAD TIWARY
82.	CR. MISC./9291/2024 323,341,498(a),49 R.BAIL- 1	2 KANHAIYA PANDIT VS THE STATE OF BIHAR	ABHISHEK RANJAN NITESH KUMAR	NAGENDRA PRASAD KUNDAN RATHORE@ KUNDAN KUMAR HEMANT KUMAR SHARAN
83.	CR. MISC./9302/2024 366A,376(3),34 R.BAIL-1	2 CHANDAN KUMAR VS THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKSHI DEEP	ABHAY KUMAR ROY SAKET KUMAR SINGH
84.	CR. MISC./9304/2024 326,328,304,34 R.BAIL-1	2 SHIV CHANDRA PASWAN VS THE STATE OF BIHAR	MUKESH KUMAR JHA SANJU NKUMARI AJAY KUMAR	SANJAY KUMAR PANDEY
85.	CR. MISC./9313/2024 147,148,149,341,3 R.BAIL-1	2 PARMESHWARI YADAV VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	RAM PRIYA SHARAN SINGH
86.	CR. MISC./9317/2024 304B,34 R.BAIL-1	2 RANJAN KUMAR @ RAJAN KUMAR SAH VS THE STATE OF BIHAR	RAMCHANDRA SAHNI	MANOJ KUMAR
87.	CR. MISC./9390/2024 306 R.BAIL-1	2 DILSHAD ANSARI VS THE STATE OF BIHAR	MD.NAJMUL HODDA SHWETA	HARENDRA PRASAD

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88.	CR. MISC./9413/2024 341,324,326,307, R.BAIL-1	2 CHANDAN KUMAR VS THE STATE OF BIHAR	BRIJ BIHARI TIWARY	DR.MRITYUNJAYA KR.GAUTAM
89.	CR. MISC./9455/2024 489A,489B,489C,48 R.BAIL-1	2 NITESH KUMAR VS THE STATE OF BIHAR	ARUN KUMAR	PRAMOD KUMAR PANDEY
90.	CR. MISC./9458/2024 147,148,149,302 R.BAIL-1	2 GUDDU NUT VS THE STATE OF BIHAR	AJIT KUMAR SINGH	RAM ANURAG SINGH
91.	CR. MISC./9608/2024 25(1-b)a,26,27,35 R.BAIL-1	2 GAURI SHANKAR YADAV VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	RAM SUMIRAN RAI
92.	CR. MISC./9692/2024 302,307,328,34, R.BAIL-1	2 AWDHESH RAY @ AVADHESH RAY VS THE STATE OF BIHAR	SUBHASH KUMAR MINU KUMARI	YOGENDRA KUMAR
93.	CR. MISC./10057/2024 8,20(b)(ii)(C), R.BAIL-1	2 KIRAN DEVI VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR RITWIK THAKUR VAISHNAVI SINGH	PRANAV KUMAR
94.	CR. MISC./10098/2024 25(1-b)a,26,35 R.BAIL-1	2 YOGESH PRAKASH SINGH @ HAPPY VS THE STATE OF BIHAR	RAVI SHANKAR PATHAK	HARENDRA PRASAD
95.	CR. MISC./10105/2024 25(1-b)a,26,35,27 R.BAIL-1	2 RAJEEV KUMAR VS THE STATE OF BIHAR	PANKAJ KUMAR SINHA RAVI RANJAN MALLICK AATISH KUMAR KUNDAN KUMAR	AMITESH KUMAR
96.	CR. MISC./10112/2024 302,394,41134 R.BAIL-1	2 KAMLESH KUMAR PASWAN VS THE STATE OF BIHAR THROUGH ECONOMIC OFFENCE UNIT	MITHILESH UPADHYAY ABHISHEK KUMAR SURAJ KUMAR TIWARI	ATUL CHANDRA
97.	CR. MISC./10190/2024 406,420,467,468,1 R.BAIL-1	2 JAANU PANDEY @ JAANU PANDE VS THE STATE OF BIHAR	BRAJESH PRASAD GUPTA GIRIDHAR GOPAL TIWARY	TARUN PRASAD MANDAL
98.	CR. MISC./10195/2024 304(B),34 R.BAIL-1	2 KEDAR JHA VS THE STATE OF BIHAR	RAMCHANDRA SINGH	ASHOK KUMAR SINGH AMIT KUMAR KUMAR BALKRISHNA
99.	CR. MISC./10199/2024 376,506 R.BAIL-1	2 VISHAL BHARTI @ BITTU VS THE STATE OF BIHAR	CHANDRA SINGH	RITA VERMA RANG NATH CHOUBEY
100.	CR. MISC./10213/2024 341,323,307,504,3 R.BAIL-1	2 MD. HAIDER ANSARI @ MD. HAIDAR @ MD. HAIDAR ANSARI VS THE STATE OF BIHAR	PRAMOD SINGH PRAVIN KUMAR	DILIP KUMAR NO. 1
101.	CR. MISC./10225/2024 363,364A,302 R.BAIL-1	2 RAUSHAN KUMAR VS THE STATE OF BIHAR	SUJEET KUMAR	JAGDHAR PRASAD SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY
102.	CR. MISC./10294/2024 302,34 R.BAIL-1	2 RAVI KUMAR @ RAVI KANT VS THE STATE OF BIHAR	VIJAY ANAND	TAPESHWAR SHARMA
103.	CR. MISC./10316/2024 302,363 R.BAIL-1	2 RAHUL SINGH ALIAS RAHUL KUMAR SINGH VS THE STATE OF BIHAR	RAJIVE RANJAN SINGH AMIT RANJAN	ANIL KUMAR UMESH KUMAR GUPTA AKASH ANAND

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 311 (AT 10:30 A.M.)
Mr. Justice Purnendu Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./82697/2023 304b,34 A.BAIL	3 MINA DEVI @ MANTI DEVI VS THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR AMIT KUMAR	SUNIL KUMAR PANDEY	
2.	CR. MISC./82969/2023 420,406, A.BAIL	3 SATISH KUMAR SINGH VS THE STATE OF BIHAR	MRITYUNJAY KUMAR	NITYA NAND TIWARY DHANANJAY KUMAR TIWARY	
3.	CR. MISC./83285/2023 406,420,506 A.BAIL	2 RAJ KUMAR CHAUDHARY VS THE STATE OF BIHAR	SETU PRATEEK MANISH RAI SHARMA	PAWAN KUMAR CHAURASIA ANAND KUMAR OJHA	
4.	CR. MISC./83516/2023 376,506,34 A.BAIL	3 MAHESH KUMAR VS THE STATE OF BIHAR	DILIP KUMAR ROY	SYED EHTESHAMUDDIN	
5.	CR. MISC./83646/2023 406,420, A.BAIL	3 MRITYUNJAY KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR	ZAINUL ABEDIN SAHJA NAND SHARMA	
6.	CR. MISC./83735/2023 354(b)(c),509 A.BAIL	2 VIKASH KUMAR @ VICKKY @ VIKASH MOURYA VS THE STATE OF BIHAR	RAJANI KANT SINGH	NIRMALA KUMARI	
7.	CR. MISC./83839/2023 409,420,120(B),34 A.BAIL	2 SHAKEEL AHMAD @ SAKIL AHMAD VS THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY MITHILESH KUMAR	PARMESHWAR MEHTA	
8.	CR. MISC./83863/2023 341,323,324,325,3 A.BAIL	2 DUKHAN PASWAN VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MD. IFTEKHAR MAHMOOD	
9.	CR. MISC./83930/2023 406,420,467,468,5 A.BAIL	3 IRSHAD AHMAD VS THE STATE OF BIHAR	ALOK KUMAR JHA	NAVIN KUMAR PANDEY UDAY KUMAR	
10.	CR. MISC./83952/2023 363,366(A),365,34 A.BAIL	2 JHUNNA KUMAR SAH @ JHUNNA SAH VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	ATUL CHANDRA	
11.	CR. MISC./84039/2023 420,467,468,471,1 A.BAIL	3 ASGAR @ ASGAR HAYAT VS THE STATE OF BIHAR	RASHID IZHAR	SUCHETA YADAV PRASOON SINHA	
12.	CR. MISC./84042/2023 420,467,468,471,1 A.BAIL	3 PUSHPA DEVI VS THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA BARUN KUMAR SINGH	ARVIND KUMAR	
13.	CR. MISC./84172/2023 406,420,120B,467, A.BAIL	2 PANKAJ TIWARI VS THE STATE OF BIHAR	DEVASHISH GIRI PRANAV KUMAR SHRISHTI SINGH	NARENDRA KUMAR SINGH AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	
14.	CR. MISC./84173/2023 302,201,34 A.BAIL	2 SHEVI KUMARI VS THE STATE OF BIHAR	MAYANK BILOCHAN	PARMANAND KUMAR	
15.	CR. MISC./84258/2023 147,148,149,341,3 A.BAIL	2 SUNNY KUMAR @ SUNNY SINGH VS THE STATE OF BIHAR	RAJESH ROY SHRINATH MANJHI	MADAN KUMAR	
16.	CR. MISC./84265/2023 406,420,467,34 A.BAIL	2 MUNNA KUMAR VS THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR	SYED EHTESHAMUDDIN	
17.	CR. MISC./84271/2023 366(A),363,506,34 A.BAIL	2 MD. SONU @ MD. SAHIL VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	RAM SUMIRAN RAI	
18.	CR. MISC./84274/2023 25(1-B)a,26,35 A.BAIL	2 SHANKAR YADAV VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	RAJESH KUMAR	
19.	CR. MISC./84341/2023 406,420 A.BAIL	2 AJAY KUMAR @ AJAY KUMAR CAHAURASIA @ AJAY KUMAR CHOURASIA VS THE STATE OF BIHAR	DR. BIDHU RANJAN	JITENDRA KUMAR SINGH MANOJ KUMAR JHA KUMAR CHANDRA SHEKHAR VEERMANI KUMAR	
20.	CR. MISC./84373/2023 341,323,307,504,5 A.BAIL	2 SADAM SHAH @ SHADAM SHAH VS THE STATE OF BIHAR	KRISHNA DEO RAJ	KUMAR VEERENDRA NARAYAN	
21.	CR. MISC./84396/2023 406,420,120B,323, A.BAIL	2 SURENDRA RAI VS THE STATE OF BIHAR	AJAY KUMAR SINHA	RAM ANURAG SINGH NAVIN KUMAR ANUP KUMAR SINHA	

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22.	CR. MISC./84524/2023 406,420 A.BAIL	2	SANTOSH KUMAR TIWARI VS THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	BHANU PRATAP SINGH RAJESH ROY NIKITA MITTAL
23.	CR. MISC./84654/2023 341,323,307,354,5 A.BAIL	2	SUSHIL YADAV @ SHOSHIL KUMAR YADAV VS THE STATE OF BIHAR	ASHWANI KUMAR SHIVNANDAN BHARTI PINTU KUMAR PATEL KALYANI SINGH	RAJENDRA NATH JHA
24.	CR. MISC./84914/2023 420,409, A.BAIL	2	ARJUN KUMAR PODDAR VS THE STATE OF BIHAR	MD. HARUN QUARESHI	RAM SEVAK CHOUDHARY
25.	CR. MISC./85084/2023 328,302,34 A.BAIL	3	MITHILESH KUMAR YADAV VS THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKSHI DEEP	SHAILENDRA KUMAR SINGH KEDAR YADAV
26.	CR. MISC./85095/2023 302,120(B) A.BAIL Same ps: CR. MISC/21424/2024	4	SERAJUDDIN KHAN VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	AKBAR ALI RAKESH KUMAR SHRIVASTAVA
27.	CR. MISC./85108/2023 341,323,307,302,5 A.BAIL Same ps: CR. MISC/2789/2024 CR. MISC/2848/2024	2	GHULAM RABBANI @ GULAM RABBANI VS THE STATE OF BIHAR	SHIVENDRA PRASAD	SHANTANU KUMAR
28.	CR. MISC./85134/2023 341,323,324,354,3 A.BAIL	2	CHANDAN KUMAR VS THE STATE OF BIHAR	RANJEET KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
29.	CR. MISC./85185/2023 409,420 A.BAIL	3	MAHENDRA PASWAN VS THE STATE OF BIHAR	SANJIV SINGH	JAGDHAR PRASAD
30.	CR. MISC./85324/2023 186,409,34, A.BAIL Same ps: CR. MISC/77578/2023	2	MANISH KUMAR VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH SAKSHI DEEP	LALAN KUMAR
With 30.1	CR. MISC./77578/2023 A.BAIL	2	AJAY KUMAR VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH SAKSHI DEEP	MANOJ KUMAR
31.	CR. MISC./85452/2023 341,324,326,307,3 A.BAIL	2	NIRANJAN KUMAR VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	SATYA NAND SHUKLA PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH
32.	CR. MISC./85472/2023 147,148,149,341,3 A.BAIL Same ps: CR. MISC/15739/2024	2	RABINDRA RAI VS THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SHARDA KUMARI
33.	CR. MISC./85552/2023 341,323,307,504,3 A.BAIL Same ps: CR. MISC/80776/2023	2	RAJESH YADAV @ RAJESH KUMAR VS THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	AJAY KUMAR JHA SUDHIR KUMAR SINHA
With 33.1	CR. MISC./80776/2023 A.BAIL	3	DULARCHAND YADAV VS THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	AJAY KUMAR JHA SUDHIR KUMAR SINHA
34.	CR. MISC./85555/2023 366(A) A.BAIL	2	JAGNARAYAN SETH VS THE STATE OF BIHAR	PARWEJ KHAN	PREM KUMAR JHA
35.	CR. MISC./85557/2023 323,406,409,420,1 A.BAIL	2	VIJAY SAH VS THE STATE OF BIHAR	HARE KRISHNA PRASAD	KUMAR VEERENDRA NARAYAN SHRISHTI SINGH PRANAV KUMAR
36.	CR. MISC./85570/2023 341,323,379,504,5 A.BAIL	2	RAMAKANT SHAH @ RAMA KANT GOND VS THE STATE OF BIHAR	DHRAMVEER CHANDAN KUMAR KASHYAP	RANA RANDHIR SINGH
37.	CR. MISC./85591/2023 302,34 A.BAIL	3	CHANDRAWATI DEVI VS THE STATE OF BIHAR	NALIN KUMAR	PRNOTI SINGH
38.	CR. MISC./86036/2023 341,323,468,420,3 A.BAIL	2	ARUN KUMAR VS THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	BINOD KUMAR
39.	CR. MISC./86072/2023 420,406,467,468,3 A.BAIL Same ps: CR. MISC/86634/2023	3	DHARMSHEELA DEVI @ SABITA DEVI VS THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA	GANESH PRASAD SINGH SURENDRA KUMAR SINGH SUDHA CHANDRA RANJIT KUMAR MAYANK RAJ
With 39.1	CR. MISC./86634/2023 A.BAIL	3	RAM LAL GOSHWAMI VS THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA	GANESH PRASAD SINGH SURENDRA KUMAR SINGH SUDHA CHANDRA RANJIT KUMAR MAYANK RAJ
40.	CR. MISC./86536/2023 406,420,467,468,4 A.BAIL	3	MITHLESH KUMAR VS THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	CHANDRA SEN PRASAD SINGH

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41.	CR. MISC./295/2024 420,467,468,471,1 A.BAIL	3 NAGMA KHATOON VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI	AJAY MISHRA ARVIND KUMAR
42.	CR. MISC./355/2024 406,420, A.BAIL	2 PRITAM KUMAR SINHA VS THE STATE OF BIHAR	RAM PRAWESH KUMAR	MD. MATLOOB RAB VIVEKA NANDSINGH
43.	CR. MISC./2789/2024 341,323,307,302,5 A.BAIL Same ps: CR. MISC/85108/2023 CR. MISC/2848/2024	2 SAIDUL HAQUE @ SAIDUL @ SAHIDUL RAHMAN VS THE STATE OF BIHAR	SHIVENDRA PRASAD	RAM SUMIRAN RAI
44.	CR. MISC./2848/2024 341,323,307,302,5 A.BAIL Same ps: CR. MISC/85108/2023 CR. MISC/2789/2024	2 MD. MUKHTAR @ MOKTAR ALAM VS THE STATE OF BIHAR	SHIVENDRA PRASAD	UMA SHANKAR PRASAD SINGH
45.	CR. MISC./12370/2024 30(a) A.BAIL	2 JITENDRA MEHTA @ JITENDRA KUMAR VS THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA LAL BAHADUR SINGH ASHOK KUMAR	SYED EHTESHAMUDDIN
46.	CR. MISC./12507/2024 384,386,406,420,4 A.BAIL	2 RAMADHAR RAM VS THE STATE OF BIHAR	SUBHASH KUMAR MINU KUMARI SATYENDRA PRASAD SINGH	RAJ KISHOR SINGH BIMALESH KUMAR PRAKASH SHEKHAR KUMAR RAKESH KUMAR NAVNEET JHA BASU PRIYESH
47.	CR. MISC./12555/2024 341,323,354B,379, A.BAIL	2 JIBACHH YADAV VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	NIRMALA KUMARI
48.	CR. MISC./12560/2024 363,366(a),120(b) A.BAIL	2 MD. SHAKIL VS THE STATE OF BIHAR	BIDHU RANJAN	UMANATH MISHRA
49.	CR. MISC./12577/2024 341,323,307,354,3 A.BAIL	2 RAMJIT YADAV VS THE STATE OF BIHAR	SANTOSH CHANDRA BHASKAR	ASHOK KUMAR SINGH
50.	CR. MISC./12685/2024 363,364,34 A.BAIL	2 DINESH PANDIT VS THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR RAM BINAY KUMAR	BISHWESHWAR RAM
51.	CR. MISC./12718/2024 Anticipatory Bail A.BAIL	2 SANJAY KUMAR THAKUR VS THE STATE OF BIHAR	RATNAKAR JHA	UDAY CHAND PRASAD
52.	CR. MISC./12747/2024 341,323,325,307,3 A.BAIL	2 SURENDRA MAHTO VS THE STATE OF BIHAR	SANJAY KUMAR SINGH	AKSHAY LAL PANDIT
53.	CR. MISC./12765/2024 367,368,34, A.BAIL	2 AWADH KISHORE RAI @ AWADH KUMAR RAI VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	MD. IFTEKHAR MAHMOOD
54.	CR. MISC./12834/2024 406,420 A.BAIL	2 VIJAY KUMAR SHARMA @ VIJAY KR. SHARMA VS THE STATE OF BIHAR	KARANDEEP KUMAR	RAJENDRA SINGH
55.	CR. MISC./12872/2024 30(a),37 A.BAIL	2 SHABANA KHATOON @ KARISHMA VS THE STATE OF BIHAR	SANJEEV KUMAR	SHAILENDRA KUMAR SINGH
56.	CR. MISC./13009/2024 272,273,34 A.BAIL	2 DHARMENDRA PATEL @ DHARMENDRA VS THE STATE OF BIHAR	DR. BIPIN CHANDRA	RAJENDRA NATH JHA
57.	CR. MISC./13313/2024 392 A.BAIL	2 RAVI RANJAN KUMAR @ RANJAN YADAV VS THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	MADAN KUMAR
58.	CR. MISC./13405/2024 341,323,324,504,3 A.BAIL	2 CHANDAN BHAGAT VS THE STATE OF BIHAR	RAJ KUMAR ROHIT KUMAR	JHARKHANDI UPADHYAY SARVOTTAM KUMAR
59.	CR. MISC./13481/2024 147,149,341,323,3 A.BAIL	2 MAHESH YADAV VS THE STATE OF BIHAR	INDU BHUSHAN SWATI PARMAR	ASHOK KUMAR SINGH
60.	CR. MISC./13513/2024 30(a) A.BAIL	2 RAJESH KUMAR YADAV @ RAJESH YADAV VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	ARUN KUMAR
61.	CR. MISC./13523/2024 387 A.BAIL	2 BINOD KUMAR SINGH VS THE STATE OF BIHAR	ARUN KUMAR	ARUN KUMAR
62.	CR. MISC./13526/2024 341,323,325,307,3 A.BAIL	2 MANISH KUMAR @ MANISH KUMAR SHARMA VS THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI MUKESH KUMAR	VINOD SHANKER MODI NARESH DIKSHIT NARESH DIKSHIT
63.	CR. MISC./13563/2024 143,341,342,323,4 A.BAIL	2 SUNNY KUMAR @ ABDHESH KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	ARUN KUMAR PANDEY

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64.	CR. MISC./13566/2024 341,323,325,379,3 A.BAIL	2 RANJAN KUMAR VS THE STATE OF BIHAR	MANOJ KUMAR	YOGENDRA KUMAR
65.	CR. MISC./13605/2024 414,34 A.BAIL	2 NIKESH KUMAR VS THE STATE OF BIHAR	SANJEEV KUMAR BHARTI RAI RAUSHAN RAJ	SURESH PRASAD SINGH
66.	CR. MISC./13632/2024 304B,34 A.BAIL	2 RAMPATI DEVI VS THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SPRIHA SHREYA	TARKESHWAR NATH THAKUR
67.	CR. MISC./13643/2024 147,148,341,323,3 A.BAIL	2 PAWAN SAH VS THE STATE OF BIHAR	MUKESH KUMAR THAKUR	RAJENDRA SINGH
68.	CR. MISC./13693/2024 365,366A, A.BAIL	2 SANDEEP KUMAR VS THE STATE OF BIHAR	PRAVIN KUMAR	NAVIN KUMAR PANDEY
69.	CR. MISC./13727/2024 381,34 A.BAIL	2 RAHMAT ALI @ ATABUL VS THE STATE OF BIHAR	AJIT KUMAR SINGH	MANOJ KUMAR
70.	CR. MISC./13748/2024 406,420 A.BAIL	2 PRABHAS KUMAR CHAUDHARY VS THE STATE OF BIHAR	DHIRENDRA KUMAR JHA KRISHNA CHANDRA JHA	RAJ KISHOR SINGH RANJIT KUMAR YADAV
71.	CR. MISC./13765/2024 354B,376,377,34, A.BAIL	2 SADAY KUMAR @ SADAY YADAV @ SADEV YADAV VS THE STATE OF BIHAR	VIVEKANAND SINGH HIRA JHA	ANIL KUMAR SINGH NO. 1
72.	CR. MISC./13789/2024 25(1-b)a,26 A.BAIL	2 AMRITESH KUMAR @ PAPPU VS THE STATE OF BIHAR	AMIT KUMAR AJAY KUMAR SINGH KUMAR BALKRISHNA KRISHNA CHANDRA VERMA	BRAJENDRA NATH PANDEY
73.	CR. MISC./13813/2024 147,148,149,341,3 A.BAIL	2 DHARMENDRA JHA VS THE STATE OF BIHAR	BAUYE JEE JHA BINOD KUMAR MISHRA	MD. ASLAM ANSARI
74.	CR. MISC./13847/2024 25(1-B)A,26,29,35 A.BAIL	2 HEMANT KUMAR @ RAJA @ HEMANT RONIYAR VS THE STATE OF BIHAR	RITESH SINGH	MADAN KUMAR
75.	CR. MISC./13852/2024 341,323,324,307,3 A.BAIL	2 RAHUL SHAHI @ RAHUL KUMAR SHAHI @ RAHUL SAHI VS THE STATE OF BIHAR	BIJAY PRAKASH SINGH	SANJAY KUMAR TIWARY
76.	CR. MISC./13885/2024 147,148,323,324,3 A.BAIL	2 MD. ARSHAD @ MOHAMMAD ARSHAD VS THE STATE OF BIHAR	MD ZIAUL QUAMAR	MITHLESH KUMAR KHARE
77.	CR. MISC./13915/2024 30A A.BAIL	2 SHARWAN KUMAR VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI ANURAG SINGH	LAKSHMI KANT SHARMA
78.	CR. MISC./14024/2024 323,324,307,379,3 A.BAIL	2 SADAM HUSSAIN @ SADAM VS THE STATE OF BIHAR	RAM SANDESH ROY SURENDRA KUMAR SINGH	ANIL KUMAR
79.	CR. MISC./14083/2024 376,34 A.BAIL	2 SUNIL KUMAR VS THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SPRIHA SHREYA MANOJ KUMAR RAJESH KUMAR TIURIYAR	KUMAR VEERENDRA NARAYAN RAHUL KUMAR AMAR NATH YADAV
80.	CR. MISC./14084/2024 420,467,468,471,3 A.BAIL	2 SUJIT KUMAR VS THE STATE OF BIHAR	DIWAKAR . PRASHANT SHARMA SUDHAKAR RANJAN SHIVAM KUMAR	SHAILENDRA KUMAR
81.	CR. MISC./14089/2024 447,341,323,324,3 A.BAIL	2 RAHUL KUMAR YADAV VS THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	ANUJ KUMAR SHRIVASTAVA RAVI RANJAN
82.	CR. MISC./14130/2024 302,34, A.BAIL	2 SANTOSH THAKUR @ SANTOSH KUMAR THAKUR VS THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	ANITA KUMARI AMIT KUMAR ANAND
83.	CR. MISC./14147/2024 420,406,467,468,4 A.BAIL	2 KUMAR NAGENDRA VS THE STATE OF BIHAR	ANUJ DILBAR KRISHNA	UDAY PRATAP SINGH RAKESH KUMAR SINGH
84.	CR. MISC./14150/2024 341,323,363,365,3 A.BAIL	2 PREM CHANDRA SINGH @ BARA BELWA @ BARA BELA VS THE STATE OF BIHAR	DR. BIPIN CHANDRA RUPA RANI	AJAY KUMAR NO. 2 RAVI RANJAN
85.	CR. MISC./14180/2024 147,149,341,323,3 A.BAIL Same ps: CR. MISC/23574/2024	2 AFSANA VS THE STATE OF BIHAR	VIKRAM SINGH	SHYAM KUMAR SINGH

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86.	CR. MISC./14185/2024 461,379 A.BAIL	2	MD. AFROJ VS THE STATE OF BIHAR	SANTOSH KUMAR VERMA	MD. IFTEKHAR MAHMOOD
87.	CR. MISC./14187/2024 341,323,324,325,3 A.BAIL	2	ANUJ SINGH @ ANUJ KUMAR SINGH VS THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR INDRAJEET BHUSHAN	ATUL CHANDRA
88.	CR. MISC./14267/2024 409 A.BAIL	2	KRISHNA RAM VS THE STATE OF BIHAR	MANOJ KUMAR SINGH ANKIT KUMAR SINGH	DR. INDIWAR KUMARI
89.	CR. MISC./14275/2024 354(B),377,511,32 A.BAIL	2	ASHOK KUMAR VS THE STATE OF BIHAR	ANIL SINHA	SHAILENDRA KUMAR
90.	CR. MISC./14362/2024 30(a) A.BAIL	2	HANKI DEVI VS THE STATE OF BIHAR	MUKESH KUMAR RANA	RAM ANURAG SINGH
91.	CR. MISC./14409/2024 341,323,308,379,5 A.BAIL	2	BHOLA PRASAD VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	NAND KISHORE PRASAD
92.	CR. MISC./14461/2024 304(B),34 A.BAIL	2	UPENDRA PRASAD SRIVASTAVA VS THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA RANJAN KUMAR SRIVASTAVA	ATUL CHANDRA SANJEEV KUMAR
93.	CR. MISC./15739/2024 147,148,149,341,3 A.BAIL Same ps: CR. MISC/85472/2023	1	GOPAL KUMAR @ GOPAL KUMAR RAY VS THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	RAM SEVAK CHOUDHARY
94.	CR. MISC./21424/2024 302,120B, A.BAIL Same ps: CR. MISC/85095/2023	1	NAJMA KHATOON @ SUBBI KHATOON VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	UPENDRA KUMAR RAKESH KUMAR SHRIVASTAVA
95.	CR. MISC./23574/2024 147,149,341,323,3 A.BAIL Same ps: CR. MISC/14180/2024	1	MD ASHFAQ ALAM @ ASHFAQ VS THE STATE OF BIHAR	VIKRAM SINGH	SHYAM KUMAR SINGH
MATTER -1					
96.	CR. MISC./82583/2023 147,323,379,498A, A.BAIL	2	MD. IRSAD @ MD. IRSHAD VS THE STATE OF BIHAR	NAFISUZZOHA RABIA GULNAZ MD NEMATULLAH	NITYANAND BAL GOVIND SHARMA
97.	CR. MISC./83090/2023 341,323,498(A),50 A.BAIL	3	CHANCHAL KUMAR MISHRA @ CHANCHAL KUMAR VS THE STATE OF BIHAR	BIMAL KUMAR	ANAND KISHORE CHOUDHARY RATNAKAR AMBASTHA RAJENDRA PRASAD SAH
98.	CR. MISC./83927/2023 498(A),323,341,50 A.BAIL	3	SANJAY KUMAR SINGH VS THE STATE OF BIHAR	UDAY KUMAR	RINA SINHA ANUJ KUMAR ADITYA PANDEY KUMAR JAY MUKESH KUMAR
99.	CR. MISC./84122/2023 498A,323 A.BAIL	4	JITENDRA NARAYAN VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH SAKSHI DEEP	AJAY KUMAR NO. 2 RAJANI KANT SINGH
100.	CR. MISC./85743/2023 498(A),341,323,32 A.BAIL	2	KANHAIYA CHAUDHARY VS THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	SURENDRA PRASAD SINGH PANKAJ KUMAR NIRANJAN KUMAR
101.	CR. MISC./359/2024 315,323,406,449,5 A.BAIL	2	MD. ZAWED @ MD. ZAWED ALAM VS THE STATE OF BIHAR	RAM SUMIRAN RAI ANUJ KUMAR	MD. FAHIMUDDIN MD. RAHMATULLAH
102.	CR. MISC./360/2024 323,379,384,498(A A.BAIL	2	ANMOL RATAN @ ANMOL YADAV VS THE STATE OF BIHAR	VIVEK KUMAR	INDU KUMARI SRIVASTAVA PATLA KUMARI
103.	CR. MISC./12951/2024 406,498A,34, A.BAIL	2	PAWAN KUMAR VS THE STATE OF BIHAR	RAJ KISHOR PRASAD	PARMANAND KUMAR JAI PRAKASH VERMA NARESH PRASAD VERMA

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 205 (AT 10:30 A.M.)
Mr. Justice Satyavrat Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
TO BE MENTIONED					
1.	CR. APP (SJ)/4538/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 GOVIND SING @ GOVINDA SINGH @ SURENDRA KUMAR SINGH @ KHALINDRA SINGH VS THE STATE OF BIHAR	JAI PRAKASH VERMA NARESH PRASAD VERMA KUNAL KUMAR SINGH	BINAY KRISHNA RATNESHWAR PRASAD NITU KUMARI	
2.	CR. APP (SJ)/4669/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 SANJAY VERMA @ MUNNA MAHTO @ SUNNY VERMA VS THE STATE OF BIHAR	RUDRA DEO	BINAY KRISHNA VISHWA RANJAN CHOUDHARY	
3.	CR. APP (SJ)/5631/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 NEERAJ KUMAR VS THE STATE OF BIHAR	UMESH KUMAR SINGH	SADANAND PASWAN	
4.	CR. APP (SJ)/5665/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 DILEEP SINGH VS THE STATE OF BIHAR	PARAS NATH SAVITESH KUMAR MUKESH KUMAR	SADANAND PASWAN	
5.	CR. APP (SJ)/248/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 MD. AKBAR VS THE STATE OF BIHAR	GOPAL JHA	SADANAND PASWAN	
6.	CR. APP (SJ)/303/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 NIRANJAN MEHTA @ NIRANJAN KUMAR MEHTA VS THE STATE OF BIHAR	KUMAR GOUTAM KUMAR GOUTAM	BINAY KRISHNA	
7.	CR. APP (SJ)/329/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 AMIT SINGH @ AMRIT SINGH @HAPPY SINGH VS THE STATE OF BIHAR	PRIYESH KUMAR JAISWAL	USHA KUMARI 1	
8.	CR. APP (SJ)/495/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 VISHWAJIT YADAV @ VISHWAJIT KUMAR VS THE STATE OF BIHAR	BABU NANDAN PRASAD	USHA KUMARI 1	
9.	CR. APP (SJ)/552/2024 14A(2) SC/ST ACT SC/ST ACT (AB)	1 RANJAY KUMAR VS THE STATE OF BIHAR	RAJESH KUMAR	USHA KUMARI 1 RAJEEV RANJAN	
10.	CR. APP (SJ)/557/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 RAM KUMAR AGARWAL VS THE STATE OF BIHAR	RAJ KUMAR BEAUTY VERMA ROHIT KUMAR	SADANAND PASWAN PRITISH KUMAR LAL	
11.	CR. APP (SJ)/603/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 SANJAY YADAV VS THE STATE OF BIHAR	SANJAY SHARMA	USHA KUMARI 1	
12.	CR. APP (SJ)/723/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	1 GOVIND KUMAR VS THE STATE OF BIHAR	RAJIV KUMAR UDIT NARAYAN SINGH SONI KUMARI	SADANAND PASWAN	
13.	CR. APP (SJ)/727/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 SHOLA SINGH @ RAJENDRA SINGH VS THE STATE OF BIHAR	AJAY KUMAR PANDEY AJAY KUMAR PANDEY	BINAY KRISHNA	
14.	CR. APP (SJ)/840/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 VIBHA KUMARI VS THE STATE OF BIHAR	SUNIL KUMAR YADAV	SADANAND PASWAN	
15.	CR. APP (SJ)/845/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 DEEPRANJAN SINGH @ DEEPRANJAN KUMAR VS THE STATE OF BIHAR	BIRENDRA KUMAR	BINAY KRISHNA	
16.	CR. APP (SJ)/1001/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 VIKASH RANJAN KUMAR @ VIKASH RANJAN KR. VS THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	SADANAND PASWAN	
17.	CR. APP (SJ)/1067/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 RADHESHYAM SINGH VS THE STATE OF BIHAR	PRAMOD BAN BIHARI SINGH	USHA KUMARI 1	
18.	CR. APP (SJ)/1320/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 SANTOSH PATEL VS THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SADANAND PASWAN	
19.	CR. APP (SJ)/1334/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	1 ARUN KUMAR @ ARUN YADAV VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	BINAY KRISHNA	

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20.	CR. APP (SJ)/1384/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	KRISHNA KUMAR @ KRISHNA KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR VARMA	USHA KUMARI 1
21.	CR. APP (SJ)/1442/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	ABHAY KUMAR SINGH @ RANA ABHAY SINGH VS THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	USHA KUMARI 1
22.	CR. APP (SJ)/1601/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	1	SUBODH KUMAR UPADHYAY @ APPU UPADHYAY @ APPU KUMAR UPADHYAY VS THE STATE OF BIHAR	MITHILESH KUMAR SINGH BHASKAR SHANKAR	SADANAND PASWAN
23.	CR. APP (SJ)/1710/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	ADESH KUMAR VS THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA SHARMA @ NAMITA KUMARI	USHA KUMARI 1
24.	CR. MISC./18921/2024 366,120(B) A.BAIL	1	PAPPU KUMAR SINGH @ PAPPU KUMAR VS THE STATE OF BIHAR	NIRAJ KUMAR SINGH RADHA KRISHNA ANANT KUMAR MISHRA	NAWAL KISHORE PRASAD
25.	CR. MISC./23886/2024 341,323,302,504,3 A.BAIL	1	SHANKAR PRASAD @ SHANKAR MAHTO @ SHANKAR PRASAD MEHTA VS THE STATE OF BIHAR	PRAMOD KUMAR	ANIL KUMAR SINGH NO. 1 ANIRUDH KUMAR PRAVEEN KUMAR SHAILESH KUMAR PANDEY ARVIND KUMAR
26.	CR. MISC./24311/2024 341,307,504,506,3 A.BAIL	1	RAJA SINGH @ SUDHIR SINGH @ SAMRENDRA JHA SUDHIR KUMAR VS THE STATE OF BIHAR		RAJ KISHOR SINGH GAURI SHANKAR THAKUR
27.	CR. MISC./25988/2024 498A,406,34,323, A.BAIL	1	RAJ MOHAN PANDEY VS THE STATE OF BIHAR	SATISH KUMAR SINHA	ASHA DEVI
28.	CR. MISC./27036/2024 342,386,406,420,3 A.BAIL	1	JITENDRA PANDIT VS THE STATE OF BIHAR	PRAMOD KUMAR SINHA	BHARAT LAL
29.	CR. MISC./27709/2024 341,323,427,354,3 A.BAIL	1	RAVI KUMAR VS THE STATE OF BIHAR	JAY PRAKASH SINGH	MD. ASLAM ANSARI
30.	CR. MISC./28204/2024 498(A),341,323,50 A.BAIL	1	MANTU KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	MD. IFTEKHAR MAHMOOD
31.	CR. MISC./29297/2024 363,366(A),120(B) A.BAIL	1	SITA DEVI VS THE STATE OF BIHAR	BHAVESH KUMAR	SHARDA KUMARI
<u>FOR ORDERS (ON OFFICE NOTES)</u>					
32.	CR. MISC./73926/2023 406,420, A.BAIL	2	DINKAR KUMAR VS THE STATE OF BIHAR	RAKESH KUMAR VERMA	AMITESH KUMAR JAY RAM PRASAD NIRANJAN KUMAR SINGH
33.	CR. MISC./74788/2023 406,420,34 A.BAIL	3	BANTI KUMAR YADAV VS THE STATE OF BIHAR	VIKRAM SINGH	SURENDRA PRASAD SINGH
34.	CR. MISC./79445/2023 341,323,324,308,5 A.BAIL	3	MITHILESH KUMAR BHINDWAR VS THE STATE OF BIHAR	GOPAL KUMAR JHA	UMESHANAND PANDIT
35.	CR. MISC./86084/2023 420,406,34 A.BAIL	2	SRIKANT KUMAR RAM @ SRIKANT RAM VS THE STATE OF BIHAR	RAVINDRA NATH DUBEY	HARENDRA PRASAD
36.	CR. MISC./2149/2024 323,504,506,498(A A.BAIL	2	SUDHEER KUMAR @ HARIOM SINGH @ AMAR KUMAR VS THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ	RAJENDRA PRASAD NAT MUKESH KUMAR BIJAY KUMAR PANDEY
37.	CR. MISC./2728/2024 498(A),341,323,35 A.BAIL	2	KHURSHID SHAH VS THE STATE OF BIHAR	SUDHIR KUMAR SINHA	MD. NAZIR ANSARI
38.	CR. MISC./3157/2024 341,323,307,385,5 A.BAIL	1	AWADH CHOUDHARY @ AWADH BIHARI CHOUDHARY VS THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	ARBIND KUMAR PANDEY (APP)
39.	CR. MISC./3221/2024 147,149,323,324,3 A.BAIL	2	RAMKUMAR @ RAMKUMAR BHAGAT VS THE STATE OF BIHAR	SHEKHAR HARSHVARDHAN BIJAY BHUSHAN PRASAD	JAI NARAIN THAKUR
40.	CR. MISC./3324/2024 406,420, A.BAIL	2	MUKESH KUMAR VS THE STATE OF BIHAR	RAVI KUMAR SATISH KUMAR GIRI RAJESH KISHOR	PAWAN KUMAR CHAURASIA BISHWAJEET SINGH
41.	CR. MISC./3327/2024 323,341,498(A),50 A.BAIL	2	GAUTAM KUMAR GUPTA @ GAUTAM KUMAR VS THE STATE OF BIHAR	YOGESH KUMAR	KANHIYA KISHOR
<u>FOR ADMISSION - FRESH CASES</u>					
42.	CR. MISC./19626/2024 393 A.BAIL	1	OZAIK AKHTAR @ AUJER AKHATAR VS THE STATE OF BIHAR	RAMENDRA BHARTI SHAHBAJ ALAM AFHAM AKHTAR	GAURI SHANKAR GUPTA

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43.	CR. MISC./19636/2024 376,34 A.BAIL	1	PAPPU KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR	PREM KUMAR JHA
44.	CR. MISC./19637/2024 452,324,307,504,5 A.BAIL	1	BHIKHARI PAL VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	SHYAMESHWAR DAYAL MD. OBAIDULLAH
45.	CR. MISC./19641/2024 302,120(B),201 A.BAIL	1	SHAKUNTALA DEVI VS THE STATE OF BIHAR	RAJESH PANDEY VED PRAKASH CHANDAN SWETA BURNWAL	ANITA KUMARI
46.	CR. MISC./19643/2024 365 A.BAIL	1	VIJAY KUMAR @ VIJAY SAW VS THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	NITYA NAND TIWARY
47.	CR. MISC./19646/2024 341,342,323,354A, A.BAIL	1	SHAMBHU PASWAN @ SHAMBHU KUMAR VS THE STATE OF BIHAR	KUMARI RASHMI	LALAN KUMAR
48.	CR. MISC./19719/2024 498(a),406,323,50 A.BAIL	1	RAJEEV KUMAR VS THE STATE OF BIHAR	KRISHNA DEO RAJ	UDAY PRATAP SINGH
49.	CR. MISC./19725/2024 341,323,307,34 A.BAIL	1	SHIVNANDAN YADAV @ PAPPU YADAV @ SHIVNANDAN KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	PRADEEP NARAIN KUMAR
50.	CR. MISC./19728/2024 420,406,383,506 A.BAIL	1	MITHILESH KUMAR MISHRA @MITHILESH KUMAR @ DR. MITHILESH KUMAR MISHRA VS THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH	RAJENDRA PRASAD NAT
51.	CR. MISC./19730/2024 498(A),341,323,50 A.BAIL	1	NIRAJ KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	YOGENDRA KUMAR SINGH
52.	CR. MISC./19736/2024 498(a),323,341,50 A.BAIL	1	MUNNA KUMAR VS THE STATE OF BIHAR	SAMRENDRA JHA PRAGYA JHA KAMALESH KUMAR KAMAL	PARMANAND KUMAR JAY RAM PRASAD NIRANJAN KUMAR SINGH
53.	CR. MISC./19745/2024 376,313,506,34 A.BAIL	1	MAHENDRA PASWAN VS THE STATE OF BIHAR	RAJEEV RANJAN NO. II PRIYANKA KUMARI	RINA SINHA
54.	CR. MISC./19748/2024 363,366A,120B,504 A.BAIL	1	DINESH PRASAD YADAV @ DINESH YADAV VS THE STATE OF BIHAR	DR SANJAY KUMAR SINGH	DINESH SINGH
55.	CR. MISC./19751/2024 420,406,467,471 A.BAIL	1	KHUSHBOO DEVI VS THE STATE OF BIHAR	SUNIL PRASAD SINGH RATNAKAR AMBASTHA	RAJIV NAYAN
56.	CR. MISC./19753/2024 363,366(A),34 A.BAIL	1	SHAHJADI KHATOON VS THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	BISHWESHWAR RAM
57.	CR. MISC./19757/2024 379,413,414 A.BAIL	1	GOVIND KUMAR @ GOVIND KUMAR PATEL VS THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA RITESH KUMAR JHA CHANDRA MOHAN JHA	ADITYA NARAYAN SINGH.1
58.	CR. MISC./19761/2024 376,498A,34 A.BAIL	1	DIVYAM KUMAR CHOUDHARY @ JULIOUS @ DIVYAM KUMAR VS THE STATE OF BIHAR	ABHISHEK ANAND SHUBHANKAR RAJ TAHSIN NAYYAR SIDDIQUI CHAMANPRIT KAUR	VEENA KUMARI JAISWAL PRAVINA KUMARI
59.	CR. MISC./19763/2024 135(1)A,135(1)B A.BAIL	1	MANOJ SINGH @ SARDAR MANOJ SINGH VS THE UNION OF INDIA THROUGH THE PRINCIPAL COMMISSIONER CUSTOMS	AKHILESH VERMA	K.N.SINGH (A.D.S.G)
60.	CR. MISC./19773/2024 304B,120B A.BAIL	1	PRAMOD PANDIT @ PRAMOD DUBEY VS THE STATE OF BIHAR	PANKAJ KUMAR SINHA	ANISH CHANDRA
61.	CR. MISC./19775/2024 498A,323,500,504, A.BAIL	1	RANVIR SINGH YADAV @ BALBIR SINGH YADAV VS THE STATE OF BIHAR	ADITYA NATH PANDEY	RAJENDRA PRASAD NAT DR. KAMAL DEO SHARMA TUSHAR VAIBHAV
62.	CR. MISC./19790/2024 341,342,307,323,3 A.BAIL	1	MUNNI DEVI @ MUNI DEVI VS THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	PUSHPA SINHA.1
63.	CR. MISC./19791/2024 447,341,323,324,3 A.BAIL	1	RAM NATH SHARMA VS THE STATE OF BIHAR	HANS LAL KUMAR	PRANAV KUMAR MAHENDRA THAKUR KRISHNA PRABHAT
64.	CR. MISC./19793/2024 302,304B,120B A.BAIL	1	KISHORE KUMAR SINGH @ KISHORE SINGH VS THE STATE OF BIHAR	RAVINDRA SINGH AMRESH KUMAR	ASHOK KUMAR SINGH

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65.	CR. MISC./20382/2024 323,498(A),506,32 A.BAIL	1	HARSH RANJAN GAJENDRA THAKUR @ ABHISHEK RANJAN THAKUR @ HARSH THAKUR VS THE STATE OF BIHAR	JITENDER KUMAR GULFESHAN HIMANSHU SHEKHAR	MANOJ KUMAR
66.	CR. MISC./21394/2024 419,420,467,468,4 A.BAIL	1	MD. SHAHID KHAN VS THE STATE OF BIHAR	SAHIL KUMAR NILANJAN CHATTERJEE SUMIT KUMAR UJJWAL RAJ ROSHAN KUMAR	SATYENDRA NARAYAN SINGH NEELMANI RAJ DHANANJAY KUMAR KUNDAN KUMAR OJHA NAVNEET PRABHAKAR
67.	CR. MISC./22195/2024 379,34 A.BAIL	1	GOPAL PANDEY @ RAJIV KUMAR VS THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	GAURI SHANKAR GUPTA
68.	CR. MISC./22196/2024 341,323,307,504,3 A.BAIL	1	KISHORE RAI @ RAJ KISHORE RAI VS THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	MD. FAHIMUDDIN
69.	CR. MISC./22197/2024 3(3),29(1),9,17(2 A.BAIL	1	VINOD KUMAR SINGH VS THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR	CHANDRA SEN PRASAD SINGH
70.	CR. MISC./22199/2024 392 A.BAIL	1	DILLU KUMAR CHOUDHARY VS THE STATE OF BIHAR	AJIT KUMAR SINGH	SHYAM KUMAR SINGH
71.	CR. MISC./22200/2024 332,353,186,504,3 A.BAIL	1	LALLU RAI VS THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	ASHOK KUMAR SINGH
72.	CR. MISC./22206/2024 147,148,149,341,3 A.BAIL	1	BABLOO YADAV VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	ZAINUL ABEDIN
73.	CR. MISC./22208/2024 341,323,307,379,5 A.BAIL	1	KEDAR YADAV VS THE STATE OF BIHAR	AMAR KUMAR SINGH ROOP KISHAN	RITA VERMA
74.	CR. MISC./22210/2024 279,307,332,333,4 A.BAIL	1	NARAYAN KUMAR VS THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SPRIHA SHREYA	ASHOK KUMAR SINGH
75.	CR. MISC./22213/2024 395 A.BAIL	1	VIVEK KUMAR @ NEERAJ @ WANTED VS THE STATE OF BIHAR	AKSHANSH ANKIT MONIS AHMAD BHOLA KUMAR	RAJIV NAYAN
76.	CR. MISC./22214/2024 363,366A A.BAIL	1	CHANDAN PASWAN VS THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	RAM ANURAG SINGH
77.	CR. MISC./22215/2024 302,201,34 A.BAIL	1	SAPANA KUMARI VS THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	RAJ BALLABH SINGH
78.	CR. MISC./22220/2024 147,149,341,323,3 A.BAIL	1	AKASH PANDEY VS THE STATE OF BIHAR	BIMAL KUMAR JHA NIKHILESH KUMAR SANJAY KUMAR	SHANTANU KUMAR
79.	CR. MISC./22224/2024 498A,323,406, A.BAIL	1	BIKASH RAM VS THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	PUSHPA SINHA.1
80.	CR. MISC./22226/2024 341,323,120B,307, A.BAIL	1	RAJNISH KUMAR VS THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	RAM ANURAG SINGH
81.	CR. MISC./22266/2024 147,148,149,341,3 A.BAIL	1	ANIL SHARMA VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	BHANU PRATAP SINGH
82.	CR. MISC./22280/2024 341,323,504,506,4 A.BAIL	1	SONU KUMAR SINGH VS THE STATE OF BIHAR	RAJU SINGH	NARSINGH TANTI
83.	CR. MISC./22281/2024 409,420 A.BAIL	1	SANJAY SINGH @ SANJAY KUMAR SINGH VS THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR AMIT KUMAR MISHRA	PARMESHWAR MEHTA
84.	CR. MISC./22285/2024 341,323,307,379,5 A.BAIL	1	BIPIN KUMAR @ BIPIN KUMAR SAH VS THE STATE OF BIHAR	MAHENDRA PRATAP	SATYENDRA PRASAD
85.	CR. MISC./22293/2024 498A A.BAIL	1	DILIP PATEL VS THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR RAHUL KUMAR	MD. SHAKIR AHMAD JANMEJAY GIRIDHAR AAKASH CHOUDHARY NITISH KUMAR
86.	CR. MISC./22295/2024 302,34, A.BAIL	1	DINESH PRASAD @ DINESH KUMAR YADAV VS THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP KANCHAN KUMARI	ARVIND KUMAR PANDEY (APP.84) JAINENDRA KUMAR PUSHKAR HIRA SHARMA
87.	CR. MISC./22296/2024 341,323,307,379,3 A.BAIL	1	MUNNA MIYAN @ MD. MUNNA VS THE STATE OF BIHAR	MAHENDRA PRATAP	UMANATH MISHRA

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88.	CR. MISC./22299/2024 392 A.BAIL	1 VISHWAJIT KUMAR YADAV @ VISHWAJIT KUMAR @ TEJU VS THE STATE OF BIHAR	MADHAV RAJ	PUSHPA SINHA
89.	CR. MISC./22302/2024 147,148,149,341,3 A.BAIL	1 SUJEET KUMAR VS THE STATE OF BIHAR	ARTI KUMARI JAI PRAKASH SINGH	SURENDRA KUMAR
90.	CR. MISC./22303/2024 147,148,149,341,3 A.BAIL	1 SANTOSH KUMAR @ SANTOSH SAH VS THE STATE OF BIHAR	SURYA ROY ASHOK KUMAR SINGH	PARMANAND PRASAD
91.	CR. MISC./22313/2024 341,323,354B,379, A.BAIL	1 DEEPAK PANDEY @ DEEPAK KUMAR PANDEY VS THE STATE OF BIHAR	SUNIL KUMAR DEWENDRA NARAYAN SINGH	AMITESH KUMAR
92.	CR. MISC./22317/2024 25(1-b)a,25(1-A), A.BAIL	1 AZIM ANSARI VS THE STATE OF BIHAR	PRAMOD KUMAR	ANISH CHANDRA
93.	CR. MISC./22318/2024 341,323,308,504,5 A.BAIL	1 SAUDI YADAV VS THE STATE OF BIHAR	PANKAJ KUMAR SINHA	MANOJ KUMAR
94.	CR. MISC./22325/2024 8C,21C,29 A.BAIL	1 SAWAN DAS @ PANKAJ KUMAR VS THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	UDAY PRATAP SINGH
95.	CR. MISC./22331/2024 120B,406,420,422, A.BAIL	1 SASHI SHEKHAR @ SHASHI SHEKHAR VS THE STATE OF BIHAR	MANOJ KUMAR	NIRMAL KUMAR SINHA
96.	CR. MISC./22336/2024 498A,323,406, A.BAIL	1 PRITAM KUMAR VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	NARSINGH TANTI SARFRAZ AHMAD
97.	CR. MISC./22376/2024 498(A),354(B),341 A.BAIL	1 MD. ASFAQUE @ MD ASFAQUE ALAM VS THE STATE OF BIHAR	INDRAJIT KUMAR	SUCHETA YADAV
98.	CR. MISC./22377/2024 498A,323 A.BAIL	1 MD. MUMTAJ @ MD. MUMTAJ @ MANTAJ @ MD. MANTAJ VS THE STATE OF BIHAR	MD FAZLE KARIM	MD. IFTEKHAR MAHMOOD
99.	CR. MISC./22378/2024 420 A.BAIL	1 VINAY KUMAR VS THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	DR.MRITYUNJAYA KR.GAUTAM
100.	CR. MISC./22381/2024 8,20(b)(ii)(c) A.BAIL	1 MUMTAJ SAH @ MUMTAJ ANSARI VS THE STATE OF BIHAR	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	SUMAN KUMARI SINGH
101.	CR. MISC./22382/2024 188 A.BAIL	1 UPENDRA NUT VS THE STATE OF BIHAR	HEMANT KUMAR	SUMAN KUMARI SINGH
102.	CR. MISC./22384/2024 147,149,341,323,3 A.BAIL	1 NIKKU SAH VS THE STATE OF BIHAR	BINAY KUMAR VIVEK KUMAR	DR.MRITYUNJAYA KR.GAUTAM
103.	CR. MISC./22387/2024 366(A) A.BAIL	1 SURAJ KUMAR VS THE STATE OF BIHAR	BIRENDRA KUMAR	ASHA DEVI
104.	CR. MISC./22389/2024 379 A.BAIL	1 NITISH KUMAR VS THE STATE OF BIHAR	NAWAL KISHORE SINGH KAMLESH KUMAR	SHAHEEN BEGUM
105.	CR. MISC./22392/2024 147,148,149,341,3 A.BAIL	1 DUDHA RAI @ DUDH RAI VS THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	BHARAT LAL
106.	CR. MISC./22393/2024 420 A.BAIL	1 RASUL MIAN @ RASUL MIYAN VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	BINOD KUMAR VIJAY SHANKAR SHRIVASTAVA NISHA VERMA
107.	CR. MISC./22395/2024 406,420,467,468,4 A.BAIL	1 ANIL KUMAR VS THE STATE OF BIHAR	LALBAHADUR SINGH ASHOK KUMAR	RAM NARESH RAY
108.	CR. MISC./22396/2024 147,149,337,353,3 A.BAIL	1 AKHILESH PASWAN VS THE STATE OF BIHAR	DHANANJAY GUPTA DEEPAK KUMAR RAJIV RANJAN	MD. MATLOOB RAB
109.	CR. MISC./22403/2024 302 A.BAIL	1 RADHE MAHTO @ RAGHE MAHTO @ RADHA RAMAN MATHO VS THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	ASHOK KUMAR SINGH
110.	CR. MISC./22405/2024 306 A.BAIL	1 JITENDRA KUMAR TANTI VS THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL	SANJAY KUMAR SINGH RATNAKAR AMBASTHA RAJENDRA PRASAD SAH
111.	CR. MISC./22407/2024 302,120B A.BAIL	1 RANJAN CHAUDHARY @ RANJAN KUMAR CHAUDHARY VS THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN AMIT KUMAR MISHRA	SHAILENDRA KUMAR RANJAY KUMAR SINGH

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112.	CR. MISC./22417/2024 147,148,149,341,3 A.BAIL	1	SUBODH SINGH @ MILAN SINGH @ SUVODH SINGH @ MILAN VS THE STATE OF BIHAR	PRIYANKA SINGH VIKAS KUMAR JHA ADARSH SINGH MADHAV RAJ	ANIL PRASAD SINGH
113.	CR. MISC./22448/2024 447,341,323,325,3 A.BAIL	1	AMOD KUMAR @ AMOD RAY VS THE STATE OF BIHAR	SAGAR KUMAR ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	JAI NARAIN THAKUR SANJAY KUMAR @ S.K. ANJANA
114.	CR. MISC./22484/2024 448,341,323,354B, A.BAIL	1	RAHUL MISHRA VS THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY RAHUL KUMAR DUBEY SHASHI RANJAN KUMAR	SYED EHTESHAMUDDIN
115.	CR. MISC./22488/2024 498(a),406 A.BAIL	1	SAIF KHAN @ SAIF KHA VS THE STATE OF BIHAR	SURYA SWETABH RAKESH KUMAR	RAMESH CHANDRA PARWEJ KHAN
116.	CR. MISC./22494/2024 147,148,149,323,3 A.BAIL	1	LAV KUMAR SINGH @ LAV SINGH VS THE STATE OF BIHAR	ABHISHEK ARVIND KUMAR PANDEY	UDAY CHAND PRASAD
117.	CR. MISC./22495/2024 302,201,34 A.BAIL	1	ABHAY KUMAR @ ABHAY RAM VS THE STATE OF BIHAR	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	SHAILENDRA KUMAR
118.	CR. MISC./22498/2024 402,399,414 A.BAIL	1	MANTU KUMAR @ MANTU JAISWAL VS THE STATE OF BIHAR	KARANDEEP KUMAR	RAJ BALLABH SINGH
119.	CR. MISC./22502/2024 147,148,149,302,1 A.BAIL	1	MD. ADIL VS THE STATE OF BIHAR	DIKSHA KUMARI KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	JHARKHANDI UPADHYAY
120.	CR. MISC./22503/2024 406,420, A.BAIL	1	BINOD KUMAR VS THE STATE OF BIHAR	BHUNESHWAR PANDEY CHANDRA SHEKHAR SINGH	SYED EHTESHAMUDDIN
121.	CR. MISC./22515/2024 406,420,467,468,4 A.BAIL	1	RAVI RANJAN KUMAR VS THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR AMIT KUMAR MISHRA	NIRMALA KUMARI
122.	CR. MISC./22517/2024 341,323,307,325,3 A.BAIL	1	MULAYAM YADAV VS THE STATE OF BIHAR	KANCHAN JHA NISHANT CHOUDHARY KANCHAN JHA	UDAY CHAND PRASAD GIRISH CHANDRA JHA
123.	CR. MISC./22520/2024 457,380 A.BAIL	1	AJIT SWARNKAR @ AJIT KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR SINGH	ANAND KISHORE CHOUDHARY
124.	CR. MISC./22523/2024 498A,323,341,504, A.BAIL	1	NOOR ALAM DEWAN @ NUR ALAM DEWAN VS THE STATE OF BIHAR	SHANTANU KUMAR VIKASH KUMAR	MD. SHAKIR AHMAD
125.	CR. MISC./22524/2024 147,148,341,323,3 A.BAIL	1	BIPIN KUMAR VS THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	DASHRATH MEHTA MAYANK BILOCHAN
126.	CR. MISC./22526/2024 341,323,307,379,3 A.BAIL	1	ISHAN RAUT @ ISHANANDAN RAUT VS THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	CHANDRA SEN PRASAD SINGH
127.	CR. MISC./22533/2024 341,323,379,307,4 A.BAIL	1	SANJAY KUMAR SINGH @ SANJAY KUMAR VS THE STATE OF BIHAR	MAHENDRA PRATAP	SATYENDRA PRASAD
128.	CR. MISC./22534/2024 341,323,324,307,3 A.BAIL	1	SAROJ CHAUDHARY @ SAROJ KUMAR @ SAROJ KUMAR CHAUDHARY VS THE STATE OF BIHAR	SAMEER RANJAN TARUN ANAND	MD. ANZARUL HAQUE SAHARA
129.	CR. MISC./22536/2024 363,366A, A.BAIL	1	BIPIN KUMAR VS THE STATE OF BIHAR	MANOJ KUMAR	SHAHEEN BEGUM
130.	CR. MISC./22568/2024 363,366A,34, A.BAIL	1	ANITA DEVI VS THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	ABHAY KUMAR
131.	CR. MISC./22571/2024 420,467,468,471,1 A.BAIL	1	MANOJ KUMAR VS THE STATE OF BIHAR	AMARNATH JHA ASHWANI KUMAR TIWARY	RAM SEVAK CHOUDHARY

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132.	CR. MISC./22573/2024 147,148,149,332,3 A.BAIL	1	ANUP SONAR @ ANUJ SONAR VS THE STATE OF BIHAR	DIWAKAR RAHUL SHARMA PRASHANT SHARMA ANURANJAN PATEL PRIYA KUMARI DEEPAK KUMAR BHARAT BHUSHAN SUDHAKAR RANJAN DEEPAK KUMAR SHIVAM KUMAR ABHISHEK BHARDWAJ	DASHRATH MEHTA
133.	CR. MISC./22574/2024 147,148,149,341,3 A.BAIL	1	BHUSHAN SADA VS THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	MUKESH KUMAR SINGH
134.	CR. MISC./22578/2024 341,323,307,379,3 A.BAIL	1	SHRAWAN MAHTO VS THE STATE OF BIHAR	ASHOK KUMAR ANIL KUMAR SINGH ASHOK KUMAR ASHOK KUMAR ASHOK KUMAR ASHOK KUMAR ASHOK KUMAR	UMESHANAND PANDIT
135.	CR. MISC./22580/2024 498(A) A.BAIL	1	MD. ASIF VS THE STATE OF BIHAR	AFTAB ALAM SIDDIQUI SANJAY SINHA MD FAZLE KARIM	PUSHPA SINHA.1 VISHAL VIKRAM RANA MISHA BHARTI ANANYA SHIVANI MONALIKA ADITYA SINGH
136.	CR. MISC./22582/2024 341,323,307,379,5 A.BAIL	1	KISHUNDEO SAHANI @ KISHU SAHANI VS THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA SANJAY KUMAR S.K. SANJAY KUMAR S.K. SANJAY KUMAR S.K. SANJAY KUMAR S.K.	YOGENDRA KUMAR
137.	CR. MISC./22586/2024 420,120(B0,341,32 A.BAIL	1	NANDU PASWAN VS THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND SHUBHANKAR RAJ TAHSIN NAYYAR SIDDIQUI CHAMANPRIT KAUR	MOHAMMAD SUFYAN
138.	CR. MISC./22588/2024 323,406,420,463,4 A.BAIL	1	ARVIND RAI VS THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR PURUSHOTTAM KUMAR	PRAMOD KUMAR PANDEY
139.	CR. MISC./22592/2024 396, A.BAIL	1	SURENDRA BHAGAT @ SURENDRA KUMAR VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	ARUN KUMAR SINGH BAJARANGI LAL
140.	CR. MISC./22597/2024 341,323,307,379,3 A.BAIL	1	NABIHAN BIBI VS THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN	NIRMAL KUMAR SINHA
141.	CR. MISC./22598/2024 323,504,498(A),31 A.BAIL	1	RAVI KUMAR VS THE STATE OF BIHAR	AJIT KUMAR SINGH	SURESH PRASAD SINGH
142.	CR. MISC./22599/2024 341,323,324,307,5 A.BAIL	1	SACHIN KUMAR VS THE STATE OF BIHAR	ABHISHEK RANJAN MRITYUNJAY KUMAR RAVI RANJAN	NAVIN KUMAR PANDEY
143.	CR. MISC./22600/2024 341,323,504,506,3 A.BAIL	1	JANGAL SINGH VS THE STATE OF BIHAR	RANJEET KUMAR SINGH VINAY KUMAR	MADHURA NAND JHA
144.	CR. MISC./22602/2024 379,406,407,467,4 A.BAIL	1	AMRITESH KUMAR VS THE STATE OF BIHAR	ARYA ACHINT	SHAILENDRA KUMAR
145.	CR. MISC./22603/2024 341,323,307,34,30 A.BAIL	1	RAJESHWAR SHARMA VS THE STATE OF BIHAR	MILI KUMARI	UDAY CHAND PRASAD
146.	CR. MISC./22607/2024 366(a) A.BAIL	1	DHIRAJ KUMAR @ DHIRAJ PASWAN VS THE STATE OF BIHAR	RAUSHAN RAJ	PUSHPA SINHA.1
147.	CR. MISC./22610/2024 341,323,324,307,4 A.BAIL	1	MITHLESH KUMAR VS THE STATE OF BIHAR	SUBODH KUMAR NITESH KUMAR DINESH KUMAR	RAM SUMIRAN RAI
148.	CR. MISC./22675/2024 341,323,308,354(B A.BAIL	1	PAPPU PODDAR VS THE STATE OF BIHAR	ANUJ KUMAR	RINA SINHA
149.	CR. MISC./22677/2024 341,323,324,379,3 A.BAIL	1	RITESH MAHTO VS THE STATE OF BIHAR	KARANDEEP KUMAR	AJIT KUMAR

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(AT 12:45 P.M.)
FOR ADMISSION -I

150. CR. MISC./19744/2024 30A,38 A.BAIL	1 ABDUL BARI VS THE STATE OF BIHAR	NADIMUL HASAN	MD. NAZIR ANSARI
151. CR. MISC./28184/2024 30(a) A.BAIL	1 SHAIL KUMARI VS THE STATE OF BIHAR	ANANT KUMAR MISHRA	KUMAR RANJIT RANJAN
152. CR. MISC./28197/2024 30(a) A.BAIL	1 ANIL MAHTO @ ANIL KUMAR VS THE STATE OF BIHAR	RITESH KUMAR NARAIN	NAND KUMAR SINGH
153. CR. MISC./28206/2024 30(a) A.BAIL	1 AJAY MEHTA @ AJAY KUMAR MEHTA VS THE STATE OF BIHAR	RAJ KISHORE PRASAD	AMITESH KUMAR DHEERAJ KUMAR
154. CR. MISC./28207/2024 272,273, A.BAIL	1 RAJESHWAR SAHNI VS THE STATE OF BIHAR	BRIJ KISHOR MISHRA	PRADEEP NARAIN KUMAR SACHIDA NAND RAI AVINASH RAJ
155. CR. MISC./28222/2024 30(a) A.BAIL	1 RAUSHANI DEVI VS THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	RANA RANDHIR SINGH DIVYA BHARTI
156. CR. MISC./28227/2024 30(a) A.BAIL	1 JHAGRU SAHNI @ RAJ NARAYAN SAHNI VS THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	PRONOTI SINGH KANCHAN KUMARI
157. CR. MISC./28335/2024 30(a) A.BAIL	1 ABDHESH YADAV VS THE STATE OF BIHAR	PRAMOD YADAV PRASHANT KUMAR	RABINDRA KUMAR MANISH KUMAR MODASSIR RAZA SUMIT KUMAR
158. CR. MISC./28342/2024 30A A.BAIL	1 DEORAJ PANDEY VS THE STATE OF BIHAR	CHANDRA SHEKHAR URMILA KUMARI	BHARAT LAL RAGHAV PRASAD
159. CR. MISC./28347/2024 30(a) A.BAIL	1 GUDDU KUMAR VS THE STATE OF BIHAR	JEETENDRA NARAYAN	MD. IFTEKHAR MAHMOOD
160. CR. MISC./28351/2024 414, A.BAIL	1 AJAY SAH VS THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ	ASHA DEVI MANISHA KHUSHI
161. CR. MISC./28356/2024 30(a) A.BAIL	1 RAM PRAVESH RAI VS THE STATE OF BIHAR	AVINASH KUMAR PANDEY	NITYANAND
162. CR. MISC./28363/2024 30(a),30(c),32(ii) A.BAIL	1 NAWAL RAI VS THE STATE OF BIHAR	SUNIT KUMAR SRIVASTAVA	LAKSHMI KANT SHARMA
163. CR. MISC./28373/2024 30(a) A.BAIL	1 RAJAN KUMAR @ RAJAN KUMAR RAM VS THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR ANKIT KUMAR KUNDAN RAJ SUMIT KUMAR JHA	AKBAR ALI
164. CR. MISC./28375/2024 30(a) A.BAIL	1 MAHESH SAHNI VS THE STATE OF BIHAR	AYUSH KUMAR KANISHK KAUSTUBH	INDU KUMARI SRIVASTAVA
165. CR. MISC./28576/2024 30(a) A.BAIL	1 MD. SARFARAZ @ SADDAM VS THE STATE OF BIHAR	RAVI RANJAN	MRITUNJAY KUMAR NIRALA
166. CR. MISC./28577/2024 30(a) A.BAIL	1 ANJU PASWAN @ AKHILESH PASWAN VS THE STATE OF BIHAR	ABHAY KUMAR PANDEY	BISHWESHWAR RAM
167. CR. MISC./28580/2024 30(a) A.BAIL	1 RAJIV RAI @ RAJU RAI VS THE STATE OF BIHAR	ALOK KUMAR ALOK	NITYA NAND TIWARY
168. CR. MISC./28582/2024 414,34, A.BAIL Same ps: CR. MISC./28885/2024	1 CHUNNU SINGH @ CHUNNU KUMAR SINGH VS THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	INDU KUMARI SRIVASTAVA
169. CR. MISC./28583/2024 30(a) A.BAIL	1 AKTA DEVI @ EKTA DEVI VS THE STATE OF BIHAR	MD MUSOWIR	KANHAIYA KISHORE(APP100)
170. CR. MISC./28584/2024 30(a) A.BAIL	1 AJAY KUMAR VS THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	SHAHEEN BEGUM
171. CR. MISC./28587/2024 272,273 A.BAIL	1 SEEMA DEVI VS THE STATE OF BIHAR	MIRTUNJAY KUMAR TIWARY	SHYAMESHWAR DAYAL
172. CR. MISC./28605/2024 30A A.BAIL	1 GAUTAM PASWAN VS THE STATE OF BIHAR	SARVOTTAM KUMAR ROHIT KUMAR	SURESH PRASAD SINGH
173. CR. MISC./28606/2024 272,273,34 A.BAIL	1 MAHESH KUMAR KAMAT @ MAHESH KAMAT VS THE STATE OF BIHAR	MD. SOBAN ASGHAR	BINOD KUMAR

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| 174. CR. MISC./28611/2024
30(a),30(c) A.BAIL | 1 | GUPTESHWAR PASWAN
VS THE STATE OF BIHAR | SHASHI KANT
SURENDRA KUMAR
MISHRA | AKSHAY LAL PANDIT |
| 175. CR. MISC./28616/2024
30(a),32,41(1) A.BAIL | 1 | VINOD YADAV
VS THE STATE OF BIHAR | ABHISHEK KUMAR
SHARAD KUMAR
VERMA
SAGAR KUMAR
RASHMI JHA | ASHOK KUMAR SINGH |

(AT 2:15 P.M.)
FOR ADMISSION

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| 176. CR. MISC./19340/2024
147,148,149,341,3 A.BAIL | 2 | SANTOSH PATEL
VS THE STATE OF BIHAR | PIYUSH KUMAR
PANDEY
ADITI SHAHI | KALYAN SHANKAR
DEWANAND TIWARI
AMRESH KUMAR SINHA |
| 177. CR. MISC./16199/2023
498A,406,323,341, A.BAIL | 3 | MD. JAHANGIR KHAN @
JAHANGIR @ JAHAGIR
VS THE STATE OF BIHAR | MITHILESH KUMAR
SINGH | PUSHPA SINHA.1
AJAY KUMAR TIWARI |
| 178. CR. MISC./62549/2023
498A A.BAIL | 3 | OMKAR NATH MISHRA
VS THE STATE OF BIHAR | ANANT KUMAR PANDEY
ASHOK KUMAR SINGH | BHANU PRATAP SINGH
BIBHAKAR TIWARY |
| 179. CR. MISC./65433/2023
342,323,379,498A, A.BAIL | 4 | MUKESH KUMAR THAKUR
@MUKESH THAKUR
VS THE STATE OF BIHAR | RAVI RANJAN | YOGENDRA KUMAR SINGH
BIMAL KUMAR
SHASHANK CHOUHAN |
| 180. CR. MISC./67072/2023
420,406,120B,504, A.BAIL | 4 | MD. ZAHID KHAN
VS THE STATE OF BIHAR | SHAKIB AYAZ
UMA KANT MISHRA
PRAMOD KUMAR | MOHAMMAD SUFYAN
DR. KAMAL DEO SHARMA
TUSHAR VAIBHAV |
| 181. CR. MISC./67505/2023
498(A),376,511,32 A.BAIL | 3 | JITENDRA DAS @ JITENDRA
KUMAR DAS
VS THE STATE OF BIHAR | SANJAY KUMAR @ S.K.
ANJANA | PARMANAND PRASAD |
| 182. CR. MISC./72137/2023
341,323,325,307,5 A.BAIL | 3 | BANSHI YADAV
VS THE STATE OF BIHAR | NIRANJAN PARIHAR | JAI NARAIN THAKUR
PANKAJ KUMAR SINHA |
| 183. CR. MISC./76722/2023
420,409,34 A.BAIL | 4 | ANIL YADAV
VS THE STATE OF BIHAR | VIRENDRA KUMAR | PARMESHVAR MEHTA |
| 184. CR. MISC./77156/2023
363,362,,365,364, A.BAIL | 3 | MD. TABREZ @ MD. TABAREZ
VS THE STATE OF BIHAR | SANJAY KR. SINHA | RINA SINHA
ANIL KUMAR MUKUND
ARBIND KUMAR |
| 185. CR. MISC./77609/2023
467,468,471,420,1 A.BAIL | 3 | LALIT KISHOR TIWARI
VS THE STATE OF BIHAR | RAJAN
VAIDEHI RAMAN
PRASAD SINGH | AJAY MISHRA
ARVIND KUMAR |
| 186. CR. MISC./79111/2023
302,34, A.BAIL | 3 | RAJU YADAV
VS THE STATE OF BIHAR | MAN MOHAN KUMAR
BIRENDRA KUMAR | RAMCHANDRA SAHNI |
| 187. CR. MISC./79117/2023
420,307,323,376,4 A.BAIL | 3 | RAVI ANAND
VS THE STATE OF BIHAR | SHASHANK SHEKHAR
SHASHANK CHANDRA
ASHUTOSH KUMAR
NITISH KUMAR
VATSAL VERMA | DR. INDIWAR KUMARI
MANOJ KUMAR PANDEY
KUMARI PALLAVI |
| 188. CR. MISC./79683/2023
376(D),341,342,35 A.BAIL | 3 | NITISH KUMAR YADAV @
SATYAM MRIDUL @ SATYAM
MRIDUL
VS THE STATE OF BIHAR | VIJAY ANAND
ROOP KISHAN | SATYENDRA NARAYAN
SINGH |
| 189. CR. MISC./80122/2023
498A,406, A.BAIL | 3 | MOHAMMAD SHAHWAJ ALI @
MD SHAHBAJ ALI
VS THE STATE OF BIHAR | SANJEEV KUMAR
RAUSHAN RAJ
BHARTI RAI | KANHIYA KISHOR
BIMLESH KUMAR PANDEY |
| 190. CR. MISC./80160/2023
4 A.BAIL | 3 | DADAN SINGH @ DADAN YADAV
@ DADAN PAHALWAN @ DADAN
SINGH YADAV
VS DIRECTORATE OF
ENFORCEMENT, GOVERNMENT
OF INDIA THROUGH ITS
ASSISTANT DIRECTOR, | PRIYANKA SINGH
VIKAS KUMAR JHA
RIZWANUL JAMA KHAN | DR K.N SINGH (ASG)
TUHIN SHANKAR |
| 191. CR. MISC./80216/2023
366A,34, A.BAIL | 3 | RANJIT KUMAR SINGH
VS THE STATE OF BIHAR | ISSHAN SIINGH
YASH SINGH
TEJ PRATAP SINGH
SATYEU VEER | RAJIV NAYAN |
| 192. CR. MISC./81163/2023
341,323,498(A),50 A.BAIL | 2 | MD SHAKIL
VS THE STATE OF BIHAR | RANJEET KUMAR
SUNIL KUMAR | AHMAD ALI
RINA SINHA
DHIRENDRA PRASAD SINHA |
| 193. CR. MISC./81835/2023
406,420 A.BAIL | 3 | MANJOOR ALAM
VS THE STATE OF BIHAR | MITHILESH KUMAR
SINGH
BHASKAR SHANKAR | SHYAMESHWAR DAYAL
RAGHUNANDAN KUMAR
SINGH |

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| 194. | CR. MISC./81855/2023
341,323,324,307,4 A.BAIL | 4 | IRFAN ALAM @ MD. IRFAN ALAM
VS THE STATE OF BIHAR | MADHURENDRA
KUMAR | MD. ANZARUL HAQUE
SAHARA
ABHISHEK KUMAR
RASHMI JHA
SHARAD KUMAR VERMA
SAGAR KUMAR |
| 195. | CR. MISC./82141/2023
147,341,323,324,3 A.BAIL | 3 | AKLESH KUMAR
VS THE STATE OF BIHAR | SHIVENDRA SHANKAR
REKHA PRASAD
NILMANI KUMAR | VINOD SHANKER MODI |
| 196. | CR. MISC./82535/2023
304(B),201,34 A.BAIL | 3 | VINOD RAY
VS THE STATE OF BIHAR | RAJA RAM RAI
RAVI PRAKASH
SANCHAY SRIVASTAVA
SOURAV SUMAN
AALEKH ANAND
ARPIT ANAND
SUSHANT SRIVASTAVA
ASHISH KUMAR PALIT | TAPESHWAR SHARMA |
| 197. | CR. MISC./83737/2023
363,366A,506,34 A.BAIL | 3 | NIRANJAN SINGH @ NIRANJAN
YADAV @ NIRANJAN KUMAR
VS THE STATE OF BIHAR | ASHWANI KUMAR
SHIVNANDAN BHARTI
KALYANI SINGH
PINTU KUMAR PATEL | PRNOTI SINGH |
| 198. | CR. MISC./83740/2023
341,323,406,420,5 A.BAIL | 3 | NARENDRA KUMAR THAKUR
VS THE STATE OF BIHAR | PRAVIN KUMAR
RITWIK THAKUR
VAISHNAVI SINGH | BINOD KUMAR
GOPAL JHA |
| 199. | CR. MISC./83960/2023
406,420,323,504,4 A.BAIL | 3 | SONU KUMAR JAISWAL @ SONU
KUMAR
VS THE STATE OF BIHAR | RAVI RANJAN | RAJESH KUMAR |
| 200. | CR. MISC./84005/2023
341,323,354B,379, A.BAIL | 5 | CHANDRA KISHORE
JHA@SANJAY JHA
VS THE STATE OF BIHAR | KEDAR JHA | ANAND KISHORE
CHOUDHARY |

(AT 4:00 P.M.)

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| 201. | CR. MISC./523/2023
498(A),34 A.BAIL | 7 | SANTOSH KUMAR
VS THE STATE OF BIHAR | BHIM SEN PRASAD
KANCHAN KUMARI | MD. ANBZARUL HAQUE
SAHARA
AMIT KUMAR ANAND |
| 202. | CR. MISC./24248/2023
3,4, A.BAIL | 5 | SHEKHAR KUMAR
VS THE STATE OF BIHAR | VEENA KUMARI
JAISWAL | ANITA KUMARI
JAGJIT ROSHAN
AMIT KUMAR
PRASHANT RAJ |
| 203. | CR. MISC./40627/2023
323,341,498-A,34 A.BAIL | 4 | NITISH TIWARI
VS THE STATE OF BIHAR | RAJANI KANT PANDEY | AJAY KUMAR NO. 2
ASHOK KUMAR GARG
SANJIV KUMAR PATHAK |
| 204. | CR. MISC./46253/2023
147,323,498(A),38 A.BAIL | 5 | ATUL KUMAR
VS THE STATE OF BIHAR | MANOJ KUMAR SINGH | RAM NARESH RAY
SANDIP KUMAR GAUTAM |
| 205. | CR. MISC./51930/2023
323,498(A),406 A.BAIL | 4 | MD. TAUSEEF
VS THE STATE OF BIHAR | RAJ KRISHNA JHA
ARVIND KUMAR
MOUAR
SURYA NARAYAN SAH
SHISHIRA PATHAK | ANIL PRASAD SINGH
MADHURENDRA KUMAR |
| 206. | CR. MISC./56550/2023
341,323,307,498(A A.BAIL | 4 | BRAHAMDEV RAI
VS THE STATE OF BIHAR | SURESH PRASAD SAH
@ BARANWAL | ATUL CHANDRA
BHOLA PRASAD
INDRAJEET KUMAR |
| 207. | CR. MISC./59707/2023
147,323,504,498A, A.BAIL | 3 | DIPAK JHA @ DIPAK KUMAR JHA
@ DEEPAK KUMAR JHA
VS THE STATE OF BIHAR | SHAILESH ANAND
NEHA GAUTAM
SUKESH RANJAN | LALAN KUMAR
BALRAM KAPRI |
| 208. | CR. MISC./61090/2023
498A, A.BAIL | 2 | JITU SAH@JITU SAO@JITU
KUMAR
VS THE STATE OF BIHAR | MIRTYUNJAY KUMAR
MISHRA | AJAY KUMAR JHA
SATISH CHANDRA |
| 209. | CR. MISC./64296/2023
498A,307,379,354B
A.BAIL | 4 | RAVI KUMAR
VS THE STATE OF BIHAR | NIRAJ KUMAR
KAUSHAL KUMAR
SINGH
PARMESHVAR
VISHWAKARMA
MAYANK MANI | VINOD SHANKER MODI
UDAY PRASAD
KIRAN KUMARI |
| 210. | CR. MISC./66281/2023
498(A),325,307 A.BAIL | 2 | DHARMENDRA YADAV @
DHARMENDRA KUMAR
VS THE STATE OF BIHAR | MD. JAVED JAFAR
KHAN | PRADEEP NARAIN KUMAR
KUNWAR NARAYAN JAMUAR |
| 211. | CR. MISC./78675/2023
498A,504,506 A.BAIL | 3 | DEEPAK KUMAR
VS THE STATE OF BIHAR | SANJEEV KUMAR
SINHA
RAJEEV KUMAR SINHA | SURESH PRASAD SINGH
SUSHANT KUMAR
KAUSHLENDRA KUMAR |

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212.	CR. MISC./81391/2023 498(A),323,504,50 A.BAIL	2	SANJAY BHAGAT @ SANJAY KUMAR VS THE STATE OF BIHAR	SATYA PRAKASH SINHA	ARUN KUMAR PANDEY DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT
213.	CR. MISC./81450/2023 341,354(B),379,38 A.BAIL	3	RAJIV KUMAR @ BISHOK MANDAL VS THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	AMITESH KUMAR SHADAB AKHTER MAHESH KUMAR MD.FAHAR IMRAN
214.	CR. MISC./81489/2023 323,504,506,313,4 A.BAIL	2	KANHAIYA RAM @ KANHAIYA KUMAR RAM VS THE STATE OF BIHAR	MD. MUSOWIR ANUP KUMAR PANDEY	RAJ BALLABH SINGH SURESH PRASAD SAH @ BARANWAL
215.	CR. MISC./82365/2023 414 A.BAIL	3	DHIRAJ KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	MOHAMMED ARIF
216.	CR. MISC./82678/2023 498A,313,506,34 A.BAIL	3	PRASHANT KUMAR VS THE STATE OF BIHAR	NEERAD PARASHAR ANIKET KUMAR THAKUR	DR. KUMAR UDAY PRATAP SUMIT KUMAR RAJEEV KUMAR AVINASH KUMAR SINGH
217.	CR. MISC./84111/2023 354,354C,504,506, A.BAIL	3	RAVI KUMAR @ RAVI KUMAR JAISWAL VS THE STATE OF BIHAR	ANUJ KUMAR PANKAJ KUMAR SINGH ADITYA PANDEY	RENU KUMARI
218.	CR. MISC./84682/2023 376,313,506,34, A.BAIL	3	GAURAV KUMAR @ CHOTU VS THE STATE OF BIHAR	AKASH RAJ	VEENA KUMARI JAISWAL SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH SAPNA RANI
219.	CR. MISC./85105/2023 498(A),494,341,32 A.BAIL	2	RAM KUMAR CHAUPAL VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITISH KUMAR KUMARI SHUBHAM	MANOJ KUMAR JAISHANKAR KUMAR YADAV
220.	CR. MISC./85107/2023 323,324,341,307,3 A.BAIL	1	BUCHIYA DEVI @ BACHIYA VS THE STATE OF BIHAR	KANCHAN JHA MADHAV JHA	BHARAT LAL

(AT 3:30 P.M.)

FOR ADMISSION IV

221.	CR. MISC./28673/2024 30(a) A.BAIL	1	DASAI SAH @ DASAI KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	MANOJ KUMAR
222.	CR. MISC./28679/2024 30(a) A.BAIL	1	RANJEET KUMAR @ RANJIT KUMAR VS THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	AKBAR ALI
223.	CR. MISC./28682/2024 30(a) A.BAIL	1	KRISHNA KUMAR VS THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	AKSHAY LAL PANDIT
224.	CR. MISC./28683/2024 30(a),41 A.BAIL	1	BHAGAVAT SINGH @ BHAGWAT SINGH VS THE STATE OF BIHAR	SIDDHARTH HARSH	SANJAY KUMAR SHARMA
225.	CR. MISC./28684/2024 30(a) A.BAIL	1	PRAVESH PRAAJAPATI VS THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	KANHIYA KISHOR
226.	CR. MISC./28689/2024 30(a) A.BAIL	1	KAMLESH CHOUDHARY @ KAMLESH KUMAR VS THE STATE OF BIHAR	SHASHIKANT SURENDRA KUMAR MISHRA	PUSHPA SINHA
227.	CR. MISC./28704/2024 30(a) A.BAIL	1	SANTOSH KUMAR @ SANTOSH MAHTO VS THE STATE OF BIHAR	SANTOSH KUMAR	PRADEEP NARAIN KUMAR
228.	CR. MISC./28713/2024 30A A.BAIL	1	MITHUN MAHTON VS THE STATE OF BIHAR	SOURENDRA PANDEY NALIN VILOCHAN TIWARY BASANT KUMAR	NITYA NAND TIWARY
229.	CR. MISC./28725/2024 30A A.BAIL	1	MUKESH RAY @ MUKESH KUMAR VS THE STATE OF BIHAR	RUDRA DEO	UMESHANAND PANDIT
230.	CR. MISC./28737/2024 30A A.BAIL	1	SONU KUMAR @ SONU KUMAR CHAUDHARI VS THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	MADAN KUMAR
231.	CR. MISC./28788/2024 30A A.BAIL	1	PINTU YADAV @ PINTU KUMAR VS THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	NITYA NAND TIWARY
232.	CR. MISC./28789/2024 30(a) A.BAIL	1	VIJAY KUMAR SINGH @ VIJAY YADAV @ VIJAY SINGH VS THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR	ARUN KUMAR

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233.	CR. MISC./28792/2024 30(a) A.BAIL	1 ASHOK KUMAR MUKHIYA VS THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	GULNAR BEGUM
234.	CR. MISC./28796/2024 30(A) A.BAIL	1 PRIYANSHU KUMAR VS THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	SYED EHTESHAMUDDIN
235.	CR. MISC./28797/2024 272,273 A.BAIL	1 KAMLESH PASWAN VS THE STATE OF BIHAR	RATNAKAR JHA	BINOD KUMAR
236.	CR. MISC./28803/2024 30A A.BAIL	1 KUNDAN RAM @ KUNDAN KUMAR VS THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	BISHWESHWAR RAM
237.	CR. MISC./28807/2024 30A A.BAIL	1 AJAY MURMU VS THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD	SHARDA KUMARI
238.	CR. MISC./28809/2024 30A A.BAIL	1 SURAJ KUMAR VS THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	AKBAR ALI
239.	CR. MISC./28813/2024 30(a) A.BAIL	1 SITARAM MANJHI VS THE STATE OF BIHAR	SUDHIR KUMAR SINHA	MD. IFTEKHAR MAHMOOD
240.	CR. MISC./28881/2024 30(a) A.BAIL	1 MADHUSUDAN MANJHI @ MASUDAN MANJHI VS THE STATE OF BIHAR	PARAS NATH SAVITESH KUMAR MUKESH KUMAR ABHISHEK KUMAR SUMITRA SHAH	INDU KUMARI SRIVASTAVA
241.	CR. MISC./28885/2024 414,34 A.BAIL Same ps: CR. MISC/28582/2024	1 SUJEET KUMAR SINGH VS THE STATE OF BIHAR	KRISHNA MURARI	KUMAR RANJIT RANJAN
242.	CR. MISC./28889/2024 341,323,333,353,3 A.BAIL	1 GIRIJA DEVI VS THE STATE OF BIHAR	RABINDRA PRASAD SINGH	SANJAY KUMAR
243.	CR. MISC./28893/2024 30(a) A.BAIL	1 SHIVAM MANJHI VS THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	LAKSHMI KANT SHARMA
244.	CR. MISC./28906/2024 30(a) A.BAIL	1 PAWAN YADAV @ LALAN YADAV @ GAGAN YADAV VS THE STATE OF BIHAR	SHAUKAT ALAM	MOHAMMED ARIF
245.	CR. MISC./28914/2024 30A A.BAIL	1 KARAN @ KARAN KUMAR @ CHAUBANI VS THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR	TARKESHWAR NATH THAKUR
MATTER -1				
246.	CR. MISC./25141/2024 498(A),341,323,50 A.BAIL	1 RAJNEETI KUMAR VS THE STATE OF BIHAR	ZAKI HAIDER	AKSHAY LAL PANDIT RAJ KISHOR PRASAD ASHOK KUMAR
247.	CR. MISC./25295/2024 341,323,504,498(A A.BAIL	1 MD. AFTAB ALAM @ AFTAB ALAM @ MD. AFTAB VS THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	PRONOTI SINGH
248.	CR. MISC./25307/2024 498A,504, A.BAIL	1 PANKAJ RAY @ PANKAJ KUMAR VS THE STATE OF BIHAR	SATISH CHANDRA	PUSHPA SINHA
249.	CR. MISC./25332/2024 147,148,324,341,5 A.BAIL	1 DINESH PRASHAD VS THE STATE OF BIHAR	RISHABH MISHRA	DAMODAR PRASAD TIWARY
250.	CR. MISC./25519/2024 498A, A.BAIL	1 KAILASH PRASAD VS THE STATE OF BIHAR	ANJANI PARASHAR	DASHRATH MEHTA
251.	CR. MISC./25687/2024 341,323,498(A),50 A.BAIL	1 SANJAY SINGH @ SANJAY KUMAR SINGH VS THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR	RABINDRA KUMAR
252.	CR. MISC./25690/2024 341,323,504,506,4 A.BAIL	1 MD. SAIF ALI KHAN VS THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	VEENA KUMARI JAISWAL
253.	CR. MISC./25816/2024 323,498A,504,34, A.BAIL Same ps: CR. MISC/26543/2024	1 AMIT KUMAR @ CHOUDHARY AMIT KUMAR VS THE STATE OF BIHAR	RAJESH KUMAR	DAMODAR PRASAD TIWARY
254.	CR. MISC./25867/2024 341,323,498A, A.BAIL	1 PAPPU KUMAR VS THE STATE OF BIHAR	AJAY KUMAR TIWARI	PRADEEP NARAIN KUMAR
255.	CR. MISC./25991/2024 498(A),323,379,34 A.BAIL	1 SEKHAR ROY VS THE STATE OF BIHAR	MD. RAHMATULLAH	RABINDRA KUMAR
256.	CR. MISC./26253/2024 498A,354,504,506, A.BAIL	1 MD. ABDUL SALAM @ SONU VS THE STATE OF BIHAR	SHADAB AKHTER SAYED IMRAN GHANI MAHESH KUMAR	KHURSHID ANWAR RAM KISHUN PRASAD SANJAY KUMAR

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257. CR. MISC./26543/2024 1 ADITA BEN @ ADITA BEN DEVI RAJESH KUMAR DAMODAR PRASAD TIWARY
323,498(A),504,34 A.BAIL CHOUDHARY @ CHOWDHARY
Same ps: ADITA @ ADITA DEVI
CR. MISC/25816/2024 CHOUDHARY
VS THE STATE OF BIHAR

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 206 (AT 10:30 A.M.)
Mr. Justice Rajesh Kumar Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ORDER IX					
1.	CWJC/3455/2012 REVERSION , NON G	16 BIKRAMA SINGH AND ANR VS THE STATE OF BIHAR AND ORS	SHIV KUMAR	ANJANI KR SHARAN SC9 RAJ NANDAN PRASAD (SC9) VIKASH KUMAR (SC11)	
2.	CWJC/7162/2016 DISCP.PROC., GAZET	5 MANOJ KUMAR VS THE STATE OF BIHAR AND ORS	BAJARANGI LAL	MANINDRA KISHORE SINGH- SC6 SUBHASH CHANDRA MISHRA (SC16)	
TO BE MENTIONED					
3.	CWJC/14762/2011 DISCP.PROC., GAZET	12 RAY DHIRENDRA BAHADUR VS THE STATE OF BIHAR AND ORS	PRABHAT RANJAN	NEERAJ NANDAN GP20 RAMAKANT SHARMA(L.O.(I/C BINITA SINGH (SC28) SRI NANDAN PD.SINGH SHRI NANDAN PRASAD SINGH ARCHANA PALKAR KHOPDE	
4.	CWJC/20058/2011 REM/DIS/TER, BANK	7 AGAM PRASAD SRIVASTAVA VS UTTAR BIHAR GRAMIN BANK AND ORS	MANOJ KUMAR JHA KUMAR CHANDRA SHEKHAR	PRABHAKAR JHA	
5.	CWJC/23184/2011 DISCP.PROC., BANK	8 MAHESH KUMAR SINHA VS THE BOARD OF DIRECTORS AND THE	DEVI KANT JHA BIRENDRA KUMAR JHA	SHARAD KUMAR SINHA ARCHANA PALKAR KHOPDE SITA RAM YADAV (GP16)	
Restored (M.J.C. No. 1038/2012)					
6.	CWJC/19441/2015 DISCP.PROC., BANK	7 BRAJ KISHORE THAKUR VS STATE BANK OF INDIA THROUGH THE CHAIRMAN STATE BANK OF INDIA AND ORS	KUNDAN KUMAR SINHA RITA VERMA	KAUSHLENDRA KUMAR SINHA SRI SUNIL KUMAR SINGH KAUSHLENDRA KUMAR SINHA SANJIV KUMAR.	
7.	CWJC/9303/2016 DISCP.PROC., OTHER	4 KUMAR CHANDRA VIKRAM VS THE UNION OF INDIA AND ORS	RUPAK KUMAR JITENDRA KUMAR	S.D SANJAY ADDL. SOC. GEN. ABHAY SHANKAR JHA (CGC)	
FOR ADMISSION -I					
8.	CR. MISC./85474/2023 498(A),323,379,50 A.BAIL Same ps: CR. MISC/1564/2024	2 NIDHI KUMARI VS THE STATE OF BIHAR	MUKESH KUMAR THAKUR	AHMAD ALI VINAY KUMAR MISHRA	
With 8.1	CR. MISC./1564/2024 A.BAIL	2 RANDHIR KUMAR @ RANDHIR KUMAR RAI VS THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	KUMAR RANJIT RANJAN VINAY KUMAR MISHRA	
9.	CR. MISC./85536/2023 498A, A.BAIL	4 RAJOO KUMAR PASWAN @ RAJU PASWAN VS THE STATE OF BIHAR	AKSHAY LAL PANDIT RAJESH KUMAR ARVIND KUMAR	CHANDRA SEN PRASAD SINGH AWADHENDRA KUMAR MANOJ KUMAR	
10.	CR. MISC./85753/2023 341,323,498(a),50 A.BAIL	4 MITHLESH KUMAR VS THE STATE OF BIHAR	ANIL KUMAR	VEENA KUMARI JAISWAL UJJAWAL KUMAR SINGH NIRAJ KUMAR SINGH	
11.	CR. MISC./85850/2023 498A,494,406,34, A.BAIL	2 NITISH KUMAR VS THE STATE OF BIHAR	SATYA PRAKASH PARASAR	BRAJ KISHORE PD.(APP) PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	
12.	CR. MISC./573/2024 341,323,498(A),50 A.BAIL	3 ANUJ KUMAR VS THE STATE OF BIHAR	BINAY KUMAR	MD. SHAKIR AHMAD AMIYA KUNAL	
13.	CR. MISC./1001/2024 379,414 A.BAIL Same ps: CR. MISC/6134/2024 CR. MISC/19549/2024	2 BALI @ BABLU KUMAR VS THE STATE OF BIHAR	AMIT KUMAR MISHRA ANIRUDH MISHRA PRABHA GAUTAM	MD. SHAKIR AHMAD	
With 13.1	CR. MISC./6134/2024 A.BAIL	2 NEERAJ YADAV @ NEERAJ KUMAR YADAV VS THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	MANOJ KUMAR	

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14.	CR. MISC./1123/2024 323,498(A),494,34 A.BAIL	3	VISHAMBHAR SHARMA @ VISHWAMBHAR SHARMA VS THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	AKSHAY LAL PANDIT SADA NAND ROY PAWAN KUMAR SINGH
15.	CR. MISC./1467/2024 406,420 A.BAIL	2	ABHISHEK KUMAR @ ABHISHED KUMAR VS THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	PUSHPA SINHA.1 ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR
16.	CR. MISC./1673/2024 406,420,467,468,4 A.BAIL	3	ANITA DEVI VS THE STATE OF BIHAR	ABHISHEK	AJAY MISHRA
17.	CR. MISC./1851/2024 376 A.BAIL	2	MD. ARMAN @ ARMAN VS THE STATE OF BIHAR	MD FAZLE KARIM	YOGENDRA KUMAR SINGH DR. BIDHU RANJAN
18.	CR. MISC./1904/2024 365,364 A.BAIL	2	VIKRAM KUMAR @ VIKRAM KUMAR SAH VS THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR SUMIT KUMAR BHAGAT	ANIL KUMAR SINGH NO. 1
19.	CR. MISC./1910/2024 498A,323,379 A.BAIL	2	SAGAR MANDAL @SAGAR KUMAR MANDAL VS THE STATE OF BIHAR	BRIJ NANDAN PRASAD	KUMAR RANJIT RANJAN DR. MANOJ KUMAR SWEETY SINHA KSHEM SHARMA
20.	CR. MISC./1915/2024 498A,406,504, A.BAIL	2	IRSHAD ALAM VS THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	YOGENDRA KUMAR SINGH KUMAR SUNIL
21.	CR. MISC./1922/2024 341,323,354(b),50 A.BAIL	2	PRAMOD KUMAR VS THE STATE OF BIHAR	ANSHUMAN SINGH RANJAY KUMAR	CHOUBEY JAWAHAR
22.	CR. MISC./1938/2024 498A A.BAIL	2	RAVI SONI VS THE STATE OF BIHAR	UPENDRA KUMAR BIRENDRA KUMAR	SYED EHTESHAMUDDIN ANIL KUMAR
23.	CR. MISC./2046/2024 323,498(A),379, A.BAIL	3	YOGESHWAR SINGH @ JAGESHWAR SINGH VS THE STATE OF BIHAR	MADHAV JHA NISHANT CHOUDHARY KANCHAN JHA	BINOD KUMAR
24.	CR. MISC./2048/2024 420,467,468,471,3 A.BAIL	2	SANTOSH KUMAR VS THE STATE OF BIHAR	MUKESH KUMAR NEERAJ NANDAN BIJAY KUMAR PANDEY	SYED EHTESHAMUDDIN VAISHNAVI SINGH PURUSHOTTAM KUMAR PRANSHU
25.	CR. MISC./2057/2024 406,409,420,467,4 A.BAIL	2	SANJEET KUMAR VS THE STATE OF BIHAR	RAKESH KUMAR JHA	PARMESHVAR MEHTA
26.	CR. MISC./2082/2024 304B,201,34 A.BAIL	2	MANTU KUMAR @ MANTU KUMAR DAS VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	UDAY CHAND PRASAD
27.	CR. MISC./2086/2024 341,323,420,385,3 A.BAIL	3	VIKASH RAY @ VIKASH KUMAR RAY VS THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR	GULNAR BEGUM ANJANI KUMAR JHA SAMEER KUMAR JHA
28.	CR. MISC./2143/2024 323,420,406,468,1 A.BAIL	2	AJAY KUMAR YADAV VS THE STATE OF BIHAR	PRATEEK TANDON	RITA VERMA
29.	CR. MISC./2210/2024 366A,34, A.BAIL	3	RAM BABU MAHTO @ PANDAV PRAKASH VS THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI	DR.MRITYUNJAYA KR.GAUTAM MRS. MOHINI KUMARI SHAILENDRA KUMAR JHA
30.	CR. MISC./2315/2024 323,498(A),504 A.BAIL	2	SIKANDAR SINGH VS THE STATE OF BIHAR	RAMANAND PODDAR RAHUL KUMAR MISHRA	AKBAR ALI ARABIND NATH PANDEY VARUN KUMAR
31.	CR. MISC./2374/2024 406,323,504,498(A A.BAIL	2	CHANDAN KUMAR VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	UMESHANAND PANDIT AMAR KUMAR SINGH RAHUL SINGH
32.	CR. MISC./2409/2024 498(A),504,506,32 A.BAIL	3	DHANANJAY KUMAR @ DHANANJAY KUMAR SINGH @ SAMEER SINGH VS THE STATE OF BIHAR	ATUL KUMAR MEHTA SUSHMITA SINGH	MOHAMMAD SUFYAN GIRIDHAR GOPAL TIWARY JITENDRA SINGH NIRANJAN KUMAR SINHA
33.	CR. MISC./2456/2024 409,420,467,468,3 A.BAIL	2	SHAILENDRA MISHRA VS THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	RENU KUMARI
34.	CR. MISC./2545/2024 420,406,409,323,3 A.BAIL	2	LALJI CHAUHAN @ LALJIT CHAUHAN VS THE STATE OF BIHAR	RAJESH RANJAN KUMAR RAJESH RANJAN KUMAR	NAWAL KISHORE PRASAD ARJUN PRASAD
35.	CR. MISC./2634/2024 498(A),313,504,50 A.BAIL	2	ADITYA BARDHAN SINGH @ AADITYA BARDHAN @ ADITYA VARDHAN SINGH VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	KANHAIYA KISHORE (APP 100) GYANENDRA KUMAR SINGH PANKAJ KUMAR DAS KUNDAN KUMAR OJHA

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36.	CR. MISC./2702/2024 341,323,324,325,3 A.BAIL	2	NIRANJAN CHOUDHARY VS THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	BINOD KUMAR AJAY KUMAR
37.	CR. MISC./2795/2024 406,420,467,468,3 A.BAIL	3	SUNIL KUMAR GUPTA VS THE STATE OF BIHAR	GOPAL JHA	MADHURA NAND JHA
38.	CR. MISC./2801/2024 323,341,420,406,4 A.BAIL	4	SURAJ KUMAR RAM @ SURAJ RAM @ LALU KUMAR RAM @ LALU VS THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	ABHAY KUMAR RATANAKAR JHA
<u>FOR ADMISSION</u>					
39.	CR. MISC./6860/2024 323,341,342,379,4 A.BAIL	2	ASGAR ANSARI VS THE STATE OF BIHAR	SUNIL KUMAR PANDEY	MITHLESH KUMAR KHARE MD. JUBAIR ANSARI RAJESH KUMAR SINGH
40.	CR. MISC./14537/2024 419,420,467,468,4 A.BAIL	2	RITESH RANJAN @ NITESH RANJAN VS THE STATE OF BIHAR	KUMAR PRABHAKAR KUMAR GAUTAM	HARENDRA PRASAD
41.	CR. MISC./14540/2024 30(a) A.BAIL	2	SHIV BALAK SAHNI @ SHIVALAK SAHNI @ SHIVALAK VS THE STATE OF BIHAR	DILIP KUMAR ROY SANTOSH KUMAR	SHYAM BIHARI SINGH
42.	CR. MISC./14542/2024 30A,30C,30D,36 A.BAIL	2	SAROJ YADAV VS THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	PRONOTI SINGH
43.	CR. MISC./14568/2024 341,323,504,354,3 A.BAIL Same ps: CR. MISC/22181/2024	2	PSHURAM RAI @ PARSHU RAM RAI VS THE STATE OF BIHAR	S AZEEM DEO NARAYAN PRASAD	ANISH CHANDRA JAI SHANKAR PATHAK
44.	CR. MISC./14591/2024 341,323,498A,494, A.BAIL	2	TARUN KUMAR @ NAVIN MANDAL VS THE STATE OF BIHAR	SURESH PRASAD SAH SATYA NARAYAN YADAV	KHURSHID ANWAR MUKESH KUMAR JHA
45.	CR. MISC./14617/2024 420,406,419,420,4 A.BAIL	2	RAJESH KUMAR VS THE STATE OF BIHAR	SHAILESH KUMAR ALI MUQTADIR AHMAD AFHAM AKHTAR	BHANU PRATAP SINGH MD. JAVED JAFAR KHAN
46.	CR. MISC./14659/2024 376,328,506,509,3 A.BAIL	2	RAKESH KUMAR @ RAKESH RAM VS THE STATE OF BIHAR	ASHOK KUMAR SINHA SHYAMLENDRA KUMAR	NIRMALA KUMARI
47.	CR. MISC./14712/2024 30A A.BAIL	2	LAKSHMAN YADAV @ LAKSHMAN KUMAR VS THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR UTSAV KUMAR	RANA RANDHIR SINGH
48.	CR. MISC./14717/2024 354B, A.BAIL	2	UDAY MUKHIYA VS THE STATE OF BIHAR	UDESHYA YADAV	RAJIV NAYAN
49.	CR. MISC./14741/2024 147,341,323,324,3 A.BAIL	2	KAWAL MUKHIYA VS THE STATE OF BIHAR	ALKA SINGH BINOD KUMAR SINGH	NAND KISHORE PRASAD
50.	CR. MISC./14744/2024 302,34 A.BAIL	2	AMIT YADAV @ AMIT KUMAR YADAV VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	KUMAR VEERENDRA NARAYAN
51.	CR. MISC./14766/2024 419,420,467,468,4 A.BAIL	2	VIJAY SINGH VS THE STATE OF BIHAR	SUNIL KUMAR PATHAK	SUMAN KUMARI SINGH
52.	CR. MISC./14780/2024 272,273 A.BAIL	2	RAMANAND MANJHI VS THE STATE OF BIHAR	VISHAL PRASAD ABHISHEK ANAND	AKBAR ALI
53.	CR. MISC./14892/2024 419,420,467,468,4 A.BAIL	2	SHASHI KUMAR VS THE STATE OF BIHAR	JEETENDRA NARAYAN	MD. ATAUR RAHMAN
54.	CR. MISC./14953/2024 376,341,323,504,5 A.BAIL	2	MD. AKBAR @ AKBAR VS THE STATE OF BIHAR	MD FAZLE KARIM	ANIL KUMAR
55.	CR. MISC./14956/2024 354(B),354(C),354 A.BAIL	2	SAURAV KUMAR GAUTAM VS THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	KUMAR VEERENDRA NARAYAN
56.	CR. MISC./14965/2024 323,324,341,342,3 A.BAIL	2	NIRBUDHI MAHTO VS THE STATE OF BIHAR	DR SANJAY KUMAR SINGH	SUMAN KUMARI SINGH
57.	CR. MISC./14985/2024 420,467,468,471 A.BAIL	2	ASHISH KUMAR VS THE STATE OF BIHAR	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	SHANTANU KUMAR
58.	CR. MISC./14987/2024 147,148,149,353,3 A.BAIL	2	PARVATI @ PARVATI KUMARI @ PARVATI DEVI VS THE STATE OF BIHAR	AMRIT ABHIJAT UPENDRA YADAV MANOJ KUMAR GUPTA GHANSHYAM	SHAHEEN BEGUM

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59.	CR. MISC./14989/2024 406,419,420,468,4 A.BAIL	2 RAM GOPAL SINGH @ GOPAL PRASAD SINGH VS THE STATE OF BIHAR	BIJAY KUMAR PATHAK NAGENDRA KUMAR SINGH MANORANJAN	NIRMAL KUMAR SINHA PANKAJ KUMAR SINHA KAUSHAL KUMAR
60.	CR. MISC./15088/2024 447,323,354,507,3 A.BAIL	2 UMESH RAM VS THE STATE OF BIHAR	RAKESH KUMAR MISHRA KANHAIYA RAO	NIRMALA KUMARI
61.	CR. MISC./15090/2024 498(A),379,504,32 A.BAIL	2 PINTU KUMAR VS THE STATE OF BIHAR	PANKAJ KUMAR SUNIL KUMAR	KHURSHID ANWAR SHEO KUMAR PRASAD
62.	CR. MISC./15095/2024 30(a) A.BAIL	2 VIJALI NAT @ BIJALI NAT @ BIJALI NATT VS THE STATE OF BIHAR	AVNISH KUMAR SINGH	SYED EHTESHAMUDDIN
63.	CR. MISC./15161/2024 406,420 A.BAIL	2 SONU KUMAR VS THE UNION OF INDIA THROUGH NDPS	ANIL CHANDRA AMIT KUMAR	DR. INDIWAR KUMARI KANAK VERMA
64.	CR. MISC./15162/2024 399,402 A.BAIL	2 DILKHUSH KUMAR VS THE STATE OF BIHAR	NAKUL JAMUAR	MD. MUSHTAQUE ALAM
65.	CR. MISC./15164/2024 Anticipatory Bail A.BAIL	2 SUNDARPATI DEVI @ SUNARPATI DEVI VS THE STATE OF BIHAR	VIKASH KUMAR SHUKLA	HUMAYOU AHMAD KHAN
66.	CR. MISC./15214/2024 30(a) A.BAIL	2 DINA SINGH VS THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	TAPESHWAR SHARMA
67.	CR. MISC./15291/2024 7 A.BAIL	2 DINESH SAH VS THE STATE OF BIHAR	SANTOSH KUMAR	PARMESHWAR MEHTA
68.	CR. MISC./15313/2024 406,420 A.BAIL	2 RAM PUKAR RAI VS THE STATE OF BIHAR	ARUN KUMAR	GANESH PRASAD SINGH SATISH CHANDRA PRITI SINGH
69.	CR. MISC./15328/2024 323,341,504,506,3 A.BAIL	2 KRANTI DEVI VS THE STATE OF BIHAR	SUDHIR KUMAR SINHA	SHAILENDRA KUMAR SINGH
70.	CR. MISC./15373/2024 30A A.BAIL	2 RAJESHWAR @ RAJKESHWAR @ RAJKESHWAR CHAUHAN VS THE STATE OF BIHAR	UMESH SINGH MUKESH KUMAR	RAJESH KUMAR
71.	CR. MISC./15448/2024 147,148,149,323,3 A.BAIL	2 RAJENDRA YADAV VS THE STATE OF BIHAR	NIRANJAN PARIHAR	ZAINUL ABEDIN
72.	CR. MISC./15450/2024 7 A.BAIL	2 BIMAL KUMAR BHARTI VS THE STATE OF BIHAR	PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA PRITI PRIYADARSHI	PARMESHWAR MEHTA
73.	CR. MISC./15495/2024 341,323,376,498,1 A.BAIL	2 PINTU SAHANI VS THE STATE OF BIHAR	ANIL KUMAR	KUMAR VEERENDRA NARAYAN
74.	CR. MISC./15496/2024 30(a) A.BAIL	2 CHANDU KUMAR VS THE STATE OF BIHAR	NAFISU ZZOHA SHABINA TALAT MD. MAHTAB ALI ALAMMANOUR RABIA GULNAZ KOMAL KUMARI	RAJENDRA SINGH
75.	CR. MISC./15519/2024 323,498(A) A.BAIL	2 JAI PRAKASH GUPTA @ JAY PRAKASH GUPTA VS THE STATE OF BIHAR	SAMRENDRA JHA DHANANJAY KUMAR SINGH	PRADEEP NARAIN KUMAR
76.	CR. MISC./15523/2024 30(a),32(3) A.BAIL	2 SISMA DEVI VS THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	AHMAD ALI
77.	CR. MISC./15596/2024 341,323,324,307,3 A.BAIL	2 DHIRAJ SINGH CHAUHAN @ DHIRAJ KUMAR VS THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI	MD. FAHIMUDDIN MANOJ KUMAR PANDEY
78.	CR. MISC./15616/2024 302,498A,34, A.BAIL	2 VINOD YADAV @ NITESH YADAV VS THE STATE OF BIHAR	USHA KUMARI	PAWAN KUMAR CHAURASIA TRIBHUWAN NARAYAN
79.	CR. MISC./15660/2024 302,34 A.BAIL Same ps: CR. MISC/20935/2024	2 AVDHESH GOSHWAMI VS THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	SATYA NAND SHUKLA
With 79.1	CR. MISC./20935/2024 A.BAIL	2 RAM GOSHWAMI VS THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	NIRMAL KUMAR SINHA
80.	CR. MISC./15671/2024 409,420,379,353,1 A.BAIL	2 AMIT KUMAR VS THE STATE OF BIHAR	SANTOSH KUMAR JHA SIYARAM PANDEY	MADHURI LATA RABINDRA NATH TIWARI SADAM KUMAR SINGH
81.	CR. MISC./15672/2024 302,34, A.BAIL	2 JAVED VS THE STATE OF BIHAR	RAJ KUMAR BEAUTY VERMA ROHIT KUMAR	RAJ BALLABH SINGH

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82.	CR. MISC./15756/2024 376 A.BAIL	2 BALVEER KUMAR VS THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA MAYANK RAJ	TARUN PRASAD MANDAL
83.	CR. MISC./15775/2024 272,273 A.BAIL	2 AJAY KUMAR PRADHAN @ AJAY PRADHAN VS THE STATE OF BIHAR	RATNAKAR JHA	MD. ASLAM ANSARI
84.	CR. MISC./15893/2024 341,323,324,307,3 A.BAIL	2 ARVIND KUMAR YADAV VS THE STATE OF BIHAR	JITENDRA BHARTI NITU KUMARI	PARMANAND PRASAD
85.	CR. MISC./16008/2024 30(a) A.BAIL	2 ARUN CHOUDHARY VS THE STATE OF BIHAR	ARJUN PRASAD	AKSHAY LAL PANDIT
86.	CR. MISC./16011/2024 30A A.BAIL	2 NAULESH KUMAR @ KALICHARAN VS THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	AJIT KUMAR
87.	CR. MISC./16077/2024 272,273,34 A.BAIL	2 VIVEK KUMAR PATEL @ VIVEK KUMAR VS THE STATE OF BIHAR	RANJEET PATEL SHIVENDRA KUMAR SINHA	DR. AJEET KUMAR
88.	CR. MISC./16081/2024 30A A.BAIL	2 VIKKI SAW @ VIKKI KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR NIRAJ KUMAR	ANITA KUMARI
89.	CR. MISC./16153/2024 341,323,504,506,4 A.BAIL	2 MAHESH KUMAR VS THE STATE OF BIHAR	SANJEEV RANJAN ANSTHA ANANYA	SANJAY KUMAR TIWARY
90.	CR. MISC./16157/2024 341,323,376(3),37 A.BAIL	2 BIPIN KUMAR @ BIPIN YADAV VS THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI ROOP KISHAN	RAJ BALLABH SINGH
91.	CR. MISC./16230/2024 420,467,468,471,1 A.BAIL	2 SUDHA KUMARI VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR AJAY MISHRA VAISHNAVI SINGH	
92.	CR. MISC./16232/2024 341,323,307,379,5 A.BAIL	2 SANJAY SINGH VS THE STATE OF BIHAR	ANUJ KUMAR ABHINAV ASHOK ANUJ KUMAR ANUJ KUMAR	RAM NARESH RAY MUKUL KUMARI
93.	CR. MISC./16252/2024 272,273 A.BAIL	2 NIJAMUDDIN MIYAN @ NIJAMUDDIN VS THE STATE OF BIHAR	BIJAY PRAKASH SINGH	RAMESH CHANDRA
94.	CR. MISC./16307/2024 341,307,34 A.BAIL	2 KAILASH BHAGAT VS THE STATE OF BIHAR	AMIT KUMAR KUMAR BALKRISHNA AJAY KUMAR SINGH KRISHNA CHANDRA VERMA	CHANDRA BHUSHAN PRASAD
95.	CR. MISC./16317/2024 406,420,34, A.BAIL	2 MUKESH KUMAR VS THE STATE OF BIHAR	SHEO KUMAR PRASAD	GAURI SHANKAR GUPTA
96.	CR. MISC./16409/2024 366A,34, A.BAIL	2 GOLU THAKUR @ GOLU KUMAR VS THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	TAPESHWAR SHARMA
97.	CR. MISC./16415/2024 341,323,354A,307, A.BAIL	2 NAVIN KUMAR BHUPENDRA SINGH @ NAVIN SINGH VS THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK ABHISHEK KUMAR PRITY KUMARI	BHARAT LAL PANKAJ KUMAR JHA
98.	CR. MISC./16478/2024 452,341,323,324,3 A.BAIL	2 MD. MISTER VS THE STATE OF BIHAR	MD EJAZ AKHTAR	UDAY PRATAP SINGH
99.	CR. MISC./16572/2024 30(A) A.BAIL	2 BHUSHAN CHAUDHARY @ BHUSHAN KUMAR VS THE STATE OF BIHAR	PRAMOD KUMAR VERMA	RAM PRIYA SHARAN SINGH
100.	CR. MISC./16616/2024 420,467,468,471,3 A.BAIL	2 SANTOSH SINGH VS THE STATE OF BIHAR	JEETENDRA NARAYAN	ARUN KUMAR SINGH
101.	CR. MISC./16663/2024 366(A),34 A.BAIL	2 DEEPAK KUMAR VS THE STATE OF BIHAR	RANJIT KUMAR	BRAJ KISHORE PD.(APP)
102.	CR. MISC./16665/2024 366A, A.BAIL	2 DILIP KUMAR @ DILIP YADAV VS THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	CHANDRA BHUSHAN PRASAD
103.	CR. MISC./16677/2024 323,341,307,504,3 A.BAIL	2 ANKIT KUMAR @ LUCKY VS THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	RAJ KISHOR SINGH
104.	CR. MISC./16717/2024 30(a) A.BAIL	2 BIRENDRA KUMAR SINGH @ BIRENDRA SINGH VS THE STATE OF BIHAR	ARUN TIWARI	NITYANAND
105.	CR. MISC./16790/2024 272,273, A.BAIL	2 ADITYA MISHRA VS THE STATE OF BIHAR	FAHAD KHURSHID ANAND VARDHAN	MEENA SINGH
106.	CR. MISC./16809/2024 498(A),307,494,37 A.BAIL	2 KARTIK RABIDAS VS THE STATE OF BIHAR	SATYA PRAKASH PARASAR PRAMOD KUMAR	ASHA DEVI

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| 107. | CR. MISC./16812/2024
420,406,120B A.BAIL | 2 | SANTOSH KUMAR
VS THE STATE OF BIHAR | SANJAY KUMAR | CHOUBEY JAWAHAR |
| 108. | CR. MISC./16817/2024
341,323,324,307,4 A.BAIL | 2 | IMTEYAZ
VS THE STATE OF BIHAR | DIWAKAR SINHA
ROUNAK KUMAR
SINGH (PANKAJ) | UMESH LAL VERMA
RAJEEV RANJAN |
| 109. | CR. MISC./16943/2024
30A A.BAIL | 2 | RUPESH KUMAR @ RUPESH
MANJHI
VS THE STATE OF BIHAR | SANJAY KUMAR JHA
ANANT KUMAR
BHASKAR | JAI NARAIN THAKUR |
| 110. | CR. MISC./22649/2024
447,341,323,376,5 A.BAIL | 2 | DEEPAK KUMAR PANDEY
VS THE STATE OF BIHAR | UMESH KUMAR MISHRA | ARUN KUMAR PANDEY
MUKESH KUMAR |
| 111. | CR. MISC./22781/2024
30A A.BAIL | 2 | OM PRAKASH @ OM PRAKASH
KUMAR @ TULLU
VS THE STATE OF BIHAR | MANOJ KUMAR
PANDEY
KUMARI PALLAVI | MOHAMMED ARIF |

FOR ADMISSION - FRESH CASES

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| 112. | CR. MISC./19549/2024
379,411,414, A.BAIL
Same ps:
CR. MISC/1001/2024
CR. MISC/6134/2024 | 1 | RAVI KUMAR
VS THE STATE OF BIHAR | AMIT KUMAR MISHRA
ANIRUDH MISHRA | SHYAM KUMAR SINGH |
| 113. | CR. MISC./22181/2024
341,323,504,354,3 A.BAIL
Same ps:
CR. MISC/14568/2024 | 1 | NAND KISHORE RAI
VS THE STATE OF BIHAR | S AZEEM
DEO NARAYAN PRASAD | SUNIL KUMAR PANDEY
JAI SHANKAR PATHAK |

PATNA HIGH COURT	129	Tuesday 16th April, 2024 Hon'ble Justice Smt. G. Anupama Chakravarthi
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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 207 (AT 10:30 A.M.)
Justice Smt. G. Anupama Chakravarthi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>					
1.	CWJC/10072/2020 TRADE & COMMERCE (	7 KAPILDEO YADAV VS THE STATE OF BIHAR	PANKAJ KUMAR SINHA	LALIT KISHORE (AG) MANOJ KUMAR AMBASTHA (SC26) MANOJ KUMAR AMBASTHA(SC26) BINDHYACHAL RAI	
<u>FOR ORDERS</u>					
2.	CWJC/10726/2013 PUBLIC DEMAND RECO	10 RAM BILAS PASWAN VS THE STATE OF BIHAR AND ORS	ANIL KUMAR JAI PRAKASH SINGH	ANJANI KR SHARAN SUBHASH CHANDRA MISHRA (SC16) MRS. ANITA SINHA MANINDRA KISHORE SINGH	
(AT 2:15 P.M.)					
With 2.1	CWJC/11590/2013	9 MASROOF ALAM VS THE STATE OF BIHAR AND ORS	ANIL KUMAR JAI PRAKASH SINGH	SANJAY KR NO.1 MANI KANT MISHRA MADHURESH PRASAD RISHI RAJ SINHA (SC19)	
<u>FOR ADMISSION</u>					
3.	CWJC/10686/2013 INDUSTRIAL DISPUTE	29 MITHILA DUGDH UTPADAK SAHKARI SANGH LTD. VS THE STATE OF BIHAR AND ORS	RAJESH PRASAD CHOUDHARY -	S.RAZA AHMAD PRAMOD MAN BANSH	
4.	CWJC/16105/2013 CUSTOM (EXCLUDING	10 CHANDRESH CHOPRA @ JOLLY VS THE UNION OF INDIA AND ORS	KAMESHWAR MISHRA RAMANUJ TIWARY	N. A. SHAMSI A.S.G. NIVEDITA NIRVIKAR ARCHANA SINHA @ ARCHANA SHAHI KANAK VERMA (CGC) AMIT SHRIVASTAVA (CGC) SATYA PRAKASHTRIPATHY	
5.	CWJC/6296/2014 WORKS CONTRACT	17 SRISTI FOUNDATION VS THE STATE OF BIHAR AND ORS	- RAKESH KUMAR SHARMA RAJESH KUMAR LAKSHMI KANT SHARMA NAGENDRA KUMAR	SC-13 ARBIND KUMAR NO-1 KISHORE KUMAR SINHA SYED IQBAL AHMAD (SC20)	
Restored (MJC No 2164/2016)					
6.	CWJC/15005/2014 ELECTRICITY MATTER	25 THE BIHAR STATE ELECTRICITY BOARD AND ORS VS M/S JAI MANGLA STEEL PVT. LTD. AND ANR	VINAY KIRTI SINGH AKHILESHWAR SINGH	SUMIT KUMAR JHA RAJANI KANT MISHRA SURAJ SAMDARSHI SHAMSHER SINGH REKHI	
7.	CWJC/3146/2015 TRADE & COMMERCE (	14 SMT. MUNNI KUMARI RAI VS THE STATE BANK OF INDIA AND ORS	RAJENDRA PRASAD	KAUSHLENDRA KUMAR SINHA ANISH KUMAR HARSHWARDHAN SAHAY	
8.	CWJC/4165/2015 TRADE & COMMERCE (	24 CACHAR SUPARI CENTRE AND ANR VS THE UNION OF INDIA AND ORS	PRABHAT RANJAN	SATYA PRAKASHTRIPATHY NIVEDITA NIRVIKAR AKSHANSH ANKIT	
9.	CWJC/5257/2015 TRADE & COMMERCE (	11 M/S JYOTI ENTERPRISES AND ANR VS THE STATE OF BIHAR AND ORS	RAJIV NAYAN SINGH	GP12 MADANJEET KUMAR (GP20)	
10.	CWJC/5266/2015 CONTRACT (SATUTORY	9 JAI MAA SANTOSHI TRANSPORT VS THE BHARAT PETROLEUM CORPORATION LTD. AND ORS	SUNIL KUMAR NAVIN SHARMA RANJEET KUMAR	SIDDHARTHA PRASAD	
11.	CWJC/5492/2015 WORKS CONTRACT	13 ESSEL VIDYUT VITRAN MUZAFFARPUR LTD. VS NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS	ADITYA PRAKASH SAHAY VIKAS KUMAR VAGISHA PRAGYA VACAKNAVI	VINAY KIRTI SINGH	

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12.	CWJC/6238/2015 TRADE & COMMERCE (	9 DINESH CHANDRA RANA VS THE STATE OF BIHAR AND ORS	ARVIND KUMAR SINGH	J.S. BARNWAL- GA5
13.	CWJC/6377/2015 CUSTOM (EXCLUDING	17 RAJ KUMAR AGRAWAL AND ANR. VS THE UNION OF INDIA AND ORS.	PRABHAT RANJAN	NIVEDITA NIRVIKAR SATYA PRAKASHTRIPATHY SHASHANK SHEKHAR ANSHUMAN SINGH
14.	CWJC/6393/2015 TRADE & COMMERCE (	8 M/S NAYA DAWAKHANA MFG. CO. VS THE STATE OF BIHAR AND ORS	RAMESH KUMAR AGRAWAL SATISH KUMAR	GP4- UMA SHANKAR MUJTABAUL HAQUE (GP12)
15.	CWJC/7337/2015 TRADE & COMMERCE (	10 PURSHOTTAM JAIN VS THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR	GP10-KUMARI AMRITA SHAIENDRA KUMAR SINGH
16.	CWJC/7538/2015 TRADE & COMMERCE (	8 M/S GANGOTRI IRON AND STEEL CO. LTD. VS THE STATE OF BIHAR AND ORS	SANJEEV RANJAN NILANJAN CHATTERJEE RAJENDRA KUMAR	P.K. VERMA KAUSHLENDRA KUMAR SINHA SANJIV KUMAR. ANJANI KUMAR MISHRA SANJEEV RANJAN
17.	CWJC/7554/2015 ELECTRICITY MATTER	8 THE NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. VS THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA	AAG4 DURGESH NANDAN (AAG14) BRAJESH KUMAR SINGH SUMIT KUMAR
18.	CWJC/7644/2015 TRADE & COMMERCE (	9 MUNNA SAH VS THE STATE OF BIHAR AND ORS	ABDUL WADOOD PRABHAT RANJAN SINGH SATYENDRA NARAYAN SINGH ASHUTOSH RANJAN PANDEY	AAG15- YOGENDRA PD. SINHA SHAIENDRA KUMAR SINGH
19.	CWJC/7649/2015 TRADE & COMMERCE (	9 BHUNESHWAR MISTRY VS THE STATE OF BIHAR AND ORS	VINAY MISTRY MRIGANK MAULI	GP13- NASIM YAHYA K.P. YADAV (GP11)
20.	CWJC/8997/2015 CUSTOM (EXCLUDING	14 M/S BENGAL AUTO ENRRPRIES VS THE UNION OF INDIA AND ORS	MD. SHAHNAWAZ ALI	NIVEDITA NIRVIKAR SATYA PRAKASHTRIPATHY SHASHANK SHEKHAR ANSHUMAN SINGH
21.	CWJC/9313/2015 CUSTOM (EXCLUDING	7 MAHESH KUMAR MALU AND ANR RAJAN GHOSHRAVE VS THE UNION OF INDIA AND ORS		S.D SANJAY ADDL. SOC. GEN. SATYA PRAKASHTRIPATHY KANAK VERMA (CGC) NIVEDITA NIRVIKAR AKSHANSH ANKIT
22.	CWJC/10162/2015 TRADE & COMMERCE (	13 HARENDRA KUMAR VS THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR	SC7-MITHILESH KUMAR PATHAK SHAIENDRA KUMAR SINGH SC17 GAJENDRA PRASAD YADAV AWADHESH KUMAR RAGHWANAND (GA11)
23.	CWJC/10299/2015 SHOPES & ESTABLISH	5 MANISH KUMAR PATHAK VS THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAJESH RANJAN SHAKTI SUMAN KUMAR	AAG13-A.K.CHAUDHARY RAKESH CHANDRA SURENDRA PRASAD SINGH ASHOK KUMAR NAVESH NANDAN
24.	CWJC/10314/2015 CONTRACT (SATUTORY	7 RABINDRA KUMAR SINGH VS THE STATE OF BIHAR AND ORS	NITYANAND MISHRA SANTOSH KUMAR	SC8- KUMAR ALOK
25.	CWJC/10645/2015 TRADE & COMMERCE (	13 DILIP SINGH VS THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	PANDEY S SAHAY SHRI NATH PATHAK ARCHANA MEENAKSHEE (GP6) SHAIENDRA KUMAR SINGH
26.	CWJC/11188/2015 TRADE & COMMERCE (	14 LAXMI NARAYAN NAYAK VS UNION BANK OF INDIA AND ORS	BRISKETU SHARAN PANDEY JYOTI KR.SINHA VIDYA NAND SWARUPINI UJJWAL KUMAR	KUMAR ALOK VIDYA NAND SWARUPINI

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27.	CWJC/11551/2015 TRADE & COMMERCE (	7 RAMANUJ PRASAD SINGH AND ANR VS STATE OF BIHAR AND ORS	ASHOK KUMAR SURENDRA PRASAD SINGH NARESH NANDAN MANISH KUMAR	AJIT PRATAP SINGH- SC15 NILANJAN CHATTERJEE YASHRAJ BARDHAN - RAGHWENDRA KUMAR (SC22) PIYUSH LALL PIYUSH KUMAR PANDEY GYAN SHANKAR
28.	CWJC/12626/2015 TRADE & COMMERCE (	9 AJEET KUMAR SINGH VS BHARAT PETROLEUM CORPORATION LTD. AND ORS	RABINDRA NATH KANTH SANTOSH KUMAR VERMA JAY RAM PRASAD	LAL BABU SINGH SIDDHARTHA PRASAD PANKAJ KUMAR SINHA
29.	CWJC/12635/2015 CONTRACT (SATUTORY	8 NIRMALA KUMARI VS THE STATE OF BIHAR AND ORS	SATISH KUMAR	SC1- M.K. SINHA
With 29.1	CWJC/6824/2015 CONTRACT (SATUTORY	8 NIRMALA KUMARI VS THE STATE OF BIHAR AND ORS	SATISH KUMAR	GP18-VIVEK PRASAD GIRIJISH KUMAR
30.	CWJC/12741/2015 ELECTRICITY MATTER	12 THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS VS THE STATE OF BIHAR AND ANR	PRAKASH KUMAR	AVNISH NANDAN SINHA
31.	CWJC/12754/2015 WORKS CONTRACT	8 M/S KAMESHWAR SINGH VS THE CENTRAL WAREHOUSING CORPORATION AND ORS	DHARMENDRA KUMAR SINHA VIPIN KUMAR SINGH SATYA PRAKASH	DEEPAK SAHAY JAMUAR
32.	CWJC/13530/2015 TRADE & COMMERCE (	11 AMAL KUMAR VS THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	KUNDAN BHADUR SINGH RAJEEV PRAKASH RAJ NANDAN PRASAD SANJEEV RANJAN AASTHA ANANYA
33.	CWJC/14026/2015 TRADE & COMMERCE (	16 M/S R. N. UDYOG VS THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN PANKAJ KUMAR RANJAN KUMAR SINGH	GAUTAM BOSE R.B.PD.YADAV (AAG11) GIRIJISH KUMAR PARTH GAURAV
34.	CWJC/16812/2015 TRADE & COMMERCE (	7 KRISHNA KUMARI YADAV @ KRISHNA YADAV VS THE UNION OF INDIA AND ORS	NIKESH KUMAR	S.D SANJAY ADDL. SOC. GEN. ANIL KUMAR SINHA DEO NARAIN YADAV ANKIT KATRIAR
35.	CWJC/17289/2015 ELECTRICITY MATTER	11 THE SOUTH BIHAR POWER DISTRIBUTION CO. LTD. AND ORS VS CONSUMER GREIVANCE REDRESSAL FORUM AND ANR	PRAKASH KUMAR PRAKASH KUMAR	RAJANI KANT MISHRA ANJANI KUMAR SHARAN
36.	CWJC/17502/2015 WORKS CONTRACT	6 M/S NEW MAHARAJA DRY CLEANERS AND ANR VS THE MINISTRY OF RAILWAYS AND ORS	KUBER PATHAK	MAHESH PRASAD BIJOY KUMAR SINHA RAVINDER KUMAR SHARMA K.N.SINGH (ASG)
37.	CWJC/18757/2015 CONTRACT (SATUTORY	6 RAVI RANJAN KUMAR SINGH VS THE STATE OF BIHAR AND ORS	RAJESH KUMAR RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA	HARISH KUMAR- GP32
38.	CWJC/19097/2015 ELECTRICITY MATTER	9 RAM LAKHAN PRASAD VS THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	SURAJ SAMDARSHI SUMIT KUMAR JHA	VINAY KIRTI SINGH PRAKASH KUMAR
39.	CWJC/19165/2015 CONTRACT (SATUTORY	9 GAURI SHANKAR PRADHAN VS THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA SEEMA KUMARI	A.B. SINHA- SC19
40.	CWJC/19440/2015 TRADE & COMMERCE (	7 MADAN MOHAN PRASAD @ VISHWANATH PRASAD AND ORS VS THE UNION OF INDIA AND ORS	SHIVENDRA KUMAR SINHA SHIVENDRA SHREE	S.D SANJAY ADDL. SOC. GEN. RAVINDER KUMAR SHARMA (CGC) KAUSHLENDRA KUMAR SINHA SANJIV KUMAR.

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| 41. | CWJC/875/2016
CUSTOM (EXCLUDING | 10 MURARI KUMAR
VS THE UNION OF INDIA AND
ORS | SHRI PRAKASH TIWARI
SATYA
PRAKASHTRIPATHY | NIVEDITA NIRVIKAR
SATYA PRAKASHTRIPATHY
ANSHUMAN SINGH |
| 42. | CWJC/2786/2016
TRADE & COMMERCE (| 15 SAMBHAV
VS THE STATE OF BIHAR AND
ORS | RAKESH KUMAR
SAMRENDRA
PURUSHOTTAM
MISHRA
MANAGER SAH | JAI SHANKAR BARNWAL-
GA5
RAVINDER KUMAR SHARMA |
| 43. | CWJC/3989/2016
ELECTRICITY MATTER | 12 SHASHI KANT KUMAR
VS THE BIHAR ELECTRICITY
REGULATORY COMMISSION AND
ORS | SURAJ SAMDARSHI
SUMIT KUMAR JHA | VINAY KIRTI SINGH
MANI BHUSHAN KUMAR
RAJANI KANT MISHRA |
| (Part Heard) | | | | |
| With | CWJC/4305/2016 | 11 JAGDISH YADAV
VS THE BIHAR ELECTRICITY
REGULATORY COMMISSION AND
ORS | SURAJ SAMDARSHI
SUMIT KUMAR JHA | VINAY KIRTI SINGH
RAJANI KANT MISHRA
MANI BHUSHAN KUMAR |
| 43.1 | ELECTRICITY MATTER | | | |
| 44. | CWJC/5719/2016
TRADE & COMMERCE (| 8 ANJANI KR. THAKUR
VS STATE BANK OF INDIA AND
ORS | PREM PRAKASH
PODDAR | KAUSHLENDRA KUMAR
SINHA
SRI SUNIL KUMAR SINGH
ANJANI KUMAR MISHRA |
| 45. | CWJC/9100/2016
ELECTRICITY MATTER | 6 PRAVEEN KUMAR SINGH
VS THE CHAIRMAN CUM
MANAGING DIRECTOR, BIHAR
STATE ELECTRICITY BOARD
AND ORS | ANIL KUMAR SINGH
RANJAN KUMAR SINGH | VINAY KIRTI SINGH |
| 46. | CWJC/14479/2016
BIHAR AGRI.MARKETI | 4 PRIYANKA SINGH
VS THE STATE OF BIHAR AND
ORS | VIJAY ANAND | AWANISH NANDAN SINHA-
GP21
MOHAMMED ABU HAIDAR
PRAVEEN KUMAR AGRAWAL |
| 47. | CWJC/15785/2018
CONTRACT (SATUTORY | 4 SUJAY BHAN SINGH
VS THE STATE OF BIHAR AND
ORS | AJEY KUMAR | CHITTRANJAN SINHA -
PAAG2 |
| 48. | CWJC/7434/2019
E.C.ACT | 4 BIRENDRA KUMAR @ VIRENDRA
KUMAR @ BIRENDRA SINGH
VS THE STATE OF BIHAR | VIJAY KUMAR
RAJ KUMAR | S. RAZA AHMAD (AAG5) |
| 49. | CWJC/23211/2019
CONTRACT (SATUTORY | 5 COSMIC IT SOLUTIONS BELIEVE
IN SECURITY AND SERVICES
VS THE STATE OF BIHAR | SHARDA NAND MISHRA
DHANANJAY KUMAR
GUPTA
HARISH CHANDRA
PATEL | YOGENDRA PRADAV SINGH (AAG7)
PRAVINA KUMARI
MANISH KUMAR
MARUTH NATH ROY |
| 50. | CWJC/1174/2020
TRADE & COMMERCE (| 8 SANJAY KUMAR MAHTO
VS THE UNION OF INDIA | CHOUDHARY SHYAM
NANDAN
KRISHNA KUMAR
YADAV
RAVI SHANKER
PANKAJ
SHAMBHU SHARAN
SINGH | KINKAR KUMAR (SC9)
KUMAR PRIYA RANJAN
S.D. SANJAY (ADSG)
G. N. RAI
MRITUNJAY KUMAR
DR. AMITESH KUMAR
AMITESH KUMAR |

PATNA HIGH COURT	133	Tuesday 16th April, 2024 Hon'ble Mr. Justice Rajiv Roy
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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 208 (AT 10:30 A.M.)
Mr. Justice Rajiv Roy

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>TO BE MENTIONED</u>					
1.	CWJC/6385/2014 LAND CEILING (SURP	4 KEDAR PRASAD SINGH AND ORS VS THE STATE OF BIHAR AND ORS	ASHWANI KUMAR TIWARY MAHENDRA PATHAK NAGENDRA UPADHYAY	DHURJATI KR PRASAD	
2.	CWJC/5561/2024 OTHERS	1 SURENDRA PRASAD VS THE STATE OF BIHAR	RAJESH MOHAN	STANDING COUNSEL (4)	
3.	CR. MISC./8238/2024 A.BAIL	2 LAXMAN RAI VS THE STATE OF BIHAR	RAKESH KUMAR	UMESHANAND PANDIT SHANTI BHUSHAN SINGH	
<u>FOR ADMISSION -I</u>					
4.	CR. MISC./2963/2024 341,504,506,323,3 A.BAIL	2 SHIV KUMAR PANDEY VS THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	DINESH SINGH	
5.	CR. MISC./3020/2024 147,148,149,323,3 A.BAIL	2 SAHIM @ SAHIM AKHTAR VS THE STATE OF BIHAR	MD MUSOWIR	MANOJ KUMAR	
6.	CR. MISC./3044/2024 147,148,149,447,3 A.BAIL Same ps: CR. MISC./23508/2024	2 AMRESH RAI @ AMRESH KUMAR @ ALIK RAI @ AMRESH RAY VS THE STATE OF BIHAR	PRAMOD SINGH PRAVIN KUMAR	BRAJ KISHORE PD.(APP) SURYA NARAYAN ROY	
7.	CR. MISC./3063/2024 420,466,471,120B A.BAIL	4 RAJ KUMAR SAHU VS THE STATE OF BIHAR	PANKAJ KUMAR JHA ABHIJEET GAUTAM	DINESH SINGH SATYABIR BHARTI	
8.	CR. MISC./3076/2024 363,365 A.BAIL	3 KHUSHBU DEVI @ KHUSHBU KUMARI VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	SUCHETA YADAV	
9.	CR. MISC./3287/2024 341,323,324,325,3 A.BAIL	2 SK. SAZZAD @ MD. SAZZAD VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SYED MOJIBUR RAHMAN	
10.	CR. MISC./3516/2024 143,448,341,307,3 A.BAIL	2 MD. GANAUR MIYA VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	RINA SINHA RANJANA SRIVASTAVA	
11.	CR. MISC./3760/2024 341,323,324,354B, A.BAIL	3 LALBABU SAH VS THE STATE OF BIHAR	ANSHUMAN SINGH RANJAY KUMAR	BHARAT BHUSHAN	
12.	CR. MISC./4034/2024 8(c),21(c),25 A.BAIL	2 SHABNAM @ SABNAM VS THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	AJAY KUMAR JHA	
13.	CR. MISC./4235/2024 341,323,494,498(A A.BAIL	2 BHAWANI KUMAR VS THE STATE OF BIHAR	RADHE SHYAM KUMAR	DILIP KUMAR NO. 1 AVINASH SHEKHAR	
14.	CR. MISC./5201/2024 304(B),302,201,12 A.BAIL	3 LALU MISHRA @ LALU MISIR @ SHRI KRISHN MISHRA VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR VAISHNAVI SINGH AMRENDRA KUMAR	NIRMAL KUMAR SINHA	
15.	CR. MISC./5261/2024 307,406,420,467 A.BAIL	2 KUNDAN KUMAR JHA @ KUNDAN JHA VS THE STATE OF BIHAR	AJIT KUMAR SINGH	MURLI DHAR DEEPAK KUMAR RAGHAV KUMAR INDRAJEET KUMAR DIWAKAR	
16.	CR. MISC./5443/2024 147,149,341,323,3 A.BAIL	2 NAGINA YADAV VS THE STATE OF BIHAR	SUDISH KUMAR	GANESH PRASAD SINGH	
17.	CR. MISC./5549/2024 341,307,302,504,1 A.BAIL	2 ANIKET KUMAR @ BITTU VS THE STATE OF BIHAR	ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE SAGRIKA	SURENDRA KUMAR	
18.	CR. MISC./5552/2024 376,506 A.BAIL	2 HEERA YADAV VS THE STATE OF BIHAR	RAJEEV SINHA ANAND KUMAR	ZAINUL ABEDIN SHEO NANDAN PRASAD	
19.	CR. MISC./5630/2024 304(B),34 A.BAIL	2 REKHA DEVI VS THE STATE OF BIHAR	ANUPA NAND JHA	UMA SHANKAR PRASAD SINGH	

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20.	CR. MISC./5670/2024 302,34 A.BAIL	2 PRAMOD THAKUR @ PRAMOD KUMAR THAKUR @ PARMOD KR. THAUR VS THE STATE OF BIHAR	RAM SHANKAR DAS RAM SHANKAR DAS	PARMANAND PRASAD
21.	CR. MISC./5805/2024 341,342,307,324,3 A.BAIL	2 SUNIL YADAV @ SUNIL KUMAR YADAV VS THE STATE OF BIHAR	CHANDAN KASHYAP	RAM PRIYA SHARAN SINGH
22.	CR. MISC./5968/2024 341,323,308,504 A.BAIL	2 KAMLESH YADAV @ KAMLESH KUMAR VS THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR SAVITESH KUMAR SUMITU SHAH	GANESH PRASAD SINGH
23.	CR. MISC./6022/2024 376,511, A.BAIL	2 BAHIRU RAJAK VS THE STATE OF BIHAR	ANUPA NAND JHA ALOK KUMAR	JAGDHAR PRASAD
24.	CR. MISC./6035/2024 17(b),18(a),21(b) A.BAIL	2 NUR JAMAL @ NOOR JAMAL VS THE STATE OF BIHAR	MRITYUNJAY KUMAR	KUMAR VEERENDRA NARAYAN
25.	CR. MISC./6093/2024 392,411, A.BAIL	2 RAUSHAN KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR	SUMAN KUMARI SINGH
26.	CR. MISC./6100/2024 341,323,324,307,3 A.BAIL	2 BABUCHAND YADAV VS THE STATE OF BIHAR	AJAY KUMAR SINHA	ATUL CHANDRA GYANAND ROY
27.	CR. MISC./6192/2024 363,366A A.BAIL	2 DEEPAK KUMAR VS THE STATE OF BIHAR	UDAY KUMAR	RINA SINHA
28.	CR. MISC./6193/2024 363,366A,34 A.BAIL	2 MANOHAR KUMAR @ MANOHAR VS THE STATE OF BIHAR	DHIRENDRA KUMAR	RAMCHANDRA SAHNI
29.	CR. MISC./6293/2024 341,323,324,447,3 A.BAIL	2 SAPHIK DEWAN @ SAPHIK VS THE STATE OF BIHAR	GAURI SHANKAR THAKUR RAVI RAJ	VINOD SHANKER MODI
30.	CR. MISC./6311/2024 147,148,149,341,3 A.BAIL Same ps: CR. MISC/6345/2024	3 GAINA PASWAN VS THE STATE OF BIHAR	SANTOSH KUMAR	RAM NARESH RAY DR. BIPIN CHANDRA
With 30.1	CR. MISC./6345/2024 A.BAIL	3 CHUNNU PASWAN VS THE STATE OF BIHAR	SANTOSH KUMAR	ASHOK KUMAR SINGH DR. BIPIN CHANDRA
31.	CR. MISC./6341/2024 341,323,324,307,5 A.BAIL	2 RAJU KUMAR VS THE STATE OF BIHAR	NALIN KUMAR	PAWAN KUMAR CHAURASIA
32.	CR. MISC./6356/2024 302,201 A.BAIL	2 RAJU MAHATO VS THE STATE OF BIHAR	BIJAY PRAKASH SINGH	RAJ BALLABH SINGH
33.	CR. MISC./6375/2024 420, A.BAIL	2 VINAY KUMAR SAO @ VINAY KUMAR SHAW VS THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	JHARKHANDI UPADHYAY
34.	CR. MISC./6380/2024 147,148,149,341,3 A.BAIL	2 LAKHAN SAH @ DALO SAH VS THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA MEENAKSHI PRIYA RAJESH JHA	SHAILENDRA KUMAR SINGH MEENA SINGH MITHILESH KUMAR SINGH
35.	CR. MISC./6386/2024 363,366(A),34 A.BAIL	2 AMIT KUMAR SINGH VS THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	BHANU PRATAP SINGH RITESH KUMAR NARAIN SINGH
36.	CR. MISC./6401/2024 413,414,420,467,4 A.BAIL	2 JAINUDDIN @ JAINUDDIN @ MD. JAINUDDIN VS THE STATE OF BIHAR	ALKA SINGH KUMARI CHANDNA	SHANTANU KUMAR
37.	CR. MISC./6460/2024 406,420 A.BAIL	2 KAPILDEO PRASAD @ KAPILDEV PRASAD VS THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR SHASHANK SHEKHAR	BHARAT LAL ASHWANI RAJ NARAYAN RAVI KUMAR TARIQUE ANWER KHAN CHITRAGUPTA
FOR ADMISSION				
38.	CR. MISC./5155/2024 409,420,467,468,4 A.BAIL	2 RAM VINAY MOCHI VS THE STATE OF BIHAR	SANJAY KUMAR SHARMA	ABHAY KUMAR ROY
39.	CR. MISC./5171/2024 147,148,149,452,3 A.BAIL	2 SANT RAM @ SUNIL RAM @ SANT LAL VS THE STATE OF BIHAR	SATISH KUMAR	MD. ASLAM ANSARI
40.	CR. MISC./5175/2024 498(A),406,316,42 A.BAIL	2 DEVANAND SHARMA VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR AMRENDRA KUMAR VAISHNAVI SINGH	SATYA NAND SHUKLA VIKASH KUMAR JHA
41.	CR. MISC./5191/2024 147,148,149,341,3 A.BAIL	2 SIKANDAR YADAV VS THE STATE OF BIHAR	GOPAL JHA	UDAY PRATAP SINGH

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42.	CR. MISC./5204/2024 489(A)(B),489(C)(A.BAIL	2 SHAHNAWAJ @ SHAHNAWAJ ANJUM @ CHUNNU VS THE STATE OF BIHAR	DWIJ RAJ SUMIT JHA RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD	GAURI SHANKAR GUPTA
43.	CR. MISC./5205/2024 363,366(a),34 A.BAIL Same ps: CR. MISC/20591/2024 CR. MISC/20841/2024	2 DILIP KUMAR @ DILIP MAHTO VS THE STATE OF BIHAR	MUKESH KUMAR SHAMBHOO KUMAR SUMAN AKASH KUMAR MISHRA	SANJAY KUMAR PANDEY ALOK KUMAR ALOK
44.	CR. MISC./5429/2024 20(b)(ii)(B),23(b A.BAIL	2 MOHAN PRASAD @ MOHAN SAH VS THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA	ARUN KUMAR
45.	CR. MISC./5472/2024 366(A) A.BAIL	2 SHAILESH KUMAR GOND @ SHAILESH KUMAR VS THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	MITHLESH KUMAR KHARE
46.	CR. MISC./5589/2024 323,307,384,498(A A.BAIL	2 MASOOM ALAM VS THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	AKBAR ALI SANJEEV KUMAR
47.	CR. MISC./5601/2024 409, A.BAIL	2 PRABHAT MISHRA VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR VAISHNAVI SINGH RITWIK THAKUR	RINA SINHA
48.	CR. MISC./5629/2024 341,342,323,324,3 A.BAIL	2 RADHESHYAM PRASAD VS THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ BHARTI RAI	ARUN KUMAR PANDEY PRAMOD KUMAR PANDEY MD. WALIUR RAHMAN
49.	CR. MISC./5631/2024 341,323,504,420,1 A.BAIL	2 PANKAJ KUMAR GUPTA VS THE STATE OF BIHAR	CHANDAN KASHYAP	RAM PRIYA SHARAN SINGH AMRITESH KUMAR
50.	CR. MISC./5681/2024 341,323,324,307,3 A.BAIL	2 ANAND KUMAR SINGH @ SHAMPU VS THE STATE OF BIHAR	AVNISH KUMAR SINGH	ZAINUL ABEDIN MUKESH KUMAR RANA
51.	CR. MISC./5699/2024 147,148,149,448,3 A.BAIL	2 BIRBAL CHAUDHARY @ BIR BAHADUR CHOUHAN VS THE STATE OF BIHAR	INDRADEO PRASAD NAGENDRA KUMAR SHIV SHANKAR REENA KUMARI	MD. ASLAM ANSARI
52.	CR. MISC./5744/2024 341,323,448,379,3 A.BAIL	2 VINAY KUMAR VS THE STATE OF BIHAR	AMAR KUMAR SUNIL KUMAR SATISH RANJAN KUMAR	SANJAY KUMAR SHARMA
53.	CR. MISC./5835/2024 376 A.BAIL	2 VIKASH KUMAR VS THE STATE OF BIHAR	ALOK ABHINAV	TARUN PRASAD MANDAL SUDHIR KUMAR
54.	CR. MISC./5855/2024 307,504,506,34 A.BAIL	2 SUNIL KUMAR VS THE STATE OF BIHAR	AJIT KUMAR SINGH	SYED EHTESHAMUDDIN DURGESH NANDAN PUJA RASHMI KUMARI
55.	CR. MISC./6067/2024 341,323,307,504,5 A.BAIL	2 RITIK KUMAR @ SICHAN KUMAR VS THE STATE OF BIHAR	PRAVEEN KUMAR DEEPAK KUMAR	NIRMAL KUMAR SINHA
56.	CR. MISC./6088/2024 109,120(B) A.BAIL	2 DHANANJAY MANI TIWARI VS THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT, GOVT. OF BIHAR	SUMIT SHEKHAR PANDEY SANJAY KUMAR CHAUBEY	ARVIND KUMAR
57.	CR. MISC./6170/2024 304B,34, A.BAIL	2 KANTI DEVI VS THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA	KALYAN SHANKAR
58.	CR. MISC./6349/2024 366A,506,34, A.BAIL	2 BASANTI DEVI VS THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	RITA VERMA
59.	CR. MISC./6365/2024 304(B),302,34 A.BAIL	2 SHANTI DEVI VS THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	ASHA DEVI
60.	CR. MISC./6433/2024 420, A.BAIL	3 MANISH KUMAR VS THE STATE OF BIHAR	VIJAY KR SINGH NO. 1 RAVI RANJAN DIXIT SURBHI SUMAN	NIRMALA KUMARI
61.	CR. MISC./6438/2024 363,366A,34, A.BAIL	2 RAM SANEHI RAY @ SANEHI RAI VS THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	TARKESHWAR NATH THAKUR
62.	CR. MISC./6459/2024 406,409,420 A.BAIL	2 AMRENDRA MISHRA VS THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA ROSHAN KUMAR MISHRA CHANDRA MOHAN JHA	BHARAT BHUSHAN
63.	CR. MISC./6578/2024 341,323,325,307,5 A.BAIL	2 MD. ISRAIL @ ISRAEL VS THE STATE OF BIHAR	MD. HUSSAIN MD. HARUN QUARESHI	UMA SHANKAR PRASAD SINGH

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64.	CR. MISC./6654/2024 420,406,408,409,1 A.BAIL	3 KUMARI PUNAM VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	RAJIV NAYAN SAKSHI SNEHI GUNJAN KUMAR JHA BINODANAND MISHRA
65.	CR. MISC./6800/2024 302,34 A.BAIL	2 RANJEET KUMAR VS THE STATE OF BIHAR	RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV RAVI SHANKER PANKAJ	PUSHPA SINHA.1
66.	CR. MISC./6928/2024 341,323,342,379,5 A.BAIL	3 PARMANAND YADAV VS THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	DAMODAR PRASAD TIWARY
67.	CR. MISC./7104/2024 498A A.BAIL	2 VIJAY KUMAR VS THE STATE OF BIHAR	JAGNNATH SINGH DEEPAK KUMAR MD. GHULAM MUSTAFA	RAM BILASH ROY RAMAN SATISH CHANDRA PRITI SINGH
68.	CR. MISC./7165/2024 341,323,337,307,3 A.BAIL	3 PRAMOD RAVIDAS VS THE STATE OF BIHAR	RAKESH KUMAR JHA SHASHI SHEKHAR SHARMA	PAWAN KUMAR CHAURASIA
69.	CR. MISC./7335/2024 498(A),323,326,38 A.BAIL	3 VISHNU NANDAN @ VISHNU NANDAN KUMAR VS THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	MOHAMMED ARIF SHUBHESH PANDEY VINIT KUMAR
70.	CR. MISC./7370/2024 363,366(A) A.BAIL	2 PREMMURTI OJHA @ BHOLA OJHA VS THE STATE OF BIHAR	VISHWANAND UPADHYAY NITISH KUMAR	RAJ BALLABH SINGH
71.	CR. MISC./7396/2024 366A, A.BAIL	2 AKASH BAITHA @ AKASH KUMAR RAJAK VS THE STATE OF BIHAR	SANTOSH KUMAR AKANKSHA RANJAN MUNISH KUMAR	DAMODAR PRASAD TIWARY
72.	CR. MISC./8046/2024 498A,323,406 A.BAIL	2 NEERAJ KUMAR @ SONI @ NIRAJ KUMAR VS THE STATE OF BIHAR	NEERAD PARASHAR	SURESH PRASAD SINGH SANJAY KUMAR VERMA ABHISHEK KUMAR AJIT KUMAR SINGH
73.	CR. MISC./8145/2024 341,323,324,326,3 A.BAIL	3 KRISHNA KUMAR @ KRISHNA KUMAR SHARMA @ KRISHNA SHARMA VS THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	ANUJ KUMAR SHRIVASTAVA
74.	CR. MISC./8259/2024 9,40(2)50(5),58(C A.BAIL	2 RAJU BEG VS THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT	BINOD KUMAR
75.	CR. MISC./8833/2024 341,323,324,307,3 A.BAIL	2 RAGHAV PANDEY VS THE STATE OF BIHAR	PRASHANT KUMAR SHASHANK SHEKHAR DUBEY	CHOUBEY JAWAHAR RANJEET KUMAR PANDEY RAJESH KUMAR
76.	CR. MISC./9940/2024 376(A-B) A.BAIL	2 MANISH KUMAR VS THE STATE OF BIHAR	UDBHAV UDBHAV NILESH KUMAR	RAJ KISHOR SINGH
77.	CR. MISC./10111/2024 341,323,325,307,3 A.BAIL	2 PAPPU KUMAR VS THE STATE OF BIHAR	SUNIL KUMAR SINGH	MURLI DHAR
78.	CR. MISC./10364/2024 341,323,307,379,3 A.BAIL	2 MANISH KUMAR VS THE STATE OF BIHAR	BINDESWARI SINGH VINOD KUMAR	NIRMAL KUMAR SINHA
79.	CR. MISC./10426/2024 341,307,504,506,1 A.BAIL	2 ADITYA KUMAR SINGH VS THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	BINOD KUMAR SATYA PRAKASH PARASAR PRAMOD KUMAR
80.	CR. MISC./10464/2024 406,409,34 A.BAIL	2 VIJAY NARAYAN PATHAK VS THE STATE OF BIHAR	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	PARMESHWAR MEHTA BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH
81.	CR. MISC./10716/2024 341,323,406,420,5 A.BAIL	2 PRAMOD KUMAR @ PRAMOD KUMAR YADAV @ PRAMOD YADAV VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH RAM KUMAR	UMESHANAND PANDIT
82.	CR. MISC./10720/2024 304(B),34 A.BAIL	2 RENU DEVI VS THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	DINESH SINGH
83.	CR. MISC./10727/2024 302,34 A.BAIL	2 RAMASHISH YADAV VS THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI BRIJ KISHOR MISHRA	NAND KISHORE PRASAD RAM KISHUN PRASAD SUSHMA SARAN RAJEEV RANJAN PRASAD
84.	CR. MISC./10737/2024 385,387,34 A.BAIL	2 MANTUN DAS @ MANTUN KUMAR VS THE STATE OF BIHAR	VINAY RANJAN ABHISHEK TEERTHANKAR ANKIT KUMAR	SYED MOJIBUR RAHMAN

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85.	CR. MISC./10923/2024 304(B),201,498 A.BAIL Same ps: CR. MISC/17618/2024	2	PRAYAG PRAJAPATI VS THE STATE OF BIHAR	RAJANI KANT PANDEY	MD. ANZARUL HAQUE SAHARA
With 85.1	CR. MISC./17618/2024 A.BAIL	2	RAMDULAR PRAJAPATI @ RAMDULAR KOHAR VS THE STATE OF BIHAR	RAJANI KANT PANDEY	SURENDRA KUMAR
86.	CR. MISC./11039/2024 147,149,447,448,3 A.BAIL	2	ASHOK YADAV @ ASHOK PRASAD YADAV VS THE STATE OF BIHAR	ARVIND KUMAR SINGH	MD. MATLOOB RAB ANUPAM PRABHAT SHRIVASTAVA VISHAL RANJAN
87.	CR. MISC./11573/2024 420,409,34 A.BAIL	2	KEDAR RAM VS THE STATE OF BIHAR	ANANG MOHAN SINHA	SATYENDRA NARAYAN SINGH
88.	CR. MISC./11583/2024 341,323,325,326,5 A.BAIL	2	SURAJ YADAV @ SURAJ KUMAR VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SHANTANU KUMAR
89.	CR. MISC./11592/2024 341,342,323,325,3 A.BAIL	2	GOLU KUMAR @ AMARJIT KUMAR @ AMARJEET KUMAR VS THE STATE OF BIHAR	SHAILENDRA KUMAR MD. HUSSAMUDDIN AZAD SUDHIR KUMAR SINGH	SURENDRA PRASAD SINGH
90.	CR. MISC./11656/2024 343,366,376 A.BAIL	2	BHUTANI DEVI VS THE STATE OF BIHAR	RAJANI KANT PANDEY	ARVIND KUMAR PANDEY, APP 84 RAJESH KUMAR VINOD KUMAR SETH
91.	CR. MISC./11731/2024 409,420,34, A.BAIL	2	KAMINI DEVI VS THE STATE OF BIHAR	RAJEEV RANJAN NO. II AJAY VEER BHUBNESHWAR MAHTO	PARMESHWAR MEHTA
92.	CR. MISC./11737/2024 304,34, A.BAIL	2	NIKHIL KUMAR VS THE STATE OF BIHAR	BARJ KISHORE SHARMA	SHYAM KUMAR SINGH
93.	CR. MISC./11793/2024 379 A.BAIL	2	MUNNA MAHTO @ MUNNA KUMAR VS THE STATE OF BIHAR	RAVI RANJAN	UMA SHANKAR PRASAD SINGH NARESH DIKSHIT
94.	CR. MISC./16162/2024 420, A.BAIL	2	KAMLESH SINGH VS THE STATE OF BIHAR	NAGENDRA UPADHYAY GOPAL KRISHNA NISHANT MAYA SHANKAR MISHRA	RENU KUMARI SURENDRA KUMAR MISHRA SHASHIKANT
95.	CR. MISC./16287/2024 419,420,406 A.BAIL	2	MANOJ KUMAR SINGH VS THE STATE OF BIHAR	LAKSHMAN JHA	ANITA KUMARI INDESHWARI PRASAD MANDAL
96.	CR. MISC./16351/2024 25(1-b)a,26, A.BAIL	2	SONU KUMAR VS THE STATE OF BIHAR	CHANDRA BHUSHAN SINGH	AMITESH KUMAR
97.	CR. MISC./16440/2024 341,323,307,379,3 A.BAIL	2	MUNMUN PRASAD VS THE STATE OF BIHAR	RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ	ANITA KUMARI
98.	CR. MISC./16452/2024 341,323,324,307,5 A.BAIL	2	CHHOTU KUMAR MAHTO @ CHOTU KUMAR MAHTO VS THE STATE OF BIHAR	MADHAV KUMAR ASHWANI KUMAR GAURAV KUMAR VERMA HIMANSHU SHEKHAR	RINA SINHA
99.	CR. MISC./16549/2024 363,365,376 A.BAIL	2	SONU KUMAR VS THE STATE OF BIHAR	UMASHANKAR SHARMA GAUTAM	MD. ASLAM ANSARI
100.	CR. MISC./17509/2024 420,406,34 A.BAIL	2	SHEELA DEVI @ SHILI VS THE STATE OF BIHAR	ANIL KUMAR SIDHARTH SATYAM	RITA VERMA
101.	CR. MISC./18121/2024 308,354B,323,327, A.BAIL	2	ABDUR RAHMAN @ RAHMAN MIAN VS THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PARMANAND PRASAD ANUJ KUMAR ADITYA PANDEY MUKESH KUMAR
102.	CR. MISC./18268/2024 420,467,379 A.BAIL	2	NIRANJAN KUMAR VS THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	ANITA KUMARI

FOR ADMISSION - FRESH CASES

PATNA HIGH COURT	138	Tuesday 16th April, 2024 Hon'ble Mr. Justice Rajiv Roy
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| 103. CR. MISC./20591/2024
363,366A,34, A.BAIL
Same ps:
CR. MISC/5205/2024
CR. MISC/20841/2024 | 1 | POOJAN KUMAR
VS THE STATE OF BIHAR | DR. BIPIN CHANDRA
RUPA RANI | PRANAV KUMAR |
| 104. CR. MISC./20841/2024
363,366(a),34 A.BAIL
Same ps:
CR. MISC/5205/2024
CR. MISC/20591/2024 | 1 | RAJENDRA MAHTO
VS THE STATE OF BIHAR | DR. BIPIN CHANDRA
RUPA RANI | RANA RANDHIR SINGH |
| 105. CR. MISC./23508/2024
147,148,149,447,3 A.BAIL
Same ps:
CR. MISC/3044/2024 | 1 | SITA DEVI
VS THE STATE OF BIHAR | RAMBABU YADAV
UMESH KUMAR YADAV | RAJENDRA NATH JHA |

FOR ADMISSION - TIED UP

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| 106. CR. MISC./75890/2023
323,498A,406, A.BAIL | 4 | VIKASH GIRI
VS THE STATE OF BIHAR | BRAJESH KUMAR
SINGH
SANJAY SINGH | RAJESH KUMAR
HARSH ANUJ
RAJESH KUMAR |
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PATNA HIGH COURT	139	Tuesday 16th April, 2024 Hon'ble Mr. Justice Shailendra Singh
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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 210 (AT 10:30 A.M.)
Mr. Justice Shailendra Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>					
1.	CR. APP (SJ)/4512/2019 U/S 14(A)(2) SC/S SC/ST ACT	4 BASHISHTHA KUMAR @ BASHISHTHA KUMAR SINGH vs THE STATE OF BIHAR THROUGH ITS SECRETARY, DEPTT. OF HOME, SECRETARIAT, PATNA BIHAR	DHANESHWAR PRASAD GUPTA SHOURYA SANYAL	SADANAND PASWAN	
2.	CR. APP (SJ)/2835/2022 AGAINST ACQUITTAL CR. APP(SJ)	13 SUBODH PRASAD JHA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	MANISH KUMAR NO2	
3.	CR. APP (SJ)/645/2023 U/S 14(A)(2) SC/S SC/ST ACT (QSH)	7 ARUNESH YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	USHA KUMARI 1	
4.	CR. APP (SJ)/4490/2023 U/S 14A(1) SC/ST SC/ST ACT (QSH)	5 RAJU SINGH vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA VIKAS KUMAR JHA	BINAY KRISHNA DHARAMVEER PRIYADARSHNI KUMARI	
5.	CR. APP (SJ)/4663/2023 AGAINST CONVICIO CR. APP (SJ) AGAIN	5 MELHU MIYA vs THE STATE OF BIHAR	RASHMI KINJALK	BINAY KRISHNA	
6.	CR. APP (SJ)/4831/2023 AGAINST CONVICIO CR. APP (SJ) AGAIN	3 TALKESHWAR YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	MUKESHWAR DAYAL	
7.	CR. APP (SJ)/4997/2023 AGAINST CONVICIO CR. APP (SJ) AGAIN	4 PINKU BAIDYA vs THE STATE OF BIHAR	NAVNEET JHA	BAL MUKUND PRASAD SINHA	
8.	CR. APP (SJ)/176/2024 U/S 14A(2) SC/ST SC/ST ACT (QSH)	3 VIKASH SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	DEVENDRA KUMAR	SADANAND PASWAN	
9.	CR. APP (SJ)/380/2024 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	2 YOGESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR KUMAR RAJDEEP DIKSHA KUMARI	BINAY KRISHNA	
10.	CR. APP (SJ)/686/2024 AGAINST CONVICIO CR. APP (SJ) AGAIN	3 BRAHMDEO YADAV vs THE STATE OF BIHAR	SUBODH PRASAD MADHU PRASAD @ MADHUBALA VERMA	ABHAY KUMAR	
<u>FOR ADMISSION</u>					
11.	CR. APP (SJ)/2836/2018 A.BAIL 14A(2) SC/ SC/ST ACT	18 USHA DEVI vs STATE OF BIHAR AND ANR	MUKESH KUMAR JHA BHOLA PRASAD	SRI SADANAND PASWAN MANISH CHANDRA GANDHI	
12.	CR. APP (SJ)/3460/2019 AGAINST ACQUITTAL CR. APP(SJ)	12 DEEP NARAYAN YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	SUJIT KUMAR SINGH	
13.	CR. APP (SJ)/4498/2021 OTHER THAN CONVIC CR. APP(SJ) Same ps: CR. APP (SJ)/3808/2021	16 RAJNISH LALL vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU, PATNA.	AKHILESH DUTTA VERMA RISHIKA RAJ	ARVIND KUMAR	

PATNA HIGH COURT	140	Tuesday 16th April, 2024 Hon'ble Mr. Justice Shailendra Singh
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With CR. APP 13.1 (SJ)/3808/2021 OTHER THAN CONVIC.TCR. APP(SJ)	16 GITANJALI DEVI vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, PATNA	AKHILESH DUTTA VERMA RISHIKA RAJ	ARVIND KUMAR
14. CR. APP (SJ)/3873/2022 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	5 DHARMENDRA KUMAR vs THE STATE OF BIHAR	RITWAJ RAMAN VAISHNAVI SINGH PRAVIN KUMAR	BINAY KRISHNA
15. CR. APP (SJ)/2766/2023 OTHER THAN CONVIC CR. APP(SJ)	8 CHANDRIKA RAI vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH MANISH KUMAR TIWARI ARUN KUMAR PANDEY	SYED ASHFAQUE AHMAD
16. CR. APP (SJ)/4958/2023 OTHER THAN CONVIC CR. APP(SJ)	2 RAJKUMAR SINGH vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	BAL MUKUND PRASAD SINHA
17. CR. APP (SJ)/21/2024 CONVERTED FROM CR SC/ST ACT (QSH)	7 PANNA LAL JEE @ PANNALAL vs THE STATE OF BIHAR	RAJEEV KUMAR MUKUND KUMAR ALOK KUMAR JHA	USHA KUMARI 1 VINOD KUMAR ALOK KUMAR JHA
18. CR. APP (SJ)/622/2024 AGAINST CONVIC.TIO CR. APP (SJ) AGAIN Same ps: CR. APP (SJ)/635/2024	2 GHUNGHAT CHAUDHARI @ RAM BILASH CHAUDHARI vs THE STATE OF BIHAR	VINOD KUMAR	ANAND MOHAN PRASAD MEHTA
19. CR. APP (SJ)/635/2024 AGAINST CONVIC.TIO CR. APP (SJ) AGAIN Same ps: CR. APP (SJ)/622/2024	2 ARVIND KUMAR DAS vs THE STATE OF BIHAR	BACHAN OJHA NAVIN KUMAR JHA DAIZY KUMARI	ANAND MOHAN PRASAD MEHTA
20. CR. APP (SJ)/857/2024 OTHER THAN CONVIC CR. APP(SJ)	3 BANK OF INDIA THROUGH RAM KUMAR MISHRA vs THE STATE OF BIHAR	AMRESH KUMAR RAKESH KUMAR SHARMA SANJEEV SHANKAR RUP ANAND KRISHN	BAL MUKUND PRASAD SINHA RANA VIKRAM SINGH ARVIND KUMAR

FOR ORDERS (ON PETITIONS)

21. CR. APP (SJ)/5082/2023 AGAINST CONVIC.TIO CR. APP (SJ) AGAIN IA-1/2024 () LIMITATION PETITIO	7 AMIT MAHTO @ AMIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV MANOJ KUMAR SINGH	ANITA KUMARI SINGH
22. CR. APP (SJ)/5231/2023 U/S 14 A (1) SC/S SC/ST ACT (QSH) IA-1/2023 () LIMITATION PETITIO	5 MUKTI NATH PANDEY vs THE STATE OF BIHAR	CHANDRA KANT NAVIN KUMAR RAVI BHUSHAN BHARAT MANISH CHANDRA GANDHI	BINAY KRISHNA
23. CR. APP (SJ)/404/2024 AGAINST CONVIC.TIO CR. APP (SJ) AGAIN IA-1/2024 () LIMITATION PETITIO	2 RUPESH KUMAR @ MANGA YADAV vs THE STATE OF BIHAR	KRISHNA CHANDRA PRAKRITITA SHARMA	USHA KUMARI 1
24. CR. APP (SJ)/911/2024 AGAINST CONVIC.TIO CR. APP (SJ) AGAIN IA-1/2024 () LIMITATION PETITIO	2 DHARMENDRA RAM vs THE STATE OF BIHAR	CHANDRASHEKHAR AZAD	MUKESHWAR DAYAL DR. CHANDRA SHEKHAR AZAD

FOR ORDERS

25. CR. APP (SJ)/5051/2023 AGAINST CONVIC.TIO CR. APP (SJ) AGAIN	3 RUPESH KUMAR @ VIVEK KUMAR vs THE STATE OF BIHAR	PRABHAT PRASOON	ANITA KUMARI SINGH
26. CR. APP (SJ)/2667/2022 AGAINST CONVIC.TIO CR. APP(SJ)	4 INDRAJEET YADAV vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR SARVOTTAM KUMAR	BIPIN KUMAR

PATNA HIGH COURT	141	Tuesday 16th April, 2024 Hon'ble Mr. Justice Shailendra Singh
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| 27. | CR. APP
(SJ)/3941/2022
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2023 () | 7 | KULANAND YADAV
vs THE STATE OF BIHAR | SADA NAND ROY
SHAIENDRA KUMAR
SINGH
KUMAR DHANANJAY
SINGH | ANITA KUMARI SINGH |
| 28. | CR. APP
(SJ)/549/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2023 () | 6 | NITYANAND JHA
vs THE STATE OF BIHAR | RAMCHANDRA JHA
RAMAN | MUKESHWAR DAYAL |
| 29. | CR. APP
(SJ)/998/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 5 | VINOD MAHRA
vs THE STATE OF BIHAR | BIMLESH KUMAR PANDEY
AMIT KUMAR PANDEY | ABHA SINGH |
| 30. | CR. APP
(SJ)/1087/2023
CONVERTED FROM
CR CR. APP (SJ)
AGAIN
IA-1/2024 ()
MISC | 6 | MITHUN KUMAR
vs THE STATE OF BIHAR | JYOTI RANJAN JHA
PRAVEEN KUMAR
SHRISHTI RANI | MANISH KUMAR NO2 |
| 31. | CR. APP
(SJ)/2422/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 5 | JITENDRA KUMAR
vs THE STATE OF BIHAR | RANJEET KUMAR SINGH | ANITA KUMARI SINGH |
| 32. | CR. APP
(SJ)/2977/2023
U/S 14 A(2) SC/ST
SC/ST ACT AGAINST
Same ps:
CR. APP
(SJ)/3048/2023 | 6 | GAURI SHANKAR CHOUDHARY @
GAURI SHANKAR CHOWDHARY @
GAURI CHOUDHARY
vs THE STATE OF BIHAR | SANJAY PRAKASH
VERMA | BINAY KRISHNA
PREETI KUMARI |
| With 32.1 | CR. APP
(SJ)/3048/2023
AGAINST
CONVICTION | 4 | SURENDRA DUBEY @ BENGAL
PANDIT
vs THE STATE OF BIHAR | LAKSHMI KANT SHARMA
RAJESH KUMAR
RAKESH KUMAR SHARMA
RAVI RANJAN KUMAR | BINAY KRISHNA |
| 33. | CR. APP
(SJ)/3225/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 3 | DINESH SINGH @ DINESHWAR
SINGH
vs THE STATE OF BIHAR | SANGEET DEOKULIAR | MUKESHWAR DAYAL |
| 34. | CR. APP
(SJ)/3264/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 3 | BALIRAM SINGH
vs THE STATE OF BIHAR | BABU NANDAN PRASAD | RAMCHANDRA SINGH |
| 35. | CR. APP
(SJ)/3335/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 3 | DHRUVJEET DEVNATH
vs THE STATE OF BIHAR | KUNDAN KUMAR SINGH | ABHA SINGH |
| 36. | CR. APP
(SJ)/5242/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 5 | RAKESH PASWAN
vs THE STATE OF BIHAR | RAGHUNANDAN KUMAR
SINGH
RIYA SINGH | ABHA SINGH |

AFTER THE ABOVE OR AT 2:15 P.M. WHICHEVER IS EARLIER

FOR HEARING

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| 37. | CR. APP
(SJ)/3393/2022
U/S 14A(2) SC/ST
SC/ST ACT (QSH) | 10 | MANIK CHAND KHAITAN
vs THE STATE OF BIHAR | PATANJALI RISHI
PRERNA RISHI | USHA KUMARI 1
MRIGENDRA KUMAR
RAMASHISH |
| 38. | CR. APP
(SJ)/3140/2017
CONVERTED FROM
(C CR. APP(SJ)) | 12 | SUSHIL KUMAR @ SUSHIL KUMAR
SAH @ PINTU SAH
vs THE STATE OF BIHAR | BINOD PD. SINGH
MITHILESH KUMAR ARYA
SANDIP KUMAR GAUTAM
SANDIP KUMAR GAUTAM
SANDIP KUMAR GAUTAM
AMIT NARAYAN
ABHIGYAN KUMAR | SRI ABHIMANYU SHARMA |
| 39. | CR. APP
(SJ)/4948/2021
AGAINST CONVICATIO
CR. APP(SJ) | 6 | VIJAY SHANKAR SINGH
vs THE STATE OF BIHAR | SUNIL KUMAR SINGH
NO.10 | ABHA SINGH |

PATNA HIGH COURT	142	Tuesday 16th April, 2024 Hon'ble Mr. Justice Arun Kumar Jha
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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 211 (AT 10:30 A.M.)
Mr. Justice Arun Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR JUDGEMENT					
1.	C.MISC./1678/2017 CIV.WRIT ARISING F	8 MINA DEVI VS MOST. SARASWATI DEVI AND ORS	RANJAN KUMAR DUBEY RAKESH CHANDRA SANGEETA SHARMA PARTH GAURAV	NIRBHAY KUMAR SINGH RAVINDRA KUMAR SHUKLA DHIRENDRA KUMAR SINGH	
TO BE MENTIONED					
2.	CR. MISC./9296/2024 341,323,379,307,5 A.BAIL	3 AZAD KURAISHI VS THE STATE OF BIHAR	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	RAJ BALLABH SINGH RABINDRA PRASAD SINGH	
FOR ADMISSION					
3.	CR. MISC./6776/2024 341,323,324,307,5 A.BAIL	2 MD. MAJEBUL @ MUJAHIBUL @ MUZAHIBUUR VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	ANANT KUMAR 1	
4.	CR. MISC./6924/2024 302,34 A.BAIL	2 KRISHNA SHARMA @ BENG SHARMA VS THE STATE OF BIHAR	VIJAY BARDHAN PANDEY	KUMAR VEERENDRA NARAYAN SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	
5.	CR. MISC./7725/2024 498A,323,379,34 A.BAIL	2 RAJESH SINGH VS THE STATE OF BIHAR	ANIL KUMAR SINGH GAURAV SINGH SAMIR KUMAR BHARTI	ASHA KUMARI BISHWA BIJAY KUMAR	
6.	CR. MISC./7998/2024 323,341,379,498A, A.BAIL	2 ASHISH KUMAR ANAND @ AASHISH ANAND VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	MUKESH KUMAR SINGH INDU BHUSHAN	
7.	CR. MISC./8002/2024 147,148,149,341,3 A.BAIL	2 VIJAY YADAV VS THE STATE OF BIHAR	KUNDAN RATHORE@ KUNDAN KUMAR	NARENDRA KUMAR SINGH	
8.	CR. MISC./8208/2024 420,406,120(B),34 A.BAIL	2 VISHAL PANDIT @ BISHAL KUMAR VS THE STATE OF BIHAR	RAJESH KUMAR AKSHAY LAL PANDIT ARVIND KUMAR PRIYANKA KUMARI	MITHLESH KUMAR KHARE	
9.	CR. MISC./8219/2024 420,467,468,471,4 A.BAIL	2 VISHWANATH KUMAR VS THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI RAHUL RATHOUR	PRANAV KUMAR GAJENDRA KUMAR SINGH	
10.	CR. MISC./8251/2024 341,323,324,307,3 A.BAIL	2 RAM BARAI SINGH VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	SANGEETA SHARMA	
11.	CR. MISC./8267/2024 447,341,323,324,3 A.BAIL	2 BHAGESHWAR PASWAN VS THE STATE OF BIHAR	SANJAY KUMAR TIWARI	UMANATH MISHRA	
12.	CR. MISC./8321/2024 302,201,120(B),38 A.BAIL	2 BABUL DAS VS THE STATE OF BIHAR	KUMAR PRAVEEN	SUCHETA YADAV BIJAY BHUSHAN PRASAD ASHOK KUMAR	
13.	CR. MISC./8386/2024 341,323,307,504,3 A.BAIL	2 SUDHIR KUMAR VS THE STATE OF BIHAR	AJAY KUMAR	ANIL PRASAD SINGH	
14.	CR. MISC./8412/2024 409,420,34 A.BAIL	3 SURENDRA KUMAR VS THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA KUMARI	AWADHESH KUMAR SINGH	
15.	CR. MISC./8443/2024 341,342,323,363,3 A.BAIL	2 DHARMENDRA KUMAR RAY @ DHARMENDRA KUMAR VS THE STATE OF BIHAR	RAKESH KUMAR	ABHAY KUMAR AJIT KUMAR SINGH ABHISHEK KUMAR	
16.	CR. MISC./8696/2024 341,353,504,506,3 A.BAIL	2 JANKI PRASAD YADAV @ JANKEE PRASAD YADAV VS THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	ASHOK KUMAR SINGH	
17.	CR. MISC./8698/2024 304(B),498(A),34 A.BAIL	2 REKHA DEVI VS THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	PARMANAND KUMAR	

PATNA HIGH COURT	143	Tuesday 16th April, 2024 Hon'ble Mr. Justice Arun Kumar Jha
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| 18. | CR. MISC./8706/2024
147,148,149,323,3 A.BAIL | 2 | KAMLA DEVI
VS THE STATE OF BIHAR | BHASKAR SHANKAR
SAKET KUMAR SINGH
SAKSHI DEEP
BHASKAR SHANKAR
BHASKAR SHANKAR
BHASKAR SHANKAR
BHASKAR SHANKAR
BHASKAR SHANKAR
BHASKAR SHANKAR | BHARAT BHUSHAN
AJAY KUMAR TIWARI |
| 19. | CR. MISC./8732/2024
341,323,354b,325, A.BAIL | 2 | SUREN MUKHIYA
VS THE STATE OF BIHAR | AKASH ANAND | BINOD KUMAR |
| 20. | CR. MISC./8761/2024
379,411, A.BAIL | 2 | UDAY KUMAR @ AMIT KUMAR
VS THE STATE OF BIHAR | ASHOK KUMAR SINGH
DHANANJAY KUMAR
PANDEY
PRIYA RANJAN
NITISH KUMAR
MUKESH KUMAR
CHANDNI KUMARI | BINOD KUMAR |
| 21. | CR. MISC./8765/2024
447,341,323,324,3 A.BAIL | 2 | SHEIKH ABBAS
VS THE STATE OF BIHAR | MD. WALIUR RAHMAN | SUMAN KUMARI SINGH |
| 22. | CR. MISC./8800/2024
366,34 A.BAIL | 2 | RITESH KUMAR GUPTA @
RITESH RAUNIYAR
VS THE STATE OF BIHAR | JAVED ASLAM
DEVIKA RANI | MD. ASLAM ANSARI |
| 23. | CR. MISC./8828/2024
302,201,120B,34 A.BAIL | 2 | SOMAR CHAUHAN
VS THE STATE OF BIHAR | BIPIN KUMAR
SARITA KUMARI
VANSHIKA NUPUR | ANANT KUMAR 1
JAI SHANKER PRASAD
MAN MOHAN KUMAR |
| 24. | CR. MISC./8890/2024
323,341,308,504,5 A.BAIL | 2 | SINDHU KUMAR
VS THE STATE OF BIHAR | SATISH KUMAR
SATISH KUMAR | HARENDRA PRASAD |
| 25. | CR. MISC./8924/2024
406,420, A.BAIL
Same ps:
CR. MISC/9251/2024 | 2 | GYAN SHANKAR
VS THE STATE OF BIHAR | AYUSH KUMAR
KANISHK KAUSTUBH
SHIKHAR MANI | JHARKHANDI UPADHYAY
SANJAY KUMAR |
| With
25.1 | CR. MISC./9251/2024
A.BAIL | 2 | RITA SINGH
VS THE STATE OF BIHAR | AYUSH KUMAR
KANISHK KAUSTUBH
SHIKHAR MANI | JHARKHANDI UPADHYAY
SANJAY KUMAR |
| 26. | CR. MISC./8951/2024
420,406,467,468,4 A.BAIL | 2 | JITENDRA KUMAR
VS THE STATE OF BIHAR | RAM BINOD SINGH | ASHOK KUMAR SINGH
PRABHAKAR JHA |
| 27. | CR. MISC./8956/2024
406,420,409,34 A.BAIL | 2 | NEHA SINGH
VS THE STATE OF BIHAR | SARANDHA SUMAN
RAVI BHARDWAJ | CHOUBEY JAWAHAR
ANKIT KATRIAR |
| 28. | CR. MISC./9037/2024
341,323,324,325,3 A.BAIL | 3 | RAJA YADAV @ RAJA KUMAR
YADAV
VS THE STATE OF BIHAR | MANISH KUMAR NO 13
ROHIT KUMAR
MANISH KUMAR NO 13
MANISH KUMAR NO 13
MANISH KUMAR NO 13 | BINOD KUMAR
BALESHWAR KAMAT
ARUN KUMAR JHA |
| 29. | CR. MISC./9088/2024
394 A.BAIL
Same ps:
CR. MISC/19491/2024 | 2 | NANDAN KUMAR YADAV @
NANDAN YADAV
VS THE STATE OF BIHAR | RATNAKAR JHA | NAWAL KISHORE PRASAD |
| 30. | CR. MISC./9117/2024
34,41,42 A.BAIL | 2 | SHAMBHU GIRI
VS THE STATE OF BIHAR | SYED ASGHER NAJMI
ALOK KUMAR | NAWAL KISHORE PRASAD |
| 31. | CR. MISC./9180/2024
302,34 A.BAIL | 2 | PAPPU GIRI @ PAPPU KUMAR
GIRI
VS THE STATE OF BIHAR | SARVESH KASHYAP
ANANT KUMAR MISHRA
NIRAJ KUMAR SINGH | ANIL PRASAD SINGH |
| 32. | CR. MISC./9299/2024
306 A.BAIL | 3 | ANOOP KUMAR
VS THE STATE OF BIHAR | VIKASH KUMAR
SHANTANU KUMAR | PUSHPA SINHA.1
VAISHNAVI SINGH
PURUSHOTTAM KUMAR |
| 33. | CR. MISC./9365/2024
341,323,324,307,3 A.BAIL | 2 | MAHESH RAY
VS THE STATE OF BIHAR | AVNISH KUMAR SINGH | ARVIND KUMAR PANDEY
(APP.84)
ALOK CHANDRA
NISHANT KUMAR SINHA |
| 34. | CR. MISC./9370/2024
341,323,324,354(B A.BAIL | 2 | SHAHID ALAM @ BABLU
VS THE STATE OF BIHAR | AARUNI SINGH
SANDIP KUMAR
GAUTAM | RAM SEVAK CHOUDHARY |
| 35. | CR. MISC./9420/2024
147,149,341,323,3 A.BAIL | 2 | SUMITRA DEVI
VS THE STATE OF BIHAR | DEEPAK KUMAR SINGH
MD. SHADAB ALAM
WAZDI | UMESH LAL VERMA
BHUBNESHWAR MAHTO
RAJEEV RANJAN NO.II
RAJU KUMAR SINGH
KUMARI RUPA |

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36.	CR. MISC./9447/2024 323,342,506,498A, A.BAIL	2	BIKAS KUMAR SINGH @ BIKASH KUMAR SINGH VS THE STATE OF BIHAR	PARMATMA SINGH ASHOK KUMAR SINGH	NARSINGH TANTI GOPAL KRISHNA LALA SHESHENDRA NARAYAN RAIS
37.	CR. MISC./9453/2024 341,323,324,307,5 A.BAIL	2	MITHLESH KUMAR SINGH @SATISH KUMAR SINGH VS THE STATE OF BIHAR	RAM BINOD SINGH	DAMODAR PRASAD TIWARY ANKUR PRAKASH SINHA RAJEEV RANJAN
38.	CR. MISC./9544/2024 341,323,324,354,3 A.BAIL	2	GUNESH GIRI VS THE STATE OF BIHAR	AMAR KUMAR SINGH	ANITA KUMARI VINAY KUMAR MISHRA
39.	CR. MISC./9565/2024 363,366A,34, A.BAIL	2	CHOTU PASWAN VS THE STATE OF BIHAR	KUMAR SAMEER	AKHILESHWAR DAYAL
40.	CR. MISC./9568/2024 144,149,341,323,5 A.BAIL	2	RAMNANDAN KAMAT @ RAMANAND MANDAL @ RAMANAND KAMAT VS THE STATE OF BIHAR	KULDEEP KUMAR PAWAN KUMAR DHIRESH KUMAR DHIRAJ	RAJENDRA SINGH
41.	CR. MISC./9584/2024 363,366, A.BAIL	2	SUBOODH KUMAR VS THE STATE OF BIHAR	RAJEEV RANJAN NO. II PRIYANKA KUMARI	SANGEETA SHARMA RAJEEV RANJAN KUMARI RUPA ABHISHEK KUMAR
42.	CR. MISC./9585/2024 302,120B,201,34, A.BAIL	2	SAKINDAR RAY @SAKINDAR KUMAR VS THE STATE OF BIHAR	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	UDAY CHAND PRASAD
43.	CR. MISC./9586/2024 341,323,307,324,3 A.BAIL	2	DHANESH RAY VS THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR	MOHAMMED ARIF
44.	CR. MISC./17106/2024 120B,420,406,34 A.BAIL	2	DINESH SINGH @ DINESH YADAV VS THE STATE OF BIHAR	DURGESH NANDAN PUJA RANJAN KUMAR DURGESH NANDAN	SHYAM KUMAR SINGH PANKAJ KUMAR SINGH SANTOSH KUMAR PANDEY
With 44.1	CR. MISC./18710/2024 A.BAIL	2	GUDDU KUMAR VS THE STATE OF BIHAR	DURGESH NANDAN RASHMI KUMARI PUJA	SHYAM KUMAR SINGH
45.	CR. MISC./17110/2024 341,323,504,506,3 A.BAIL	2	NOOR SHAHID VS THE STATE OF BIHAR	MRITUNJAY KUMAR AJIT KUMAR	CHOUBEY JAWAHAR
46.	CR. MISC./17217/2024 341,323,307,504,3 A.BAIL	2	SANGITA DEVI @ LALMUNI DEVI VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	PRADEEP NARAIN KUMAR LALLU PRASAD
47.	CR. MISC./17283/2024 147,148,149,341,3 A.BAIL	2	MUNNA KUMAR @ MUNNA KUMAR MEHTA VS THE STATE OF BIHAR	UMA KANT MISHRA	RAJIV NAYAN
48.	CR. MISC./17360/2024 30A A.BAIL	2	SHANKAR MAHTO VS THE STATE OF BIHAR	NARENDRA KUMAR BABBAU PRASAD SINGH RANJIT KUMAR THAKUR	PRAMOD KUMAR PANDEY
49.	CR. MISC./17406/2024 323,504,366(A),51 A.BAIL	2	ADITYA SHANKAR VS THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	MD. MUSHTAQUE ALAM DHIRENDRA NATH JHA DINESH KUMAR GUPTA
50.	CR. MISC./17461/2024 302,34 A.BAIL	2	SUMAN KUMAR YADAV VS THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	RANA RANDHIR SINGH
51.	CR. MISC./17485/2024 304(B),34 A.BAIL	2	INDRADEV RAI @ INDRADEV YADAV VS THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN BELA SINGH	ARVIND KUMAR PAMDEY(APP
52.	CR. MISC./17720/2024 417,419,420,465,4 A.BAIL	2	MUSHARRAF ALI VS THE STATE OF BIHAR	VIJAY KISHORE BHARTI RAJESH KUMAR CHAUBEY	RAJ KISHOR SINGH
53.	CR. MISC./17729/2024 406,407,408,409,1 A.BAIL	2	KAUSHAL KISHOR SINGH VS THE STATE OF BIHAR	ARINJAY KUMAR MUKESH KUMAR SINGH KUMAR GAUTAM	MD. MUSHTAQUE ALAM
54.	CR. MISC./17854/2024 30A A.BAIL	2	CHAMPA DEVI VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI ASHOK KUMAR	PRADEEP NARAIN KUMAR
55.	CR. MISC./17887/2024 379,411 A.BAIL	2	RAHUL KUMAR VS THE STATE OF BIHAR	MAYASHANKAR MISHRA GOPAL KRISHNA NISHANT NAGENDRA UPADHYAY	SANJAY KUMAR SHARMA

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56.	CR. MISC./17921/2024 304(B),34 A.BAIL	2	KAMLADEVI @ KAMLABATI DEVASHISH GIRI DEVI @ KALAWATI DEVI VS THE STATE OF BIHAR		ASHOK KUMAR SINGH
57.	CR. MISC./18062/2024 20,22 A.BAIL	2	MANOJ SINGH @ MANOJ KUMAR AJAY MUKHERJEE SINGH VS THE STATE OF BIHAR		TARUN PRASAD MANDAL
58.	CR. MISC./18068/2024 363,366,323,504,5 A.BAIL	2	MD. RIZWAN VS THE STATE OF BIHAR	AJIT KUMAR SINGH	AKBAR ALI
59.	CR. MISC./18155/2024 30A A.BAIL	2	ARVIND MANJHI VS THE STATE OF BIHAR	ASHOK SINHA	DR. AJEET KUMAR
60.	CR. MISC./18171/2024 147,148,149,323,3 A.BAIL	2	SHIV NANDAN RAI VS THE STATE OF BIHAR	ARVIND KUMAR SANJAY KUMAR	DILIP KUMAR NO. 1
61.	CR. MISC./18192/2024 30(a) A.BAIL	2	KAILASH KAMTI VS THE STATE OF BIHAR	MRITUNJAY KUMAR	BINOD KUMAR
62.	CR. MISC./18500/2024 409 A.BAIL	2	INDRA NARAYAN SINGH @ SRI INDRA NARAYAN SINGH VS THE STATE OF BIHAR	RANJEET PATEL SHIVENDRA KUMAR SINHA DIVIT VINOD	ASHOK KUMAR SINGH DR.K.N SINGH (ADD. S.G)
63.	CR. MISC./18633/2024 7 A.BAIL	2	IMRAN ADIL @ MD. IMRAN ADIL VS THE STATE OF BIHAR	GOPAL KUMAR JHA	PARMESHWAR MEHTA
64.	CR. MISC./18652/2024 30(a) A.BAIL	2	BABLU KUMAR VS THE STATE OF BIHAR	PANKAJ KUMAR SINGH	RANA RANDHIR SINGH
65.	CR. MISC./18664/2024 30(a) A.BAIL	2	DHARMENDRA RAJBHAR VS THE STATE OF BIHAR	AJAY KUMAR PANDEY AJAY KUMAR PANDEY	SHAHABUDDIN AZEEM @ S. AZEEM
66.	CR. MISC./18763/2024 420 A.BAIL	2	PRAVIN KUMAR SINGH VS THE STATE OF BIHAR	SANTOSH KUMAR SINGH	UDAY CHAND PRASAD PUNIT KUMAR
67.	CR. MISC./18765/2024 188,286,34 A.BAIL	2	PASHUPATI NATH @ PASHUPATI NATH JAISWAL VS THE STATE OF BIHAR	SHREEKANT PANDEY	SATYENDRA NARAYAN SINGH
68.	CR. MISC./19070/2024 272,273, A.BAIL	2	NIKESH KUMAR SINGH VS THE STATE OF BIHAR	KUMAR RAJEEV PANKAJ KUMAR	BINOD KUMAR
69.	CR. MISC./19123/2024 341,323,379,494,4 A.BAIL	2	DHANANJAY KUMAR VS THE STATE OF BIHAR	VINOD KUMAR	RAJ BALLABH SINGH BABLU KUMAR ASHWANI KUMAR
70.	CR. MISC./19190/2024 341,323,307,504,3 A.BAIL	2	HARERAM SINGH YADAV VS THE STATE OF BIHAR	SHIV PRASAD GUPTA	PRANAV KUMAR
71.	CR. MISC./19355/2024 379,395,412 A.BAIL	1	MOHD. SHANAWAZ ALI @ SHANAWAZ VS THE STATE OF BIHAR	GIRISH CHANDRA JHA	MD. MUSHTAQUE ALAM
72.	CR. MISC./19380/2024 30A A.BAIL	1	RAJENDRA PRASAD @ CHIRAIYA AJAY KUMAR TIWARY VS THE STATE OF BIHAR		SHAHEEN BEGUM
73.	CR. MISC./19705/2024 467,468,471,420,1 A.BAIL	2	RANJU DEVI @ RANJU KUMARI VS THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	AJAY MISHRA
74.	CR. MISC./19716/2024 341,323,307,379,5 A.BAIL	2	GHOLAT SAHNI VS THE STATE OF BIHAR	SUNIL KUMAR YADAV	SURENDRA KUMAR ARJUN PRASAD
75.	CR. MISC./19806/2024 20,22 A.BAIL	2	RAM LALIT KUMAR DAS @ RAM LALIT DAS @ LALIT DAS VS THE STATE OF BIHAR	SUBHASH KUMAR JHA SUMIT KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	KALYAN SHANKAR
76.	CR. MISC./19843/2024 341,323,380,354,4 A.BAIL	2	MD AMZAD @ MD AJMAD VS THE STATE OF BIHAR	DEEPAK KUMAR DR. MS.MEETA MOHINI	MANOJ KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY
77.	CR. MISC./19890/2024 380 A.BAIL	2	RAMESH KUMAR VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	UMANATH MISHRA
78.	CR. MISC./19895/2024 341,323,353,504,5 A.BAIL	2	PRAKASH YADAV @ PRAKASH KUMAR VS THE STATE OF BIHAR	RAMAKANT SINGH	PAWAN KUMAR CHAURASIA
79.	CR. MISC./19903/2024 457,380,420,120B, A.BAIL	2	DINESH PRASAD VS THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR KANIKA RAJESH RANJAN	ANIL KUMAR KUNDAN RATHORE@ KUNDAN KUMAR RAJ KUMAR SINGH
80.	CR. MISC./19999/2024 420,504,506 A.BAIL	2	SAURAV KUMAR VS THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND RANJAN KUMAR	NITYANAND
81.	CR. MISC./20407/2024 272,273,34 A.BAIL	2	SANTOSH SAH VS THE STATE OF BIHAR	ALOK KUMAR ALOK RANJIT KUMAR THAKUR	ANITA KUMARI

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| 82. | CR. MISC./20429/2024
30(a) A.BAIL | 2 | SANJAY KAPRI @ SANJAY RANA
VS THE STATE OF BIHAR | BRIJ NANDAN PRASAD | AKBAR ALI |
| 83. | CR. MISC./20493/2024
147,149,341,323,3 A.BAIL | 2 | BAIJNATH DAS
VS THE STATE OF BIHAR | CHANDRA MOHAN JHA
SAURABH KUMAR
CHANDRA MOHAN JHA
CHANDRA MOHAN JHA
CHANDRA MOHAN JHA | MD. NAZIR ANSARI |
| 84. | CR. MISC./20536/2024
30(a) A.BAIL | 2 | RAJEEV KUMAR SAH @ RAJEEV
SAH @ RAJEEV KUMAR
VS THE STATE OF BIHAR | MD FAZLE KARIM | MADHURA NAND JHA |
| 85. | CR. MISC./20557/2024
147,148,149,323,3 A.BAIL | 2 | SHYAM SAH @ SHYAM KUMAR
VS THE STATE OF BIHAR | SANDIP KUMAR
GAUTAM | NAND KISHORE PRASAD |
| 86. | CR. MISC./20621/2024
347,323,504,506,3 A.BAIL | 2 | ANUJ SINGH @ ANUJ KUMAR @
ANOJ KUMAR SINGH@ ANOJ
SINGH
VS THE STATE OF BIHAR | PRATYUSH PRATAP
SINGH
RITU RAJ SHUKLA | PRADEEP NARAIN KUMAR |
| 87. | CR. MISC./20747/2024
341,323,324,307,3 A.BAIL | 2 | SAROJ JHA
VS THE STATE OF BIHAR | PIYUSH KUMAR
PANDEY
ADITI SHAHI | UMESHANAND PANDIT
PRAMOD KUMAR SINGH |
| 88. | CR. MISC./20775/2024
420,406 A.BAIL | 2 | AJAY KUMAR
VS THE STATE OF BIHAR | SUNIL KUMAR
PANKAJ KUMAR
ADITYA KUMAR
PANDEY | UMESHANAND PANDIT |
| 89. | CR. MISC./20997/2024
420,467,468,471,1 A.BAIL | 2 | KIRAN DEVI
VS THE STATE OF BIHAR | RATNAKAR JHA | PUSHPA SINHA |
| 90. | CR. MISC./21531/2024
30A A.BAIL | 2 | BHOLA SAHNI
VS THE STATE OF BIHAR | ANU PRIYADARSHNI | MITHLESH KUMAR KHARE |
| 91. | CR. MISC./21699/2024
498A,120B, A.BAIL | 2 | NIRMAL SAH @ RANJEET YADAV
VS THE STATE OF BIHAR | NADIMUL HASAN
HOMA YUNUS | BRAJ KISHORE PD.(APP) |
| 92. | CR. MISC./22063/2024
341,323,324,307,3 A.BAIL | 2 | BRIJ KISHORE SINGH
VS THE STATE OF BIHAR | DHARMVEER JHA | ARUN KUMAR PANDEY |
| 93. | CR. MISC./22125/2024
30(a) A.BAIL | 2 | FULWA DEVI @ FULA DEVI
VS THE STATE OF BIHAR | PRITHIVI RAJ SINGH | MOHAMMED ARIF |
| <u>FOR ADMISSION - FRESH CASES</u> | | | | | |
| 94. | CR. MISC./19491/2024
394, A.BAIL
Same ps:
CR. MISC/9088/2024 | 1 | PRABHASH PASWAN @
PRABHAT KUMAR
VS THE STATE OF BIHAR | ARVIND KUMAR
ASHOK KUMAR | RAJIV NAYAN |
| 95. | CR. MISC./19561/2024
498(A),494,323,50 A.BAIL | 1 | RAVI KUMAR
VS THE STATE OF BIHAR | RAMASHRAY ROY
RANG NATH DWIWEDI | RAMESH CHANDRA |

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 105 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION - FRESH CASES					
1.	CR. MISC./26443/2024 30A,32(i),32(2),3 A.BAIL	1 MD. ISTEYAK VS THE STATE OF BIHAR	HARI KISHORE THAKUR ARUN KUMAR SINGH		
2.	CR. MISC./26450/2024 30A A.BAIL	1 JYOTISH TIWARI VS THE STATE OF BIHAR	ADESH RAJ SINGH SAURABH KUMAR HARENDRA PRASAD	SHANTANU KUMAR	
3.	CR. MISC./26467/2024 30(a),32,41(1) A.BAIL	1 UPENDRA SAHANI VS THE STATE OF BIHAR	ASIF KALIM WASI AKHTAR	MD. IFTEKHAR MAHMOOD	
4.	CR. MISC./26522/2024 272,273 A.BAIL	1 SHAMBHU THAKUR VS THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	ANAND KISHORE CHOUDHARY	
5.	CR. MISC./26565/2024 30(a),32(3) A.BAIL	1 SANJAY KUMAR CHOUDHARY @ SANJAY KUMAR CHAUDHARY VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	PRADEEP NARAIN KUMAR	
6.	CR. MISC./26566/2024 30(a),32(3) A.BAIL	1 SUBHASH CHANDRA RAI VS THE STATE OF BIHAR	ASHUTOSH SINGH VINOD KUMAR DHIRENDRA KUMAR	RAM NARESH RAY	
7.	CR. MISC./26569/2024 30(a),47(a) A.BAIL	1 JITENDRA CHAUDHARY VS THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	DR. KUMAR UDAY PRATAP	
8.	CR. MISC./26572/2024 30(a),32, A.BAIL	1 SANNI KUMAR VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	SANJAY KUMAR	
9.	CR. MISC./26575/2024 30(a) A.BAIL	1 RAVI KUMAR VS THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	BINOD KUMAR	
10.	CR. MISC./26582/2024 30(a) A.BAIL	1 VIKASH KUMAR @ VIKASH @ VIKAS VS THE STATE OF BIHAR	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	SURENDRA KUMAR	
MATTER -1					
11.	CR. MISC./17484/2024 341,342,323,386,3 A.BAIL	1 ABHAY SINGH VS THE STATE OF BIHAR	SUBHASH KUMAR	UDAY PRATAP SINGH MANOJ KUMAR JHA ABHISHEK ANAND	
12.	CR. MISC./17486/2024 420,467,468,471,1 A.BAIL	1 UDAY PASWAN @ UDAY KUMAR PASWAN VS THE STATE OF BIHAR	JITENDRA KUMAR	NIRMALA KUMARI ARVIND KUMAR	
13.	CR. MISC./18342/2024 147,148,149,341,3 A.BAIL	1 YOGENDRA SINGH VS THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	SHAILENDRA KUMAR SINGH	
14.	CR. MISC./18347/2024 420,406,468,506, A.BAIL	1 AMIT THAKUR VS THE STATE OF BIHAR	BALKRISHNA MISHRA KARUNA KANT JHA	RAMCHANDRA SAHNI	
15.	CR. MISC./23543/2024 323,380,341,498(A A.BAIL	1 PANKAJ RAJAK VS THE STATE OF BIHAR	RAJEEV NAYAN	GULNAR BEGUM	
16.	CR. MISC./23545/2024 302,34, A.BAIL	1 SHASHI BHUSHAN MANDAL VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	NAVIN KUMAR PANDEY	
17.	CR. MISC./23547/2024 341,323,325,354,3 A.BAIL	1 SOGARATH SAHNI VS THE STATE OF BIHAR	ABHIGYAN KUMAR AMIT NARAYAN BRAJESH SAHAY ROHIT KUMAR SNEHA KUMARI	ANAND KISHORE CHOUDHARY	
18.	CR. MISC./23548/2024 135 A.BAIL	1 KUNDAN KUMAR VS THE STATE OF BIHAR	AMRENDRA KUMAR	UPENDRA KUMAR	
19.	CR. MISC./23551/2024 341,323,324,307,3 A.BAIL	1 DOMA SAH VS THE STATE OF BIHAR	SARVESH KASHYAP NIRAJ KUMAR SINGH ANANT KUMAR MISHRA	RAJ BALLABH SINGH	

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20.	CR. MISC./23596/2024 414,34, A.BAIL	1	PARWEJ KHAN VS THE STATE OF BIHAR	SHYAM SUNDAR KUMAR HARI SHANKAR KUMAR SINHA	DR. INDIWAR KUMARI
21.	CR. MISC./23597/2024 341,323,307,447,5 A.BAIL	1	MOTIYA DEVI @ MOTI DEVI @ MATIYA DEVI VS THE STATE OF BIHAR	BIJAY PRAKASH SINGH	HARENDRA PRASAD
22.	CR. MISC./23598/2024 498(A),323,504,50 A.BAIL	1	AMAN KUMAR @ BHAGWAN THAKUR VS THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	DR. KUMAR UDAY PRATAP
23.	CR. MISC./23602/2024 147,148,149,323,3 A.BAIL	1	USHA DEVI VS THE STATE OF BIHAR	PRAVEEN KUMAR SINHA	UDAY PRATAP SINGH
24.	CR. MISC./23603/2024 302,120(B),34 A.BAIL	1	DILIP KUMAR VS THE STATE OF BIHAR	GAURAV PRAKASH	BHANU PRATAP SINGH
25.	CR. MISC./23607/2024 147,148,149,447,3 A.BAIL	1	MUNNA KUMAR YADAV @ MUNNA KUMAR @ MUNNA YADAV VS THE STATE OF BIHAR	SHAILESH KUMAR	YOGENDRA KUMAR SINGH
26.	CR. MISC./23614/2024 498(A),406 A.BAIL	1	GANESH KUMAR PRASAD VS THE STATE OF BIHAR	SAURABH KUMAR	SANJAY KUMAR TIWARY
27.	CR. MISC./23621/2024 419,420,467,468,5 A.BAIL	1	BIJAY KUMAR DAS @ BIJAY DAS VS THE STATE OF BIHAR	ARBIND KUMAR SINGH PRATIVA KUMARI	NAND KISHORE PRASAD
28.	CR. MISC./23632/2024 341,342,307,302,3 A.BAIL	1	SONU KUMAR VS THE STATE OF BIHAR	YOGESH KUMAR RAJ KUMAR RAI KANISHK KAUSTUBH KUNDAN KUMAR	RAJENDRA PRASAD NAT
29.	CR. MISC./23634/2024 147,341,323,379,4 A.BAIL	1	MANJAR DEWAN @ MANJOOR DEWAN VS THE STATE OF BIHAR	MOHD RUSTAM HUSSAIN	PUSHPA SINHA.1
30.	CR. MISC./23647/2024 414,419,420,462,4 A.BAIL	1	PANKAJ KUMAR VS THE STATE OF BIHAR	ALOK KUMAR ALOK	CHOUBEY JAWAHAR
31.	CR. MISC./23651/2024 147,341,323,307,3 A.BAIL	1	KARAN SINGH VS THE STATE OF BIHAR	BIJAY PRAKASH SINGH	MUKESH KUMAR SINGH
32.	CR. MISC./23654/2024 447,504,506,436,4 A.BAIL	1	LALLU YADAV@ HEMANT KUMAR @ LALU KUMAR VS THE STATE OF BIHAR	PRAMOD KUMAR VERMA	SANJAY KUMAR TIWARY
33.	CR. MISC./23661/2024 147,148,149,323,3 A.BAIL	1	VISHWANATH RAY VS THE STATE OF BIHAR	MALTI KUMARI	CHOUBEY JAWAHAR
34.	CR. MISC./23670/2024 341,323,379,384,5 A.BAIL	1	PRADIP KUMAR SHARMA VS THE STATE OF BIHAR	ANIL KUMAR	NAND KISHORE PRASAD
35.	CR. MISC./23675/2024 147,148,149,341,3 A.BAIL	1	VIRENDRA RAY VS THE STATE OF BIHAR	ANUJ KUMAR	KUMAR VEERENDRA NARAYAN
36.	CR. MISC./23679/2024 341,323,324,307,3 A.BAIL	1	RAHUL KUMAR SINGH @ RAHUL SINGH VS THE STATE OF BIHAR	PRABHAT KUMAR SINGH NIBRANSHU PIYUSH TIWARI	SUMAN KUMARI SINGH
37.	CR. MISC./23830/2024 120B,406,420,504, A.BAIL	1	RAVI SINGH GREWAL @ RAVI SINGH GIREWAL VS THE STATE OF BIHAR	KANAK VERMA PRABHAT KUMAR	MANOJ KUMAR
38.	CR. MISC./23831/2024 307,401, A.BAIL	1	VISWAJEET KUMAR YADAV @ VISHWAZIT KUMAR YADAV @ TEJU YADAV VS THE STATE OF BIHAR	MADHAV RAJ	PAWAN KUMAR CHAURASIA
39.	CR. MISC./23833/2024 341,323,324,307,3 A.BAIL	1	RAMADHAR DUBEY VS THE STATE OF BIHAR	MAYANK MOHAN PRITISH RANJAN ADARSH RANJAN	BINOD KUMAR
40.	CR. MISC./23834/2024 420,467,468,471,1 A.BAIL	1	GANESH RAI VS THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR	AJAY KUMAR JHA
41.	CR. MISC./23835/2024 341,323,325,307,3 A.BAIL	1	RAMESHWAR RAI @ RAMESHWAR SINGH VS THE STATE OF BIHAR	DEEPANKAR RAJ ASHUTOSH KUMAR UPADHYAYA	DAMODAR PRASAD TIWARY
42.	CR. MISC./23847/2024 307,302,34 A.BAIL	1	PANKAJ KUMAR @ PANKAJ PASWAN @ DHAKUA VS THE STATE OF BIHAR	LAL BAHADUR SINGH RADHA KRISHNA SHANKAR KUMAR	RAM SUMIRAN RAI
43.	CR. MISC./23849/2024 392 A.BAIL	1	RAUSHAN KUMAR VS THE STATE OF BIHAR	ARVIND KUMAR RAJEEV RANJAN	MUKESH KUMAR SINGH

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| 44. | CR. MISC./23853/2024
120(B),233,307,37 A.BAIL | 1 | ABHINAV SHOURYA
VS THE STATE OF BIHAR | SARVAN KUMAR | PUSHPA SINHA
RANDHIR KUMAR NO.1 |
| 45. | CR. MISC./23854/2024
304(B),34 A.BAIL | 1 | UPENDRA SINGH @ UPENDRA
RAI
VS THE STATE OF BIHAR | ABHAY SHANKER
SINGH
BARUN KUMAR SINGH
AMIT KUMAR MISHRA | ARUN KUMAR SINGH |
| 46. | CR. MISC./23856/2024
498(A),120(B),34 A.BAIL | 1 | MD. TAYEEM
VS THE STATE OF BIHAR | PAWAN KUMAR SINGH
RANJEET KUMAR
SINGH | GULNAR BEGUM |
| 47. | CR. MISC./23857/2024
323,341,504,506,4 A.BAIL | 1 | RAJESH PASWAN
VS THE STATE OF BIHAR | MANOJ KUMAR SINGH | ABHAY KUMAR |
| 48. | CR. MISC./23858/2024
376,511 A.BAIL | 1 | BAMBAM MANDAL @ KUNDAN
KUMAR @ BAMBAM KUMAR
MANDAL
VS THE STATE OF BIHAR | ASHUTOSH KUMAR | RINA SINHA |
| 49. | CR. MISC./23859/2024
147,148,149,341,3 A.BAIL | 1 | MD. IMAM @ IMAM
VS THE STATE OF BIHAR | RAJ KUMAR
BEAUTY VERMA
ROHIT KUMAR | RAJ BALLABH SINGH
MD. ZIAUL QUAMAR |

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 107 (AT 10:30 A.M.)
Mr. Justice Chandra Prakash Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>TO BE MENTIONED</u>					
1.	CR. MISC./17481/2024 A.BAIL	1 BIPUL KUMAR VS THE STATE OF BIHAR	BINAY KUMAR VIVEK KUMAR	RANA RANDHIR SINGH	
2.	CR. MISC./27267/2024 341,323,308,379,5 A.BAIL	1 MD. IKRAM AALAM @ CHOTU VS THE STATE OF BIHAR	NITIN KUMAR ISSHAN SIINGH	MD. ANZARUL HAQUE SAHARA	
<u>FOR ADMISSION II</u>					
3.	CR. MISC./25511/2024 30A A.BAIL	1 ANIL KUMAR VS THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	SURESH PRASAD SINGH	
4.	CR. MISC./25577/2024 272,273,34, A.BAIL	1 MOHAN BAITHA @ MOHAN KUMAR VS THE STATE OF BIHAR	INDIRA KUMARI	RAMESH CHANDRA	
5.	CR. MISC./25641/2024 30(a) A.BAIL	1 AWADESH SAHANI VS THE STATE OF BIHAR	DHURENDRA KUMAR SUMIT KUMAR	ASHOK KUMAR SINGH	
6.	CR. MISC./25648/2024 47(a) A.BAIL	1 CHINTU KUMAR SINGH VS THE STATE OF BIHAR	VIKASH KUMAR SHUKLA	HUMAYOU AHMAD KHAN	
7.	CR. MISC./25688/2024 30A,32(i),32(3),4 A.BAIL	1 NAVEEN KUMAR SINGH VS THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	ABHAY KUMAR	
8.	CR. MISC./25711/2024 272,273,307,353,2 A.BAIL	1 ALOK YADAV @ ALOK KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR JHA	YOGENDRA KUMAR SINGH	
9.	CR. MISC./25720/2024 30(a),36 A.BAIL	1 SANTOSH KUMAR PASWAN @ SANTOSH KUMAR VS THE STATE OF BIHAR	HEMANT KUMAR	KUMAR VEERENDRA NARAYAN	
10.	CR. MISC./25721/2024 414 A.BAIL	1 RANJEET YADAV @ DEYARI RANJEET RAY @ RANJIT YADAV VS THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	SANJAY KUMAR	
11.	CR. MISC./25722/2024 30(a) A.BAIL	1 LAVKUSH RAM VS THE STATE OF BIHAR	SHAILESH KUMAR SINGH	JAI NARAIN THAKUR	
12.	CR. MISC./25723/2024 anticipatory bail A.BAIL	1 BIRJU YADAV @ BIRJA YADAV VS THE STATE OF BIHAR	JITENDRA SINHA RAM SHANKAR KUMAR NIDHI	SUNIL KUMAR PANDEY	
13.	CR. MISC./25728/2024 272,273,414,34 A.BAIL	1 MAHAKANT YADAV VS THE STATE OF BIHAR	JITENDRA BHARTI NITU KUMARI	DR. KUMAR UDAY PRATAP	
14.	CR. MISC./25729/2024 30(A) A.BAIL	1 DINBANDHU PRASAD VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	RAMCHANDRA SAHNI	
15.	CR. MISC./25736/2024 30A A.BAIL	1 DINANATH SINGH @ DINANATH GUPTA VS THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	TARKESHWAR NATH THAKUR	
16.	CR. MISC./25742/2024 272,273,34, A.BAIL	1 BHOGENDBA YADAV @ BHOGENDBA KUMAR YADAV VS THE STATE OF BIHAR	BHAVESH SAH	PARMANAND KUMAR	
17.	CR. MISC./25748/2024 30(a) A.BAIL	1 DIPAK CHAUHAN VS THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	DAMODAR PRASAD TIWARY	
18.	CR. MISC./25821/2024 30(a) A.BAIL	1 MANOJ KUMAR DAS VS THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MILI KUMARI	VEENA KUMARI JAISWAL	
19.	CR. MISC./25828/2024 30A A.BAIL	1 BIGAN DAS VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	RAMCHANDRA SAHNI	
20.	CR. MISC./25829/2024 272,273, A.BAIL	1 RANJIT YADAV VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	RAM NARESH RAY	
21.	CR. MISC./25832/2024 30(a) A.BAIL	1 BABLU KUMAR @ VIVEKANAND KUMAR VS THE STATE OF BIHAR	MUKUL KUMARI	SANGEETA SHARMA	

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22.	CR. MISC./25833/2024 30A A.BAIL	1 SHIVPUJAN YADAV VS THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	UMA SHANKAR PRASAD SINGH
23.	CR. MISC./25837/2024 30A A.BAIL	1 RAMU PASWAN VS THE STATE OF BIHAR	SATYAPAL SINGH	SUCHETA YADAV
24.	CR. MISC./25918/2024 30A A.BAIL	1 SUBHASH KUMAR MAHTO @ SUBHASH MAHTO @ SUBASH KUMAR MAHTO VS THE STATE OF BIHAR	AMIT KUMAR JHA	MD. SHAKIR AHMAD
25.	CR. MISC./25925/2024 30(a) A.BAIL	1 SHUBHAM KUMAR VS THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	SURESH PRASAD SINGH
26.	CR. MISC./25932/2024 30(a) A.BAIL	1 MANGAL GOPE @ MANGAL NARAYAN KRISHAN VS THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	PRADEEP NARAIN KUMAR
27.	CR. MISC./25934/2024 30(a) A.BAIL	1 CHHOTAN KUMAR @ CHHOTAN YADAV @ CHOTAN YADAV @ NETA VS THE STATE OF BIHAR	INDRAJEET BHUSHAN	GULNAR BEGUM
28.	CR. MISC./25942/2024 30A,37 A.BAIL	1 SATTAN PASWAN VS THE STATE OF BIHAR	RATNAKAR JHA	SURESH PRASAD SINGH
29.	CR. MISC./25952/2024 30(a) A.BAIL	1 AZAD PASWAN @ SUJEET KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR TIWARY	ASHA KUMARI
30.	CR. MISC./25957/2024 30(a) A.BAIL	1 ARVIND KUMAR YADAV VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MD. MUSHTAQUE ALAM
31.	CR. MISC./25960/2024 30(a),41(1) A.BAIL	1 RAMAN KUMAR SAH @ RAMAN KUMAR VS THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR RASHMI JHA	SANJAY KUMAR PANDEY
32.	CR. MISC./25963/2024 30(A) A.BAIL	1 GUDDI KUMARI VS THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	SHYAM BIHARI SINGH
33.	CR. MISC./26035/2024 30(a) A.BAIL	1 FAGUNI SAHANI VS THE STATE OF BIHAR	DHANNJAY KUMAR	SHYAM BIHARI SINGH
34.	CR. MISC./26039/2024 30A A.BAIL	1 GUDDU SAHANI @ GUDDU KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR NIRAJ KUMAR ASHOK KUMAR	AJAY KUMAR NO. 2
35.	CR. MISC./26088/2024 30(a) A.BAIL	1 NARENDRA YADAV VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	GULNAR BEGUM
36.	CR. MISC./26090/2024 Anticipatory Bail A.BAIL	1 KAMLESH YADAV VS THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	ASHA DEVI
37.	CR. MISC./26100/2024 30(a) A.BAIL	1 GAUTAM PASWAN VS THE STATE OF BIHAR	RAHUL KUMAR SINGH RAHUL KUMAR SINGH RAHUL KUMAR SINGH	RAJESH KUMAR
38.	CR. MISC./26149/2024 30A A.BAIL	1 GURIYA DEVI VS THE STATE OF BIHAR	DIWAKAR . PRIYA KUMARI RAHUL SHARMA DEEPAK KUMAR PRASHANT SHARMA AJIT SINGH VIKESH KUMAR SONU KUMAR YADAV	NITYANAND
39.	CR. MISC./26168/2024 30A A.BAIL	1 ANSU YADAV VS THE STATE OF BIHAR	RAJANI KANT PANDEY	MD. SHAKIR AHMAD
40.	CR. MISC./26169/2024 341,323,354,504,5 A.BAIL	1 PRAMOD SAHNI VS THE STATE OF BIHAR	SURYA ROY ASHOK KUMAR SINGH ARVIND KUMAR JHA	GULNAR BEGUM
41.	CR. MISC./26180/2024 30A,32(ii),41(i) A.BAIL	1 RAHUL KUMAR VS THE STATE OF BIHAR	PRAKASH CHANDRA JHA AMARJEET PRABHAKAR	SURESH PRASAD SINGH

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42.	CR. MISC./26198/2024 30(a) A.BAIL	1 RAJNISH SINGH VS THE STATE OF BIHAR	DWIJ RAJ ANIKET KUMAR THAKUR	RANA RANDHIR SINGH
43.	CR. MISC./26208/2024 30(a) A.BAIL	1 DHANANJAY KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	AJAY KUMAR NO. 2
44.	CR. MISC./26250/2024 30(a),30(d),41, A.BAIL	1 SADHU YADAV @ JITENDRA PRASAD YADAV VS THE STATE OF BIHAR	PRAMOD KUMAR VERMA	DR. KUMAR UDAY PRATAP
45.	CR. MISC./26270/2024 279,337,338,427,4 A.BAIL	1 ASHOK YADAV VS THE STATE OF BIHAR	RAVI PRAKASH UDESHYA KUMAR YADAV GAGAN DEO YADAV VINOD KUMAR	AMITESH KUMAR
46.	CR. MISC./26274/2024 30(a) A.BAIL	1 SUDHANSHU KUMAR @ MOTI VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	AMITESH KUMAR
47.	CR. MISC./26297/2024 30(a) A.BAIL	1 PROFESSOR MADAN KUMAR YADAV @ MADAN KUMAR YADAV @ MADAN YADAV VS THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	AMITESH KUMAR
48.	CR. MISC./26306/2024 279,337,338 A.BAIL	1 AJAY KUMAR VS THE STATE OF BIHAR	PREM KUMAR BINOD MURARI MISHRA	SURENDRA KUMAR
49.	CR. MISC./26433/2024 272,273, A.BAIL	1 RAKESH MAHTO VS THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	YOGENDRA KUMAR SINGH
50.	CR. MISC./26434/2024 30a A.BAIL	1 AMIT KUMAR VS THE STATE OF BIHAR	BIBHAKAR TIWARY	MD. ANZARUL HAQUE SAHARA
51.	CR. MISC./26436/2024 30(a),56(b) A.BAIL	1 VISHESHWAR CHOUDHARY VS THE STATE OF BIHAR	SATYAVEER JHA	SHAHEEN BEGUM
52.	CR. MISC./26437/2024 30A A.BAIL	1 NILESH CHOUDHARY VS THE STATE OF BIHAR	DILIP KUMAR	NAGENDRA PRASAD
53.	CR. MISC./26439/2024 272,273 A.BAIL	1 SATTO MUKHIYA @ SATYA NARAYAN MUKHIYA VS THE STATE OF BIHAR	RATNAKAR JHA	BISHWESHWAR RAM
54.	CR. MISC./26442/2024 30A,C,32(3),45 A.BAIL	1 SUGRIV MAHTO @ SUGRIV KUMAR MAHTO VS THE STATE OF BIHAR	SANJEET KUMAR SINGH	MADAN KUMAR
FOR ADMISSION - FRESH CASES				
55.	CR. MISC./20203/2024 409,34 A.BAIL	1 VIJAY KRISHNA PRASAD VS THE STATE OF BIHAR	RABI BHUSHAN PRASAD VIJAY PRAKASH BHARGAVA	PARMESHWAR MEHTA
56.	CR. MISC./20273/2024 419,420,34 A.BAIL	1 ANSHU KUMARI VS THE STATE OF BIHAR	DWIJ RAJ KUMAR NIKHIL	DAMODAR PRASAD TIWARY
57.	CR. MISC./20309/2024 30(a),30(d),41 A.BAIL	1 NARESH RAM VS THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	NAND KUMAR
58.	CR. MISC./20311/2024 147,149,341,323,3 A.BAIL	1 KAUSHAR ALAM VS THE STATE OF BIHAR	BUDHILAL YADAV SHEKHAR KUMAR SINGH POOJA KUMARI	MOHAMMAD SUFYAN
59.	CR. MISC./20332/2024 392, A.BAIL	1 AMARJEET KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	MD. FAHIMUDDIN
60.	CR. MISC./20488/2024 363,366,34 A.BAIL	1 RIMA DEVI VS THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	RINA SINHA SANJEEV KUMAR SANJEEV KUMAR AVINASH KUMAR PANDEY
61.	CR. MISC./20513/2024 384,386,34 A.BAIL	1 GIRJANANDAN PRASAD VS THE STATE OF BIHAR	SANJAY SHARMA	AJAY KUMAR JHA
62.	CR. MISC./20547/2024 341,323,324,354(B A.BAIL	1 SANJAY RAY VS THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY PRIYESH KUMAR	SHAILENDRA KUMAR
63.	CR. MISC./20551/2024 147,148,149,323,3 A.BAIL	1 YOGINDAR PRASAD @ YOGENDRA CHAUHAN VS THE STATE OF BIHAR	SHADAB AKHTER SAMA AKHTAR	ARUN KUMAR
64.	CR. MISC./20562/2024 341,323,324,307,3 A.BAIL	1 PRADEEP KUMAR @ PRADEEP KUMAR PRASAD @ PRADEEP PRASAD VS THE STATE OF BIHAR	ANURAG KUMAR ANURAG KUMAR	CHANDRA BHUSHAN PRASAD

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65.	CR. MISC./21275/2024 341,323,326,307,4 A.BAIL	1	ANIL KUMAR VS THE STATE OF BIHAR	DIKSHA KUMARI ARVIND KUMAR KUMAR RAJDEEP	BINOD KUMAR RABINDRA KUMAR TIWARI
66.	CR. MISC./23394/2024 341,323,325,307,3 A.BAIL	1	PAWAN KUMAR VS THE STATE OF BIHAR	SHEO KUMAR PRASAD	MD. FAHIMUDDIN
67.	CR. MISC./23395/2024 420,406,323,504,5 A.BAIL	1	GUDIYA DEVI VS THE STATE OF BIHAR	UDAY CHAND PRASAD BINOD KUMAR SINHA	MOHAMMED ARIF
68.	CR. MISC./23400/2024 379,420 A.BAIL	1	MANORANJAN KUMAR @ MANORANJAN KUMAR SINGH @ MUKUL VS THE STATE OF BIHAR	NALIN KUMAR RICHA KUMARI GAURI SHANKAR	RINA SINHA
69.	CR. MISC./23401/2024 307,323,324,325,3 A.BAIL	1	DINESH DAS VS THE STATE OF BIHAR	VIJAY ANAND SARITA KUMAR ROOP KISHAN	SATYENDRA PRASAD
70.	CR. MISC./23403/2024 147,148,149,341,3 A.BAIL	1	BAIDHNATH MAHTO @ BAIDYANATH MAHTO @ BAIDHNATH PRASAD VS THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ BHARTI RAI	MD. ATAUR RAHMAN
71.	CR. MISC./23407/2024 341,354D,354A,506 A.BAIL	1	AKSHAYA YADAV @ AKSHAYA KUMAR @ AKASHAYA YADAV @ AKASHAYA KUMAR VS THE STATE OF BIHAR	ANJANA . SANJAY KUMAR @ S.K.	YOGENDRA KUMAR SINGH
72.	CR. MISC./23410/2024 341,323,337,307,3 A.BAIL	1	RAM IQBAL RAI @ RAM IKABAL RAY VS THE STATE OF BIHAR	SAROJ SHARMA ANUPAM BAHADUR KIRAN KUMARI SHARMA VIKASH KUMAR	NIRMALA KUMARI
73.	CR. MISC./23461/2024 461,379,413,414,4 A.BAIL	1	MD. SOYEB VS THE STATE OF BIHAR	PRANAB KUMAR	RAM SUMIRAN RAI
74.	CR. MISC./23463/2024 363,366(A),34 A.BAIL	1	SURESH RAI VS THE STATE OF BIHAR	ASHOK MISHRA PRATIBHA SRIVASTAVA	GAURI SHANKAR GUPTA
75.	CR. MISC./23464/2024 341,323,324,325,3 A.BAIL	1	VIRAT KUMAR @ RITIK KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	DR.MRITYUNJAYA KR.GAUTAM NALIN KUMAR
76.	CR. MISC./23465/2024 341,323,324,307,4 A.BAIL	1	BAL KRISHNA YADAV @ BAL KISHUN YADAV @ BAL KISHAN YADAV VS THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	ANISH CHANDRA
77.	CR. MISC./23467/2024 498(A),504,506,34 A.BAIL	1	MANTU KUMAR THAKUR @ MANTU THAKUR VS THE STATE OF BIHAR	NAFISU ZZOHA MAZHER ALAM	DR. KUMAR UDAY PRATAP
78.	CR. MISC./23468/2024 406,420,120(B),37 A.BAIL	1	AMAR JYOTI VS THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR MUKESH KUMAR NITISH KUMAR	KALYAN SHANKAR
79.	CR. MISC./23476/2024 323,341,354,325,3 A.BAIL	1	RANJEET SAHNI @ RANJIT SAHNI VS THE STATE OF BIHAR	ALOK KUMAR ALOK	BRAJ KISHORE PD.(APP)
80.	CR. MISC./23477/2024 341,323,307,379,5 A.BAIL	1	DHODHO DAS VS THE STATE OF BIHAR	BRIJ NANDAN PRASAD	YOGENDRA KUMAR SINGH
81.	CR. MISC./23480/2024 147,341,323,504,5 A.BAIL	1	SUMIT SINGH @ SUMIT KUMAR VS THE STATE OF BIHAR	SAURABH KUMAR ADESH RAJ	DILIP KUMAR NO. 1
82.	CR. MISC./23484/2024 147,149,341,323,3 A.BAIL	1	SUNNY KUMAR @ SUNNI KUMAR VS THE STATE OF BIHAR	AMRENDRA KUMAR	JAI NARAIN THAKUR
83.	CR. MISC./23488/2024 341,323,354,307,3 A.BAIL	1	NAVIN KUMAR VS THE STATE OF BIHAR	AJAY KUMAR	KUMAR RANJIT RANJAN
84.	CR. MISC./23518/2024 323,307,504,498A, A.BAIL	1	MD. NASIM VS THE STATE OF BIHAR	MD ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR NOUMAAN AHMAD	GAURI SHANKAR GUPTA
85.	CR. MISC./23520/2024 467,468,420,34 A.BAIL	1	JABUL VS THE STATE OF BIHAR	MD ZIAUL QUAMAR PUJA KUMARI	AHMAD ALI SUNIL KUMAR BINIT KUMAR
86.	CR. MISC./23523/2024 323,341,342,384,4 A.BAIL	1	PRAMOD KUMAR VS THE STATE OF BIHAR	NACHIKETA JHA	PUSHPA SINHA
87.	CR. MISC./23526/2024 153(A),295(A),109 A.BAIL	1	RAJEEB KUMAR VS THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	GAURI SHANKAR GUPTA

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88.	CR. MISC./23527/2024 341,323,448,307,3 A.BAIL	1	DINESH DEV @ DINESH DEVA VS THE STATE OF BIHAR	BUDHILAL YADAV POOJA KUMARI SHEKHAR KUMAR SINGH	ARVIND KUMAR PANDEY (APP.84)
89.	CR. MISC./23528/2024 341,323,385,386,3 A.BAIL	1	SUBHASH SINGH @ JOKA SINGH @ JOKA VS THE STATE OF BIHAR	SURENDRA PRASAD SINGH MUKESH KUMAR	ANIL KUMAR SINGH NO. 1
90.	CR. MISC./23530/2024 147,148,149,447,3 A.BAIL	1	BABITA DEVI VS THE STATE OF BIHAR	AJAY KUMAR	MRITUNJAY KUMAR NIRALA
91.	CR. MISC./23535/2024 498A,323,406,34 A.BAIL	1	KEDAR TIWARI @ KEDAR KUMAR TIWARI VS THE STATE OF BIHAR	ADARSH RANJAN PRITISH RANJAN	KANHIYA KISHOR
92.	CR. MISC./23536/2024 341,323,324,307,3 A.BAIL	1	SATYENDRA KUMAR VS THE STATE OF BIHAR	AMRENDRA KUMAR	NAWAL KISHORE PRASAD
93.	CR. MISC./23539/2024 341,323,337,307,5 A.BAIL	1	LAL SAHEB PANDEY VS THE STATE OF BIHAR	RAMAKANT YADAV	DAMODAR PRASAD TIWARY

(AT 2:15 P.M.)

FOR ORDERS (ON OFFICE NOTES)

94.	CR. MISC./49934/2023 354B,354C A.BAIL	4	SUDHANSHU KUMAR VS THE STATE OF BIHAR	PREM RANJAN KUMAR	BINOD KUMAR
95.	CR. MISC./4901/2024 302,34 A.BAIL	2	SAVITRI DEVI VS THE STATE OF BIHAR	DHANANJAY KUMAR SINGH ASHOK KUMAR SINGH	ANIL KUMAR
96.	CR. MISC./9300/2024 341,323,325,307,3 A.BAIL	2	KUMOD YADAV @ KUMOD KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR SINGH	ARVIND KUMAR PANDEY (APP)
97.	CR. MISC./9399/2024 120B,420,419,467, A.BAIL	2	MATAVI DEVI @ MAHTABIYA DEVI VS THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	SHAILENDRA KUMAR BIRENDRA KUMAR
98.	CR. MISC./9400/2024 341,323,337,338,3 A.BAIL	2	SONU KUMAR VS THE STATE OF BIHAR	RAJU SINGH RAJEEV RANJAN NO.II	YOGENDRA KUMAR
99.	CR. MISC./9495/2024 341,323,498A,504, A.BAIL	2	GAUHAR ANSARI @ BHOLA @ BHOLE ANSARI VS THE STATE OF BIHAR	PARWEJ KHAN	BHARAT LAL RAJANI KANT PANDEY
100.	CR. MISC./9531/2024 341,323,498A,380, A.BAIL	2	RAJ KUMAR MANDAL @ RAJ KUMAR VS THE STATE OF BIHAR	SHAILENDRA KUMAR	ASHOK KUMAR SINGH
101.	CR. MISC./9720/2024 447,341,323,307,3 A.BAIL	2	SURAJ CHOUDHARY @ SURAJ KUMAR VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	BHARAT BHUSHAN
102.	CR. MISC./9743/2024 341,447,323,307,5 A.BAIL	2	ANIL KUMAR @ ANIL RAI VS THE STATE OF BIHAR	AFTAB ALAM SIDDIQUI SANJAY SINHA MD FAZLE KARIM AFTAB ALAM SIDDIQUI	LALAN KUMAR
103.	CR. MISC./9753/2024 366(A) A.BAIL	2	MUKTI NATH SINGH VS THE STATE OF BIHAR	ARABIND NATH PANDEY VARUN KUMAR SHRUTI	PRADEEP NARAIN KUMAR KUMAR SUNIL
104.	CR. MISC./9759/2024 66C A.BAIL	2	KALAM MIYA @ MD KALAM VS THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY MITHILESH KUMAR	JITENDRA KUMAR SINGH
105.	CR. MISC./9871/2024 498A,323,341,379, A.BAIL	2	ROHIT KUMAR YADAV VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SUCHETA YADAV AMAR KUMAR SINGH RAHUL SINGH
106.	CR. MISC./9894/2024 341,323,447,354B, A.BAIL	1	RAVI KISHORE SINGH @ KAGBhusandi VS THE STATE OF BIHAR	RABINDRA SINGH	SUMAN KUMARI SINGH

FOR ADMISSION IV

107.	CR. MISC./26584/2024 30(a),32(1),32(3) A.BAIL	1	ROHIT KUMAR YADAV VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI	DR. KUMAR UDAY PRATAP
108.	CR. MISC./26601/2024 30(a) A.BAIL	1	RAHUL RANJAN VS THE STATE OF BIHAR	HARI TRIPATHI	PARMANAND PRASAD

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109. CR. MISC./26602/2024 272,273,34 A.BAIL	1 SANJAY YADAV VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI KUMARI SHUBHAM NITU KUMARI	ANITA KUMARI
110. CR. MISC./26709/2024 30A A.BAIL	1 SURESH SHARMA VS THE STATE OF BIHAR	SUBESH SHARMA ABHIJEET ABHIGYAN	SHYAM BIHARI SINGH
111. CR. MISC./26731/2024 272,273,34 A.BAIL	1 SHIV NARAYAN ROY @ SHIV NARAYAN KUMAR VS THE STATE OF BIHAR	JITENDRA BHARTI	TAPESHWAR SHARMA
112. CR. MISC./26736/2024 30A A.BAIL	1 KHAIFA RAM @ KHALIFA RAM VS THE STATE OF BIHAR	RAJU KUMAR SINGH	KUMAR VEERENDRA NARAYAN
113. CR. MISC./26739/2024 414 A.BAIL	1 SUJIT SAHNI @ POYASH @ BEYAS VS THE STATE OF BIHAR	ALOK KUMAR ALOK	NARSINGH TANTI
114. CR. MISC./26745/2024 272,273,414,34 A.BAIL	1 RAHUL KUMAR @ RAHUL CHAURASHIYA VS THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	ANAND KISHORE CHOUDHARY
115. CR. MISC./26747/2024 30A A.BAIL	1 KAREJI RAY @ KERJI RAY VS THE STATE OF BIHAR	NALIN KUMAR	MRITUNJAY KUMAR NIRALA
116. CR. MISC./26749/2024 30(a) A.BAIL	1 ARUN YADAV @ ARVIND YADAV VS THE STATE OF BIHAR	PAWAN KUMAR	ASHOK KUMAR SINGH
FOR ADMISSION			
117. CR. MISC./21425/2024 30(a) A.BAIL	3 RINKU DEVI VS THE STATE OF BIHAR	RAMA KANT SINGH	ARUN KUMAR SINGH
118. CR. MISC./21539/2024 414 A.BAIL	2 RAM VINOD SINGH @ BIRINDU SINGH @ VIRENDRA SINGH VS THE STATE OF BIHAR	MANISH CHANDRA GANDHI	PRONOTI SINGH
119. CR. MISC./22015/2024 30A A.BAIL	2 BULLA MANJHI @ ISHWARI MANJHI @ ISHWAR MANJHI VS THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	SATYA NAND SHUKLA
120. CR. MISC./25740/2024 302,34 A.BAIL	2 PINTU RAI @ PINTU KUMAR @ PINTU RAY VS THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY GAJENDRA KUMAR SINGH	ZAINUL ABEDIN
121. CR. MISC./27004/2024 419,420,467,468,4 A.BAIL	2 BABU LAL @ BABU LAL KUMAR @ BABULAL MISTRI VS THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	NITYA NAND TIWARY
122. CR. MISC./28103/2022 363,366A,34 A.BAIL	7 VINAY KUMAR VS THE STATE OF BIHAR	ANUJ KUMAR NAVNEET KUMAR ADITYA PANDEY, SHYAM KISHORE	ASHOK KUMAR SINGH MRITYUNJAY KUMAR
123. CR. MISC./27398/2023 MOD(SJ) MOD (SJ)	7 MUKESH KUMAR VS THE STATE OF BIHAR	VIVEK KUMAR	ARUN KUMAR SINGH PATANJALI RISHI PRERNA RISHI AKASH DEEP GAUTAM KUMAR
124. CR. MISC./30621/2023 341,323,504,506,4 A.BAIL	5 UJJAWAL SAURAV @ UJJAWAL VS THE STATE OF BIHAR	ANKIT RAJ SAURAV ANAND	SANGEETA SHARMA NEERAJ KUMAR GUPTA CHHOTE LAL MISHRA
125. CR. MISC./51876/2023 341,323,498(a),35 A.BAIL	4 MOHAMMAD NASIR ALAM @ NASIR VS THE STATE OF BIHAR	AJIT KUMAR SINGH	SANJAY KUMAR SHARMA MD. RAHMATULLAH
126. CR. MISC./52102/2023 365,498(A),504,50 A.BAIL Same ps: CR. MISC/59551/2023	8 VIJAYEE GOND @ VIJAI, GOND VS THE STATE OF BIHAR	RAJANI KANT PANDEY	RAJENDRA PRASAD NAT UDAY PRATAP SINGH PRAVEEN KUMAR PAWAN KUMAR SINGH
With 126.1 A.BAIL	7 AMAR GOND VS THE STATE OF BIHAR	RAJANI KANT PANDEY	SYED EHTESHAMUDDIN PAWAN KUMAR SINGH UDAY PRATAP SINGH PRAVEEN KUMAR
127. CR. MISC./52112/2023 302,201,34 A.BAIL	4 SANJAY YADAV VS THE STATE OF BIHAR	SUNIL SRIVASTAVA	DR. AJEET KUMAR
128. CR. MISC./52432/2023 420,467,468,471,1 A.BAIL	4 AMIT BHARTI VS THE STATE OF BIHAR	SANJIV SHARAN JAI PRAKASH SINGH	AJAY MISHRA
129. CR. MISC./52567/2023 406,420, A.BAIL	7 MINTU KUMAR VS THE STATE OF BIHAR	ARVIND KUMAR	SANJAY KUMAR TIWARY LAL MANI SHARMA

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130. CR. MISC./53537/2023 364,498A,201,34 A.BAIL	5 MANGAL MAHTO VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	RAJEEV NAYAN
131. CR. MISC./54844/2023 341,323,498(A),34 A.BAIL	6 RAJESH KUMAR TIWARY VS THE STATE OF BIHAR	DHANENDRA CHAUBEY	SANGEETA SHARMA SANJAY KUMAR SURENDRA KUMAR CHOUBEY
132. CR. MISC./55179/2023 323,379,498(a),35 A.BAIL	4 KAMLESH MISHRA @ KAMLESH KUMAR MISHRA VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	ASHA KUMARI KUMAR PRABHAKAR
133. CR. MISC./62730/2023 313,314,324,302,3 A.BAIL Same ps: CR. MISC/78400/2023	6 SUSHAMA ANAND VS THE STATE OF BIHAR	RANJAN KUMAR	RAJENDRA SINGH BHOLA PRASAD INDRAJEET KUMAR
With CR. MISC./78400/2023 133.1 A.BAIL	4 ANAND KUMAR VS THE STATE OF BIHAR	RANJAN KUMAR	ANISH CHANDRA BHOLA PRASAD INDRAJEET KUMAR
134. CR. MISC./63647/2023 420,406, A.BAIL	5 RAJESH KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR @ S.K. SANCHIT SINGH ANJANA	ANIL PRASAD SINGH
135. CR. MISC./64386/2023 498(A),323,494,30 A.BAIL	4 MD. NOOR UDDIN @ MD NURUDDIN VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	ANIL KUMAR SINGH NO. 1 MANOJ KUMAR
136. CR. MISC./67428/2023 420, A.BAIL	8 UMESH PRASAD YADAV VS THE STATE OF BIHAR	USHA KUMARI SINGH SUNIDHI VIMAL	PARMESHWAR MEHTA
137. CR. MISC./68684/2023 354(B),376,420,36 A.BAIL	4 ANIL YADAV VS THE STATE OF BIHAR	RAM SUMIRAN SINGH MUKESH KUMAR	USHA KUMARI 1 PANKAJ KUMAR SADANAND PRASAD DEO
138. CR. MISC./71443/2023 498(A),323,379,49 A.BAIL	3 MERAJ ALAM VS THE STATE OF BIHAR	GURIYA KUMARI	UPENDRA KUMAR
139. CR. MISC./74695/2023 406,420,323,506 A.BAIL	5 ASHOK KUMAR JHA VS THE STATE OF BIHAR	AWADHESH KUMAR MISHRA JITENDRA KUMAR GEORGE AJAY KUMAR	RAM SUMIRAN RAI HITESH SUMAN SANJAY KUMAR
140. CR. MISC./78309/2023 365,302,201,120(B A.BAIL	2 MD. AHMAD ANSARI VS THE STATE OF BIHAR	PARWEJ KHAN	PREM KUMAR JHA
141. CR. MISC./78496/2023 323,341,504,506,3 A.BAIL	3 SURENDRA KUMAR @ ISWI VS THE STATE OF BIHAR	PHULEN YADAV	ARVIND KUMAR PANDEY (A.G.)
142. CR. MISC./78503/2023 406,420,504,506,3 A.BAIL Same ps: CR. MISC/80577/2023	3 USHA KIRAN VS THE STATE OF BIHAR	SACHINA NARESH CHANDRA VERMA NATRAJ VERMA	UMA SHANKAR PRASAD SINGH SUNIL KUMAR
With CR. MISC./80577/2023 142.1 A.BAIL	3 RAJEEV RANJAN SINGH VS THE STATE OF BIHAR	SACHINA NATRAJ VERMA NARESH CHANDRA VERMA	UMA SHANKAR PRASAD SINGH SUNIL KUMAR
143. CR. MISC./78856/2023 420,467,468,471,3 A.BAIL	4 BHAGYA NARAYAN SINGH VS THE STATE OF BIHAR	ANANG MOHAN SINHA	PREM KUMAR JHA KARANDEEP KUMAR
144. CR. MISC./79052/2023 379,387,406,420,4 A.BAIL	2 MANOJ KUMAR VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	BINOD KUMAR PANKAJ KUMAR SADANAND PRASAD DEO ANIL KUMAR JHA
145. CR. MISC./79642/2023 323,379,313,384,4 A.BAIL	4 PREM SHANKAR YADAV VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY AMRESH KUMAR RABINDRA KUMAR	AHMAD ALI NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA PRASHANT BHUSHAN
146. CR. MISC./81366/2023 341,323,324,307,5 A.BAIL	2 HARUN MIAN VS THE STATE OF BIHAR	UPENDRA YADAV	KALYAN SHANKAR
147. CR. MISC./81775/2023 498A,406,506, A.BAIL	3 RAJA KUMAR VS THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR	PAWAN KUMAR CHAURASIA SURENDRA KUMAR MISHRA
148. CR. MISC./81937/2023 109,120B,342,302, A.BAIL	2 RUDAL SAHNI @ SADAL SAHNI VS THE STATE OF BIHAR	SATYA PRAKASH SINHA	ARUN KUMAR PANDEY
149. CR. MISC./82494/2023 376,313,420,504,5 A.BAIL	3 ANKIT KUMAR VS THE STATE OF BIHAR	PARWEJ KHAN	SYED EHTESHAMUDDIN
150. CR. MISC./82496/2023 420,409 A.BAIL	4 DHARMENDRA KUMAR VS THE STATE OF BIHAR	GOPAL KUMAR JHA	TAPESHWAR SHARMA

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151. CR. MISC./82744/2023 448,323,498A,376, A.BAIL	2 DEEPAK THAKUR VS THE STATE OF BIHAR	ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	MRITUNJAY KUMAR NIRALA DEEPAK KUMAR SARVESH KASHYAP
152. CR. MISC./83075/2023 498A,323,307 A.BAIL	2 KALIMULLAH SHEKH @ SAMEER VS THE STATE OF BIHAR	AJAY KUMAR TIWARY	GULNAR BEGUM HARSH ANUJ
153. CR. MISC./83171/2023 366A,506 A.BAIL	3 VIKRAM KUMAR VS THE STATE OF BIHAR	ANANT KUMAR MISHRA	MD. IFTEKHAR MAHMOOD
154. CR. MISC./83622/2023 341,323,504,302,3 A.BAIL	3 POONAM DEVI VS THE STATE OF BIHAR	RAM KISHUN PRASAD SANJAY KUMAR	INDU KUMARI SRIVASTAVA
155. CR. MISC./83876/2023 8(c),21(b) A.BAIL	2 SAURABH KUMAR @ DK @ DAVID VS THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	MEENA SINGH
156. CR. MISC./83880/2023 18,20,22, A.BAIL	3 KHEMLAL YADAV @ KAMLESH YADAV VS THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	ANIL PRASAD SINGH
157. CR. MISC./84235/2023 498(A) A.BAIL	3 MD NASIM @ NASIM AKHTER VS THE STATE OF BIHAR	RAMESH KUMAR SINGH	SUCHETA YADAV
158. CR. MISC./84290/2023 498(A),323,379 A.BAIL	3 SATRUDHAN MAHTO VS THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BRAJ KISHORE PD.(APP) ANIL CHANDRA AMIT KUMAR
159. CR. MISC./84299/2023 406,420,323 A.BAIL	3 RANJAN SINGH VS THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR	INDU KUMARI SRIVASTAVA DILEEP KUMAR SINGH SUDHIR KUMAR RIKESH SINHA
160. CR. MISC./84463/2023 406,420,471,468,1 A.BAIL	2 RAVI KUMAR VS THE STATE OF BIHAR	VIRENDRA KUAR	SHARDA KUMARI
161. CR. MISC./84582/2023 498A,406,34, A.BAIL	2 ANUP KUMAR SINGH VS THE STATE OF BIHAR	RAMCHANDRA SAHNI	JAGDHAR PRASAD ANJANI PARASHAR
162. CR. MISC./84657/2023 304(B),201,34 A.BAIL	2 MEERA DEVI @ MIRA DEVI VS THE STATE OF BIHAR	RAJNISH SHANDILYA PRATIK KUMAR SURYA MOHAN SUDHANSHU	MD. ANZARUL HAQUE SAHARA
163. CR. MISC./84658/2023 406,420 A.BAIL	2 JAGDANAND SINGH VS THE STATE OF BIHAR	INDRA BHUSHAN TIWARY ASHOK KUMAR RAKESH KUMAR SHARMA ALOK ANAND	CHOUBEY JAWAHAR DHANESHWAR PRASAD GUPTA
164. CR. MISC./84660/2023 379,411 A.BAIL	3 UMESH MANDAL VS THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	RAJENDRA PRASAD NAT
165. CR. MISC./84770/2023 323,406,420,417,4 A.BAIL	2 GEETA DEVI VS THE STATE OF BIHAR	WASI AHMAD KHAN THAKUR BRAJESH SINGH	DR. KUMAR UDAY PRATAP
166. CR. MISC./84794/2023 341,323,354B,379, A.BAIL	3 IZRAIL ANSARI @ MD. IZRAIL VS THE STATE OF BIHAR	GULFESHAN JITENDER KUMAR HIMANSHU SHEKHAR	PRAMOD KUMAR PANDEY
167. CR. MISC./84958/2023 323,406,498(A),34 A.BAIL	3 BHAGWAN LAL VS THE STATE OF BIHAR	VIKASH KUMAR SHUKLA	ANITA KUMARI VINOD PANDEY
168. CR. MISC./1129/2024 341,323,325,307,3 A.BAIL	2 MD. ZIYARAT HUSSAIN @ ZIYARAT ANSARI VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	SURENDRA PRASAD SINGH BRIJ NANDAD PRASAD
169. CR. MISC./2041/2024 147,148,149,323,3 A.BAIL	3 SONU @ MD. SONU VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SHEKHAR HARSHVARDHAN ASHOK KUMAR	LALAN KUMAR
170. CR. MISC./2249/2024 304(B),34 A.BAIL	3 PREMA DEVI @ KARI DEVI VS THE STATE OF BIHAR	PRAMOD KUMAR VERMA PRAMOD KUMAR VERMA	PRANAV KUMAR VIVEK KUMAR SINHA
171. CR. MISC./2812/2024 Restoration (S.J. RESTORATION (SJ)	3 SUMAN KUMAR @ SHAMBHU SINGH VS THE STATE OF BIHAR	RAM NARESH SINGH	UPENDRA KUMAR
172. CR. MISC./3111/2024 420,406,467,468 A.BAIL	6 RANJEET KUMAR SINGH VS THE STATE OF BIHAR	MANOJ KUMAR AMITABH SOHAN RAJ NARAYAN MISHRA	ATUL CHANDRA

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173. CR. MISC./3211/2024 366 A.BAIL	3 RAKESH MAHTO VS THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	MD. ANZARUL HAQUE SAHARA
174. CR. MISC./3289/2024 457,380 A.BAIL	3 SURENDRA THAKUR VS THE STATE OF BIHAR	APRAJITA SINGH NITISH KUMAR MANDIRA SAU	TARKESHWAR NATH THAKUR
175. CR. MISC./3658/2024 341,323,324,325,3 A.BAIL	3 LAL BAHADUR SINGH@LAL BAHADUR YADAV VS THE STATE OF BIHAR	DIWAKAR . PRIYA KUMARI DEEPAK KUMAR ANURANJAN PATEL PRASHANT SHARMA SHIVAM KUMAR	SHYAMESHWAR DAYAL
176. CR. MISC./3786/2024 75 A.BAIL	5 AMAL RAJ VS THE STATE OF BIHAR	SANJEEV KUMAR	JAI NARAIN THAKUR
177. CR. MISC./3955/2024 341,342,324,506,3 A.BAIL	3 DR. UPENDRA SAH @ UPENDRA SAH VS THE STATE OF BIHAR	RAMCHANDRA SINGH	ANUJ KUMAR SHRIVASTAVA
178. CR. MISC./4019/2024 341,323,354,324,3 A.BAIL	3 AJAY MALICK @ AJAY MALLIK VS THE STATE OF BIHAR	BALKRISHNA MISHRA	BISHWESHWAR RAM
179. CR. MISC./4908/2024 30(a) A.BAIL	3 VIKASH KUMAR VS THE STATE OF BIHAR	PRITISH RANJAN ADARSH RANJAN	AJAY KUMAR NO. 2
180. CR. MISC./5041/2024 302,34 A.BAIL	3 ANIL MISTRI @ ANIL SHARMA VS THE STATE OF BIHAR	BIJAY KUMAR	UMESHANAND PANDIT
181. CR. MISC./5819/2024 302 A.BAIL	3 SANJIT RAI VS THE STATE OF BIHAR	DEVENDRA KUMAR	LALAN KUMAR
182. CR. MISC./6018/2024 323,498A,420,120B A.BAIL	3 VISHWAKARMA SHARMA VS THE STATE OF BIHAR	ANIL KUMAR SINHA	RAJESH KUMAR ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA
183. CR. MISC./6630/2024 341,323,307,379,5 A.BAIL	2 KAPIL SAH VS THE STATE OF BIHAR	KIRAN KUMARISHARMA NILESH KUMAR PANDEY SAROJ KUMAR SHARMA	MITHLESH KUMAR KHARE
184. CR. MISC./6686/2024 272,273, A.BAIL	4 MOST. TULFI DEVI VS THE STATE OF BIHAR	BHAVESH KUMAR SAH	ABHAY KUMAR
185. CR. MISC./7374/2024 7 A.BAIL	2 SANJEET KUMAR VS THE STATE OF BIHAR	SHANKAR KISHORE SHAHI	PARMESHWAR MEHTA
186. CR. MISC./7662/2024 341,323,379,354(B A.BAIL	3 SRI CHAND SAHNI @ SHRI CHAN SAHANI VS THE STATE OF BIHAR	GOPAL JHA SHREEPAL JHA	ANAND KISHORE CHOUDHARY SHAIENDRA KUMAR JHA
187. CR. MISC./7891/2024 363,366A,120B A.BAIL	3 RAKESH YADAV VS THE STATE OF BIHAR	DHANANJAY PANDEY NARENDRA KUMAR CHAUDHARY	RAM BILASH ROY RAMAN
188. CR. MISC./8187/2024 498(A),341,323,50 A.BAIL	2 RAVI KUMAR SHARMA @ RAVI SHARMA VS THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	DASHRATH MEHTA CHANDRA MOHAN JHA PRAMOD KUMAR SINGH
189. CR. MISC./8456/2024 341,342,323,307,3 A.BAIL	2 PRAVEEN RAM VS THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH CHUNNU KUMAR	SHYAM KUMAR SINGH
190. CR. MISC./8949/2024 498(A),323,302,34 A.BAIL	3 BRAJESH KUMAR @ BRAJESH KUMAR YADAV @ BRAJESH YADAV VS THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	MEENA SINGH RANA HASON SYED MASLEH UDDIN ASHRAF
191. CR. MISC./9127/2024 498(A),307 A.BAIL	2 MANAGER YADAV @ MANAGER KUMAR @ MANIJAR YADAV @ MANIJAR KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	SHARDA KUMARI PANKAJ KUMAR SINHA
192. CR. MISC./9335/2024 420,406,504,506 A.BAIL	2 SUBODH KUMAR SHARMA @ SUBODH MISTRI VS THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	LALAN KUMAR ANAND KUMAR SINGH DHARMENDRA KUMAR
193. CR. MISC./9589/2024 147,148,149,341,5 A.BAIL	2 INDRAJIT KUMAR @ AJIT KUMAR VS THE STATE OF BIHAR	RANJIT KUMAR	SHYAMESHWAR DAYAL KUMAR RAVISH
194. CR. MISC./9594/2024 304(B),506,34 A.BAIL	2 ANIL MAHALDAR VS THE STATE OF BIHAR	MANOJ JHA MANOJ JHA	NITYA NAND TIWARY
195. CR. MISC./9597/2024 27 A.BAIL	2 SAURAV PATEL VS THE STATE OF BIHAR	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	MURLI DHAR

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196.	CR. MISC./9636/2024 406,467,468,420,3 A.BAIL	2	SHYAMESHWAR PRASAD SINGH VS THE STATE OF BIHAR	RAVINDRA KUMAR SHRINATH MANJHI RAJESH KUMAR	SHAILENDRA KUMAR PRINCE KUMAR MISHRA VIKAS KUMAR JHA RAHUL KUMAR SINGH
197.	CR. MISC./9648/2024 304B,34 A.BAIL	2	UDAY PRASAD @ UDAY PRASAD SINGH VS THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	KALYAN SHANKAR
198.	CR. MISC./9657/2024 4 A.BAIL	2	ABINASH KUMAR @ AVINASH KUMAR VS THE STATE OF BIHAR	SUDHA GAZALA PERWEEN	SHAHABUDDIN AZEEM @ S. AZEEM POONAM KUMARI BRAHMAPUTRA SINGH ISHU
199.	CR. MISC./9670/2024 341,323,498A,504, A.BAIL	2	PANKAJ KUMAR VS THE STATE OF BIHAR	SANJEEV VERMA BHAWANA SHAVYASHACHI	KANHAIYA KISHORE (APP.100) SUBESH SHARMA
200.	CR. MISC./9688/2024 341,323,324,308,3 A.BAIL	2	VIKRAM PASWAN VS THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	AMITESH KUMAR
201.	CR. MISC./9694/2024 420,406,409, A.BAIL	2	RAVI KUMAR VS THE STATE OF BIHAR	AMARENDRA NATH VERMA SURBHI BHUSHAN	PARMESHWAR MEHTA
202.	CR. MISC./9702/2024 341,323,307,498(a A.BAIL	2	BIRENDRA SINGH @ BIRAN SINGH@ BIRENDRA KUMAR SINGH VS THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI SURAJ KUMAR	ANAND KISHORE CHOUDHARY
203.	CR. MISC./9754/2024 354B,506,509, A.BAIL	2	ANURAG KUMAR VS THE STATE OF BIHAR	SUDHIR KUMAR SINHA	RAM NARESH RAY
204.	CR. MISC./9765/2024 379,411 A.BAIL	2	SHARDANANDA RAI @ SHARDA NAND RAI @ SHARDA NAND RAY VS THE STATE OF BIHAR	RAJESH RANJAN KANIKIA SHAKTI SUMAN KUMAR	UDAY CHAND PRASAD NARESH DIKSHIT
205.	CR. MISC./9794/2024 341,342,324,323,3 A.BAIL	2	NAZIR MIAN VS THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI AKASH DEEP GAUTAM KUMAR	UDAY CHAND PRASAD
206.	CR. MISC./9899/2024 341,323,325,307,3 A.BAIL	3	RAISUL KHAN VS THE STATE OF BIHAR	MD HARUN QUARESHI	NAND KISHORE PRASAD
207.	CR. MISC./11047/2024 147,341,323,324,5 A.BAIL	2	SUMIT KUMAR @ SAJJAN KUMAR VS THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	RAJENDRA NATH JHA
208.	CR. MISC./13056/2024 147,148,149,341,3 A.BAIL	2	RAVI KUMAR @ RAJVANSHI KUMAR VS THE STATE OF BIHAR	KAMLESH KUMAR KAHKASHAN ALAM MICKEY SINGH	RENU KUMARI ARUN KUMAR ARUN RAM NARESH SINGH POOJA ARYA
209.	CR. MISC./15524/2024 30(a),30(d) A.BAIL	2	RANJU MALLAH @ NAGENDRA MALLAH VS THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH	GULNAR BEGUM
210.	CR. MISC./25124/2024 MOD(SJ) MOD (SJ)	1	RAKESH KUMAR @ RAKESH KUMAR YADAV VS THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR	ASHA KUMARI

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 108 (AT 10:30 A.M.)
Mr. Justice Chandra Shekhar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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1. Urgent matters may be mentioned on every Monday at 4.15 P.M.

TO BE MENTIONED

1.	CR. MISC./17015/2020 3,4 C QSH OF ORDER OF	1 MD. ASHRAF VS THE STATE OF BIHAR	SANJAY KUMAR PRAMENDRA KUMAR SINGH	SATYA NAND SHUKLA	
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FOR ORDERS (ON OFFICE NOTES)

2.	CR. MISC./41538/2016 QUASHING (341,323 C QSH OF ORDER OF	6 AKHILESH KUMAR VS STATE OF BIHAR AND ANR	RAJ KUMAR VIJAY KUMAR	SRI ZAINUL ABEDIN	
3.	CR. MISC./13787/2017 QUASHING (145 CR. J QSH OF ORDER OF	3 RAJ KISHORE PANDEY VS THE STATE OF BIHAR AND ORS	SACHCHIDA NAND SINGH SANDIP SINGH	SRI BHARAT BHUSHAN	
4.	CR. MISC./16690/2017 QUASHING (498A,31 A QSH OF F.I.R	8 NEERAJ KUMAR VS THE STATE OF BIHAR	SADANAND PASWAN	SRI AJAY KUMAR-1 J.UPADHYAY (APP)	
5.	CR. MISC./23372/2017 QUASHING (447,323 B QSH OF THE ORDER	4 AKHILESH SINGH AND ORS VS STATE OF BIHAR AND ANR	ANIL KUMAR RITESH KUMAR SINHA RAJEEV RANJAN	SRI DASHRATH MEHTA	
6.	CR. MISC./24738/2017 QUASHING (379,451 B QSH OF THE ORDER	3 NAUSHABA AHMAD AND ANR VS STATE OF BIHAR AND ANR	CHANDRASHEKHAR RAHUL KUMAR	SRI PRADEEP NARAIN KUMAR	
7.	CR. MISC./47833/2017 QUASHING(245 CR.P F QSH OF ORDER OF	3 JAI PRAKASH SHARMA @ PRAKASH MISTRI VS STATE OF BIHAR AND ANR	PRAVIN KUMAR SINHA NIRBHAY PRASHANT SURESH CHAND GIRI AAKASH	SMT. SUMAN KUMARI SINGH	
8.	CR. MISC./48244/2017 QUASHING (144,145 J QSH OF ORDER OF	4 RAJ KUMAR SAH AND ORS VS STATE OF BIHAR AND ANR	SHYAM SUNDER PANDEY UMESH KUMAR SINGH	MD. FAHIMUDDIN UDAY CHAND PRASAD POOJA PRASAD	
9.	CR. MISC./48504/2017 QUASHING (323,379 B QSH OF THE ORDER	2 KUMARI SANGEETA SINHA @ SANGEETA SINHA AND ANR VS STATE OF BIHAR AND ANR	SURENDRA KUMAR MISHRA SUNIL KUMAR SINGH	SRI DILIP KUMAR	
10.	CR. MISC./51191/2017 QUASHING(498A)IPC D ORDER OF COGNIZA	3 MRITUNJAY KUMAR @ MIRTUNJAY KUMAR @ MRITYUNJAY KUMAR @ MRITUNJAY SINGH AND ANR VS STATE OF BIHAR AND ANR	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR	SRI ANANT KUMAR	
11.	CR. MISC./51544/2017 QUASHING (498A,34 A QSH OF F.I.R	2 MD. ZAKIR HUSSAIN @ ZAKIR HUSSAIN AND ORS VS STATE OF BIHAR AND ANR	SURESH PRASAD	SRI AHTASH ALI KHAN	

FOR ADMISSION -I

12.	CR. MISC./47073/2015 QUASHING(323,379, QUASHING	6 SANJAY KUMAR VERMA VS STATE OF BIHAR AND ANR	JITENDRA KUMAR	RAJ KISHORE SINGHAPP SURENDRA KUMAR MISHRA SHASHIKANT	
13.	CR. MISC./33208/2016 QUASHING(193)IPC B QSH OF THE ORDER	12 RAMESH KUMAR SINGH VS STATE OF BIHAR AND ANR	RANJAN KUMAR SRIVASTAVA	SRI MUSTAQUE ALAM	
14.	CR. MISC./66927/2018 QUASHING (406,409 C QSH OF ORDER OF	4 SARAD KUMAR JHA VS THE STATE OF BIHAR, THROUGH THE SUPERINTENDENT OF POLICE, VIGILANCE GOVT. OF BIHAR, PATNA	ALOK KUMAR @ ALOK KR SHAHI UJJWAL RAJ ANIRVAN CHOUDHURI NILANJAN CHATTERJEE SAHIL KUMAR	ANJANI KUMARL.O.,INC.,VIGILANCE	
15.	CR. MISC./17571/2019 3/4 B QSH OF THE ORDER	2 KAUSHAL KUMAR VERMA @ KAUSHAL KUMAR AND ANR VS THE STATE OF BIHAR AND ANR	PRAKASH KUMAR MANORANJAN KUMAR AJAY KUMAR JAIN PRATIMA KUMARI	ARUN KUMAR SINGH	
16.	CR. MISC./81322/2019 406,420 C QSH OF ORDER OF	3 VIRENDRA KUMAR GANDHI @ BIRENDRA KUMAR GANDHI VS THE STATE OF BIHAR	MADHU PRASUN ROHIT KUMAR	ABHAY KUMAR ROY	

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| 17. | CR. MISC./44677/2015
QUASHING (420,406 QSH
COMPLAIN FOR C | 7 | BINAY KISHORE SINHA @ BINOY
KISHORE PRASAD
VS STATE OF BIHAR AND ANR | SANJAY KUMAR | T.N.THAKURAPP |
| 18. | CR. MISC./7835/2016
QUASHING (342,343 QSH
F.I.R. FOR CON | 8 | ARVIND KUMAR SINGH @
ARVIND SINGH
VS STATE OF BIHAR AND ANR | SHANTANU KUMAR | SMT. ANITA KUMARI
SINGHAPP
JAINENDRA KUMAR |
| 19. | CR. MISC./22746/2016
QUASHING(379,323, D
ORDER OF COGNIZA | 8 | NAZIA FATHIMA AND ORS
VS STATE OF BIHAR AND ANR | MD. KAMALUDDIN
SHASHI KUMAR
ANISUR RAHMAN
RANJAY KUMAR SINGH | SURENDRA KUMARAPP
BRIJ NANDAD PRASAD
OBAIDUR RAHMAN
JANKI NANDAN PRASAD
SANJEEV KUMAR |
| 20. | CR. MISC./36680/2016
QUASHING (7,3(2) R C
QSH OF ORDER OF | 4 | SIYA RAM CHAUPAL
VS THE STATE OF BIHAR ,
THROUGH DEPUTY INSPECTOR
GENERAL OF POLICE
VIGILANCE, CENTRAL RANGE
PATNA B | SUBESH SHARMA
ANIL KUMAR MUKUND | RAMA KANT SHARMAL.O,I/C
VIGI
ARCHANA PALKAR KHOPDE |
| 21. | CR. MISC./36691/2016
QUASHING (341,323 C
QSH OF ORDER OF | 6 | BANDANA MISHRA AND ANR
VS STATE OF BIHAR AND ANR | PRAVEEN PRABHAKAR
SANJAY KUMAR JHA
VED PRAKASH
SRIVASTVA | SRI SHYAMESHWAR DAYAL
DILEEP KUMAR SINGH
RIKESH SINHA |
| 22. | CR. MISC./37475/2016
QUASHING (7,13(2) N
ORDER OF RELEASE | 8 | QUDSIA BANO @ SHAGUFTA
YASMIN AND ORS
VS THE STATE OF BIHAR
THROUGH VIGILANCE,
INVESTIGATION BUREAU
DEPARTMENT, THROUGH
ADDITIONAL DIRECTOR | RAJ NANDAN PRASAD | RAMA KANT SHARMAL.O,I/C
VIGI |
| 23. | CR. MISC./38182/2016
QUASHING (406,420 F
QSH OF ORDER OF | 10 | AJAY KUMAR SINGH
VS STATE OF BIHAR AND ANR | RAJANI KANT SINGH | SRI MANISH KUMAR 2
NARENDRA KUMAR
BABBAN PRASAD SINGH |
| 24. | CR. MISC./38194/2016
QUASHING (7/13(2) F QSH
OF ORDER OF | 5 | MANOJ KUMAR CHAUDHARY
VS THE STATE OF BIHAR
THROUGH VIGILANCE | UMESH KUMAR SINGH | RAMAKANT SHARMA LAW
OFF. VIG
RANA VIKRAM SINGH |
| 25. | CR. MISC./38209/2016
QUASHING(239 CR.P F
QSH OF ORDER OF | 7 | SIYA RAM SINGH
VS THE STATE OF BIHAR | PRAMOD KUMAR
VIJAY KUMAR MUKUL | SRI AJIT KUMAR |
| 26. | CR. MISC./38392/2016
QUASHING(341, 323 F
QSH OF ORDER OF | 5 | NAND BIHARI RAM
VS THE STATE OF BIHAR | DIGVIJAY KUMAR OJHA | SRI SADANAND PASWAN
KAMALA KANT SINGH
KUNDAN RATHORE@
KUNDAN KUMAR |
| 27. | CR. MISC./38403/2016
QUASHING (25(1-B) C
QSH OF ORDER OF | 5 | RAJESH RAM @ RAJESH
PASWAN
VS THE STATE OF BIHAR | SURENDRA KUMAR
MISHRA
SATYENDRA PRASAD
SINGH | SRI KHURSHID ANWAR
RAKESH KUMAR SINGH |
| 28. | CR. MISC./38512/2016
QUASHING (498A)IP D
ORDER OF COGNIZA | 8 | NUPUR KAVIRAJ @ NUPUR
GHOSH AND ORS
VS STATE OF BIHAR AND ANR | RANJAN KUMAR SINHA
SANJU SINGH
SEEMA
JAGJIT ROSHAN
OM PRAKASH SINGH | SRI SURENDRA PRASAD
SINGH
SANJAY PARASMANI |
| 29. | CR. MISC./38521/2016
QUASHING (498A,34 D
ORDER OF COGNIZA
Same ps:
CR. MISC/40086/2016 | 5 | RAM RATI DEVI AND ORS
VS STATE OF BIHAR AND ANR | GAGAN DEO YADAV
VINOD KUMAR | MD. FAHIMUDDIN
ARVIND KUMAR |
| With
29.1 | CR. MISC./40086/2016
QUASHING (498A,341D
ORDER OF COGNIZA | 5 | KRISHNA DEO YADAV @
KRISHNA DEO KUMAR
VS STATE OF BIHAR AND ANR | GAGAN DEO YADAV | SRI AKSHAY LAL PANDIT
ARVIND KUMAR |
| 30. | CR. MISC./38557/2016
QUASHING(302,34)I C
QSH OF ORDER OF | 4 | PINTU RAI @ PINTU KUMAR @
RAJIV RANJAN KUMAR @ PINTU
KUMAR RAI
VS STATE OF BIHAR AND ANR | VIPIN KUMAR
SARVAN KUMAR | SRI RAJENDRA NATH JHA
RAJANI KUMARI
VIJAY KUMAR |
| 31. | CR. MISC./38641/2016
QUASHING (341,323 C
QSH OF ORDER OF | 6 | TRIPTI NARAYAN CHOUDHARY
@TRISITI NARAYAN
CHOUDHARY ANDORS
VS STATE OF BIHAR AND ANR | BALESHWAR KAMAT
ARUN KUMAR JHA | SRI SADANAND PASWAN |
| 32. | CR. MISC./38735/2016
QUASHING (420,419 C
QSH OF ORDER OF | 6 | BINAY KUMAR
VS THE STATE OF BIHAR | NAVIN KUMAR | R.B.ROY RAMANAPP |
| 33. | CR. MISC./38754/2016
QUASHING(239 CR.P F
QSH OF ORDER OF | 6 | ANIL KUMAR SINHA @ BHANU
PRASAD
VS THE STATE OF BIHAR | NAND KISHORE SINGH
JITENDRA KUMAR | SRI AMRENDRA PRASAD |

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34.	CR. MISC./39115/2016 QUASHING (498A,32 D ORDER OF COGNIZA	5	NEHA KUMARI AND ANR VS STATE OF BIHAR AND ANR	VIJAY KUMAR MURARI NARAIN CHAUDHARY	DR. AJEET KUMAR
35.	CR. MISC./39197/2016 QUASHING (302,120 C QSH OF ORDER OF	6	DR. BRAHAMDEO YADAV @ BRAHAMDEO KUMAR @ DR. BRAMDEO YADAV VS THE STATE OF BIHAR	KUMAR PRAVEEN	SMT. NIRMALA KUMARI
36.	CR. MISC./39343/2016 QUASHING (302,120 C QSH OF ORDER OF	5	SHAMSHAD ALI AND ANR VS THE STATE OF BIHAR	AMIR ALAM NILESH KUMAR	SRI DINESH SINGH
37.	CR. MISC./39397/2016 QUASHING (406,420 B QSH OF THE ORDER	4	CHANDRA KANT CHAUDHARY AND ANR VS STATE OF BIHAR AND ANR	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA	SRI ANAND MOHAN PRASAD MEHTA
38.	CR. MISC./39398/2016 QUASHING(341, 323 C QSH OF ORDER OF	4	RAM BINOD SHARMA @ VINOD SHARMA AND ORS VS STATE OF BIHAR AND ANR	AMRENDRA NARAYAN RAI	SRI ASHARAF ANSARI
39.	CR. MISC./39404/2016 QUASHING (302)IPC F QSH OF ORDER OF	7	RAVI GOSWAMI VS THE STATE OF BIHAR	DHIRENDRA KUMAR GUPTA HARISH KUMAR RAJ KRISHAN JHA ARVIND KUMAR MOUAR	SRI PARMANAND KUMAR
40.	CR. MISC./39561/2016 QUASHING (406,420 F QSH OF ORDER OF	9	ANNU KUMARI AND ORS VS STATE OF BIHAR AND ANR	CHANDAN KUMAR KASHYAP	SRI BRAJENDRA NATH PANDEY
Restored (Cr. Misc No. 20853/2017)					
41.	CR. MISC./39588/2016 QUASHING (498A,49 D ORDER OF COGNIZA	7	URMILA DEVI AND ORS VS STATE OF BIHAR AND ANR	RAMESH SINGH BIPIN KUMAR DHANANJAY PRASAD	MD. SUFIYAN
42.	CR. MISC./39598/2016 QUASHING (7,8,9,1 QUASHING	4	SMT. JAYSHREE THAKUR VS THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, ECONOMIC OFFENCE UNIT, BIHAR, PATNA	PRANAV KUMAR JHA KRISHNA KUMAR SUBODH KUMAR JHA SARVESHWAR TIWARY	VISHWANATH PD.SINHAFOR EQU SONI SHRIVASTAVA
43.	CR. MISC./39620/2016 QUASHING (420,406 C QSH OF ORDER OF	4	LAXMAN SINGH VS THE STATE OF BIHAR AND ORS	BRAJESH PRASAD GUPTA RAJ NANDAN PRASAD	SRI NITYANAND UDAY KUMAR
44.	CR. MISC./39753/2016 QUASHING(302, 120 F QSH OF ORDER OF	4	PUSHPA DEVI @ PUSHPA SINGH VS THE STATE OF BIHAR	SUSHIL KUMAR SINGH	SRI SATYAVARAT VERMA MITHLESH KUMAR KHARE
45.	CR. MISC./39762/2016 QUASHING (7, 13(2 F QSH OF ORDER OF	5	YUGAL KISHORE PRASAD VS THE STATE OF BIHAR THROUGH VIGILENCE PATNA	RAJ BANSH DUBEY PRAMOD KUMAR	RAMAKANT SHARMAL.O.I/C VIG.
46.	CR. MISC./39768/2016 QUASHING (147 CR. J QSH OF ORDER OF	6	JANAK BHAGAT VS STATE OF BIHAR AND ANR	DHANANJAY KUMAR SUNIL PRASAD	SRI SURENDRA KUMAR
47.	CR. MISC./40006/2016 QUASHING (420,120 C QSH OF ORDER OF	5	SAROJ KUMAR AND ORS VS THE STATE OF BIHAR	DHRAMVEER	SRI RAMCHANDRA SAHANI
48.	CR. MISC./40074/2016 QUASHING (302/34) C QSH OF ORDER OF	4	JITENDRA SINGH VS THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO	SRI SADANAND PASWAN
49.	CR. MISC./40088/2016 QUASHING (323,379 B QSH OF THE ORDER	4	RAM BILAS SAH AND ORS VS STATE OF BIHAR AND ANR	AJAY MUKHERJEE	SRI MUKESH KUMAR SINGH MURLIDHAR MISHRA VINIT KUMAR SHUBHESH PANDEY
50.	CR. MISC./40090/2016 QUASHING(406,420, QUASHING	7	SANJEET KUMAR @ CHOTKAN AND ORS VS STATE OF BIHAR AND ANR	PRANAV KUMAR	SRI SHYAMESHWAR DAYAL
51.	CR. MISC./40205/2016 QUASHING(323,379, B QSH OF THE ORDER	5	NATHUNI PANDEY AND ORS VS STATE OF BIHAR AND ANR	MADAN MOHAN RAVINDRA KR SINHA NO.2	SMT. ANUSUIYA JAISWAL YOGENDRA TIWARI SANJAY KUMAR@MAURYA DR. MANTU KUMAR
52.	CR. MISC./40316/2016 QUASHING (145 CR. J QSH OF ORDER OF	5	MAIN SINGH @ RAMENDRA KUMAR SINGH AND ANR VS THE STATE OF BIHAR AND ORS	KHATIM REZA	SRI SHYAMESHWAR DAYAL
53.	CR. MISC./40323/2016 QUASHING(420, 419 F QSH OF ORDER OF	6	RAJENDRA PRASAD SINGH VS THE STATE OF BIHAR	SANJAY KUMAR TIWARY	SRI MANOJ KUMAR - 1

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54.	CR. MISC./40395/2016 QUASHING (498A)IP D ORDER OF COGNIZA	4 KRISHNA KANT SHARMA AND ORS VS STATE OF BIHAR AND ANR	RAJ KISHOR PRASAD	SRI NAGENDRA PRASAD AMIT KUMAR MISHRA ABHAY SHANKAR SINGH
55.	CR. MISC./40712/2016 QUASHING(341, 323 C QSH OF ORDER OF	5 KAUSHAL SHARMA AND ORS VS STATE OF BIHAR AND ANR	AMARENDRA KUMAR SINGH	SRI MANOJ KUMAR - 1
56.	CR. MISC./40723/2016 QUASHING(504)-IPC B QSH OF THE ORDER	8 CHANDAN BOSE VS STATE OF BIHAR AND ANR	SAKET TIWARY	SRI SURENDRA KUMAR MANENDRA KUMAR SINHA
57.	CR. MISC./40741/2016 QUASHING (82,83) P OTHER UNCATEGORI	6 RAJU PASWAN AND ANR VS STATE OF BIHAR AND ANR	BINOD KUMAR SINGH ABHAY KUMAR ROY	SRI S.M. RAHMAN RAVINDER KUMAR SHARMA
58.	CR. MISC./40754/2016 QUASHING(384,506, C QSH OF ORDER OF	5 PAWAN KUMAR AND ANR VS STATE OF BIHAR AND ANR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	SRI JHARKHANDI UPADHYAY
59.	CR. MISC./40794/2016 QUASHING(420,467, C QSH OF ORDER OF	4 KRITYA NAND CHOUDHARY VS STATE OF BIHAR AND ANR	PRAMOD MISHRA JYOTI PRABHAKAR VIJAY KUMAR MUKUL	SRI ZAINUL ABEDIN
60.	CR. MISC./40804/2016 QUASHING(228 CR.P F QSH OF ORDER OF	5 AVINASH KUMAR AND ANR VS THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	SRI BISHESHWAR RAM VIBHUTI RANJAN SONVADRA
61.	CR. MISC./40807/2016 QUASHING (379)IPC C QSH OF ORDER OF	4 NIRANJAN KUMAR VS STATE OF BIHAR AND ANR	RABINDRA PRASAD SINGH NAND LAL PRASAD SINHA	SRI CHANDRA BHUSHAN PRASAD
62.	CR. MISC./40942/2016 QUASHING(498A,323 D ORDER OF COGNIZA	4 JANKI DEVI @ MASOMAT JANKI AND ORS VS STATE OF BIHAR AND ANR	RANA VIKRAM SINGH	SRI JHARKHANDI UPADHYAY
63.	CR. MISC./40953/2016 QUASHING (323,341 B QSH OF THE ORDER	7 MUKESH KUMAR @ MUKESH PRASAD AND ORS VS STATE OF BIHAR AND ANR	MUKESH KUMAR SINGH	SRI PRADEEP NARAIN KUMAR SANJAY KR. SINHA
64.	CR. MISC./40986/2016 QUASHING(307,147, C QSH OF ORDER OF	5 VANDANA KUMARI AND ORS VS STATE OF BIHAR AND ANR	SANJAY KUMAR BIJAY BIHARI SINHA AJIT KUMAR SINGH BINOD KUMAR PANDEY ABHISHEK KUMAR	SRI AJAY KUMAR -2
65.	CR. MISC./41007/2016 QUASHING(147, 148 B QSH OF THE ORDER	5 SURYA KUMAR RAM @ SURYA KUMAR HARIJAN AND ORS VS STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA	SRI SADANAND PASWAN
66.	CR. MISC./41053/2016 QUASHING (145 CR. J QSH OF ORDER OF	5 RAMUNI DEVI AND ANR VS STATE OF BIHAR AND ANR	SATYENDRA PRASAD SINGH SURENDRA KUMAR MISHRA	SRI BINOD KUMAR 2 RAJ KISHORE PRASAD SMITA PRASAD
67.	CR. MISC./41061/2016 QUASHING (302,201 C QSH OF ORDER OF	3 SANJAY MAHTO AND ORS VS THE STATE OF BIHAR	SANJEEV NIKESH RAJEEV RANJAN	SRI AHMAD ALI
68.	CR. MISC./41063/2016 QUASHING(302,34,1 C QSH OF ORDER OF	5 AJAY KUMAR @ MITHU THAKUR @ AJAY THAKUR VS THE STATE OF BIHAR	ASHOK KUMAR SURENDRA PRASAD SINGH NAVESH NANDAN	SRI SHYAM BIHARI SINGH
69.	CR. MISC./41089/2016 QUASHING (409)IPC C QSH OF ORDER OF	5 LALBABU CHAUDHARY VS STATE OF BIHAR AND ANR	RAKESH KUMAR TIWARY	SRI LAKSHMI KANT SHARMA SHAILENDRA KUMAR SINGH
70.	CR. MISC./41147/2016 QUASHING(420/34)- C QSH OF ORDER OF	4 RANVIJAY KUMAR VS STATE OF BIHAR AND ANR	HARISH KUMAR	SRI BHANU PRATAP SINGH
71.	CR. MISC./41166/2016 QUASHING (364,120 C QSH OF ORDER OF	4 GAJENDRA CHAUDHARY @ GAJJU CHAUDHARY VS STATE OF BIHAR AND ANR	PARAS NATH	SRI NARSINGH TANTI
72.	CR. MISC./41245/2016 QUASHING(420, 409 F QSH OF ORDER OF Same ps: CR. MISC/45840/2016	3 RAMESHWAR OJHA @ SHIV RAMAN OJHA VS THE STATE OF BIHAR	GOPAL GOVIND MISHRA	SRI LAKSHMI KANT SHARMA
With 72.1	CR. MISC./45840/2016 QUASHING(409,420)IC QSH OF ORDER OF	1 RAMESHWAR OJHA @ SHIV RAMAN OJHA VS THE STATE OF BIHAR	GOPAL GOVIND MISHRA	SRI PANCHANAND PANDIT

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73.	CR. MISC./41280/2016 QUASHING(408,420, O ORDER OF CANCELL	11 KIRAN DEVI AND ANR VS STATE OF BIHAR AND ANR	KRISHNA KANT SINGH RABINDRA PRASAD SINGH	SRI SATYAVARAT VERMA LOVEKUSH KUMAR MITHLESH KUMAR KHARE
74.	CR. MISC./41332/2016 QUASHING (341,32 F QSH OF ORDER OF	5 SHIV PUJAN SETH VS THE STATE OF BIHAR	GIRISH CHANDRA SHARMA	MR. MANOJ KUMAR
75.	CR. MISC./41402/2016 QUASHING(420,419, C QSH OF ORDER OF	5 UMESH SINGH VS THE STATE OF BIHAR	DEVENDRA PRASAD SINGH	SRI PANCHANAND PANDIT UPENDRA KUMAR
76.	CR. MISC./41450/2016 QUASHING (120B,42 E QSH OF ORDER OF	7 MAMTA DEVI VS THE STATE OF BIHAR THROUGH VIGILANCE, MUZAFFARPUR AND ORS	SANJAY KUMAR @ S.K. PRAVIN KUMAR SINHA	SRI ANIL KUMAR RANA VIKRAM SINGH
77.	CR. MISC./41507/2016 QUASHING (302,34) C QSH OF ORDER OF	6 CHANDAN RAI VS THE STATE OF BIHAR	GHANSHYAM TIWARY	SRI NITYANAND TIWARY
78.	CR. MISC./41563/2016 QUASHING (409,379 C QSH OF ORDER OF	2 SANJAY SHUKLA AND ANR VS THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	SRI SHYAM KUMAR SINGH
79.	CR. MISC./41624/2016 QUASHING(420,467, B QSH OF THE ORDER	3 DEBENDRA KUMAR @DEBENDRA YADAV VS STATE OF BIHAR AND ANR	MADHAV JHA	SRI NITYANAND
80.	CR. MISC./41851/2016 QUASHING (125 CR. K ORDER OF MAINTA	3 SHYAM SAHNI @ SONU SAHNI VS STATE OF BIHAR AND ANR	SANDIP KUMAR GAUTAM	SRI NAWAL KISHORE PRASAD
81.	CR. MISC./42021/2016 QUASHING(498A, 32 D ORDER OF COGNIZA	3 KHUSHI LAL THAKUR AND ORS VS STATE OF BIHAR AND ANR	ARUN KUMAR JHA LALIT NARAYAN JHA	SRI ANAND KISHORE CHOUDHARY
82.	CR. MISC./42182/2016 QUASHING (307,341 C QSH OF ORDER OF	3 RAJARAM YADAV AND ORS VS STATE OF BIHAR AND ANR	UMESH KUMAR MISHRA	AJAY KR.JHAAPP
83.	CR. MISC./42205/2016 QUASHING (341,323 C QSH OF ORDER OF	3 CHANCHAL YADAV AND ORS VS STATE OF BIHAR AND ANR	VIJAY KR SINGH NO. 1	BINAY KRISHNA
84.	CR. MISC./42224/2016 QUASHING(188)IPC C QSH OF ORDER OF	3 DR. SUNIL KUMAR VS STATE OF BIHAR AND ANR	PRANAV KUMAR JHA ROSHAN KUMAR MISHRA SUBODH KUMAR JHA	SRI NITYANAND TIWARY
85.	CR. MISC./42235/2016 QUASHING(203 CR.P E QSH OF ORDER OF	3 RAMANUJ SHARMA VS THE STATE OF BIHAR	RANDHIR KUMAR NO-1	MD. FAHIMUDDIN
86.	CR. MISC./42486/2016 QUASHING (341,323 C QSH OF ORDER OF	3 KAUSHALYA DEVI AND ORS VS STATE OF BIHAR AND ANR	SATISH KUMAR SINGH DINESH MAHARAJ	SRI RANA RANDHIR SINGH
87.	CR. MISC./42514/2016 QUASHING (341,323 F QSH OF ORDER OF	4 MD. MAJIDUL @ MANJHI @ MAJIDUL VS THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	SRI BHARAT BHUSHAN
88.	CR. MISC./42587/2016 QUASHING(319 CR.P I QSH OF ORDER UND	5 RAMAKANT JHA VS STATE OF BIHAR AND ANR	PRABHAT KUMAR	SRI ARUN KUMAR SUNIL KUMAR RAJEEV RANJAN NO.II
89.	CR. MISC./42672/2016 QUASHING(304B, 20 D ORDER OF COGNIZA	3 RAKESH KUMAR AND ORS VS STATE OF BIHAR AND ANR	ARUN KUMAR NIRMAL KUMAR SINHA- 3	YOGENDRA KUMAR SINGHAPP
90.	CR. MISC./42691/2016 QUASHING (341,307 P OTHER UNCATEGORI	3 ABDUL HAFEEZ VS THE STATE OF BIHAR AND ORS	MADHUSUDAN KUMAR	SMT SANGEETA SHARMA KAUSHAL KUMAR JHA
91.	CR. MISC./42693/2016 QUASHING(125)-CR. K ORDER OF MAINTA	6 SHIV PARSAN THAKUR VS STATE OF BIHAR AND ANR	NARENDRA KUMAR	SIR PAWAN KUMAR CHAURASIYA
92.	CR. MISC./42714/2016 QUASHING (417,425 B QSH OF THE ORDER	3 DEPTY SINGH VS STATE OF BIHAR AND ANR	SATYENDRA NARAYAN SINGH SATYA PRAKASH	SRI JHARKHANDI UPADHYAY
93.	CR. MISC./42863/2016 QUASHING(363, 366 C QSH OF ORDER OF	4 VIKASH KUMAR @ VIKASH SAH VS STATE OF BIHAR AND ANR	RANJEET KUMAR DAS NO.- 2 PANKAJ KUMAR SINHA	SRI ANIL KUMAR
94.	CR. MISC./42899/2016 QUASHING (498A,40 D ORDER OF COGNIZA	3 CHHOTELAL @ CHHOTU KUMAR AND ORS VS STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	SMT. VEENA KUMARI JAISWAL

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95.	CR. MISC./42930/2016 QUASHING (304B, 20 F QSH OF ORDER OF	3 MANITA KUMARI AND ANR VS STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA	SIR PRAMOD KUMAR PANDEY
96.	CR. MISC./42950/2016 QUASHING (323, 354 B QSH OF THE ORDER	3 PRAKASH CHANDRA DIXIT AND ORS VS STATE OF BIHAR AND ANR	CHANDRA KANT	SRI NAGENDRA PRASAD
97.	CR. MISC./42959/2016 QUASHING (302, 34) H QSH OF ORDER UND	3 RAM PRAMOD SINGH VS STATE OF BIHAR AND ANR	VIRENDRA KUMAR PRAMOD KUMAR SINGH	SRI UMA SHANKAR PRASAD SINGH
98.	CR. MISC./42964/2016 QUASHING(420, 120 B QSH OF THE ORDER	2 CHANDRA SHEKHAR DWIVEDI @ CHANDRA SHEKHAR DUBEY VS STATE OF BIHAR AND ANR	SATYENDRA RAI	SRI KANHAIYA KISHORE
99.	CR. MISC./42983/2016 QUASHING (420, 406 C QSH OF ORDER OF	4 AJAY KUMAR RAI @ MANTU RAI @ MANTU RAM AND ANR VS STATE OF BIHAR AND ANR	ANIL KUMAR ROY	SRI RAM PRIYA SARAN SINGH MUNESHWAR PRASAD
100.	CR. MISC./43011/2016 QUASHING (498A, 40 O ORDER OF CANCELL	3 RAVINDRA KUMAR @ RAVINDRA PRASAD GUPTA AND ORS VS STATE OF BIHAR AND ANR	AMARNATH JHA	SHAILENDRA KR. 2APP
101.	CR. MISC./43099/2016 QUASHING (125 CR. K ORDER OF MAINTA	3 MOHAN MISHRA @ BABLOO VS STATE OF BIHAR AND ANR	UPENDRA KUMAR SINGH KANHAIYA KUMAR SINGH	SRI BHARAT BHUSHAN
102.	CR. MISC./43151/2016 QUASHING(302, 201 H QSH OF ORDER UND	2 RAJESH PRASAD @ RAJESH RAWANI VS THE STATE OF BIHAR	SATYA VEER SANJAY KUMAR JHA	SRI KALYAN SHANKAR ABHAY KUMAR SINGH PARMATMA SINGH
103.	CR. MISC./43162/2016 QUASHING(379, 504, C QSH OF ORDER OF	6 VINOD PRASAD @ VINOD KUMAR SINGH AND ANR VS STATE OF BIHAR AND ANR	SANJAY KUMAR PANDEY NO-5	SRI ARUN KUMAR
104.	CR. MISC./43193/2016 QUASHING(498A)IPC P OTHER UNCATEGORI	2 AJIT KUMAR VS STATE OF BIHAR AND ANR	SATYA PRAKASH SINHA	SMT. ANUSUIYA JAISWAL
105.	CR. MISC./43205/2016 QUASHING (379)IPC C QSH OF ORDER OF	2 PREMA SINGH VS STATE OF BIHAR AND ANR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA	SRI MANOJ KUMAR - 1
106.	CR. MISC./43223/2016 QUASHING (47(A)) C QSH OF ORDER OF	3 GUDDU SAH @ GUDDU PRASAD SAH AND ORS VS THE STATE OF BIHAR	GANGA PRASAD BIMAL	SRI BHARAT LAL
107.	CR. MISC./43255/2016 QUASHING(147, 148, F QSH OF ORDER OF	2 VIKASH PRASAD YADAV @ VIKASH RANJAN PRASAD YADAV VS THE STATE OF BIHAR	VIBHAKAR KUMAR BINAY KUMAR	SRI ANIL KUMAR
108.	CR. MISC./43260/2016 QUASHING (323, 420 B QSH OF THE ORDER	3 M. D. MANJOOR ALAM @ MD. MANZOOR ALAM AND ORS VS STATE OF BIHAR AND ANR	JITENDRA KUMAR GIRI	SRI ANIL KUMAR SINGH 1
109.	CR. MISC./43304/2016 QUASHING(227 CR.P F QSH OF ORDER OF	2 PRADEEP KUMAR KESHRI @ PRADEEP KESHRI AND ORS VS THE STATE OF BIHAR	RAJESH KUMAR	SRI MUKESH KUMAR SINGH
110.	CR. MISC./43406/2016 QUASHING(498A, 30 F QSH OF ORDER OF	2 GOPALI MAHTO AND ANR VS THE STATE OF BIHAR	AMRESH KUMAR SINHA	SRI UMESHNAND PANDIT
111.	CR. MISC./43458/2016 QUASHING(420, 468, C QSH OF ORDER OF	2 RANJEET RAJAK @ RANJEET KUMAR RAJAK VS THE STATE OF BIHAR THROUGH INSPECTOR GENERAL, ECONOMICS OFFENCE UNIT, GOVT. OF BIHAR, PATNA AND ANR	MUKESH KANT DEEPAK KUMAR	V.N.P SINHAEOUUNIT -
112.	CR. MISC./43508/2016 QUASHING (341, 323 F QSH OF ORDER OF	2 PRAMOD PRASAD SINGH @ PRAMOD KUMAR SINGH AND ORS VS STATE OF BIHAR AND ANR	AJAY KUMAR VERMA MADHUBALA VERMA	SRI SADANAND PASWAN
113.	CR. MISC./43633/2016 QUASHING (466, 468 B QSH OF THE ORDER	2 RAM ROOP YADAV VS STATE OF BIHAR AND ANR	KRISHNA KANT SINGH ANIL KUMAR SINHA	SRI BINOD KUMAR
114.	CR. MISC./43637/2016 QUASHING (323, 354 QUASHING	2 MD. BHOLA @ ABDUL SATTAR @ SATTAR AND ORS VS STATE OF BIHAR AND ANR	PRAMOD MISHRA MONIKA JYOTI PRABHAKAR VIJAY KUMAR MUKUL	SRI MITHILESH KUMAR KHARE

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115. CR. MISC./43644/2016 QUASHING(420, 406 B QSH OF THE ORDER	2 A. K. BHATIA VS STATE OF BIHAR AND ANR	KUMARI RASHMI SURESH PD SINGH NO.1	SRI ASHOK KUMAR SINGH 1
116. CR. MISC./43656/2016 QUASHING (406,34) C QSH OF ORDER OF	2 DR. ABHAY KUMAR @ ABHAY KUMAR AND ANR VS STATE OF BIHAR AND ANR	RAKESH DUBEY TARKESHWAR PD. VERMA	SRI MADHURANAND JHA SUNIL KUMAR MISHRA
117. CR. MISC./43669/2016 QUASHING(279,304) F QSH OF ORDER OF	2 NANHU YADAV AND ANR VS THE STATE OF BIHAR	SHAKTI SUMAN KUMAR RAJESH RANJAN	SRI HUMAYOU AHMAD KHAN
118. CR. MISC./43672/2016 QUASHING (323,417 B QSH OF THE ORDER	3 KRISHNA SAO @ SAH AND ORS VS STATE OF BIHAR AND ANR	SHAILESH KUMAR SINGH	SRI KUMAR RANJIT RANJAN
119. CR. MISC./43700/2016 QUASHING(302,120B C QSH OF ORDER OF	2 ABHISHEK KUMAR AND ANR VS THE STATE OF BIHAR	RABI BHUSHAN	SRI SHYAM KUMAR SINGH
120. CR. MISC./43703/2016 QUASHING (341,323 B QSH OF THE ORDER	2 RAJESH KUMAR JAISWAL AND ANR VS STATE OF BIHAR AND ANR	SATYA PRAKASH SINHA	SRI SADANAND PASWAN
121. CR. MISC./43707/2016 QUASHING(341,323, C QSH OF ORDER OF	2 INDRADEO PRASAD SAH @ INDRADEO SAH AND ORS VS THE STATE OF BIHAR	AWADHESH KUMAR	SRI MUKESHWAR DAYAL
122. CR. MISC./43729/2016 QUASHING(417)IPC B QSH OF THE ORDER	2 JAI MANGAL TIWARI VS THE STATE OF BIHAR AND ORS	DR. CHANDRA SHEKHAR AZAD	MD. FAHIMUDDIN
123. CR. MISC./43731/2016 QUASHING(420,465, C QSH OF ORDER OF	2 SMT. BINA DEVI AND ORS VS STATE OF BIHAR AND ANR	BINOD KUMAR SINGH SANJAY KUMAR PANDEY KAMLESH KUMAR	SRI ABHAY KUMAR ROY SANDIP KUMAR GAUTAM
124. CR. MISC./43739/2016 QUASHING(319 CR.P I QSH OF ORDER UND	3 SURENDRA PANDIT VS THE STATE OF BIHAR	LOVEKUSH KUMAR SACHCHIDANAND CHOUHDARY	SRI BHARAT LAL
125. CR. MISC./43786/2016 QUASHING(384,323, B QSH OF THE ORDER	2 NARENDRA KUMAR AND ANR VS STATE OF BIHAR AND ANR	PRABHU NARAYAN SHARMA ANITA KUMARI SINGH BIMAL KUMAR	SRI SATYENDRA PRASAD
126. CR. MISC./43805/2016 QUASHING(406)IPC B QSH OF THE ORDER	2 HIRA SAH AND ANR VS STATE OF BIHAR AND ANR	RAJNISH KUMAR DUBEY RAJANI KANT PANDEY	SRI SANJAY KUMAR SINGH
127. CR. MISC./43810/2016 QUASHING(239 CR.P F QSH OF ORDER OF	3 DINESH NANADAN VERMA VS THE STATE OF BIHAR	ANUJ DILBAR KRISHNA	SRI ANAND MOHAN PRASAD MEHTA

FOR HEARING

128. CR. APP (SJ)/3289/2019 14A(2) SC/ST ACT (QSH)	15 DHIRENDRA KUMAR DHIRAJ @ DHEERAJ YADAV VS THE STATE OF BIHAR	PRAVIN KUMAR NILESH KUMAR UDBHAV	SADANAND PASWAN VINAY KUMAR MISHRA KEDAR JHA ARCHANA SINHA @ ARCHANA SHAHI
(Part Heard)			
129. CR. APP (SJ)/134/2003 CR. APP(SJ)	7 UCHIT DAS VS STATE OF BIHAR	KRISHNA MOHAN DIWAKAR UPADHYAY PRAVEEN KUMAR	
130. CR. APP (SJ)/297/2003 CR. APP(SJ)	12 VIDYA NATH SHARMA VS STATE OF BIHAR THRU.SPE/ CBI.	MRIGANK MURLI ANIL KUMAR	RAKESH KUMAR SCCBI SANJAY KUMAR (SC/CBI) PP.
With CR. APP (SJ)/301/2003 130.1 CR. APP(SJ)	12 SURESH PRASAD VS STATE OF BIHAR THRU. C.B.I.	BIMAL KUMAR MD. IMTEYAZ AHMAD	RAKESH KUMARACHSC PP. NIVEDITA NIRVIKAR
With CR. APP (SJ)/304/2003 130.2 CR. APP(SJ)	12 MUSLEHUDDIN VS STATE OF BIHAR THRU. C.B.I.	TILAK SAO RAJESH MOHAN	RAKESH KUMAR ACGSC PP. SANJAY KUMAR (SC/CBI)
With CR. APP (SJ)/313/2003 130.3 CR. APP(SJ)	12 RAM SEWAK PRASAD VS STATE OF BIHAR THRU. C.B.I.	RATNESH KUMAR SINGH SUNIL KUMAR MISHRA	RAKESH KUMAR SCCBI SANJAY KUMAR (SC/CBI)
With CR. APP (SJ)/314/2003 130.4 CR. APP(SJ)	12 SHYAM BIHARI PRASAD VS STATE OF BIHAR THRO.C.B.I.SB	RAJIV KUMAR VERMA K. N. SAHAY	
131. CR. APP (SJ)/390/2003 CR. APP(SJ)	14 KUNDAN KUMAR SINGH @ KUNDAN KUMAR VS STATE OF BIHAR AND ANR	AJAY PRASAD	RAKESH KUMAR SCCBI SANJAY KUMAR (SC/CBI)

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With CR. APP (SJ)/395/2003 131.1 CR. APP(SJ)	13 SURYA NARAIN JHA VS STATE OF BIHAR THRU.C.B.I.	ASHWANI KUMAR SINHA	RAKESH KUMAR SCCBI SANJAY KUMAR (SC/CBI)
132. CR. APP (SJ)/519/2003 CR. APP(SJ)	5 RAM AWADHESH YADAV VS STATE OF BIHAR	NARENDRA KUMAR	A.M.P. MEHTA (APP)
With CR. APP (SJ)/12/2004 132.1 CR. APP(SJ)	4 MANGAL YADAV VS STATE OF BIHAR	NARENDRA KUMAR	MRS. ANITA KUMARI SINGH (APP)
133. CR. APP (SJ)/526/2003 CR. APP(SJ)	4 BHUNESHWAR SINGH VS STATE OF BIHAR	BINOD KUMAR SINGH	MUKESHWAR DAYAL (APP)
134. CR. APP (SJ)/542/2003 CR. APP(SJ)	2 RAM JANKI DEVI VS STATE OF BIHAR	MUKESHWAR DAYAL SHYAMESHWAR DAYAL SHEO SHANKAR PRASAD BRAJESH SAHAY	ABHA SINGH (APP)
135. CR. APP (SJ)/544/2003 CR. APP(SJ)	2 SHANKAR SAH VS STATE OF BIHAR	BHOLA PRASAD SWAPNIL KUMAR SINGH ANIRUDH KUMAR SINHA SUMIT SHEKHAR PANDEY (AMICUS CURIAE)	
136. CR. APP (SJ)/90/2004 CR. APP(SJ)	5 DILKESHWAR TIWARY VS STATE OF BIHAR	SYED WAZIR ALI PRATIK MISHRA	PP. .
With CR. APP (SJ)/213/2004 136.1 CR. APP(SJ)	5 ARJUN TIWARY VS STATE OF BIHAR	BALRAJ KISHORE PRATIK MISHRA	PP. .
137. CR. APP (SJ)/91/2004 CR. APP(SJ)	5 NANHKI RAM VS THE STATE OF BIHAR	KUMAR PRAVEEN ABHAY SHANKER SINGH	ANIL KUMAR SINGH SURINDER KUMAR AMIT KUMAR MISHRA
138. CR. APP (SJ)/93/2004 CR. APP(SJ)	7 UMESH CHAUBEY VS STATE OF BIHAR THRU.C.B.I.	R.P.SINGH NALIN KUMAR	RAKESH KUMAR SCCBI BIPIN KUMAR SINHA
139. CR. APP (SJ)/94/2004 CR. APP(SJ)	5 LANGAR BHAGAT VS STATE OF BIHAR	MD.ANISUR RAHMAN S.M.NAMATULLAH RAVI BHARDWAJ (AMICUS CURIAE)	PP.
140. CR. APP (SJ)/95/2004 CR. APP(SJ)	6 DEO NARAIN YADAV AND ORS VS STATE OF BIHAR	SACHCHIDANAND CHOUDHARY LAVEKUSH KUMAR	
141. CR. APP (SJ)/96/2004 CR. APP(SJ)	5 HARI KISHORE CHOUDHARY AND ANR VS STATE OF BIHAR	MANOJ KUMAR MR. YASH MATHUR (AMICUS CURIAE) AMRITYA RAJ ANIMESH GUPTA SHIVAM GUPTA	
With CR. APP (SJ)/120/2004 141.1 CR. APP(SJ)	5 DEO KISHORE CHAUDHARY AND ANR VS STATE OF BIHAR	VINOD KUMAR SETH NARENDRA KUMAR MR. YASH MATHUR (AMICUS CURIAE) AMRITYA RAJ ANIMESH GUPTA SHIVAM GUPTA	PANKAJ KUMAR SINHA PP.
142. CR. APP (SJ)/97/2004 CR. APP(SJ)	4 MAHENDRA PRASAD AND ORS VS STATE OF BIHAR	POONAM KUMARI ANUKRITI JAIPURIYAR (AMICUS CURIAE)	
143. CR. APP (SJ)/98/2004 CR. APP(SJ)	7 SANGAM LAL RAI VS STATE OF BIHAR	MANINDRA KUMAR SINGH MAQBOOL AHMAD SANJAY KUMAR MISHRA	APP
144. CR. APP (SJ)/100/2004 CR. APP(SJ)	4 MAHABIR SAO VS STATE OF BIHAR	MANINDRA KISHORE SINGH JHARKHANDI UPADHYAY BHASKAR SHANKAR	
145. CR. APP (SJ)/111/2004 CR. APP(SJ)	6 UDAY MAHTO VS STATE OF BIHAR	MD.GAYASUDDIN KHAN RAM BILASH PRASAD SHILPI KESHRI (AMICUS CURIAE)	
146. CR. APP (SJ)/123/2004 CR. APP(SJ)	8 JAGANNATH CHAUDHARY @ JAGARNATH CHAUDHARY AND ORS VS STATE OF BIHAR	RAGHAV PRASAD MAHESHWAR PRASAD KUMARI CHANDNA (AMICUS CURIAE)	BAL MUKUND PRASAD SINHA

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147. CR. APP (SJ)/125/2004 CR. APP(SJ)	11 DASRATH PASWAN VS THE STATE OF BIHAR	ANIL PRASAD SINGH AMIT KUMAR JHA (AMICUS CURIAE)	PP. BINOD PD. SINGH
148. CR. APP (SJ)/128/2004 CR. APP(SJ)	3 BIR BAHADUR JHA AND ORS VS STATE OF BIHAR	KUMAR PRAVEEN ABHAY SHANKER SINGH	PP.
149. CR. APP (SJ)/133/2004 CR. APP(SJ)	3 MADAN YADAV AND ORS VS STATE OF BIHAR	ANIL KR. SINGH SURINDER KUMAR	PP.
150. CR. MISC./38948/2011 QUASHING	18 TARKESHWAR CHOURASIA AND ORS. VS THE STATE OF BIHAR AND ANR.	ASHOK KUMAR JHA CHANDAN KUMAR KASHYAP	MOHAMMAD SUFYAN
With CR. MISC./38950/2011 150.1 QUASHING	9 TARKESHWAR CHAURASIA AND ORS. VS THE STATE OF BIHAR AND ANR.	ASHOK KUMAR JHA BINOD KUMAR CHANDAN KUMAR KASHYAP	MOHAMMAD SUFYAN
151. CR. MISC./17786/2013 QUASHING(420/406) QSH COMPLAIN FOR C Same ps: CR. MISC/25959/2013	27 PUROSOTTAM KUMAR CHOUBEY VS STATE OF BIHAR AND ANR	AMBUJ NAYAN CHAUBEY GOPAL SWAROOP DUBEY	MD.FAHIMUDDIN APP
With CR. MISC./25959/2013 151.1 QUASHING(205 CR.P.QSH COMPLAIN FOR O	17 PURSHOTAM KUMAR CHUBEY VS STATE OF BIHAR AND ANR	AMBUJ NAYAN CHAUBEY GOPAL SWAROOP DUBEY SIDDHARTH HARSH	RAM BACHAN SINGHAPP
152. CR. MISC./12836/2015 QUASHING (245 CR. QSH COMPLAIN. FOR Same ps: CR. MISC/55160/2015	16 JAI NARAIN SINGH VS STATE OF BIHAR AND ANR	BIJAY BIHARI SINHA	RAM CHANDRA SAHNIAPP SHYAM KISHORE SINHA AMRENDRA NARAYAN SINGH
With CR. MISC./55160/2015 152.1 QUASHING(245 CR.P.QSH COMPLAIN. FOR	8 RENU DEVI VS STATE OF BIHAR AND ANR	SANJAY KUMAR VERMA RAJESH KUMARAPP BIJAY BIHARI SINHA	
153. CR. MISC./25282/2015 QUASHING (420,406 QSH F.I.R. FOR CON	10 VIRBHADRA KUMAR MISHRA @ VIRBHADRA MISHRA VS STATE OF BIHAR AND ANR	ASHOK KUMAR CHOUDHARY	DR. M.K.GAUTAMAPP MANAS PRAKASH
154. CR. MISC./30433/2015 QUASHING (409)IPC QSH F.I.R. FOR CON	6 AKHILESH KUMAR VS THE STATE OF BIHAR	SONI SHRIVASTAVA AMIT PRAKASH RAVI BHARDWAJ	R.P.S.SINGHAPP VINAY KIRTI SINGH
155. CR. MISC./35748/2015 QUASHING (420,467 QSH COMPLAIN FOR C	10 ANIL KUMAR TIWARY AND ORS VS STATE OF BIHAR AND ANR	ABHISHEK KUMAR	H.A.KHANAPP VIDHAN CHANDRA PATHAK ASHUTOSH SINGH
156. CR. MISC./38348/2015 QUASHING(498A,406 QSH F.I.R. FOR CON	4 AJIT KUMAR @ AJIT RANJAN @ AJIT RANJAN KUMAR VS STATE OF BIHAR AND ANR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	J.UPADHYAYAPP BINAY KUMAR
157. CR. MISC./41529/2015 QUASHING(417,120B QSH COMPLAIN FOR C	8 AWADHESH KUMAR SINGH VS THE STATE OF BIHAR	NILESH KUMAR RANJAN KUMAR SINGH	SANJAY KR.PANDEYAPP
158. CR. MISC./41820/2015 QUASHING(420,468, QSH COMPLAIN FOR C	7 DR. PRAMOD KUMAR VARMA VS STATE OF BIHAR AND ANR	AMIT SHRIVASTAVA GIRISH PANDEY	A.A.KHANAPP UJJWAL KUMAR SINHA RAJIV RANJAN ROONA KSHITIZ KUMAR
159. CR. MISC./42370/2015 QUASHING(420)-IPC QSH COMPLAIN FOR C	10 RINA MISHRA AND ANR VS STATE OF BIHAR AND ANR	RAVI RANJAN KRISHNA CHANDRA	SHAIENDRA KUMAR -IIAPP AMALENDU SHEKHAR THAKUR RAM PRAWESH KUMAR
160. CR. MISC./43064/2015 QUASHING(420,467, QSH COMPLAIN FOR O	9 VIRENDRA RAUT AND ORS VS STATE OF BIHAR AND ANR	KAMALA KANT TIWARY	R.P.S.SINGHAPP LALAN KUMAR VERMA
161. CR. MISC./44568/2015 QUASHING(227 CR.P QSH F.I.R. FOR DIS	13 BABLU THAKUR @ PURUSHOTTAM KUMAR VS THE STATE OF BIHAR	DUDH NATH SINGH MALAY KUMAR CHOUDHARY NILESH KUMAR	SHAIENDRA KUMAR NO.2 APP RAM SUMIRAN RAI
162. CR. MISC./53209/2015 QUASHING(420,467, QSH F.I.R. FOR CON	9 SHAHID IMAM @ MD. SHAYED KHAN VS THE STATE OF BIHAR	PRAVIN KUMAR	UDAY CHAND PRASADAPP

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163. CR. MISC./54170/2015 QUASHING (323/504 QSH COMPLAIN FOR C	16 DR. ANJANI KUMAR MISHRA AND ORS VS STATE OF BIHAR AND ANR	UPENDRA KUMAR SINGH KANHAIYA KUMAR SINGH	INDRA KUMAR SINGH APP
164. CR. MISC./56034/2015 QUASHING(406,408, QSH F.I.R. FOR CON	3 RAVI RANJAN PANDEY @ RAVI RANJAN VERMA AND ORS VS STATE OF BIHAR AND ANR	NAFISUZZOHA	HIRDAY PD.SINGHAPP ARUN KUMAR JHA
165. CR. MISC./57200/2015 QUASHING(498A,323 QSH COMPLAIN FOR C	20 NAWAJ AHMAD VS STATE OF BIHAR AND ANR	KRIPA NAND JHA	SHAILENDRA KUMAR NO.1APP KAHKASHAN ALAM MD. SOBAN ASGHAR
166. CR. MISC./1900/2016 QUASHING(323,427, QSH COMPLAIN FOR O	23 AKHILESHWAR PRASAD SINGH VS STATE OF BIHAR AND ANR	RAJENDRA NARAYAN SINGH ARJUN PRASAD SINGH RAJENDRA NARAYAN SINGH	ASHA KUMARIAPP AMITABH BHARDWAJ PRAMOD KUMAR SINGH
167. CR. MISC./3950/2016 QUASHING(406,420, QSH F.I.R. FOR CON	12 ANIL KUMAR MISHRA @ BARKU AND ORS VS STATE OF BIHAR AND ANR	DR. BIDHU RANJAN	NARENDRA KR.SINGHAPP NADIMUL HASAN
168. CR. MISC./8695/2016 QUASHING (498A/37 QSH F.I.R. FOR CON	10 UDAY NARAIN RAI AND ANR VS STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA	RAJIV NAYAN APP
169. CR. MISC./8977/2016 QUASHING(420,465, QSH COMPLAIN FOR C	16 M/S. VASUNDHRA HOMES PVT. LTD. AND ANR. VS STATE OF BIHAR AND ANR	LALAN KUMAR NILANJAN CHATTERJEE RAJENDRA KUMAR BRIJ BIHARI TIWARY	D.K.SINHAAPP SATYENDRA KUMAR BHATNAGAR VIJAY KUMAR SINHA
With CR. MISC./11062/2016 169.1 QUASHING(406)-IPCQSH COMPLAIN FOR C	13 M/S VASUNDHRA HOMES PVT. LTD. 303, ADHARSHILA COMMERCIAL COMPLEX, SOUTH GANDHI MAIDAN, PATNA, THROU VS STATE OF BIHAR AND ANR	NILANJAN CHATTERJEE RAJENDRA KUMAR BRIJ BIHARI TIWARY LALAN KUMAR	D.K.SINHAAPP SATYENDRA KUMAR BHATNAGAR VIJAY KUMAR SINHA
170. CR. MISC./9287/2016 QUASHING (138) N. QSH COMPLAIN. FOR	6 AJIT KUMAR SINGH VS STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	AKBAR ALI APP ANANT KUMAR BHASKAR SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH
171. CR. MISC./15239/2016 QUASHING(419,420, P OTHER UNCATEGORI	6 CHANDRA SHEKHAR GUPTA VS STATE OF BIHAR AND ANR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	AJAY KUMAR APP
172. CR. MISC./17272/2016 QUASHING (302,120 I QSH OF ORDER UND	8 SURENDRA KUSHWAHA VS STATE OF BIHAR AND ANR	VIJAY KR SINGH NO. 1 BINOD KUMAR YADAV	YOGENDRA KR.SINGHAPP MILIND KUMAR MISHRA
173. CR. MISC./17525/2016 QUASHING(448,341, B QSH OF THE ORDER	7 MD. SHAMSUDDIN AND ORS VS STATE OF BIHAR AND ANR	BIPIN KUMAR ARUN KUMAR	SHYAM KUMAR SINGH APP PRAMOD KUMAR SINHA
174. CR. MISC./17923/2016 QUASHING (498A) I QSH COMPLAIN FOR C	5 ASHOK YADAV @ RAM NARAYAN YADAV VS STATE OF BIHAR AND ANR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	SANJAY KUMAR SINGH APP RUDRA DEO
175. CR. MISC./24727/2016 QUASHING(467,468, C QSH OF ORDER OF	8 NARAYAN MISHRA AND ANR VS STATE OF BIHAR AND ANR	RAJIV RANJAN	ANIL KUMAR
176. CR. MISC./24867/2016 QUASHING(307/504/ C QSH OF ORDER OF	4 LALAN SHARMA AND ORS VS THE STATE OF BIHAR	ASHOK KUMAR SINGH	PRNOTI SINGHAPP BIPIN KUMAR SARITA KUMARI VANSHIKA NUPUR
177. CR. MISC./29064/2016 QUASHING (420,467 C QSH OF ORDER OF	7 RAVI CHANDRA VS STATE OF BIHAR AND ANR	BELA SINGH RAGHWENDRA KUMAR	SRI ANAND KISHORE CHOUDHARY KUMAR PRIYA RANJAN (SC) MRITUNJAY KUMAR
178. CR. MISC./34536/2016 QUASHING (420,406 B QSH OF THE ORDER	7 DIVYA KUMARI AND ORS VS STATE OF BIHAR AND ANR	PAWAN KUMAR SINGH NISHANT KUMAR SINHA	SRI JAI NARAIN THAKUR BHIM SEN PRASAD SANJEET KUMAR
179. CR. MISC./34985/2016 QUASHING(302, 201 C QSH OF ORDER OF Same ps: CR. MISC/35347/2016	7 MITHILESH CHANDRAVANSHI AND ORS VS STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH MUKUL JEE	SMT. INDU BALA PANDEY SANJAY KUMAR SHARMA

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With 179.1	CR. MISC./35347/2016 QUASHING(302,201,1C QSH OF ORDER OF	6 DHANANJAY KUMAR @ DHANANJAY SHARMA VS STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH MANISH KUMAR NO-2	SRI UPENDRA KUMAR SANJAY KUMAR SHARMA
180.	CR. MISC./35300/2016 QUASHING(498A)IPC B QSH OF THE ORDER	5 MD. ASIRUDDIN SHAH AND ORS VS STATE OF BIHAR AND ANR	MD. ANISUR RAHMAN	SRI ANIL PRASAD SINGH
181.	CR. MISC./35414/2016 QUASHING (420,408 C QSH OF ORDER OF	6 BHAGAT TEJ NARAYAN PRASAD VS THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA	SRI KHURSHID ANWAR NAGENDRA UPADHYAY MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT
182.	CR. MISC./36673/2016 QUASHING(386,387, C QSH OF ORDER OF	6 BINOD KUMAR VS THE STATE OF BIHAR	ARUN KUMAR NIRMAL KUMAR SINHA- 3	SRI ANIL KUMAR SINGH 1 RAJEEV KUMAR SINHA RAKESH AMBASTHA
183.	CR. MISC./36708/2016 QUASHING (341,323 F QSH OF ORDER OF	5 NAWAL KISHORE TIWARI @ NAWAL KISHORE PATI TIWARI AND ORS VS THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	SRI ANAND MOHAN PRASAD MEHTA JITENDRA KUMAR GIRI TANWEER AHMAD
184.	CR. MISC./36873/2016 QUASHING (341,323 C QSH OF ORDER OF	5 SATYAJEET KUMAR MUKHARJEE @ RAJENDRA @ SATYAJEET MUKHARJEE AND ANR VS STATE OF BIHAR AND ANR	RANJAN KUMAR JHA ASHOK KUMAR SINGH ARVIND KUMAR SINGH	SMT. INDU BALA PANDEY
185.	CR. MISC./36896/2016 QUASHING(364A, 12 C QSH OF ORDER OF	6 RANBIR KUMAR SINGH @ RANBIR SINGH VS THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	SRI PARMESHWAR MEHTA
186.	CR. MISC./37831/2016 QUASHING(498A)IPC D ORDER OF COGNIZA	7 YOGENDRA KUMAR @ YOGENDRA PANDIT VS THE STATE OF BIHAR	UPENDRA MISHRA RAJ KUMAR	SRI SATYENDRA NARAYAN SINGH SHEO NANDAN PANDIT
187.	CR. MISC./37926/2016 QUASHING (341,323 C QSH OF ORDER OF	7 BALIRAM RAI @ BALIRAM SINGH AND ANR VS STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA	SRI JHARKHANDI UPADHYAY
188.	CR. MISC./38004/2016 QUASHING (379,411 C QSH OF ORDER OF	6 RAMADHIN ROY AND ORS VS STATE OF BIHAR AND ANR	ARVIND KUMAR	SRI LALAN KUMAR
189.	CR. MISC./38221/2016 QUASHING (376)IPC C QSH OF ORDER OF	3 MD. SIKANDAR @ CHIKU @ SIKANDAR VS STATE OF BIHAR AND ANR	ANAMUL HAQUE	SRI UMA SHANKAR PRASAD SINGH MUKESH KUMAR RANA
190.	CR. MISC./38433/2016 QUASHING (387,427 C QSH OF ORDER OF	3 SURENDRA KUMAR @ SONU @ SURENDRA KUMAR SONU VS STATE OF BIHAR AND ANR	DIWAKAR UPADHYAYA	SRI RAMCHANDRA SAHANI ANKIT RAJ
191.	CR. MISC./38438/2016 QUASHING (498A)IP F QSH OF ORDER OF	3 GULABI DEVI VS STATE OF BIHAR AND ANR	PRAMOD KUMAR SINHA	SRI PRANAV KUMAR ADITYA KUMAR PANDEY RANJEET KUMAR
192.	CR. MISC./39395/2016 QUASHING (147,148 C QSH OF ORDER OF	5 PRITAM MANDAL @ PRITAM KUMAR AND ORS VS THE STATE OF BIHAR	KRISHNA PRASAD SINGH UMA SHANKAR SINGH SHISHIR KUMAR SHISHIR	DR. AJEET KUMAR MRIGENDRA KUMAR
193.	CR. MISC./39569/2016 QUASHING (323,392 B QSH OF THE ORDER	6 MEGH NATH SINGH AND ORS VS STATE OF BIHAR AND ANR	NAND KUMAR SINGH ARVIND KUMAR YASHRAJ BARDHAN	SRI BHARAT BHUSHAN RAJ KISHORE SRIVASTAVA
194.	CR. MISC./39587/2016 QUASHING (420,406 C QSH OF ORDER OF	4 RAJESH KUMAR @ RAJESH KUMAR SINHA @ RAM PRAVESH SHARMA VS STATE OF BIHAR AND ANR	ASHOK KUMAR SURENDRA PRASAD SINGH SHASHANK KUMAR SINGH	SRI BRAJENDRA NATH PANDEY RINA KUMARI SHAILESH KUMAR
195.	CR. MISC./39897/2016 QUASHING (399,402 C QSH OF ORDER OF	4 VIVEK KUMAR VS THE STATE OF BIHAR	ARVIND KR. SRIVASTAVA SATYENDRA KUMAR BHATNAGAR VIJAY KUMAR SINHA	MD. SUFIYAN
196.	CR. MISC./40208/2016 QUASHING(406,420, B QSH OF THE ORDER	7 RAJESH KUMAR VS STATE OF BIHAR AND ANR	BINOD KUMAR ARUN KUMAR GUPTA	DR. RABINDRA KUMAR MANISH KUMAR SUDARSHAN KUMAR
197.	CR. MISC./41458/2016 QUASHING (500,501 B QSH OF THE ORDER	4 KEWAL JHA VS STATE OF BIHAR AND ANR	BIPIN BIHARI SINGH	SRI UPENDRA KUMAR RAKESH KUMAR JHA

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198. CR. MISC./42491/2016 QUASHING(448,341, C QSH OF ORDER OF	4 UMESH SINGH AND ORS VS THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE AURANGABAD AND ORS	JITENDRA KUMAR NAND KISHORE SINGH	SMT. ANITA KUMARI SINGH RAJEEV KUMAR SINGH
199. CR. MISC./42690/2016 QUASHING(420, 406 P OTHER UNCATEGORI	3 M/S MAGADH COLONISERS PRIVATE LIMITED AND ORS VS STATE OF BIHAR AND ANR	JAGNNATH SINGH	SRI RAJENDRA NATH JHA VIJAY SHANKAR SHRIVASTAVA NISHA VERMA
200. CR. MISC./44002/2016 QUASHING(409,120, C QSH OF ORDER OF	5 KESHAV KUMAR VS THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	SRI NAGENDRA PRASAD
201. CR. MISC./53378/2016 QUASHING (420,406 A QSH OF F.I.R	11 ANIL KUMAR SRIVASTAVA VS STATE OF BIHAR AND ANR	RANJAN KUMAR SRIVASTAVA ARYAN SINHA	SRI NAGENDRA PRASAD
202. CR. MISC./19915/2017 QUASHING(498A,406 I QSH OF ORDER UND	4 PUNAM YADAV @ PUNAM DEVI VS STATE OF BIHAR AND ANR	ABHISHEK KUMAR	SRI PRADEEP NARAIN KUMAR RAVI BHUSHAN PRASAD VERMA ABHISHEK KUMAR
203. CR. MISC./10397/2018 QUASHING (498A IP D ORDER OF COGNIZA	5 SHASHI BHUSHAN PRASAD @ SHASHI BHUSAN @ SHEOCHARAN PRASAD VS STATE OF BIHAR AND ANR	AJAY KUMAR SINHA TABISH SHARFUDDIN RAMCHANDRA SINGH	SMT. SAHIN BEGAM VINOD KUMAR
204. CR. MISC./43825/2018 QUASHING (419,420 C QSH OF ORDER OF	3 ARBIND KUMAR VS STATE OF BIHAR AND ANR	AMRIT ABHIJAT UPENDRA YADAV MANOJ KUMAR GUPTA	SRI ZAINUL ABEDIN
205. CR. MISC./67558/2018 QUASHING (144 CR. J QSH OF ORDER OF	5 PARAMHANSH SINGH @ PURSOTTAM SINGH AND ORS VS THE STATE OF BIHAR THROUGH THE DISTRICT COLLECTOR BHOJPUR, ARA AND ORS	MIRA KUMARI	SRI MANOJ KUMAR - 1 AVINASH RATNESHWAR PRASAD
206. CR. MISC./40992/2019 245 F QSH OF ORDER OF	4 KRIPA NARAYAN SINGH VS THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	SANJAY KUMAR ACHHAIBAR SINGH
207. CR. MISC./73397/2019 420,406,341,323,5 B QSH OF THE ORDER	5 RAGHAV RAJ KANORIA VS THE STATE OF BIHAR	VAGISHA PRAGYA VACAKNAVI DAYANAND SINGH NAGADEO CHOUBEY DHANANJAY KASHYAP SOMALI ACHARYA PALLAVI TRIVEDI SANJEEV KUMAR SANJEEV KUMAR	MD. FAHIMUDDIN AJIT KUMAR SINGH
208. CR. MISC./2018/2020 13(i)(C)(D),13(2) F QSH OF ORDER OF	3 SATISH KUMAR CHAUDHARY VS THE STATE OF BIHAR THROUGH DIRECTRO VIGILANCE BIHAR, PATANA	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR GAUTAM	RAJENDRA NATH JHA VIJAY KUMAR VERMA ARVIND KUMAR VINAY KIRTI SINGH
209. CR. MISC./5995/2020 147 P OTHER UNCATEGORI	3 CHANDAN KUMAR SINGH VS THE STATE OF BIHAR	JITENDRA PRASAD SINGH	DIWAKAR PRASAD SINGH
210. CR. MISC./8415/2020 341,323,504,34 C QSH OF ORDER OF	3 MUKESH KUMAR VS THE STATE OF BIHAR	MANAGER SAH HARSH VARDHAN	PANCHA NAND PANDIT RAGHUNANDAN KUMAR SINGH RIYA SINGH UPADHYAY SAURABH KUMAR UPENDRA KUMAR DR. ALOK KUMAR SINHA
211. CR. MISC./11617/2020 498-A,114,120-B,4 D ORDER OF COGNIZA	4 ARJUN PANDIT @ ARJUN PRASAD SHARMA VS THE STATE OF BIHAR	RAJEEV NAYAN	ANIL KUMAR SINGH NO. 1 SHYAM NANDAN THAKUR

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 216 (AT 10:30 A.M.)
Mr. Justice Dr. Anshuman

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./5785/2024 420,376,471,474, R.BAIL-1	2 GAJENDRA PATEL @ AMIT KUMAR VS THE STATE OF BIHAR	SAURAV KUMAR SUMAN SHREYA	UMA SHANKAR PRASAD SINGH SHAIENDRA KUMAR JHA MRS. MOHINI KUMARI BIKASH MISHRA GAURAV KUMAR	
2.	CR. MISC./5802/2024 302,120B,34, R.BAIL-1	2 JICHHO PASWAN VS THE STATE OF BIHAR	RAJIVE RANJAN SINGH AMIT RANJAN	ARVIND KUMAR PANDEY (APP.84)	
3.	CR. MISC./6167/2024 363,366(A) R.BAIL-1	2 DILKHUSH KUMAR @ PRAMOD KUMAR VS THE STATE OF BIHAR	HANSRAJ	SANJAY KUMAR RAJEEV RANJAN RAM PRAWESH KUMAR	
4.	CR. MISC./6888/2024 304B,34 R.BAIL-1	2 DEWANTI DEVI VS THE STATE OF BIHAR	KRISHNA DEO RAJ	NAWAL KISHORE PRASAD	
5.	CR. MISC./6989/2024 341,323,379,376,5 R.BAIL-1	2 RAJ KUMAR @ SRIRAM KUMAR @ RAM KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	UMA SHANKAR PRASAD SINGH	
6.	CR. MISC./7231/2024 147,148,149,353,3 R.BAIL-1	2 PAPPU KUMAR @ CHHOTU VS THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	MD. MUSHTAQUE ALAM	
7.	CR. MISC./7237/2024 366A,504,34 R.BAIL-1	2 JAI KUMAR PASWAN VS THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY BRAHMANAND KUMAR VIJAY KUMAR ANIKET KUMAR	SURENDRA KUMAR	
8.	CR. MISC./7385/2024 8(C),21(C),22 R.BAIL-1	2 MOHAN CHAUDHARY @ MOHAN KUMAR VS THE STATE OF BIHAR	PRAVIN KUMAR SINHA NIRBHAY PRASHANT	MUKESH KUMAR SINGH	
9.	CR. MISC./7432/2024 66(C)(D) R.BAIL-1	2 KARAN KUMAR VS THE STATE OF BIHAR	DEEPAK KUMAR	AKSHAY LAL PANDIT	
10.	CR. MISC./8095/2024 370(A),376,506,34 R.BAIL-1 Same ps: CR. MISC./15659/2024	2 REHANA KHATOON @ MUSKAN VS THE STATE OF BIHAR	NARESH KUMAR MEHTA	MADHURI LATA	
With 10.1	CR. MISC./15659/2024 R.BAIL-1	2 KAJAL KUMARI VS THE STATE OF BIHAR	NARESH KUMAR MEHTA	PUSHPA SINHA.1	
11.	CR. MISC./8096/2024 25(1-B)A,26 R.BAIL-1	2 RANJEET YADAV @ ARVIND YADAV VS THE STATE OF BIHAR	RAJKUMAR RAJESH RAJEEV KUMAR SINGH JEET KISHOR MAHTO	SATYA NAND SHUKLA	
12.	CR. MISC./8108/2024 302,34 R.BAIL-1	3 MUKUL KUMAR @ MUKUL KUMAR SHARMA VS THE STATE OF BIHAR	RITESH JHA RANDHIR KUMAR	KALYAN SHANKAR	
13.	CR. MISC./8346/2024 304(B),34 R.BAIL-1	2 ABBAS ANSARI VS THE STATE OF BIHAR	SATYENDRA KUMAR JHA KUMAR SHUBHAM	KUMAR RANJIT RANJAN ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	
14.	CR. MISC./8481/2024 406,420,467,468,4 R.BAIL-1	2 ARJUN KUMAR VS THE STATE OF BIHAR	PURUSHOTTAM KUMAR VAISHNAVI SINGH RITWIK THAKUR	PRANAV KUMAR SANTOSH KUMAR	
MATTER -1					
15.	CR. MISC./53818/2023 302,328 R.BAIL-1	5 RAM PRASAD SAH @ RAM PRASAD VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	BINOD KUMAR	
16.	CR. MISC./74389/2023 8,20(b)(ii)(B),22 R.BAIL-1	4 DINESH RAM @ DINESH KUMAR RAM VS THE STATE OF BIHAR	RAUSHAN RAJ MANISHA KHUSHI SANJEEV KUMAR	ARVIND KUMAR PANDEY(APP84) UMESH LAL VERMA	
17.	CR. MISC./77725/2023 147,342,323,307,3 R.BAIL-1	5 BIJENDRA SINGH VS THE STATE OF BIHAR	PRABHAT KUMAR SINGH	SYED MOJIBUR RAHMAN	

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18.	CR. MISC./78159/2023 149,376,120(B),42 R.BAIL-1	3 OM NARAYAN KAZI VS THE STATE OF BIHAR	MILIND KUMAR MISHRA	ANIL KUMAR BIMLESH KUMAR PANDEY
19.	CR. MISC./78881/2023 498(A),304(B),34 R.BAIL-1	4 RITESH KUMAR SINGH VS THE STATE OF BIHAR	RAJEEV KUMAR	ANUJ KUMAR SHRIVASTAVA RADHA MOHAN SINGH VIJYA RAJ LAKSHMI PRABHAT KUMAR SINGH
20.	CR. MISC./3927/2024 341,323,379,498A, R.BAIL-1	2 WAZID ALI @ GUDDU @ WAZID ALI ANSARI VS THE STATE OF BIHAR	TEJ SINGH HARSH KUMAR SINGH MINU KUMARI	PUSHPA SINHA.1 RANANJAY KUMAR CHHATESHWARI KUMARI
21.	CR. MISC./5435/2024 302,201,34 R.BAIL-1	3 PRAMOD MANJHI VS THE STATE OF BIHAR	SANJAY SHARMA	DR. INDIWAR KUMARI
22.	CR. MISC./5635/2024 363,366A,120B, R.BAIL-1	4 ANAND KUMAR SHARMA VS THE STATE OF BIHAR	SARVESH KASHYAP	DAMODAR PRASAD TIWARY
23.	CR. MISC./5816/2024 363,366A, R.BAIL-1	4 GANESH PASWAN VS THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	ASHA KUMARI ASHUTOSH TRIPATHY
24.	CR. MISC./9463/2024 25(1-B)A,27,35, R.BAIL-1	2 SHIVAM KUMAR SINGH @ KALLU VS THE STATE OF BIHAR	SANTOSH KUMAR MRITYUNJAY KUMAR ANIL KUMAR SINHA	MURLI DHAR
25.	CR. MISC./9465/2024 302,120B,34 R.BAIL-1	2 BITTU KUMAR @ BITU KUMAR VS THE STATE OF BIHAR	ANIL KUMAR	AMITESH KUMAR ARVIND KUMAR MOUAR RAJ KRISHNA JHA
26.	CR. MISC./9480/2024 302,34 R.BAIL-1 Same ps: CR. MISC/9953/2024	2 SURAJ SAHNI @ SURAJ KUMAR SAHNI VS THE STATE OF BIHAR	MAHENDRA PRATAP	UMESHANAND PANDIT
With 26.1	CR. MISC./9953/2024 R.BAIL-1	2 RATNESH SAH @ RATNESH KUMAR VS THE STATE OF BIHAR	RAJESH KUMAR	NAGENDRA PRASAD
27.	CR. MISC./9530/2024 302,379,34,379,12 R.BAIL-1	2 BHUPESH KUMAR VS THE STATE OF BIHAR	AMRENDRA KUMAR JHA	CHANDRA BHUSHAN PRASAD JYOTI RANJAN JHA
28.	CR. MISC./9538/2024 302,34, R.BAIL-1	2 ZOHARA KHATOON @ JOHRA KHATOON VS THE STATE OF BIHAR	AVINAVA KUMAR HAFIZ SHAHBAZ ARIF	RABINDRA KUMAR KULDEEP KUMAR DHIRESH KUMAR DHIRAJ
29.	CR. MISC./9607/2024 25(1-b)a,26,35, R.BAIL-1 Same ps: CR. MISC/9923/2024	2 RAVI RANJAN SINGH VS THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	RAM NARESH RAY
30.	CR. MISC./9629/2024 292,354C,384,506, R.BAIL-1	2 AKRASHAN SINGH VS THE STATE OF BIHAR	SUDHA AMBASTHA	MD. FAHIMUDDIN
31.	CR. MISC./9638/2024 341,323,307,504,3 R.BAIL-1	2 GOPI CHOUDHARY VS THE STATE OF BIHAR	ARVIND KUMAR SINGH RAVI KUMAR	RAJ BALLABH SINGH
32.	CR. MISC./9645/2024 341,323,307,504,5 R.BAIL-1	2 BHULLU NISHAD @ BHULLU SINGH NISHAD VS THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	NIRMALA KUMARI
33.	CR. MISC./9651/2024 304(B),201,34 R.BAIL-1	2 MANJAY KUMAR VS THE STATE OF BIHAR	MANOJ KUMAR	GANESH PRASAD SINGH
34.	CR. MISC./9708/2024 394 R.BAIL-1	2 VIKRAM KUMAR VS THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI KUMAR DEVASHISH	ARUN KUMAR
35.	CR. MISC./9709/2024 8(c),21(b) R.BAIL-1	2 SABIR ALI @ SABIR ANSARI VS THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA BASUKI NATH PANDEY	SATYA NAND SHUKLA
36.	CR. MISC./9724/2024 420,406,447,323,3 R.BAIL-1	2 SHRI PRASAD YADAV VS THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA GHANSHYAM	RAJENDRA NATH JHA PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR
37.	CR. MISC./9739/2024 341,323,447,376,5 R.BAIL-1	2 DHANANJAY MANDAL @ NARESH MANDAL VS THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD SATYA NARAYAN YADAV	RAJENDRA PRASAD NAT
38.	CR. MISC./9836/2024 364,302,201,34,36 R.BAIL-1	2 KUNDAN KUMAR @KUNDAN @ KUNCHAN KUMAR VS THE STATE OF BIHAR	SHANKAR KUMAR	AHMAD ALI BIRENDRA KUMAR

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39.	CR. MISC./9839/2024 147,148,149,353,3 R.BAIL-1	2 PAPPU KUMAR @ CHHOTU VS THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	NAND KISHORE PRASAD
40.	CR. MISC./9848/2024 392 R.BAIL-1	2 KRISHNA KUMAR SAINI VS THE STATE OF BIHAR	KUMARI ANUPAM	SHAILENDRA KUMAR SINGH
41.	CR. MISC./9854/2024 395,397,120(B),41 R.BAIL-1	2 AJAY RAI @ AJAY KUMAR RAI @ MAHATMA VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	ANANT KUMAR 1
42.	CR. MISC./9897/2024 147,148,149,353,3 R.BAIL-1	2 PAPPU KUMAR @ CHHOTU VS THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	NAND KISHORE PRASAD
43.	CR. MISC./9917/2024 394 R.BAIL-1	2 RAJAN KUNWAR @ RANJAN KUNWAR VS THE STATE OF BIHAR	RANJEET KUMAR SINGH VINAY KUMAR	SANJAY KUMAR PANDEY
44.	CR. MISC./9922/2024 461,379,411,414, R.BAIL- 1	2 ASLAM KHAN VS THE STATE OF BIHAR	SANJAY KUMAR TIWARI RANA RANDHIR SINGH	
45.	CR. MISC./9923/2024 25(1-B)A,26,35 R.BAIL-1 Same ps: CR. MISC/9607/2024	2 AJIT YADAV VS THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	RAM NARESH RAY
46.	CR. MISC./9932/2024 395,397,398, R.BAIL-1 Same ps: CR. MISC/10479/2024	2 SALENDRA RAUT @ SHAILENDRA RAUT VS THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	AMITESH KUMAR
47.	CR. MISC./9998/2024 302,120B, R.BAIL-1	2 MUKESH KUMAR YADAV VS THE STATE OF BIHAR	AKASH RAJ ARUN BHARTI RAHUL KUMAR	SHAILENDRA KUMAR SINGH
48.	CR. MISC./10006/2024 364,120B,34 R.BAIL-1	2 RAJESHWAR SAH VS THE STATE OF BIHAR	PRIYANKA SINGH ADARSH SINGH	ANANT KUMAR 1 ASHOK KUMAR
49.	CR. MISC./10016/2024 376,323,341,504,5 R.BAIL-1	2 ALLAH RAKHA VS THE STATE OF BIHAR	SHAILENDRA KUMAR	JITENDRA KUMAR SINGH
50.	CR. MISC./10048/2024 420,467,468,471,4 R.BAIL-1	2 PRINCE KUMAR VS THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ	DR. AJEET KUMAR
51.	CR. MISC./10059/2024 302,34, R.BAIL-1	2 CHAND KUMAR VS THE STATE OF BIHAR	RANJEET KUMAR SINGH	AMITESH KUMAR
52.	CR. MISC./10092/2024 120B,34, R.BAIL-1	2 PRAMOD NISHAD VS THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	PRAMOD KUMAR PANDEY
53.	CR. MISC./10154/2024 341,323,354(B),30 R.BAIL-1	2 MADHURENDRA SINGH @ FUNNU SINGH VS THE STATE OF BIHAR	KUNDAN RATHORE HEMANT KUMAR SHARAN	UMA SHANKAR PRASAD SINGH
54.	CR. MISC./10158/2024 302,201 R.BAIL-1	2 VIVEK YADAV VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI ASHOK KUMAR RAUSHAN KUMAR	DR.MRITYUNJAYA KR.GAUTAM
55.	CR. MISC./10173/2024 363,366(A),34 R.BAIL-1	2 OM PRAKASH KUMAR VS THE STATE OF BIHAR	DHANANJAY KUMAR	MD. MATLOOB RAB ASHOK KUMAR SINGH ANANT KUMAR PANDEY
56.	CR. MISC./10232/2024 392 R.BAIL-1	2 NITISH KUMAR VS THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	VEENA KUMARI JAISWAL
57.	CR. MISC./10233/2024 147,148,149,302,3 R.BAIL-1 Same ps: CR. MISC/12650/2024	2 ANIL YADAV VS THE STATE OF BIHAR	ASHOK KUMAR PREM CHAND YADAV	SHAHABUDDIN AZEEM @ S. AZEEM
With 57.1	CR. MISC./12650/2024 R.BAIL-1	2 RAM PRAKASH YADAV @ RAM PRAVESH YADAV VS THE STATE OF BIHAR	ASHOK KUMAR PREM CHAND YADAV	NITYA NAND TIWARY
58.	CR. MISC./10236/2024 414,467,468,471,4 R.BAIL-1	2 SURAJ SAHNI VS THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	SHYAM KUMAR SINGH
59.	CR. MISC./10368/2024 341,323,324,307,3 R.BAIL-1	2 RAMJAN MIAN VS THE STATE OF BIHAR	SANJEEV KUMAR BHARTI RAI	CHOUBEY JAWAHAR
60.	CR. MISC./10428/2024 392, R.BAIL-1	1 MANOJ SHARMA @ SAURAV VS THE STATE OF BIHAR	RAMENDRA BHARTI	SHAILENDRA KUMAR

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61.	CR. MISC./10479/2024 395,397,398, R.BAIL-1 Same ps: CR. MISC/9932/2024	2 ARUN KUMAR SAH @ ARUN SAH VS THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	ABHAY KUMAR
62.	CR. MISC./10539/2024 302,34 R.BAIL-1	2 MITHLESH RAJBANSHI @MITHLESH RAJVANSHI VS THE STATE OF BIHAR	KRISHNA DEO RAJ	BINOD KUMAR
63.	CR. MISC./10542/2024 379,411 R.BAIL-1	2 BAMBAM KUMAR VS THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	UMESH LAL VERMA
64.	CR. MISC./10544/2024 147,148,149,324,3 R.BAIL-1	2 SONU ANSARI VS THE STATE OF BIHAR	SETU PRATEEK MANISH RAI SHARMA SETU PRATEEK	MD. FAHIMUDDIN
65.	CR. MISC./10546/2024 304(B),302,34 R.BAIL-1	2 MATA RANI @ MATA RANI DEVI VS THE STATE OF BIHAR	RAM ADYA SINGH SHAILESH KUMAR	CHANDRA SEN PRASAD SINGH DHANNJAY KUMAR NO 2
66.	CR. MISC./10552/2024 363,366A,323,506 R.BAIL-1	2 BASANT KUMAR VS THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	ASHOK KUMAR SINGH
67.	CR. MISC./10582/2024 498A,302,120B,34 R.BAIL-1	2 MD. FIROZ ALAM @ MD. FIROZ VS THE STATE OF BIHAR	MD ZIAUL QUAMAR MD. MANZER KARIM	ABHAY KUMAR RATNAKAR AMBASTHA RAJENDRA PRASAD SAH
68.	CR. MISC./10629/2024 341,323,324,307 R.BAIL-1	2 SHUDHANSHU RANJAN @ PRIYANSHU KUMAR VS THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SHARDA KUMARI
69.	CR. MISC./10748/2024 363,366A,120B R.BAIL-1	2 RAJU MUSHAR @ RAJU KUMAR VS THE STATE OF BIHAR	KAMAL KUMAR SINHA	JITENDRA KUMAR SINGH
70.	CR. MISC./10750/2024 341,323,306,307,4 R.BAIL-1	2 SAHIL SINHA @ SONU VS THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND SUMIT JHA	JITENDRA KUMAR SINGH
71.	CR. MISC./10773/2024 363,365,367, R.BAIL-1	2 NITISH KUMAR YADAV VS THE STATE OF BIHAR	RAMESH KUMAR SINGH ASHA DEVI	
72.	CR. MISC./10782/2024 307,326,34, R.BAIL-1	2 RAHUL SINGH VS THE STATE OF BIHAR	ASHHAR MUSTAFA MD. MURAD ASHRAF MOHAMMAD MODASSIR SHAMS	DR.MRITYUNJAYA KR.GAUTAM
73.	CR. MISC./10784/2024 302,34 R.BAIL-1	2 BINOD YADAV VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	RAM PRIYA SHARAN SINGH
74.	CR. MISC./10798/2024 363,366A, R.BAIL-1	2 SATISH KUMAR @ ROHIT KUMAR RAM VS THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR	RAM NARESH RAY
75.	CR. MISC./10886/2024 147,149,323,307,3 R.BAIL-1	2 CHANDAN KUMAR VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SHAHEEN BEGUM
76.	CR. MISC./10889/2024 363,365,34, R.BAIL-1	2 RAJU RAI @ RAJU RAY VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	YOGENDRA KUMAR SINGH
77.	CR. MISC./10904/2024 341,323,316,354B, R.BAIL-1	2 SANJEEV OJHA @ SANJEEV JHA VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMRESH KUMAR RABINDRA KUMAR	UDAY CHAND PRASAD PRABHAT KUMAR MUNNA MADHURESH SINGH DIPAK KUMAR
78.	CR. MISC./10983/2024 448,323,406,354A, R.BAIL-1	2 MITHUN MANDAL @ MITHUN MAHTO VS THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY RAJESH KUMAR	YOGENDRA KUMAR PRIYANKA KUMARI KULANAND JHA RAKESH KUMAR TIWARY
79.	CR. MISC./10990/2024 406,419,420,465,4 R.BAIL-1	2 UJJAWAL SHARMA VS THE STATE OF BIHAR	ANUJ KUMAR ADITYA PANDEY SAGRIKA SHYAM KISHORE	SATYA NAND SHUKLA SHIVENDRA PRASAD
80.	CR. MISC./11106/2024 363,366A,34, R.BAIL-1	2 JITENDRA BHUIYAN @ JITENDRA KUMAR BHUIYAN VS THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	BISHWESHWAR RAM
81.	CR. MISC./11112/2024 376,506, R.BAIL-1	2 RAHUL KUMAR @ RAHUL BIN VS THE STATE OF BIHAR	SHATRUGHNA PANDEY SURESH MUKHIYA	RENU KUMARI
82.	CR. MISC./11200/2024 8(c),21(b),29 R.BAIL-1	2 ASHIEF RAIN VS THE STATE OF BIHAR	PAWAN SINGH	VINOD SHANKER MODI

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83.	CR. MISC./11300/2024 30A R.BAIL-1	2 RAVI RANJAN KUMAR VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	ARUN KUMAR SINGH
84.	CR. MISC./11333/2024 CR. APPL (SJ) NO. R.BAIL-1	2 RAVINDRA KUMAR SAH @ RAVINDRA KUMAR VS THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	SADANAND PASWAN
85.	CR. MISC./11443/2024 20,22 R.BAIL-1	2 SANJAY KUMAR YADAV VS THE STATE OF BIHAR	SUBODH PRASAD MADHU PRASAD @ MADHUBALA VERMA	RAJIV NAYAN
86.	CR. MISC./11454/2024 376 R.BAIL-1	2 RUPESH RAM VS THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	MD. FAHIMUDDIN
87.	CR. MISC./11545/2024 392, R.BAIL-1	2 SANDEEP KUMAR @ DEBALIYAS VS THE STATE OF BIHAR	ASIF KALIM	UPENDRA KUMAR
88.	CR. MISC./11577/2024 392 R.BAIL-1	2 NIRAJ KUMAR MANDAL VS THE STATE OF BIHAR	NAFISU ZZOHA SHABINA TALAT RABIA GULNAZ MD NEMATULLAH	RAJ KISHOR SINGH
89.	CR. MISC./11661/2024 302,120B,34 R.BAIL-1	2 KUSH KUMAR VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	SHANTANU KUMAR
90.	CR. MISC./11787/2024 341,323,448,376,5 R.BAIL-1	2 SHAHRUKH KHAN VS THE STATE OF BIHAR	TRIBHUWAN NARAYAN	ATUL CHANDRA
91.	CR. MISC./11820/2024 392 R.BAIL-1	2 DHARMENDRA RAI @ DHARMENDRA KUMAR RAY VS THE STATE OF BIHAR	MAHENDRA PRATAP	ANITA KUMARI
92.	CR. MISC./11890/2024 302,120B,34, R.BAIL-1	2 MUKESH KUMAR @ MANJHALA VS THE STATE OF BIHAR	ABHAY SHANKER SINGH BARUN KUMAR SINGH AMIT KUMAR MISHRA	PAWAN KUMAR CHAURASIA
93.	CR. MISC./12065/2024 414,420,467,468,4 R.BAIL-1	2 PINTU KUMAR VS THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	ANANT KUMAR 1
94.	CR. MISC./12071/2024 25(1-b)a,25(1-AA) R.BAIL- 1	1 SHAYAMAL THAKUR VS THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR	YOGENDRA KUMAR SINGH
95.	CR. MISC./12085/2024 397,398,396,302, R.BAIL- 1	2 PRINCE YADAV VS THE STATE OF BIHAR	DIWAKAR YADAV	JAGDHAR PRASAD
96.	CR. MISC./12190/2024 386,387,506,120(B R.BAIL-1	2 RAKESH KUMAR @ RAKESH RAI @ RAKESH YADAV VS THE STATE OF BIHAR	RITESH SINGH	NAWAL KISHORE PRASAD
97.	CR. MISC./12254/2024 302,34, R.BAIL-1	2 DINESH BHAGAT VS THE STATE OF BIHAR	PRABHAT KUMAR SINGH NIBRANSHU	RAJENDRA PRASAD NAT RAVI NANDAN ASHWINI KUMAR UPADHYAY
98.	CR. MISC./12324/2024 304B, R.BAIL-1	2 RAHUL KUMAR VS THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ	PRAMOD KUMAR PANDEY VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA
99.	CR. MISC./12356/2024 394 R.BAIL-1	2 RUPESH VISHWAKARMA @ PANKAJ VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY RABINDRA KUMAR SHATABDI SINHA	RAM SEVAK CHOUDHARY

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Tuesday the 16th April 2024
CENTENARY BUILDING
Court No. 112 (AT 10:30 A.M.)
Mr. Justice Ramesh Chand Malviya

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>TO BE MENTIONED</u>					
1.	CR. APP (SJ)/2186/2023 SC/ST ACT (RB)	10 JYOTI KUMARI VS THE STATE OF BIHAR	RAKESH KUMAR CHANDRAM SHAISHAV KUMAR	BINAY KRISHNA MD.IMTEYAZ AHMAD	
<u>FOR ORDERS (ON OFFICE NOTES)</u>					
2.	CR. APP (SJ)/54/2024 U/S 14A(2) SC/ST SC/ST ACT (RB)	3 NANHKI RAY VS THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	BINAY KRISHNA	
3.	CR. MISC./9428/2024 406,420,467,468,4 R.BAIL-1	4 SANJAY KURMI VS THE STATE OF BIHAR	AJAY PRASAD BINOD KUMAR SINHA	MUKESH KUMAR SINGH	
4.	CR. MISC./10162/2024 307,34,387,120(B) R.BAIL-1	3 MUNNA MISHRA @ DILIP KUMAR MISHRA VS THE STATE OF BIHAR	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA	RAJENDRA PRASAD NAT	
5.	CR. MISC./17471/2024 393,398 R.BAIL-1	1 BABLU KUMAR VS THE STATE OF BIHAR	JAVED ASLAM	MANOJ KUMAR	
6.	CR. MISC./19519/2024 328,379,411 R.BAIL-1	1 MUNNA KUMAR JHA @ SANTOSH KUMAR JHA @ MUNNA JHA @ SANTOSH JHA VS THE STATE OF BIHAR	ASHWANI TIWARY MAHENDRA PATHAK	RAJ KISHOR SINGH	
7.	CR. MISC./19587/2024 30(a),36,41 R.BAIL-1	1 VISHAL KUMAR BHAGAT @ VISHAL BHAGAT VS THE STATE OF BIHAR	JITENDRA BHARTI NITU KUMARI	DR. KUMAR UDAY PRATAP	
8.	CR. MISC./20185/2024 147,341,302,120(B) R.BAIL-1	1 BHOLA YADAV @ AMAR KUMAR VS THE STATE OF BIHAR	JAGANNATH PRASAD UDAY PRASAD SINGH	AMITESH KUMAR UDAY CHAND PRASAD POOJA PRASAD	
9.	CR. MISC./20192/2024 30(a) R.BAIL-1	1 RAKESH KUMAR @ SHAILENDRA KUMAR VS THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH NITU KUMARI	UMESHANAND PANDIT	
10.	CR. MISC./20200/2024 33,34,36 R.BAIL-1	1 PRAMOD YADAV VS THE STATE OF BIHAR	MAN MOHAN KUMAR	BISHWESHWAR RAM	
11.	CR. MISC./20366/2024 411,413,414,34, R.BAIL-1	1 MD SHAMSAD VS THE STATE OF BIHAR	PRABHAT NARAYAN SHARMA DIWAKAR YADAV	RAM BILASH ROY RAMAN	
12.	CR. MISC./24984/2024 25(1-b)a,26 R.BAIL-1	2 PUNA KUMAR VS THE STATE OF BIHAR	DR. ANJANI PD. SINGH SUNNY KUMAR	UDAY PRATAP SINGH	
<u>FOR ADMISSION - FRESH CASES</u>					
13.	CR. MISC./8719/2024 147,148,149,302, R.BAIL- 1	1 NIWAS RAUT @ RAM NIWAS RAM VS THE STATE OF BIHAR		BRAJ KISHORE PD.(APP)	
14.	CR. MISC./23362/2024 364(A),34 R.BAIL-1	1 RAJA BABU PASWAN VS THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	ARUN KUMAR	
15.	CR. MISC./23374/2024 395,397 R.BAIL-1	1 SHIVAM KUMAR @ BHUJALI VS THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	ANIL KUMAR SINGH NO. 1	
16.	CR. MISC./26359/2024 363,365,366A, R.BAIL-1	1 SONU SINGH @ SONU KUMAR VS THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	AJAY KUMAR JHA	
17.	CR. MISC./26363/2024 498(A),302,201,34 R.BAIL-1	1 LALLU KUMAR VS THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI	NITYA NAND TIWARY	
18.	CR. MISC./26375/2024 392, R.BAIL-1	1 RADHE @ BISARAJAN PASWAN VS THE STATE OF BIHAR	BABU NANDAN PRASAD	DINESH SINGH	
19.	CR. MISC./26421/2024 343,366,376, R.BAIL-1	1 NIHOR KUMAR @ NIHOR BIND VS THE STATE OF BIHAR	RAJANI KANT PANDEY	BHANU PRATAP SINGH	

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20.	CR. MISC./26422/2024 147,148,149,341,3 R.BAIL-1	1 ROJID MIYA @ RAJID MIYA VS THE STATE OF BIHAR	JAVED ASLAM	PUSHPA SINHA.1 JYOTI SINGH RANA VIKRAM SINGH RASIKA
21.	CR. MISC./26427/2024 379 R.BAIL-1	1 RAUSHAN KUMAR @ ROUSHAN KUMAR VS THE STATE OF BIHAR	VINOD KUMAR	DAMODAR PRASAD TIWARY
22.	CR. MISC./26435/2024 406,420,467,468,5 R.BAIL-1	1 SHAHNAWAJ RIJWI @ KHUSHRU VS THE STATE OF BIHAR	RANJEET KUMAR SINGH	UDAY PRATAP SINGH
23.	CR. MISC./26446/2024 304B,201,120B, R.BAIL-1	1 AARTI KUMARI @ AARTI @ KUMARI SADAYA SINHA VS THE STATE OF BIHAR	AJAY KUMAR SINHA	AJAY KUMAR NO. 2
24.	CR. MISC./26447/2024 363,365,302,201,1 R.BAIL-1	1 PINTU KUMAR VS THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SHASHIKANT YADAV KUMAR SHIVAM SINHA	RAM SEVAK CHOUDHARY
25.	CR. MISC./26448/2024 25(1-b)a,26, R.BAIL-1	1 AJEET KUMAR VS THE STATE OF BIHAR	SATYA PRAKASH SINHA	UMA SHANKAR PRASAD SINGH
26.	CR. MISC./26452/2024 341,321,307,324,3 R.BAIL-1	1 RAJIV KUMAR @ RAJEEV KUMAR VS THE STATE OF BIHAR	MADHURENDRA KUMAR	LAKSHMI KANT SHARMA
27.	CR. MISC./26483/2024 401 R.BAIL-1	1 MD. ARMAN KHAN VS THE STATE OF BIHAR	AMRENDRA KUMAR JHA	KUMAR VEERENDRA NARAYAN
28.	CR. MISC./26485/2024 304B,34 R.BAIL-1	1 SIKANDRA KUMAR @ SIKANDAR MANDAL VS THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	UDAY CHAND PRASAD
29.	CR. MISC./26494/2024 379,356 R.BAIL-1	1 SITA RAM SAHNI VS THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	MITHLESH KUMAR KHARE
30.	CR. MISC./26497/2024 376AB R.BAIL-1	1 SIKANDAR RAI @ SIKANDARA RAI VS THE STATE OF BIHAR	ASHOK KUMAR	JAGDHAR PRASAD
31.	CR. MISC./26503/2024 376,406,506, R.BAIL-1	1 DEV RAJ VS THE STATE OF BIHAR	BRAJ BHUSAN PODDAR KUMARI ANUPAM	RAM PRIYA SHARAN SINGH
32.	CR. MISC./26517/2024 414 R.BAIL-1	1 VIKKY KUMAR VS THE STATE OF BIHAR	VASANT VIKAS PRANOY KUMAR	MANOJ KUMAR
33.	CR. MISC./26518/2024 341,323,363,366A, R.BAIL-1	1 RAJKUMAR @ RAJU VS THE STATE OF BIHAR	BALESHWAR KAMAT ARUN KUMAR JHA	ASHOK KUMAR SINGH
34.	CR. MISC./26538/2024 402,414,34 R.BAIL-1	1 ABHISHEK KUMAR @ ABHISHEK KUMAR YADAV VS THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	ATUL CHANDRA
35.	CR. MISC./26542/2024 4 R.BAIL-1	1 NITISH KUMAR VS THE STATE OF BIHAR	BRIJ NANDAN PRASAD	AHMAD ALI
36.	CR. MISC./26545/2024 498A,304B,34 R.BAIL-1	1 MD. EJAZ VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	MOHAMMAD SUFYAN
37.	CR. MISC./26558/2024 20,22 R.BAIL-1	1 MD. SHAMI ALAM @ LADDU @ SHAMI ALAM VS THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	MD. ATAUR RAHMAN
38.	CR. MISC./26576/2024 25(1-AA),25(1-B)A R.BAIL- 1	1 DABLOO @DABLU @ DABLA RAUT VS THE STATE OF BIHAR	SANTOSH KUMAR	ANIL KUMAR
39.	CR. MISC./26586/2024 493,376,506,34, R.BAIL-1	1 CHANDRAMANI KUMAR VS THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR NITISH KUMAR CHANDNI KUMARI MUKESH KUMAR	AHMAD ALI
40.	CR. MISC./26590/2024 147,148,149,341,3 R.BAIL-1	1 UMA SHANKAR PODDAR VS THE STATE OF BIHAR	MD FAZLE KARIM	PRANAV KUMAR RAVISH MISHRA
41.	CR. MISC./26604/2024 25(1-B)A,26 R.BAIL-1	1 SUNIL YADAV @ BULLAK YADAV VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	SUMAN KUMARI SINGH
42.	CR. MISC./26610/2024 411,414,379,511,4 R.BAIL-1	1 PAWAN KUMAR VS THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY KUMAR SINGH	MEENA SINGH
43.	CR. MISC./26636/2024 394, R.BAIL-1	1 PRINCE KUMAR VS THE STATE OF BIHAR	ARUN KUMAR	PREM KUMAR JHA

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44.	CR. MISC./26637/2024 414, R.BAIL-1	1	PINTU KUMAR VS THE STATE OF BIHAR	ADITYA RAJ YOGESH KUMAR AAYUSH ABHISHEK	MURLI DHAR
45.	CR. MISC./26638/2024 363,366A,370,372, R.BAIL-1	1	SURESH TELI VS THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA AKASH	KUMAR RANJIT RANJAN
46.	CR. MISC./26649/2024 304B,201,34 R.BAIL-1	1	MADAN SAH VS THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR SHUBHESH PANDEY	TARUN PRASAD MANDAL KUNDAN KUMAR ANSHUMAN DHEER
47.	CR. MISC./26653/2024 414,34 R.BAIL-1	1	SANJAY KUMAR @ SANJAY KUMAR GUPTA @ SANJAY PRASAD GUPTA VS THE STATE OF BIHAR	MUKUL KUMARI	ARUN KUMAR SINGH
48.	CR. MISC./26702/2024 341,343,323,377,3 R.BAIL-1	1	RAJU CHOUDHARY @ RAJU KUMAR CHOUDHARY VS THE STATE OF BIHAR	SARVESHWAR TIWARY DEEPAK KUMAR PANDEY	PAWAN KUMAR CHAURASIA
49.	CR. MISC./26703/2024 363,366A,34, R.BAIL-1	1	NIRANJAN CHAUDHARY @NIRANJAN KUMAR SAHNI VS THE STATE OF BIHAR	PRITHVI NATH MISHRA	UMESHANAND PANDIT
50.	CR. MISC./26708/2024 304(B),34 R.BAIL-1	1	CHANDAN YADAV VS THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	RAJENDRA PRASAD NAT
51.	CR. MISC./26711/2024 304(B),34 R.BAIL-1	1	NIRMALA DEVI VS THE STATE OF BIHAR	SHASHANK CHOUHAN	UMANATH MISHRA
MATTER -1					
52.	CR. MISC./28290/2024 30(a) R.BAIL-1	1	NITESH KUMAR VS THE STATE OF BIHAR	AJIT KUMAR SINGH	PUSHPA SINHA.1
53.	CR. MISC./28306/2024 272,273 R.BAIL-1	1	MANI RAM YADAV VS THE STATE OF BIHAR	BHAVESH KUMAR SAH	TARKESHWAR NATH THAKUR
54.	CR. MISC./28311/2024 272,273,34 R.BAIL-1	1	INDRAJEET CHAUPAL VS THE STATE OF BIHAR	KUSUM RANI	DINESH SINGH
55.	CR. MISC./28320/2024 30(a),32(2),32(3) R.BAIL-1	1	JITENDRA SINGH VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ASHOK KUMAR SINGH
56.	CR. MISC./28405/2024 414,34, R.BAIL-1	1	DHARMENDRA KUMAR VS THE STATE OF BIHAR	DIWAKAR . SUDHAKAR RANJAN RAHUL SHARMA PRASHANT SHARMA BHARAT BHUSHAN PRAGYA SINHA DEEPAK KUMAR	ASHA DEVI
57.	CR. MISC./28415/2024 379,411, R.BAIL-1	1	ROSHAN KUMAR VS THE STATE OF BIHAR	NIRAJ KUMAR SINGH RADHA KRISHNA SARVESH KASHYAP ANANT KUMAR MISHRA	MADAN KUMAR
58.	CR. MISC./28423/2024 30(a) R.BAIL-1	1	KAMAL DEO RAI @ KAMAL DEV RAI VS THE STATE OF BIHAR	JITENDRA NARAIN SINHA KHUSHI AWADH	BISHWESHWAR RAM
59.	CR. MISC./28431/2024 30(a) R.BAIL-1	1	RAHUL KUMAR @ RAHUL KUMAR ROY VS THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	MRITUNJAY KUMAR NIRALA
60.	CR. MISC./28465/2024 414 R.BAIL-1	1	LAV KUSH KUMAR VS THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	SUNIL KUMAR PANDEY
61.	CR. MISC./28466/2024 30(a) R.BAIL-1	1	BRAJESH KUMAR @ BRAJESH KUMAR RAI @BRAJESH KUMAR RAY VS THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR UTSAV KUMAR	SUMAN KUMARI SINGH
62.	CR. MISC./28476/2024 30(a) R.BAIL-1	1	SHAMBHU YADAV VS THE STATE OF BIHAR	MD ZIAUL QUAMAR PUJA KUMARI	RAMESH CHANDRA
63.	CR. MISC./28478/2024 30(a),41, R.BAIL-1	1	GUDDU KUMAR VS THE STATE OF BIHAR	NARESH PRASAD	KHURSHID ANWAR
64.	CR. MISC./28479/2024 30(a),32(3) R.BAIL-1	1	PRAKASH KUMAR VS THE STATE OF BIHAR	SARFRAZ AHMAD	ADITYA NARAYAN SINGH.1
65.	CR. MISC./28481/2024 30(a) R.BAIL-1	1	SANJAY PASWAN VS THE STATE OF BIHAR	ABHAY SHANKER SINGH BARUN KUMAR SINGH	ANISH CHANDRA

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66.	CR. MISC./28482/2024 30(a) R.BAIL-1	1	UMESH KUMAR RAY VS THE STATE OF BIHAR	UMA KANT MISHRA AJAY KUMAR SHARMA ARPANA KUMARI	PUSHPA SINHA.1
67.	CR. MISC./28507/2024 25(1-B)A,26,35 R.BAIL-1	1	BAIJNATH RAY @ NANKI @ BAIDHNATH YADAV VS THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	NITYANAND
68.	CR. MISC./28554/2024 30A R.BAIL-1	1	ALOK KUMAR VS THE STATE OF BIHAR	ANUJ KUMAR KUMAR JAY ADITYA PANDEY	KHURSHID ANWAR
69.	CR. MISC./28631/2024 30(a) R.BAIL-1	1	RUPESH KUMAR @ RUPESH KUMAR YADAV VS THE STATE OF BIHAR	SATYA PRAKASH PARASAR	ASHA DEVI
70.	CR. MISC./28633/2024 420,467,468 R.BAIL-1	1	PABU RAM VS THE STATE OF BIHAR	ANUPAM PRABHAT SHRIVASTAVA	NITYANAND
71.	CR. MISC./28637/2024 30(a) R.BAIL-1	1	RAJU KUMAR VS THE STATE OF BIHAR	RAJESH KUMAR	SHYAM BIHARI SINGH
72.	CR. MISC./28641/2024 30(a) R.BAIL-1	1	AKASH KUMAR VS THE STATE OF BIHAR	PRATEEK TANDON	SUNIL KUMAR PANDEY
73.	CR. MISC./28651/2024 414, R.BAIL-1	1	AMIT KUMAR VS THE STATE OF BIHAR	PARWEJ KHAN	KANHAIYA KISHORE (APP.100)
74.	CR. MISC./28688/2024 47A R.BAIL-1	1	DILIP CHAUDHARY VS THE STATE OF BIHAR	SHEO KUMAR PRASAD	SHAIENDRA KUMAR
75.	CR. MISC./28690/2024 30(a),32(3) R.BAIL-1	1	RAUSHAN KUMAR RAM VS THE STATE OF BIHAR	RAUSHAN RAJ	RAMESH CHANDRA
76.	CR. MISC./28692/2024 120(B) R.BAIL-1	1	PASHUPATI NATH MISHRA VS THE STATE OF BIHAR	SHASHIKANT SURENDRA KUMAR MISHRA	PARMANAND KUMAR
77.	CR. MISC./28836/2024 30(a) R.BAIL-1	1	KEDAR RAM VS THE STATE OF BIHAR	LOKESH KUMAR SINGH	BRAJ KISHORE PD.(APP)
78.	CR. MISC./28842/2024 414 R.BAIL-1	1	SUMIT KUMAR VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	AWADHESH KUMAR SINGH
79.	CR. MISC./28870/2024 30(a) R.BAIL-1	1	UPENDRA KUMAR VS THE STATE OF BIHAR	RAM BABU	RAM ANURAG SINGH
80.	CR. MISC./28872/2024 30A R.BAIL-1	1	VIKASH KUMAR VS THE STATE OF BIHAR	NAFISU ZZOHA SHABINA TALAT RABIA GULNAZ MD. MAHTAB ALI ALAMMANOUR	RABINDRA KUMAR
81.	CR. MISC./28899/2024 272,273,34 R.BAIL-1	1	KHANNA MUKHIYA @ RAJESH KHANNA MUKHIYA VS THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BRAJ KISHORE PD.(APP)
82.	CR. MISC./28934/2024 30A R.BAIL-1	1	SANOJ RAM @ SUKHAL RAM VS THE STATE OF BIHAR	DANISH RAJA RISHI SINHA	HUMAYOU AHMAD KHAN
83.	CR. MISC./28947/2024 279,272,273, R.BAIL-1	1	MALAY MANDAL VS THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA	DR. KUMAR UDAY PRATAP
84.	CR. MISC./28952/2024 30(a),41 R.BAIL-1	1	RAMSWARUP YADAV VS THE STATE OF BIHAR	DEEPAK KUMAR	PUSHPA SINHA
85.	CR. MISC./28953/2024 37 R.BAIL-1	1	SHIVENDRA TANTI VS THE STATE OF BIHAR	SATYA PRAKASH PARASAR	MRITUNJAY KUMAR NIRALA
86.	CR. MISC./29040/2024 30A,32(iii) R.BAIL-1	1	AJIT KUMAR SINGH @ AJIT KUMAR @ AJIT SINGH VS THE STATE OF BIHAR	RAJANI KANT PANDEY	BINOD KUMAR

FOR ADMISSION -I

87.	CR. APP (SJ)/5027/2023 U/S 14 (A)2 SC/ST SC/ST ACT (RB)	3	RAJO YADAV VS THE STATE OF BIHAR	RANJAY KUMAR SINGH	BINAY KRISHNA
88.	CR. APP (SJ)/5372/2023 U/S 14 A(2) SC/ST SC/ST ACT (RB)	3	JHUNNU THAKUR @ RAJEEV KUMAR THAKUR @ RAJEEV THAKUR VS THE STATE OF BIHAR	KRISHNA KANT SINGH	SADANAND PASWAN ASHUTOSH KUMAR
89.	CR. APP (SJ)/5378/2023 U/S 14(A)(2) OF S SC/ST ACT (RB)	2	PUSHPANJAY KUMAR @ KUMAR PUSHPANJAY VS THE STATE OF BIHAR	PINTU KUMAR PATEL ASHWANI KUMAR MADHAV KUMAR JYOTI PRASAD	BINAY KRISHNA

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| 90. | CR. APP (SJ)/5412/2023
U/S 14 A (2) SC/S SC/ST
ACT (RB) | 2 | MUKESH YADAV
VS THE STATE OF BIHAR | BINOD KUMAR SINHA
ASHOK KUMAR | SADANAND PASWAN |
| 91. | CR. APP (SJ)/5483/2023
U/S 14(A)2 SC/ST SC/ST
ACT (RB) | 2 | MUKESH KUMAR
VS THE STATE OF BIHAR | MAHENDRA PRATAP | USHA KUMARI 1
ANANT KUMAR MISHRA |

FOR ADMISSION
MATTER -2

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| 92. | CR. MISC./9022/2024
147,148,149,341,3
R.BAIL-1 | 2 | RABHUBANSH RAI
VS THE STATE OF BIHAR | DEWENDRA NARAYAN
SINGH
SUNIL KUMAR | MADAN KUMAR |
| 93. | CR. MISC./12440/2024
364(A),411 R.BAIL-1 | 3 | JITU KUMAR @ JITU
VS THE STATE OF BIHAR | RAMA SINGH | JHARKHANDI UPADHYAY |
| 94. | CR. MISC./12444/2024
302,34 R.BAIL-1 | 2 | GAUTAM KUMAR
VS THE STATE OF BIHAR | PUSHPENDRA KUMAR
SINGH
DIVYA BHARTI | RINA SINHA
SUNIL KUMAR
PANKAJ KUMAR |
| 95. | CR. MISC./12447/2024
363,365,302,120(B
R.BAIL-1
Same ps:
CR. MISC/14077/2024 | 2 | ROKKY KUMAR @ SNEH KUMAR
VS THE STATE OF BIHAR | DHARMESH KUMAR | JHARKHANDI UPADHYAY |
| With
95.1 | CR. MISC./14077/2024
R.BAIL-1 | 2 | UPENDRA PASWAN
VS THE STATE OF BIHAR | DHARMESH KUMAR | JHARKHANDI UPADHYAY
SANTOSH KUMAR |
| 96. | CR. MISC./12471/2024
7(a) R.BAIL-1 | 2 | MANOJ KUMAR
VS THE STATE OF BIHAR | ABHAY KUMAR
THAKUR
ARVNENDRA KUMAR
THAKUR
SUKRITI KUMARI
SWETA BURNWAL | ARVIND KUMAR
ANIL SINGH |
| 97. | CR. MISC./12498/2024
302,34 R.BAIL-1 | 2 | RAJA MANDAL @ BIDI MANDAL
@ VIKKI KUMAR
VS THE STATE OF BIHAR | MUNNA RAJ
MUNISH KUMAR
MINAKSHI KUMARI | MITHLESH KUMAR KHARE |
| 98. | CR. MISC./12499/2024
406,420,120(B),50
R.BAIL-1 | 2 | MD. NAKIB ALAM @ NAKIB
AHMAD @ MD. NAKIB AHMAD
VS THE STATE OF BIHAR | NAFISU ZZOHA
MD NEMATULLAH | PRAMOD KUMAR PANDEY
PRAMOD MISHRA
SURAJ KUMAR |
| 99. | CR. MISC./12591/2024
364 R.BAIL-1 | 2 | ANIL KUMAR YADAV
VS THE STATE OF BIHAR | NIRBHAY PRASHANT
PRAVIN KUMAR SINHA | RABINDRA KUMAR
UDAY SHANKAR PANDEY
OM PRAKASH |
| 100. | CR. MISC./12602/2024
420,120B R.BAIL-1 | 2 | RAMPRIIT SINGH @ RAMKRIT
SINGH
VS THE STATE OF BIHAR | PRIYA RANJAN
SANJEEV KUMAR
NITISH KUMAR
MUKESH KUMAR
CHANDNI KUMARI | SURENDRA PRASAD SINGH |
| 101. | CR. MISC./12609/2024
302,120(b) R.BAIL-1 | 2 | SONU KUMAR
VS THE STATE OF BIHAR | KIRAN KUMARISHARMA
VIKASH KUMAR
SAROJ KUMAR
SHARMA
ANUPAM BAHADUR | SHAHABUDDIN AZEEM @ S.
AZEEM |
| 102. | CR. MISC./12611/2024
302 R.BAIL-1 | 2 | PINTU SAHANI @ PINTU SAHNI
@ RAHUL KUMAR
VS THE STATE OF BIHAR | IRSHAD AHMAD KHAN | RAM ANURAG SINGH |
| 103. | CR. MISC./12704/2024
302,34 R.BAIL-1 | 2 | RANDHIR RAJ KUMAR @
JHUNJHUN SINGH @ RANDHIR
SINGH
VS THE STATE OF BIHAR | NACHIKETA JHA | SURESH PRASAD SINGH |
| 104. | CR. MISC./12729/2024
414, R.BAIL-1 | 2 | MUKESH KUMAR @ MUKESH
SHARMA
VS THE STATE OF BIHAR | ARCHANA SINHA
SWARNA ROY | MOHAMMAD SUFYAN |
| 105. | CR. MISC./12766/2024
341,323,324,307,3
R.BAIL-1 | 2 | SRI RAM SINGH
VS THE STATE OF BIHAR | NAWAL SINGH
KAMLESH KUMAR | SHYAM KUMAR SINGH |
| 106. | CR. MISC./12770/2024
494,365,366(A),37
R.BAIL-1 | 2 | RAVINDRA RAM @ RAVINDRA
KUMAR RAM
VS THE STATE OF BIHAR | NARESH KUMAR
MEHTA | SHARDA KUMARI
KULDEEP KUMAR
DHIRESH KUMAR DHIRAJ |
| 107. | CR. MISC./12774/2024
341,323,307,302,3
R.BAIL-1
Same ps:
CR. MISC/15395/2024 | 2 | BECHAN YADAV @ BECHANDEV
KUMAR @ BACHANDEO KUMAR
BACHAN
VS THE STATE OF BIHAR | VAISHNAVI SINGH
PURUSHOTTAM KUMAR | SHANTANU KUMAR |

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With 107.1	CR. MISC./15395/2024 R.BAIL-1	2	BUTAN YADAV @ BATAN YADAV @ TUTAN YADAV VS THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	DR. AJEET KUMAR
108.	CR. MISC./12924/2024 302,34 R.BAIL-1	2	RAMBABU MANJHI VS THE STATE OF BIHAR	HANS LAL KUMAR	SANJAY KUMAR TIWARY
109.	CR. MISC./12927/2024 302 R.BAIL-1	2	PINTU CHAUDHARY VS THE STATE OF BIHAR	RAJEEV NAYAN	HARENDRA PRASAD RAJESH RANJAN KUMAR
110.	CR. MISC./13028/2024 302,120B, R.BAIL-1	2	TANAK MANJHI @ TANAK MANJHI @ AKLESH MANJHI VS THE STATE OF BIHAR	RUDRA DEO	VINOD SHANKER MODI
111.	CR. MISC./13046/2024 302,34, R.BAIL-1	2	JAI NARAYAN THAKUR VS THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	PAWAN KUMAR CHAURASIA AMIT KUMAR ANAND

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PATNA HIGH COURT	183	Tuesday 16th April, 2024
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Tuesday the 16th April 2024
MAIN BUILDING
IN CHAMBERS (AT 11:30 A.M.)
The Registrar General Lawazima

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>COURT FEE</u>					
1.	SA/315/2022 SA	1 ARUN TIWARI VS GANESH TIWARI	BIBHAKAR TIWARY		
2.	SA/317/2022 SA	1 SHASHANK DEO NARAYAN SINGH VS AMBIKA PRASAD	SHAIENDRA KUMAR SINGH BIJAY SHANKAR CHOUBEY		
3.	SA/320/2022 SECOND APPEAL SA	1 SMT. SIBIA DEVI VS SRI SHASHI BHUSHAN RAI	ARJUN KUMAR ALOK KUMAR		
4.	SA/335/2022 SA	1 BHDHU MANDAL VS SUBHASH CHANDRA YADAV	MD FAZLE KARIM SANJAY SINHA		
5.	SA/125/2023 SA	1 NAZIM VS MUSHTAQUE	UPENDRA KUMAR KUMARI SUJATA SINHA BIRENDRA KUMAR		
6.	SA/126/2023 SA	1 MAHENDRA JHA VS RAJDEEP PANDIT	PRAMOD MISHRA SURAJ KUMAR		
7.	SA/127/2023 SA	1 VINOD SAH VS SAILESH SINGH	CHANDRA KANT RAVI BHUSHAN BHARAT NAVIN KUMAR		
8.	SA/128/2023 SA	1 RAMAWATI DEVI @ RAMAVATI DEVI VS RAM DARSHAN SINGH	SAURAV BARIAL KUMAR NIKHIL		
9.	SA/129/2023 SA	1 RAMAWATI DEVI @ RAMAVATI DEVI VS RAM DARSHAN SINGH	SAURAV BARIAL KUMAR NIKHIL		
10.	SA/417/2023 SA	1 JAGARNATH MAHTO VS MOST. PRABHAWATI KUNWAR	SANJAY KUMAR GHOSARVEY		
<u>ENQUIRY</u>					
11.	CR. MISC./63249/2019 30a,30d R.BAIL-1	39 RAJESH MANJHI VS THE STATE OF BIHAR	ASHOK KUMAR	MADAN KUMAR	
With 11.1	CR. MISC./50235/2019 R.BAIL-1	1 RAJESH MANJHI VS THE STATE OF BIHAR	AJAY KUMAR SINHA	HUMAYOU AHMAD KHAN	

PATNA HIGH COURT	184	Tuesday 16th April, 2024
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Tuesday the 16th April 2024
MAIN BUILDING
Court No. 28 (AT 12:00 NOON)
The Joint Registrar Judicial Lawazima

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
MISCELLANEOUS					
1.	L.P.A/1454/2023 LPA	1 SANJIV KUMAR SINGH VS SURENDRA NARAIN SINGH	NIRAJ KUMAR SOURAV SUMAN AALEKH ANAND RAVI PRAKASH PRERNA KANT		
2.	L.P.A/1455/2023 LPA	1 GAUTAM KUMAR SAH VS THE STATE OF BIHAR	SHIV SHANKAR PRASAD YADAVADAV AMRITAM SHANKAR YADAV	ADDITIONAL ADVOCATE GENERAL (12)	
3.	L.P.A/151/2024 LPA	1 MITUL KUMAR SINGH VS THE STATE OF BIHAR	RAVINDRA KUMAR @ RAVINDRA KR RAI	SANJEEV KUMAR	
4.	L.P.A/154/2024 LPA	1 PANKAJ KUMAR VS THE STATE OF BIHAR	PRASHANT SINHA SANJIV JAISWAL ROHAN VERMA	ADDITIONAL ADVOCATE GENERAL (3)	
5.	L.P.A/155/2024 LPA	1 VIJAY KUMAR VS THE STATE OF BIHAR	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	GOVERNMENT ADVOCATE 07	
6.	L.P.A/181/2024 LPA	1 THE MANAGING DIRECTOR, BIHAR STATE CO-OPERATIVE BANK LTD. VS CHANDRIKA PRASAD SINGH	PRASHANT KUMAR SHRI NATH PATHAK		
7.	L.P.A/185/2024 LPA	1 SURYA BANSH PAL VS THE STATE OF BIHAR	ADESH RAJ HARENDRA PRASAD BASANT KUMAR	ADDITIONAL ADVOCATE GENERAL (4)	
8.	L.P.A/251/2024 LPA	1 KRISHNA KUMAR VS THE STATE OF BIHAR	RAVI RAJ	GOVERNMENT ADVOCATE (13)	
9.	L.P.A/264/2024 LPA	1 ARFA NAZMEEM VS THE STATE OF BIHAR	MD. WALIUR RAHMAN NISHANT KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL 03	
10.	CR. APP (DB)/269/2024 CONVERTED FROM CR CR. APP (DB) AGAIN	1 MD. RAFI @ SONU VS THE STATE OF BIHAR	MD. SOBAN ASGHAR	SYED ASHFAQUE AHMAD	
11.	CR. APP (DB)/271/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 RANVEER MANDAL @ PRABHAT RANJAN VS THE STATE OF BIHAR	RANJAN KUMAR JHA RANA PRATAP SINGH MIRTYUNJAY KUMAR MISHRA	USHA KUMARI 1	
12.	CR. APP (DB)/272/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 KAMDEO VERMA VS THE STATE OF BIHAR	RANJEET PATEL SHIVENDRA KUMAR SINHA DIVIT VINOD	DILIP KUMAR SINHA	
13.	CR. APP (DB)/273/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 HARI NARAYAN MAHTO VS THE STATE OF BIHAR	RAKESH KUMAR RAMAKANT YADAV	SUJIT KUMAR SINGH	
14.	CR. APP (DB)/275/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 TARUN DEV YADAV @ TARUN YADAV VS THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHTYA KUMAR YADAV RAJESH KUMAR	ABHIMANYU SHARMA RATANAKAR JHA	
15.	CR. APP (DB)/277/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 SIKO MANDAL @ SIKENDRA MANDAL VS THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	AJAY MISHRA	
16.	CR. APP (DB)/279/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 MD. SHAKIL @ SHAKIL AHMAD VS THE STATE OF BIHAR	SHAHBAJ ALAM AFHAM AKHTAR SHAILESH KUMAR	SATYA NARAYAN PRASAD	
17.	L.P.A/280/2024 LPA	1 PREM LAL YADAV VS THE STATE OF BIHAR	AMIT BHUSHAN BHARAT BHUSHAN	ADDITIONAL ADVOCATE GENERAL 12	
18.	L.P.A/281/2024 LPA	1 THE STATE OF BIHAR VS ARUN KUMAR MAHTO @ ARUN KUMAR	SHAILESH KUMAR (A.C. TO G.P.5)		

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19.	CR. APP (DB)/281/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	1 KULDEEP RAI @ KULDEEP SINGH VS THE STATE OF BIHAR	ABHISHEK . ARVIND KUMAR PANDEY	MANISH KUMAR NO2
20.	CR. APP (DB)/282/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 RAJAN KUMAR GOND VS THE STATE OF BIHAR	ASHOK KUMAR JHA	ABHIMANYU SHARMA
21.	CR. APP (DB)/286/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 CHHOTE LAL RAJAK VS THE STATE OF BIHAR	SUMAN KUMAR	BIPIN KUMAR
22.	CR. APP (DB)/290/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 RATAN PANDIT VS THE STATE OF BIHAR	NAVNIT KUMAR	AJAY MISHRA
23.	CR. APP (DB)/291/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	1 ANGURI KHATOON VS THE STATE OF BIHAR	BRAJ BHUSAN PODDAR	BINOD BIHARI SINGH
24.	L.P.A/292/2024 LPA	1 SIKANDAR PASWAN VS THE STATE OF BIHAR	AMIT PANDEY MODASSIR RAZA MANAUR ALAM	ADDITIONAL ADVOCATE GENERAL 12
25.	CR. APP (DB)/293/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 PRATAP DAS VS THE STATE OF BIHAR	SAILESH KUMAR	DILIP KUMAR SINHA
26.	L.P.A/293/2024 LPA	1 THE STATE OF BIHAR VS BABITA KUMARI	NARESH DIKSHIT SUMIT SHEKHAR PANDEY	
27.	CR. APP (DB)/295/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 KARU YADAV @ JAY PRAKASH YADAV @ JAI PRAKASH YADAV VS THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA	BIPIN KUMAR
28.	CR. APP (DB)/296/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 RAKESH SAH VS THE STATE OF BIHAR	DIMPAL KUMARI	BINOD BIHARI SINGH
29.	CR. APP (DB)/297/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 SURENDRA SINGH VS THE STATE OF BIHAR	DEEPAK KUMAR	PARMESHWAR MEHTA
30.	CR. APP (DB)/299/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	1 RAM BHAROS PASWAN VS THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	USHA KUMARI 1
31.	CR. APP (DB)/300/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	1 DILIP CHAUDHARY VS THE STATE OF BIHAR	DHANANJAY KUMAR SUBODH KUMAR	SATYA NARAYAN PRASAD
32.	L.P.A/320/2024 LPA	1 INDU DEVI VS THE STATE OF BIHAR	ALKA SINGH DEEPALI SINGH SUMEET KUMAR SINGH ALKA SINGH	STANDING COUNSEL 09 SHIVENDRA KISHORE LALIT KISHORE PRASOON SINHA ADDITIONAL SOLICITOR GENERAL KUMAR GANGESH GUNJAN
33.	L.P.A/321/2024 LPA	1 THE STATE OF BIHAR VS RAJ LAXMI BHUSHAN	YOGESH KUMAR (A.C. TO S.C.9) KINKAR KUMAR	ADDITIONAL SOLICITOR GENERAL KUMAR RAVISH LALIT KISHORE PRASOON SINHA
34.	L.P.A/326/2024 LPA	1 MRS. MEERA KUMARI VS THE STATE OF BIHAR	BIPIN BIHARI SINGH	
35.	L.P.A/335/2024 LPA	1 BIBHUTI NATH JHA VS THE STATE OF BIHAR	SHAILESH KUMAR SHARMA RAMJI KUMAR	GOVERNMENT ADVOCATE 13
36.	CR. APP (SJ)/1318/2024 AGAINST CONVICATIO CR. APP (SJ) AGAIN	1 NITISH KUMAR SAH VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	BINAY KRISHNA
37.	CR. APP (SJ)/1321/2024 AGAINST CONVICATIO CR. APP (SJ) AGAIN	1 MOSMAT SANDHYA DEVI VS THE STATE OF BIHAR	SURENDRA KUMAR SINGH HARSHA SHASHWAT MAYANK RAJ SUDHA CHANDRA	ZEYAUH HODA
38.	CR. APP (SJ)/1326/2024 14A(2) SC/ST ACT SC/ST ACT (AB)	1 MANSOOR ALAM VS THE STATE OF BIHAR	TIWARY RANJEET JITENDRA KUMAR PANDEY	BINAY KRISHNA PRAKASH CHANDRA JHA
39.	CR. APP (SJ)/1328/2024 AGAINST ACQUITTAL CR. APP(SJ)	1 AYODHYA RAM VS THE STATE OF BIHAR	ARVIND KUMAR	ANITA KUMARI SINGH

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40.	CR. APP (SJ)/1332/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 PRATYUSH KUMAR VS THE STATE OF BIHAR	VINOD KUMAR	USHA KUMARI 1
41.	CR. APP (SJ)/1418/2024 AGAINST CONVICTION CR. APP (SJ) AGAIN	1 MD. ISHA SAH VS THE STATE OF BIHAR	RAJESH KUMAR RINKI KUMAR	ABHAY KUMAR
42.	CR. APP (SJ)/1421/2024 U/S 14(A)2 SC/ST SC/ST ACT (RB)	1 MD. NAUSHAD VS THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI RAHUL RATHOUR	USHA KUMARI 1
43.	CR. APP (SJ)/1422/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	1 MULO YADAV VS THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	BINAY KRISHNA
44.	CR. APP (SJ)/1425/2024 U/S 14A(2) SC/ST SC/ST ACT (QSH)	1 NITISH KUMAR @ NITISH KUMAR SINGH VS THE STATE OF BIHAR	SATYA PRAKASH PARASAR GYANCHAND KUMAR	SADANAND PASWAN
45.	CR. APP (SJ)/1427/2024 AGAINST CONVICTION CR. APP (SJ) AGAIN	1 MD. TAUSHIF VS THE STATE OF BIHAR	BINAY KUMAR HAFIZ SHAHBAZ ARIF	ZEYAUH HODA
46.	CR. APP (SJ)/1430/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 PANKAJ MAHTO VS THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA	USHA KUMARI 1
47.	CR. APP (SJ)/1431/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	1 MUKESH PODDAR VS THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	ABHA SINGH
48.	CR. APP (SJ)/1432/2024 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1 KUNKUN MANDAL VS THE STATE OF BIHAR	BIJENDRA KUMAR SINGH ANIL KUMAR SINGH	BINAY KRISHNA
49.	CR. APP (SJ)/1433/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 PRAMOD YADAV @ PRAMOD KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	BINAY KRISHNA
50.	CR. APP (SJ)/1483/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	1 DEEPAK KUMAR @ DEEPAK SINGH VS THE STATE OF BIHAR	VIJAY KUMAR SUDHIR KUMAR SINGH RAVI PRAKASH DWIVEDI	BINAY KRISHNA

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Tuesday the 16th April 2024

MAIN BUILDING

Court No. 28 (AT 12:30 P.M.)

The Joint Registrar Judicial Lawazima Defective Cases Cause List

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>CIVIL DEFECTIVE CASES</u>					
1.	TN/5710/2024 C.MISC. CIV.WRIT ARISING F	1 UMA SHANKAR MISHRA VS BACHMUNI DEVI,	HIMANSHU SHEKHAR		
2.	TN/5874/2024 CWJC REM/DIS/TER, NON G	1 RITU KUMARI VS THE STATE OF BIHAR	BRAJ KISHORE SINGH		
3.	TN/5975/2024 CWJC LAND ENCROACHMENT	1 BHARAT THAKUR VS THE STATE OF BIHAR	BINAY KUMAR		
<u>CRIMINAL DEFECTIVE CASES</u>					
4.	TN/20293/2024 CR. MISC. 439,440 R.BAIL-1	1 HAZI ANSARI VS THE STATE OF BIHAR	NALIN KUMAR		
5.	TN/20836/2024 CR. MISC. 30a A.BAIL	1 ASHOK TUDDU @ ASHOK MURMU VS THE STATE OF BIHAR	NISHANT KUMAR SINHA		

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Provisional List

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION - FRESH CASES</u>					
1.	CR. MISC./23629/2024 394, R.BAIL-1	1 KISHAN KUMAR GUPTA @ KISHAN GUPTA VS THE STATE OF BIHAR	YUGAL KISHORE	RAJESH KUMAR	
2.	CR. MISC./23686/2024 406,409,420,120B, R.BAIL-1	1 BIRENDRA CHAURASIYA VS THE STATE OF BIHAR	RAKESH MOHAN SINGH UMESH LAL VERMA RANA NEHA KUMARI		
3.	CR. MISC./23688/2024 366(A),506,34,376 R.BAIL-1	1 RADHE YADAV VS THE STATE OF BIHAR	MD. IRSHAD	TARKESHWAR NATH THAKUR	
4.	CR. MISC./23693/2024 147,149,341,323,3 R.BAIL-1	1 KRISHNA YADAV @ KRISHNA KUMAR YADAV VS THE STATE OF BIHAR	RAM KISHUN PRASAD NISHANT KUMAR SINHA	SHAILENDRA KUMAR SINGH MILIND KUMAR MISHRA SANJAY KUMAR@MAURYA YOGENDRA TIWARI SUDHANSHU BHUSHAN	
5.	CR. MISC./23694/2024 414 R.BAIL-1	1 SANTOSH KUMAR SONAR VS THE STATE OF BIHAR	VINOD KUMAR	KHURSHID ANWAR	
6.	CR. MISC./23695/2024 394 R.BAIL-1	1 CHANDAN PASWAN @ CHANDAN KUMAR VS THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	SANJAY KUMAR	
7.	CR. MISC./23696/2024 363,366A,341,323, R.BAIL-1	1 SUKAI RAM VS THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	TAPESHWAR SHARMA	
8.	CR. MISC./23697/2024 302,328,34 R.BAIL-1	1 NANDLAL BHUIYAN VS THE STATE OF BIHAR	SUDHIR KUMAR SINHA	KALYAN SHANKAR	
9.	CR. MISC./23704/2024 25(1-b)a,26 R.BAIL-1	1 GANGA MAHTO @ GANGO MAHTO VS THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	BRAJENDRA NATH PANDEY	
10.	CR. MISC./23711/2024 379 R.BAIL-1	1 MD. JAVED @ MOHAMMAD JAVED VS THE STATE OF BIHAR	SANTOSH KUMAR	ARUN KUMAR SINGH	
11.	CR. MISC./23714/2024 376,323,504,506,3 R.BAIL-1	1 KRITI RAJ @ KIRTI RAJ @ BIKKY KUMAR VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	AHMAD ALI	
12.	CR. MISC./23735/2024 302,201,120B,34, R.BAIL- 1	1 GURUDEV MUKHIYA VS THE STATE OF BIHAR	SANTOSH KUMAR	MD. ATAUR RAHMAN	
13.	CR. MISC./23738/2024 302,201,34, R.BAIL-1	1 KANHAIYA KUMAR @ KANHAIYA KUMAR DAS VS THE STATE OF BIHAR	RAVI KANT KUMAR	SATYENDRA PRASAD AKASH KUMAR MISHRA	
14.	CR. MISC./23742/2024 120B,409,420,467, R.BAIL-1	1 PRANAV KUMAR GHOSH @ P.K. GHOSH VS THE ENFORCEMENT DIRECTORATE THROUGH ITS DIRECTOR	PRIYANKA SINGH AVIJEET KUMAR RAHUL RAVI KANT KUMAR MADHAV RAJ	DR. KRISHNA NANDAN SINGH (A.S.G) MANOJ KUMAR SINGH	
15.	CR. MISC./23888/2024 379,411,420,467,4 R.BAIL-1	1 SATENDRA KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	RINA SINHA	
16.	CR. MISC./23890/2024 376, R.BAIL-1	1 BALMIKI YADAV VS THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	PAWAN KUMAR CHAURASIA	
17.	CR. MISC./23892/2024 324,326,307,120B, R.BAIL-1	1 SHUBHAM KUMAR @ SUBHAM KUMAR VS THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ARUN KUMAR SINGH	
18.	CR. MISC./23894/2024 302,504,506,34, R.BAIL-1	1 VIKASH KUMAR @ VIKASH KUMAR SINGH VS THE STATE OF BIHAR	AJAY KUMAR SINHA	SHYAM KUMAR SINGH	
19.	CR. MISC./23896/2024 414,467,468, R.BAIL-1	1 SUDARSHAN KUMAR @ SUDARSHAN KUMAR SINGH VS THE STATE OF BIHAR	YOGESH KUMAR MANIBHUSHAN PRATAP SENGAR	YOGENDRA KUMAR	
20.	CR. MISC./23897/2024 498A,304B,34, R.BAIL-1	1 SANTOSH MAHTO @ SANTOSH KUMAR VS THE STATE OF BIHAR	JNAN CHANDRA BHARDWAJ	GAURI SHANKAR GUPTA	

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21.	CR. MISC./23908/2024 379 R.BAIL-1	1 SANTOSH MAHTO VS THE STATE OF BIHAR	SHEKHAR HARSHVARDHAN	NITYA NAND TIWARY
22.	CR. MISC./23914/2024 385,387,353,506,3 R.BAIL-1	1 BIRENDRA YADAV @BIREN YADAV VS THE STATE OF BIHAR	MADHAV RAJ	NITYANAND
23.	CR. MISC./23915/2024 363,366(A),506,34 R.BAIL-1	1 DHARMENDRA RAI VS THE STATE OF BIHAR	MAHENDRA PRATAP	SATYENDRA PRASAD
24.	CR. MISC./23916/2024 302,201,34 R.BAIL-1	1 PRAMOD MANDAL @ PRAMOD KUMAR MANDAL VS THE STATE OF BIHAR	MRIGENDRA KUMAR MAYANK BILOCHAN KUSUM KUMARI	VINOD SHANKER MODI
25.	CR. MISC./23930/2024 304B,34 R.BAIL-1	1 DURGAWATI DEVI @ DURGAWATI DEVE VS THE STATE OF BIHAR	LOKESH KUMAR SINGH	VINOD SHANKER MODI
26.	CR. MISC./23938/2024 302,34 R.BAIL-1	1 GOVIND RAUT VS THE STATE OF BIHAR	SANTOSH KUMAR	JAI NARAIN THAKUR
27.	CR. MISC./23948/2024 493,376 R.BAIL-1	1 NABAB MIYA VS THE STATE OF BIHAR	BIJAY PRAKASH SINGH	PRANAV KUMAR
28.	CR. MISC./23972/2024 302,120(B),34 R.BAIL-1	1 GUDDU RAI VS THE STATE OF BIHAR	ASHHAR MUSTAFA VIKASH KUMAR JHA ANITA KUMARI ASHISH KUMAR RANJAN	ANUJ KUMAR SHRIVASTAVA ANIL KUMAR SANJAY KUMAR
29.	CR. MISC./24065/2024 304(B),34 R.BAIL-1	1 MAHMOOD MIAN@ MOHAMMAD MIAN VS THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ANIL KUMAR
30.	CR. MISC./24069/2024 302 R.BAIL-1	1 JULEKHA KHATOON @ JULEKHA VS THE STATE OF BIHAR	SHISHIR SHWETANK SUDARSHAN SHYAM SUNDER PRASAD	RAM BILASH ROY RAMAN
31.	CR. MISC./24070/2024 364A,34, R.BAIL-1	1 RAMU @ VIKASH KUMAR VS THE STATE OF BIHAR	VIJAYA LAXMI SRIVASTAWA MUSKAN SINGH	VINOD SHANKER MODI
32.	CR. MISC./24076/2024 392 R.BAIL-1	1 BINOD PASWAN VS THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY RAJESH KUMAR	NAWAL KISHORE PRASAD
33.	CR. MISC./24078/2024 302,34, R.BAIL-1	1 AMAR KUMAR @ AMAR SONI VS THE STATE OF BIHAR	JAI PRAKASH SINGH	RAM NARESH RAY GAURAV PRAKASH
34.	CR. MISC./24080/2024 458,380 R.BAIL-1	1 SANJAY YADAV VS THE STATE OF BIHAR	PREMCHANDRA YADAV	RAJ KISHOR SINGH
35.	CR. MISC./24082/2024 302,34,120(B) R.BAIL-1	1 CHANDAN KUMAR VS THE STATE OF BIHAR	ASHUTOSH SINGH BIRENDRA KUMAR	PRAMOD KUMAR PANDEY AMIT ANAND DEEP SHEKHAR SUSHANT KISHORE DEEKSHA SINGH
36.	CR. MISC./24085/2024 365,366(A),379,35 R.BAIL-1	1 DILIP RAM@ DILIP KUMAR VS THE STATE OF BIHAR	RAJ KUMAR ROHIT KUMAR	ARUN KUMAR SINGH
37.	CR. MISC./25655/2024 304B,302,201,34, R.BAIL-1	1 DEVNARAYAN MUKHIYA VS THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH KANIK AMIT KUMAR SINGH MD. ANWAR TOOBA HERA	UDAY CHAND PRASAD
38.	CR. MISC./25658/2024 341,323,325,307,4 R.BAIL-1	1 SHIV KANTI DEVI VS THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH	SATYA NAND SHUKLA
39.	CR. MISC./25659/2024 25(1-b)a,26, R.BAIL-1	1 ANUJ YADAV VS THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	ANIL PRASAD SINGH
40.	CR. MISC./25668/2024 376,384,504,506,5 R.BAIL-1	1 NEERAJ JAYSWAL VS THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHTA KUMAR YADAV RAJESH KUMAR	RAJ BALLABH SINGH DEEPAK KUMAR SINGH

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41.	CR. MISC./25673/2024 419,420,467,468,4 R.BAIL-1	1 ASHISH KUMAR VS THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	SANJAY KUMAR SINGH
42.	CR. MISC./25692/2024 302,120B,34 R.BAIL-1	1 HARIOM KUMAR VS THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR DINESH SINGH	ANANT KUMAR 1 FAKHRUDDIN ALI AHMAD MD TAUQUEER AZHAR NEERAJ KUMAR
43.	CR. MISC./25747/2024 419,420,467,468,4 R.BAIL-1	1 ARVIND YADAV @ CHHOTU VS THE STATE OF BIHAR	SUNIL KUMAR SUPRIYA KUMARI RANJEET KUMAR PANKAJ KUMAR	AHMAD ALI
44.	CR. MISC./25780/2024 302,201,34 R.BAIL-1	1 NURAIN MIYAN @ MD. NURAIN VS THE STATE OF BIHAR	VATSAL VERMA SHASHANK CHANDRA KUMARI SHUBHAM	AJIT KUMAR
45.	CR. MISC./25781/2024 376, R.BAIL-1	1 AOKILA NAND PASWAN @ BOKILA NAND RAM VS THE STATE OF BIHAR	MALTI KUMARI	ANANT KUMAR 1
46.	CR. MISC./25783/2024 363,366(A) R.BAIL-1	1 RAJESH SAW @ RAJESH KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	NARSINGH TANTI
47.	CR. MISC./25792/2024 7 R.BAIL-1	1 ARVIND KUMAR TIWARI VS THE VIGILANCE INVESTIGATION BUREAU	RANVIJAY NARAIN SINGH DHARMENDRA KUMAR SINGH MANISH KUMAR SINGH	ARVIND KUMAR RANA VIKRAM SINGH
48.	CR. MISC./25797/2024 341,323,324,307,5 R.BAIL-1	1 KUNDAN PANDEY @ KUNDAN KUMAR PANDEY VS THE STATE OF BIHAR	RAM SHANKAR DAS	ABHAY KUMAR ROY
49.	CR. MISC./25799/2024 379 R.BAIL-1	1 JITAN SAH VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	NITYA NAND TIWARY
50.	CR. MISC./25806/2024 392,341,323,504,3 R.BAIL-1	1 SANTOSH MANDAL @ SANTOSH KUMAR VS THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	ARUN KUMAR PANDEY
51.	CR. MISC./25810/2024 366A,376, R.BAIL-1	1 SANTOSH KUMAR @ AMRIT KUMAR VS THE STATE OF BIHAR	AJAY KUMAR SINHA	ATUL CHANDRA
52.	CR. MISC./25820/2024 302,120B, R.BAIL-1	1 SANJAY SAH @ BHONDUA @ BAILWA VS THE STATE OF BIHAR	NITYANAND KUMAR	TAPESHWAR SHARMA
53.	CR. MISC./25915/2024 341,323,324,307,3 R.BAIL-1	1 BHOLA RAM VS THE STATE OF BIHAR	ABHASH RAJU KUMAR PRADHAN MURLI MANOHAR PD	BINOD KUMAR
54.	CR. MISC./25920/2024 394,457, R.BAIL-1	1 SHINTU KUMAR VS THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	SUCHETA YADAV
55.	CR. MISC./25941/2024 366, R.BAIL-1	1 KABITA KUMARI VS THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	YOGENDRA KUMAR SINGH
56.	CR. MISC./25953/2024 379,411 R.BAIL-1	1 VIKKY KUMAR VS THE STATE OF BIHAR	SHIV PRASAD GUPTA MICKEY SINGH	ADITYA NARAYAN SINGH.1
57.	CR. MISC./25958/2024 341,323,307,379,5 R.BAIL-1	1 BHIKHARI SAH VS THE STATE OF BIHAR	DHARMESH KUMAR SHRIVASTAVA	MADHURA NAND JHA
58.	CR. MISC./25961/2024 341,323,307,504,5 R.BAIL-1	1 SHESHNATH SINGH @ SHESH KUMAR @ SHESH GOP @ SHESH SINGH VS THE STATE OF BIHAR	NITYANAND KUMAR	MOHAMMED ARIF
59.	CR. MISC./25964/2024 376 R.BAIL-1	1 MOHIT KUMAR SAO @ MOHIT KUMAR VS THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	BINAY KRISHNA
60.	CR. MISC./25997/2024 147,148,149,341,3 R.BAIL-1	1 RAMTA SINGH VS THE STATE OF BIHAR	SAMEER SAWARN	BINOD KUMAR
61.	CR. MISC./26008/2024 302, R.BAIL-1	1 AMIT KUMAR MANDAL @ AMIT KUMAR @ FUZZU VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR PRAVIN KUMAR	ARVIND KUMAR PANDEY (APP.84)

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62.	CR. MISC./26015/2024 307,34,302, R.BAIL-1	1 ANJANI KUMAR @ BOBBY VS THE STATE OF BIHAR	SANJAY KUMAR ANIL KUMAR	BRAJENDRA NATH PANDEY BISHWAJEET KUMAR
63.	CR. MISC./26020/2024 25(1-b)a,26,35 R.BAIL-1	1 ABHAY SINGH @ PAU SINGH VS THE STATE OF BIHAR	VIKASH KUMAR JHA	ADITYA NARAYAN SINGH.1
64.	CR. MISC./26023/2024 399,402,413,414, R.BAIL-1	1 NAVAL MAHTO @ NAWAL MAHTO VS THE STATE OF BIHAR	SANTOSH KUMAR	SHARDA KUMARI
65.	CR. MISC./26028/2024 341,323,325,307,5 R.BAIL-1	1 PINKU DEVI ALIAS PINKI DEVI VS THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR NITISH KUMAR MUKESH KUMAR CHANDNI KUMARI	VINOD SHANKER MODI DHIRENDRA NATH JHA AJAY KUMAR JHA
66.	CR. MISC./26033/2024 379, R.BAIL-1	1 NIKKY KUMAR @ NIKKI KUMAR VS THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	ARUN KUMAR
67.	CR. MISC./26036/2024 304(B),34 R.BAIL-1	1 GANGAJALI DEVI VS THE STATE OF BIHAR	RAVI SHANKAR PATHAK	KANHIA KISHOR
68.	CR. MISC./26038/2024 363,366(A),34 R.BAIL-1	1 KAPLEHWAR SADA @ KAPLESH KUMAR @ KAPLESH SADA VS THE STATE OF BIHAR	RANJAY KUMAR SINGH MANORANJAN	KHURSHID ANWAR
69.	CR. MISC./26043/2024 414,34, R.BAIL-1	1 RAJPAL KUMAR VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	NAGENDRA PRASAD
70.	CR. MISC./26093/2024 341,323,498(A),50 R.BAIL-1	1 ONKAR JAISWAL VS THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	PRADEEP NARAIN KUMAR VISHWAJEET SINGH
71.	CR. MISC./26125/2024 25(1-b)a,26,35 R.BAIL-1 Same ps: CR. MISC/26325/2024	1 MUKESH YADAV @ RAHUL RAMAN VS THE STATE OF BIHAR	BAJARANGI LAL	ANANT KUMAR 1
72.	CR. MISC./26137/2024 302,34 R.BAIL-1 Same ps: CR. MISC/26666/2024	1 UMA MAHTO VS THE STATE OF BIHAR	HARSH ANUJ RAVI ROHIT	PUSHPA SINHA
73.	CR. MISC./26140/2024 302,34 R.BAIL-1	1 VIKAS KUMAR VS THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMRESH KUMAR SANTOSH KUMAR PANDEY	ABHAY KUMAR RAJ KUMAR MIRITYUNJAY KUMAR PRAVEEN KUMAR
74.	CR. MISC./26147/2024 457,380,302 R.BAIL-1	1 ANIKET KUMAR YADAV VS THE STATE OF BIHAR	SHASHI KANT SHAMSHER BAHADUR PANDEY SURENDRA KUMAR MISHRA	ANIL PRASAD SINGH
75.	CR. MISC./26150/2024 363,365,302,201 R.BAIL-1	1 DHIRAJ KUMAR VS THE STATE OF BIHAR	RIKESH SINHA NARESH MOHAN PANDEY	DINESH SINGH
76.	CR. MISC./26153/2024 25(1-b)a,26 R.BAIL-1	1 ANANT KUMAR VS THE STATE OF BIHAR	AMARDEEP MRITYUNJAY KUMAR UMESH PRASAD	DINESH SINGH
77.	CR. MISC./26165/2024 392 R.BAIL-1	1 RINKAL KUMAR SINGH @ RINKAL SINGH VS THE STATE OF BIHAR	LOKESH KUMAR SINGH	ASHA KUMARI
78.	CR. MISC./26177/2024 406,420,120B,379, R.BAIL-1	1 MD. TAIYAB @ MD. TEYAB VS THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	BINOD KUMAR
79.	CR. MISC./26182/2024 304B,34 R.BAIL-1	1 DHARMENDRA PRASAD YADAV VS THE STATE OF BIHAR	ALKA SINGH BINOD KUMAR SINGH	NARENDRA KUMAR SINGH
80.	CR. MISC./26194/2024 20,21,22,23, R.BAIL-1	1 SAWAN KUMAR PASWAN VS THE STATE OF BIHAR	MANISHA KHUSHI ANKITA KUMARI RAUSHAN RAJ	ASHOK KUMAR SINGH
81.	CR. MISC./26314/2024 147,149,341,323,3 R.BAIL-1	1 MUKESH CHAUHAN VS THE STATE OF BIHAR	MUKUL KUMARI	DR.MRITYUNJAYA KR.GAUTAM
82.	CR. MISC./26317/2024 302,34 R.BAIL-1	1 CHHOTU MALLIK @ CHHOTU HARIJAN @ CHHOTU KR HARIJAN VS THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR ARVIND KUMAR	MADHURI LATA
83.	CR. MISC./26322/2024 399,400,402,120B, R.BAIL-1	1 KISHAN KUMAR VS THE STATE OF BIHAR	UJJWAL KUMAR JYOTI KUMAR SINHA BHOLA PRASAD	SHYAM KUMAR SINGH

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84.	CR. MISC./26325/2024 25(1-B)A,26,35 R.BAIL-1 Same ps: CR. MISC/26125/2024	1 CHANDRA SHEKHAR YADAV VS THE STATE OF BIHAR	BAJARANGI LAL	MD. FAHIMUDDIN
85.	CR. MISC./26332/2024 4 R.BAIL-1	1 MD. SHOAB ALAM @ SOAB @ MD. SOHIB @ MD. SOHIM ALAM VS THE STATE OF BIHAR	RAJ KUMAR ROHIT KUMAR BEAUTY VERMA	ARVIND KUMAR PANDEY(APP84)
86.	CR. MISC./26335/2024 304(B),201,34 R.BAIL-1	1 CHANKA DEVI VS THE STATE OF BIHAR	SHEO KUMAR PRASAD	AWADHESH KUMAR SINGH
87.	CR. MISC./26338/2024 341,307,379,504,3 R.BAIL-1	1 RAIS SAH VS THE STATE OF BIHAR	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY KUMAR GAURAV	NIRMALA KUMARI
88.	CR. MISC./26342/2024 341,323,325,307,5 R.BAIL-1	1 NAND KISHORE YADAV VS THE STATE OF BIHAR	ASHOK KUMAR	TARUN PRASAD MANDAL YOGESH KUMAR
89.	CR. MISC./26346/2024 302,120(B) R.BAIL-1	1 DIWAKAR KUMAR @ DIWAKAR SINGH VS THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	DR.MRITYUNJAYA KR.GAUTAM
90.	CR. MISC./26349/2024 376,504,506,34 R.BAIL-1	1 MITHUN KUMAR VS THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	RAM ANURAG SINGH
91.	CR. MISC./26354/2024 8(c),21(c),25,29 R.BAIL-1	1 YUVRAJ @ ABHIRAJ KUMAR @ YUVRAJ KUMAR VS THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	ANIL PRASAD SINGH
92.	CR. MISC./26666/2024 302,34 R.BAIL-1 Same ps: CR. MISC/26137/2024	1 ANIL CHAUDHARY @ ANIL KUMAR VS THE STATE OF BIHAR	BISHWAJEET SINGH VARUN KUMAR	ANIL PRASAD SINGH

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